BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 606 OF 2018

IN THE MATTER OF:

IN Re: **COMPLAINCE OF MUNICIPAL SOLID WASTE MANAGEMENT RULES, 2016 AND OTHERE ENVIRONMENTAL ISSUES**

4TH SIX MONTHLY COMPLIANCE REPORT ON SOLID & LIQUID WASTE MANAGEMENT: (PART A & B)

ON BEHALF OF THE STATE OF CHHATTISGARH

PAPER BOOK

(FOR INDEX KINDLY SEE INSIDE)

ANKITA SHARMA

ADVOCATE FOR THE STATE OF CHHATTISGARH:

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ORIGINAL APPLICATION NO. 606 OF 2018

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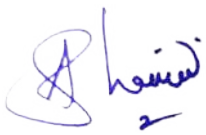
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Date:11.07.2025

Place: NEW DELHI

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OFFICE OF THE CHIEF SECRETARY
Government of Chhattisgarh

No. 283 /CS/2025

Nava Raipur Atal Nagar, Date 31 JUL 2025

To,

The Registrar General,
National Green Tribunal,
Faridkot House, Copernicus Marg,
New Delhi - 110001.

Sub:- **Supplementary Information supporting the Fourth six monthly compliance report in the matter of Hon'ble NGT's O.A. No. 606 of 2018 order dated 31.03.2023.**

*****

Sir/ Madam,

In compliance to the directions given by Hon'ble NGT in O.A. No. 606 of 2018 (order dated 31.03.2023), please find enclosed herewith the signed fourth six monthly compliance report with curing defects marked by Registry with regard to solid and liquid waste management in Chhattisgarh state.

Enclosed: As above

(Amitabh Jain)
Chief Secretary
Government of Chhattisgarh

No./284**../CS/2025** Nava Raipur Atal Nagar, Dated: 31/07/2025

Copy to:

1. Secretary, Ministry of Jal Shakti, Government of India, 1st Floor, Major Dhyan Chand National Stadium, India Gate, New Delhi - 110001.
2. Secretary, Ministry of Housing & Urban Affairs, Nirman Bhawan, New Delhi - 110001.
3. Member Secretary, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi - 110032.
4. Director General, National Mission for Clean Ganga, Department of Water Resources, River Development & Ganga Rejuvenation, Ministry of Jal Shakti, Government of India, New Delhi - 110002.
5. Adviser, PHEE, CPHEEO, Ministry of Housing & Urban Affairs, Nirman Bhawan, New Delhi - 110001.

(Chief Secretary)
Government of Chhattisgarh

Room No. S-4/21, 4th Floor Mahanadi Bhawan, Mantralaya, Nava Raipur Atal Nagar (Chhattisgarh) - 492 002
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Part A:

Compliance on the observations of Hon'ble NGT in the matter of O.A. 606/2018 order dated 28.11.2024 for State of Chhattisgarh

Observations of the Hon'ble Tribunal in order dated 28.11.2024

A. SOLID WASTE MANAGEMENT:

5.1. The reported gap in solid waste generation and processing is 110 TPD, which will be bridged in a long time by December 2026.

State's Response:

In compliance with the directions of the **Hon'ble NGT** regarding the **reported gap of 110 TPD** between solid waste generation and processing, and its **long-term timeline to bridge the gap by December 2026**, the State undertook a comprehensive gap assessment drive across all the ULBs to ascertain the gap in the waste processing facility. Under this campaign the facilities were studied with respect to the gaps and their requirements. The gap assessment majorly characterized the demands from the facilities as:-

a. The need for machinery like Bailing Machine, Fatka Machine, Shredder machine, Electronic Weigh Bridge, Conveyor Belt, Tools and equipment, Compost Turners Trommels, Rotary compost sieves

b. Enhancement of existing Wet Waste management by provision of Windrow composting facilities across all the ULBs.

c. The infrastructure gap assessment is being readdressed by ensuring all weather infrastructure facilities and enhancing of safety features like Boundary Wall and CCTV Cameras

The facility wise gaps assessment has been conducted and compiled. ULB wise proposal has been prepared by due diligence and proper estimation. This comprehensive and inclusive process is being undertaken for 186 ULBs of the State.

Detailed Execution Plan

a. **Phase 1**: In the first Phase the State undertook the newly constituted ULBs of the State which had no proper facility for Solid Waste management and sanctioned the proposals for setting up of MRFs and Compost Facilities in these 18 ULBs. The approval has been accorded and the tendering for these projects is in process. These facilities shall be **commissioned by July 2026.**

b. **Phase 2 :** In the second Phase the State has undertaken the 12 Municipal Corporations of the State which contribute to almost 21 % of the urban population. The Gap assessment with respect to the existing processing facilities was undertaken in these Municipal Corporations for each and every existing MRF and Compost facility located

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in these ULBs. The comprehensive ULB wise proposals have been prepared and tenders for these projects shall be invited shortly. The Gap redressal in these facilities of municipal Corporations shall be **commissioned by September 2026.**

c. **Phase 3 and 4:** In the third and fourth Phase, the State has undertaken 54 Nagar Palikas and 102 Nagar Panchayats. The Gap assessment with respect to the existing processing facilities is being undertaken in these Municipal Councils and panchayats. The comprehensive ULB wise proposals are being prepared and tenders for these projects shall be invited shortly. The Gap redressal in these facilities of municipal Corporations shall be **commissioned by September – November 2026.**

The revised timeline to address the gap in SWM (phased manner)

Phase	No. of ULBs	Population Coverage	Cost of Upgradation (excluding O&M)	Proposed Timeline				
				DPR preparation	AS	Tender	Work Order	Completion
1st	18	149606 (2.75%)	12.08 Cr.	Apr-2025	May-2025	Jul-2025	Aug-2025	July-2026
2nd	12	1128036 (20.76%)	42.74 Cr.	June-2025	July-2025	Aug-2025	Oct-2025	Sep-2026
3rd	54	3094306 (56.93%)	123.44 Cr.	July-2025	Aug-2025	Aug-2025	Oct-2025	Sep-2026
4th	102	1062875 (19.56%)	23.96 Cr.	Sep-2025	Sep-2025	Oct-2025	Dec-2025	Nov-2026
Total	**186**	**5434823**	**202.22 Cr.**	**-**				

Progress So Far :

a. **The DPRs/Proposals prepared till date :-**

- Newly constituted ULBs : 18
- Municipal Corporations : 12
- Nagar Palikas: 54
- **Total DPRs prepared: 84**

b. **The DPRs/Proposals approved :-**

- Newly constituted ULBs : 18
- **Total DPRs approved : 18**

c. **The DPRs/Proposals under review :-**

- Municipal Corporations : 12
- Nagar Palikas : 54
- **Total DPRs under review : 66**

d. **The DPRs/Proposals under preparation :-**

- Nagar Panchayats : 102
- **Total DPRs under preparation: 66**

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Observations of the Hon'ble Tribunal in order dated 28.11.2024

A. SOLID WASTE MANAGEMENT:

5.2. 1083 TPD of biodegradable waste is processed through composting, 821 TPD of Dry/ Recyclable waste is processed by sending 331 TPD to the Cement plants, and 490 TPD is sold to Recyclers. The remaining 441 TPD of inerts goes to landfills and for filling low-lying areas. Final destination of compost/recycled waste is to be provided.

State's Response

a. Final destination of compost

At present, 1359 TPD of wet waste is being processed through composting in all ULBs. From the composting process, approximately 138 TPD (10–15%) of compost is produced, 307 TPD (20–25%) of reject/inert is generated with 60–65% of biomass and moisture loss.

- Compost generated in the ISWM facilities at Sakri, Municipal Corporation Raipur and Kachhar, Municipal Corporation Bilaspur is regularly sold to fertilizer companies, such as KRIBHCO (Krishak Bharati Cooperative Ltd.), Coromandel International Ltd., Rashtriya Chemicals and Fertilizers Ltd. (RCF) and National Fertilizers Ltd.
- In other 167 ULBs, the compost is sold to local farmers and used in parks and gardens of the ULBs. In last 6 months, approx. 4992 MT of compost has been sold and an amount of Rs. 65 lakhs have been generated. At present, approx. 8090 MT of compost is stored in composting facilities of 169 ULBs. *ULB wise details of quantified figures of daily intake of wet waste, compost generated & its end use is attached as* ***Annexure H (Page No. 160 - 166)***

Summary of quantified details of final destination of compost

ULBs	Wet waste Intake (TPD)	Compost generated (TPD)	Final Destination of Compost (TPD)	
			Sold	Stored
Municipal Corporation Raipur	446	32	13	19
Municipal Corporation Bilaspur	152	15	02	13
167 ULBs	761	91	Sold: 12	Stored: 10
			Utilized: 58	Distributed: 11
Total	**1359**	**138**	-	

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b. Final destination of recycled waste

At present, 1031 TPD of dry waste is being collected in all ULBs. Out of total dry waste collected, approx. 528 TPD is recyclable waste, 389 TPD is Segregated Combustible Fractions (SCF) and 114 TPD is reject. *ULB wise details of quantified figures of collected dry waste, segregated recyclables, SCF & its sale, storage quantity & number of kabadiwalas is attached as* ***Annexure M (Page No. 209 – 214)***

- In last 6 months, approximately 78000 MT of dry recyclable waste has been sold to kabadiwalas/scrap dealers by the SHG members and an amount of Rs. 5.28 Cr has been generated.
- At present, 16740 MT of recyclables is stored at the MRF's in 169 ULBs for further sale.
- 264 kabadiwalas/scrap dealers have been identified in the ULBs. These local scrap dealers/kabadiwalas further sell this recyclable dry waste to large scrap dealers, recycling units.

Summary of quantified details of final destination of dry waste

ULBs	Dry waste Collected (TPD)	Final Destination of dry waste			
		Recyclables sold (TPD)	Recyclables stored (TPD)	SCF sent to cement plants (TPD)	SCF Stored at MRFs (TPD)
Municipal Corporation Raipur	254	6	0	200	46
Municipal Corporation Bilaspur	116	7	3	89	5
167 ULBs	661	422	90	25	24
Total	**1031**	**435**	**93**	**314**	**75**

Observations of the Hon'ble Tribunal in order dated 28.11.2024

A. SOLID WASTE MANAGEMENT:

5.3. The following issues could not be properly addressed during the hearing.

i. Operational conditions of anaerobic and aerobic composting

State's Response

a. **Aerobic Windrow Composting:** It involves the decomposition of organic waste in large heaps (windrows) with regular aeration. This Aerobic Windrow Composting technology is adopted in Municipal Corporation Raipur and Municipal Corporation Bilaspur.

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The details of operational conditions are as follows:

- The Shredded organic waste is arranged in heaps of about 2-3 m height, 5-8 m width and 15-20 m length.
- Aeration of the windrows is done by turning of waste heaps in every 5-7 days for 5 weeks.
- 55-65°C Temperature is maintained to eliminate pathogens and weed seeds.
- Moisture is kept at 40-60% with periodic watering.
- Composting takes 30-40 days, depending on climatic conditions and waste composition.
- Windrow platform slope is maintained as 1% towards drainage to drain out the leachate and is directed to leachate collection pits.
- The compost generation is around 10-20% of the wet waste.

b. **Anaerobic Pit composting:** It involves the decomposition of organic waste in a pit under anaerobic (oxygen-free) conditions with the help of microorganism. This Anaerobic Composting technology is adopted in 167 ULBs of the state.

The details of operational conditions are as follows:

- Construction of compost pits in 167 ULBs has been done as per the prescribed design with dimensions of 2.0 meters in length, 1.5 meter in breadth, and 1.0 meters in height (2.0m × 1.5m × 1.0m).

  Copy of Mission Clean City guidebook (page no 21-24) is attached as ***Annexure G (Page No. 151 - 159)***
- The collected wet waste is shredded/ chopped into small pieces and filled in the compost pits on daily basis.
- The cow dung slurry and bio-inoculum is sprayed periodically to maintain 50-60% moisture for microbial activity.
- The Pits are covered with jute sacks/soil to limit oxygen, and temperature is kept at 25-45°C for optimal anaerobic conditions.
- Composting takes 45-60 days, and the leachate is collected in leachate pits.
- After drying, the compost is further screened in 4mm screener to get finished compost.

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Observations of the Hon'ble Tribunal in order dated 28.11.2024

A. SOLID WASTE MANAGEMENT:

5.3. The following issues could not be properly addressed during the hearing.

ii. Daily intake of waste for composting and management of day-to-day inputs and adequacy of composting facilities in terms of area, maturation and stocking of final product and the rejects.

State's Response

a. Daily Intake of Waste for composting:

- Approx. 1359 TPD of Wet waste is being processed in 169 ULBs.
- In 02 ULBs namely Municipal Corporation Raipur and Municipal Corporation Bilaspur, approximately 598 TPD of wet waste is being processed through windrow composting at their respective ISWM facilities at Sakri and Kachhar.
- In 167 ULBs, approx. 761 TPD of wet waste is being processed at 208 composting sheds through 6245 compost pits, 153 windows platforms and 69 Organic Waste Converter (OWC) machine under decentralized waste management systems.

b. Management of day-to-day inputs:

- The collected wet waste is further segregated and shredded into small pieces and filled in the composting pits, windrow platforms.
- To ensure efficient composting operations, bio culture and bio inoculum are sprinkled regularly.
- Regular turning of windrows, and timely removal of finished compost is being carried out by the SHG workers.
- Necessary records are maintained at each composting site.

c. Adequacy of Wet Waste Processing Facilities:

- The total capacity of wet waste processing facilities in 169 ULBs is 1785 TPD.
- There are 02 windrow composting facilities having capacity of 700 TPD and 300 TPD at Municipal Corporation Raipur and Municipal Corporation Bilaspur respectively. *The copy of Consent to Operate (CTO) of ISWM plant at Raipur & Bilaspur is attached as Annexure E* ***(Page No. 99 - 145)***
- Additionally, 208 composting facilities with 6245 compost pits having capacity of 210 TPD, 153 windrow composting platforms having capacity of 500 TPD and 69 Organic Waste Convertor (OWC) machines having capacity of 75 TPD are operational across 167 ULBs with total capacity of 785 TPD. *ULB wise details of composting facilities*

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with compost pits, windrow platforms & OWC machines is attached as ***Annexure F (Page No. 146 – 150)***

Summary of Capacity of Wet Waste processing facilities in 169 ULBs

ULBs	Component	Number	Treatment Capacity (TPD)	Present avg. wet waste Intake (TPD)
Raipur	Capacity of Composting Unit	1	700	446
Bilaspur	Capacity of Composting Unit	1	300	152
167 ULBs	Composting Pits	6245	210	761
	Windrow Composting	153	500	
	OWC Machine	69	75	
TOTAL		-	**1785**	**1359**

Observations of the Hon'ble Tribunal in order dated 28.11.2024

A. SOLID WASTE MANAGEMENT:

5.3. The following issues could not be properly addressed during the hearing.

iii. Management of rejects in a defined manner

State's Response

Approximately 421 TPD of inerts/residue/rejects (*i.e. wastes which are non-bio-degradable, non-recyclable or non-combustible and includes non-recyclable fraction of construction and demolition waste, street sweeping or dust and silt removed from the surface drains*) are generated after processing of 2390 TPD of collected wet and dry waste in 169 ULBs.

a. **In 02 ULBs namely Municipal Corporation Raipur & Municipal Corporation Bilaspur**, approx. 105 TPD and 50 TPD of rejects are being generated respectively which are disposed safely in the Sanitary Landfill cells of ISWM facilities at Sakri and Kachhar respectively. *The summary sheet of Sanitary Landfill cells at Raipur and Bilaspur is attached as* ***Annexure Q (Page No.257 - 258)***

- **Sanitary Landfill (SLF) at Sakri, Raipur:**
  - The Capacity of SLF at Sakri is approx. 7,54,000 MT with 09 cells.
  - At present, 03 cells are completely filled, 01 cell is in use for disposal of inert
  - Construction of 02 sanitary landfill cells have been completed
  - Additional 03 cells will be constructed as per future requirement.

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- **Sanitary Landfill (SLF) at Kachhar, Bilaspur:**
  - The Capacity of SLF at Kachhar is approx. 2,67,000 MT with 04 cells.
  - At present, 01 cell is completely filled, 01 cell is in use for disposal of inert
  - Construction of 2 sanitary landfill cells have been completed.

b. **In other 167 ULBs,** approx. 266 TPD of rejects are being generated which are used to fill 190 identified low-lying areas, covering approx. 433 acres of land. *The ULB-wise detailed locations of Sanitary Landfill and low-lying areas with location, latitude and longitude are attached as* ***Annexure J (Page No. 173 - 189)***

Details of Rejects Management in 169 ULBs

ULBs	Inerts disposed in SLF	Inerts utilized in low lying areas
Raipur	105 TPD	-
Bilaspur	50 TPD	-
167 ULBs	-	266 TPD
TOTAL	**421 TPD**	

c. Action Plan for reject management

In compliance to the direction issued by Hon'ble NGT to ensure 100% safe disposal of inerts generated in remaining ULBs, The Urban Administration Development Department is working towards development of 33 Cluster-Based Sanitary Landfills (SLFs) in each district for the ULBs lying in the district. *Details of District wise land identification for establishment of SLF is attached as Annexure T* ***(Page No. 270)***

- These Centralized SLFs will be used for the safe disposal of inerts generated in the ULBs (except 02 ULBs – Municipal corporation Raipur and Municipal corporation Bilaspur) across 33 districts.
- These SLFs will be constructed under Swachh Bharat Mission (Urban) 2.0
- Land has been identified in 25 districts and selection of consultants is in process for designing the SLF and getting necessary environmental clearances from the concerned departments.

Details of Sanitary Landfill (SLF) to be established in 33 districts

Districts	No. of ULBs to be covered	No. of SLF to be established	Area of land required (Acre)	No. of Land Identified	Area of land identified (Acre)
33	190	33	264.34	25	215.08

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Timeline of construction of Sanitary Landfill (SLF) in 33 districts

Districts	Construction Cost (Excl. O&M)	Land Identification	Onboarding of Consultant	DPR Finalization	Onboarding of Contractor	Completion
33	28.27 Cr.	Aug 2025	Sep 2025	Dec 2025	Mar 2026	Mar 2027

Observations of the Hon'ble Tribunal in order dated 28.11.2024

A. SOLID WASTE MANAGEMENT:

5.3. The following issues could not be properly addressed during the hearing.

iv. Details of cement plants co-processing waste and the kind of Agreement with due environmental consideration.

State's Response

As on November 2024, 66 ULBs had signed MoU with 10 Cement plants. As per the MoU between ULBs and cement plants,

- ULBs are responsible for supplying a minimum assured quantity of cleaned and baled SCF.
- Cement plants are responsible for its environmentally safe disposal in their cement kilns.
- In the last 6 months, approximately 56,500 MT of SCF has been sent for co-processing, generating a revenue of Rs. 1.1 Cr.
- Further, mapping of Cement plants with the remaining ULBs has been done based on the plant distance from ULBs and considering the clinker capacity of the cement plants and all the ULBs have been instructed to sign the MoU. *Copy of letter to ULBs for signing MoU with cement plants is attached as* ***Annexure O (Page No. 226 - 230)***
- As of June 2025, total 170 ULBs have signed agreements with cement plants. *Copy of MoU between ULBs & cement plants is attached as* ***Annexure P (Page No.231 - 256)***

Observations of the Hon'ble Tribunal in order dated 28.11.2024

B. SOLID WASTE MANAGEMENT:

5.3. The following issues could not be properly addressed during the hearing.

v. Not disclosing compost quality for prescribed parameters as per Schedule II [A] (i) of MSW Rules.

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State's Response

The quality of compost is tested periodically by ULBs to ensure the compost meets the prescribed standards of Fertilizer (Control) Order, 1985 (FCO) norms before its use. *Copy of compost quality certificates of sample ULBs is attached as* ***Annexure I (Page No. 167 - 172)***

Sample Compost analysis report of ULBs

ULB	Permissible limit as per FCO norms				
	pH (6-8)	Moisture % by mass (15-25)	Total N.P.K % by mass (Min. 1.2)	Total Organic C % by mass (Min. 12.0)	C/N Ratio (<20)
Raipur	7.69	21.06	2.20	16.10	11.50
Bhilai	7.16	21.2	2.52	17.4	15.1
Bhilai Charoda	7.75	18.4	4.80	25.0	16.3
Rajnandgaon	7.79	24.65	3.12	12.2	10.89
Bilaspur	7.45	25.02	3.18	12.2	15.4
Ambikapur	7.13	26.6	2.71	11.3	14.3

Observations of the Hon'ble Tribunal in order dated 28.11.2024

A. SOLID WASTE MANAGEMENT:

5.3. The following issues could not be properly addressed during the hearing.

vi. Not disclosing quantified components/ rejects after producing 145 TPD of compost

State's Response

At present, 1359 TPD of wet waste is being processed through composting in all ULBs. From the composting process, approximately 138 TPD (10–15%) of compost is being produced, 307 TPD (20-25%) of reject/inert is generated with 60–65% of biomass and moisture loss. *ULB wise details of quantified components/ rejects after producing compost is attached as* ***Annexure B (Page No. 61 - 69)***

Summary of quantified components/ rejects after producing compost

ULBs	Wet Waste Intake (TPD)	Compost generated (TPD)	Inerts (TPD)
Municipal Corporation Raipur	446	32	101
Municipal Corporation Bilaspur	152	15	38
167 ULBs	761	91	168
Total	**1359**	**138**	**307**

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Department of Urban Administration & Development
Mantralaya, Neva Raipur, Atal Nagar

Observations of the Hon'ble Tribunal in order dated 28.11.2024

A. SOLID WASTE MANAGEMENT:

5.3. The following issues could not be properly addressed during the hearing.

vii. Authorization granted to the recyclers handling 490 TPD of waste.

State's Response

At present, approx. 528 TPD of recyclable waste is recovered from 1031 TPD of total dry waste.

- This recyclable waste is sold to 264 kabadiwalas/scrap dealers identified in the ULBs.
- In last six months, approx. 78000 MT of dry recyclable waste has been sold to kabadiwalas/scrap dealers by the SHG members and an amount of Rs. 5.28 Cr has been generated.
- The local scrap dealers/kabadiwalas further sell this recyclable dry waste to large scrap dealers, recycling units.
- Chhattisgarh Environmental Conservation Board has provided the list of authorized recyclers of plastic, metals and paper waste in the state. The list of recyclers has been conveyed to the ULBs for further channelization of recyclable waste to authorized recyclers. *The list of authorized recyclers is attached as* ***Annexure N (Page No. 215 - 225)***

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A. SOLID WASTE MANAGEMENT:

5.3. The following issues could not be properly addressed during the hearing.

viii. The locations identified and their monitoring where Inerts are filled.

State's Response

In Municipal Corporation Raipur & Municipal Corporation Bilaspur have established Sanitary Landfill cells at Sakri and Kachhar respectively for safe disposal of the inerts generated in these two ULBs.

The ground water quality, ambient air quality, noise levels surrounding the SLF site and leachate samples are being tested quarterly by the Municipal Corporation. *The sample analysis reports are attached as* ***Annexure AG (Page No. 592 - 609)***

In other 167 ULBs, 190 low-lying areas have been identified covering approximately 433 acres of land. *The ULB-wise detailed locations of Sanitary Landfill and low-lying areas with location, latitude and longitude are attached as Annexure J* ***(Page No. 173 - 189)***

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5.4. Regarding legacy waste management, it was disclosed that only 7 ULBs were relevant to remediate legacy waste. However, no response was given when questioned on the daily gap in unprocessed waste, leading to legacy waste. We direct to clearly disclose legacy waste existing in each ULB where there is a gap in waste processing.

State's Response

a. Old Legacy Waste Dumpsites

Seven Legacy waste dumpsites with total quantity of 10.80 Lakh MT were identified in 07 ULBs of state and were reported during the Hon'ble NGT hearing dated 31.03.2023.

- The remediation work in 05 ULBs with total quantity of 5.40 Lakh MT has been completed by June 2023 and plantation has been done over the reclaimed dumpsites. *Photographs of the reclaimed land with plantation attached with* ***Annexure Z (Page No. 456 - 460)***
- The remediation work is in progress at Raipur, Rajnandgaon and Durg and approx. 4.66 Lakh MT out of 5.39 Lakh has been remediated, and the remaining 0.73 Lakh MT will be remediated by December 2025. *Photographs of the remediation work in progress is attached with* ***Annexure Z (Page No. 462 - 463)***
- The recovered materials like Screened combustible fractions viz. Plastic items are sent to cement plants for its proper disposal. The recyclable items are sold to recyclers and the bio earth sold to the nearby farmers and is utilized in the parks and garden of ULB. The rest rejects are used for filling the identified low-lying areas by ULB.

Details of old Legacy Waste Management in 7 ULBs of Chhattisgarh

Sr. No.	ULB Name	Name of Legacy waste site	Area (in Acre)	Total Quantity of legacy waste (in MT)	Quantity of legacy waste remediated (in MT)	Present quantity of legacy waste (in MT)
1	Raipur	Sarona	28.15	450000	409628	**40372**
2	Rajnandgaon	Bajrangpur	4.00	51640	26506	**25134**
3	Durg	Potiyakala	1.52	38040	30060	**7980**
			10.38	144000	144000	**0**
4	Dhamtari	Danitola	4.25	34542	34542	**0**
5	Raigarh	BadeRampur	5.93	53934	53934	**0**
6	Korba	Barbaspur	17.00	264000	264000	**0**
7	Jagdalpur	Kangoli	6.50	44000	44000	**0**
Total			**77.73**	**1080156**	**1006670**	**73486**

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Progress in Legacy Waste remediation works at 03 sites

Sr No.	ULB Name	Total quantity of Legacy Waste (in MT)	Quantity of legacy waste Remediated (In MT)					
			Till Oct 2024	Till Dec 2024	Till Mar 2025	Till Jun 2025	Remaining Legacy Waste	Timeline for remediation
1	Raipur	450000	261000	302000	340099	409628	40372	Dec-25
2	Rajnandgaon	51640	22540	22540	24134	26506	25134	Dec-25
3	Durg	38040	0	0	2800	30060	7980	Dec-25
Total		**539680**	**283540**	**324540**	**367033**	**466194**	**73486**	-

Details of utilization of byproducts of Bioremediation & biomining

Sr No.	ULB Name	Name of Legacy waste site	Digested Material (in MT)	Plastics (in MT)	Inerts & others (in MT)
1	Raipur	Sarona	124436	39042	80088
2	Rajnandgaon	Bajrangpur	13780	4500	8224
3	Durg	Potiyakala	18336	2404	4509
			3625	15840	102815
4	Dhamtari	Danitola	23281	1284	9977
5	Raigarh	Bade Rampur	34518	4315	15102
6	Korba	Barbaspur	126720	23760	110880
7	Jagdalpur	Kangoli	15840	7920	19840
Total			**360536**	**99065**	**351435**

Final Destination of the inerts / SCF / Compost or Bio-Soil

Sr No.	ULB Name	SCF	Bio-Soil / Compost	Inerts
1	Raipur	ACC Cement, Jamul Ultratech Cement, Simga Nu.Vista Cement, Risda	Used in a private land	Used as a filler material for development of low-lying area belonging to RMC
2	Rajnandgaon	ACC Cement, Jamul, Ambuja Cement, Bhatapara	Used in Chikhli garden and Nawagaon sanitation park	Filling in low-lying area at motipur, near muktidham

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Sr No.	ULB Name	SCF	Bio-Soil / Compost	Inerts
3	Durg	Ultratech Cement, Baloda Bazar Smart Utility Services, Jabalpur	Sold to National Federation of Farmers Procurement, Processing & Retailing Cooperatives, India	Filling in low-lying area at Potiya road, Pulgaon, Nadi Road, Urla Sports ground, Gokul Nagar
4	Dhamtari	Ultratech Cement, Bhatapara	Used in Makai Park, Century Park, City Park and stored at Danitola facility for future use	Filling in low-lying area at Trenching ground, Rudri Road, Gokulpur, Rampur, and Hatkeshwar
5	Raigarh	Ultratech Cement, Simga	Used at Babadham Garden, Boodhimai Garden Bade Rampur	Filling in low-lying area at Bade Rampur
6	Korba	Nuvoco Vista Cement, Risda	Used at karranala, Silyanbhata, bhaisama, ghodhi, patadih,bardih	Filling in low-lying area at low lying area at Barbaspur
7	Jagdalpur	Ultratech Cement, Simga	Used at Kangoli, balikonta STP, Shaheed Park, Nakshatra Garden and other ULB parks	Filling in low-lying area at Khangoli and Dongaghat

b. Unprocessed Waste Dumpsites

In compliance with the directions of the Hon'ble NGT regarding identification of the dumpsites apart from the 7 Legacy Waste Dumpsites in the state, State has conducted field inspections, and it was found that apart from the above 07 ULBs, 01 large dumpsite at Municipal Corporation Bhilai with 3.05 Lakh MT and 154 unprocessed waste dumpsites having quantity of 25,086 MT. *ULB wise details of identified unprocessed waste dumpsites is attached as **Annexure Z (Page No. 447 - 455).*** These identified dumpsites will be remediated within the stipulated timeline in the table given below.

Summary of identified unprocessed waste dumpsites with timeline for remediation

Sr No.	Quantity of unprocessed waste range	No. of dumpsites in ULBs	Approx. total quantity of waste (in MT)	Timeline for remediation of unprocessed dumpsite
1	Less than 50 MT	101	2857	Dec 2025
2	50-100 MT	36	2649	Dec 2025
3	100-500 MT	12	2412	Dec 2025
4	500-5000 MT	4	4168	Dec 2025
5	5000-20000 MT	1	13,000	Dec 2025
6	More than 3 Lakh MT	1	3,05,000	Dec 2027
Total		**155**	**3,30,086**	

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5.5. Chief Secretary that Secretary UD should review the status given in para 2.5 (page 1075) and Annexure D (page 1413-1418) for revising time limits for each ULB in view of the small gap reported and adopting more or less the same processing technologies and accommodating gap on existing facilities may be, by way of augmentation and Chief Secretary to file in next compliance report."

State's Response

In compliance with the directions of the Hon'ble NGT regarding revision of timeline to address the gap in solid waste management, periodic review meetings have been conducted under the chairmanship of Chief Secretary, Principal Secretary, Panchayat & Rural Department, Secretary, Housing & Environment Department and Secretary, Urban Administration and Development Department. The dates of recent meetings to review the status and progress of solid waste management in the state are as follows:-

- Meeting dated 08.01.2025, under the chairmanship of Principal Secretary, P&RD
- Meeting dated 27.01.2025, under the chairmanship of Chief Secretary, Chhattisgarh.
- Meeting dated 13.02.2025 under the chairmanship of Secretary, Department of H&E
- Meeting dated 28.03.2025 and 12.05.2025 under the chairmanship of Secretary UADD.

Minutes of the review meetings are attached as ***Annexure R (Page No. 260 - 268)***

As a result of the above meetings the timelines to address the gap in SWM for each ULB were thoroughly reviewed and has been revised to July 2026 from December 2026 for 1st Phase projects. Subsequently, 2nd, 3rd & 4th Phase projects will be completed as per the timeline shown in table below.

The revised timeline to address the gap in SWM (phased manner)

Phase	No. of ULBs	Population Coverage	Cost of Upgradation (excluding O&M)	Proposed Timeline				
				DPR preparation	AS	Tender	Work Order	Completion
1st	18	149606 (2.75%)	12.08 Cr.	Apr-2025	May-2025	Jul-2025	Aug-2025	July-2026
2nd	12	1128036 (20.76%)	42.74 Cr.	June-2025	July-2025	Aug-2025	Oct-2025	Sep-2026
3rd	54	3094306 (56.93%)	123.44 Cr.	July-2025	Aug-2025	Aug-2025	Oct-2025	Sep-2026
4th	102	1062875 (19.56%)	23.96 Cr.	Sep-2025	Sep-2025	Oct-2025	Dec-2025	Nov-2026
Total	**186**	**5434823**	**202.22 Cr.**	-				

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B. SEWAGE MANAGEMENT:

5.1. Out of 708 MLD of sewage generation, installed treatment capacities are 435.50 MLD and only 328.40 MLD is treated thereby leaving gap of 379.44 MLD.

5.2. The following deficiencies are to be addressed.

i. Annexure F (page 1420) needs to be explained for calculating gap, household connectivity and ensuring utilization of the designed capacity of STPs.

State's Response

a. Sewage Generation

The current urban population across 192 ULBs in Chhattisgarh is approximately 76.7 Lakh which generates the 726.45 MLD of sewage (which is estimated considering 80% of water supply) in the state considering per capita water supply ranges from:-

- 70-90 LPCD for Nagar Panchayats
- 90-110 LPCD for Nagar Palika
- 110-125 LPCD for non-AMRUT Municipal Corporations
- 135 LPCD for Municipal Corporations under mission AMRUT

Details of Sewage Generation in Urban areas

Sr. No.	Urban Local Body	Est. Current Population (in lakhs)	LPCD (Liters per capita per day)	Total Sewage generation (population X lpcd X 0.80) (in MLD)
1	14 Nagar Nigam	47.5	110-135	507.52
2	55 Nagar Palika	17.1	90-110	139.01
3	123 Nagar panchayat	12.1	70-90	79.92
Total	**192 ULBs**	**76.7**	**70-135**	**726.45**

b. Installed Treatment Capacities

In the 192 ULBs of Chhattisgarh, the estimated sewage generation is 726.45 MLD. Currently, there are 22 operational Sewage Treatment Plants (STPs) across 13 ULBs, with a combined treatment capacity of 446.0 MLD, out of which the total utilization capacity is approximately 305.39 MLD.

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- Estimated sewage generation: 726.45 MLD
- No. of Operational STPs : 22
- Total Treatment Capacity : 446.0 MLD.
- Capacity Utilization of existing STPs: 305.39 MLD.
- No. of Complying STPs: 22
- No. of Non-complying STPs: 0

Status of STPs in Urban Areas based on population density.

Population Category	No. of ULBs	Urban Population (Approx.)	No. of Operational STPs	No. of Under Construction STPs	No. of Proposed STPs
>10 Lakh	1	15 Lakh	8	0	-
1-10 Lakh	12	32 Lakh	8	3	9 (under AMRUT 2.0)
50k – 1 Lakh	6	4 Lakh	1	0	5 (under SBM 2.0)
< 50k	150	24 Lakh	5	1	5 (under State budget)
					146 (under SBM 2.0)
Total	**169**	**75 Lakh**	**22**	**4**	**165**

Details of operational STPs in Urban Areas

Sr. No.	Location	Existing STP Capacity (in MLD) as on May 2025	Current Capacity Utilization (in MLD) as on May 2025	Operational Status of STP	Compliance Status of STP
1	Chilhati (Bilaspur)	17.0	14.43	Operational	Complied
2	Domuhani (Bilaspur)	54.0	23.66	Operational	Complied
3	Mini Mata Chowk (Kawardha)	2.1	1.8	Operational	Complied
4	Bhatagaon (Raipur)	6.0	5.40	Operational	Complied
5	Kara (Raipur)	35.0	35.0	Operational	Complied
6	Nimora (Raipur)	90.0	90.0	Operational	Complied
7	Chandandih (Raipur)	75.0	43	Operational	Complied
8	Banjipali (Raigarh)	25.0	22.5	Operational	Complied
9	Bade Atarmoda (Raigarh)	7.0	4.0	Operational	Complied
10	Balikota (Jagdalpur)	25.0	15.5	Operational	Complied
11	Mohad (Rajnandgaon)	6.2	3.0	Operational	Complied
12	Nawapara	7.6	2.4	Operational	Complied
13	Rajim	2.8	0.7	Operational	Complied

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Sr. No.	Location	Existing STP Capacity (in MLD) as on May 2025	Current Capacity Utilization (in MLD) as on May 2025	Operational Status of STP	Compliance Status of STP
14	Dhamtari	19.6	7.5	Operational	Complied
15	Nava Raipur- Zone 2	10.0	2.0	Operational	Complied
16	Nava Raipur – Zone 3	7.0	0.6	Operational	Complied
17	Nava Raipur – Zone 4	10.0	4.0	Operational	Complied
18	Nava Raipur – Sector 19	1.2	1.2	Operational	Complied
19	Bhilai Steel Plant (Bhilai)	30.0	26.0	Operational	Complied
20	Kirodimal Nagar	5.0	1.0	Operational	Complied
21	Kanker	7.7	1.0	Operational	Complied
22	Simga	2.8	0.7	Operational	Complied
TOTAL		**446 MLD**	**305.39 MLD**	-	

It is humbly submitted that in the matter of Hon'ble Supreme Court of India Civil Appeal no. 7662/2021 for the state of Chhattisgarh, the Hon'ble Court directed Central Pollution Control Board to conduct site visit to examine the performance of operational STPs of Chhattisgarh. The CPCB team had visited the operational STPs of state and submitted report before the court. **The Hon'ble Court in its order dated 28.11.2024 mentioned that the STPs' were operational with substantial compliance** and dispose the appeal with directing CPCB to continue monitoring and ensure that these plants are operated with efficiency as per the requirements under the governing Rules and Regulations. *The order of Hon'ble Supreme Court is attached as* ***Annexure AH (Page No. 610 - 624)***

c. Gap in sewerage treatment

The current sewage treatment gap is 421.06 MLD (sewage generation: 726.45 MLD – Current Utilization capacity of 22 STPs: approximately 305.39 MLD) *ULB wise details of sewage generation and treatment is attached as* ***Annexure AA (Page No. 472 - 481)***

d. Action plan to overcome the gap

To bridge the gap in sewage treatment and considering the future estimation of the sewage generation, **04 STP's with capacity of 27.3 MLD are under construction** stage which will be fully operational by September 2025.

Furthermore, state has approved **13 more STPs in the larger ULBs** with a total capacity 343.7 MLD from which 09 STPs are approved under AMRUT 2.0 with a total capacity of 333 MLD and 04 STPs are approved under state budget with a total capacity of 10.7 MLD.

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In addition to the STPs approved under AMRUT 2.0 scheme and the state budget, **non-conventional & less mechanized STPs have been sanctioned** under Swachh Bharat Mission (SBM) 2.0 for 151 ULBs in the state.

- Current Gap: 421.06 MLD
- Under Construction 04 STPs: 27.30 MLD
- Proposed 09 AMRUT STPs: 333.00 MLD (LOA awarded to the Contractor)
- Proposed 04 State Budget STPs :10.70 MLD
- Proposed non-conventional and less mechanized STPs in 151 ULBs: 282.53 MLD
- Total capacity of under construction & Proposed STPs: 653.43 MLD

Details of under construction STPs in the State

Sr. No.	Location	STP Capacity (MLD)	Physical Progress in %	Completion Timeline
1	Champa	5.3	100% completed	Trial run started
2	Koni C (Bilaspur)	6.0	100% completed	Trial run started
3	Mangla B (Bilaspur)	10.0	70%	Sep 2025
4	Mangla D (Bilaspur)	6.0	88%	Sep 2025
TOTAL		**27.3**	-	

Details of proposed STPs under AMRUT 2.0

Sr. No.	Location	STP Capacity (MLD)	Status
1	Durg (Zone 1)	47.0	• In Tender process
2	Durg (Zone 2)	30.0	
3	Bhilai	150.0	• Tender process completed • Contract awarded to lowest bidder; *Copy of Letter of Acceptance is attached as* ***Annexure AC****. (Page No. 571- 578)* • Expected completion timeline is September 2027
4	Korba	33.0	
5	Ambikapur (STP 1)	2.0	
6	Ambikapur (STP 2)	14.0	
7	Ambikapur (STP 3)	16.0	
8	Rajnandgaon (Zone 1)	15.0	
9	Rajnandgaon (Zone 2)	26.0	
TOTAL		**333 MLD**	-

Details of proposed STPs under State Budget

Sr. No.	Location	STP Capacity (MLD)	Current Status	Expected Completion Timeline
1	Sakti	4.0	Tender invited	2 Years from date of Award of work
2	Shivrinarayan	2.2	Tender invited	
3	Dantewada	2.8	Tender invited	
4	Chandrapur	1.7	Tender invited	
TOTAL		**10.7**	-	-

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Project Timeline of Nature based STP under SBM 2.0 in 151 ULBs

Phase	No. of ULBs	Capacity of the plant in MLD	Proposed Timeline				
			DPR Preparation	AS	Tender	Work Order	Completion
1	20	31.53	Oct-2024	Dec-2024	Jan-2025	July-2025	Jan-2027
2	28	39.60	Apr-2025	May-2025	July-2025	Sep-2025	Mar-2027
3	38	67.39	June-2025	July-2025	July-2025	Sep-2025	Mar-2027
4	20	44.89	July-2025	Aug-2025	Aug-2025	Oct-2025	Apr-2027
5	23	34.17	Aug-2025	Sep-2025	Sep-2025	Nov-2025	May-2027
6	22	27.74	Sep-2025	Oct-2025	Oct-2025	Dec-2025	June-2027
Total	**151**	**282.53LD**	-				

e. Household Connectivity

In the state of Chhattisgarh, there is no separate sewage network in 192 ULBs for conveyance of wastewater from households. The sewage is conveyed through open drains (storm water drains/Concretized drains/earthen or uncovered drains) and covered drains because of the dispersed population density and challenging terrains such as hilly, uneven, or remote areas.

Observations of the Hon'ble Tribunal in order dated 28.11.2024

B. SEWAGE MANAGEMENT:

5.2. The following deficiencies are to be addressed

ii. To disclose nature-based sewage treatment and the standardised design.

State's Response

Nature-based sewage treatment and the standardised design

The Government of India (GoI), through the Ministry of Housing and Urban Affairs (MoHUA), launched Swachh Bharat Mission – Urban 2.0 (SBM-U 2.0) in October 2021 to support sustainable Solid and Liquid Waste Management.

The Operational Guidelines issued under SBM-U 2.0, outlined the components such as Sustainable Sanitation, Solid Waste Management, Used Water Management, Behavioural Change, and Capacity Building. The **Used Water Management component aims** for establishment of Sewage Treatment Plants (STPs) and Interception & Diversion (I&D) drains in cities and ULBs with populations under 1 lakh (as per Census 2011).

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For this initiative of GoI, Central Public Health and Environmental Engineering Organization (CPHEEO) and MoHUA issued an "***Advisory on Type Design of STPs for Small and Medium ULBs***", which presents a structured approach for managing used water in Class II to VI ULBs. This includes:

a. Conveyance of used water
b. Selection of appropriate treatment technologies
c. Faecal sludge management strategies

The advisory also evaluates the techno-economic feasibility of low-cost, nature-based technologies (with large land requirements) versus mechanized, energy-intensive technologies (with smaller footprints), using life-cycle cost analysis. *Screenshot of technology adopted as per the Ready Reckoner on Municipal Used Water Treatment. Is attached as* ***Annexure AD. (Page No.579 - 582)***

GoI has approved an action plan of amount Rs. 829.20 Cr. for setting up STPs with I&Ds in 160 ULBs of Chhattisgarh having population less than 1 Lakh (as per Census 2011). *ULB wise fund allocation of Rs. 829.20 Cr. for construction of STPs is attached as Annexure AA* ***(Page No. 472 - 481)***

Based on a detailed study, the State found that the **advisory recommends Waste Stabilization Ponds and Aerated Lagoons for ULBs with populations between 10,000 and 99,000 (Class II, III, and IV).** These technologies have **lower capital and O&M costs compared to mechanized STPs.**

The State is preparing DPRs for each of these ULBs selected under the scheme for which the design, drawings and estimations are being prepared individually for each town and is compiled in the form of the DPR which is thoroughly **vetted by the NIT, Raipur and VNIT, Nagpur.**

It is noteworthy to mention that: -

a. **DPRs for 90 ULBs have been prepared.**
b. **DPRs for 48 ULBs have been approved and are in the tendering stage.**
c. **Remaining 42 DPRs are under technical scrutiny at the State and NIT levels.**

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B. SEWAGE MANAGEMENT:

5.3. Chhattisgarh Environment Conservation Board (CECB) has not properly granted Consents under the Water Act as we have referred some of the such orders on internal page 404, 432, 459, 471 and 487 and CECB should incorporate their clarification / explanation in the next compliance report on;

i. conditions and standards stipulated for finally treated sewage/effluent as these are at variance with the direction of the Tribunal

State's Response

Chhattisgarh Environment Conservation Board has issued permission to establish /operate under section 25 of the Water (Prevention and Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention and Control of Pollution) Act, 1981 to local bodies for installation of sewage treatment plant (S.T.P.) as per the application submitted by the local bodies. Pointwise clarification / explanation is as follows: -

Under special conditions given in consent to operate issued under section 25 of the Water (Prevention and Control of Pollution) Act, 1974, paragraph I states "The parameters of treated effluent shall meet the standards prescribed by CECB/CPCB/MoEF&CC" and paragraph 3 states "Project proponent shall comply with direction/guideline issued by CPCB/MoEF&CC regarding operation maintenance, effluent quality, data availability etc. of STP", Therefore, CECB has mentioned to follow the standards prescribed by CPCB/MoEF&CC.

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ii. not specifying final mode of disposal with location

State's Response

Under special conditions given in consent to operate issued under section 25 of the Water (Prevention and Control of Pollution) Act, 1974, paragraph 1 states" Treated effluent shall be used for plantation, green belt development, flushing, other useful purposes etc.". Therefore, CECB has clearly mentioned about the use of treated effluent

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iii. Reasons for prescribing general/specific conditions of industries on STPs,

State's Response

In Chhattisgarh Water (Prevention & Control of Pollution) Rule 1975, Standard format having General/Specific conditions is given, which is used in water consent issued to industries/ local bodies.

Observations of the Hon'ble Tribunal in order dated 28.11.2024

iv. Justifying conditions stipulated to STPs under Air Act and reasons for prescribing conditions similar to the industries

State's Response

In the application form submitted by the local bodies, use of D.G. Set was mentioned due to which CECB has issued consent under section 21 of Air (Prevention and Control of Pollution) Act, 1981 and standards for stack emission, ambient air quality and noise were incorporated in the consent letter.

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C. Ring fenced account:

We find that no expenditure has been incurred out of Rs 1008.45 Cr. lying in the Ring-fenced account. We also noticed that with respect to each ULB, fund allocation has been made for solid waste management (page 1413) but such allocation has not been disclosed for sewage management (page 1420). Chief Secretary will ensure allocations are made to each ULB for sewage and solid waste management and ULBs to bridge the gap without further delay

State's Response

In compliance of the direction of Hon'ble Tribunal's order dated 04.04.2024, it is humbly submitted that the Government of Chhattisgarh through the State Urban Development Agency has opened a single earmarked/ designated ring-fenced account with the Bank of Maharashtra (Branch Name: Raipur Byron Bazar at Chandni Bhawan, Netaji Chowk, Katoriya Talaab, Raipur- 492001, Chhattisgarh) and deposited Rs. 1000 Cr. for solid and liquid waste management works in Chhattisgarh.

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The ULB wise fund allocation has been made for solid and liquid waste management. The details of fund for SWM are provided in ***Annexure B*** ***(Page No. 61 - 69)***, and for LWM in ***Annexure AA*** ***(Page No. 472 - 481).*** The State has defined specific timelines to address the identified gap in Solid waste management, which are detailed in **Section 5** of Solid Waste Management chapter. Similarly, timelines for bridging the gaps in Liquid waste Management are outlined in **Section 3** of Liquid Waste Management chapter of this report. As on June 2025, a total of Rs 24.23 crore has been released to ULBs for Legacy Waste Remediation and STP construction works. *Copy of fund release letter is attached as* ***Annexed AF (Page No.587 - 591)***

Utilization details of Ring Fence Amount

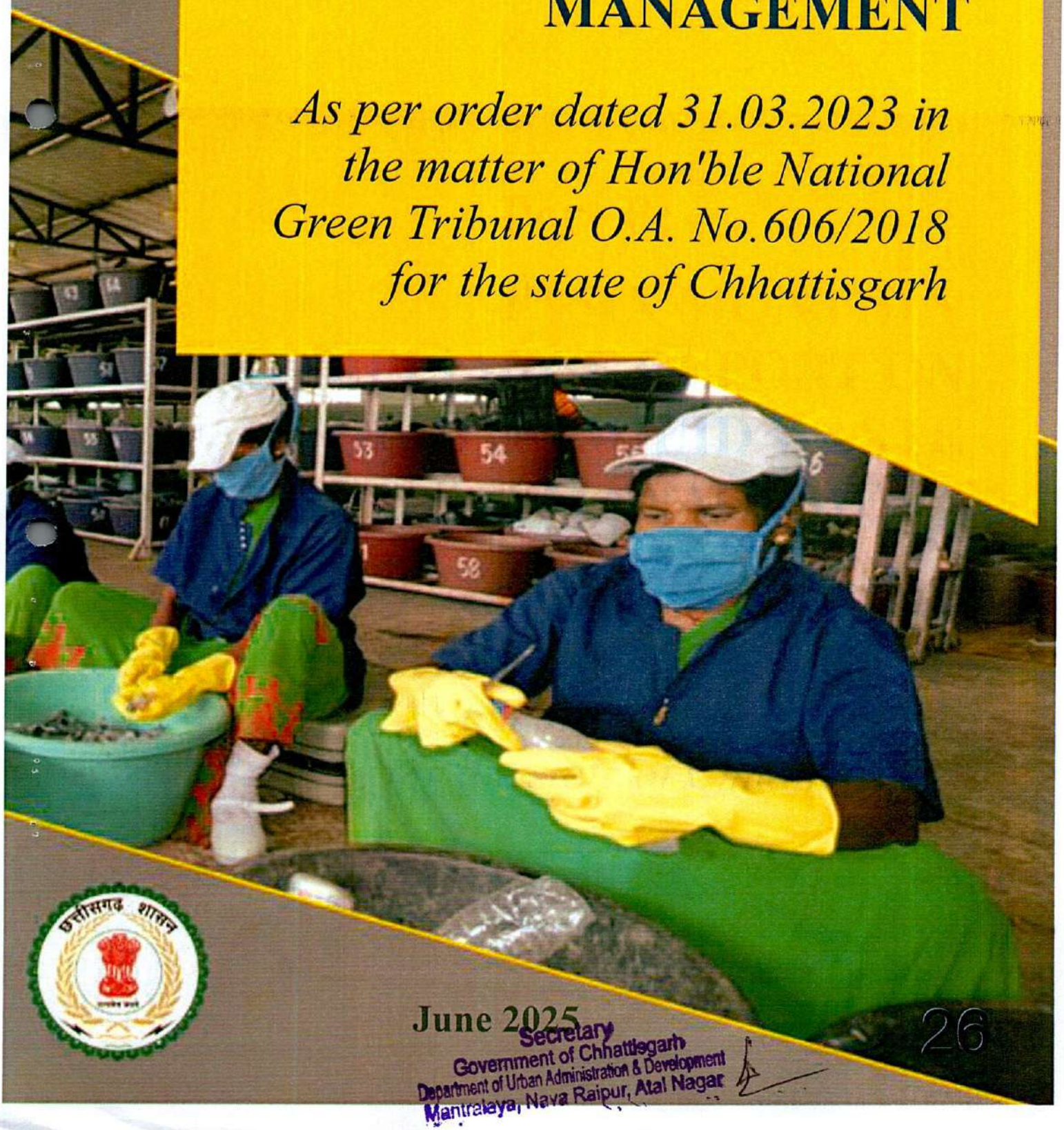
Amount Ringfenced by state (Rs. In Crore)	Whether single dedicated account has been opened	Date of opening account	Work Component	Amount Utilized (In Cr.)
1000	Yes	04.10.2023	Legacy waste remediation in Municipal Corporation Raipur	12.64
			Legacy waste remediation in Municipal Corporation Durg	0.50
			STP Construction at Municipal Corporation Dhamtari	4.31
			STP Construction at Simga Nagar Palika	3.67
			STP Construction at Champa Nagar Palika	3.11
Total				**24.23**

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Part B:

4th SIX MONTHLY COMPLIANCE REPORT ON SOLID & LIQUID WASTE MANAGEMENT

As per order dated 31.03.2023 in the matter of Hon'ble National Green Tribunal O.A. No.606/2018 for the state of Chhattisgarh



छत्तीसगढ़ शासन

June 2025

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A. Introduction

Hon'ble National Green Tribunal (NGT) vide order dated 31.03.2023 in Original Application No. 606/2018, titled as "Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues" has directed the Chief Secretary of state to submit a Six-Monthly Progress Report about the status of solid and liquid waste management activities in the State of Chhattisgarh.

- The first six-monthly compliance report was submitted on 10.10.2023.
- The second six-monthly compliance report was submitted on 01.04.2024.
- The third six-monthly compliance report was submitted on 25.11.2024.
- The fourth six-monthly compliance report on information regarding solid and liquid waste management in the Urban Local Bodies (ULBs) is furnished in this report.

B. Urban Profile of Chhattisgarh

As per Census 2011, the population of Chhattisgarh State was 2.55 Crore. The current population of Chhattisgarh is estimated to be approximately 3.0 Crore with 76.7 lakh Urban population.

At Present, there are 192 ULBs (14 Nagar Nigam, 55 Nagar Palika Parishad and 123 Nagar Panchayats) in the State. Out of these 192 ULBs, 23 ULBs were newly notified ULBs.

- Total Urban population for 192 ULBs (estimated for 2025): 76.7 Lakh
- Total Urban population of 169 ULBs (estimated for 2025): 74.4 Lakh
- Total Urban population of 23 ULBs (estimated for 2025): 2.3 Lakh

C. Solid Waste Management in Urban Areas

1. Municipal Solid Waste Generation, Collection and Gap

Approximately **2525 TPD of MSW is being generated in 192 ULBs** of the state of Chhattisgarh.

The per capita waste generation in Urban areas of Chhattisgarh ranges from 200-300 gm/capita/day in ULBs with population below 1 Lakh; 300-450 gm/capita/day in ULBs with population between 1-10 Lakh; and 450-500 gm/capita/day in ULBs with population above 10 Lakh.

This per capita waste generation is within the range of per capita waste generation mentioned in "*Operational Guidelines of Swachh Bharat Mission - Urban 2.0*" (page no. 43) and "*CPHEEO manual on Municipal Solid Waste Management, 2016*" (page no 43-44). *The copy of screenshot of the Operational guideline and manual are attached as* ***Annexure A*** ***(Page No. 58 - 60).***

Table 1: Population Category wise per capita MSW generation in all ULBs for the year 2025

Sr. No.	Population category	No. of ULBs	Population (In Lakhs)	Per capita waste generation (In grams)	MSW Generation (In TDP)
1	Above 10 Lakhs	1	14.6	450-500	700
2	1-10 Lakh	12	31.9	300-450	1073
3	Below 1 Lakh	179	30.2	200-300	752
Total		**192**	**76.7**	-	**2525**

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1.1. Generation of Municipal Solid Waste

Out of the total 2525 TPD of MSW generated, 2390 TPD (94.6%) is being collected, out of which biodegradable or wet waste is 1359 TPD (56.9%) and the non-biodegradable or dry waste is 1031 TPD (43.1%). Approx. 421 TPD (17.6%) inert/rejects are generated after processing of 2390 TPD of collected wet and dry waste. However, there is still a gap of 135 TPD (5.4%) w.r.t generation and door to door daily collection of MSW. *The ULB wise details of MSW generation, collection and gap is attached as **Annexure B**.* ***(Page No. 61 -69).***

Table 2: MSW generation, collection and gap in 192 ULBs

ULBs	MSW Generation (TPD)	MSW Collection (TPD)	Wet waste Processed (TPD)	Dry waste segregated (TPD)	Gap in Processing (TPD)
169 ULBs	2470	2390	1359	1031	80
23 newly notified ULBs	55	0	0	0	55
192 ULBs	**2525**	**2390**	**1359**	**1031**	**135**

1.2. Collection & Transportation of Municipal Solid Waste

Door-to-Door collection of 2390 TPD municipal solid waste is being done in 169 ULBs on daily basis with the help of compartmentalized collection vehicles (Wet Waste in green compartment & Dry waste in blue compartment) from the households and commercial areas to the Material Recovery Facilities.

- A proper route plan has been prepared by all the ULBs for efficient door to door collection of waste across all the households and commercial areas of the ULBs. *Copy of route plan of sample ULBs is attached as **Annexure C** **(Page No.78 92)***
- Tricycle, E-rickshaw and Mini tippers are used for Door-to-Door collection of MSW. Dumper, Compact Loader and Tractors are used for transportation of MSW form transfer stations to waste processing facilities.
- In 02 ULBs (Municipal Corporation Raipur & Municipal Corporation Bilaspur), collection and transportation of MSW is being done by 1299 workers of private agency with 754 vehicles.
- In 167 ULBs, collection and transportation of MSW is being done by 8874 SHG women with 5160 vehicles. *ULB wise availability of MSW collection & transportation vehicles and manpower engaged for SWM is attached as **Annexure D*** ***(Page No93 - 96)***

Table 3: Summary of MSW collection & transportation vehicles in 169 ULBs.

Sr No.	Type of Collection vehicle	No. of collection and transportation vehicle			
		167 ULBs	Raipur	Bilaspur	Total 169 ULB
1	Tricycles	2326	0	15	**2341**
2	E-rickshaws	1625	50	22	1697
3	Mini tippers	800	360	151	1311
4	Tractors	310	53	0	363
5	Dumpers	23	30	0	53
6	Compactor loaders (Refuse Compactor)	23	41	12	76
7	Utility vehicles	53	20	0	73
Total Vehicles		**5160**	**554**	**200**	**5914**

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2. Wet Waste Management

2.1. Wet Waste Processing Facilities

The total capacity of wet waste processing facilities in 169 ULBs is 1785 TPD.

- There are 02 windrow composting facilities having capacity of 700 TPD and 300 TPD at Municipal Corporation Raipur and Municipal Corporation Bilaspur respectively. *Copy of Consent to Operate (CTO) of ISWM plant at Raipur & Bilaspur is attached as* ***Annexure E*** *(**Page No. 99 - 145**)*
- Additionally, 208 composting facilities with 6245 compost pits having capacity of 210 TPD, 153 windrow composting platforms having capacity of 500 TPD and 69 Organic Waste Convertor (OWC) machines having capacity of 75 TPD are operational in 167 ULBs with total capacity of 785 TPD. *ULB wise details of composting facilities with compost pits, windrow platforms & OWC machines is attached as* ***Annexure F*** *(**Page No. 146 – 150**)*

2.2. Wet Waste Processing

Approx. 1359 TPD of Wet waste is being processed in windrow composting facilities and pit composting facilities in 169 ULBs.

- In 02 ULBs namely Municipal Corporation Raipur and Municipal Corporation Bilaspur, approximately 598 TPD of wet waste is being processed through windrow composting at their respective ISWM facilities at Sakri and Kachhar.
- In 167 ULBs, approx. 761 TPD of wet waste is being processed at 208 composting sheds through 6245 compost pits, 153 windrows platforms and 69 Organic Waste Converter (OWC) machine under decentralized waste management systems.

Table 4: Summary of Capacity of Wet Waste processing facilities in 169 ULBs

Sr No.	ULBs	Component	Number	Treatment Capacity	Current wet waste Intake
1	Raipur	Capacity of Composting Unit	1	700 TPD	446 TPD
2	Bilaspur	Capacity of Composting Unit	1	300 TPD	152 TPD
3	167 ULBs	Composting Pits	6245	210 TPD	761 TPD
		Windrow Composting	153	500 TPD	
		OWC Machine	69	75 TPD	
TOTAL			-	**1785 TPD**	**1359 TPD**

i. Compost Generation, Utilization, Storage and Sale

At present, 1359 TPD of wet waste is being processed through composting in all ULBs. From the composting process, approximately 138 TPD (10–15%) of compost is produced, 307 TPD (20–25%) of reject/inert is generated with 60–65% of biomass and moisture loss.

- Compost generated in the ISWM facilities at Sakri, Raipur and Kachhar, Bilaspur is regularly sold to fertilizer companies, such as KRIBHCO (Krishak Bharati Cooperative Ltd.), Coromandel International Ltd., Rashtriya Chemicals and Fertilizers Ltd. (RCF) and National Fertilizers Ltd.
- In other 167 ULBs, the compost is sold to local farmers and used in parks and gardens of ULBs.

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- Approx. 4992 MT of compost was sold and an amount of Rs. 65 lakhs have been generated in last 6 months. At present, approx. 8090 MT of compost is stored in composting facilities of 169 ULBs. *ULB wise details of quantified figures of daily intake of wet waste, compost generated & its end use is attached as* ***Annexure H*** *(Page No. 160 - 161)*

ii. Quality of compost

The quality of compost is tested periodically by ULBs to ensure the compost meets the required standards of Fertilizer (Control) Order, 1985 (FCO) norms before its use.

The compost is sold to local farmers, public and bulk consumer. *Copy of compost quality certificates of sample ULBs is attached as* ***Annexure I*** *(Page No. 167 - 172)*

Table 5 : Compost analysis report of some major Municipal Corporations

ULB	Permissible limit as per FCO norms				
	pH (6-8)	Moisture % by mass (15-25)	Total N.P.K % by mass (Min. 1.2)	Total Organic C % by mass (Min. 12.0)	C/N Ratio (<20)
Raipur	7.69	21.06	2.20	16.10	11.50
Bhilai	7.16	21.2	2.52	17.4	15.1
Bhilai Charoda	7.75	18.4	4.80	25.0	16.3
Rajnandgaon	7.79	24.65	3.12	12.2	10.89
Bilaspur	7.45	25.02	3.18	12.2	15.4
Ambikapur	7.13	26.6	2.71	11.3	14.3

iii. Management of Rejects generated from Wet Waste processing

In 02 ULBs namely Municipal corporation Raipur & Municipal corporation Bilaspur, approx. 101.4 TPD and 38 TPD of inert are being generated respectively from the composting process. These inert are disposed safely in the Sanitary Landfill cells of ISWM facilities at Sakri, Raipur and Kachhar, Bilaspur respectively.

In other 167 ULBs, approx. 167 TPD of inert are generated from composting. These inert are being used to fill 190 identified low-lying areas, covering approx. 433 Acres.

The ULB-wise detailed locations of Sanitary Landfill and low-lying areas with location, latitude and longitude are attached as ***Annexure J*** *(Page No. 173 - 189)*

3. Dry Waste Management

3.1. Dry Waste Segregation Facilities

Total capacity of the dry waste management facilities in 169 ULBs is 2388 TPD.

- There are 02 Integrated Solid Waste Management (ISWM) facilities equipped with large-scale infrastructure including transfer stations, segregation trommels, windrow composting units, RDF generation units of 500 TPD and 200 TPD capacity at Municipal Corporation Raipur and Municipal Corporation Bilaspur respectively. *Copy of Consent to Operate of ISWM plant at Raipur & Bilaspur is attached as* ***Annexure E*** *(Page No. 99 - 145)*
- In 167 ULBs, 375 Material Recovery Facilities (MRFs) of total capacity 1688 TPD have been established based on "*Ambikapur Waste Management Model, which emphasizes on waste reduction,*

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reuse, recycling, recovery and minimize the rejects to the Landfill under the Mission Clean City." Each ULBs is facilitated with at least one Material Recovery Facility (MRF) for Dry Waste segregation. *ULB wise details of MRF and ISWM facilities is attached as* ***Annexure K*** ***(Page No. 195 - 199)***

Table 6: Summary of Integrated Solid Waste Management facility in Raipur & Bilaspur

Sr No.	ULBs	Component	Number	Treatment Capacity	Dry Waste collected at present
1	Raipur	ISWM Facility	1	500 TPD	254 TPD
2	Bilaspur	ISWM Facility	1	200 TPD	116 TPD
3	167 ULBs	Material Recovery Facilities	375	1688 TPD	661 TPD
TOTAL			**377**	**2388 TPD**	**1031 TPD**

3.2. Dry Waste Segregation

Approx. 1031 TPD of Dry waste is being segregated at MRFs and ISWM facilities in 169 ULBs.

- In 02 ULBs (Municipal Corporation Raipur and Municipal Corporation Bilaspur), approx. 254 TPD and 116 TPD of dry waste is being segregated through mechanical screeners/ trommel at the ISWM facilities at Sakri and Kachhar respectively.
- In 167 ULBs, approx. 661 TPD of dry waste is being segregated manually by SHG members in 375 MRFs.

i. SCF / RDF production at 02 ISWM Facilities in 02 ULBs.

02 Integrated Solid Waste Management Facilities with cumulative dry waste management capacity of 700 TPD has been established in 02 ULBs namely Raipur and Bilaspur.

- Zone-wise transfer stations have been established in both ULBs for transportation of collected waste from all the households and commercial areas of the city to the ISWM facility at Sakri, Raipur and at Kachhar, Bilaspur.
- At the transfer station, workers segregate the saleable dry recyclables, and the remaining waste is sent to the ISWM facility for further processing.
- At the ISWM facility, incoming waste is unloaded at the tipping floor, after which it is loaded into the conveyor belts and passed through trommels with 75 mm screen size for secondary segregation.
- Particles larger than 75 mm are sent to the Refuse-Derived Fuel (RDF) unit, where further cleaning and baling is done and thereafter sent to cement plants for co-processing in cement kilns.
- Particles smaller than 75 mm are sent to windrow composting units for compost production.

ii. Recovery of Dry Recyclables at 375 MRFs in 167 ULBs

A total of 375 Material Recovery Facilities with cumulative operating capacity of 1688 TPD has been established in 167 ULBs of the state. Each MRF can manage 4 to 5 TPD of dry waste.

- The collected dry waste is further segregated manually at MRFs by SHGs women in components such as:
  - **Plastics:** Bottles, containers, packaging, and bags.

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- **Paper & Cardboard:** Paper, Newspapers, Magazines, Cardboard, and Packaging.
- **Glass:** Bottles, Jars, and other glass containers.
- **Metals:** Cans, foil wrappers, and scrap metal.
- **Other Dry Waste:** Styrofoam, Rubber and Thermocol etc.

- This segregated dry waste is further cleaned by fatka machines before its sale to the recyclers.
- The non-recyclable, non-saleable combustible dry waste is compacted using bailing machines and sent to 10 cement plants for co-processing as Segregated Combustible Fraction (SCF).

The ULB-wise availability of the Bailing and Fatka Machine is attached as ***Annexure L*** ***(Page No. 202 - 208)***

iii. Final Destination of Dry Waste

Out of 1031 TPD of total dry waste collected, approx. 528 TPD is recyclable waste, 389 TPD is SCF (non-recyclable and non-saleable dry waste) and 114 TPD is reject. *ULB wise details of quantified figures of daily intake of dry waste, segregated recyclables, SCF & its sale and storage quantity & number of kabadiwalas is attached as* ***Annexure M*** ***(Page No. 209 - 214)***

- A total of 264 kabadiwalas/scrap dealers have been identified in the ULBs. Approx. 78000 MT of dry recyclable waste has been sold to them by the SHG members generating a revenue of Rs. 5.28 Cr. in last six months. At present, 16740 MT of recyclables is stored at the MRF's in 169 ULBs for further sale.
- The local scrap dealers/kabadiwalas further sell this recyclable dry waste to large scrap dealers, recycling units.
- Chhattisgarh Environmental Conservation Board has provided the list of authorized recyclers of plastic, metals and paper waste in the state. The list of recyclers has been conveyed to the ULBs for further channelization of recyclable waste to authorized recyclers. *Details of recyclers is attached as* ***Annexure N*** ***(Page No. 215 - 225)***
- The non-recyclable and non-saleable combustible segregated fractions (SCF) are cleaned by fatka machines and then bailed using bailing machine and stored separately to send it to 10 cement plants for co-processing in their cement kilns.
- Mapping of Cement plants with all the ULBs has been done based on the plant distance from ULBs and considering the clinker capacity.
- Approx. 56500 MT of SCF has been sent to cement plants for disposal in cement kiln and an amount of 1.1 Cr has been generated in last 6 months.
- As per the MoU between Urban Local Body and Cement Plant, the responsibility of ULB is to supply minimum assured quantity of bailed SCF to cement plants. The responsibility of Cement Plant is to consume the SCF in an environment friendly manner in the cement kiln.
- All the ULBs have been directed to sign the MoU regarding utilization of SCF in cement kiln. *Copy of letter to ULBs for signing MoU with cement plants is attached as* ***Annexure O*** ***(Page No. 226 - 230)***
- As on June 2025, 170 ULBs have signed the MoU with 10 cement plants for utilization of SCF. *Copy of MoU between ULBs and cement plants is attached as* ***Annexure P*** ***(Page No. 231 - 256)***

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4. Inert/Rejects Management

Approximately 421 TPD of inerts/residue/rejects (*i.e. wastes which are non-bio-degradable, non-recyclable or non-combustible and includes non-recyclable fraction of construction and demolition waste, street sweeping or dust and silt removed from the surface drains*) are generated after processing of 2390 TPD of collected wet and dry waste in 169 ULBs.

- **Sanitary Landfill (SLF) at Sakri, Raipur:**
  - The Capacity of SLF at Sakri is approx. 7,54,000 MT with 09 cells.
  - At present, 03 cells are completely filled, 01 cell is in use for disposal of inert
  - Construction of 02 sanitary landfill cells have been completed
  - Additional 03 cells will be constructed as per future requirement.
- **Sanitary Landfill (SLF) at Kachhar, Bilaspur:**
  - The Capacity of SLF at Kachhar is approx. 2,67,000 MT with 04 cells.
  - At present, 01 cells are completely filled, 01 cell is in use for disposal of inert
  - Construction of 2 sanitary landfill cells have been completed.

The summary sheet of Sanitary Landfill cells at Raipur and Bilaspur is attached as ***Annexure Q.*** ***(Page No. 257 - 258)***

- **Utilization in low lying Araes:**
  - The inert/rejects generated in remaining 167 ULBs are being utilized for filling in low lying areas. *Details of low-lying areas in 167 ULBs is attached as* ***Annexure J*** ***(Page No.173 - 189)***

Table 7: Details of Inerts / Rejects Management in 169 ULBs

Sr No.	ULBs	Inerts disposed in SLF	Inerts utilized in low lying areas
1	Raipur	105 TPD	-
2	Bilaspur	50 TPD	-
3	167 ULBs	-	266 TPD
TOTAL		**421 TPD**	

5. Gap in Solid Waste Management and Action Plan to address the Gap

1. Gap in Solid Waste Management

In last six months, the gap in waste generation and processing has been reduced from 110 TPD to 80 TPD in 169 ULBs. But the newly notified 23 ULBs are adding 55 TPD of unprocessed municipal solid waste, Therefore, the current overall gap in solid waste generation and processing is 135 TPD.

Table 8: Gap in Solid Waste Management

Timeline	In 169 ULBs			In 23 ULBs			Gap in 192 ULBs
	MSW Generation	MSW Collection	Gap in Collection	MSW Generation	MSW Collection	Gap in Collection	
Nov 2024	2455	2345	110	-	-	-	-
May 2025	2470	2390	80	55	0	0	135

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2. Revision in the timeline for addressing the gap in SWM

In compliance with the directions of the Hon'ble NGT regarding revision of timeline to address the gap in solid waste management and other matters related to NGT O.A. 606/2018, periodic review meetings have been conducted under the chairmanship of Chief Secretary, Principal Secretary, Panchayat & Rural Department, Secretary, Housing & Environment Department and Secretary, Urban Administration and Development Department.

The date of recent review meetings to review the progress in solid waste management in the state are as follows: -

- Meeting dated 08.01.2025, under the chairmanship of Principal Secretary, P&RD
- Meeting dated 27.01.2025, under the chairmanship of Chief Secretary, Chhattisgarh.
- Meeting dated 13.02.2025 under the chairmanship of Secretary, Department of H&E
- Meeting dated 28.03.2025 and 12.05.2025 under the chairmanship of Secretary UADD.

*Minutes of the review meetings are attached as **Annexure R** **(Page No. 260 - 268)***

In line with the directions issued by the Hon'ble NGT and the above meetings the timelines to address the gap in SWM for each ULB were thoroughly reviewed and has been revised to July 2026 from December 2026 for 1st Phase projects. Subsequently, 2nd, 3rd & 4th Phase projects will be completed as per the timeline shown in the table 9.

Table 9: The revised timeline to address the gap in SWM (phased manner)

Phase	No. of ULBs	Population Coverage	Cost of Upgradation (excluding O&M)	Proposed Timeline				
				DPR preparation	AS	Tender	Work Order	Completion
1st	18	149606 (2.75%)	12.08 Cr.	Apr-2025	May-2025	Jul-2025	Aug-2025	July-2026
2nd	12	1128036 (20.76%)	42.74 Cr.	June-2025	July-2025	Aug-2025	Oct-2025	Sep-2026
3rd	54	3094306 (56.93%)	123.44 Cr.	July-2025	Aug-2025	Aug-2025	Oct-2025	Sep-2026
4th	102	1062875 (19.56%)	23.96 Cr.	Sep-2025	Sep-2025	Oct-2025	Dec-2025	Nov-2026
Total	**186**	**5434823**	**202.22 Cr.**	-				

1. Progress So Far :

a. The DPRs/Proposals prepared till date :-

- Newly constituted ULBs : 18
- Municipal Corporations : 12
- Municipal Councils : 54
- Total DPRs prepared : 84

b. The DPRs/Proposals approved :-

- Newly constituted ULBs : 18
- Total DPRs approved : 18

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c. The DPRs/Proposals under review :-

- Municipal Corporations : 12
- Nagar Palikas : 54
- Total DPRs under review : 66

d. The DPRs/Proposals under preparation :-

- Nagar Panchayats : 102
- Total DPRs under preparation : 66

3. Action Plan to address the gap

i. Ensure sufficiency of door to-door collection vehicle by addressing short-term & unavoidable disruptions like vehicle breakdowns or manpower unavailability in the ULBs.

- Gap assessment for collection and transportation of solid waste in all 192 ULBs has been completed to provide sufficient number of collection vehicles and manpower to 100% door-to-door collection of municipal solid waste.
- Budgetary provision of approx. Rs. 100 crores have been earmarked for strengthening the collection and transportation mechanism of all 192 ULBs under 15th FC grant.
- During 01.01.2024 and 30.05.2025, an amount of Rs. 174.89 Cr. has been sanctioned for solid waste management works i.e. waste transportation, waste segregation equipment, home compost kits, PPE kit for SHG workers under 15th FC.

  Details of fund utilization for waste transportation, waste segregation equipment, home compost kits, PPE kit for SHG workers is attached as ***Annexure S*** *(**Page No.269**)*

ii. Establishment of waste management facilities in newly formed ULBs and strengthening of existing MRFs & Compost shed

ULB wise Solid waste management action plan has been prepared under SBM-U 2.0 and an amount of Rs. 230.48 Cr. has been allocated for setting up waste management facilities in 23 newly formed ULBs and strengthening & mechanizing of existing MRFs and construction of all-weather condition windrow composting sheds. *ULB wise fund allocation is attached as* ***Annexure B*** *(**Page No. 61 - 69**)*

- ULBs Selected: 186
- DPR prepared: 84 (18 approved by SLTC & 66 under scrutiny at state and ULB level)
- DPR preparation in progress: 66

iii. Construction of Sanitary Landfill (SLF) for safe disposal of inerts in other ULBs

At present, approx. 266 TPD of inert is generated in 167 ULBs and is being utilized in filling low lying areas across all the 167 ULBs.

In compliance to the direction issued by Hon'ble NGT to ensure 100% safe disposal of inerts generated in remaining ULBs, The Urban Administration Development Department is working towards development of 33 Cluster-Based Sanitary Landfills (SLFs) in each district for the ULBs lying in the district. *Details of District wise land identification for establishment of SLF is attached as* ***Annexure T*** *(**Page No. 270**)*

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- These Centralized SLFs will be used for the safe disposal of inerts generated in the ULBs (except 02 ULBs – Municipal corporation Raipur and Municipal corporation Bilaspur) across 33 districts.
- These SLFs will be constructed under Swachh Bharat Mission (Urban) 2.0 (SBM-U 2.0).
- Land has been identified in 25 districts and selection of consultants is in process for designing the SLF and getting necessary environmental clearances from the concerned departments.

Table 10: Details of Sanitary Landfill (SLF) sites to be established in 33 districts

Districts	No. of ULBs to be covered	No. of SLF to be established	Area of land required (Acre)	No. of Land Identified	Area of land identified (Acre)	Construction Cost (Excl. O&M)
33	190	33	264.34	25	215.08	28.27 Cr.

Table 11: Timeline for establishment of Sanitary Landfill (SLF) sites in 33 districts

Land Identification	Onboarding of Consultant	DPR Finalization	Onboarding of Contractor	Completion
Aug 2025	Sep 2025	Dec 2025	Mar 2026	Mar 2027

iv. Capacity Building, IEC Initiatives and GVP Transformation across ULBs

- State level workshop for capacity building of SHGs and sanitation worker has been organized on 28.05.2025 to increase the awareness for effective solid waste management works.
- Approx. 365 Garbage Vulnerable Points (GVPs) were identified and cleared. *Photographs of ULB wise identified GVP and its clearance is attached as* ***Annexure U*** ***(Page No. 271 - 391)***
- IEC activities have been done in all ULBs for behavioral changes among the residing and floating population.
- Wall painting has been done to make the area less prone to littering and waste dumping.

  ULB wise details of IEC activities and wall paintings is attached as ***Annexure V*** ***(Page No. 392 - 395)***

4. Strengthening Wet Waste Management by establishing Bio-CNG Plant

Under SATAT scheme, 08 Bio-CNG plants will be established in 08 Municipal Corporations namely, Raipur, Bhilai, Bilaspur, Rajnandgaon, Dhamtari, Korba, Raigarh and Ambikapur. The 08 ULBs will provide total quantity of approx. 515 TPD of wet waste for the operation of Bio-CNG Plant.

These 08 Bio-CNG plants will help in addressing the gap and strengthen the solid waste management in the state.

- A tripartite agreement (MoU) has been signed between Oil and Gas marketing companies (OGMC) namely BPCL and GAIL, ULBs & CBDA on 17.01.2025. *Copy of MoU between LBs, Chhattisgarh Biofuel Development Authority and OGMCs is attached as* ***Annexure W*** ***(Page No. 400 - 406)***
- The State cabinet on 17.04.2025 has approved the land lease rate at Re.1 per square meter for providing land at nominal lease rate to set up Bio-CNG plant in the state.
- Urban Administration Development Department vide letter dated 07.05.2025 has directed District Collectors, Commissioners, and CMOs for allocation of the identified land to OGMCs at the fixed

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land lease rate for setting up Bio-CNG plants. *Copy of letter is attached as **Annexure X**. (Page No. 407 – 414)*

- The suitable land of 10 Acre for each Bio-CNG plant has been identified at ULBs in consultation with OGMCs.
- Contour survey, Detailed Feasibility Report (DRF) has been prepared, and Project Management Consultant has been onboarded.
- The concessionaire agreement has been signed with 02 ULBs namely Raipur and Bilaspur. The *Copy of concessionaire agreement is attached as **Annexure Y** **(Page No. 415 - 446)***

Table 12: Details of proposed Bio-CNG projects in the 8 ULBs of Chhattisgarh

Sr. No	ULB	OGMC	Required Land (in Acre)	Land Location	MSW (TPD)	Biomass (TPD)	Expected CBG Production (TPD)	Plant Construction Cost (in Cr.)
1	Bhilai	BPCL	10	Jamul	130	30	7	100
2	Raipur	BPCL	10	Rawabhata	100	0	7	100
3	Bilaspur	BPCL	10	Sendri	130	0	7	100
4	Rajnandgaon	BPCL	10	Bordih	25	125	12	100
5	Dhamtari	BPCL	10	Mujgahan	15	135	12	100
6	Korba	GAIL	10	Barbaspur	50	100	12	100
7	Raigarh	GAIL	10	Amlibhouna	30	120	12	100
8	Ambikapur	GAIL	10	Lakhmapur	35	115	12	100
Total		-	**80**	-	**515**	**625**	-	**800**

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D. Legacy Waste Management & Small Dumpsites in Urban Areas

1. Old Legacy Waste Dumpsites

Seven Legacy waste dumpsites with total quantity of 10.80 Lakh MT were identified in 07 ULBs of state and were reported during the Hon'ble NGT hearing dated 31.03.2023.

- The remediation work in 05 ULBs with total quantity of 5.40 Lakh MT has been completed by June 2023 and plantation has been done over the reclaimed dumpsites. *Photographs of the reclaimed land with plantation attached with* ***Annexure Z*** ***(Page No. 456 - 460)***
- The remediation work is in progress at Raipur, Rajnandgaon and Durg and approx. 4.66 Lakh MT out of 5.39 Lakh has been remediated, and the remaining 0.73 Lakh MT will be remediated by December 2025. *Photographs of the remediation work in progress is attached with* ***Annexure Z*** ***(Page No. 461 - 463)***
- The recovered materials like Screened combustible fractions viz. Plastic items are sent to cement plants for its proper disposal. The recyclable items are sold to recyclers and the bio earth sold to the nearby farmers and is utilized in the parks and garden of ULB. The rejects are used for filling the identified low-lying areas by ULB. The details are provided in Table 15 & 16.

Table 13: Details of Legacy Waste Management in 7 old ULBs of Chhattisgarh

Sr. No.	ULB Name	Name of Legacy waste site	Area (in Acre)	Total Quantity of legacy waste (in MT)	Quantity of legacy waste remediated (in MT)	Present quantity of legacy waste (in MT)
1	Raipur	Sarona	28.15	450000	409628	**40372**
2	Rajnandgaon	Bajrangpur	4.00	51640	26506	**25134**
3	Durg	Potiyakala	1.52	38040	30060	**7980**
			10.38	144000	144000	**0**
4	Dhamtari	Danitola	4.25	34542	34542	**0**
5	Raigarh	BadeRampur	5.93	53934	53934	**0**
6	Korba	Barbaspur	17.00	264000	264000	**0**
7	Jagdalpur	Kangoli	6.50	44000	44000	**0**
Total			**77.73**	**1080156**	**1006670**	**73486**

Table 14 Progress in Legacy Waste remediation works at 03 sites

Sr No.	ULB Name	Total quantity of Legacy Waste (in MT)	Quantity of legacy waste Remediated (In MT)					
			Till Oct 2024	Till Dec 2024	Till Mar 2025	Till Jun 2025	Remaining Legacy Waste	Timeline for remediation
1	Raipur	450000	261000	302000	340099	409628	40372	Dec-25
2	Rajnandgaon	51640	22540	22540	24134	26506	25134	Dec-25
3	Durg	38040	0	0	2800	30060	7980	Dec-25
Total		**539680**	**283540**	**324540**	**367033**	**466194**	**73486**	-

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Table 15: Details of utilization of byproducts of Bioremediation & biomining

Sr No.	ULB Name	Name of Legacy waste site	Digested Material (in MT)	Plastics (in MT)	Inerts & others (in MT)
1	Raipur	Sarona	124436	39042	80088
2	Rajnandgaon	Bajrangpur	13780	4500	8224
3	Durg	Potiyakala	18336	2404	4509
			3625	15840	102815
4	Dhamtari	Danitola	23281	1284	9977
5	Raigarh	Bade Rampur	34518	4315	15102
6	Korba	Barbaspur	126720	23760	110880
7	Jagdalpur	Kangoli	15840	7920	19840
Total			**360536**	**99065**	**351435**

Table 16: Final Destination of the inerts / SCF / Compost or Bio-Soil

Sr No.	ULB Name	SCF	Bio-Soil / Compost	Inerts
1	Raipur	ACC Cement, Jamul Ultratech Cement, Simga Nu.Vista Cement, Risda Ambuja Cement, Bhatapara	Used in a private land	Used as a filler material for development of low-lying area belonging to RMC
2	Rajnandgaon	ACC Cement, Jamul, Ambuja Cement, Bhatapara	Used in Chikhli garden and Nawagaon sanitation park	Filling in low-lying area at motipur, near muktidham
3	Durg	Ultratech Cement, Baloda Bazar Smart Utility Services, Jabalpur	Sold to National Federation of Farmers Procurement, Processing and Retailing Cooperatives, India	Filling in low-lying area at Potiya road, Pulgaon, Nadi Road, Urla Sports ground, Gokul Nagar
4	Dhamtari	Ultratech Cement, Bhatapara	Used in Makai Park, Century Park, City Park and stored at Danitola facility for future use	Filling in low-lying area at Trenching ground, Rudri Road, Gokulpur, Rampur, and Hatkeshwar
5	Raigarh	Ultratech Cement, Simga	Used at Babadham Garden, Boodhimai Garden Bade Rampur	Filling in low-lying area at Bade Rampur
6	Korba	Nuvoco Vista Cement, Risda	Used at karranala, Silyanbhata, bhaisama, ghodhi, patadih,bardih	Filling in low-lying area at low lying area at Barbaspur
7	Jagdalpur	Ultratech Cement, Simga	Used at Kangoli, balikonta STP, Shaheed Park, Nakshatra Garden and other ULB parks	Filling in low-lying area at Khangoli and Dongaghat

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2. Unprocessed Waste Dumpsites

In compliance with the directions of the Hon'ble NGT regarding identification of the dumpsites apart from the 7 Legacy Waste Dumpsites in the state, State has conducted field inspections, and it was found that apart from the above 07 ULBs, 01 large dumpsite at Municipal Corporation Bhilai with 3.05 Lakh MT and 154 unprocessed waste dumpsites having quantity of 25,086 MT. These identified dumpsites will be remediated within the stipulated timeline in the table 17. *ULB wise details of identified unprocessed waste dumpsites is attached as* ***Annexure Z*** *(**Page No. 447 - 455**)*

Table 17: Summary of identified unprocessed waste dumpsites with timeline for remediation

Sr No.	Quantity of unprocessed waste range	No. of dumpsites in ULBs	Approx. total quantity of waste (in MT)	Timeline for Remediation of Legacy Waste Dumpsite
1	Less than 50 MT	101	2857	Dec 2025
2	50-100 MT	36	2649	Dec 2025
3	100-500 MT	12	2412	Dec 2025
4	500-5000 MT	4	4168	Dec 2025
5	5000-20000 MT	1	13,000	Dec 2025
6	More than 3 Lakh MT	1	3,05,000	Dec 2027
Total		**155**	**3,30,086**	

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E. Sewage Management in Urban Areas

1. Sewage Generation

The current urban population across 192 ULBs in Chhattisgarh is approximately 76.7 Lakh which generates the 726.45 MLD of sewage (which is estimated considering 80% of water supply) in the state considering per capita water supply ranges from:-

- 70-90 LPCD for Nagar Panchayats
- 90-110 LPCD for Nagar Palika
- 110-125 LPCD for non-AMRUT Municipal Corporations
- 135 LPCD for Municipal Corporations under mission AMRUT

ULB wise details of sewage generation & treatment is attached as ***Annexure AA*** *(**Page No. 472 - 482**)*

Table 18. Details of Sewage Generation in Urban areas

Sr. No.	Urban Local Body	Est. Current Population (in lakhs)	LPCD (Liters per capita per day)	Total Sewage generation (population X lpcd X 0.80) (in MLD)
1	14 Nagar Nigam	47.5	110-135	507.52
2	55 Nagar Palika	17.1	90-110	139.01
3	123 Nagar panchayat	12.1	70-90	79.92
Total	**192 ULBs**	**76.7**	**70-135**	**726.45**

Table 19: Status of STPs in Urban Areas based on population density.

Sr. No.	Population Category	No. of ULBs	Urban Population (Approx.)	No. of Operational STPs	No. of Under Construction STPs	No. of Proposed STPs
1	>10 Lakh	1	15 Lakh	8	0	-
2	1-10 Lakh	12	32 Lakh	8	3	9 (under AMRUT 2.0)
3	50k – 1 Lakh	6	4 Lakh	1	0	5 (under SBM 2.0)
4	< 50k	150	24 Lakh	5	1	5 (under State budget) 146 (under SBM 2.0)
Total		**169**	**75 Lakh**	**22**	**4**	**165**

2. Sewage Treatment & Utilization

In the 192 ULBs of Chhattisgarh, the estimated sewage generation is 726.45 MLD. Currently, there are 22 operational Sewage Treatment Plants (STPs) across 13 ULBs, with a combined treatment capacity of 446.0 MLD, out of which the total utilization capacity is approximately 305.39 MLD. Therefore, the current gap in sewage generation and sewage treatment capacity is 421.06 MLD.

- **Estimated sewage generation**: 726.45 MLD
- No. of Operational STPs: 22
- Total treatment capacity (in MLD): 446.0 MLD.
- Capacity Utilization of existing STPs: 305.39 MLD.

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- Sewage being treated through Alternate technology: 160 ULBs are having FSTPs (Low-cost gravity based Planted Drying Bed) and in 09 ULBs treatment of faecal sludge from septic tank is done through co-treatment with STPs.
- No. of Operational STPs: 22
- No. of Complying STPs: 22
- No. of Non-complying STPs: 0
- Gap in sewage treatment: 421.06 MLD

The analysis report of inlet sewage and outlet treated water sample is being tested on daily basis. All the outlet treated water quality parameters are within the permissible discharge limit prescribe by CPCB. *Analysis report of all the operational STP's is attached as* ***Annexure AB*** ***(Page No. 482 - 560)***

Table 20: Details of operational STPs in Urban Areas

Sr. No.	Location	Existing STP Capacity (in MLD) as on May 2025	Current Capacity Utilization (in MLD) as on May 2025	Operational Status of STP	Compliance Status of STP
1	Chilhati (Bilaspur)	17.0	14.43	Operational	Complied
2	Domuhani (Bilaspur)	54.0	23.66	Operational	Complied
3	Mini Mata Chowk (Kawardha)	2.1	1.8	Operational	Complied
4	Bhatagaon (Raipur)	6.0	5.40	Operational	Complied
5	Kara (Raipur)	35.0	35.0	Operational	Complied
6	Nimora (Raipur)	90.0	90.0	Operational	Complied
7	Chandandih (Raipur)	75.0	43	Operational	Complied
8	Banjipali (Raigarh)	25.0	22.5	Operational	Complied
9	Bade Atarmoda (Raigarh)	7.0	4.0	Operational	Complied
10	Balikota (Jagdalpur)	25.0	15.5	Operational	Complied
11	Mohad (Rajnandgaon)	6.2	3.0	Operational	Complied
12	Nawapara	7.6	2.4	Operational	Complied
13	Rajim	2.8	0.7	Operational	Complied
14	Dhamtari	19.6	7.5	Operational	Complied
15	Nava Raipur- Zone 2	10.0	2.0	Operational	Complied
16	Nava Raipur – Zone 3	7.0	0.6	Operational	Complied
17	Nava Raipur – Zone 4	10.0	4.0	Operational	Complied
18	Nava Raipur – Sector 19	1.2	1.2	Operational	Complied
19	Bhilai Steel Plant (Bhilai)	30.0	26.0	Operational	Complied
20	Kirodimalnagar	5.0	1.0	Operational	Complied
21	Kanker	7.7	1.0	Operational	Complied
22	Simga	2.8	0.7	Operational	Complied
TOTAL		**446 MLD**	**305.39 MLD**	-	

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3. Gap in Sewage Treatment and Action Plan to address the gap

The current sewage treatment gap is 421.06 MLD. Hence, to bridge the gap in sewage treatment and considering the future estimation of the sewage generation, 04 STP's with capacity of 27.3 MLD are under construction stage which will be fully operational by September 2025. *The details of under construction STPs is given in Table 21.*

Furthermore, state has approved 13 more STPs in the larger ULBs with a total capacity 343.7 MLD from which 09 STPs are approved under AMRUT 2.0 with a total capacity of 333 MLD and 04 STPs are approved under state budget with a total capacity of 10.7 MLD. *The details of proposed STPs are given in Table 22 and 23.*

In addition to the STPs approved under AMRUT 2.0 scheme and the state budget, **non-conventional & less mechanized STPs have been sanctioned** under Swachh Bharat Mission (SBM) 2.0 for the remaining 151 ULBs in the state. *The details of nature based STPs are given in Table 24.*

- Current Gap: 421.06 MLD
- Under Construction 04 STPs: 27.30 MLD
- Proposed 09 AMRUT STPs: 333.00 MLD
- Proposed 04 State Budget STPs :10.70 MLD
- Proposed non-conventional and less mechanized (nature based) STPs in 151 ULBs: 282.53 MLD
- **Total capacity of under construction & Proposed STPs: 653.43 MLD**

Table 21: Details of under construction STPs in the State

Sr. No.	Location	STP Capacity (MLD)	Physical Progress in %	Completion Timeline
1	Champa	5.3	100% completed	Trial run started
2	Koni C (Bilaspur)	6.0	100% completed	Trial run started
3	Mangla B (Bilaspur)	10.0	70% completed	Sep 2025
4	Mangla D (Bilaspur)	6.0	88% completed	Sep 2025
TOTAL		**27.3**	-	

Table 22 Details of proposed STPs under AMRUT 2.0

Sr. No.	Location	STP Capacity (MLD)	Status
1	Durg (Zone 1)	47.0	• In Tender process
2	Durg (Zone 2)	30.0	
3	Bhilai	150.0	• Tender process completed • Contract awarded to lowest bidder; *Copy of Letter of Acceptance is attached as **Annexure AC**. (Page No. 571 – 578)* • Expected completion timeline is September 2027
4	Korba	33.0	
5	Ambikapur (STP 1)	2.0	
6	Ambikapur (STP 2)	14.0	
7	Ambikapur (STP 3)	16.0	
8	Rajnandgaon (Zone 1)	15.0	
9	Rajnandgaon (Zone 2)	26.0	
TOTAL		**333 MLD**	-

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Table 23: Details of proposed STPs under State Budget

Sr. No.	Location	STP Capacity (MLD)	Current Status	Expected Completion Timeline
1	Sakti	4.0	Tender invited	2 Years from date of Award of work
2	Shivrinarayan	2.2	Tender invited	
3	Dantewada	2.8	Tender invited	
4	Chandrapur	1.7	Tender invited	
TOTAL		**10.7**	-	-

Table 24: Project Timeline of nature based STP under SBM 2.0 in 151 ULBs

Phase	No. of ULBs	Capacity of the plant in MLD	Proposed Timeline				
			DPR Preparation	AS	Tender	Work Order	Completion
1	20	31.53	Oct-2024	Dec-2024	Jan-2025	July-2025	Jan-2027
2	28	39.60	Apr-2025	May-2025	June-2025	Aug-2025	Feb-2027
3	38	104.60	June-2025	June-2025	July-2025	Sep-2025	Mar-2027
4	20	44.89	July-2025	July-2025	Aug-2025	Oct-2025	Apr-2027
5	23	34.17	Aug-2025	Aug-2025	Sep-2025	Nov-2025	May-2027
6	22	27.74	Sep-2025	Sep-2025	Oct-2025	Dec-2025	June-2027
Total	**151**	**282.53 MLD**	-				

4. Faecal Sludge Treatment Plants

In Chhattisgarh, most of the urban households depend on on-site sanitation systems such as Septic Tanks, Pit latrines and twin pits. So, all ULBs have established Faecal sludge treatment facility for the treatment of septage generated from the households of the ULBs.

A total number of 160 ULBs have Faecal Sludge Treatment Plants (FSTP) based on Low-cost gravity based Planted Drying Beds for the treatment of black water generated in these ULBs.

The 09 ULBs namely Raipur, Raigarh, Bilaspur, Durg, Risali, Bhilai, Jagdalpur, Kawardha and Kirodimal Nagar are using nearby STPs for co-treatment of septage. *ULB wise FSTP details is attached as **Annexure AE** **(Page No. 584 - 586)***

Table 25:Summary of Faecal Sludge treatment capacity in 169 ULBs

Sr No.	Treatment Technology	No. of ULBs	Plant Capacity / Permissible Capacity (in KLD)	Capacity utilization (in KLD)
1	Faecal Sludge treatment Plants	160	896	567
2	Co-treatment in nearby STPs	09	11086	664
Total		**169**	**11982**	**1231**

Secretary
Government of Chhattisgarh
Department of Urban Administration & Development
Mantralaya, Nava Raipur, Atal Nagar

5. Reuse of treated water from STP for industrial purposes

Table 26: Summary of Utilization of treated wastewater from STPs in Urban Araes

Sr. No.	STP	STP Capacity (MLD)	Industry	Water Demand (MLD)	Current status
1	Nimora, Raipur	90	M/s. Alok Ferro Alloys Ltd	03	Alok Ferro is utilizing treated STP water since on 26.01.2025.
			M/s. Raipur Energy Limited, Tilda (Adani Power Plant)	68	The officials of the power plant had visited the STP, and sample of the treated water was taken and tested. MoU will be signed after getting approval from the board of directors of the industry.
			M/s. API Ispat & Powertech Pvt. Ltd.	05	MoU signed on 23.05.2025.
2	Kara, Raipur	35	M/s. Vrajesh Steel Ltd	07	MoU signed on 02.01.2024. Industry has completed survey for laying of pipeline & DPR prepared.
			M/s. Maa Kudargarhi Power and Ispat Ltd.	02	MoU signed on 03.11.2023. Industry has completed survey for laying of pipeline & DPR prepared.
			M/s. Godavari Power and Ispat Ltd., Tilda	27	MoU will be signed upon the inspection of the STP and getting approval from the industry.
3	Chandandih, Raipur	75	M/s. NTPC-SAIL Power Company Limited. Bhilai	18	MoU signed on 24.05.2025.
4	Bhatagaon, Raipur	06	M/s. NHAI, Raipur	0.1	The treated STP water is being used by NHAI in road cleaning & landscaping works.
5	Korba	33	M/s. NTPC, Korba	20	MoU signed on 29.04.2025
6	Chilhati, Bilaspur	17	M/s. NTPC, Sipat has been identified as the potential user for treated wastewater.		
7	Domuhani, Bilapsur	54			
8	Banjipali, Raigarh	25	M/s. NTPC Lara, M/s. RR Energy Ltd. and M/s. Jindal Steel have been identified as the potential user for treated wastewater.		

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1. Solid waste management in rural areas -

In Rural area, there is no system available to calculate waste generation or quantification of waste. To address this, WaterAid India, RWPF partner of the Ministry of Jal Shakti, Government of India, conducted a third-party survey in rural areas to gather data on waste generation and its disposal.

WaterAid's report revealed that approximately 79.31% of the waste generated is biodegradable, while the remaining 20.69% is non-biodegradable. In Rural Chhattisgarh, households traditionally compost biodegradable waste in pits and use the compost as fertilizer for their fields or farms. In this traditional method, they usually avoid mixing biodegradable and non-biodegradable waste, as doing so would require additional resources and labor to separate it later. To manage biodegradable waste, a total of 1,25,881 community compost pits and 1,69,525 individual compost pits have been constructed.

Out of the total waste generated, about 20.69% is non-biodegradable, and for its collection, Segregation Sheds have been set up in 14,973 villages. 25,157 Garbage rikshaws were provided. Furthermore, 16,871 villages have trained Swachhagrahi self help groups (SHGs) for waste collection and management.

In rural area, most of the recyclable items are sold directly by households to scrap dealers. After selling the recyclables, only the remaining non-biodegradable waste is provided to Swachhagrahi groups.

In total, out of 2,391.053 tons of waste generated per day in rural area, around 2366.31 TPD are effectively managed. However, to handle the remaining 24.72 tons per day, additional infrastructure and awareness raising activities are required, which are being addressed under the Swachh Bharat Mission Grameen.

2. Liquid waste management in rural areas -

Due to the absence of sewer networks in rural areas, conventional sewage is not generated. Most households have adopted twin leach pit toilets, which effectively contain and treat human waste on-site, eliminating the need for off-site sewage disposal. A smaller proportion of households have constructed septic tank-based toilets, typically with overflow directed to soak pits. As a result, rural toilet systems do not contribute to the generation of conventional sewage.

Water supply in rural areas is provided at a rate of 40 litres per person per day, of which approximately 27 litres per person per day is generated as greywater. Based on the rural population of 2,33,47,227 the total greywater generation is estimated at 630.40 million liters per day (MLD). To ensure safe and effective management of this greywater, 165842 individual soak pits/leach pits and 143242 community soak pits/leach pits have been constructed. Furthermore, traditional household kitchen gardens (baadis) are also commonly used for greywater reuse.

According to district-level data, approximately 599.70 MLD of greywater is currently being managed through these methods. The remaining 30.70 MLD is yet to be addressed, and measures are underway to ensure its proper disposal by Dec 2026.

Mission Director
Rajya Swachh Bharat Mission (G)
Panchayat & Rural Development Dept
Chhattisgarh Raipur

(B) Daily Solid Waste generation & treatment details :-

Sr No.	(i) Names of Districts	(ii) Break up of Waste Generated District Wise (in TPD)	(iii) Method of Treatment in the District (in TPD)				(iv) Final Destination of Each of components of	(vi) Break up details of waste processing District Wise					(vii) Action plan to process 100% Waste		
		Rural Areas	a) Organic Material (Wet Waste)	b) Inerts	c) RDF	d) Other		Energy plants (waste to Energy Plants)	Bio compost Units	Used in Cement Units	Land Fill Sites	Other uses of inerts	Time Lines	Budget Outlay (In Cr)	Proposal
	1	*2*	*3*	*4*	*5*	*6*	*7*	*8*	*9*	*10*	*11*	*12*	*13*	*14*	*15*
1	BALOD	74.25	60.35	0	0	13.22	1. Wet Wastle-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	25	6642	0	0	0	Dec-26	1.07	0
2	BALODA BAZAR	167.987	137.274	0	0	29.2	1. Wet Wastle-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	9	11673	0	0	0	Dec-26	0.59	0
3	BALRAMPUR	101.837	94.695	0	0	6.451	1. Wet Wastle-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	12	8552	0	0	0	Dec-26	3.57	0
4	BASTAR	78.15	46.85	0	0	29.96	1. Wet Wastle-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	4	3564	0	0	0	Dec-26	0.85	0
5	BEMETARA	51.939	44.8793	0	0	6.018	1. Wet Wastle-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	23	6120	0	0	0	Dec-26	2.78	0
6	BIJAPUR	18.49	16.099	0	0	1.805	1. Wet Wastle-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	43	1288	0	0	0	Dec-26	0.87	0
7	BILASPUR	184.48	140.471	0	0	41.78	1. Wet Wastle-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	8	22319	0	0	0	Dec-26	7.74	0
8	DANTEWADA	10.585	9.203	0	0	1.323	1. Wet Wastle-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	4	2520	0	0	0	Dec-26	0.32	0
9	DHAMTARI	81.151	65.481	0	0	14.89	1. Wet Wastle-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	7	16687	0	0	0	Dec-26	1.81	0
10	DURG	45.113	27.72	0	0	16.87	1. Wet Wastle-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	6	3869	0	0	0	Dec-26	0.06	0
11	GARIYABAND	43.41	25.53	0	0	17.16	1. Wet Wastle-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	3	2957	0	0	0	Dec-26	2.26	0
12	GPM	51.395	41.258	0	0	9.241	1. Wet Wastle-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	16	2376	0	0	0	Dec-26	1.68	0
13	JANJGIR - CHAMPA	145.22	111.786	0	0	31.85	1. Wet Wastle-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	5	4952	0	0	0	Dec-26	0.00	0

Mission Director
Rajya Swachh Bharat Mission (G)
Panchayat & Rural Development
Chhattisgarh

(B) Daily Solid Waste generation & treatment details :-

Sr No.	(i) Names of Districts	(ii) Break up of Waste Generated District Wise (in TPD)	(iii) Method of Treatment in the District (in TPD)				(iv) Final Destination of Each of components of	(vi) Break up details of waste processing District Wise					(vii) Action plan to process 100% Waste		
		Rural Areas	a) Organic Material (Wet Waste)	b) Inerts	c) RDF	d) Other		Energy plants (waste to Energy Plants)	Bio compost Units	Used in Cement Units	Land Fill Sites	Other uses of inerts	Time Lines	Budget Outlay (In Cr)	Proposal
	1	*2*	*3*	*4*	*5*	*6*	*7*	*8*	*9*	*10*	*11*	*12*	*13*	*14*	*15*
14	JASHPUR	80.321	71.338	0	0	7.41	1. Wet Wastle-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	0	3032	0	0	0	Dec-26	2.18	0
15	KANKER	50.48	34.389	0	0	14.95	1. Wet Wastle-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	8	13420	0	0	0	Dec-26	8.90	0
16	KAWARDHA	63.161	50.046	0	0	12.62	1. Wet Wastle-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	15	6930	0	0	0	Dec-26	11.57	0
17	KHAIRAGARH-CHHUIKHADAN-GANDAI	47.05	32.739	0	0	14.19	1. Wet Wastle-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	4	8113	0	0	0	Dec-26	3.92	0
18	KONDAGAON	28.352	20.203	0	0	7.947	1. Wet Wastle-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	3	3941	0	0	0	Dec-26	2.63	0
19	KORBA	93.56	78.86	0	0	14.64	1. Wet Wastle-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	12	13985	0	0	0	Dec-26	0.42	0
20	KORIYA	28.011	22.631	0	0	5.048	1. Wet Wastle-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	20	603	0	0	0	Dec-26	0.42	0
21	MAHASAMUND	93.757	68.996	0	0	24.34	1. Wet Wastle-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	25	5818	0	0	0	Dec-26	3.70	0
22	MANENDRAGARH-CHIRMIRI-BHARATPUR	26.572	22.148	0	0	3.985	1. Wet Wastle-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	28	2150	0	0	0	Dec-26	1.59	0
23	MOHALA-MANPUR-AMBAGARH CHOWKI	26.688	19.704	0	0	6.668	1. Wet Wastle-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	3	3520	0	0	0	Dec-26	2.97	0
24	MUNGELI	126.73	113.53	0	0	12.28	1. Wet Wastle-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	6	3594	0	0	0	Dec-26	1.12	0
25	NARAYANPUR	18.029	14.157	0	0	3.371	1. Wet Wastle-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	10	21268	0	0	0	Dec-26	0.44	0
26	RAIGARH	111.113	82.958	0	0	26.86	1. Wet Wastle-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	8	11849	0	0	0	Dec-26	3.68	0

Mission Director
Rajya Swachh Bharat Mission (G)
Panchayat & Rural Development Deptt.
Chhattisgarh, Raipur

(B) Daily Solid Waste generation & treatment details :-

	(i)	(ii)	(iii)				(iv)	(vi)					(vii)		
Sr No.	Names of Districts	Break up of Waste Generated District Wise (in TPD)	Method of Treatment in the District (in TPD)				Final Destination of Each of components of	Break up details of waste processing District Wise					Action plan to process 100% Waste		
		Rural Areas	a) Organic Material (Wet Waste)	b) Inerts	c) RDF	d) Other		Energy plants (waste to Energy Plants)	Bio compost Units	Used in Cement Units	Land Fill Sites	Other uses of inerts	Time Lines	Budget Outlay (In Cr)	Proposal
	1	*2*	*3*	*4*	*5*	*6*	*7*	*8*	*9*	*10*	*11*	*12*	*13*	*14*	*15*
27	RAIPUR	114.33	93.058	0	0	21.13	1. Wet Wastle-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	4	2237	0	0	0	Dec-26	1.87	0
28	RAJNANDGAON	62.776	45.958	0	0	16.55	1. Wet Wastle-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	5	6473	0	0	0	Dec-26	2.51	0
29	SAKTI	61.259	52.148	0	0	8.557	1. Wet Wastle-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	0	3185	0	0	0	Dec-26	3.09	0
30	SARANGARH-BILAIGARH	68.35	60.51	0	0	6.001	1. Wet Wastle-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	0	8002	0	0	0	Dec-26	0.85	0
31	SUKMA	24.333	19.228	0	0	4.652	1. Wet Wastle-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	2	4571	0	0	0	Dec-26	2.41	0
32	SURAJPUR	107.108	86.128	0	0	20.73	1. Wet Wastle-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	29	4035	0	0	0	Dec-26	4.69	0
33	SURGUJA	105.052	83.94	0	0	20.38	1. Wet Wastle-manure-farming 2. Recyalable-Scrape dealer-Recycling units 3. RDF-Cement Factory	12	6441	0	0	0	Dec-26	1.66	0
	Total	**2391.039**	**1894.27**	**0**	**0**	**472.1**		**359**	**226686**	**0**	**0**	**0**		**84.23**	**0**

Mission Director
Rajya Swachh Bharat Mission (G)
Panchayat & Rural Development Dept
Chhattisgarh Raipur

(C) Daily Liquid Waste (Sewage/Grey Water) generation & treatment details:-

	(i)		(ii)	(iii)	(iv)							(v)						(vi)		(vii)				
S.No.	Names of Districts	District Population	Sewage Generation/Grey Water District Wise with Population (MLD)	Sewage/Grey water Generation quality	Details of Treatment of Sewage/Grey Water (District Wise) MLD							Details of disposal of untreated Sewage (in MLD) (District Wise) Final Destination of Discharge of untreated sewage/Grey Water					(b) if (a) above is let out in its quality	Action Plan to treat untreated sewage/Grey Water (District Wise)		Action Taken against the defaulting authority				
				Rural Areas*	By STP (MLD)	Type of STP	Disinfection method in STP	Discharge Water Quality from STP including Fecal & E Coli	Final discharge of Treated STP Water (MLD)	Other mode of Treatment (MLD)	Other Method of safe disposal (Include Kitchen Garden, Soak pit, Leach pit etc)	Wet Land	Pond	River	Sea	Other Water body		time lines	Budget Outlay (Cr.)	EC imposed		Show cause Notice issued	Closure notice issued	Other Action Taken
	1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24
1	BALOD	820165	22.14	22.14	0	0	0	0	0	0	20.81	1.33	0	0	0	0	0	Dec-26	9.14	0	0	0	0	0
2	BALODABAZAR	1379578	37.25	37.25	0	0	0	0	0	0	35.85	1.40	0	0	0	0	0	Dec-26	4.97	0	0	0	0	0
3	BALRAMPUR	799942	21.60	21.60	0	0	0	0	0	0	17.83	3.77	0	0	0	0	0	Dec-26	0.59	0	0	0	0	0
4	BASTAR	698864	18.87	18.87	0	0	0	0	0	0	18.43	0.44	0	0	0	0	0	Apr-26	0.63	0	0	0	0	0
5	BEMETARA	865258	23.36	23.36	0	0	0	0	0	0	22.33	1.03	0	0	0	0	0	Dec-26	3.15	0	0	0	0	0
6	BIJAPUR	225630	6.09	6.09	0	0	0	0	0	0	3.66	2.43	0	0	0	0	0	Dec-26	1.62	0	0	0	0	0
7	BILASPUR	1775868	47.95	47.95	0	0	0	0	0	0	46.38	1.57	0	0	0	0	0	Dec-26	5.38	0	0	0	0	0
8	DANTEWADA	215448	5.82	5.82	0	0	0	0	0	0	5.31	0.51	0	0	0	0	0	Apr-26	0.63	0	0	0	0	0
9	DHAMTARI	779646	21.05	21.05	0	0	0	0	0	0	20.35	0.70	0	0	0	0	0	Apr-26	3.52	0	0	0	0	0
10	DURG	617248	16.67	16.67	0	0	0	0	0	0	16.36	0.31	0	0	0	0	0	Apr-26	4.99	0	0	0	0	0
11	GARIYABAND	656380	17.72	17.72	0	0	0	0	0	0	17.19	0.53	0	0	0	0	0	Apr-26	1.47	0	0	0	0	0
12	GOURELA-PENDRA MARWAHI	355838	9.61	9.61	0	0	0	0	0	0	8.92	0.69	0	0	0	0	0	Apr-26	2.40	0	0	0	0	0
13	JANJGIR-CHAMPA	915635	24.72	24.72	0	0	0	0	0	0	24.20	0.52	0	0	0	0	0	Apr-26	2.61	0	0	0	0	0
14	JASHPUR	775677	20.94	20.94	0	0	0	0	0	0	19.26	1.68	0	0	0	0	0	Dec-26	4.97	0	0	0	0	0
15	KANKER	672180	18.15	18.15	0	0	0	0	0	0	17.69	0.46	0	0	0	0	0	Apr-26	1.56	0	0	0	0	0
16	KAWARDHA	735131	19.85	19.85	0	0	0	0	0	0	17.86	1.99	0	0	0	0	0	Dec-26	12.20	0	0	0	0	0
17	KHAIRAGARH-CHHUIKHADAN-GANDAI	383686	10.36	10.36	0	0	0	0	0	0	9.915	0.445	0	0	0	0	0	Apr-26	6.42		0	0	0	0
18	KONDAGAON	675498	18.24	18.24	0	0	0	0	0	0	17.33	0.91	0	0	0	0	0	Apr-26	4.71	0	0	0	0	0
19	KORBA	947439	25.58	25.58	0	0	0	0	0	0	24.82	0.76	0	0	0	0	0	Apr-26	0.93	0	0	0	0	0
20	KORIYA	223333	6.03	6.03	0	0	0	0	0	0	5.48	0.55	0	0	0	0	0	Apr-26	0.77	0	0	0	0	0
21	MAHASAMUND	1107483	29.90	29.90	0	0	0	0	0	0	28.10	1.80	0	0	0	0	0	Dec-26	6.42	0	0	0	0	0
22	MANENDRAGARH-CHIRMIRI-BHARATPUR	310938	8.40	8.40	0	0	0	0	0	0	6.99	1.41	0	0	0	0	0	Dec-26	4.70	0	0	0	0	0
23	MOHALA-MANPUR A. CHOWKI	322786	8.72	8.72	0	0	0	0	0	0	8.26	0.46	0	0	0	0	0	Dec-26	2.91	0	0	0	0	0
24	MUNGELI	936707	25.29	25.29	0	0	0	0	0	0	24.89	0.40	0	0	0	0	0	Apr-26	3.47	0	0	0	0	0
25	NARAYANPUR	147405	3.98	3.98	0	0	0	0	0	0	3.81	0.17	0	0	0	0	0	Apr-26	2.35	0	0	0	0	0
26	RAIGARH	1087838	29.37	29.37	0	0	0	0	0	0	28.65	0.72	0	0	0	0	0	Apr-26	1.78	0	0	0	0	0
27	RAIPUR	932940	25.19	25.19	0	0	0	0	0	0	25.04	0.15	0	0	0	0	0	Apr-26	1.71	0	0	0	0	0

Mission Director
Gramya Swachh Bharat Mission (G)
Panchayat & Rural Development Deptt.

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(C) Daily Liquid Waste (Sewage/Grey Water) generation & treatment details:-

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	(i)		(ii)	(iii)	(iv)							(v)						(vi)		(vii)				
S.No.	Names of Districts	District Population	Sewage Generation/Grey Water District Wise with Population (MLD)	Sewage/Grey water Generation quality	Details of Treatment of Sewage/Grey Water (District Wise) MLD							Details of disposal of untreated Sewage (in MLD) (District Wise)						Action Plan to treat untreated sewage/Grey Water (District Wise)		Action Taken against the defaulting authority				
												Final Destination of Discharge of untreated sewage/Grey Water					(b) if (a) above is let out in its quality							
				Rural Areas*	By STP (MLD)	Type of STP	Disinfection method in STP	Discharge e Water Quality from STP including Fecal & E Coli	Final discharge of Treated STP Water (MLD)	Other mode of Treatment (MLD)	Other Method of safe disposal (Include Kitchen Garden, Soak pit, Leach pit etc)	Wet Land	Pond	River	Sea	Other Water body		time lines	Budget Outlay (Cr.)	EC imposed		Show cause Notice issued	Closure notice issued	Other Action Taken
	1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24
28	RAJNANDGAON	783292	21.15	21.15	0	0	0	0	0	0	21.00	0.15	0	0	0	0	0	Apr-26	14.73	0	0	0	0	0
29	SAKTI	640611	17.30	17.30	0	0	0	0	0	0	15.30	2.00	0	0	0	0	0	Dec-26	1.60	0	0	0	0	0
30	SARANGARH-BILAIGARH	659991	17.82	17.82	0	0	0	0	0	0	17.65	0.17	0	0	0	0	0	Apr-26	1.56	0	0	0	0	0
31	SUKMA	241696	6.53	6.53	0	0	0	0	0	0	6.21	0.32	0	0	0	0	0	Apr-26	1.81	0	0	0	0	0
32	SURAJPUR	828337	22.37	22.37	0	0	0	0	0	0	21.81	0.56	0	0	0	0	0	Apr-26	1.43	0	0	0	0	0
33	SURGUJA	828759	22.38	22.38	0	0	0	0	0	0	22.04	0.34	0	0	0	0	0	Apr-26	17.53	0	0	0	0	0
Total		**23347227.0**	**630.4**	**630.4**	**0.0**	**0.0**	**0.0**	**0.0**	**0.0**	**0.0**	**599.7**	**30.7**	**0.0**	**0.0**	**0.0**	**0.0**	**0.0**		**134.7**	**0.0**	**0.0**	**0.0**	**0.0**	**0.0**

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SOLID WASTE MANAGEMENT

Sets out the overall approach to be taken by ULBs to put in place systems and processes to ensure that Urban India becomes Garbage Free.

6.1 **Municipal Solid Waste and its management**

Approximately 1,32,000 Metric Tonnes of MSW is generated from all urban areas of the country, which translates to about 300-550 grams per person per day. The waste generation is higher in larger cities and lower in smaller cities. The general trend of per capita waste generation is as follows:

S. No.	ULB Population Class	Typical Per Capita Waste Generation (in grams)
1.	>10 Lakh	550
2.	1 to 10 Lakh	450
3.	< 1 Lakh	300



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Table 1.5: Per-capita Waste Generation Rates from NEERI Study in 1996[8]

POPULATION RANGE (IN MILLION)	NO. OF CITIES SURVEYED	AVERAGE PER CAPITA VALUE (KG/CAPITA/DAY)
0.1 to 0.5	12	0.21
0.5 to 1.0	15	0.25
1.0 to 2.0	9	0.27
2.0-5.0	3	0.35
>5.0	4	0.50

It is essential to consider socio-economic conditions while planning, as they have a direct impact on per capita waste generation and composition.

- **1999-2000:** The study conducted by CPCB through Environment Protection Training and Research Institute (EPTRI) in 1999–2000 in 210 Class I cities and 113 Class II towns indicated that Class I cities generated 48,134 tons per day (TPD) of MSW while Class II towns generated 3,401 TPD of MSW. The study revealed that waste generation rate in Class I cities was approximately 0.34 kg/capita/day while the waste generation rate in Class II towns was found to be 0.14 kg/capita/day.
- **2004-2005:** NEERI's study "Assessment of Status of Municipal Solid Wastes Management in Metro Cities and State Capitals" in 2004–2005 assessed 59 cities (35 metro cities and 24 state capitals). Studies have revealed that waste generation rate varies from 0.12 to 0.60 kg/capita/day. Analysis of physical composition indicates that total compostable matter in the waste is 40%–60%, while recyclable fraction is 10%–25%. The moisture content in the MSW is 30%–60%, while the C/N ratio is 20–40.

Table 1.6: Physical Composition of Municipal Solid Waste[9]

YEAR	COMPOSITION (%)							
	Biodegradables	Paper	Plastic/ Rubber	Metal	Glass	Rags	Other	Inerts
1996	42.21	3.63	0.60	0.49	0.60	-	-	45.13
2005	47.43	8.13	9.22	0.50	1.01	4.49	4.016	25.16

- **2010-2011:** The survey conducted by the Central Institute of Plastics Engineering and Technology (CIPET) at the instance of CPCB has reported generation of 50,592 TPD of MSW in 2010–2011 in the same 59 cities.
- **2014-2015:** As per CPCB, 1,43,449 TPD of MSW was generated for 34 states and union territories during 2013–2014. The average rate of waste generation in India, based on this data, is 0.11 kg/capita/day. Out of the total waste generated, approximately 1,17,644 TPD (82%) of MSW was collected and 32,871 TPD (22.9%) was processed or treated.

8 National Environmental Engineering Research Institute Study (1996).
9 'Improving Solid Waste Management in India', Zhu., D. et.al., (2008). Available at: http://www.tn.gov.in/cma/swm_in_india.pdf

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Other studies and observations indicate that waste generation rate is between 200 and 300 gm/capita/day in small towns and cities with a population below 2,00,000. It is usually 300–350 gm/capita/day in cities with a population between 2,00,000 and 5,00,000; 350–400 gm/capita/day in cities with a population between 5,00,000 and 10,00,000; and 400–600 gm/capita/day in cities with a population above 10,00,000. However, these are only indicative figures which need to be verified while planning city specific MSWM systems.

1.4.3.3.1 Waste Quantification

Current practice: Waste generation rates are quantified by measuring the load of waste in collection vehicles either at a municipal or private weighbridge in the city. Alternately, the volumes of different vehicle used for transportation of waste are considered and a rule of thumb of 400–500 kilogram per cubic meter (kg/m^3) is applied for determining the quantity of waste transported per trip per type of vehicle. A summation of the quantities of waste transported by each vehicle type multiplied by the total number of trips to the landfill by similar vehicles determines the total quantity of waste transported in the ULB. The practice of an eye estimate of waste quantity transported is not reliable as many times trucks carrying waste are half full or carry light material.



Current Practice for Estimation of Quantity of Transported Waste

Total Waste Collected = Quantity of Waste Transported by Each Vehicle x No. of Trips

The quantity of waste measured at transfer stations or processing or disposal sites also does not accurately reflect waste generation rates, since these measurements do not include:

- waste disposed at unauthorised places, vacant lots, alleys, ditches; etc.;
- waste recovered by kabadi system;
- waste recovered by informal waste collectors or waste pickers from the streets, bins, and intermediate transfer points, etc.

10 Adapted from "Strategic Planning Guide for Municipal Solid Waste Management". Environmental Resources Management (ERM), (2000), prepared for the World Bank, SDC and DFID by Waste-Aware, London; Available at: http://www.worldbank.org/swm/erm/start_up.pdf

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ANNEXURE B

ULB WISE DETAILS OF MUNICIPAL SOLID WASTE GENERATION, COLLECTION, GAP & FUND ALLOCATION

Sr. No.	Name of the District	Urban Local Bodies	Population (Census 2011)	Population (2024)	Waste Generation (Based on per capita) (TPD)	Per Capita Waste Generation (gm/day)	Waste Collected and Transported to MRFs (TPD)	Composition of Municipal Solid Waste		Processing of wet Waste		Segregation of dry Waste			Disposal of Rejects/Inerts		Gap in waste collection (TPD)	Action Plan to address the GAP		
								Dry Waste (TPD)	Wet Waste (TPD)	Compost generated (TPD)	Inerts from wet waste (TPD)	Non-recyclabale Dry waste/ SCF (TPD)	Recyclabale Dry Waste (TPD)	Inerts from dry waste (TPD)	By scientific landfilling (TPD)	By filling in low lying areas (TPD)		Timeline	Fund Allocation/ Budgetary Provision (in lakhs)	Scheme Name
TOTAL			5935051	7677289	2525	258	2390	1031	1359	138	307	389	528	114	155	266	135		23048.05	
1	Raipur	Raipur Nagar Nigam	1010433	1467369	700	477	700.00	254.00	446.00	32.00	101.40	244.90	5.50	3.60	105.00	0.00	0.00	-	-	-
2		MandirHasoud Nagar Palika	18086	21504	5.80	270	5.40	2.51	2.89	0.35	0.64	0.00	2.13	0.38	0.00	1.01	0.40	September 2026	68.80	SBM 2.0
3		Chandkhuri Nagar Panchayat	3341	7475	1.88	252	1.78	0.83	0.95	0.11	0.21	0.00	0.70	0.12	0.00	0.33	0.10	November 2026	14.29	SBM 2.0
4		Samoda Nagar Panchayat	6907	7927	2.50	315	2.30	1.07	1.23	0.15	0.27	0.00	0.91	0.16	0.00	0.43	0.20	November 2026	29.54	SBM 2.0
5		Birgaon Nagar Nigam	96294	149146	46	308	44.00	20.46	23.54	2.82	5.18	2.53	14.86	3.07	0.00	8.25	2.00	August 2026	411.86	SBM 2.0
6		Tildanewra Nagar Palika	36336	43780	8.80	201	8.40	3.91	4.49	0.54	0.99	0.33	2.99	0.59	0.00	1.57	0.40	August 2026	155.41	SBM 2.0
7		Gobranawapara Nagar Palika	29315	38080	10.25	269	9.73	4.52	5.20	0.62	1.14	0.43	3.41	0.68	0.00	1.82	0.52	August 2026	125.38	SBM 2.0
8		Aarang Nagar Palika	19091	21001	6.10	290	5.60	2.60	3.00	0.36	0.66	1.04	1.22	0.31	0.00	0.97	0.50	August 2026	81.65	SBM 2.0
9		Abhanpur Nagar Palika	14432	18083	5.06	280	4.79	2.23	2.56	0.31	0.56	0.29	1.60	0.33	0.00	0.90	0.27	September 2026	61.73	SBM 2.0
10		Kharora Nagar Panchayat	9236	11573	3.19	276	3.02	1.40	1.61	0.19	0.36	0.01	1.19	0.21	0.00	0.57	0.17	November 2026	39.50	SBM 2.0
11		Manacamp Nagar Panchayat	11937	13467	3.99	296	3.60	1.67	1.93	0.23	0.42	0.15	1.27	0.25	0.00	0.67	0.39	November 2026	51.12	SBM 2.0
12		Kunra Nagar Panchayat	8857	11505	3.00	261	2.75	1.28	1.47	0.18	0.32	0.10	0.98	0.19	0.00	0.52	0.25	November 2026	37.88	SBM 2.0
13	Gariyaband	Gariyaband Nagar Palika	10517	13662	4.00	293	3.60	1.67	1.93	0.23	0.42	0.00	1.42	0.25	0.00	0.67	0.40	August 2026	44.98	SBM 2.0
14		Rajim Nagar Panchayat	14090	18303	5.00	273	4.80	2.23	2.57	0.31	0.56	0.23	1.67	0.33	0.00	0.90	0.20	November 2026	60.26	SBM 2.0
15		Fingeshwar Nagar Panchayat	9752	12668	3.83	303	3.62	1.69	1.94	0.23	0.43	0.21	1.23	0.25	0.00	0.68	0.21	November 2026	41.71	SBM 2.0
16		Chhura Nagar Panchayat	6095	7917	2.05	259	1.94	0.90	1.04	0.12	0.23	0.00	0.77	0.14	0.00	0.36	0.11	November 2026	26.07	SBM 2.0
17	Dhamtari	Dhamtari Nagar Nigam	89860	116846	25	214	23.00	10.70	12.30	1.48	2.71	0.30	9.09	1.60	0.00	4.31	2.00	August 2026	384.34	SBM 2.0
18		Kurud Nagar Panchayat	13783	17904	5.10	285	4.83	2.24	2.59	0.31	0.57	0.23	1.68	0.33	0.00	0.90	0.27	November 2026	58.95	SBM 2.0
19		Magarload Nagar Panchayat	6280	8158	2.35	288	2.22	1.03	1.19	0.14	0.26	0.00	0.87	0.16	0.00	0.42	0.13	November 2026	26.86	SBM 2.0
20		Nagri Nagar Panchayat	1308	16675	4.70	282	4.45	2.07	2.38	0.29	0.52	0.00	1.76	0.31	0.00	0.83	0.25	November 2026	56.92	SBM 2.0
21		Bhakhara Nagar Panchayat	7547	9456	2.69	284	2.55	1.18	1.36	0.16	0.30	0.00	1.01	0.18	0.00	0.48	0.14	November 2026	32.28	SBM 2.0
22		Aamdi Nagar Panchayat	6600	8646	2.33	269	2.20	1.03	1.18	0.14	0.26	0.00	0.87	0.15	0.00	0.41	0.13	November 2026	28.23	SBM 2.0
23	Mahasamund	Mahasamund Nagar Palika	53783	65620	19.00	290	17.50	8.14	9.36	1.12	2.06	3.25	3.82	0.98	0.00	3.04	1.50	September 2026	230.04	SBM 2.0
24		Bagbahara Nagar Palika	19529	25368	6.90	272	6.40	2.98	3.42	0.41	0.75	0.00	2.53	0.45	0.00	1.20	0.50	August 2026	83.53	SBM 2.0
25		Saraipali Nagar Palika	20043	26036	7.15	275	6.70	3.12	3.58	0.43	0.79	0.00	2.65	0.47	0.00	1.26	0.45	August 2026	85.73	SBM 2.0
26		Pithora Nagar Panchayat	8428	10948	2.90	265	2.70	1.26	1.44	0.17	0.32	0.12	0.95	0.19	0.00	0.51	0.20	November 2026	36.05	SBM 2.0
27		Basna Nagar Panchayat	10345	13438	3.62	269	3.42	1.59	1.83	0.22	0.40	0.00	1.35	0.24	0.00	0.64	0.20	November 2026	44.25	SBM 2.0

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Sr. No.	Name of the District	Urban Local Bodies	Population (Census 2011)	Population (2024)	Waste Generation (Based on per capita) (TPD)	Per Capita Waste Generation (gm/day)	Waste Collected and Transported to MRFs (TPD)	Composition of Municipal Solid Waste		Processing of wet Waste		Segregation of dry Waste			Disposal of Rejects/Inerts		Gap in waste collection (TPD)	Action Plan to address the GAP		
								Dry Waste (TPD)	Wet Waste (TPD)	Compost generated (TPD)	Inerts from wet waste (TPD)	Non-recyclabale Dry waste/ SCF (TPD)	Recyclabale Dry Waste (TPD)	Inerts from dry waste (TPD)	By scientific landfilling (TPD)	By filling in low lying areas (TPD)		Timeline	Fund Allocation/ Budgetary Provision (in lakhs)	Scheme Name
TOTAL			5935051	7677289	2525	258	2390	1031	1359	138	307	389	528	114	155	266	135		23048.05	
28		Tumgaon Nagar Panchayat	7394	9830	2.80	285	2.50	1.16	1.34	0.16	0.29	0.46	0.54	0.14	0.00	0.43	0.30	November 2026	31.62	SBM 2.0
29	Balodabazar - Bhatapara	Lawan Nagar Panchayat	8984	11670	3.00	257	2.84	1.32	1.52	0.18	0.33	0.50	0.62	0.20	0.00	0.53	0.16	November 2026	38.43	SBM 2.0
30		Tundra Nagar Panchayat	8211	8211	2.80	341	2.65	1.23	1.42	0.17	0.31	0.13	0.92	0.18	0.00	0.50	0.15	November 2026	35.12	SBM 2.0
31		Balodabazar Nagar Palika	26632	34595	9.20	266	8.30	3.86	4.44	0.53	0.98	1.50	1.78	0.58	0.00	1.56	0.90	August 2026	113.91	SBM 2.0
32		Bhatapara Nagar Palika	57512	63788	12.95	203	12.30	5.72	6.58	0.79	1.45	0.67	4.19	0.86	0.00	2.31	0.65	September 2026	245.98	SBM 2.0
33		Kashdol Nagar Panchayat	14071	14071	4.70	334	4.35	2.02	2.33	0.28	0.51	0.21	1.51	0.30	0.00	0.82	0.35	November 2026	60.18	SBM 2.0
34		Palari_BB Nagar Panchayat	8567	10724	2.96	276	2.80	1.30	1.50	0.18	0.33	0.14	0.97	0.20	0.00	0.52	0.16	November 2026	36.61	SBM 2.0
35		Simga Nagar Palika	16027	20822	4.60	221	4.20	1.95	2.25	0.27	0.49	0.16	1.50	0.29	0.00	0.79	0.40	September 2026	68.56	SBM 2.0
36	Durg	Durg Nagar Nigam	268806	349272	138	395	130.00	60.45	69.54	8.34	15.30	8.50	42.88	9.07	0.00	24.37	8.00	August 2026	1724.57	SBM 2.0
37		Bhilai Nagar Nigam	516562	568253	185	326	177.00	82.31	94.68	11.36	20.83	10.24	59.72	12.35	0.00	33.17	8.00	August 2026	3314.08	SBM 2.0
38		BhilaiCharoda Nagar Nigam	98008	118706	25	211	23.00	10.70	12.30	1.48	2.71	1.09	8.01	1.60	0.00	4.31	2.00	August 2026	419.19	SBM 2.0
39		Jamul Nagar Palika	25878	33616	6.76	201	6.65	3.09	3.56	0.43	0.78	0.37	2.25	0.46	0.00	1.25	0.11	September 2026	110.68	SBM 2.0
40		Kumhari Nagar Palika	35044	45522	9.20	202	8.80	4.09	4.71	0.56	1.04	0.38	3.10	0.61	0.00	1.65	0.40	September 2026	149.89	SBM 2.0
41		Ahiwara Nagar Palika	20384	22422	6.66	297	6.10	2.84	3.26	0.39	0.72	0.31	2.10	0.43	0.00	1.14	0.56	September 2026	87.18	SBM 2.0
42		Dhamdha Nagar Panchayat	9961	12359	3.50	283	3.31	1.54	1.77	0.21	0.39	0.16	1.15	0.23	0.00	0.62	0.19	November 2026	42.57	SBM 2.0
43		Patan Nagar Panchayat	10133	13310	3.20	240	3.10	1.44	1.66	0.20	0.36	0.15	1.08	0.22	0.00	0.58	0.10	November 2026	43.34	SBM 2.0
44		Utai Nagar Panchayat	8752	11369	3.09	272	2.92	1.36	1.56	0.19	0.34	0.14	1.02	0.20	0.00	0.55	0.17	November 2026	37.43	SBM 2.0
45		Risali Nagar Nigam	108838	119722	55	459	52.00	24.18	27.81	3.34	6.12	4.10	16.45	3.63	0.00	9.75	3.00	August 2026	698.27	SBM 2.0
46	Bemetara	Bemetara Nagar Palika	28536	37068	9.53	257	9.02	4.19	4.82	0.58	1.06	0.54	3.02	0.63	0.00	1.69	0.51	September 2026	122.05	SBM 2.0
47		Saja Nagar Panchayat	5961	6414	1.85	288	1.75	0.81	0.94	0.11	0.21	0.08	0.61	0.12	0.00	0.33	0.10	November 2026	22.48	SBM 2.0
48		Thankhamhariya Nagar Panchayat	8373	10877	2.83	260	2.68	1.25	1.43	0.17	0.32	0.13	0.93	0.19	0.00	0.50	0.15	November 2026	35.81	SBM 2.0
49		Devkar Nagar Panchayat	6358	7007	1.70	243	1.61	0.75	0.86	0.10	0.19	0.06	0.58	0.11	0.00	0.30	0.09	November 2026	27.19	SBM 2.0
50		Berla Nagar Panchayat	5165	6709	1.70	253	1.61	0.75	0.86	0.10	0.19	0.09	0.54	0.11	0.00	0.30	0.09	November 2026	22.09	SBM 2.0
51		Parpodi Nagar Panchayat	3658	4687	1.19	254	1.10	0.51	0.59	0.07	0.13	0.06	0.38	0.08	0.00	0.21	0.09	November 2026	16.00	SBM 2.0
52		Nawagarh_B Nagar Panchayat	10541	13569	3.22	237	3.00	1.40	1.60	0.19	0.35	0.00	1.19	0.21	0.00	0.56	0.22	November 2026	45.08	SBM 2.0
53		Maro Nagar Panchayat	6596	8568	1.65	193	1.56	0.73	0.84	0.10	0.18	0.00	0.62	0.11	0.00	0.29	0.09	November 2026	28.21	SBM 2.0
54		Balod Nagar Palika	23648	30719	7.40	241	6.90	3.21	3.69	0.44	0.81	0.00	2.73	0.48	0.00	1.29	0.50	September 2026	101.14	SBM 2.0
55		DalliRajhara Nagar Palika	44363	47716	14.22	298	13.10	6.09	7.01	0.84	1.54	0.00	5.18	0.91	0.00	2.46	1.12	September 2026	189.74	SBM 2.0
56		Gunderdehi Nagar Panchayat	8614	10793	3.00	278	2.70	1.26	1.44	0.17	0.32	0.17	0.89	0.19	0.00	0.51	0.30	November 2026	36.84	SBM 2.0
57		Doundi Nagar Panchayat	8042	9982	2.66	266	2.52	1.17	1.35	0.16	0.30	0.00	0.99	0.18	0.00	0.47	0.14	November 2026	34.40	SBM 2.0

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								Dry Waste (TPD)	Wet Waste (TPD)	Compost generated (TPD)	Inerts from wet waste (TPD)	Non-recyclabale Dry waste/ SCF (TPD)	Recyclabale Dry Waste (TPD)	Inerts from dry waste (TPD)	By scientific landfilling (TPD)	By filling in low lying areas (TPD)		Timeline	Fund Allocation/ Budgetary Provision (in lakhs)	Scheme Name
TOTAL			**5935051**	**7677289**	**2525**	**258**	**2390**	**1031**	**1359**	**138**	**307**	**389**	**528**	**114**	**155**	**266**	**135**		**23048.05**	
58	Balod	DoundiLohara Nagar Panchayat	6045	6767	1.98	293	1.87	0.87	1.00	0.12	0.22	0.00	0.74	0.13	0.00	0.35	0.11	November 2026	25.86	SBM 2.0
59		Gurur Nagar Panchayat	3775	4001	1.18	295	1.12	0.52	0.60	0.07	0.13	0.00	0.44	0.08	0.00	0.21	0.06	November 2026	16.15	SBM 2.0
60		Arjunda Nagar Panchayat	4851	6078	1.69	278	1.60	0.74	0.86	0.10	0.19	0.00	0.63	0.11	0.00	0.30	0.09	November 2026	20.75	SBM 2.0
61		Chikhlakasa Nagar Panchayat	6160	6828	2.01	294	1.90	0.88	1.02	0.12	0.22	0.00	0.75	0.13	0.00	0.36	0.11	November 2026	26.35	SBM 2.0
62	Rajnandgaon	Rajnandgaon Nagar Nigam	163114	211885	80	378	74.00	34.41	39.58	4.75	8.71	0.00	29.25	5.16	0.00	13.87	6.00	August 2026	1046.48	SBM 2.0
63		Dongargarh Nagar Palika	37372	48546	13.20	272	12.30	5.72	6.58	0.79	1.45	0.00	4.86	0.86	0.00	2.31	0.90	September 2026	159.84	SBM 2.0
64		Dongargaon Nagar Panchayat	14693	18410	5.24	285	4.96	2.31	2.65	0.32	0.58	0.00	1.96	0.35	0.00	0.93	0.28	November 2026	62.84	SBM 2.0
65		Churiya Nagar Panchayat	4509	5857	1.50	256	1.42	0.66	0.76	0.09	0.17	0.00	0.56	0.10	0.00	0.27	0.08	November 2026	19.29	SBM 2.0
66	Kabirdham	Kawardha Nagar Palika	46657	64156	15.75	245	15.10	7.02	8.08	0.97	1.78	0.78	5.19	1.05	0.00	2.83	0.65	September 2026	199.56	SBM 2.0
67		Pandriya Nagar Palika	16165	19950	5.03	252	4.76	2.21	2.55	0.31	0.56	0.00	1.88	0.33	0.00	0.89	0.27	September 2026	69.14	SBM 2.0
68		Bodla Nagar Panchayat	5689	7128	2.00	281	1.89	0.88	1.01	0.12	0.22	0.00	0.75	0.13	0.00	0.35	0.11	November 2026	24.33	SBM 2.0
69		Pandatarai Nagar Panchayat	7008	8990	2.20	245	2.10	0.98	1.12	0.13	0.25	0.00	0.83	0.15	0.00	0.39	0.10	November 2026	29.97	SBM 2.0
70		SahspurLohara Nagar Panchayat	7017	7717	1.95	253	1.84	0.86	0.99	0.12	0.22	0.00	0.73	0.13	0.00	0.35	0.11	November 2026	30.01	SBM 2.0
71		Pipariya Nagar Panchayat	4859	6088	1.79	294	1.69	0.79	0.91	0.11	0.20	0.00	0.67	0.12	0.00	0.32	0.10	November 2026	20.78	SBM 2.0
72	Khairagarh - Chhuikhadan - Gandai	Khairagarh Nagar Palika	22564	29386	5.94	202	5.50	2.56	2.94	0.35	0.65	0.00	2.17	0.38	0.00	1.03	0.44	September 2026	96.51	SBM 2.0
73		Gandai Nagar Panchayat	13278	17248	2.98	173	2.82	1.31	1.51	0.18	0.33	0.00	1.11	0.20	0.00	0.53	0.16	November 2026	56.79	SBM 2.0
74		Chhuikhadan Nagar Panchayat	7093	9214	2.20	239	2.10	0.98	1.12	0.13	0.25	0.10	0.73	0.15	0.00	0.39	0.10	November 2026	30.34	SBM 2.0
75	Mohla - Manpur - Ambagarh Chowki	AmbagarhChowki Nagar Panchayat	9889	12391	3.20	258	3.10	1.44	1.66	0.20	0.36	0.00	1.16	0.22	0.00	0.58	0.10	November 2026	42.30	SBM 2.0
76	Bilaspur	Bilaspur Nagar Nigam	497347	649068	268	413	268.00	115.62	152.38	15.24	38.00	93.62	10.00	12.00	50.00	0.00	0.00	-	-	-
77		Takhatpur Nagar Palika	19968	25938	6.86	264	6.49	3.02	3.47	0.42	0.76	0.37	2.20	0.45	0.00	1.22	0.37	September 2026	85.41	SBM 2.0
78		Ratanpur Nagar Palika	24636	32002	6.72	210	6.36	2.96	3.40	0.41	0.75	0.35	2.17	0.44	0.00	1.19	0.36	September 2026	105.37	SBM 2.0
79		Kota Nagar Panchayat	18405	23061	4.64	201	4.50	2.09	2.41	0.29	0.53	0.16	1.62	0.31	0.00	0.84	0.14	November 2026	78.72	SBM 2.0
80		Bodri Nagar Palika	17481	22708	6.00	264	5.77	2.68	3.09	0.37	0.68	0.25	2.03	0.40	0.00	1.08	0.23	September 2026	74.77	SBM 2.0
81		Bilha Nagar Panchayat	11048	14351	3.50	244	3.45	1.60	1.85	0.22	0.41	0.15	1.21	0.24	0.00	0.65	0.05	November 2026	47.25	SBM 2.0
82		Malhar Nagar Panchayat	8505	11048	2.15	195	2.13	0.99	1.14	0.14	0.25	0.25	1.73	0.15	0.00	0.40	0.02	November 2026	36.38	SBM 2.0
83		Raigarh Nagar Nigam	137126	206775	34	164	32.00	14.88	17.12	2.05	3.77	0.00	12.65	2.23	0.00	6.00	2.00	August 2026	879.75	SBM 2.0

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ULB WISE DETAILS OF MUNICIPAL SOLID WASTE GENERATION, COLLECTION, GAP & FUND ALLOCATION

Sr. No.	Name of the District	Urban Local Bodies	Population (Census 2011)	Population (2024)	Waste Generation (Based on per capita) (TPD)	Per Capita Waste Generation (gm/day)	Waste Collected and Transported to MRFs (TPD)	Composition of Municipal Solid Waste		Processing of wet Waste		Segregation of dry Waste			Disposal of Rejects/Inerts		Gap in waste collection (TPD)	Action Plan to address the GAP		
								Dry Waste (TPD)	Wet Waste (TPD)	Compost generated (TPD)	Inerts from wet waste (TPD)	Non-recyclabale Dry waste/ SCF (TPD)	Recyclabale Dry Waste (TPD)	Inerts from dry waste (TPD)	By scientific landfilling (TPD)	By filling in low lying areas (TPD)		Timeline	Fund Allocation/ Budgetary Provision (in lakhs)	Scheme Name
TOTAL			5935051	7677289	2525	258	2390	1031	1359	138	307	389	528	114	155	266	135		23048.05	
84	Raigarh	Kharsiya Nagar Palika	18939	24602	6.00	244	5.60	2.60	3.00	0.36	0.66	0.00	2.21	0.39	0.00	1.05	0.40	September 2026	81.00	SBM 2.0
85		Dharmjaygarh Nagar Panchayat	14354	15010	4.00	266	3.80	1.77	2.03	0.24	0.45	0.00	1.50	0.27	0.00	0.71	0.20	November 2026	61.39	SBM 2.0
86		Gharghoda Nagar Panchayat	9455	12282	3.02	246	2.86	1.33	1.53	0.18	0.34	0.00	1.13	0.20	0.00	0.54	0.16	November 2026	40.44	SBM 2.0
87		Lailunga Nagar Panchayat	8208	10662	2.90	272	2.74	1.28	1.47	0.18	0.32	0.00	1.08	0.19	0.00	0.51	0.16	November 2026	35.11	SBM 2.0
88		Kirodimalnagar Nagar Panchayat	13102	17019	4.80	282	4.54	2.11	2.43	0.29	0.53	0.00	1.79	0.32	0.00	0.85	0.26	November 2026	56.04	SBM 2.0
89		Pussore Nagar Panchayat	4744	6162	1.61	261	1.52	0.71	0.81	0.10	0.18	0.00	0.60	0.11	0.00	0.29	0.09	November 2026	20.29	SBM 2.0
90	Mungeli	Mungeli Nagar Palika	31306	40666	10.80	266	10.15	4.72	5.43	0.65	1.19	0.45	3.50	0.71	0.00	1.90	0.65	September 2026	133.90	SBM 2.0
91		Lormi Nagar Palika	15156	21414	5.55	259	5.25	2.44	2.81	0.34	0.62	0.25	1.82	0.37	0.00	0.98	0.30	September 2026	70.51	SBM 2.0
92		Pathariya Nagar Panchayat	6349	8124	2.10	258	2.02	0.94	1.08	0.13	0.24	0.06	0.74	0.14	0.00	0.38	0.08	November 2026	27.16	SBM 2.0
93		Sargaon Nagar Panchayat	7484	10230	2.40	235	2.27	1.06	1.21	0.15	0.27	0.06	0.84	0.16	0.00	0.43	0.13	November 2026	32.01	SBM 2.0
94	Gaurela - Pendra - Marwahi	Gaurela Nagar Palika	18165	23596	6.00	254	5.60	2.60	3.00	0.36	0.66	0.00	2.21	0.39	0.00	1.05	0.40	September 2026	77.69	SBM 2.0
95		Pendra Nagar Palika	14120	18342	4.80	262	4.54	2.11	2.43	0.29	0.53	0.00	1.79	0.32	0.00	0.85	0.26	September 2026	60.39	SBM 2.0
96	Janjgir - Champa	JanjgirNaila Nagar Palika	40561	52689	14.00	266	13.00	6.05	6.95	0.83	1.53	0.66	4.48	0.91	0.00	2.44	1.00	September 2026	173.48	SBM 2.0
97		Champa Nagar Palika	45256	58787	15.60	265	14.76	6.86	7.89	0.95	1.74	0.90	4.90	1.03	0.00	2.77	0.84	September 2026	193.56	SBM 2.0
98		Akaltara Nagar Palika	22712	25437	7.00	275	6.80	3.16	3.64	0.44	0.80	0.41	2.22	0.47	0.00	1.27	0.20	September 2026	97.14	SBM 2.0
99		Baloda Nagar Panchayat	13630	17170	4.66	271	4.41	2.05	2.36	0.28	0.52	0.20	1.55	0.31	0.00	0.83	0.25	November 2026	58.30	SBM 2.0
100		Kharod Nagar Panchayat	10193	12772	2.89	226	2.73	1.27	1.46	0.18	0.32	0.08	1.02	0.17	0.00	0.49	0.16	November 2026	43.60	SBM 2.0
101		Shivrinarayan Nagar Panchayat	9707	12172	2.68	220	2.54	1.18	1.36	0.16	0.30	0.09	0.93	0.16	0.00	0.46	0.14	November 2026	41.55	SBM 2.0
102		Saragaon Nagar Panchayat	7216	9373	2.20	235	2.10	0.98	1.12	0.13	0.25	0.14	0.69	0.15	0.00	0.39	0.10	November 2026	30.86	SBM 2.0
103		Nawagarh_J Nagar Panchayat	8118	10545	2.87	272	2.72	1.26	1.45	0.17	0.32	0.23	0.84	0.19	0.00	0.51	0.15	November 2026	34.72	SBM 2.0
104		Rahaud Nagar Panchayat	6160	7718	1.70	220	1.50	0.70	0.80	0.10	0.18	0.05	0.55	0.10	0.00	0.28	0.20	November 2026	26.35	SBM 2.0
105	Sarangarh - Bilaigarh	Sarangarh Nagar Palika	24798	32123	8.50	265	8.10	3.77	4.33	0.52	0.95	0.00	3.20	0.56	0.00	1.52	0.40	September 2026	106.06	SBM 2.0
106		Sariya Nagar Panchayat	6927	7709	2.31	300	2.10	0.98	1.12	0.13	0.25	0.00	0.83	0.15	0.00	0.39	0.21	November 2026	29.63	SBM 2.0
107		Baramkela Nagar Panchayat	5600	5799	1.74	300	1.65	0.77	0.88	0.11	0.19	0.00	0.65	0.11	0.00	0.31	0.09	November 2026	23.95	SBM 2.0
108		Bhatgaon_SB Nagar Panchayat	10371	13472	2.82	209	2.67	1.24	1.43	0.17	0.31	0.31	0.74	0.19	0.00	0.50	0.15	November 2026	44.36	SBM 2.0
109		Bilaigarh Nagar Panchayat	5544	7202	1.51	210	1.43	0.66	0.76	0.09	0.17	0.15	0.41	0.10	0.00	0.27	0.08	November 2026	23.71	SBM 2.0
110	Korba	Korba Nagar Nigam	313424	405000	115	284	113.00	52.55	60.44	7.25	13.30	0.00	44.67	7.88	0.00	21.18	2.00	August 2026	2331.38	SBM 2.0
111		Dipka Nagar Palika	27158	35278	7.20	204	6.81	3.17	3.64	0.44	0.80	0.00	2.69	0.48	0.00	1.28	0.38	September 2026	116.16	SBM 2.0
112		Kaighora Nagar Palika	22690	29474	6.50	221	6.20	2.88	3.32	0.40	0.73	0.00	2.45	0.43	0.00	1.16	0.30	September 2026	97.05	SBM 2.0

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								Dry Waste (TPD)	Wet Waste (TPD)	Compost generated (TPD)	Inerts from wet waste (TPD)	Non-recyclabale Dry waste/ SCF (TPD)	Recyclabale Dry Waste (TPD)	Inerts from dry waste (TPD)	By scientific landfilling (TPD)	By filling in low lying areas (TPD)		Timeline	Fund Allocation/ Budgetary Provision (in lakhs)	Scheme Name
TOTAL			**5935051**	**7677289**	**2525**	**258**	**2390**	**1031**	**1359**	**138**	**307**	**389**	**528**	**114**	**155**	**266**	**135**		**23048.05**	
113		Pali Nagar Panchayat	5514	7163	1.50	209	1.42	0.66	0.76	0.09	0.17	0.07	0.49	0.10	0.00	0.27	0.08	November 2026	23.58	SBM 2.0
114		Churikala Nagar Panchayat	8239	10702	2.10	196	1.99	0.92	1.06	0.13	0.23	0.00	0.79	0.14	0.00	0.37	0.11	November 2026	35.24	SBM 2.0
115	Sakti	Sakti Nagar Palika	21955	28520	7.90	277	7.40	3.44	3.96	0.47	0.87	0.00	2.92	0.52	0.00	1.39	0.50	September 2026	93.90	SBM 2.0
116		Nayabaradwar Nagar Panchayat	8793	11422	3.40	298	3.22	1.50	1.72	0.21	0.38	0.00	1.27	0.23	0.00	0.61	0.18	November 2026	37.61	SBM 2.0
117		Aadbhar Nagar Panchayat	7272	9446	2.53	268	2.39	1.11	1.28	0.15	0.28	0.00	0.95	0.17	0.00	0.45	0.14	November 2026	31.10	SBM 2.0
118		Jaijepur Nagar Panchayat	7946	10321	3.00	291	2.84	1.32	1.52	0.18	0.33	0.08	1.04	0.20	0.00	0.53	0.16	November 2026	33.99	SBM 2.0
119		Dhabhara Nagar Panchayat	7854	9871	2.90	294	2.74	1.28	1.47	0.18	0.32	0.00	1.08	0.19	0.00	0.51	0.16	November 2026	33.59	SBM 2.0
120		Chandrapur Nagar Panchayat	7688	9453	2.84	300	2.69	1.25	1.44	0.17	0.32	0.00	1.06	0.19	0.00	0.50	0.15	November 2026	32.88	SBM 2.0
121	Sarguja	Ambikapur Nagar Nigam	125392	145300	55	379	53.60	24.92	28.67	3.44	6.31	2.75	18.43	3.74	0.00	10.05	1.40	August 2026	804.47	SBM 2.0
122		Sitapur Nagar Panchayat	9316	12160	3.30	271	3.15	1.46	1.68	0.20	0.37	0.00	1.25	0.22	0.00	0.59	0.15	November 2026	40.04	SBM 2.0
123		Lakhanpur Nagar Panchayat	6270	8145	2.25	276	2.00	0.93	1.07	0.13	0.24	0.00	0.79	0.14	0.00	0.37	0.25	November 2026	26.82	SBM 2.0
124	Jashpur	Jashpurnagar Nagar Palika	25422	31854	7.50	235	7.00	3.26	3.74	0.45	0.82	0.00	2.77	0.49	0.00	1.31	0.50	August 2026	108.73	SBM 2.0
125		Patthalgaon Nagar Palika	16613	21580	6.20	287	5.87	2.73	3.14	0.38	0.69	0.00	2.32	0.41	0.00	1.10	0.33	September 2026	71.06	SBM 2.0
126		Kotba Nagar Panchayat	6805	8527	2.20	258	2.08	0.97	1.11	0.13	0.24	0.00	0.82	0.15	0.00	0.39	0.12	November 2026	29.11	SBM 2.0
127		Bagicha Nagar Panchayat	10427	13065	3.30	253	3.12	1.45	1.67	0.20	0.37	0.00	1.23	0.22	0.00	0.59	0.18	November 2026	44.60	SBM 2.0
128		Kunkuri Nagar Panchayat	13846	17349	4.30	248	4.00	1.86	2.14	0.26	0.47	0.00	1.58	0.28	0.00	0.75	0.30	November 2026	59.22	SBM 2.0
129	Balrampur	Balrampur Nagar Palika	4456	5788	1.50	259	1.40	0.65	0.75	0.09	0.16	0.00	0.55	0.10	0.00	0.26	0.10	August 2026	19.06	SBM 2.0
130		Ramanujganj Nagar Palika	11893	17565	3.51	200	3.32	1.54	1.78	0.21	0.39	0.00	1.31	0.23	0.00	0.62	0.19	September 2026	50.87	SBM 2.0
131		Kusmi Nagar Panchayat	7448	9675	2.55	264	2.41	1.12	1.29	0.15	0.28	0.00	0.95	0.17	0.00	0.45	0.14	November 2026	31.86	SBM 2.0
132		Rajpur Nagar Panchayat	4838	6285	1.80	287	1.70	0.79	0.91	0.11	0.20	0.00	0.67	0.12	0.00	0.32	0.10	November 2026	20.69	SBM 2.0
133		Wadrafnagar Nagar Panchayat	6048	6653	1.65	248	1.50	0.70	0.80	0.10	0.18	0.00	0.59	0.10	0.00	0.28	0.15	November 2026	25.87	SBM 2.0
134	Koriya	Baikunthpur Nagar Palika	17142	21017	4.27	203	4.00	1.86	2.14	0.26	0.47	0.00	1.58	0.28	0.00	0.75	0.27	August 2026	73.32	SBM 2.0
135		Shivpurchrcha Nagar Palika	16634	20396	4.08	200	3.86	1.79	2.06	0.25	0.45	0.00	1.53	0.27	0.00	0.72	0.22	August 2026	71.15	SBM 2.0
136	Surajpur	Surajpur Nagar Palika	20180	25297	6.37	252	5.90	2.74	3.16	0.38	0.69	0.00	2.33	0.41	0.00	1.11	0.47	September 2026	86.35	SBM 2.0
137		Vishrampur Nagar Panchayat	11367	14766	3.72	252	3.52	1.64	1.88	0.23	0.41	0.00	1.39	0.25	0.00	0.66	0.20	November 2026	48.62	SBM 2.0
138		Pratappur Nagar Panchayat	5635	6574	1.62	246	1.40	0.65	0.75	0.09	0.16	0.00	0.55	0.10	0.00	0.26	0.22	November 2026	24.10	SBM 2.0

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								Dry Waste (TPD)	Wet Waste (TPD)	Compost generated (TPD)	Inerts from wet waste (TPD)	Non-recyclabale Dry waste/ SCF (TPD)	Recyclabale Dry Waste (TPD)	Inerts from dry waste (TPD)	By scientific landfilling (TPD)	By filling in low lying areas (TPD)		Timeline	Fund Allocation/ Budgetary Provision (in lakhs)	Scheme Name
TOTAL			5935051	7677289	2525	258	2390	1031	1359	138	307	389	528	114	155	266	135		23048.05	
139	Surajpur	Bhatgaon_S Nagar Panchayat	11204	11204	3.05	272	2.80	1.30	1.50	0.18	0.33	0.00	1.11	0.20	0.00	0.52	0.25	November 2026	48.10	SBM 2.0
140		Jarhi Nagar Panchayat	7228	8438	1.75	207	1.66	0.77	0.89	0.11	0.19	0.00	0.65	0.12	0.00	0.31	0.09	November 2026	30.91	SBM 2.0
141		Premnagar Nagar Panchayat	4954	6207	1.58	255	1.49	0.70	0.80	0.10	0.18	0.00	0.59	0.10	0.00	0.28	0.09	November 2026	21.19	SBM 2.0
142	Manendragarh - Chirmiri - Bharatpur	Chirmiri Nagar Nigam	85317	85317	17.50	205	15.40	7.16	8.24	0.99	1.81	0.00	6.09	1.07	0.00	2.89	2.10	August 2026	364.91	SBM 2.0
143		Manendragarh Nagar Palika	33071	42198	8.57	203	8.11	3.77	4.34	0.52	0.95	0.00	3.20	0.57	0.00	1.52	0.46	August 2026	141.45	SBM 2.0
144		Jhagrakhand Nagar Panchayat	7680	9800	2.00	204	1.89	0.88	1.01	0.12	0.22	0.00	0.75	0.13	0.00	0.35	0.11	November 2026	32.85	SBM 2.0
145		Khongapani Nagar Panchayat	17400	20128	5.07	252	4.70	2.19	2.51	0.30	0.55	0.00	1.86	0.33	0.00	0.88	0.37	November 2026	74.42	SBM 2.0
146		Nailedri Nagar Panchayat	5334	6682	1.90	285	1.80	0.84	0.96	0.12	0.21	0.00	0.71	0.13	0.00	0.34	0.11	November 2026	22.81	SBM 2.0
147	Bastar	Jagdalpur Nagar Nigam	125463	150556	45	299	43.40	20.18	23.21	2.79	5.11	1.50	15.65	3.03	0.00	8.13	1.60	August 2026	804.93	SBM 2.0
148		Bastar Nagar Panchayat	10048	11053	2.21	200	2.10	0.98	1.12	0.13	0.25	0.00	0.83	0.15	0.00	0.39	0.11	November 2026	42.98	SBM 2.0
149	Kondagaon	Kondagaon Nagar Palika	30921	38000	11.48	302	11.00	5.12	5.88	0.71	1.29	0.00	4.35	0.77	0.00	2.06	0.48	September 2026	132.25	SBM 2.0
150		Keshkal Nagar Panchayat	11115	14002	3.50	250	3.31	1.54	1.77	0.21	0.39	0.00	1.31	0.23	0.00	0.62	0.19	November 2026	47.54	SBM 2.0
151		Farasgaon Nagar Panchayat	6306	8121	2.00	246	1.89	0.88	1.01	0.12	0.22	0.00	0.75	0.13	0.00	0.35	0.11	November 2026	26.97	SBM 2.0
152	Narayanpur	Narayanpur Nagar Palika	22106	27650	6.00	217	5.60	2.60	3.00	0.36	0.66	0.00	2.21	0.39	0.00	1.05	0.40	September 2026	94.55	SBM 2.0
153	Kanker	Kanker Nagar Palika	27541	36941	8.10	219	7.70	3.58	4.12	0.49	0.91	0.00	3.04	0.54	0.00	1.44	0.40	September 2026	117.80	SBM 2.0
154		Bhanupratappur Nagar Panchayat	8125	10054	3.06	304	2.90	1.35	1.55	0.19	0.34	0.00	1.14	0.20	0.00	0.54	0.16	November 2026	34.75	SBM 2.0
155		Charama Nagar Panchayat	9707	11802	4.00	339	3.60	1.67	1.93	0.23	0.42	0.00	1.42	0.25	0.00	0.67	0.40	November 2026	41.52	SBM 2.0
156		Pankhanjur Nagar Panchayat	10201	12829	3.60	281	3.41	1.58	1.82	0.22	0.40	0.00	1.35	0.24	0.00	0.64	0.19	November 2026	43.63	SBM 2.0
157		Antagarh Nagar Panchayat	6777	8506	2.00	235	1.80	0.84	0.96	0.12	0.21	0.00	0.71	0.13	0.00	0.34	0.20	November 2026	28.99	SBM 2.0
158		Narharpur Nagar Panchayat	4509	5379	1.57	292	1.49	0.69	0.79	0.10	0.17	0.00	0.59	0.10	0.00	0.28	0.09	November 2026	19.29	SBM 2.0
159	Dantewada	Kirandul Nagar Palika	18887	24534	5.64	230	5.40	2.51	2.89	0.35	0.64	0.00	2.23	0.38	0.00	1.01	0.24	September 2026	80.78	SBM 2.0
160		BadiBacheli Nagar Palika	21435	27844	6.10	219	5.90	2.74	3.16	0.38	0.69	0.00	2.33	0.41	0.00	1.11	0.20	September 2026	91.68	SBM 2.0
161		Dantewada Nagar Palika	13633	16560	4.31	260	4.10	1.91	2.19	0.26	0.48	0.00	1.62	0.29	0.00	0.77	0.21	September 2026	58.31	SBM 2.0
162		Geedam Nagar Panchayat	7440	9665	2.09	216	1.98	0.92	1.06	0.13	0.23	0.00	0.78	0.14	0.00	0.37	0.11	November 2026	31.82	SBM 2.0
163		Barsur Nagar Panchayat	6636	7554	2.11	279	2.00	0.93	1.07	0.13	0.23	0.00	0.79	0.14	0.00	0.37	0.11	November 2026	28.38	SBM 2.0
164	Sukma	Sukma Nagar Palika	13926	18090	4.15	229	3.80	1.77	2.03	0.24	0.45	0.00	1.50	0.27	0.00	0.71	0.35	September 2026	59.56	SBM 2.0
165		Dornapal Nagar Panchayat	7238	9402	2.37	252	2.24	1.04	1.20	0.14	0.26	0.00	0.89	0.16	0.00	0.42	0.13	November 2026	50.06	SBM 2.0

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ULB WISE DETAILS OF MUNICIPAL SOLID WASTE GENERATION, COLLECTION, GAP & FUND ALLOCATION

Sr. No.	Name of the District	Urban Local Bodies	Population (Census 2011)	Population (2024)	Waste Generation (Based on per capita) (TPD)	Per Capita Waste Generation (gm/day)	Waste Collected and Transported to MRFs (TPD)	Composition of Municipal Solid Waste		Processing of wet Waste		Segregation of dry Waste			Disposal of Rejects/Inerts		Gap in waste collection (TPD)	Action Plan to address the GAP		
								Dry Waste (TPD)	Wet Waste (TPD)	Compost generated (TPD)	Inerts from wet waste (TPD)	Non-recyclabale Dry waste/ SCF (TPD)	Recyclabale Dry Waste (TPD)	Inerts from dry waste (TPD)	By scientific landfilling (TPD)	By filling in low lying areas (TPD)		Timeline	Fund Allocation/ Budgetary Provision (in lakhs)	Scheme Name
TOTAL			**5935051**	**7677289**	**2525**	**258**	**2390**	**1031**	**1359**	**138**	**307**	**389**	**528**	**114**	**155**	**266**	**135**		**23048.05**	
166		Konta Nagar Panchayat	7038	9142	2.14	234	2.02	0.94	1.08	0.13	0.24	0.00	0.80	0.14	0.00	0.38	0.12	November 2026	30.10	SBM 2.0
167	Bijapur	Bijapur Nagar Palika	16129	20220	4.50	223	4.20	1.95	2.25	0.27	0.49	0.00	1.66	0.29	0.00	0.79	0.30	September 2026	68.99	SBM 2.0
168		Bhairamgarh Nagar Panchayat	9026	11022	2.40	218	2.27	1.06	1.21	0.15	0.27	0.00	0.90	0.16	0.00	0.43	0.13	November 2026	36.29	SBM 2.0
169		Bhopalpattnam Nagar Panchayat	4445	5500	1.44	262	1.30	0.60	0.70	0.08	0.15	0.00	0.51	0.09	0.00	0.24	0.14	November 2026	19.01	SBM 2.0
170	Gariyaband	Kopra Nagar Panchayat	6303	8478	1.99	235	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	1.99	July 2026	26.96	SBM 2.0
171	Balodabazar	Rohansi Nagar Panchayat	5641	7587	1.63	215	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	1.63	July 2026	24.13	SBM 2.0
172	Durg	Amleshwar Nagar Palika	10489	14108	3.53	250	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	3.53	July 2026	44.86	SBM 2.0
173	Bemetara	Dadhi Nagar Panchayat	4980	6698	1.54	230	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	1.54	July 2026	21.30	SBM 2.0
174		Bhinbhouree Nagar Panchayat	4592	6176	1.42	230	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	1.42	July 2026	19.64	SBM 2.0
175	Kabirdham	Indouri Nagar Panchayat	5649	7598	1.75	230	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	1.75	July 2026	24.16	SBM 2.0
176	Gaurela - Pendra - Marwahi	Marwahi Nagar Panchayat	10866	14615	3.65	250	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	3.65	July 2026	46.47	SBM 2.0
177	Mungeli	Barela Nagar Panchayat	5563	7482	1.72	230	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	1.72	July 2026	23.79	SBM 2.0
178	Korba	Banki Mogra Nagar Palika	46297	62269	15.57	250	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	15.57	September 2026	198.02	SBM 2.0
179	Janjgir Champa	Pamgarh Nagar Panchayat	6064	8156	1.69	207	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	1.69	July 2026	25.94	SBM 2.0
180		Nariyara Nagar Panchayat	9942	13372	3.34	250	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	3.34	July 2026	42.52	SBM 2.0
181	Sarangarh - Bilaigarh	Sarsiwa Nagar Panchayat	6216	8361	1.92	230	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	1.92	July 2026	26.59	SBM 2.0
182		Pawni Nagar Panchayat	5552	7467	1.72	230	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	1.72	July 2026	23.75	SBM 2.0
183	Manendragarh - Chirmiri-Bharatpur	Janakpur Nagar Panchayat	4849	6522	1.50	230	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	1.50	July 2026	20.74	SBM 2.0
184	Mungeli	Jarhagaon Nagar Panchayat	4202	5652	1.24	220	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	1.24	July 2026	17.97	SBM 2.0
185	Bemetara	Devbhog Nagar Panchayat	6358	7111	1.59	223	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	1.59	July 2026	22.61	SBM 2.0
186	Balrampur	Kusmi Nagar Panchayat	7448	7228	1.60	222	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	1.60	July 2026	22.99	SBM 2.0
187	Rajnandgaon	Lal Bahadur Nagar Panchayat	4538	6104	1.40	230	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	1.40	July 2026	19.41	SBM 2.0
188	Koriya	Patna Nagar Panchayat	5124	6892	1.61	233	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	1.61	July 2026	21.92	SBM 2.0
189	Balod	Palari Dist. Balod Nagar Panchayat	-	4642	1.09	234	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	1.09	-		-

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190	Rajnandgaon	Ghumka Nagar Panchayat	-	4078	0.90	220	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.90	-	-	-
191	Surajpur	Shivnandpur Nagar Panchayat	-	6567	1.44	220	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	1.44	-	-	-
192	JanjgirChampa	Bamnidih Nagar Panchayat	-	5486	1.32	240	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	1.32	-	-	-

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TOTAL			5935051	7677289	2525	258	2390	1031	1359	138	307	389	528	114	155	266	135		23048.05	

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Solid Waste Management Process in 02 ISWM Facilities



Primary Segregation and Door to door collection



Transportation to Transfer Station

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Unloading on tipping floor and screening through 75 mm screen



Segregation of Plastics for Plastic Granulation Unit







Plastic granulation Unit

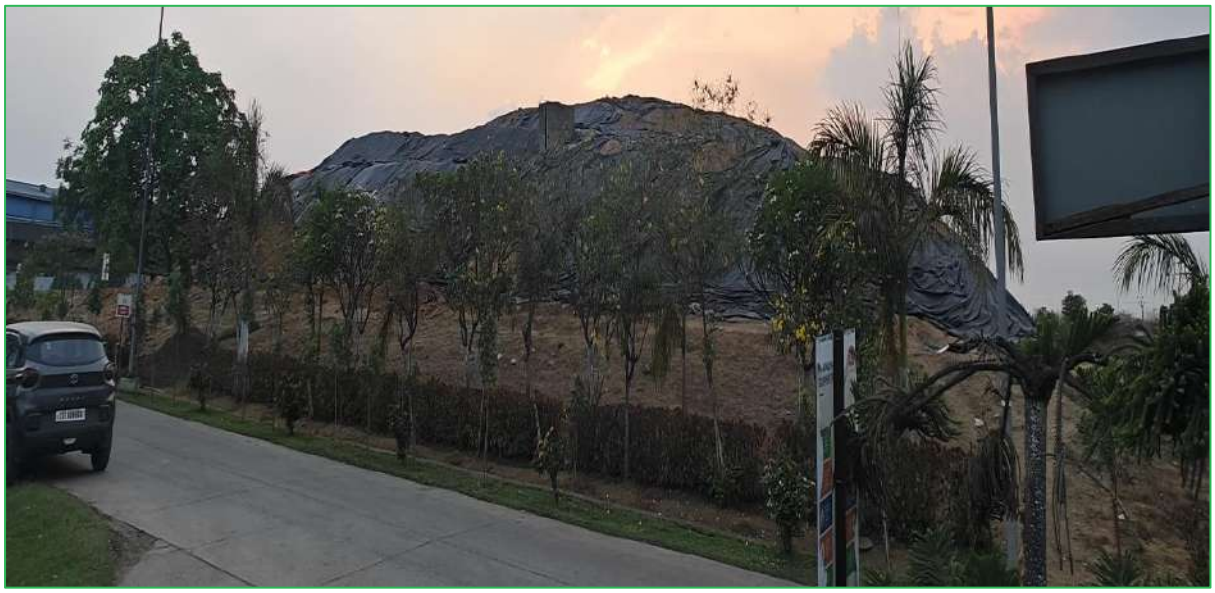
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Screening of wet waste by 4 mm screens



Aerobic Windrow composting as composting facility



Safe Disposal of inert in Sanitary Landfill

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Solid Waste Management Process at MRF & Compost Shed in 167 ULBs



Attendance on NISHTHA App



Departure for designated route for waste collection



Door to door collection of primary segregated waste

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Unloading of waste





Secondary Segregation and washing of dry waste with Fatka Machine



Tertiary Segregation and washing of dry waste

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Bailing of non-recyclable dry waste





Sale of recyclable dry waste to Scrap dealers



Segregation and shredding of wet waste

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Pit Composting of wet waste



Windrow Composting of wet waste



Organic Waste Converter Machine

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Packaging of compost generated



Storage of Compost



Sale of Compost

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D2D Route Plan

S.NO	DRIVER- Vashu Dev Sahu HELPER- Dinesh Sahu	HOUSE HOLD	TIME
1	दलदलसिवनी पार्किंग यार्ड से वार्ड में	0	6:25-6:40
2	कॉटूर कॉलोनी और गुप अपार्टमेंट	219	6:40-7:40
3	पिट् चौक से पार्षद लाइन गली नं 1	70	7:40 - 8:00
4	गली नं 2 रमेश किराना स्टोर	135	8:00-8:30
5	गली नं 3 पार्षद के घर तक	89	8:30-8:40
6	गली नं 4 छित्पा तालाब	93	8:40-8:55
7	छित्पा तालाब से बेस्ट प्राइज डंपिंग	0	8:55-9:20
8	विजय नगर गली 01	77	9:20-9:30
9	विजय नगर गली 02	93	9:30-9:40
10	विजय नगर गली 03 (राजेश किराना स्टोर)	92	9:40-9:50
11	बाजार चौक गली नंबर 01 (एसबीएम शौचलय)	64	9:50-10:00
12	बाजार चौक गली नंबर 02 (सरकारी अस्पताल)	78	10:00-10:15
13	बाजार चौक गली नबर 03 (साई मंदिर)	58	10:15-10:25
14	भगत सिह चौक गली नबर 1	81	10:25-10:40
15	भगत सिह चौक गली नंबर 2 (साहू किराना दुकान)	48	10:40-10:50
16	भगत सिंह चौक गली नंबर 3 (गौरा गौरी चौक)	56	10:50-11:00
17	गौरा गौरी चौक से बेस्ट प्राइज डंपिंग	0	11:00-11:30
18	अर्जुन हाइट अपार्टमेन्ट	95	11:30-11:55
19	हेरामनी कॉम्प्लेक्स	59	11:55-12:10
20	पुलिस कॉलोनी	83	12:10-12:25
21	पर्ष लाइन से भानपुरी टाइगर लाइन	73	12:25-12:40
22	गोकुल नगर से साई मंदिर (वाणिज्यिक)	79	12:40-12:55
23	साई मंदिर से पूर्व पार्षद गली (वाणिज्यिक)	81	12:55-1:10
24	भानपुरी बाजार वाणिज्यिक क्षेत्र	88	1:10-1:30
25	गली नंबर 1 (सरकारी अस्पताल)	90	1:30-1:45
26	गली नंबर 2 (फूल की दुकान)	73	1:45-1:55
27	फूलों की दुकान से बेस्ट प्राइज डंपिंग	0	1:55-2:30
28	बेस्ट प्राइज डंपिंग से दलदलसिवनी पार्किंग यार्ड	0	2:30-2:50

S.no	Helper- Jethu Ram Sahu	House Hold	Time
	दलदलसिवनी पार्किंग यार्ड से बजरंग नगर	0	06:00 - 06:30
	बजरंग नगर गली नंबर 1 और 2 (व्हील बिन)	50	06:30 - 06:45
	बजरंग नगर गली नंबर 2 से गली 3 (व्हील बिन)	50	06:45 - 07:00
	बजरंग नगर गली नंबर 3 से गली 4 (व्हील बिन)	100	07:00 - 07:30
	बजरंग नगर गली नबर 4 से गली 5 (व्हील बिन)	50	07:30 - 07:45
	बजरंग नगर गली नबर 5 से शुगम चॉइस सेंटर (व्हील बिन)	50	07:45 - 08:00
	शुगम च्वाइस सेंटर से शिव मंदिर	60	08:00 - 08:15
	शिव मंदिर से गुप्ता प्रोविजन स्टोर	0	08:15 - 08:30
9	गुप्ता प्रोविजन से जरवाय डंपिंग	70	08:30 - 09:00
10	जरवाय डंपिंग से गुप्ता प्रोविजन गैली 2 (व्हील बिन)	60	09:00 - 09:15
11	जरवाय डंपिंग से गुप्ता प्रोविजन गैली 2 (व्हील बिन)	70	09:15 - 09:30
12	शुगम च्वाइस सेंटर से मोहन किराना स्टोर	70	09:30 - 09:45
13	मोहन किरण स्टोर से गौरा गौरी चौक तक	60	09:45 - 10:00
14	गौरा गौरी चौक से शिव मंदिर (नाला के पार)	60	10:00 - 10:15
15	शिव मंदिर से देविका पब्लिक स्कूल	60	10:15 - 10:30
16	देविका पब्लिक स्कूल से सक्सेस स्कूल	60	10:30 - 10:45
17	सक्सेस स्कूल से लिटिल किड्स स्कूल	70	10:45 - 11:00
18	लिटिल किड्स स्कूल से रोहित किरण स्कूल	0	11:00 - 11:45
19	रोहित किरण स्कूल से जरवाय डंपिंग	60	11:45 - 12:00
20	जरवाय डंपिंग से ढीजे वंदना	50	12:00 - 12:15
21	ढीजे वंदना से एसबीएम शौचालय बाजार चौक गली	50	12:15 - 12:30
22	एसबीएम शौचालय से गुरु घासीदास मंदिर	50	12:30 - 12:45
23	गुरु घासीदास मंदिर से सुखराम नगर गली 1 और 2	50	12:45 - 01:00
24	सुखराम नागर गली 2 को 3	50	01:00 - 01:15
	सुखराम नागर गली 3 से 4	50	01:15 - 01:30
	[illegible] नगर गली 4 से 5	50	01:30 - 01:45
	[illegible] नगर गली 5 से 6	50	01:45 - 02:00
	[illegible] गली 6 से बाजार चौक	50	02:00 - 02:10
	[illegible]	20	02:10 - 02:20

Executive Engineer (SBM)
Municipal Corporation
Raipur (C.G.)

S.no	Driver Name- Rohit Das Helper- Poshan Sahu	House Hold	Time
1	दलदलसिवनी पार्किंग यार्ड से देवलेंद्र नगर थाना से सिटी सेंटर मॉल गली	48	06:15 - 06:45
2	सिटी सेंटर मॉल से एक्सप्रेस हाईवे रोड ओवरब्रिज	68	06:45 - 07:10
3	एक्सप्रेस हाईवे रोड ओवरब्रिज से एच.डी.एफ.सी. बैंक से शिव मंदिर सम्पूर्ण क्षेत्र	96	07:10 - 07:45
4	देवेंद्र नगर मेन रोड मुस्लिम बस्ती	94	07:45 - 08:05
5	मुस्लिम बस्ती से ठेकेदार भवन	46	08:05 - 08:25
6	दलेर नुक्कड़ से आटा चक्की	46	08:25 - 08:55
7	आटा चक्की से उत्तराखंड स्टोर्स सम्पूर्ण क्षेत्र	86	08:55 - 09:30
8	उत्तराखंड से नारायण डंपिंग	0	09:30 - 10:00
9	नारायण डंपिंग से दलेर नुक्कड़ से हनुमान मंदिर सम्पूर्ण क्षेत्र	118	10:00 - 10:45
10	हनुमान मंदिर डंपिंग सम्पूर्ण क्षेत्र से पी.एम.टी. कॉलोनी सम्पूर्ण क्षेत्र	74	10:45 - 11:15
11	अंबेडकर भवन सम्पूर्ण क्षेत्र	32	11:15 - 11:35
12	शिव मंदिर सम्पूर्ण क्षेत्र	46	11:35 - 11:50
13	शिव मंदिर से विधायक रोड तक	21	11:50 - 12:00
14	विधायक रोड से मुक्का गली (दोनों ओर)	34	12:00 - 12:30
15	मुक्का गली से शिव मंदिर सम्पूर्ण क्षेत्र	36	12:30 - 01:00
16	छोटा शिव मंदिर देवेन्द्र नगर थाना	21	01:00 - 01:20
17	देवेंद्र नगर थाना से एक्सिस जूस गली से मेन रोड तक	26	01:20 - 01:45
18	मुख्य सड़क से नारायण डंपिंग	0	01:45 - 02:00
19	नारायण डंपिंग से लेंडीज जेल (थोक कचरा)	1	02:00 - 02:10
20	लेंडीज जेल से मेल जेल (थोक कचरा)	1	02:10 - 02:20
21	जेल कॉलोनी	133	02:20 - 02:35
22	बाड़ा गार्डन सम्पूर्ण क्षेत्र	50	02:35 - 02:50
23	आम का पेड़ सम्पूर्ण क्षेत्र	22	02:50 - 03:00
24	नेहरू कम्युनिटी सेंटर सम्पूर्ण क्षेत्र	42	03:00 - 03:10
25	भवानी प्रेस गली	45	03:10 - 03:20
26	भवानी प्रेस गली से जुबेस्ता हॉस्पिटल	23	03:20 - 03:35
27	जुबेस्ता हॉस्पिटल से आदर्श स्कूल सम्पूर्ण क्षेत्र	35	03:35 - 03:55
	[illegible] से जरवाय डंपिंग	0	03:55 - 04:00

Vechical No CG04ME8413

Driver Name- Sanjay Verma Helper- Sita Ram Pagambar	House Hold	Tim
दलदलसिवनी पार्किंग यार्ड से वार्ड में	0	06:00 -
सुदामा नगर से गोकुल नगर गली नंबर 01	220	06:30 -
गोकुल नगर गली नंबर 04 से भवानी नगर	60	07:25 -
भवानी नगर से भारत नगर साई मंदिर	80	07:50 -
भारत नगर साई मंदिर से जरवाय डंपिंग	50	08:10 -
भारत नगर साई मंदिर के पास का क्षेत्र	0	08:30 -
भारत नगर शिव मंदिर के पास का क्षेत्र	210	09:15 -
छोटा राम नगर से भारत नगर	60	10:05 -
छोटा राम नगर से कलिंग नगर बस्ती (व्हीलबिन)	130	10:25 -
कलिंग नगर से संजीवनी ओल्ड ऐज होम	70	10:55 -
संजीवनी ओल्ड ऐज होम से जरवाय डंपिंग	1	11:15 -
जरवाय डंपिंग से खोलिपात्रो मिराज से पेट्रोल पंप	0	11:30 -
जगन्नाथ चौक से पेट्रोल पंप	70	12:15 -
जगन्नाथ चौक से राम नगर मुख्या मार्ग (व्यावसायिक)	60	12:35 -
राम नगर से कबीर चौक से कर्मा चौक दोनों तरफ	40	12:55 -
मुख्या मार्ग से स्टेट बैंक लर्निंग केंद्र	70	01:20 -
स्टेट बैंक लर्निंग केंद्र से जरवाय डंपिंग	1	01:50 -
Total	1122	

Chief Executive Officer
State Urban Development Agency
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MUNICIPAL CORPORATION AMBIKAPUR

BEAT ROUTE PLAN OF DOOR TO DOOR COLLECTION

Ward No	Vehicle Number	Vehicle Type	Collected waste type	No Of House holds	No Of Shops	No Of trips	Residential Area	Commercial Area	From (Address)	To (address)	Centre name	Driver Name	Driver Mobile No
1	44	Non-motorized	both and Hazardous in separate compartments	330	25	2	Rawat Residency,Adiwasi para		BHAGWAPUR	RAWAT RESIDENCY	gangapur	soniya, rameshwari	7049804666
1	48	Non-motorized	both and Hazardous in separate compartments	331	51	2	CR Tower,Sai Mandir Road		SLRM CENTRCE	PURNA MAHAPOUR GALI	gangapur	jagrani, phoolmen, budhani bai	9669908433
2	26e	Motorized	both and Hazardous in separate compartments	280	25	1	Chandni Beauty Parlour Gali		JIVAN JYOTI SE	HOSPITAL KE PICHE	gangapur	punam, rajkumari, saniharo	9669908433
2	71m	Non-motorized	both and Hazardous in separate compartments	240	40	1	Subhash nagar		SLRM CENTRE	RAIPARA	gangapur	bijo, devmuni	9669908433
2	98m	Non-motorized	both and Hazardous in separate compartments	300	75	2	Sai Mandir Road		SLRM CENTRE	SUBHASH NAGAR GALI NO 1	ghutrapara	geeta,joshfina, kusaba	7692820841
2	67m	Non-motorized	both and Hazardous in separate compartments	340	71	2	Subhash nagar		SLRM CENTRE	SUBHASH NAGAR GALI NO 2	ghutrapara	geeta, prameela, sonkeliya	7692820841
3	13E	Motorized	both and Hazardous in separate compartments	300	6	1	Soni Mohalla		SLRM CENTRE	BIHAR THANA GANDHI NAGR	ghutrapara	KAMLA BAI,SHANTI EKKA,SUKRI	7692820841
3	47/M	Non-motorized	both and Hazardous in separate compartments	302	20	1	Soni Mohalla		LAKDAPARA	RAJENDRA NAGAR	ghutrapara	RAKHI BAI,SONAMATI,KALISTA	7692820841
4	7E	Motorized	both and Hazardous in separate compartments	220	3	1	Muktipara		SLRM CENTRE	VASUDHARA VIHAR	ghutrapara	PUJANTI BAKLA,GEETA MINJ ,MEENA KINDO	8463839913

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MUNICIPAL CORPORATION AMBIKAPUR

BEAT ROUTE PLAN OF DOOR TO DOOR COLLECTION

Ward No	Vehicle Number	Vehicle Type	Collected waste type	No Of House holds	No Of Shops	No Of trips	Residential Area	Commercial Area	From (Address)	To (address)	Centre name	Driver Name	Driver Mobile No
4	65	Non-motorized	both and Hazardous in separate compartments	240	8	1	Atalawas		ATAL AWAS	MUKTIPARA	ghutrapara	MANOJ KERKETTA,DHANESHWARI BHAGAT,INDRASO CHERWA	7692820841
4	56	Non-motorized	both and Hazardous in separate compartments	274	2	1	gandhinagar		MAHUWAPARA	MAHUWAPAR	nawapara	CHANDRAWATI KUJUR,SASHIKALA BAKLA,SUGUNTA	7692822485
5	9M	Non-motorized	both and Hazardous in separate compartments	245	18	1	godhapur		MANDIR GALI	MANROAD	nawapara	USHA TOPPO,BUDHMANIYA	8770112585
5	99M	Non-motorized	both and Hazardous in separate compartments	212	14	1	vashundhra vihar		BARI MOHALLA	NAVAPARA	nawapara	LALSI TOPPO,SUNETI BAI,TIVRI KORWA	9174928272
5	45M	Non-motorized	both and Hazardous in separate compartments	273	16	1	godhapur		SAHU MOHLA	WATER PARK	nawapara	SANDHYA BAI,NIRASO BAI,JAGNI MINJ	7748015999
6	77M	Non-motorized	both and Hazardous in separate compartments	275	21	1	Shivdhari colony		SHIVDHARI COLONY	SHIVDHARI COLONY	nawapara	LALSO BAI, HIRABAI MINJ	7566202613
6	23M	Non-motorized	both and Hazardous in separate compartments	285	25	1	Shivdhari colony		SHIVDARI COLONY	SHIVDHARI COLNY	nawapara	BINOBAI TIRKY, SAMITA DAS,	7566202613
6	94M	Non-motorized	both and Hazardous in separate compartments	312	25	2	khaalpara	Marine drive	SLRM CENTRE	SIDHARI COLONY	nawapara	PHOOLWATI KERKETA, SONAMATI MINJ	7566202613

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MUNICIPAL CORPORATION AMBIKAPUR

BEAT ROUTE PLAN OF DOOR TO DOOR COLLECTION

Ward No	Vehicle Number	Vehicle Type	Collected waste type	No Of House holds	No Of Shops	No Of trips	Residential Area	Commercial Area	From (Address)	To (address)	Centre name	Driver Name	Driver Mobile No
7	66	Non-motorized	both and Hazardous in separate compartments	182	30	1	gandhinagar school		SLRM CENTRE	GANDHINAGAR DERYFORM	khatikapara	SUBITA BAI,MAGRITA NAGWANSI ,SRIMATI BHAGAT,PREMA NI	8458980595
7	85	Non-motorized	both and Hazardous in separate compartments	183	29	1	gandhinagar		GANDHINAGAR	GHASIYAPAR	khatikapara	ANUKAMPA KUJUR,MANMAT I BHAGAT,MANSI	8718921444
8	24/E	Motorized	both and Hazardous in separate compartments	365	17	2	lakda para		LAKDAPARA	BIJALI COLONY	khatikapara	MADNI NAGVANSI,SHAN TIO NAGVANSI,FULM ANI DEVI,PRABHA DEVI	8458980595
9	86	Non-motorized	both and Hazardous in separate compartments	200	40	1	new patelpara		NAWAPARA CHOWK	DITE BUILDIDNG TAK	khatikapara	ANUPA ,URMILA,AKLI	7692835673
9	4	Non-motorized	both and Hazardous in separate compartments	204	42	1	state bank colony	Ambedkar ch to gandhi ch	PATELPARA	BANRAS ROAD SCHOOL TAK	khatikapara	SUKHMANI ,MOHARMATI,TH EKI BAI,SUKHMANI	7692826489
9	8	Non-motorized	both and Hazardous in separate compartments	204	35	1	jawahar market colony		PATELPARA	PATEL ROAD	khatikapara	ANITA,RAMAFALI	7692821479
10	104	Non-motorized	both and Hazardous in separate compartments	180	9	1	Mahupara		INDIRA NAGAR	INDIRA NAGAR	khatikapara	BINKA,KALITA,HE ERAMANI	7692823945

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State Urban Development Agency
Chhattisgarh, Nava Raipur

MUNICIPAL CORPORATION AMBIKAPUR

BEAT ROUTE PLAN OF DOOR TO DOOR COLLECTION

Ward No	Vehicle Number	Vehicle Type	Collected waste type	No Of House holds	No Of Shops	No Of trips	Residential Area	Commercial Area	From (Address)	To (address)	Centre name	Driver Name	Driver Mobile No
10	58	Non-motorized	both and Hazardous in separate compartments	115	15	1	Mahupara		DHOBIPARA	DHOBIPARA	balrampara	INDER KUNWER ,SASTI	7692821383
10	A	Non-motorized	both and Hazardous in separate compartments	126	15	1	Mahupara		MOUHA PARA	BIJPARA	balrampara	ANIMA,KALITA MINJ	9753082850
11	7m	Non-motorized	both and Hazardous in separate compartments	270	15	1	dashmesh school		VANSURDHARA	GODHANPUR	balrampara	heeramani,sandeep tirky	9753082850
11	84m	Non-motorized	both and Hazardous in separate compartments	250	20	1	patpariya		KRISHANA COLONY	VASUNDHARA TOKIJ	balrampara	asha,tara	9753082850
11	29m	Non-motorized	both and Hazardous in separate compartments	290	10	1	patpariya		SLRM CENTRE	PATPARIYA	balrampara	dilkunwar,budhani bhagat	9753082850
12	73M	Non-motorized	both and Hazardous in separate compartments	325	40	2	Professor colony		RAJMOHANI BHAWAN	MG ROAD	balrampara	SUSHILA TOPPO ,FULESHWARI EKKA, SUMAN KUJUR	9753082850
12	60M	Non-motorized	both and Hazardous in separate compartments	322	42	2	dutta colony		POWER HOUS ROAD	POWER HOUS ROAD	balrampara	GEETA TOPPO,SADHAR TOPPO, GEETA MINJ	9753082850
13	12M	Non-motorized	both and Hazardous in separate compartments	415	8	2	khatikpara		PANCHDEV MANDER	PANCHDEV MANDER	balrampara	SANGEETA MINJ,FATIM LAKRA,SUKHMATI	9753082850
13	18M	Non-motorized	both and Hazardous in separate compartments	428	19	2	jhanjhatpara		KHATIK PARA	KAHATIK PARA	balrampara	KAUSALYA MINJ,SIMANIYA, HEMA MINJ	9753082850

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MUNICIPAL CORPORATION AMBIKAPUR

BEAT ROUTE PLAN OF DOOR TO DOOR COLLECTION

Ward No	Vehicle Number	Vehicle Type	Collected waste type	No Of House holds	No Of Shops	No Of trips	Residential Area	Commercial Area	From (Address)	To (address)	Centre name	Driver Name	Driver Mobile No
14	81M	Non-motorized	both and Hazardous in separate compartments	180	50	1	namnakala		SUN CITY COLLINE	SUN CITY COLLINE	balrampara	PARWATI DEVI,SHRIMATI KERKETTA ,DHARMI SARTHI	9753082850
14	0M	Non-motorized	both and Hazardous in separate compartments	177	51	1	namnakala		RING ROAD	RING ROAD	deviganj	SANGEETA KERKETTA,REEMA SINGH,SAVITA GUPTA	6269363792
15	22M	Non-motorized	both and Hazardous in separate compartments	63	44	1	deviganj	Deviganj	BASDEVAPARA	JODA PIPAL GALI	deviganj	MERI MARIYAM,MEENA	6269363792
15	28E	Motorized	both and Hazardous in separate compartments	52	40	1	deviganj	Gandhi ch to sangam ch	LAXMI DUKAN	GANDHI CHOWK	deviganj	RUPA, KAYASO,DILKUNWARI	6269363792
15	1E	Motorized	both and Hazardous in separate compartments	47	45	1	deviganj	State bank road	JIWAN JYOTI	HASPITAL KE PICHE	deviganj	NADHIYO ,SANGHANI,SUMITRA	6269363792
15	22E	Motorized	both and Hazardous in separate compartments	48	45	1	deviganj		RAJU MOHALA	PWD COLONY	deviganj	JHUNKI ,MOHARMANI,BANJARI	6269363792
16	103	Non-motorized	both and Hazardous in separate compartments	375	55	2	bishop house road		KUMHAR PARA	GANDHINAGAR	deviganj	DURGESNI,LRI NAYAK	6269363792
16	43	Non-motorized	both and Hazardous in separate compartments	374	56	2	church ground		CHOPRA PARA	COPRAPARA	deviganj	URMILA ,SIMLA	6269363792
17	41	Non-motorized	both and Hazardous in separate compartments	146	26	1	Chopdapara		JAIN BECRI GALI SE	CANDOR ACADEMY TAK	deviganj	KULKANIYA LAKDA, ANITA KUJUR	6269363792

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MUNICIPAL CORPORATION AMBIKAPUR

BEAT ROUTE PLAN OF DOOR TO DOOR COLLECTION

Ward No	Vehicle Number	Vehicle Type	Collected waste type	No Of House holds	No Of Shops	No Of trips	Residential Area	Commercial Area	From (Address)	To (address)	Centre name	Driver Name	Driver Mobile No
17	89M	Non-motorized	both and Hazardous in separate compartments	148	24	1	Chopdapara		KEDARPUR CHOWK	MISSION CHOWK	deviganj	DOLIDAS, SITA DAS, PHOOLBASIYA MINJ	6269363792
17	53M	Non-motorized	both and Hazardous in separate compartments	146	28	1	sharma shaw mil		LOHAR PARA	SHOIVANI STEEL	deviganj	MADHURI ,INDRASO	6269363792
18	31M	Non-motorized	both and Hazardous in separate compartments	300	47	2	Tiwari building road		MISSION CHOWK	ANNAD BHAWAN	New stand	SANKHA,JEEVANTI,KANDI MUNDA	7887512949
19	2M	Non-motorized	both and Hazardous in separate compartments	410	57	2	Aadarsh school		MISSION CHOWK	ANNAD BHAWAN	New stand	KALAWATI,FULSUNDARI	7887512949
20	3M	Non-motorized	both and Hazardous in separate compartments	300	4	1	DC road		DC ROAD SLRM	PRATAPPUR ROAD	New stand	KUMARI,ALOMANI	7887512949
20	53M	Non-motorized	both and Hazardous in separate compartments	370	30	2	Bank colony, irrigarion colony		CHHICHAI COLLONY	PARSAD GALI	New stand	JHILO BAGHEL,URMILA EKKA	7887512949
21	68	Non-motorized	both and Hazardous in separate compartments	195	4	1	Juneja colony		SLRM CENTRE	PATWARI GALI	New stand	MITHLA ,BASANTI,LALITA	7887512949
21	13M	Non-motorized	both and Hazardous in separate compartments	195	10	1	bouripara		SLRM CENTRE	RAGINI KIRANA DUKAN	New stand	MAHESHWARI ,SITA	7887512949
21	101	Non-motorized	both and Hazardous in separate compartments	194	10	1	kenabandh		SLRM CENTRE	KILKARI ROAD	New stand	SUMANTI, RAMIYA	7887512949
22	72	Non-motorized	both and Hazardous in separate compartments	290	8	1	Takiya		SLRM CENTRE	MAHADEV GALI	New stand	THUNI ,JAMUNA,JANKI	7887512949

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State Urban Development Agency
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MUNICIPAL CORPORATION AMBIKAPUR

BEAT ROUTE PLAN OF DOOR TO DOOR COLLECTION

Ward No	Vehicle Number	Vehicle Type	Collected waste type	No Of House holds	No Of Shops	No Of trips	Residential Area	Commercial Area	From (Address)	To (address)	Centre name	Driver Name	Driver Mobile No
22	59	Non-motorized	both and Hazardous in separate compartments	290	20	1	Takiya		SLRM CENTRE	SIKARI ROAD	DCROAD	SEWTI BAGHEL,MINSARI KUJUR	9131594924
23	87	Non-motorized	both and Hazardous in separate compartments	290	18	1	mahadev basti		SLRM CENTRE	CHANDINI CHOWK	DCROAD	SANTOSHI TIRKEY ,SANMATI BADA	9131594924
23	102	Non-motorized	both and Hazardous in separate compartments	300	10	2	mahadev basti		SLRM CENTRE	BAWARI PARA	DCROAD	RAJNI SINGH ,CHAMPA ,LALKUNVAR	9131594924
24	3E	Motorized	both and Hazardous in separate compartments	262	20	1	Shashtri mohalla		SLRM CENTRE	KANHA HASTAL	DCROAD	PURNIMA .KUNTI	9131594924
24	26	Non-motorized	both and Hazardous in separate compartments	263	24	1	Shashtri mohalla		SLRM CENTRE	RING ROAD	DCROAD	JUGO,KHULARI,	9131594924
25	90M	Non-motorized	both and Hazardous in separate compartments	200	21	1	ITI Colony		BECHAN COLONY	BECHAN COLONY	DCROAD	SUMITRA,DHAN MANI	9131594924
25	38M	Non-motorized	both and Hazardous in separate compartments	150	30	1	gulab colony		DIST CORT	IRANI BASTI	DCROAD	BILSO, JASINTA	9131594924
25	28E	Motorized	both and Hazardous in separate compartments	230	30	1	ITI Colony		DUKAN	FAL THELA	DCROAD	NAMOHARI,SITA	9131594924
25	22E	Motorized	both and Hazardous in separate compartments	145	3	1	gulab colony		RAJIV MOHHALA	PWD VIBHAG TAK	DCROAD	ANJILINA,JAINTI	9131594924
26	5M	Non-motorized	both and Hazardous in separate compartments	170	14	1	dewan pond		SLRM CENTRE	28 DUKAN	OLD BUS STAND	BIJO,DHAMA BAI,SHANTI MINJ	6260115114

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MUNICIPAL CORPORATION AMBIKAPUR

BEAT ROUTE PLAN OF DOOR TO DOOR COLLECTION

Ward No	Vehicle Number	Vehicle Type	Collected waste type	No Of House holds	No Of Shops	No Of trips	Residential Area	Commercial Area	From (Address)	To (address)	Centre name	Driver Name	Driver Mobile No
26	5E	Motorized	both and Hazardous in separate compartments	171	20	1	dewan pond		SHEETA PARA	BECHAN COLLONY	OLD BUS STAND	MULARO ,SUNITA EKKA	6260115114
26	1E	Motorized	both and Hazardous in separate compartments	171	8	1	old panchsheel		PANCHSHEEL GALI	PANCHSHEEL GALI	OLD BUS STAND	SUNITA PARWATI	6260115114
27	80M	Non-motorized	both and Hazardous in separate compartments	250	105	2	gudri road		GODA PIPAL SE	JODA PIPAL ROAD	OLD BUS STAND	TILO,NANKI,PRAMILA EKKA	6260115114
27	17M	Non-motorized	both and Hazardous in separate compartments	250	107	2	gudri road	gudri market	NAGAR NIGAM SE	BACK SIDE ROAD	OLD BUS STAND	SUSHMA,SHYAPATI,SARITA KUUJUR	6260115114
27	A2E	Motorized	both and Hazardous in separate compartments	255	107	2	gudri road		SLRM CENTRE	GODRI	OLD BUS STAND	SONAMANI, NAGOOHRI	6260115114
28	29E	Motorized	both and Hazardous in separate compartments	175	20	1	ganesh colony		KEDARPUR ROAD	BHATHI ROAD	OLD BUS STAND	FULKUNWAR, SIRMAN	6260115114
28	105M	Non-motorized	both and Hazardous in separate compartments	175	20	1	ganesh colony		SHARMA RIKSHA	GEETA PUBLIC SCHOOL	OLD BUS STAND	MANJU KUJUR, SHEELA	6260115114
28	70M	Non-motorized	both and Hazardous in separate compartments	175	20	1	ganesh colony		GUDARI CHOWK	MALHOTRA GALI	OLD BUS STAND	HIRAMANI EKKA, RAMMI TOPPO, MANIYARO TOPPO	6260115114
29	36M	Non-motorized	both and Hazardous in separate compartments	260	50	2	police housing colony		DC ROAD SLRM	POLICE LINE	Manipur	SUNDARMUNI, ALBINA	9340353496
29	10M	Non-motorized	both and Hazardous in separate compartments	276	51	2	police housing colony	Gurunanakch to hanuman mandir	KENABANDH MISHRA HOTAL	PIPPAL GALI	Manipur	BIFLO, KURHIN	9340353496

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MUNICIPAL CORPORATION AMBIKAPUR

BEAT ROUTE PLAN OF DOOR TO DOOR COLLECTION

Ward No	Vehicle Number	Vehicle Type	Collected waste type	No Of House holds	No Of Shops	No Of trips	Residential Area	Commercial Area	From (Address)	To (address)	Centre name	Driver Name	Driver Mobile No
30	6M	Non-motorized	both and Hazardous in separate compartments	125	2	1	runjhun area		PARSAD GALI	PARSAD GALI	Manipur	MANJUPARWAN, DILSO	9340353496
30	20M	Non-motorized	both and Hazardous in separate compartments	125	5	1	thanganpara		TAHNGANPARA GALI	THANGANPARA GALI	Manipur	RAJKUNVAR,RAJ MANI	9340353496
30	30M	Non-motorized	both and Hazardous in separate compartments	90	34	1	police line colony		SCHOOL ROAD SE	POLICE LINE	Manipur	MEERA ,SUNITA MUNDA	9340353496
31	19M	Non-motorized	both and Hazardous in separate compartments	133	5	1	mayapur		PARSAD GALI	PARSAD GALI	Manipur	SHANTI ,DHANESHWARI	9340353496
31	25M	Non-motorized	both and Hazardous in separate compartments	134	5	1	mayapur		SHIV MANDIR SE	TALAB ROAD	Manipur	BIJO ,JUGESHWARI,DILO	9340353496
31	A1E	Motorized	both and Hazardous in separate compartments	134	5	1	mayapur		MOOTI PAN THELA SE	MAYAPUR END	Manipur	SULOCHANI,BIBI, SUNITA ,MANJU	9340353496
31	97M	Non-motorized	both and Hazardous in separate compartments	133	5	1	mayapur		SLRM CENTRE	MOOTI PARA	Godhanpur	ANITA,KANCHANIYA,SUMAN ,BILASITA	9340370766
32	55M	Non-motorized	both and Hazardous in separate compartments	160	11	1	Rani mandir area		SHEETAL WARD	SHREERAM HOSPITAL	Godhanpur	SUMAN,DAYAMUNI,BILSO KISPOTTA	9340370766
32	54M	Non-motorized	both and Hazardous in separate compartments	176	21	1	Rani mandir area	Bramha mandir to sangam ch	SHEETAL WARD	FAILARA MODH	Godhanpur	KAUN EKKA,SUHANI,JHARIYO EKKA	9340370766
33	32M	Non-motorized	both and Hazardous in separate compartments	135	20	1	babupara		SADI GHAR	YADAV PARA	Godhanpur	JYOTI GIRI,FULMANI TIGGA	9340370766

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MUNICIPAL CORPORATION AMBIKAPUR

BEAT ROUTE PLAN OF DOOR TO DOOR COLLECTION

Ward No	Vehicle Number	Vehicle Type	Collected waste type	No Of House holds	No Of Shops	No Of trips	Residential Area	Commercial Area	From (Address)	To (address)	Centre name	Driver Name	Driver Mobile No
33	11M	Non-motorized	both and Hazardous in separate compartments	130	1	1	babupara		BABUPARA	RAMANUJ WARD	Darripara	PYARO,PRITI KUJUR,	8559035272
33	91M	Non-motorized	both and Hazardous in separate compartments	140	1	1	babupara	NEWBUS STAND	NEWBUS STAND SLRM	BRAMH ROAD PHAL DUKAN	Darripara	SANI LAKDA,JAIMUNI KUJUR	8559035272
33	64M	Non-motorized	both and Hazardous in separate compartments	135	0	1	babupara		NEWBUS STAND SLRM	PRATIKSHA BUS STAND	Darripara	SHANTI TIGGA,SAVITA ,KALESHWARI TOPPO	8559035272
34	51	Non-motorized	both and Hazardous in separate compartments	120	3	1	ram mandir road		BRAHAM PARA	CHAMBOTHI TALAB	Darripara	SASTI DHANAJO,ASHA KERKETTA	8559035272
34	10E	Motorized	both and Hazardous in separate compartments	115	80	2	ram mandir road	Agrsen ch to pailesh road	POST OFFICE	SANGAM CHOWK	khalpara	KAMTA VISHAKARMA	7987388161
34	19	Non-motorized	both and Hazardous in separate compartments	123	3	1	ram mandir road		RAMMANDIR	BUS STAND CHOWK	khalpara	SIDHI, MULKI	7987388161
35	39	Non-motorized	both and Hazardous in separate compartments	140	20	1	Imlipara		IMLIPARA	BASANT LAL GALI	khalpara	SUMETRI, KUNNTI	7987388161
35	15	Non-motorized	both and Hazardous in separate compartments	115	30	1	Imlipara	Sangam Ch to mahamaya ch	JAI SYAMBH CHOWK	AJAY AGRAWAL (PARSAD) GALI	khalpara	RAM PYARI ,SUNITA LAKRA	7987388161
35	42	Non-motorized	both and Hazardous in separate compartments	220	4	1	Imlipara		BAREJPARA	JAAMAPARA	khalpara	SANILAL	7987388161

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BEAT ROUTE PLAN OF DOOR TO DOOR COLLECTION

Ward No	Vehicle Number	Vehicle Type	Collected waste type	No Of House holds	No Of Shops	No Of trips	Residential Area	Commercial Area	From (Address)	To (address)	Centre name	Driver Name	Driver Mobile No
35	18E	Motorized	both and Hazardous in separate compartments	97	178	2	Imlipara		PALACE ROAD	AGRASEN CHOWK TO MAHAMAYA CHOWK	khalpara	NANPATI,BARTI	7987388161
36	32E	Motorized	both and Hazardous in separate compartments	186	102	2	Biryani chowk		PANCHADEV MANDIR	BHARAT TRADARS KE PICHE	Thanganpara	JAIMUNI TOPOO ,BABI	9098040540
36	24M	Non-motorized	both and Hazardous in separate compartments	188	62	1	Biryani chowk	mahamaya Ch to Gurunanak ch	GURUDWARA KE PAAS SE	GURUDWARA GALI	Thanganpara	LAJWANTI EKKA,KAUSALYA ,BABITA LAKDA	9098040540
36	34M	Motorized	both and Hazardous in separate compartments	184	60	1	Biryani chowk		PARSAD GALI	PARSAD GALI	Thanganpara	RIJHWANA BEK, MAANKUNWAR BAKLA	9098040540
37	04E	Motorized	both and Hazardous in separate compartments	175	5	1	jarhaghar		SLRM CENTRE	COMPANY BAZAR	Thanganpara	SABINA EKKA, RAMGANIHIN GADA	9098040540
37	11E	Motorized	both and Hazardous in separate compartments	174	20	1	jarhaghar		CHILAM CHOWK	PARSAD GALI	Thanganpara	SABINA EKKA, RAMGANIHIN GADA	9098040540
38	6	Non-motorized	both and Hazardous in separate compartments	140	2	1	Kundla city		BIHI BARI	ANATH ASHRAM	Thanganpara	SEWANTI ,SHYAMPATI	9098040540
38	100	Non-motorized	both and Hazardous in separate compartments	135	4	1	deweshwar coloy		ASTABAL	SHIVDHARI COLONY	Thanganpara	SHANTI MINJ,VIRAJMANI MUNDA	9098040540
38	88	Non-motorized	both and Hazardous in separate compartments	145	60	1	deweshwar coloy		AGRESEN WARD	DAROGA GALI	Thanganpara	SAMIRA TIGGA,SAVITRI EKKA, SAVITA KHALKHO	9098040540

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BEAT ROUTE PLAN OF DOOR TO DOOR COLLECTION

Ward No	Vehicle Number	Vehicle Type	Collected waste type	No Of House holds	No Of Shops	No Of trips	Residential Area	Commercial Area	From (Address)	To (address)	Centre name	Driver Name	Driver Mobile No
38	15E	Motorized	both and Hazardous in separate compartments	138	0	1	Kundla city		PARADAR	PRADAR AREA	Thanganpara	PANDO MINJ, BAJO TOPPO, PHOOLMATI KUJUR	9098040540
38	23	Non-motorized	both and Hazardous in separate compartments	162	0	1	Kundla city		BANJARI	BANJARI SARRIDAR	Thanganpara	JASMITA KHALKHO, SAKIRA EKKA, URMILA MINJ	9098040540
39	A04E,	Motorized	both and Hazardous in separate compartments	260	104	3	barejpara		STATE BANK	SLRM CENTRE	Thanganpara	MOHANI KHALKHO, SONI TIRKY, SIGARO TOPPO	9098040540
39	14M	Non-motorized	both and Hazardous in separate compartments	272	7	1	barejpara	Mahamaya ch to agrsen ch	SHREE GORAK CHOWK	ATAL CHOWK	Thanganpara	SAROJ TOPPO, SITA MINJ, MANJU MUNDA	9098040540
40	61	Non-motorized	both and Hazardous in separate compartments	300	10	1	mominpura		SLRM CENTRE	IMARAN PANTER GALI	Thanganpara	HEERAMANI KHALKHO,SHEELA MINJ,SUSHILA LAKDA	9098040540
40	16	Non-motorized	both and Hazardous in separate compartments	333	6	2	harsagar		SLRM CENTRE	GURUNANAK GALI	Thanganpara	BAIRAGO TOPPO,SUSHILA BADA	9098040540
41	37M	Non-motorized	both and Hazardous in separate compartments	200	10	1	ghutrapara		SLRM CENTRE	GHUTRAPARA	Thanganpara	PARWA DEVI EKKA,JILA LAKDA ,FULMATI TIGGA	9098040540
41	46M	Non-motorized	both and Hazardous in separate compartments	235	16	1	ghutrapara		ORIENTAL SCHOOL	SANT PALI SCHOOL	gandhinagar	URMILA LAKDA, SUKILA TIGGA	7697638992
41	63M	Non-motorized	both and Hazardous in separate compartments	238	20	1	ghutrapara		MAHAMAYA MANDIR	KHAR SAGAR TALAB	gandhinagar	SURAJMANI MINJ,MAINO BAI TOPPO	7697638992

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BEAT ROUTE PLAN OF DOOR TO DOOR COLLECTION

Ward No	Vehicle Number	Vehicle Type	Collected waste type	No Of House holds	No Of Shops	No Of trips	Residential Area	Commercial Area	From (Address)	To (address)	Centre name	Driver Name	Driver Mobile No
42	96M	Non-motorized	both and Hazardous in separate compartments	225	25	1	habibnagar		SLRM CENTRE	KHARSIA NAKA	gandhinagar	MANJU ,KAYASO ,URMILA	7697638992
42	57M	Non-motorized	both and Hazardous in separate compartments	236	5	1	habibnagar		SLRM CENTRE	ATAL CHOWK	gandhinagar	SANJHO ,MULKI	7697638992
43	49	Non-motorized	both and Hazardous in separate compartments	145	20	1	dr. agrwal road		SARSWATI SCHOOL	DIKKSHA HILL HOTAL	gandhinagar	JHUMRI ,KAVITRI JAMANI	7697638992
43	1	Non-motorized	both and Hazardous in separate compartments	148	1	1	dr. agrwal road		BILASPUR CHOWK	JIWAN JOTI HASPITAL	gandhinagar	SUSHILA TIRKEY,SASTI ,MANKI	7697638992
44	93	Non-motorized	both and Hazardous in separate compartments	225	30	1	darripara		PARSAD GALI	PARSAD GALI	gandhinagar	MOHARMANI ,MUTO	7697638992
44	79	Non-motorized	both and Hazardous in separate compartments	230	31	2	darripara		SLRM CENTRE	BIHIBADI AREA	gandhinagar	dilbasiya sumitri preeti	7697638992
44	83	Non-motorized	both and Hazardous in separate compartments	220	30	1	darripara		HANUMAN MANDIR	BILASPUR CHOWK	gandhinagar	majhno , maheshwari,amrita	7697638992
45	27	Non-motorized	both and Hazardous in separate compartments	184	15	1	manipur		BHATTAPARA	BHATAPARA	gandhinagar	shanti , naiharo, jhuna	7697638992
45	62	Non-motorized	both and Hazardous in separate compartments	190	10	1	bhattapara		BHATUPARA	BHATUPARA MOHHALA	gandhinagar	sonkaliya , taramani,shasti	7697638992
45	50	Non-motorized	both and Hazardous in separate compartments	185	15	1	manipur		JILA HOSPITAL	JILA HOSPITAL	gandhinagar	DHANOJ /RAJESH LAKDA	7697638992

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BEAT ROUTE PLAN OF DOOR TO DOOR COLLECTION

Ward No	Vehicle Number	Vehicle Type	Collected waste type	No Of House holds	No Of Shops	No Of trips	Residential Area	Commercial Area	From (Address)	To (address)	Centre name	Driver Name	Driver Mobile No
45	40	Non-motorized	both and Hazardous in separate compartments	178	18	1	bhattapara		MATHPARA	MATHPARA GALI	gandhinagar	DHANOJ /RAJESH LAKDA	7697638992
45	50	Non-motorized	both and Hazardous in separate compartments	183	22	1	bhattapara		SLRM CENTRE	ZILA HOSPITAL	kenabandh	RASPATI,MAYANTI	9977949430
46	21	Non-motorized	both and Hazardous in separate compartments	226	56	2	mathpara		KHARSIYA CHOWK	KAHRSIYA CHOWK	kenabandh	RASPATI,MAYANTI	9977949430
47	74	Non-motorized	both and Hazardous in separate compartments	400	19	2	gangapur		SLRM CENTRE	TULSI CHOWK	kenabandh	SANYA JAIMUNIYA ,SUSHILA	9977949430
47	69	Non-motorized	both and Hazardous in separate compartments	430	30	2	tulsi das chowk		SLRM CENTRE	NAYA BUS STAND	kenabandh	SANYA JAIMUNIYA ,SUSHILA	9977949430
48	95	Non-motorized	both and Hazardous in separate compartments	200	11	1	bisunpur		KANIYA PARISAR	NAYA NAGAR	kenabandh	FITUL,SONI,NAIHARO	9977949430
48	5	Non-motorized	both and Hazardous in separate compartments	211	10	1	bisunpur		NAYA NAGAR	MAKHAN PARISAR	kenabandh	KAVITA,DHANESHWARI	9977949430

Municipal Corporation 497001 Ambikapur, Surguja (C.G.)

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State Urban Development Agency
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ANNEXURE D

ULB WISE DETAILS OF MSW COLLECTION & TRANSPORTATION VEHICLES AND MANPOWER ENGAGED

S NO.	District	Name of Local Body / Panchayat	Waste Transportation Vehicles (Nos)								Number of Self Help Groups (SHG) / agency workers for door to door collection, segregation and composting (Nos.)	
			Tricycle	E rickshaw	Mini tipper	Tractors	Dumper	Compact Loader	No. of Other Waste Collection & Transportation vehicle	Total	Supervisor	SHG's
		Total	**2341**	**1697**	**1311**	**363**	**53**	**76**	**73**	**5914**	**421**	**9752**
1	Raipur	Raipur Nagar Nigam	0	50	360	53	30	41	20	554	25	845
2		MandirHasoud Nagar Palika	12	0	5	5	0	1	2	25	1	50
3		Chandkhuri Nagar Panchayat	0	4	2	2	0	1	2	11	1	10
4		Samoda Nagar Panchayat	6	2	2	1	0	0	0	11	0	18
5		Birgaon Nagar Nigam	39	29	17	1	2	0	2	90	11	187
6		Tildanewra Nagar Palika	10	20	3	2	0	0	2	37	0	62
7		Gobranawapara Nagar Palika	19	9	4	2	0	0	0	34	3	62
8		Aarang Nagar Palika	2	6	4	2	0	0	0	14	2	48
9		Abhanpur Nagar Palika	0	8	2	1	0	0	0	11	2	33
10		Kharora Nagar Panchayat	2	5	3	2	0	0	1	13	1	21
11		Manacamp Nagar Panchayat	6	3	3	1	0	0	1	14	1	28
12		Kunra Nagar Panchayat	2	7	2	1	0	0	0	12	1	21
13	Gariyaband	Gariyaband Nagar Palika	0	4	5	2	0	0	0	11	1	25
14		Rajim Nagar Panchayat	10	1	5	2	0	0	0	18	1	33
15		Fingeshwar Nagar Panchayat	8	5	2	1	0	0	0	16	1	23
16		Chhura Nagar Panchayat	3	2	4	2	0	0	0	11	1	16
17	Dhamtari	Dhamtari Nagar Nigam	78	20	23	4	1	1	0	127	12	192
18		Kurud Nagar Panchayat	8	5	3	4	0	0	0	20	1	33
19		Magarload Nagar Panchayat	4	4	3	2	0	0	0	13	1	15
20		Nagri Nagar Panchayat	1	8	4	2	0	0	0	15	1	32
21		Bhakhara Nagar Panchayat	2	6	2	2	0	0	0	12	1	20
22		Aamdi Nagar Panchayat	5	3	1	1	0	0	0	10	1	16
23	Mahasamund	Mahasamund Nagar Palika	24	23	10	3	2	0	0	62	4	113
24		Bagbahara Nagar Palika	5	4	4	3	0	0	0	16	2	42
25		Saraipali Nagar Palika	4	8	5	3	0	0	0	20	2	45
26		Pithora Nagar Panchayat	8	1	1	3	0	0	0	13	1	19
27		Basna Nagar Panchayat	2	6	2	2	0	0	0	12	1	26
28		Tumgaon Nagar Panchayat	4	2	2	2	0	0	0	10	1	17
29	Balodabazar - Bhatapara	Lawan Nagar Panchayat	0	8	2	2	0	0	0	12	1	21
30		Tundra Nagar Panchayat	19	7	3	2	0	0	1	32	1	14
31		Balodabazar Nagar Palika	23	4	4	2	0	0	1	34	3	56
32		Bhatapara Nagar Palika	10	28	3	2	0	0	1	44	4	121
33		Kashdol Nagar Panchayat	30	3	5	2	0	0	1	41	1	24
34		Palari_BB Nagar Panchayat	1	8	4	3	0	0	1	17	1	21
35		Simga Nagar Palika	2	8	3	1	0	0	0	14	1	35
36	Durg	Durg Nagar Nigam	225	48	60	0	0	0	0	333	60	582
37		Bhilai Nagar Nigam	118	86	97	0	0	0	0	301	-	374
38		BhilaiCharoda Nagar Nigam	50	30	8	0	0	0	0	88	6	174
39		Jamul Nagar Palika	2	12	3	1	0	0	0	18	2	55
40		Kumhari Nagar Palika	4	20	4	1	0	0	1	30	3	72
41		Ahiwara Nagar Palika	16	15	5	2	0	0	1	39	1	46
42		Dhamdha Nagar Panchayat	12	0	1	2	0	0	0	15	1	26
43		Patan Nagar Panchayat	8	13	4	3	0	0	1	29	1	26
44		Utai Nagar Panchayat	7	9	2	3	0	0	1	22	1	22
45		Risali Nagar Nigam	95	60	10	6	2	0	9	182	0	0
46	Bemetara	Bemetara Nagar Palika	5	16	7	4	0	0	0	32	3	60
47		Saja Nagar Panchayat	5	5	1	2	0	0	0	13	1	14
48		Thankhamhariya Nagar Panchayat	12	7	2	2	0	0	0	23	1	20
49		Devkar Nagar Panchayat	4	3	1	0	0	0	0	8	1	16
50		Berla Nagar Panchayat	5	5	1	2	0	0	0	13	1	11
51		Parpodi Nagar Panchayat	3	3	1	0	0	0	0	7	1	10
52		Nawagarh_B Nagar Panchayat	0	6	2	1	0	0	1	10	1	26

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ULB WISE DETAILS OF MSW COLLECTION & TRANSPORTATION VEHICLES AND MANPOWER ENGAGED

S NO.	District	Name of Local Body / Panchayat	Waste Transportation Vehicles (Nos)								Number of Self Help Groups (SHG) / agency workers for door to door collection, segregation and composting (Nos.)	
			Tricycle	E rickshaw	Mini tipper	Tractors	Dumper	Compact Loader	No. of Other Waste Collection & Transportation vehicle	Total	Supervisor	SHG's
		Total	**2341**	**1697**	**1311**	**363**	**53**	**76**	**73**	**5914**	**421**	**9752**
53		Maro Nagar Panchayat	0	3	3	1	0	0	1	8	1	18
54	Balod	Balod Nagar Palika	11	9	2	2	0	0	0	24	2	51
55		DalliRajhara Nagar Palika	61	18	2	2	0	0	0	83	3	94
56		Gunderdehi Nagar Panchayat	4	5	2	1	0	0	0	12	1	19
57		Doundi Nagar Panchayat	9	5	2	3	0	0	0	19	1	19
58		DoundiLohara Nagar Panchayat	0	5	2	1	0	0	0	8	0	16
59		Gurur Nagar Panchayat	0	4	1	1	0	0	0	6	0	10
60		Arjunda Nagar Panchayat	3	5	2	1	0	0	0	11	0	12
61		Chikhlakasa Nagar Panchayat	0	5	2	1	0	0	0	8	0	16
62	Rajnandgaon	Rajnandgaon Nagar Nigam	232	52	19	4	5	0	10	322	17	428
63		Dongargarh Nagar Palika	30	2	6	3	0	1	0	42	2	81
64		Dongargaon Nagar Panchayat	33	8	5	3	0	1	0	50	1	36
65		Churiya Nagar Panchayat	5	3	1	2	0	0	0	11	1	12
66	Kabirdham	Kawardha Nagar Palika	32	49	12	3	3	3	3	105	5	90
67		Pandriya Nagar Palika	14	11	4	4	0	0	0	33	1	28
68		Bodla Nagar Panchayat	10	7	2	2	0	0	1	22	1	16
69		Pandatarai Nagar Panchayat	6	3	3	2	0	0	0	14	1	12
70		SahspurLohara Nagar Panchayat	5	6	1	1	0	0	2	15	1	18
71		Pipariya Nagar Panchayat	10	5	2	2	0	0	2	21	1	11
72	Khairagarh - Chhuikhadan - Gandai	Khairagarh Nagar Palika	5	10	2	1	0	1	2	21	2	49
73		Gandai Nagar Panchayat	10	7	2	1	0	0	1	21	1	32
74		Chhuikhadan Nagar Panchayat	5	1	1	1	0	0	0	8	1	17
75	Mohla - Manpur - Ambagarh Chowki	AmbagarhChowki Nagar Panchayat	7	9	2	3	0	0	0	21	1	26
76	Bilaspur	Bilaspur Nagar Nigam	15	22	151	0	0	12	0	200	17	412
77		Takhatpur Nagar Palika	15	8	4	1	0	0	0	28	1	41
78		Ratanpur Nagar Palika	19	15	5	5	0	1	0	45	1	51
79		Kota Nagar Panchayat	16	7	2	1	0	0	0	26	1	35
80		Bodri Nagar Palika	10	4	3	1	0	0	0	18	0	42
81		Bilha Nagar Panchayat	0	6	2	1	0	0	0	9	0	28
82		Malhar Nagar Panchayat	8	12	2	2	0	1	0	25	0	20
83	Raigarh	Raigarh Nagar Nigam	154	0	11	0	0	0	0	165	14	202
84		Kharsiya Nagar Palika	0	8	5	2	0	0	0	15	0	43
85		Dharmjaygarh Nagar Panchayat	0	12	2	1	0	0	0	15	1	33
86		Gharghoda Nagar Panchayat	5	5	2	1	0	0	0	13	1	18
87		Lailunga Nagar Panchayat	5	9	3	1	0	0	0	18	0	20
88		Kirodimalnagar Nagar Panchayat	3	5	3	2	0	0	0	13	1	32
89		Pussore Nagar Panchayat	0	4	2	2	0	0	0	8	1	18
90	Mungeli	Mungeli Nagar Palika	20	9	6	2	0	1	0	38	3	66
91		Lormi Nagar Palika	6	5	4	2	0	1	0	18	1	33
92		Pathariya Nagar Panchayat	7	3	2	2	0	0	0	14	1	16
93		Sargaon Nagar Panchayat	8	7	2	2	0	0	0	19	1	16
94	Gaurela - Pendra - Marwahi	Gaurela Nagar Palika	0	10	5	2	0	1	0	18	1	44
95		Pendra Nagar Palika	5	9	3	2	0	0	0	19	1	34
96	Janjgir - Champa	JanjgirNaila Nagar Palika	30	7	8	6	0	0	0	51	3	81
97		Champa Nagar Palika	8	15	4	2	0	0	0	29	5	99
98		Akaltara Nagar Palika	20	7	8	2	0	0	0	37	2	38
99		Balouda Nagar Panchayat	11	8	3	3	0	0	0	25	1	33
100		Kharod Nagar Panchayat	8	2	2	1	0	0	0	13	1	26
101		Shivrinarayan Nagar Panchayat	4	6	2	1	0	0	0	13	1	24
102		Saragaon Nagar Panchayat	0	5	2	1	0	0	0	8	1	18
103		Nawagarh_J Nagar Panchayat	7	7	3	1	0	0	0	18	1	18
104		Rahaud Nagar Panchayat	4	2	1	1	0	0	0	8	1	16

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

ULB WISE DETAILS OF MSW COLLECTION & TRANSPORTATION VEHICLES AND MANPOWER ENGAGED

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			Tricycle	E rickshaw	Mini tipper	Tractors	Dumper	Compact Loader	No. of Other Waste Collection & Transportation vehicle	Total	Supervisor	SHG's
Total			**2341**	**1697**	**1311**	**363**	**53**	**76**	**73**	**5914**	**421**	**9752**
105	Sarangarh - Bilaigarh	Sarangarh Nagar Palika	2	10	1	1	0	0	0	14	1	34
106		Sariya Nagar Panchayat	0	6	1	1	0	0	0	8	1	18
107		Baramkela Nagar Panchayat	0	5	1	1	0	0	0	7	1	15
108		Bhatgaon_SB Nagar Panchayat	0	4	4	2	0	0	0	10	1	25
109		Bilaigarh Nagar Panchayat	4	2	2	1	0	0	0	9	1	13
110	Korba	Korba Nagar Nigam	140	145	8	2	0	1	0	296	17	608
111		Dipka Nagar Palika	10	8	3	2	0	0	0	23	1	40
112		Katghora Nagar Palika	10	5	3	1	0	0	0	19	1	50
113		Pali Nagar Panchayat	4	3	1	1	0	0	0	9	1	14
114		Churikala Nagar Panchayat	4	3	1	1	0	0	0	9	1	19
115	Sakti	Sakti Nagar Palika	2	6	4	4	0	0	0	16	1	49
116		Nayabaradwar Nagar Panchayat	0	6	3	2	0	0	0	11	1	22
117		Aadbhar Nagar Panchayat	0	8	2	2	0	0	0	12	1	18
118		Jaijepur Nagar Panchayat	8	6	2	1	0	0	0	17	1	20
119		Dhabhara Nagar Panchayat	0	8	1	1	0	0	0	10	1	20
120		Chandrapur Nagar Panchayat	0	8	1	1	0	0	0	10	1	20
121	Sarguja	Ambikapur Nagar Nigam	130	15	10	2	1	0	0	158	20	436
122		Sitapur Nagar Panchayat	3	5	2	2	0	0	0	12	1	24
123		Lakhanpur Nagar Panchayat	0	6	2	2	0	0	0	10	1	16
124	Jashpur	Jashpurnagar Nagar Palika	20	10	8	2	0	0	0	40	1	57
125		Patthalgaon Nagar Palika	10	15	3	3	0	0	0	31	1	38
126		Kotba Nagar Panchayat	5	5	2	1	0	0	0	13	1	18
127		Bagicha Nagar Panchayat	0	10	2	1	0	0	0	13	1	26
128		Kunkuri Nagar Panchayat	15	15	3	2	0	0	0	35	1	34
129	Balrampur	Balrampur Nagar Palika	15	15	3	2	0	0	0	35	1	38
130		Ramanujganj Nagar Palika	15	15	3	2	0	0	0	35	1	24
131		Kusmi Nagar Panchayat	3	7	2	2	0	0	0	14	1	18
132		Rajpur Nagar Panchayat	10	2	1	2	0	0	0	15	1	12
133		Wadrafnagar Nagar Panchayat	4	3	1	2	0	0	0	10	1	16
134	Koriya	Baikunthpur Nagar Palika	20	10	3	2	0	0	0	35	4	46
135		Shivpurchrcha Nagar Palika	0	7	1	1	0	0	0	9	2	53
136	Surajpur	Surajpur Nagar Palika	0	14	4	3	0	0	0	21	2	54
137		Vishrampur Nagar Panchayat	0	10	3	2	0	0	0	15	1	20
138		Pratappur Nagar Panchayat	0	4	1	1	0	0	0	6	1	16
139		Bhatgaon_S Nagar Panchayat	0	7	1	1	0	0	0	9	1	28
140		Jarhi Nagar Panchayat	0	6	2	1	0	0	0	9	1	23
141		Premnagar Nagar Panchayat	0	8	1	2	0	0	0	11	1	28
142	Manendragarh - Chirmiri - Bharatpur	Chirmiri Nagar Nigam	34	0	29	2	1	0	0	66	19	171
143		Manendragarh Nagar Palika	0	35	1	3	0	0	1	40	3	73
144		Jhagrakhand Nagar Panchayat	0	6	1	1	0	0	1	9	1	20
145		Khongapani Nagar Panchayat	0	8	7	4	0	0	0	19	1	28
146		Nailedri Nagar Panchayat	0	5	1	2	0	0	0	8	1	16
147	Bastar	Jagdalpur Nagar Nigam	0	14	38	3	4	5	0	64	16	250
148		Bastar Nagar Panchayat	0	3	3	1	0	0	0	7	1	21
149	Kondagaon	Kondagaon Nagar Palika	0	20	10	4	0	3	0	37	0	69
150		Keshkal Nagar Panchayat	0	0	4	2	0	0	0	6	1	25
151		Farasgaon Nagar Panchayat	0	5	2	1	0	0	0	8	1	16
152	Narayanpur	Narayanpur Nagar Palika	0	15	5	3	0	0	0	23	2	49
153	Kanker	Kanker Nagar Palika	15	10	7	2	0	0	0	34	3	61
154		Bhanupratappur Nagar Panchayat	7	10	3	1	0	0	0	21	0	20
155		Charama Nagar Panchayat	8	3	2	2	0	0	0	15	1	24
156		Pankhanjur Nagar Panchayat	10	10	3	1	0	0	0	24	0	26

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

ULB WISE DETAILS OF MSW COLLECTION & TRANSPORTATION VEHICLES AND MANPOWER ENGAGED

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			Tricycle	E rickshaw	Mini tipper	Tractors	Dumper	Compact Loader	No. of Other Waste Collection & Transportation vehicle	Total	Supervisor	SHG's
		Total	**2341**	**1697**	**1311**	**363**	**53**	**76**	**73**	**5914**	**421**	**9752**
157		Antagarh Nagar Panchayat	5	5	1	2	0	0	0	13	0	17
158		Narharpur Nagar Panchayat	0	5	2	2	0	0	0	9	1	11
159	Dantewada	Kirandul Nagar Palika	0	0	7	2	0	0	0	9	1	42
160		BadiBacheli Nagar Palika	0	0	7	1	2	0	0	10	1	39
161		Dantewada Nagar Palika	0	5	5	1	0	0	0	11	1	43
162		Geedam Nagar Panchayat	0	0	3	2	0	0	0	5	1	18
163		Barsur Nagar Panchayat	0	5	2	1	0	0	0	8	1	18
164	Sukma	Sukma Nagar Palika	0	0	6	2	0	0	0	8	1	33
165		Dornapal Nagar Panchayat	0	0	3	1	0	0	0	4	1	18
166		Konta Nagar Panchayat	0	5	2	1	0	0	0	8	1	18
167	Bijapur	Bijapur Nagar Palika	0	0	4	1	0	0	0	5	1	37
168		Bhairamgarh Nagar Panchayat	5	0	2	1	0	0	0	8	1	22
169		Bhopalpattnam Nagar Panchayat	0	0	2	1	0	0	0	3	1	11
170	Gariyaband	Kopra Nagar Panchayat	0	0	0	0	0	0	0	0	0	0
171		Devbogh Nagar Panchayat	0	0	0	0	0	0	0	0	0	0
172	BalodaBazar	Rohansi Nagar Panchayat	0	0	0	0	0	0	0	0	0	0
173	Durg	Amleshwar Nagar Palika	0	5	5	2	0	0	0	12	0	0
174	Kabirdham	Indori Nagar Panchayat	2	0	0	0	0	0	0	2	0	0
175	Bemetara	Dadhi Nagar Panchayat	3	0	0	0	0	0	0	3	0	0
176		Bhimbhori Nagar Panchayat	3	0	0	0	0	0	0	3	0	0
177		Kusmi_Be Nagar Panchayat	2	0	0	0	0	0	0	2	0	0
178	Rajnandgaon	LalBahadur Nagar Panchayat	4	1	0	0	0	0	0	5	0	0
179		Ghumka Nagar Panchayat	5	0	0	0	0	0	0	5	0	0
180	Balod	Palari_B Nagar Panchayat	4	0	0	0	0	0	0	4	0	0
181	Korba	BankiMogra Nagar Palika	0	0	0	0	0	0	0	0	0	0
182	Mungeli	Barela Nagar Panchayat	0	0	0	0	0	0	0	0	0	0
183		Jarhagaon Nagar Panchayat	0	0	0	0	0	0	0	0	0	0
184	JanjgirChampa	Pamgarh Nagar Panchayat	0	0	0	0	0	0	0	0	0	0
185		Nariyara Nagar Panchayat	0	0	0	0	0	0	0	0	0	0
186		Bamnidih Nagar Panchayat	0	0	0	0	0	0	0	0	0	0
187	Sarangarh-Bilaigarh	Sarsiwa Nagar Panchayat	0	0	0	0	0	0	0	0	0	0
188		Pawni Nagar Panchayat	0	0	0	0	0	0	0	0	0	0
189	Gaurela-Pendra-Marwahi	Marwahi Nagar Panchayat	0	0	0	0	0	0	0	0	0	0
190	Surajpur	Shivnandpur Nagar Panchayat	0	0	0	0	0	0	0	0	0	0
191	Koriya	Patna Nagar Panchayat	0	0	0	0	0	0	0	0	0	0
192	Manendragarh-Chirmiri-Bharatpur	Janakpur Nagar Panchayat	0	0	0	0	0	0	0	0	0	0

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

Waste Collection and Transportation Vehicles



Tricycle for Door-to-door waste collection



E rickshaw for Door-to-door waste collection



Mini Tipper for Door-to-door waste collection

Chief Executive Officer
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Chhattisgarh, Nava Raipur



Dumper for transportation of waste



Compact Loader for transportation of waste



Tractor for transportation of waste

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

~~1884~~

CHHATTISGARH

CHHATTISGARH ENVIRONMENT CONSERVATION BOARD
Paryavas Bhawan, North Block, Sector - 19,
Nava Raipur Atal Nagar, District - Raipur (C.G.)
E-mail - hocecb@gmail.com

No. 1712 /TS/CECB/ 2020 Nava Raipur Atal Nagar, Dated 11 /06 / 2020

To,

Commissioner
Nagar Palik Nigam,
Near Gandhi Maidan, Raipur,
District – Raipur (C.G.)

Sub.:- Grant of "Consent to Operate" of the Board under section 25 of the Water (Prevention and Control of Pollution) Act, 1974 and under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981.

Ref:- 1. "Permission to Establish" for Storage, Transport, Separation, Treatment & Disposal Arrangements & Composting Plant capacity – 50 TPD and RDF capacity – 300 TPD of Common Municipal Solid Waste at Village – Sakari, Tehsil & District – Raipur (C.G.) vide letter no. 6271/TS/CECB/2018 Atal Nagar, dated: 26/11/2018.

2. Your online application dated 18/03/2020 and subsequent correspondence ending dated: 26/05/2020 (online application no. 5052695).

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With reference to your above application, "Consent to Operate" under section 25 of the Water (Prevention and Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention and Control of Pollution) Act, 1981 are hereby granted for period of one year starting from the date of issue of this letter, subject to the fulfillment of the terms and conditions annexed hereto as **PART 'A' & 'B'** respectively.

These consents are valid for Storage, Transport, Separation, Treatment & Disposal Arrangements & Composting Plant capacity – 50 TPD and RDF capacity – 300 TPD of Common Municipal Solid Waste.

Please acknowledge the receipt of this letter.

For & on behalf of
Chhattisgarh Environment Conservation Board

Member Secretary
Chhattisgarh Environment Conservation Board
Nava Raipur Atal Nagar, District - Raipur (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

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Endt. No.1713 /TS/CECB/ 2020 Nava Raipur Atal Nagar, Dated11/06/ 2020
Copy to: -

Regional Officer, Regional Office, Chhattisgarh Environment Conservation Board, Raipur (C.G.). Please ensure compliance and report, if any condition/conditions are violated by the project authority.

Sd/-
Member Secretary
Chhattisgarh Environment Conservation Board
Nava Raipur Atal Nagar, District - Raipur (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

PART-A

CONSENT LETTER

Sub: Grant of "Consent to Operate" to Commissioner, Nagar Palik Nigam, Raipur for the discharge of effluent under section 25 of the Water (Prevention & Control of Pollution) Act, 1974.

Ref: Online application dated 18/03/2020 and subsequent correspondence ending dated: 26/05/2020 (online application no. 5052695) of Commissioner, Nagar Palik Nigam, Raipur (Expiry Date - After one year starting from the date of issue of this letter)

1. With reference to the above application for consent to discharge effluent into the natural water courses under the Water (Prevention & Control of Pollution) Act, 1974, here-in-after referred to as the Act Commissioner, Nagar Palik Nigam, Raipur by the State Board to discharge its industrial and other effluents arising out of their premises into the local stream/river/well in accordance with the general and special conditions as mentioned in the Annexure.
2. This consent shall be valid for a period of one year starting from the date of issue of this letter.

These consents are valid for Storage, Transport, Separation, Treatment & Disposal Arrangements & Composting Plant capacity – 50 TPD and RDF capacity – 300 TPD of Common Municipal Solid Waste.

For & on behalf of
Chhattisgarh Environment Conservation Board

Sd/-
Member Secretary
Chhattisgarh Environment Conservation Board
Nava Raipur Atal Nagar, District - Raipur (C.G.)

Seal
Enclosure: Annexure

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

(I)
ANNEXURE

Commissioner, Nagar Palik Nigam, Raipur
Location of Factory: Village – Sakari,
Tehsil & District – Raipur (C.G.)

Vide consent no. 12 /NI/Raipur/CECB/2020 Dated 11/06/2020

A. GENERAL CONDITIONS: -

1. All discharges authorized shall be consistent with terms and conditions of this Consent Facility expansions, production increases or process Modifications which result in new or increased discharges of pollutants must be reported by submission of a new Consent, application or if such new, or increased discharge does not violate the effluent limitations specified in the Consent, by submission to the Board details of such new or increased discharges of pollutants in which case the consent may be modified to specify effluent limitations for any pollutants not identified and limited here in the discharge of any pollutant more frequently than or at a level in excess of that identified and authorized by the Consent shall constitute a violation of the terms and conditions of the Consent.

2. After notice and opportunity for the hearing, this consent may be modified, suspended or revoked by the Board in whole or in part during its term for cause including, but not limited to the following: -

   (a) Violation of any terms and conditions of this Consent.
   (b) Obtaining this Consent by misrepresentation of failure to disclose fully all relevant facts.
   (c) A change in any condition that requires temporary or permanent reduction or elimination of the authorized discharge.

3. Not withstanding para(2) above, if a toxic effluent standard or prohibition (including any schedule of compliance specified in such effluent standard or prohibition) is established for a toxic pollutant which is present in the discharge authorized here in and such standard or prohibition is more stringent than any limitation upon such pollutant in this Consent the Consent shall be revised or modified in accordance with the toxic effluent standard or prohibition that the Board may consider and the applicant shall be so notified.

4. The applicant shall allow the staff of Chhattisgarh Environment Conservation Board and/or their authorized representative, upon the Presentation of credentials:

   (a) To enter upon the applicant's premises where an effluent source is located or in which any records are required to be kept under the terms and conditions of this Consent.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

(b) To have access to and copy at reasonable time any records required to be kept under the terms and conditions of this Consent.

(c) To inspect at reasonable time any monitoring equipment or monitoring method required in this Consent; or

(d) To sample at reasonable time any discharge of pollutants.

5. The applicant shall at all times maintain in good working order and operate as efficiently as possible all treatment or control facilities of system installed or used by him to achieve compliance with the terms and conditions of this Consent.

6. The issuance of this Consent does not convey any property rights in either real or personal property or any exclusive privileges, nor does it authorize any injury to private property or any invasion of personal rights, nor any infringement of Central, State or local laws or regulation.

7. The Consent does not authorize or approve the construction of any physical structures or facilities or the undertaking of any work in any water course.

8. The specific effluent limitations and other pollution controls applicable to the discharge permitted here in are set forth below as specific conditions. Also set forth below are self-monitoring and reporting requirements. Unless otherwise specified, the applicant shall submit duplicate original copies of all reports to the Chhattisgarh Environment Conservation Board. Except for data determined to be confidential all such reports shall be available for public inspection at the office of the Chhattisgarh Environment Conservation Board. Knowingly making any false statement on any such report may result in the imposition of criminal penalties as provide for in section 42 of the Act.

B. SPECIAL CONDITIONS: -

1. Initial Effluent limitation during the period beginning on the effective date of this consent and lasting until one calendar year discharge from outfalls shall be limited and monitored by the applicant as specified below: -

(a) The following shall be limited by the applicant as specified.

S.No.	Effluent Characteristics	Discharge Limitation				Monitoring Requirements	
		Average		Maximum		Frequency of Measurement	Type of Sample
		Mg/l	Kg/Day	Mg/l	Kg/Day		

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Chhattisgarh, Nava Raipur

Chandrakar

Daily/Weekly/Monthly/Tri-monthly.

Grab/ 24 Hours Composite

In Addition to above discharge shall be limited and monitored as specified below:

S.No.	Effluent Characteristics	Discharge Limitation				Monitoring Requirements	
		Average		Maximum		Frequency of Measurement*	Type of Sample ✝
		Mg/l	Kg/Day	Mg/l	Kg/Day		

Daily/Weekly/Monthly/Tri-monthly.
Grab/ 24 Hours Composite

For the purpose of this sub-section, the daily average discharge is the total discharge by weight during the calendar month divided by he number of days in month the production or commercial facility was operating for the purpose of the sub-section the daily maximum discharge means the total discharge by weight during any calendar day.

(b) The pH shall not be less than 5.5 or greater than 9.0

2. Final effluent Limitation: - During the period beginning from 1st day of month of commissioning of the Project authority and lasting until the date of expiration of this Consent, discharge from the outfalls shall be limited and monitored by the applicant as specified below:-

(a) The following shall be limited and monitored by the applicant as specified.

S. No.	Effluent Characteristics	Discharge Limitation				Monitoring Requirements	
		Average		Maximum		Frequency of Measurement*	Type of Sample ✝
		Mg/l	Kg/Day	Mg/l	Kg/Day		
1	B.O.D.	--	--		-	Monthly	24 hours Composite
2	C.O.D.	--	--		-		
3	S.S.	--	--		-		
	pH 5.5 to 9.0 Flow : Nil Cum/Day (Industrial and Domestic)					Daily	Grab

* Daily/Weekly/Monthly/Tri-monthly.

✝ Grab/ 24 Hours Composite

Additional, outfalls shall be monitored as follows:

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(i) Flow, Temperature and Total solids: One per month

(ii) Grab Samples Maximum discharge temperature above upstream receiving water shall be in accordance with the standard of ISI at. 40^0C.

(iii) Uniform as per IS| 2490 at 40^0C.

The temperature shall be monitored once per month of each outfall. For the purpose of the sub-section the daily average is the total discharge by weight during calendar month divided by the number of days in month that the production or commercial facility was operating for the purpose of this sub-section, the daily maximum discharge means the total discharge by weight during any calendar day.

(b) The pH shall not be less than 5.5 or greater than 9.0 for outfalls. The samples are taken as monthly, grab samples.

3. Schedule of Compliance for effluent Limitation:-The applicant shall achieve compliance with the effluent limitation: specified above for discharge from outfalls in accordance with the following schedule:

(i) Report of Progress : Monthly

(ii) Completion of final plans by ……

(iii) Award of contract of other commitment of financing ……..

(iv) Commencement of construction by ……...

(v) Report of construction progress ……

(vi) Completion of construction by ……..

(vii) Attainment of operational level by ……

Please see on page no 11 to 14

(b) The applicant shall submit to the Consent issuing Authority the required report of progress or where a specific action is required in (a) above to be taken by a certain date a written notice of compliance or non-compliance with each of the above scheduled dates, post marked not later than 14 days following each elapsed date. Each notice of compliance shall include the following: -

(1) A short description of the non-compliance.

(2) A description of any action taken or proposed by the applicant to comply with the elapsed scheduled requirement without further delay.

(3) An estimate of any factor which tend to explain or mitigate the non-compliance, and

(4) An estimate of the date, the applicant will comply with the elapsed scheduled requirement and assessment of the possibility that the applicant will meet the next scheduled requirement time.

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4. Compilation of monitoring Data

(a) Samples and measurements taken to meet the monitoring requirements specified above shall be representative of the volume and nature of monitored discharge.

(b) Following promulgation of guidelines establishing test procedures for the analysis of pollutants, all sampling and analytical methods used to meet monitoring requirements specified above shall conform to such guidelines. Unless otherwise specified sampling and analytical methods shall conform to the latest edition of the Indian Standard specifications and where it is not specified the guidelines as per standard methods for the examination of Water & Waste Water 13th Edition of the American Public Health Association, New York U.S.A. shall be used.

(c) The applicant shall take samples and measurement to meet the monthly requirements specified above at the location indicated below:

POINT OF SAMPLING

(i) Outfalls of waste.
(ii) 100 meters from point of confluence, down stream to river or lake.

5. Recording of Monitoring activities and Results:

(a) The applicant shall make and maintain records of all information resulting from monitoring activities by this Consent.

(b) The applicant shall record for each measurement of sample taken pursuant to the requirements of this Consent the following information:

(1) The date, exact place and time of sampling
(2) The dates on which analysis was performed.
(3) Who performed the analysis?
(4) The analytical techniques or methods used and
(5) The result of all required analysis.

(c) If applicant monitors any pollutant more frequently as is required by this Consent he shall include the results of such monitoring in the calculation and reporting of values required in the discharge monitoring reports which may be prescribed by the Board, such increased frequency shall be indicated on the Discharge Monitoring Report form.

(d) The applicant shall retain for a minimum of 3 years all records of monitoring activities and result including all records of calibration and maintenance of instrumentation and original strip

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chart regarding continuous monitoring instrumentation. The period of retention shall be the extent during the course of any unresolved litigation regarding the discharge of pollutants by the applicant or when requested by the Central or State Board.

6. Reporting of Monitoring Results:

(a) Monitoring information required by this Consent shall be summarized and reported by submitting a Discharge Monitoring Report form duly filled in and signed, to the Board's office at the following address:
CHHATTISGARH ENVIRONMENT CONSERVATION BOARD
Paryavas Bhawan, North Block, Sector - 19,
Nava Raipur Atal Nagar, District - Raipur (C.G.)

(b) Each submitted Discharge Monitoring Report shall be signed as follows:

(i) If submitted by Corporation by a Principal Executive Officer of at least the level of Vice-President or his duly authorized representative, if such representative is responsible for the overall operation of the facility from which the discharge described in the discharge Monitoring Report originates,

(ii) If submitted by a partnership firm, by a general partner.

(iii) If submitted by a sole proprietor, the proprietor,

(iv) If submitted by a Municipal, State or Central Government or other public enterprises, by a Principal Executive Officer, ranking elected official commanding officer, or other duly authorized employee.

(c) All information submitted on the Discharge Monitoring From shall be based upon measurements and sampling carried out during the three previous calendar months. The first Discharge Monitoring Report shall be submitted for a period ending 60 days from issuance. Thereafter reporting period shall end on the last date of each month. The applicant shall submit a Discharge Monitoring Report post marked no later than 28th day of the month following each completed reporting period.

7. Limitation of Discharge of Oil Hazardous Substance in harmful quantities: The applicant shall not discharge oil in quantities defined as harmful in regulations. In addition the applicant shall not discharge hazardous substance into natural water course in quantities defined as harmful in regulations promulgated by the Board. Nothing in this Consent shall be deemed to preclude the institution of any legal action nor relieve the applicant from any responsibilities, liabilities, or penalties to which the applicant is or may be subject to clauses.

8. Limitation of visible Floating Solids and Foam: During the period beginning date of issuance and lasting until the date of expiration of

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this Consent the applicant shall not discharge floating solids or visible foam.

9. Disposal of Collected Solids:
   a) Intake Water Treatment: Solid Sludge's, dirt, silt or other pollutant separated from or resulting from treatment of intake or supply waters prior to use by the applicant shall be disposed off in such a manner as to prevent any pollutant from such materials from entering any such water Any live fish or other animals collected or trapped as a result of intake water screening or treatment may be returned to water,

   b) Waste water Treatment, Solid sludge's, filter backwash or other pollutant removed from or resulting from treatment or control of waste waster shall be disposed of in such a manner as to prevent any pollutants from such materials from entering natural water.

10. Non-compliance with Effluent Limitations:
   (a) If for any reason the applicant does not comply with or will be unable to comply with or will be unable to comply with any daily maximum effluent limitations specified in this Consent the applicant shall immediately notify the Consent issuing authority or his designee by telephone No. 0771-2512220 and provide the Consent issuing Authority with the following information in writing within 5 days of such notification:

      i) Cause of non-compliance.
      ii) A description of the non-complying discharge including its impact upon the receiving water.
      iii) Anticipated time, of non compliance is expected to continue or if such condition has been corrected, the duration of non-compliance.
      iv) Steps taken by the applicant to reduce and eliminate the non-complying discharge and;
      v) Steps to be taken by the applicant to prevent recurrence of conditions of non compliance.

   (b) The applicant shall take all responsible steps to minimize any adverse impact to natural waters resulting from non-compliance with any effluent limitation specified in this Consent including such accelerated or additional monitoring as necessary to determine the nature and impact of the non-complying discharge.
   (c) Nothing in this Consent shall be construed to relieve the applicant from civil or criminal penalties for non-compliance, whether or not such non-compliance is due to factors beyond his control such as equipment break down electric power failure, accident or natural disaster.

Limitation of Batch Discharge.

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SPECIAL CONDITIONS

11. Provision for Electric Power Failure: The applicant shall either-
    (a) No later than …… certify in writing to the consent issuing authority that applicant has installed or provided for an alternative electric power source sufficient to operate all facilities utilized by the applicant to maintain compliance with the terms and conditions of the Consent or.
    (b) No later than 30 days after the effective date of his Consent, certify in writing to the consent issuing authority that upon the reduction, loss, or failure of one or more of the primary sources of electric power to any facilities utilized by the applicant to maintain compliance with the terms and conditions of his consent, the applicant shall halt, reduce or otherwise Control production and/or all discharges in order to maintain compliance with the terms & conditions of this Consent.

12. Prohibition of By pass of Treatment Facilities: The diversion or by-pass of any discharge from facility utilized by the applicant to maintain compliance with the terms and conditions of this Consent is prohibited except:

    (i) Where unavoidable to prevent loss of life severe property damage, or
    (ii) Where excessive storm drainage or run off would damage any facilities necessary for compliance with the terms and conditions of this Consent. The applicant shall immediately notify the consent issuing authorities in writing of each such diversion or by-pass in accordance with the procedure specified above for reporting non-compliance.

13. Spill Prevention and Containment Plan: Within 90 days of the effective date of the Consent the applicant shall prepare and submit to the consent issuing authority; a Spill Prevention; Containment and Countermeasure Plan for the facility covered by this Consent. Such plan shall include the following information and procedures relating to the prevention of spills and unauthorized discharges or oil and hazardous substances;

    (a) A description of a reporting system to be used to notify immediately persons responsible for management of a facility and appropriate State and Central authorities;
    (b) A description of equipment or facilities (including overall facility) for the prevention, containment of spills and unauthorized discharge;
    (c) A list of all oil and hazardous materials used processed or stored at the facility including the normal quantity maintained on the premises for each listed material;
    (d) A brief description of any spills or unauthorized discharge which occurred during the 36 months period preceding the

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effective date of this Consent and subsequent measures taken by the applicant or reduce the possibility of further spills or unauthorized discharges; and.

(e) An implementation schedule for additional equipment or facilities which might be required for sub para (b) above but which are not yet operational.

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SPECIAL CONDITIONS

1. Project authority shall comply all the terms & conditions stipulated in the environment clearance letter no. 754/SEIAA, Chhattisgarh / EC / Solid – Waste / Raipur/853, dated 02/08/2016 issued by State EIA Authority, Chhattisgarh, Ministry of Environment, Forest and Climate Change, Government of India.

2. The site for landfill, processing and disposal of solid wastes shall be incorporated in the Town and Country Planning Department's land-use plan. A buffer zone of no development shall be maintained around solid waste processing and disposal facility. This will be maintained within the total area of the solid waste processing and disposal facility. The buffer zone shall be prescribed on case to case basis by the local body in consultation with Chhattisgarh Environment Conservation Board.

3. Project authority shall provide adequate facility for proper treatment of industrial (if any) / leachate and domestic effluent. Project authority shall complete installation of leachate treatment plant (consisting of pre-treatment + RO + MEE based) for treatment of leachate generated before 26/10/2020. Untill the construction of leachate treatment plant is completed, project authority shall ensure utilization of all leachate generated within plant premises in such fashion that there shall not be any contamination of underground water and maintain zero liquid discharge outside the premises. Project authority shall install effluent treatment plant (consisting of Moving Bed Bio Reactor, Pressure Sand Filter, Activated Carbon Filter and Dis-infection Unit) for treatment of effluent generated from wheel washing / floor washing and domestic effluent before 26/10/2020. No wheel washing / floor washing shall be carried out within the plant premises before installation of effluent treatment plant. Domestic effluent shall be treated in septic tanks and soak pits till construction of ETP is completed. Provisions for parking, cleaning, washing of transport vehicles shall be provided within premises. Treated / un-treated effluent collection pond shall be lined suitably to prevent seepage into ground for avoiding ground water contamination. Project authority shall ensure that the treated effluent quality meet the standards prescribed by Board published in Gazette Notification dated 25.03.88.

4. Any liquid effluent what so ever generated from project activities including domestic effluent shall not be discharged into the river or any surface water bodies and it shall be reused wholly in the process / plantation within premises after proper treatment. No effluent shall be discharged outside of the facility premises in any circumstance. Project authority shall make proper arrangements of suitable drains / pipe networks to ensure adequate flow for utilization of treated effluent inside the premises. The concept of zero discharge shall be maintained all the time. All the effluent treatment system shall be kept in good running condition all the time and failure (if any), shall be immediately rectified without delay; otherwise, similar alternate arrangement shall be made. Chhattisgarh Environment Conservation Board may further stipulate stringent limit depending upon environmental conditions. Arrangements shall be made that effluents and storm water do not get mixed.

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5. Project authority shall provide adequate measuring arrangements for the measurement of water utilized in different categories and effluent generated. Good housekeeping practices shall be adopted. Project authority shall obtain necessary permission from Central Ground Water Authority for drawl of underground water. Project authority shall maintain log book of ETP, energy meter, water consumption, waste water generation and operation & maintenance of ETP.

6. Site shall be fenced and provided with proper gate to monitor incoming vehicles, to prevent entry of unauthorized persons and stray animals. The landfill site shall be 100 meter away from river, 200 meter from a pond 200 meter from highways, habitations, public parks and water supply wells (if any). The sanitary landfill site shall be planned, designed and developed with proper documentation of construction plan as well as a closure plan in a phased manner. The landfill shall be set up as per the guidelines of the Ministry of Urban Development, Government of India and Central Pollution Control Board, Delhi. The 'landfill cells' shall be developed in a phased manner to avoid water logging and misuse.

7. Temporary storage facility for solid wastes shall be established in landfill site to accommodate the wastes in case of non-operation of waste processing and during emergency or natural calamities.

8. Project authority shall provide wheel washing facility / area before 01/07/2020. All approach and / internal roads shall be made pucca before 24/07/2020 so as to avoid generation of dust particles due to vehicular movement and shall be so designed to ensure free movement of vehicles and other machineries.

9. The site shall have waste inspection facility to monitor waste brought in for land filling / processing, office facility for record keeping and shelter for keeping equipment and machineries including pollution monitoring equipments. The operator of the facility shall maintain record of wastes received, processed and disposed. Provisions like weigh bridge to measure quantity of waste brought at landfill site, fire protection equipment and other facilities (as may be required) shall be provided. Project authority shall provide fire fighting facilities before 15/09/2020; till that, project authority shall provide adequate alternative arrangement of fire fighting.

10. Utilities such as drinking water and sanitary facilities (preferably washing / bathing facilities for workers) and lighting arrangements for easy landfill operations during night hours shall be provided. Safety provisions including health inspections of workers at landfill sites / processing facility site shall be provided.

11. Wastes for land filling shall be compacted in thin layers using heavy compactors to achieve high density of the waste. In heavy rainfall situation, when heavy compactors cannot be used, alternative measures shall be adopted. Till the time waste processing facilities for composting or recycling are set up, the waste shall be sent to the sanitary landfill. The landfill cell shall be covered at the end of each working day with minimum 10 cm of soil, inert debris or construction material.

12. Prior to the commencement of monsoon season, an intermediate cover of 40-65 cm thickness of soil shall be placed on the landfill with proper compaction and grading to prevent infiltration during monsoon. Proper

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drainage shall be constructed to divert run-off away from the active cell of the landfill.

13. After completion of landfill, a final cover shall be designed to minimize infiltration and erosion. The final cover shall meet the following specifications, namely:-

    a. The final cover shall have a barrier soil layer comprising of 60 cm of clay or amended soil with permeability coefficient less than 1×10^{-7} cm/sec.

    b. On top of the barrier soil layer, there shall be a drainage layer of 15 cm.

    c. On top of the drainage layer, there shall be a vegetative layer of 45 cm to support natural plant growth and to minimize erosion.

14. Project authority shall complete construction of leachate drains of compost plant before 15/07/2020. Project authority shall complete construction of storm water drains before 17/08/2020. The storm water drain shall be designed and constructed in such a way that the surface runoff water is diverted from the land filling site and leachates from solid waste locations do not get mixed with the surface runoff water. Provisions for diversion of storm water discharge drains shall be made to minimize leachate generation and prevent pollution of surface water and also for avoiding flooding and creation of marshy conditions.

15. Non-permeable lining system at the base and walls of waste disposal area shall be provided. For landfill receiving residues of waste processing facilities or mixed waste or waste having contamination of hazardous materials (such as aerosols, bleaches, polishes, batteries, waste oils, paint products and pesticides) shall have liner of composite barrier of 1.5 mm thick high density polyethylene (HDPE), geo-membrane or geo-synthetic liners, or equivalent, overlying 90 cm of soil (clay or amended soil) having permeability coefficient not greater than 1×10^{-7} cm/sec. The highest level of water table shall be at least two meter below the base of clay or amended soil barrier layer provided at the bottom of landfills.

16. Provisions for management of leachates including its collection and treatment shall be made. The treated leachate shall be recycled or utilized within premises. In no case, leachate shall be released into open environment. Arrangement shall be made to prevent leachate runoff from landfill area entering any drain, stream, river, lake or pond. In case of mixing of runoff water with leachate or solid waste, the entire mixed water shall be treated by the project authority.

17. Project authority shall establish monitoring bore well before 05/09/2020. Usage of ground water in and around landfill site for any purpose (including drinking and irrigation) shall be considered only after ensuring its quality. Baseline data of ground water quality in the area shall be collected and kept in record for future reference by project authority. Ground water quality within 50 meter of the periphery of landfill site, around the effluent treatment plant, irrigation areas, nearby villages etc. by providing adequate numbers of piezometers around these areas at appropriate locations shall be periodically monitored covering different seasons in a year i.e. summer, monsoon and post-monsoon period to ensure that the ground water is not contaminated. Report shall be submitted to the Board regularly.

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18. Landfill gas control system including gas collection system shall be installed at landfill site to minimize odour, prevent off-site migration of gases, to protect vegetation planted on the rehabilitated landfill surface etc. For enhancing landfill gas recovery, use of geo-membranes in cover systems along with gas collection wells should be considered. The landfill gas from the collection facility at a landfill site shall be utilized for either direct thermal applications or power generation, as per viability. Otherwise, landfill gas shall be burnt (flared) and shall not be allowed to escape directly to the atmosphere or for illegal tapping. Passive venting shall be allowed in case if its utilization or flaring is not possible.

19. The concentration of methane gas generated at landfill site shall not exceed 25 percent of the lower explosive limit (LEL).

20. A vegetative cover shall be provided over the completed site in accordance with the following specifications, namely:-

    a. Locally adopted non-edible perennial plants that are resistant to drought and extreme temperatures shall be planted;

    b. The selection of plants should be of such variety that their roots do not penetrate more than 30 cms. This condition shall apply till the landfill is stabilized;

    c. Selected plants shall have ability to thrive on low-nutrient soil with minimum nutrient addition;

    d. Plantation to be made in sufficient density to minimize soil erosion.

    e. Green belts shall be developed in buffer zone of minimum 20 meter wide area (area 45,000 sq meters) all around the boundary of the landfill site.

21. 50 meter thick green belt shall also be developed in the North – East corner of site towards temple. Project authority shall complete plantation before 04/08/2020.

22. The post-closure care of landfill site shall be conducted for at least fifteen years and long term monitoring or care plan shall consist of the following, namely :-

    a) Maintaining the integrity and effectiveness of final cover, making repairs and preventing run-on and run-off from eroding or otherwise damaging the final cover;

    b) Monitoring leachate collection system in accordance with the requirement;

    c) Monitoring of ground water in and around landfill;

    d) Maintaining and operating the landfill gas collection system to meet the standards.

23. Use of closed landfill sites after fifteen years of post-closure monitoring can be considered for human settlement or otherwise only after ensuring that gaseous emission and leachate quality analysis complies with the specified standards and the soil stability is ensured.

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24. The incoming organic waste at site shall be stored properly prior to further processing. To the extent possible, the waste storage area should be covered. If, such storage is done in an open area, it shall be provided with impermeable base with facility for collection of leachate and surface water run-off into lined drains leading to a leachate treatment and disposal facility.

25. Necessary precaution shall be taken to minimize nuisance of odour, flies, rodents, bird menace and fire hazard;

26. In case of breakdown or maintenance of plant, waste intake shall be stopped and arrangements be worked out for diversion of waste to the temporary processing site or temporary landfill sites which will be again reprocessed when plant is in order.

27. Pre-process and post-process rejects shall be removed from the processing facility on regular basis and shall not be allowed to pile at the site. Recyclables shall be routed through appropriate vendors. The non-recyclable high calorific fractions to be segregated and sent to for RDF production. Only rejects from all processes shall be sent for sanitary landfill site(s).

28. The windrow area for composting shall be provided with impermeable base. Such a base shall be made of concrete or compacted clay of 50 cm thick having permeability coefficient less than 10^{-7} cm/sec. The base shall be provided with 1 to 2 percent slope and circled by lined drains for collection of leachate or surface run-off. Leachate shall be re-circulated in compost plant for moisture maintenance.

29. The end product compost shall meet the standards prescribed under Fertilizer Control Order notified from time to time. In order to ensure safe application of compost, compost quality shall meet the specifications prescribed in Solid Waste Management Rules, 2016 notified vide so 1357 (E) Dated 08-04-2016 (as amended).

30. A separate environment management cell with full fledge laboratory facilities to carry out various management and monitoring functions shall be set up under the control of a Senior Executive. Project authority shall establish laboratory facilities before 21/09/2020.

31. Project authority shall ensure compliance of all provisions of Solid Waste Management Rules, 2016 notified vide so 1357 (E) Dated 08-04-2016 (as amended).

32. Transportation of waste by covered vehicles only shall be ensured. Provision for monitoring of vehicles by installation of close circuit cameras at suitable locations shall also be made.

33. All raw materials shall be stored above ground level in pucca platform in covered areas. Adequate arrangements shall be provided for proper storage, handling, transportation and disposal etc. of all solid wastes generated to avoid any fugitive emission. All the solid wastes shall be disposed off properly, safe and scientific manner.

34. Project authority shall provide rainwater-harvesting structure including rainwater collection pond in the project area and residential area (if any) for recharge of ground water before 15/07/2020.

35. Project authority shall use fly ash brick, fly ash block and fly ash based products in the construction / repairing activities.

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36. The biomedical wastes shall be disposed off in accordance with the Bio-Medical Waste Management Rules, 2016 (as amended). The hazardous wastes shall be managed in accordance with the Hazardous and Other Waste (Management and Transboundary Movement) Rules, 2016, (as amended). The E- Wastes shall be managed in accordance with the E-Waste (Management) Rules, 2016 (as amended).

37. Project authority shall establish an environmental management cell to carryout function relating to environmental management under the supervision of senior executive who shall directly report to the head of organization.

38. Necessary fund shall be provided for implementation of the above-mentioned conditions. The funds earmarked for environmental protection measures shall be kept in separate account and not diverted for any other purpose.

39. Project authority shall obtain all necessary statutory clearances / licenses from concerned Central / State Government Departments, Boards, Bodies and Corporations etc. before commissioning of facility. Project authority shall follow direction issued by Central/State Government, Central Pollution Control Board/Chhattisgarh Environment Conservation Board from time to time regarding control of water pollution and for environmental conservation.

40. The issuance of this "Consent to Operate" does not convey any property rights in either real or personal property, or any exclusive privileges, nor does not authorize any injury to private property or any invasion of personal rights, nor any infringement of Central, State or Local laws or regulations.

41. Any change in capacity, project profile etc. shall be intimated to the Board and prior permission of the Board shall be obtained for the same.

42. Board reserves the right to amend/cancel any of the above conditions, stringent the effluent limits stipulated above and add new conditions as and when deemed necessary in the interest of environmental protection, change in the project profile or non-satisfactory implementation of the stipulated conditions etc.

43. If Project authority fails to comply any of the above condition(s), the bank guarantee submitted by project authority may be forefitted and this consent may be cancelled without further notice.

This consent and the authorization to discharge shall expire after one year from the date of issue of this letter. The applicant shall not discharge after the date of expiration. The applicant shall submit such information forms and fees as required by the Board not later than 60 days prior to the date of expiry.

For & on behalf of
Chhattisgarh Environment Conservation Board

Sd/-
Member Secretary
Chhattisgarh Environment Conservation Board
Nava Raipur Atal Nagar, District – Raipur (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

Part-B

CONSENT LETTER

Sub: Grant of "Consent to Operate" to Commissioner, Nagar Palik Nigam, Raipur for the discharge of effluent under section 21 of the Air (Prevention & Control of Pollution) Act, 1981.

Ref: Online application dated 18/03/2020 and subsequent correspondence ending dated: 26/05/2020 (online application no. 5052695) of Commissioner, Nagar Palik Nigam, Raipur (Expiry Date - After one year starting from the date of issue of this letter)

1. With reference to the above application, consent under the Air (Prevention & Control of Pollution) Act, 1981 to Commissioner, Nagar Palik Nigam, Raipur is hereby granted by the State Board in accordance with the terms and conditions as mentioned below.

2. This consent shall be valid for a period of one year starting from the date of issue of this letter.

These consents are valid for Storage, Transport, Separation, Treatment & Disposal Arrangements & Composting Plant capacity – 50 TPD and RDF capacity – 300 TPD of Common Municipal Solid Waste

Terms & Conditions: -

1. Project authority shall comply all the terms & conditions stipulated in the environment clearance letter no. 754/SEIAA, Chhattisgarh / EC / Solid – Waste / Raipur/853, dated 02/08/2016 issued by State EIA Authority, Chhattisgarh, Ministry of Environment, Forest and Climate Change, Government of India.

2. The site for landfill, processing and disposal of solid wastes shall be incorporated in the Town and Country Planning Department's land-use plan. A buffer zone of no development shall be maintained around solid waste processing and disposal facility. This will be maintained within the total area of the solid waste processing and disposal facility. The buffer zone shall be prescribed on case to case basis by the local body in consultation with Chhattisgarh Environment Conservation Board.

3. Site shall be fenced and provided with proper gate to monitor incoming vehicles, to prevent entry of unauthorized persons and stray animals. The landfill site shall be 100 meter away from river, 200 meter from a pond 200 meter from highways, habitations, public parks and water supply wells (if any). The sanitary landfill site shall be planned, designed and developed with proper documentation of construction plan as well as a closure plan in a phased manner. The landfill shall be set up as per the guidelines of the Ministry of Urban Development, Government of India and Central Pollution Control Board, Delhi. The 'landfill cells' shall be developed in a phased manner to avoid water logging and misuse.

4. Temporary storage facility for solid wastes shall be established in landfill site to accommodate the wastes in case of non-operation of waste processing and during emergency or natural calamities.

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5. Project authority shall provide wheel washing facility / area before 01/07/2020. All approach and / internal roads shall be made pucca before 24/07/2020 so as to avoid generation of dust particles due to vehicular movement and shall be so designed to ensure free movement of vehicles and other machineries.

6. The site shall have waste inspection facility to monitor waste brought in for land filling / processing, office facility for record keeping and shelter for keeping equipment and machineries including pollution monitoring equipments. The operator of the facility shall maintain record of wastes received, processed and disposed. Provisions like weigh bridge to measure quantity of waste brought at landfill site, fire protection equipment and other facilities (as may be required) shall be provided. Project authority shall provide fire fighting facilities before 15/09/2020; till that, project authority shall provide adequate alternative arrangement of fire fighting.

7. Wastes for land filling shall be compacted in thin layers using heavy compactors to achieve high density of the waste. In heavy rainfall situation, when heavy compactors cannot be used, alternative measures shall be adopted. Till the time waste processing facilities for composting or recycling are set up, the waste shall be sent to the sanitary landfill. The landfill cell shall be covered at the end of each working day with minimum 10 cm of soil, inert debris or construction material.

8. Prior to the commencement of monsoon season, an intermediate cover of 40-65 cm thickness of soil shall be placed on the landfill with proper compaction and grading to prevent infiltration during monsoon. Proper drainage shall be constructed to divert run-off away from the active cell of the landfill.

9. After completion of landfill, a final cover shall be designed to minimize infiltration and erosion. The final cover shall meet the following specifications, namely:-

   a. The final cover shall have a barrier soil layer comprising of 60 cm of clay or amended soil with permeability coefficient less than 1×10^{-7} cm/sec.

   b. On top of the barrier soil layer, there shall be a drainage layer of 15 cm.

   c. On top of the drainage layer, there shall be a vegetative layer of 45 cm to support natural plant growth and to minimize erosion.

10. Non-permeable lining system at the base and walls of waste disposal area shall be provided. For landfill receiving residues of waste processing facilities or mixed waste or waste having contamination of hazardous materials (such as aerosols, bleaches, polishes, batteries, waste oils, paint products and pesticides) shall have liner of composite barrier of 1.5 mm thick high density polyethylene (HDPE), geo-membrane or geo-synthetic liners, or equivalent, overlying 90 cm of soil (clay or amended soil) having permeability coefficient not greater than 1×10^{-7} cm/sec. The highest level of water table shall be at least two meter below the base of clay or amended soil barrier layer provided at the bottom of landfills.

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11. Landfill gas control system including gas collection system shall be installed at landfill site to minimize odour, prevent off-site migration of gases, to protect vegetation planted on the rehabilitated landfill surface etc. For enhancing landfill gas recovery, use of geo-membranes in cover systems along with gas collection wells should be considered. The landfill gas from the collection facility at a landfill site shall be utilized for either direct thermal applications or power generation, as per viability. Otherwise, landfill gas shall be burnt (flared) and shall not be allowed to escape directly to the atmosphere or for illegal tapping. Passive venting shall be allowed in case if its utilization or flaring is not possible.

12. The concentration of methane gas generated at landfill site shall not exceed 25 percent of the lower explosive limit (LEL).

13. Project authority shall provide adequate air pollution control arrangements at all point and non point sources of emission. Project authority shall install suitable air pollution control equipments to ensure particulate matter emission less than 50 mg/Nm^3 from any point source (if any). Adequate dust suppression measures shall be undertaken to control fugitive dust emission (if any). Regular water sprinkling for dust suppression shall be ensured.

14. DG sets (if any) shall be provided with necessary acoustic enclosures and stack height as per Central Pollution Control Board's norms. Use of low sulphur diesel shall be ensured. Height of other stack(s); if any, shall not be less than 30 meters. Adequate arrangement of stack monitoring such as port hole, platform, easy ladder etc. shall be provided for all the stacks. Ambient air quality at the landfill site and at the vicinity shall be regularly monitored. Ambient air quality shall meet the standards prescribed in this regard.

15. A vegetative cover shall be provided over the completed site in accordance with the following specifications, namely:-

    a. Locally adopted non-edible perennial plants that are resistant to drought and extreme temperatures shall be planted;

    b. The selection of plants should be of such variety that their roots do not penetrate more than 30 cms. This condition shall apply till the landfill is stabilized;

    c. Selected plants shall have ability to thrive on low-nutrient soil with minimum nutrient addition;

    d. Plantation to be made in sufficient density to minimize soil erosion.

    e. Green belts shall be developed in buffer zone of minimum 20 meter wide area (area 45,000 sq meters) all around the boundary of the landfill site.

16. 50 meter thick green belt shall also be developed in the North – East corner of site towards temple. Project authority shall complete plantation before 04/08/2020.

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17. The post-closure care of landfill site shall be conducted for at least fifteen years and long term monitoring or care plan shall consist of the following, namely :-

    a) Maintaining the integrity and effectiveness of final cover, making repairs and preventing run-on and run-off from eroding or otherwise damaging the final cover;

    b) Monitoring leachate collection system in accordance with the requirement;

    c) Monitoring of ground water in and around landfill;

    d) Maintaining and operating the landfill gas collection system to meet the standards.

18. Necessary precaution shall be taken to minimize nuisance of odour, flies, rodents, bird menace and fire hazard;

19. In case of breakdown or maintenance of plant, waste intake shall be stopped and arrangements be worked out for diversion of waste to the temporary processing site or temporary landfill sites which will be again reprocessed when plant is in order.

20. Pre-process and post-process rejects shall be removed from the processing facility on regular basis and shall not be allowed to pile at the site. Recyclables shall be routed through appropriate vendors. The non-recyclable high calorific fractions to be segregated and sent to for RDF production. Only rejects from all processes shall be sent for sanitary landfill site(s).

21. The windrow area for composting shall be provided with impermeable base. Such a base shall be made of concrete or compacted clay of 50 cm thick having permeability coefficient less than 10^{-7} cm/sec. The base shall be provided with 1 to 2 percent slope and circled by lined drains for collection of leachate or surface run-off. Leachate shall be re-circulated in compost plant for moisture maintenance.

22. The end product compost shall meet the standards prescribed under Fertilizer Control Order notified from time to time. In order to ensure safe application of compost, compost quality shall meet the specifications prescribed in Solid Waste Management Rules, 2016 notified vide so 1357 (E) Dated 08-04-2016 (as amended).

23. Ambient air quality monitoring shall be regularly carried out. Odur nuisance at down-wind direction on the boundary of processing plant / landfill side shall also be checked regularly.

24. Project authority shall take proper action to control the noise pollution. Project authority shall install appropriate noise barriers / control measures including acoustic hoods, silencers, enclosures etc. on all sources of noise generation to control the noise. Earplugs / ear muffs etc. shall be provided to the employee working in the high noise areas (if any). Leq of /noise levels emanating from machines shall be limited to 75 dBA. The noise level shall not exceed the limits 75 dB (A) during the daytime and 70 dB (A) during the night time within the premises. Project authority shall take adequate measures for control of noise level below 85 dB (A) in the work environment.

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25. A separate environment management cell with full fledge laboratory facilities to carry out various management and monitoring functions shall be set up under the control of a Senior Executive. Project authority shall establish laboratory facilities before 21/09/2020.

26. Project authority shall ensure compliance of all provisions of Solid Waste Management Rules, 2016 notified vide so 1357 (E) Dated 08-04-2016 (as amended).

27. Transportation of waste by covered vehicles only shall be ensured. Provision for monitoring of vehicles by installation of close circuit cameras at suitable locations shall also be made.

28. All raw materials shall be stored above ground level in pucca platform in covered areas. Adequate arrangements shall be provided for proper storage, handling, transportation and disposal etc. of all solid wastes generated to avoid any fugitive emission. All the solid wastes shall be disposed off properly, safe and scientific manner.

29. Fossil fuel such as coal, furnace oil, wood shall not be utilized / burnt in the proposed RDF plant for drying. Project authority shall use fly ash brick, fly ash block and fly ash based products in the construction / repairing activities.

30. Project authority shall establish an environmental management cell to carryout function relating to environmental management under the supervision of senior executive who shall directly report to the head of organization.

31. Necessary fund shall be provided for implementation of the above-mentioned conditions. The funds earmarked for environmental protection measures shall be kept in separate account and not diverted for any other purpose.

32. Project authority shall obtain all necessary statutory clearances / licenses from concerned Central / State Government Departments, Boards, Bodies and Corporations etc. before commissioning of facility. Project authority shall follow direction issued by Central/State Government, Central Pollution Control Board/Chhattisgarh Environment Conservation Board from time to time regarding control of air pollution and for environmental conservation.

33. The issuance of this “Consent to Operate” does not convey any property rights in either real or personal property, or any exclusive privileges, nor does not authorize any injury to private property or any invasion of personal rights, nor any infringement of Central, State or Local laws or regulations.

34. Any change in capacity, project profile etc. shall be intimated to the Board and prior permission of the Board shall be obtained for the same.

35. Board reserves the right to amend/cancel any of the above conditions, stringent the emission limits stipulated above and add new conditions as and when deemed necessary in the interest of environmental protection, change in the project profile or non-satisfactory implementation of the stipulated conditions etc.

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36. If Project authority fails to comply any of the above condition(s), the bank guarantee submitted by project authority may be forefitted and this consent may be cancelled without further notice.

This consent is valid for the stated period and has to be renewed every year. Online application with annual license fee in this regard shall reach the office 02 months before the expiry of this consent.

For & on behalf of
Chhattisgarh Environment Conservation Board

Sd/-
Member Secretary
Chhattisgarh Environment Conservation Board
Nava Raipur Atal Nagar, District – Raipur (C.G.)

Signature Not Verified

Digitally Signed by :R P Tiwari MS

Date: 2020.06.11 18:23:41 IST

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

NI - 64 / Bilaspur/19
Dated – 06 / 03 /2019

CHHATTISGARH ENVIRONMENT CONSERVATION BOARD

Paryawas Bhawan, Sector – 19,
Atal Nagar, District- Raipur (C.G.) – 492 002
E-mail-hocecb@gmail.com

No. **8085**/TS/CECB/2019 Atal Nagar, Dated: **06/03/2019**

To,

Commissioner,
Nagar Palik Nigam,
Vikas Bhawan, Nehru Chowk, Bilaspur,
District – Bilaspur (C.G.)

Sub: - Grant of consent under section 25/26 of the Water (Prevention and Control of Pollution) Act, 1974.

Ref:- 1. Permission to establish for Storage, Transport, Separation, Treatment & Disposal Arrangements and RDF capacity – 100 TPD and Composting Plant capacity – 150 TPD vide letter no. 4516/TS/CECB/2017, Naya Raipur, Dated: 23/11/2017.

2. Your online application no. 806475, dated: 24/10/2018 and subsequent correspondence ending dated: 20/02/2019.

---::---

With reference to your above application, consents under section 25 of the Water (Prevention and Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention and Control of Pollution) Act, 1981 are hereby granted for period of one year from the first day of the month of commissioning of the facility, subject to the fulfillment of the terms and conditions annexed hereto as **PART 'A' & 'B'** respectively.

These consents are valid for following products & production capacity:-

S.No.	Name	Capacity
1.	Storage, Transport, Separation, Treatment & Disposal Arrangements and RDF	100 TPD (One Hundred Tonnes Per Day)
2.	Composting Plant	150 TPD (One Hundred Fifty Tonnes Per Day)

Please acknowledge the receipt of this letter.

For & on behalf of
Chhattisgarh Environment Conservation Board

Member Secretary
Chhattisgarh Environment Conservation Board
Atal Nagar, District - Raipur (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Naya Raipur

Endt. No. **8086**/TS/CECB/2019 Atal Nagar, Dated: **06/03/2019**

Copy to: -

Regional Officer, Chhattisgarh Environment Conservation Board, Bilaspur (C.G.).

Sd/-
Member Secretary
Chhattisgarh Environment Conservation Board
Atal Nagar, District - Raipur (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

PART- 'A'

CONSENT LETTER

No. 64/NI/Atal Nagar/CECB/2019 Atal Nagar, Dated:**06/03/2019**

Sub: Consent to Common Municipal Solid Waste for the discharge of effluent under section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974.

Ref: Online application no. 806475, dated: 24/10/2018 and subsequent correspondence ending dated: 20/02/2019 of Common Municipal Solid Waste (Expiry date after a period of one year from the first day of the month of commissioning of the facility).

1. With reference to the above application for consent to discharge of effluent into the natural water courses under the Water (Prevention & Control of Pollution) Act, 1974, here-in-after referred to as the Act, Common Municipal Solid Waste is authorized by the State Board to discharge its industrial and other effluents arising out of their premises into the local stream/river/well in accordance with the general and special conditions as mentioned in the Annexure.

2. This consent shall be valid for a period of one year from the first day of the month of commissioning of the facility.

This consent is valid for following product and production capacity: -

S.No.	Name	Capacity
1.	Storage, Transport, Separation, Treatment & Disposal Arrangements and RDF	100 TPD (One Hundred Tonnes Per Day)
2.	Composting Plant	150 TPD (One Hundred Fifty Tonnes Per Day)

Please acknowledge the receipt of this letter.

For & on behalf of
Chhattisgarh Environment Conservation Board

Sd/-
Member Secretary
Chhattisgarh Environment Conservation Board
Atal Nagar, District - Raipur (C.G.)

Seal
Enclosure: Annexure

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

ANNEXURE

Common Municipal Solid Waste
Location of Factory: Village – Kachhar, Tehsil & District – Bilaspur (C.G.)

Vide consent no.64 /NI/Atal Nagar/CECB/2019 Dated : 06/03/2019

A. GENERAL CONDITIONS: -

1. All discharges authorized shall be consistent with terms and conditions of this Consent Facility expansions, production increases or process Modifications which result in new or increased discharges of pollutants must be reported by submission of a new Consent, application or if such new, or increased discharge does not violate the effluent limitations specified in the Consent, by submission to the Board details of such new or increased discharges of pollutants in which case the consent may be modified to specify effluent limitations for any pollutants not identified and limited here in the discharge of any pollutant more frequently than or at a level in excess of that identified and authorized by the Consent shall constitute a violation of the terms and conditions of the Consent.

2. After notice and opportunity for the hearing, this consent may be modified, suspended or revoked by the Board in whole or in part during its term for cause including, but not limited to the following: -

   (a) Violation of any terms and conditions of this Consent.
   (b) Obtaining this Consent by misrepresentation of failure to disclose fully all-relevant facts.
   (c) A change in any condition that requires temporary or permanent reduction or elimination of the authorized discharge.

3. Not withstanding para(2) above, if a toxic effluent standard or prohibition (including any schedule of compliance specified in such effluent standard or prohibition) is established for a toxic pollutant which is present in the discharge authorized here in and such standard or prohibition is more stringent than any limitation upon such pollutant in this Consent the Consent shall be revised or modified in accordance with the

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toxic effluent standard or prohibition that the Board may consider and the applicant shall be so notified.

4. The applicant shall allow the staff of Chhattisgarh Environment Conservation Board and/or their authorized representative, upon the Presentation of credentials:

   (a) To enter upon the applicant's premises where an effluent source is located or in which any records are required to be kept under the terms and conditions of this Consent.

   (b) To have access to and copy at reasonable time any records required to be kept under the terms and conditions of this Consent.

   (c) To inspect at reasonable time any monitoring equipment or monitoring method required in this Consent; or

   (d) To sample at reasonable time any discharge of pollutants.

5. The applicant shall at all times maintain in good working order and operate as efficiently as possible all treatment or control facilities of system installed or used by him to achieve compliance with the terms and conditions of this Consent.

6. The issuance of this Consent does not convey any property rights in either real or personal property or any exclusive privileges, nor does it authorize any injury to private property or any invasion of personal rights, nor any infringement of Central, State or local laws or regulation.

7. The Consent does not authorize or approve the construction of any physical structures or facilities or the undertaking of any work in any water course.

8. The specific effluent limitations and other pollution controls applicable to the discharge permitted here in are set forth below as specific conditions. Also set forth below are self-monitoring and reporting requirements. Unless otherwise specified, the applicant shall submit duplicate original copies of all reports to the Chhattisgarh Environment Conservation Board. Except for data determined to be confidential all such reports shall be available for public inspection at the office of the Chhattisgarh Environment Conservation Board. Knowingly making any false statement on any such report

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may result in the imposition of criminal penalties as provide for in section 42 of the Act.

B. SPECIAL CONDITIONS: -

1. Initial Effluent limitation during the period beginning on the effective date of this consent and lasting until one calendar year discharge from outfalls shall be limited and monitored by the applicant as specified below: -

   (a) The following shall be limited by the applicant as specified.

S.No.	Effluent Characteristics	Discharge Limitation				Monitoring Requirements	
		Average		Maximum		Frequency of Measurement	Type of Sample
		Mg/l	Kg/Day	Mg/l	Kg/Day		

Daily/Weekly/Monthly/Tri-monthly.

Grab/ 24 Hours Composite

In Addition to above discharge shall be limited and monitored as specified below:

S.No.	Effluent Characteristics	Discharge Limitation				Monitoring Requirements	
		Average		Maximum		Frequency of Measurement*	Type of Sample †
		Mg/l	Kg/Day	Mg/l	Kg/Day		

Daily/Weekly/Monthly/Tri-monthly.
Grab/ 24 Hours Composite

For the purpose of this sub-section, the daily average discharge is the total discharge by weight during the calendar month divided by he number of days in month the production or commercial facility was operating for the purpose of the sub-section the daily maximum

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discharge means the total discharge by weight during any calendar day.

(b) The pH shall not be less than 5.5 or greater than 9.0

2. Final effluent Limitation: - During the period beginning from date of issue of consent letter and lasting until the date of expiration of this Consent, discharge from the outfalls shall be limited and monitored by the applicant as specified below:-

(a) The following shall be limited and monitored by the applicant as specified.

S. No.	Effluent Characteristics	Discharge Limitation				Monitoring Requirements	
		Average		Maximum		Frequency of Measurement*	Type of Sample ✝
		Mg/l	Kg/Day	Mg/l	Kg/Day		
1	B.O.D.	--	--	30	0.6	Monthly	24 hours Composite
2	C.O.D.	--	--	250	0.5		
3	S.S.	--	--	100	0.2		
	pH 5.5 to 9.0 Flow: Cum/Day 20.0 (Industrial & Domestic)					Daily	Grab

* Daily/Weekly/Monthly/Tri-monthly.

✝ Grab/ 24 Hours Composite

Additional, outfalls shall be monitored as follows:

(i) Flow, Temperature and Total solids: One per month

(ii) Grab Samples Maximum discharge temperature above upstream receiving water shall be in accordance with the standard of ISI at 40^0 C.

(iii) Uniform as per IS| 2490 at 40^0 C.

The temperature shall be monitored once per month of each outfall. For the purpose of the sub-section the daily average is the total discharge by weight during calendar month divided by the number of days in month that the production or commercial facility was operating for the purpose of this sub-section, the daily maximum discharge means the total discharge by weight during any calendar day.

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(b) The pH shall not be less than 5.5 or greater than 9.0 for outfalls. The samples are taken as monthly, grab samples.

3. Schedule of Compliance for effluent Limitation: - The applicant shall achieve compliance with the effluent limitation: specified above for discharge from outfalls in accordance with the following schedule:

(i) Report of Progress : Tri - Monthly

(ii) Completion of final plans by ……..…

(iii) Award of contract of other commitment of financing ……..

(iv) Commencement of construction by ……...

(v) Report of construction progress ……

(vi) Completion of construction by ……..

(vii) Attainment of operational level by ……

Please see on page no 14

(b) The applicant shall submit to the Consent issuing Authority the required report of progress or where a specific action is required in (a) above to be taken by a certain date a written notice of compliance or non-compliance with each of the above scheduled dates, post marked not later than 14 days following each elapsed date. Each notice of compliance shall include the following: -

(1) A short description of the non-compliance.

(2) A description of any action taken or proposed by the applicant to comply with the elapsed scheduled requirement without further delay.

(3) An estimate of any factor which tend to explain or mitigate the non-compliance, and

(4) An estimate of the date, the applicant will comply with the elapsed scheduled requirement and assessment of the possibility that the applicant will meet the next scheduled requirement time.

4. Compilation of monitoring Data

(a) Samples and measurements taken to meet the monitoring requirements specified above shall be representative of the volume and nature of monitored discharge.

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(b) Following promulgation of guidelines establishing test procedures for the analysis of pollutants, all sampling and analytical methods used to meet monitoring requirements specified above shall conform to such guidelines. Unless otherwise specified sampling and analytical methods shall conform to the latest edition of the Indian Standard specifications and where it is not specified the guidelines as per standard methods for the examination of Water & Waste Water 13th Edition of the American Public Health Association, New York U.S.A. shall be used.

(c) The applicant shall take samples and measurement to meet the monthly requirements specified above at the location indicated below:

POINT OF SAMPLING

(i) Outfalls of waste.
(ii) 100 meters from point of confluence, down stream to river or lake.

5. Recording of Monitoring activities and Results:

(a) The applicant shall make and maintain records of all information resulting from monitoring activities by this Consent.

(b) The applicant shall record for each measurement of sample taken pursuant to the requirements of this Consent the following information:

(1) The date, exact place and time of sampling
(2) The dates on which analysis was performed.
(3) Who performed the analysis?
(4) The analytical techniques or methods used and
(5) The result of all required analysis.

(c) If applicant monitors any pollutant more frequently as is required by this Consent he shall include the results of such monitoring in the calculation and reporting of values required in the discharge monitoring reports, which may be prescribed by the Board, such increased frequency shall be indicated on the Discharge Monitoring Report form.

(d) The applicant shall retain for a minimum of 3 years all records of monitoring activities and result including all records of calibration and maintenance of

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instrumentation and original strip chart regarding continuous monitoring instrumentation. The period of retention shall be the extent during the course of any unresolved litigation regarding the discharge of pollutants by the applicant or when requested by the Central or State Board.

6. Reporting of Monitoring Results:

(a) Monitoring information required by this Consent shall be summarized and reported by submitting a Discharge Monitoring Report form duly filled in and signed, to the Board's office at the following address:
Paryawas Bhawan, Sector – 19,
Atal Nagar, District- Raipur (C.G.) – 492 002

(b) Each submitted Discharge Monitoring Report shall be signed as follows:

(i) If submitted by Corporation by a Principal Executive Officer of at least the level of Vice-President or his duly authorized representative, if such representative is responsible for the overall operation of the facility from which the discharge described in the discharge Monitoring Report originates,

(ii) If submitted by a partnership firm, by a general partner.

(iii) If submitted by a sole proprietor, the proprietor,

(iv) If submitted by a Municipal, State or Central Government or other public enterprises, by a Principal Executive Officer, ranking elected official commanding officer, or other duly authorized employee.

(c) All information submitted on the Discharge Monitoring From shall be based upon measurements and sampling carried out during the three previous calendar months. The first Discharge Monitoring Report shall be submitted for a period ending 60 days from issuance. Thereafter reporting period shall end on the last date of each month. The applicant shall submit a Discharge Monitoring Report post marked no later than 28th day of the month following each completed reporting period.

7. Limitation of Discharge of Oil Hazardous Substance in harmful quantities: The applicant shall not discharge oil in quantities defined as harmful in regulations. In addition the applicant shall not discharge hazardous substance into natural water course in quantities defined as harmful in

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regulations promulgated by the Board. Nothing in this Consent shall be deemed to preclude the institution of any legal action nor relieve the applicant from any responsibilities, liabilities, or penalties to which the applicant is or may be subject to clauses.

8. Limitation of visible Floating Solids and Foam: During the period beginning date of issuance and lasting until the date of expiration of this Consent the applicant shall not discharge floating solids or visible foam.

9. Disposal of Collected Solids:
   a) Intake Water Treatment: Solid Sludge's, dirt, silt or other pollutant separated from or resulting from treatment of intake or supply waters prior to use by the applicant shall be disposed off in such a manner as to prevent any pollutant from such materials from entering any such water Any live fish or other animals collected or trapped as a result of intake water screening or treatment may be returned to water,

   b) Waste water Treatment, Solid sludge's, filter backwash or other pollutant removed from or resulting from treatment or control of waste waster shall be disposed of in such a manner as to prevent any pollutants from such materials from entering natural water.

10. Non-compliance with Effluent Limitations:

   (a) If for any reason the applicant does not comply with or will be unable to comply with or will be unable to comply with any daily maximum effluent limitations specified in this Consent the applicant shall immediately notify the Consent issuing authority or his designee by telephone No. 0771- 2512220 and provide the Consent issuing Authority with the following information in writing within 5 days of such notification:

      i) Cause of non-compliance.
      ii) A description of the non-complying discharge including its impact upon the receiving water.
      iii) Anticipated time, of non compliance is expected to continue or if such condition has been corrected, the duration of non-compliance.
      iv) Steps taken by the applicant to reduce and eliminate the non-complying discharge and;
      v) Steps to be taken by the applicant to prevent recurrence of conditions of non compliance.

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(b) The applicant shall take all responsible steps to minimize any adverse impact to natural waters resulting from non-compliance with any effluent limitation specified in this Consent including such accelerated or additional monitoring as necessary to determine the nature and impact of the non-complying discharge.

(c) Nothing in this Consent shall be construed to relieve the applicant from civil or criminal penalties for non-compliance, whether or not such non-compliance is due to factors beyond his control such as equipment break down electric power failure, accident or natural disaster.

Limitation of Batch Discharge.

SPECIAL CONDITIONS

11. Provision for Electric Power Failure: The applicant shall either-

(a) No later than …… certify in writing to the consent issuing authority that applicant has installed or provided for an alternative electric power source sufficient to operate all facilities utilized by the applicant to maintain compliance with the terms and conditions of the Consent or.

(b) No later than 30 days after the effective date of his Consent, certify in writing to the consent issuing authority that upon the reduction, loss, or failure of one or more of the primary sources of electric power to any facilities utilized by the applicant to maintain compliance with the terms and conditions of his consent, the applicant shall halt, reduce or otherwise Control production and/or all discharges in order to maintain compliance with the terms & conditions of this Consent.

12. Prohibition of By pass of Treatment Facilities: The diversion or by-pass of any discharge from facility utilized by the applicant to maintain compliance with the terms and conditions of this Consent is prohibited except:

(i) Where unavoidable to prevent loss of life severe property damage, or

(ii) Where excessive storm drainage or run off would damage any facilities necessary for compliance with the terms and conditions of this Consent. The applicant shall immediately notify the consent issuing

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authorities in writing of each such diversion or by-pass in accordance with the procedure specified above for reporting non-compliance.

13. Spill Prevention and Containment Plan: Within 90 days of the effective date of the Consent the applicant shall prepare and submit to the consent issuing authority; a Spill Prevention; Containment and Countermeasure Plan for the facility covered by this Consent. Such plan shall include the following information and procedures relating to the prevention of spills and unauthorized discharges or oil and hazardous substances;

(a) A description of a reporting system to be used to notify immediately persons responsible for management of a facility and appropriate State and Central authorities;
(b) A description of equipment or facilities (including overall facility) for the prevention, containment of spills and unauthorized discharge;
(c) A list of all oil and hazardous materials used processed or stored at the facility including the normal quantity maintained on the premises for each listed material;
(d) A brief description of any spills or unauthorized discharge which occurred during the 36 months period preceding the effective date of this Consent and subsequent measures taken by the applicant or reduce the possibility of further spills or unauthorized discharges; and.
(d) An implementation schedule for additional equipment or facilities which might be required for sub para (b) above but which are not yet operational.

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Special Conditions

1. Project proponent shall comply all the terms & conditions stipulated in the environment clearance letter no. 364/SEIAA, Chhattisgarh /EC / Solid – Waste / Bilaspur/435, dated 22/07/2017 issued by State EIA Authority, Chhattisgarh, Ministry of Environment, Forest and Climate Change, Government of India.

2. Project proponent shall provide adequate facility for proper treatment of industry and domestic effluent. Project proponent shall ensure that the treated effluent quality meet the standards prescribed by Board published in Gazette Notification dated 25.03.88. Chhattisgarh Environment Conservation Board may further stipulate stringent limit depending upon environmental conditions. No effluent shall be discharged outside of the facility premises in any circumstance. Domestic effluent shall be treated in septic tanks and soak pits. Project proponent shall provide effluent treatment plant. Treated / un-treated effluent collection pond shall be lined suitably to prevent seepage into ground for avoiding ground water contamination. All the effluent treatment system shall be kept in good running condition all the time and failure (if any), shall be immediately rectified without delay; otherwise, similar alternate arrangement shall be made Project proponent shall ensure the treated effluent quality within standard prescribed by Chhattisgarh Environment Conservation Board, Naya Raipur. The major parameters of treated effluent shall conform the limits as follows :-

S. No.	Parameters	Limits
1.	pH	5.5 - 9.0
2.	Suspended Solids	100 Milligram per Liter
3.	BOD	30 Milligram per Liter
4.	COD	250 Milligram per Liter
5.	Oil and Grease	10 Milligram per Liter

Chhattisgarh Environment Conservation Board may further stipulate stringent limit depending upon environmental conditions.

3. Any liquid effluent what so ever generated from project activities shall not be discharged into the river or any surface water bodies. Project proponent shall installed effluent treatment plant fro leachate generated. It shall be reused wholly in the process / plantation within premises. The un-treated / treated domestic effluent shall not be discharge into the river or any surface water bodies. Project proponent shall make proper arrangements of suitable drains / pipe networks to ensure adequate flow for utilization of treated effluent inside the premises. The concept of zero discharge shall be maintained all the time. Arrangements shall be made that effluents and storm water do not get mixed.

4. Project proponent shall provide adequate measuring arrangement for the measurement of water utilized.

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5. Total land for proposed common municipal solid waste management facility shall not exceed 25 acres.
6. The 'landfill cells' shall be developed in a phased manner to avoid water logging and misuse. The establishment of solid waste management facility shall comply the criteria laiddown in Solid Waste Management Rule, 2016.
7. Project proponent shall obtain no objection certificate from the Civil Aviation Authority/Airport Authority (as the case may be) before commencement of any activity on the site.
8. The site for landfill, processing and disposal of solid wastes shall be incorporated in the Town Planning Department's land-use plan.
9. A minimum 100 meter buffer zone of no development shall be maintained around solid waste processing and disposal facility.
10. The biomedical wastes shall be disposed off in accordance with the Bio-Medical Waste Management Rules, 2016 as amended from time to time. The hazardous waste shall be managed in accordance with the Hazardous and Other Waste (Management and Transboundary Movement) Rules, 2016, as amended from time to time. The E- Waste shall be managed in accordance with the E-Waste (Management) Rules, 2016 as amended from time to time.
11. Temporary storage facility for municipal solid wastes shall be established in site to accommodate the waste in case of non-operation of waste processing and during emergency or natural calamities.
12. Project proponent shall upkeep the log book of ETP, energy meter system and establish an environment laboratory to analyze minimum parameters. The records of water consumption, waste water generation, and operation and maintenance of ETP shall be maintained.
13. Project proponent shall monitor ground water quality around the effluent treatment plant, irrigation areas etc. by providing adequate numbers of piezometers around these areas at appropriate locations and report shall be submitted to the Board regularly.
14. Fossil fuel such as coal, furnace oil, wood shall not be utilized / burnt in the proposed RDF plant at Kacchar for drying. Project proponent shall utilize fly ash bricks/blocks etc. in all construction activities.
15. Site shall be fenced / separated by boundary wall from adjoining area and provided with proper gate to monitor incoming vehicles, to prevent entry of unauthorized persons and stray animals. Project proponent shall ensure transportation of solid wastes to the site only after completing the fencing / boundary wall along with gate and plantation.
16. The approach and / internal roads shall be concreted or paved so as to avoid generation of dust particles due to vehicular movement and shall be so designed to ensure free movement of vehicles and other machinery.
17. The site shall have waste inspection facility to monitor waste brought in for processing, office facility for record keeping and shelter for keeping equipment and machinery including pollution monitoring equipments.

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The operator of the facility shall maintain record of waste receive, processed and disposed.

18. Provisions like weigh bridge to measure quantity of waste brought at site, fire protection equipment and other facilities as may be required shall be provided.

19. Utilities such as drinking water and sanitary facilities (preferably washing / bathing facilities for workers) and lighting arrangements for shall be provided.

20. Safety provisions including health inspections of workers at landfill site shall be provided.

21. Waste shall be compacted in thin layers using heavy compactors to achieve high density of the waste. In heavy rainfall situation, when heavy compactors cannot be used, alternative measures shall be adopted.

22. Prior to the commencement of monsoon season, an intermediate cover of 40-65 cm thickness of soil shall be placed on the landfill with proper compaction and grading to prevent infiltration during monsoon. Proper drainage shall be constructed to divert run-off away from the active cell of the landfill.

23. After completion of landfill, a final cover shall be designed to minimise infiltration and erosion. The final cover shall meet the following specifications, namely:--

    a. The final cover shall have a barrier soil layer comprising of 60 cm of clay or amended soil with permeability coefficient less than 1 x 10^{-7} cm/sec.

    b. On top of the barrier soil layer, there shall be a drainage layer of 15 cm.

    c. On top of the drainage layer, there shall be a vegetative layer of 45 cm to support natural plant growth and to minimise erosion.

24. The storm water drain shall be designed and constructed in such a way that the surface runoff water is diverted from the landfilling site and leachates from solid waste locations do not get mixed with the surface runoff water. Provisions for diversion of storm water discharge drains shall be made to minimise leachate generation and prevent pollution of surface water and also for avoiding flooding and creation of marshy conditions.

25. Non-permeable lining system at the base and walls of waste disposal area shall be provided. For landfill receiving residues of waste processing facilities or mixed waste or waste having contamination of hazardous materials (such as aerosols, bleaches, polishes, batteries, waste oils, paint products and pesticides) shall have liner of composite barrier of 1.5 mm thick high density polyethylene (HDPE) geo-membrane or geo-synthetic liners, or equivalent, overlying 90 cm of soil (clay or amended soil) having permeability coefficient not greater than 1 x 10-7 cm/sec. The highest level of water table shall be at least

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two meter below the base of clay or amended soil barrier layer provided at the bottom of landfills.

26. Provisions for management of leachates including its collection and treatment shall be made. The treated leachate shall be recycled or utilized within premises. In no case, leachate shall be released into open environment.

27. Arrangement shall be made to prevent leachate runoff from landfill area entering any drain, stream, river, lake or pond. In case of mixing of runoff water with leachate or solid waste, the entire mixed water shall be treated by the project proponent.

28. Baseline data of ground water quality in the area shall be collected and kept in record for future reference by Project proponent. The ground water quality within 50 meter of the periphery of site shall be periodically monitored covering different seasons in a year that is, summer, monsoon and post-monsoon period to ensure that the ground water is not contaminated. Ground water quality monitoring in nearby villages shall be done on regular basis.

29. Usage of ground water in and around the site for any purpose (including drinking and irrigation) shall be considered only after ensuring its quality.

30. Landfill gas control system including gas collection system shall be installed at landfill site to minimize odour, prevent off-site migration of gases, to protect vegetation planted on the rehabilitated landfill surface etc. For enhancing landfill gas recovery, use of geomembranes in cover systems along with gas collection wells should be considered.

31. The concentration of methane gas generated at landfill site shall not exceed 25 per cent of the lower explosive limit (LEL).

32. The landfill gas from the collection facility at a landfill site shall be utilized for either direct thermal applications or power generation, as per viability. Otherwise, landfill gas shall be burnt (flared) and shall not be allowed to escape directly to the atmosphere or for illegal tapping. Passive venting shall be allowed in case if its utilization or flaring is not possible.

33. Use of closed landfill sites after fifteen years of post-closure monitoring can be considered for human settlement or otherwise only after ensuring that gaseous emission and leachate quality analysis complies with the specified standards and the soil stability is ensured.

34. The incoming organic waste at site shall be stored properly prior to further processing. To the extent possible, the waste storage area should be covered. If, such storage is done in an open area, it shall be provided with impermeable base with facility for collection of leachate and surface water run-off into lined drains leading to a leachate treatment and disposal facility.

35. Necessary precaution shall be taken to minimise nuisance of odour, flies, rodents, bird menace and fire hazard.

36. In case of breakdown or maintenance of plant, waste intake shall be stopped and arrangements be worked out for diversion of waste to

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the temporary processing site or temporary landfill sites which will be again reprocessed when plant is in order.

37. Pre-process and post-process rejects shall be removed from the processing facility on regular basis and shall not be allowed to pile at the site. Recyclables shall be routed through appropriate vendors. The non-recyclable high calorific fractions to be segregated and used for RDF production. Only rejects from all processes shall be sent for sanitary landfill site(s).

38. The windrow area for composting shall be provided with impermeable base. Such a base shall be made of concrete or compacted clay of 50 cm thick having permeability coefficient less than 10–7 cm/sec. The base shall be provided with 1 to 2 per cent slope and circled by lined drains for collection of leachate or surface run-off.

39. Leachate shall be re-circulated in compost plant for moisture maintenance.

40. Project proponent shall ensure that compost quality shall be met the specifications prescribed in Solid Waste Management Rules, 2016 notified vide so 1357 (E) Dated 08/04/2016.

41. Ambient air quality monitoring shall be regularly carried out. Odour nuisance at down-wind direction on the boundary of processing plant / landfill side shall also be checked regularly.

42. Provision shall be made for the housing of construction labour with all necessary infrastructure and facilities such as fuel for cooking (with proper safety arrangement), mobile toilets, mobile STP, safe drinking water, medical health care, crutch etc. The housing may be in the form of temporary structures to be removed after the completion of the project.

43. Project proponent shall take proper action to control the noise pollution. Project proponent shall install appropriate noise barriers /control measures including acoustic hoods, silencers, enclosures etc. on all sources of noise generation to control the noise. Earplugs/ear muffs etc. shall be provided to the employee working in the high noise areas (if any). Leq of /noise levels emanating from machines shall be limited to 75 dBA. The noise level shall not exceed the limits 75 dB (A) during the daytime and 70 dB (A) during the night time within the premises. Project proponent shall take adequate measures for control of noise level below 85 dB (A) in the work environment.

44. A separate environment management cell with full fledge laboratory facilities to carry out various management and monitoring functions shall be set up under the control of a Senior Executive.

45. Transportation of waste by covered vehicles only shall be ensured. Provision for monitoring of vehicles by installation of close circuit cameras at suitable locations i.e. entry gate, weigh bridge etc. shall also be made.

46. All raw materials shall be stored above ground level in pucca platform in covered areas. Adequate arrangements shall be provided for proper storage, handling, transportation and disposal etc. of all solid wastes

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generated to avoid any fugitive emission. All the solid wastes shall be disposed off properly safe and scientific manner.

47. Project proponent shall adopt rainwater-harvesting technique in the project area and residential area (if any) for recharge of ground water.

48. Project proponent shall use fly ash brick, fly ash block and fly ash based products in the construction / repairing activities.

49. Project proponent shall obtain all necessary statutory clearances / licenses from concerned Central / State Government Departments, Boards, Bodies and Corporations etc. before start of construction works and establishment of the plant with expanded capacity. Project proponent shall follow direction issued by Central / State Government, Central Pollution Control Board / Chhattisgarh Environment Conservation Board from time to time regarding control of water & air pollution and for environmental conservation.

50. The issuance of this 'Consent to Operate' of Board does not convey any property rights in either real or personal property, or any exclusive privileges, nor does it authorize any injury to private property or any invasion of personal rights, nor any infringement of Central, State or Local laws or regulations.

51. Project proponent shall follow any other conditions given at the time of grant of consent under the Water (Prevention & Control of Pollution) Act, 1974.

52. Any change in production capacity, process, raw materials used, project profile etc. shall be intimated to the Board and prior permission of the Board shall be obtained for the same.

53. Board reserves the right to amend / cancel any of the above conditions, stringent the emission / effluent limits stipulated above and add new conditions as and when deemed necessary in the interest of environmental protection, change in the project profile or non-satisfactory implementation of the stipulated conditions etc.

This consent and the authorization to discharge shall expire after one year from the first day of the month of commissioning of the facility. The applicant shall not discharge after the date of expiration. The applicant shall submit such information forms and fees as required by the Board not later than 60 days prior to the date of expiry.

For & on behalf of
Chhattisgarh Environment Conservation Board

sd/-
Member Secretary
Chhattisgarh Environment Conservation Board
Atal Nagar, District - Raipur (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

CONSENT LETTER

Sub: Consent to Common Municipal Solid Waste for the discharge of effluent under section 21 of the Air (Prevention & Control of Pollution) Act, 1981.

Ref: Online application no. 806475, dated: 24/10/2018 and subsequent correspondence ending dated: 20/02/2019 of Common Municipal Solid Waste (Expiry date after a period of one year from the first day of the month of commissioning of the facility).

1. With reference to the above application for consent to discharge of effluent into the natural water courses under section 21 of the Air (Prevention & Control of Pollution) Act, 1981, here-in-after referred to as the Act, Common Municipal Solid Waste is authorized by the State Board to discharge its industrial and other effluents arising out of their premises into the local stream/river/well in accordance with the general and special conditions as mentioned in the Annexure.

2. This consent shall be valid for a period of one year from the first day of the month of commissioning of the facility.

   This consent is valid for following product and production capacity: -

S.No.	Name	Capacity
1.	Storage, Transport, Separation, Treatment & Disposal Arrangements and RDF	100 TPD (One Hundred Tonnes Per Day)
2.	Composting Plant	150 TPD (One Hundred Fifty Tonnes Per Day)

Terms & Conditions: -

1. Project proponent shall comply all the terms & conditions stipulated in the environment clearance letter no. 364/SEIAA, Chhattisgarh /EC / Solid – Waste / Bilaspur/435, dated 22/07/2017 issued by State EIA Authority, Chhattisgarh, Ministry of Environment, Forest and Climate Change, Government of India.

2. Ambient air quality at the landfill site and at the vicinity shall be regularly monitored. Ambient air quality shall meet the standards prescribed in this regard.

3. A vegetative cover shall be provided over the completed site in accordance with the following specifications, namely:-

   a. Locally adopted non-edible perennial plants that are resistant to drought and extreme temperatures shall be planted;

   b. The selection of plants should be of such variety that their roots do not penetrate more than 30 cms. This condition shall apply till the landfill is stabilized;

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c. Selected plants shall have ability to thrive on low-nutrient soil with minimum nutrient addition;

d. Plantation to be made in sufficient density to minimise soil erosion.

e. Special attention shall be give for green belt development. Green belts of broad leaf native species (non-edible) shall be developed in buffer zone of minimum 22 meter wide area all around the boundary of the site. Project proponent shall develop green belt in at-least 33% area of total project area including the green belt mentioned in the buffer zone. Dense plantation shall be completed in first year before start of any activity at site related with solid waste management; failing which, environmental clearance may be cancelled.

4. The post-closure care of landfill site shall be conducted for at least fifteen years and long term monitoring or care plan shall consist of the following, namely :-

a) Maintaining the integrity and effectiveness of final cover, making repairs and preventing run-on and run-off from eroding or otherwise damaging the final cover;

b) Monitoring leachate collection system in accordance with the requirement;

c) Monitoring of ground water in and around landfill;

d) Maintaining and operating the landfill gas collection system to meet the standards.

5. Use of closed landfill sites after fifteen years of post-closure monitoring can be considered for human settlement or otherwise only after ensuring that gaseous emission and leachate quality analysis complies with the specified standards and the soil stability is ensured.

6. The incoming organic waste at site shall be stored properly prior to further processing. To the extent possible, the waste storage area should be covered. If, such storage is done in an open area, it shall be provided with impermeable base with facility for collection of leachate and surface water run-off into lined drains leading to a leachate treatment and disposal facility.

7. Necessary precaution shall be taken to minimise nuisance of odour, flies, rodents, bird menace and fire hazard.

8. In case of breakdown or maintenance of plant, waste intake shall be stopped and arrangements be worked out for diversion of waste to the temporary processing site or temporary landfill sites which will be again reprocessed when plant is in order.

9. Pre-process and post-process rejects shall be removed from the processing facility on regular basis and shall not be allowed to pile at the site. Recyclables shall be routed through appropriate vendors. The non-recyclable high calorific fractions to be segregated and used for RDF production. Only rejects from all processes shall be sent for sanitary landfill site(s).

10. The windrow area for composting shall be provided with impermeable base. Such a base shall be made of concrete or compacted clay of 50

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cm thick having permeability coefficient less than 10–7 cm/sec. The base shall be provided with 1 to 2 per cent slope and circled by lined drains for collection of leachate or surface run-off.

11. Leachate shall be re-circulated in compost plant for moisture maintenance.

12. Project proponent shall ensure that compost quality shall be met the specifications prescribed in Solid Waste Management Rules, 2016 notified vide so 1357 (E) Dated 08/04/2016.

13. Ambient air quality monitoring shall be regularly carried out. Odour nuisance at down-wind direction on the boundary of processing plant / landfill side shall also be checked regularly.

14. Provision shall be made for the housing of construction labour with all necessary infrastructure and facilities such as fuel for cooking (with proper safety arrangement), mobile toilets, mobile STP, safe drinking water, medical health care, crutch etc. The housing may be in the form of temporary structures to be removed after the completion of the project.

15. Project proponent shall take proper action to control the noise pollution. Project proponent shall install appropriate noise barriers /control measures including acoustic hoods, silencers, enclosures etc. on all sources of noise generation to control the noise. Earplugs/ear muffs etc. shall be provided to the employee working in the high noise areas (if any). Leq of /noise levels emanating from machines shall be limited to 75 dBA. The noise level shall not exceed the limits 75 dB (A) during the daytime and 70 dB (A) during the night time within the premises. Project proponent shall take adequate measures for control of noise level below 85 dB (A) in the work environment.

16. A separate environment management cell with full fledge laboratory facilities to carry out various management and monitoring functions shall be set up under the control of a Senior Executive.

17. Transportation of waste by covered vehicles only shall be ensured. Provision for monitoring of vehicles by installation of close circuit cameras at suitable locations i.e. entry gate, weigh bridge etc. shall also be made.

18. All raw materials shall be stored above ground level in pucca platform in covered areas. Adequate arrangements shall be provided for proper storage, handling, transportation and disposal etc. of all solid wastes generated to avoid any fugitive emission. All the solid wastes shall be disposed off properly safe and scientific manner.

19. Project proponent shall adopt rainwater-harvesting technique in the project area and residential area (if any) for recharge of ground water.

20. Project proponent shall use fly ash brick, fly ash block and fly ash based products in the construction / repairing activities.

21. Project proponent shall obtain all necessary statutory clearances / licenses from concerned Central / State Government Departments, Boards, Bodies and Corporations etc. before start of construction works and establishment of the plant with expanded capacity. Project

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proponent shall follow direction issued by Central / State Government, Central Pollution Control Board / Chhattisgarh Environment Conservation Board from time to time regarding control of water & air pollution and for environmental conservation.

22. The issuance of this 'Consent to Operate' of Board does not convey any property rights in either real or personal property, or any exclusive privileges, nor does it authorize any injury to private property or any invasion of personal rights, nor any infringement of Central, State or Local laws or regulations.

23. Project proponent shall follow any other conditions given at the time of grant of consent under the Air (Prevention & Control of Pollution) Act, 1981.

24. Any change in production capacity, process, raw materials used, project profile etc. shall be intimated to the Board and prior permission of the Board shall be obtained for the same.

25. Board reserves the right to amend / cancel any of the above conditions, stringent the emission / effluent limits stipulated above and add new conditions as and when deemed necessary in the interest of environmental protection, change in the project profile or non-satisfactory implementation of the stipulated conditions etc.

This consent is valid for the stated period and has to be renewed every year. Online application with annual license fee in this regard shall reach the office 02 months before the expiry of this consent.

For & on behalf of
Chhattisgarh Environment Conservation Board

Sd/-
Member Secretary
Chhattisgarh Environment Conservation Board
Atal Nagar, District - Raipur (C.G.)

Signature Not Verified

Digitally Signed by :Mr R P Tiwari MS

Date: 2019.03.06 19:27:10 IST

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

ANNEXURE F

ULB WISE DETAILS OF COMPOSTING FACILITIES WITH COMPOST PITS, WINDROW PLATFORMS & OWC MACHINES

Sr. No.	Name of the District	Urban Local Bodies	Details of Bio Compost Units					Details of ISWM			Details of OWC	
			Intake Quantity of wet waste (TPD)	No. of Compost Shed in ULB (No.)	Bio Compost Units (No.s) [SBM]	Capacity of bio compost units (TPD) [SBM]	Capacity Windrows composting at SLRM/Compost sheds (TPD)	ISWM plant (No.s)	ISWM capacity (TPD)	Intake wet waste at ISWM plant (TPD)	OWC Machine (No.s)	Capacity of the Organic waste Converter Machine (TPD)
TOTAL			**1358.92**	**208**	**6245**	**210**	**500**	**2**	**1000**	**598**	**69**	**75**
1	Raipur	Raipur Nagar Nigam	446.00	0	0	0	0	1	700	446	0	0
2		MandirHasoud Nagar Palika	2.89	1	16	0.53	2.36	0	0	0	0	0
3		Chandkhuri Nagar Panchayat	0.95	1	8	0.27	0.68	0	0	0	0	0
4		Samoda Nagar Panchayat	1.23	1	18	0.60	0.63	0	0	0	0	0
5		Birgaon Nagar Nigam	23.54	1	58	3.00	18.54	0	0	0	1	2
6		Tildanewra Nagar Palika	4.49	1	30	1.00	3.49	0	0	0	0	0
7		Gobranawapara Nagar Palika	5.20	1	30	1.00	3.70	0	0	0	1	0.5
8		Aarang Nagar Palika	3.00	1	30	1.00	1.50	0	0	0	1	0.5
9		Abhanpur Nagar Palika	2.56	1	28	0.93	1.13	0	0	0	1	0.5
10		Kharora Nagar Panchayat	1.61	1	26	0.87	0.50	0	0	0	1	0.25
11		Manacamp Nagar Panchayat	1.93	1	20	0.67	1.26	0	0	0	0	0
12		Kunra Nagar Panchayat	1.47	1	18	0.60	0.87	0	0	0	0	0
13	Gariyaband	Gariyaband Nagar Palika	1.93	1	30	1.00	0.93	0	0	0	0	0
14		Rajim Nagar Panchayat	2.57	1	28	0.93	1.63	0	0	0	0	0
15		Fingeshwar Nagar Panchayat	1.94	1	28	0.93	1.00	0	0	0	0	0
16		Chhura Nagar Panchayat	1.04	1	30	1.00	0.04	0	0	0	0	0
17	Dhamtari	Dhamtari Nagar Nigam	12.30	1	92	3.07	9.24	0	0	0	0	0
18		Kurud Nagar Panchayat	2.59	1	48	1.60	0.49	0	0	0	1	0.5
19		Magarload Nagar Panchayat	1.19	1	36	1.20	0	0	0	0	0	0
20		Nagri Nagar Panchayat	2.38	1	18	0.60	1.78	0	0	0	0	0
21		Bhakhara Nagar Panchayat	1.36	1	18	0.60	0.76	0	0	0	0	0
22		Aamdi Nagar Panchayat	1.18	1	19	0.63	0.55	0	0	0	0	0
23	Mahasamund	Mahasamund Nagar Palika	9.36	1	30	1.00	7.36	0	0	0	1	1
24		Bagbahara Nagar Palika	3.42	1	55	1.83	0.59	0	0	0	1	1
25		Saraipali Nagar Palika	3.58	1	30	1.00	2.33	0	0	0	1	0.25
26		Pithora Nagar Panchayat	1.44	1	18	0.60	0.84	0	0	0	0	0
27		Basna Nagar Panchayat	1.83	1	18	0.60	1.23	0	0	0	0	0
28		Tumgaon Nagar Panchayat	1.34	1	18	0.60	0.74	0	0	0	0	0
29	Balodabazar - Bhatapara	Lawan Nagar Panchayat	1.52	1	18	0.60	0.42	0	0	0	1	0.5
30		Tundra Nagar Panchayat	1.42	1	18	0.60	0.57	0	0	0	1	0.25
31		Balodabazar Nagar Palika	4.44	1	20	0.67	2.77	0	0	0	2	1
32		Bhatapara Nagar Palika	6.58	1	30	1.00	5.58	0	0	0	0	0
33		Kashdol Nagar Panchayat	2.33	1	18	0.60	1.48	0	0	0	1	0.25
34		Palari_BB Nagar Panchayat	1.50	1	34	1.13	0.11	0	0	0	1	0.25
35		Simga Nagar Palika	2.25	1	54	1.80	0.45	0	0	0	0	0
36	Durg	Durg Nagar Nigam	69.54	1	333	11.10	53.44	0	0	0	2	5
37		Bhilai Nagar Nigam	94.68	8	438	15.00	74.68	0	0	0	2	5
38		BhilaiCharoda Nagar Nigam	12.30	1	84	3.00	7.30	0	0	0	2	2
39		Jamul Nagar Palika	3.56	1	50	1.67	0	0	0	0	1	2
40		Kumhari Nagar Palika	4.71	1	22	0.73	1.97	0	0	0	1	2
41		Ahiwara Nagar Palika	3.26	1	30	1.00	2.26	0	0	0	0	0
42		Dhamdha Nagar Panchayat	1.77	1	18	0.60	1.17	0	0	0	0	0
43		Patan Nagar Panchayat	1.66	4	66	2.20	0	0	0	0	0	0
44		Utai Nagar Panchayat	1.56	1	31	1.03	0.53	0	0	0	0	0
45		Risali Nagar Nigam	27.81	5	183	6.10	19.71	0	0	0	1	2
46		Bemetara Nagar Palika	4.82	1	29	0.97	2.86	0	0	0	1	1
47		Saja Nagar Panchayat	0.94	1	16	0.53	0.40	0	0	0	0	0

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State Urban Development Agency
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ULB WISE DETAILS OF COMPOSTING FACILITIES WITH COMPOST PITS, WINDROW PLATFORMS & OWC MACHINES

Sr. No.	Name of the District	Urban Local Bodies	Details of Bio Compost Units					Details of ISWM			Details of OWC	
			Intake Quantity of wet waste (TPD)	No. of Compost Shed in ULB (No.)	Bio Compost Units (No.s) [SBM]	Capacity of bio compost units (TPD) [SBM]	Capacity Windrows composting at SLRM/Compost sheds (TPD)	ISWM plant (No.s)	ISWM capacity (TPD)	Intake wet waste at ISWM plant (TPD)	OWC Machine (No.s)	Capacity of the Organic waste Converter Machine (TPD)
TOTAL			**1358.92**	**208**	**6245**	**210**	**500**	**2**	**1000**	**598**	**69**	**75**
48	Bemetara	Thankhamhariya Nagar Panchayat	1.43	1	16	0.53	0.90	0	0	0	0	0
49		Devkar Nagar Panchayat	0.86	1	16	0.53	0.33	0	0	0	0	0
50		Berla Nagar Panchayat	0.86	1	18	0.60	0.26	0	0	0	0	0
51		Parpodi Nagar Panchayat	0.59	1	16	0.53	0.06	0	0	0	0	0
52		Nawagarh_B Nagar Panchayat	1.60	1	20	0.67	0.94	0	0	0	0	0
53		Maro Nagar Panchayat	0.84	1	18	0.60	0.24	0	0	0	0	0
54	Balod	Balod Nagar Palika	3.69	1	17	0.57	2.12	0	-	0	1	1
55		DalliRajhara Nagar Palika	7.01	1	28	0.93	4.07	0	0	0	1	2
56		Gunderdehi Nagar Panchayat	1.44	1	18	0.60	0.84	0	-	0	-	0
57		Doundi Nagar Panchayat	1.35	1	15	0.50	0.85	0	0	0	0	0
58		DoundiLohara Nagar Panchayat	1.00	1	18	0.60	0.40	0	0	0	0	0
59		Gurur Nagar Panchayat	0.60	1	22	0.73	0	0	0	0	0	0
60		Arjunda Nagar Panchayat	0.86	1	30	1.00	0	0	0	0	0	0
61		Chikhlakasa Nagar Panchayat	1.02	1	18	0.60	0.42	0	0	0	0	0
62	Rajnandgaon	Rajnandgaon Nagar Nigam	39.58	11	238	7.93	31	0	0	0	2	5
63		Dongargarh Nagar Palika	6.58	1	30	1.00	3.58	0	0	0	1	2
64		Dongargaon Nagar Panchayat	2.65	1	18	0.60	2.05	0	0	0	0	0
65		Churiya Nagar Panchayat	0.76	1	18	0.60	0.16	0	0	0	0	0
66	Kabirdham	Kawardha Nagar Palika	8.08	1	138	4.60	2.48	0	0	0	1	1
67		Pandriya Nagar Palika	2.55	1	18	0.60	0	0	0	0	1	2
68		Bodla Nagar Panchayat	1.01	1	18	0.60	0.41	0	0	0	0	0
69		Pandatarai Nagar Panchayat	1.12	1	18	0.60	0.52	0	0	0	0	0
70		SahspurLohara Nagar Panchayat	0.99	1	18	0.60	0.39	0	0	0	0	0
71		Pipariya Nagar Panchayat	0.91	1	18	0.60	0.31	0	0	0	0	0
72	Khairagarh - Chhuikhadan - Gandai	Khairagarh Nagar Palika	2.94	1	18	0.60	2.34	0	0	0	0	0
73		Gandai Nagar Panchayat	1.51	1	18	0.60	0.91	0	0	0	0	0
74		Chhuikhadan Nagar Panchayat	1.12	1	16	0.53	0	0	0	0	1	1
75	Mohla - Manpur - Ambagarh Chowki	AmbagarhChowki Nagar Panchayat	1.66	1	18	0.60	1.06	0	0	0	0	0
76	Bilaspur	Bilaspur Nagar Nigam	152.38	9	331	11.03	0	1	300	152.38	2	0.5
77		Takhatpur Nagar Palika	3.47	1	30	1.00	2.47	0	0	0	0	0
78		Ratanpur Nagar Palika	3.40	1	30	1.00	2.40	0	0	0	0	0
79		Kota Nagar Panchayat	2.41	1	18	0.60	1.81	0	0	0	0	0
80		Bodri Nagar Palika	3.09	1	28	0.93	1.65	0	0	0	1	0.5
81		Bilha Nagar Panchayat	1.85	1	28	0.93	0.41	0	0	0	1	0.5
82		Malhar Nagar Panchayat	1.14	1	18	0.60	0.54	0	0	0	0	0
83	Raigarh	Raigarh Nagar Nigam	17.12	2	179	5.97	11.15	0	0	0	0	0
84		Kharsiya Nagar Palika	3.00	1	16	0.53	2.46	0	0	0	0	0
85		Dharmjaygarh Nagar Panchayat	2.03	1	18	0.60	1.43	0	0	0	0	0
86		Gharghoda Nagar Panchayat	1.53	1	18	0.60	0.93	0	0	0	0	0
87		Lailunga Nagar Panchayat	1.47	1	18	0.60	0.87	0	0	0	0	0
88		Kirodimalnagar Nagar Panchayat	2.43	1	18	0.60	1.83	0	0	0	0	0
89		Pussore Nagar Panchayat	0.81	1	18	0.60	0.21	0	0	0	0	0
90		Mungeli Nagar Palika	5.43	1	51	1.70	3.23	0	0	0	1	0.5
91		Lormi Nagar Palika	2.81	1	26	0.87	1.94	0	0	0	0	0

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ULB WISE DETAILS OF COMPOSTING FACILITIES WITH COMPOST PITS, WINDROW PLATFORMS & OWC MACHINES

Sr. No.	Name of the District	Urban Local Bodies	Details of Bio Compost Units					Details of ISWM			Details of OWC	
			Intake Quantity of wet waste (TPD)	No. of Compost Shed in ULB (No.)	Bio Compost Units (No.s) [SBM]	Capacity of bio compost units (TPD) [SBM]	Capacity Windrows composting at SLRM/Compost sheds (TPD)	ISWM plant (No.s)	ISWM capacity (TPD)	Intake wet waste at ISWM plant (TPD)	OWC Machine (No.s)	Capacity of the Organic waste Converter Machine (TPD)
TOTAL			**1358.92**	**208**	**6245**	**210**	**500**	**2**	**1000**	**598**	**69**	**75**
92	Mungeli	Pathariya Nagar Panchayat	1.08	1	10	0.33	0.75	0	0	0	0	0
93		Sargaon Nagar Panchayat	1.21	1	10	0.33	0.88	0	0	0	0	0
94	Gaurela - Pendra - Marwahi	Gaurela Nagar Palika	3.00	1	16	0.53	1.96	0	0	0	1	0.5
95		Pendra Nagar Palika	2.43	1	15	0.50	1.43	0	0	0	1	0.5
96	Janjgir - Champa	JanjgirNaila Nagar Palika	6.95	1	30	1.00	5.45	0	0	0	1	0.5
97		Champa Nagar Palika	7.89	1	22	0.73	6.66	0	0	0	1	0.5
98		Akaltara Nagar Palika	3.64	1	20	0.67	2.97	0	0	0	0	0
99		Balouda Nagar Panchayat	2.36	1	16	0.53	1.83	0	0	0	0	0
100		Kharod Nagar Panchayat	1.46	1	20	0.67	0.80	0	0	0	0	0
101		Shivrinarayan Nagar Panchayat	1.36	1	18	0.60	0.76	0	0	0	0	0
102		Saragaon Nagar Panchayat	1.12	1	18	0.60	0.02	0	0	0	1	0.5
103		Nawagarh_J Nagar Panchayat	1.45	1	18	0.60	0.35	0	0	0	1	0.5
104		Rahaud Nagar Panchayat	0.80	1	16	0.53	0.27	0	0	0	0	0
105	Sarangarh - Bilaigarh	Sarangarh Nagar Palika	4.33	1	30	1.00	2.83	0	0	0	0	0.5
106		Sariya Nagar Panchayat	1.12	1	18	0.60	0.02	0	0	0	0	0.5
107		Baramkela Nagar Panchayat	0.88	1	18	0.60	0.28	0	0	0	0	0
108		Bhatgaon_SB Nagar Panchayat	1.43	1	18	0.60	0.83	0	0	0	0	0
109		Bilaigarh Nagar Panchayat	0.76	1	18	0.60	0	0	0	0	1	0.5
110	Korba	Korba Nagar Nigam	60.44	6	218	7.27	52.68	0	0	0	1	0.5
111		Dipka Nagar Palika	3.64	1	30	1.00	2.64	0	0	0	0	0
112		Katghora Nagar Palika	3.32	1	26	0.87	2.45	0	0	0	1	0
113		Pali Nagar Panchayat	0.76	1	18	0.60	0.16	0	0	0	0	0
114		Churikala Nagar Panchayat	1.06	1	18	0.60	0	0	0	0	1	0.5
115	Sakti	Sakti Nagar Palika	3.96	1	30	1.00	2.96	0	0	0	0	0
116		Nayabaradwar Nagar Panchayat	1.72	1	18	0.60	1.12	0	0	0	0	0
117		Aadbhar Nagar Panchayat	1.28	1	16	0.53	0.75	0	0	0	0	0
118		Jaijepur Nagar Panchayat	1.52	1	18	0.60	0.92	0	0	0	0	0
119		Dhabhara Nagar Panchayat	1.47	1	18	0.60	0.87	0	0	0	0	0
120		Chandrapur Nagar Panchayat	1.44	1	18	0.60	0.84	0	0	0	0	0
121	Sarguja	Ambikapur Nagar Nigam	28.67	3	205	6.83	19.84	0	0	0	1	2
122		Sitapur Nagar Panchayat	1.68	1	24	0.80	0.88	0	0	0	0	0
123		Lakhanpur Nagar Panchayat	1.07	1	16	0.53	0.54	0	0	0	0	0
124	Jashpur	Jashpurnagar Nagar Palika	3.74	1	24	0.80	1.94	0	0	0	2	1
125		Patthalgaon Nagar Palika	3.14	1	34	1.13	1.50	0	0	0	1	0.5
126		Kotba Nagar Panchayat	1.11	1	18	0.60	0.51	0	0	0	0	0
127		Bagicha Nagar Panchayat	1.67	1	18	0.60	0.57	0	0	0	1	0.5
128		Kunkuri Nagar Panchayat	2.14	1	18	0.60	1.04	0	0	0	1	0.5
129	Balrampur	Balrampur Nagar Palika	0.75	1	18	0.60	0	0	0	0	1	0.6
130		Ramanujganj Nagar Palika	1.78	1	18	0.60	0.68	0	0	0	1	0.5
131		Kusmi Nagar Panchayat	1.29	1	18	0.60	0.69	0	0	0	0	0
132		Rajpur Nagar Panchayat	0.91	1	18	0.60	0.31	0	0	0	0	0
133		Wadrafnagar Nagar Panchayat	0.80	1	18	0.60	0.20	0	0	0	0	0
134		Baikunthpur Nagar Palika	2.14	1	18	0.60	1.54	0	0	0	0	0

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Sr. No.	Name of the District	Urban Local Bodies	Details of Bio Compost Units					Details of ISWM			Details of OWC	
			Intake Quantity of wet waste (TPD)	No. of Compost Shed in ULB (No.)	Bio Compost Units (No.s) [SBM]	Capacity of bio compost units (TPD) [SBM]	Capacity Windrows composting at SLRM/Compost sheds (TPD)	ISWM plant (No.s)	ISWM capacity (TPD)	Intake wet waste at ISWM plant (TPD)	OWC Machine (No.s)	Capacity of the Organic waste Converter Machine (TPD)
TOTAL			**1358.92**	**208**	**6245**	**210**	**500**	**2**	**1000**	**598**	**69**	**75**
135	Koriya	Shivpurchrcha Nagar Palika	2.06	1	18	0.60	1.46	0	0	0	0	0
136	Surajpur	Surajpur Nagar Palika	3.16	1	28	0.93	1.22	0	0	0	1	1
137		Vishrampur Nagar Panchayat	1.88	1	18	0.60	1.28	0	0	0	0	0
138		Pratappur Nagar Panchayat	0.75	1	18	0.60	0.15	0	0	0	0	0
139		Bhatgaon_S Nagar Panchayat	1.50	1	110	3.67	0	0	0	0	0	0
140		Jarhi Nagar Panchayat	0.89	1	18	0.60	0.29	0	0	0	0	0
141		Premnagar Nagar Panchayat	0.80	1	16	0.53	0.27	0	0	0	0	0
142	Manendragarh - Chirmiri - Bharatpur	Chirmiri Nagar Nigam	8.24	1	50	1.67	4.57	0	0	0	1	2
143		Manendragarh Nagar Palika	4.34	1	30	1.00	3.34	0	0	0	0	0
144		Jhagrakhand Nagar Panchayat	1.01	1	10	0.33	0.68	0	0	0	0	0
145		Khongapani Nagar Panchayat	2.51	1	10	0.33	2.18	0	0	0	0	0
146		Nailedri Nagar Panchayat	0.96	1	10	0.33	0.63	0	0	0	0	0
147	Bastar	Jagdalpur Nagar Nigam	23.21	1	125	4.17	14.05	0	0	0	2	5
148		Bastar Nagar Panchayat	1.12	1	34	1.13	0	0	0	0	-	0
149	Kondagaon	Kondagaon Nagar Palika	5.88	1	28	0.93	2.95	0	0	0	1	2
150		Keshkal Nagar Panchayat	1.77	1	36	1.20	0	0	0	0	1	2
151		Farasgaon Nagar Panchayat	1.01	1	24	0.80	0.21	0	0	0	0	0
152	Narayanpur	Narayanpur Nagar Palika	3.00	1	28	0.93	0.06	0	0	0	1	2
153	Kanker	Kanker Nagar Palika	4.12	1	35	1.17	0.95	0	0	0	1	2
154		Bhanupratappur Nagar Panchayat	1.55	1	18	0.60	0.75	0	0	0	1	0.2
155		Charama Nagar Panchayat	1.93	1	30	1.00	0.93	0	0	0	0	0
156		Pankhanjur Nagar Panchayat	1.82	1	18	0.60	1.22	0	0	0	0	0
157		Antagarh Nagar Panchayat	0.96	1	18	0.60	0.36	0	0	0	0	0
158		Narharpur Nagar Panchayat	0.79	1	26	0.87	0	0	0	0	1	2
159	Dantewada	Kirandul Nagar Palika	2.89	1	30	1.00	1.39	0	0	0	1	0.5
160		BadiBacheli Nagar Palika	3.16	1	30	1.00	1.66	0	0	0	1	0.5
161		Dantewada Nagar Palika	2.19	1	30	1.00	0.69	0	0	0	1	0.5
162		Geedam Nagar Panchayat	1.06	1	18	0.60	0.46	0	0	0	0	0
163		Barsur Nagar Panchayat	1.07	1	18	0.60	0.47	0	0	0	0	0
164	Sukma	Sukma Nagar Palika	2.03	1	30	1.00	1.03	0	0	0	0	0
165		Dornapal Nagar Panchayat	1.20	1	18	0.60	0.60	0	0	0	0	0
166		Konta Nagar Panchayat	1.08	1	18	0.60	0.48	0	0	0	0	0
167	Bijapur	Bijapur Nagar Palika	2.25	1	30	1.00	1.25	0	0	0	0	0
168		Bhairamgarh Nagar Panchayat	1.21	1	18	0.60	0.61	0	0	0	0	0
169		Bhopalpattnam Nagar Panchayat	0.80	1	18	0.60	0.20	0	0	0	0	0
170	Gariyaband	Kopra Nagar Panchayat	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0
171		Devbogh Nagar Panchayat	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0
172	BalodaBazar	Rohansi Nagar Panchayat	0.00	0	0	0.00	0.00	0	0	0	0	0
173	Durg	Amleshwar Nagar Palika	0.00	0	0	0.00	0.00	0	0	0	0	0
174	Kabirdham	Indori Nagar Panchayat	0.00	0	0	0.00	0.00	0	0	0	0	0
175		Dadhi Nagar Panchayat	0.00	0	0	0.00	0.00	0	0	0	0	0

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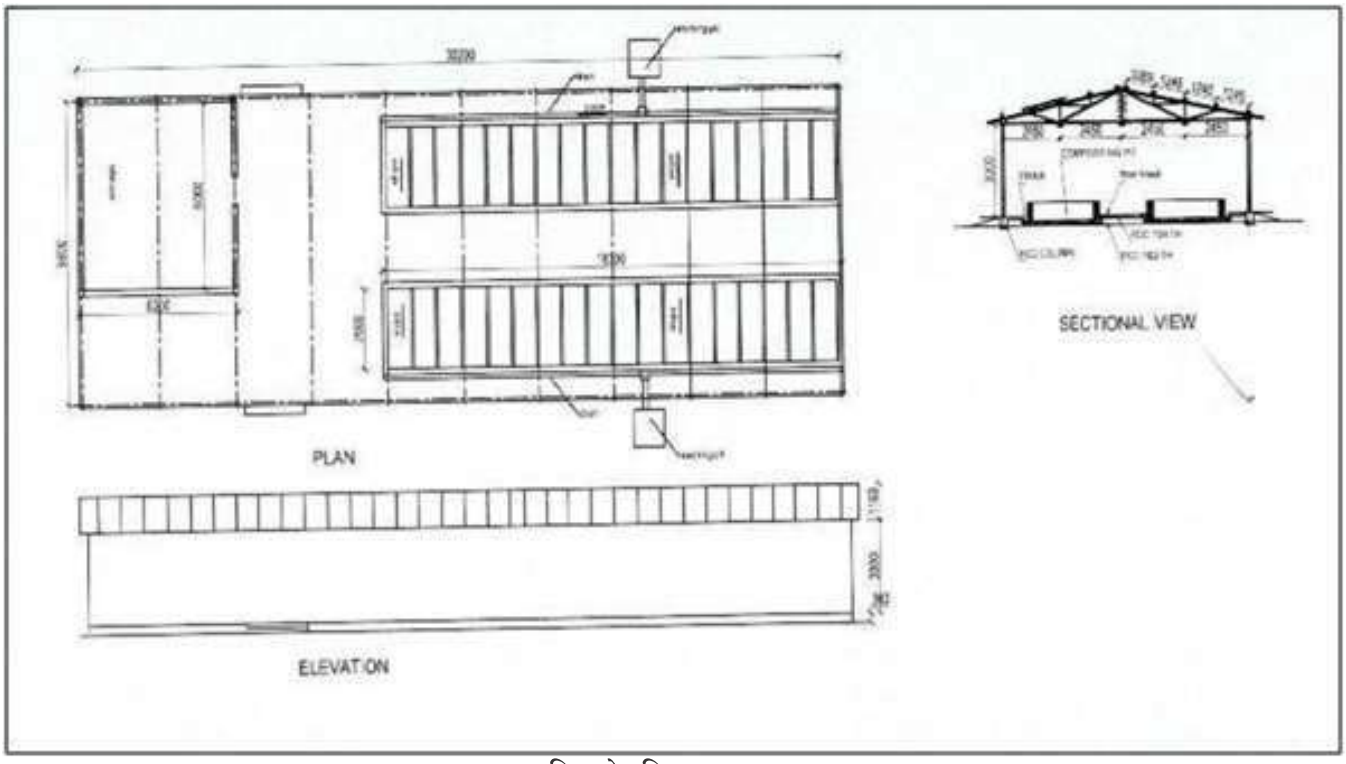
ULB WISE DETAILS OF COMPOSTING FACILITIES WITH COMPOST PITS, WINDROW PLATFORMS & OWC MACHINES

Sr. No.	Name of the District	Urban Local Bodies	Details of Bio Compost Units					Details of ISWM			Details of OWC	
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TOTAL			**1358.92**	**208**	**6245**	**210**	**500**	**2**	**1000**	**598**	**69**	**75**
176	Bemetara	Bhimbhori Nagar Panchayat	0.00	0	0	0.00	0.00	0	0	0	0	0
177		Kusmi_Be Nagar Panchayat	0.00	0	0	0.00	0.00	0	0	0	0	0
178	Rajnandgaon	LalBahadur Nagar Panchayat	0.00	0	0	0.00	0.00	0	0	0	0	0
179		Ghumka Nagar Panchayat	0.00	0	0	0.00	0.00	0	0	0	0	0
180	Balod	Palari_B Nagar Panchayat	0.00	0	0	0.00	0.00	0	0	0	0	0
181	Korba	BankiMogra Nagar Palika	0.00	0	0	0.00	0.00	0	0	0	0	0
182	Mungeli	Barela Nagar Panchayat	0.00	0	0	0.00	0.00	0	0	0	0	0
183		Jarhagaon Nagar Panchayat	0.00	0	0	0.00	0.00	0	0	0	0	0
184	JanjgirChampa	Pamgarh Nagar Panchayat	0.00	0	0	0.00	0.00	0	0	0	0	0
185		Nariyara Nagar Panchayat	0.00	0	0	0.00	0.00	0	0	0	0	0
186		Bamnidih Nagar Panchayat	0.00	0	0	0.00	0.00	0	0	0	0	0
187	Sarangarh-Bilaigarh	Sarsiwa Nagar Panchayat	0.00	0	0	0.00	0.00	0	0	0	0	0
188		Pawni Nagar Panchayat	0.00	0	0	0.00	0.00	0	0	0	0	0
189	Gaurela-Pendra-Marwahi	Marwahi Nagar Panchayat	0.00	0	0	0.00	0.00	0	0	0	0	0
190	Surajpur	Shivnandpur Nagar Panchayat	0.00	0	0	0.00	0.00	0	0	0	0	0
191	Koriya	Patna Nagar Panchayat	0.00	0	0	0.00	0.00	0	0	0	0	0
192	Manendragarh-Chirmiri-Bharatpur	Janakpur Nagar Panchayat	0.00	0	0	0.00	0.00	0	0	0	0	0

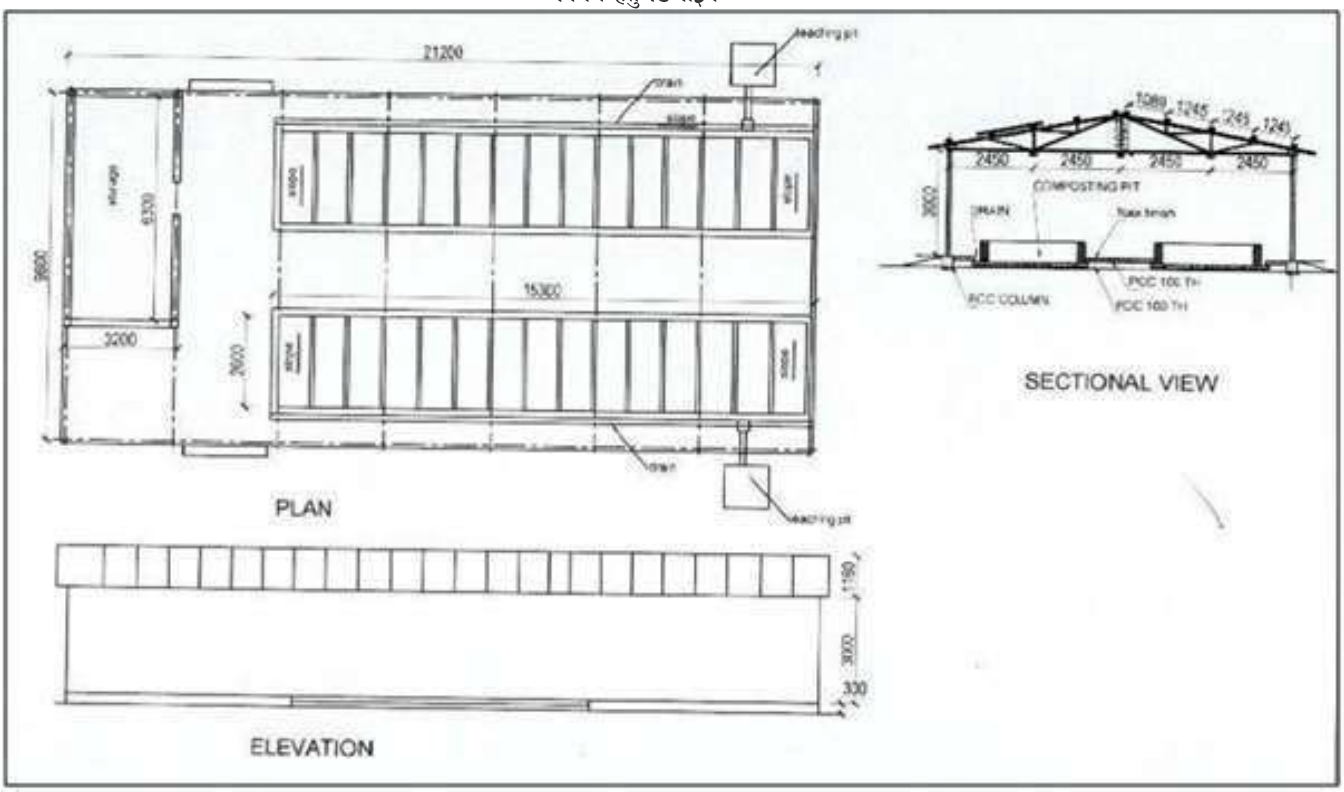
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परिशिष्ठ-ब

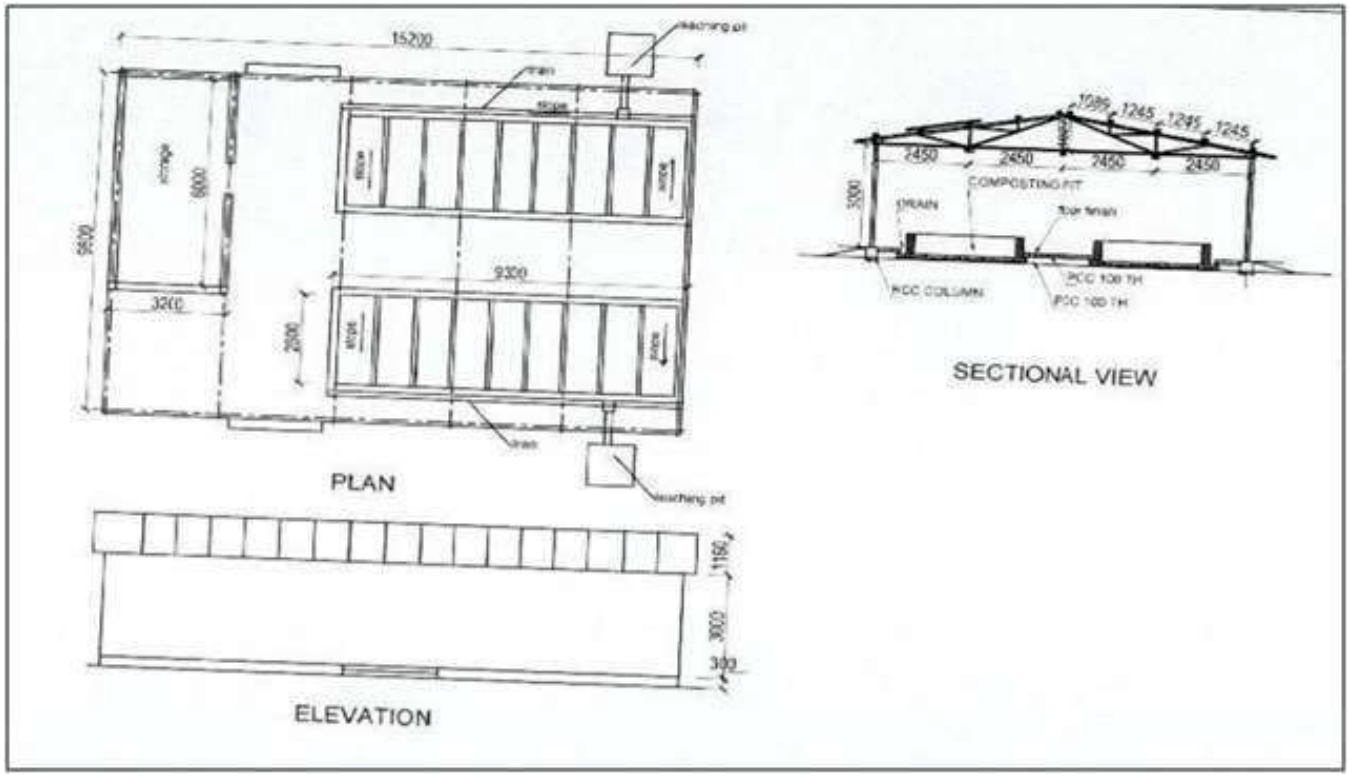
कम्पोस्टिंग शेड के डिजाइन एवं रंग –



निगम हेतु डिजाइन



निकाय हेतु डिजाइन



नगर पंचायत हेतु डिजाइन



Reference Colour Code :
Outside Wall : Asian Paints Water Jet 9209 (Sky Blue Shade)

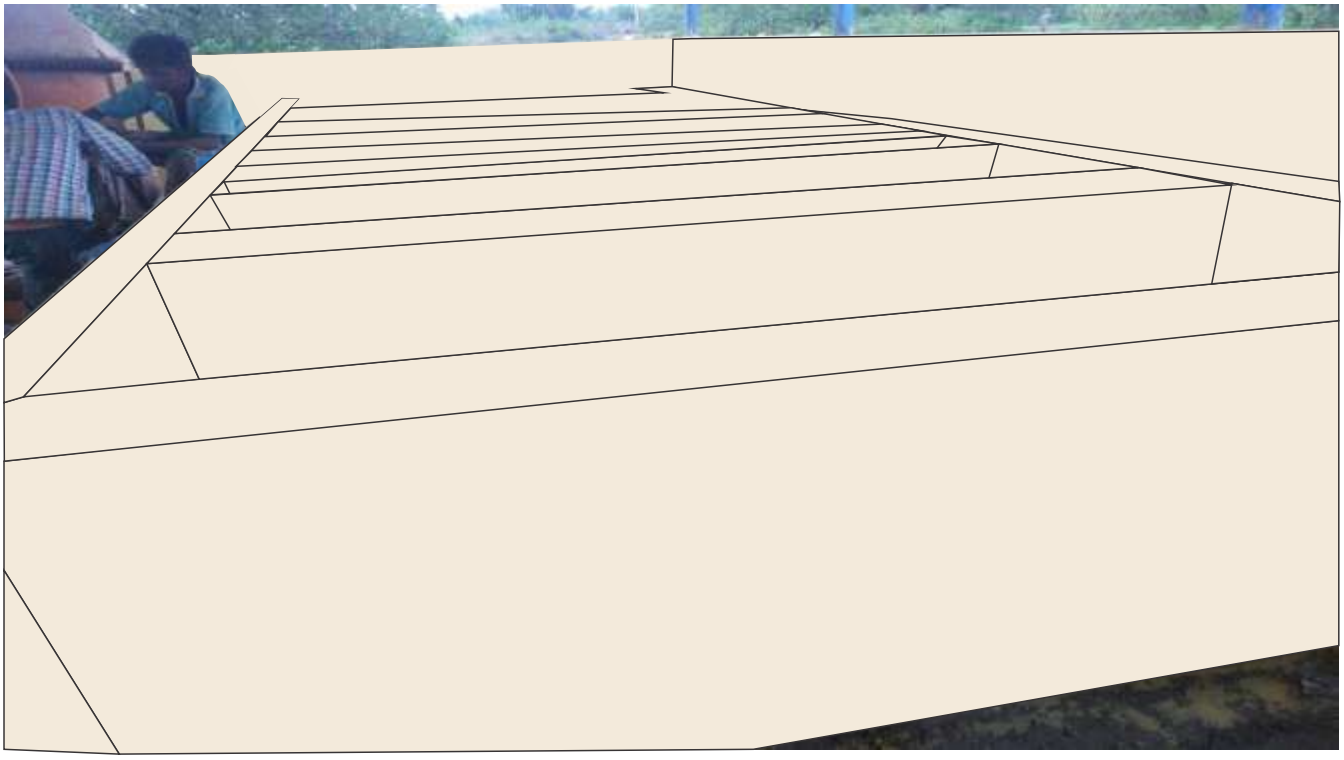


Reference Colour Code :
Outside Wall : Asian Paints Water Jet 9209 (Sky Blue Shade)
Inside Wall : Asian Paints Snow Blush L138 (Cream Shade)

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Reference Colour Code :
Outside Wall : Asian Paints Water Jet 9209 (Sky Blue Shade)



Reference Colour Code :
Inside Wall : Asian Paints Snow Blush L138 (Cream Shade)

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परिशिष्ठ-स

पृथक्कीकरण उपरांत रिसाईक्लिंग योग्य अपशिष्ठ एवं
उनसे बनाये जाने वाले सामग्री की जानकारी

TYPES OF PAPER WASTAGE





TYPES OF CARD BOARD





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TYPES OF PLASTIC COVERS



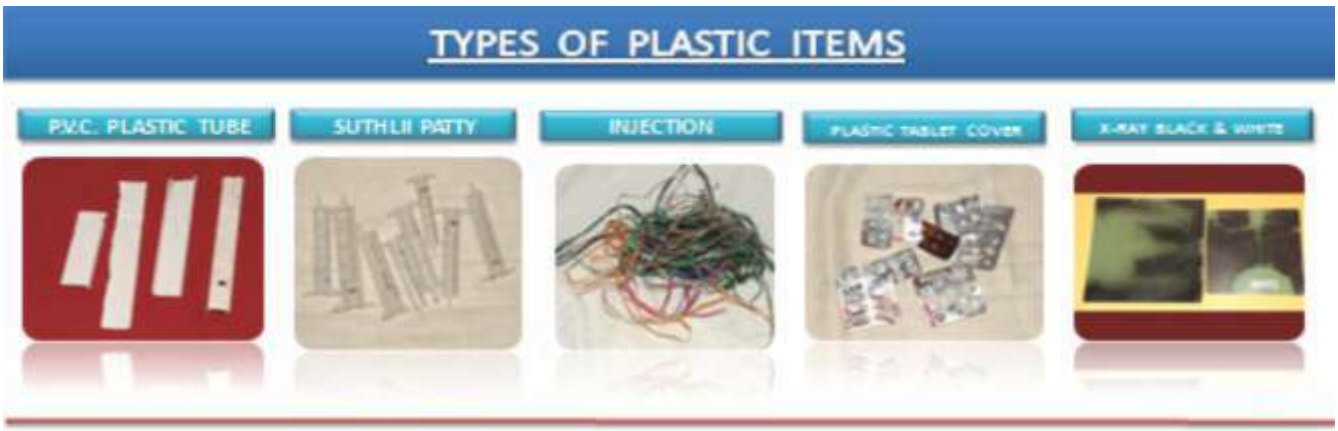
TYPES OF PLASTIC ITEMS



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TYPES OF RUBBER ITEMS



TYPES OF GLASS ITEMS



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Annexure H

ULB WISE DETAILS OF QUANTIFIED FIGURES OF DAILY INTAKE OF WET WASTE, COMPOST GENERATED & ITS END USE

Sr. No.	Name of the District	Urban Local Bodies	Intake Quantity of wet waste (TPD)	Output quantity as compost (TPD)	Quantity of compost utlized by ULBs (TPD)	Quantity of compost distributed to citizens (TPD)	Quantity of compost sold to farmers (TPD)	Quantity of compost sold in last six months (MT)	Quantity of compost stored at compost shed (MT)
TOTAL			**1359**	**138.5**	**57.917**	**17.574**	**27.727**	**4992.06**	**8090.4**
1	Raipur	Raipur Nagar Nigam	446.00	32.00	0	0	12.74	2293.2	3500
2		MandirHasoud Nagar Palika	2.89	0.35	0.3	0.02	0.02	3.6	1.8
3		Chandkhuri Nagar Panchayat	0.95	0.11	0.08	0	0	0	3
4		Samoda Nagar Panchayat	1.23	0.15	0.12	0	0.01	1.8	3.6
5		Birgaon Nagar Nigam	23.54	2.82	2.55	0	0.185	33.3	21
6		Tildanewra Nagar Palika	4.49	0.54	0.5	0	0	0	7.2
7		Gobranawapara Nagar Palika	5.20	0.62	0.35	0.25	0	0	3.8
8		Aarang Nagar Palika	3.00	0.36	0.25	0.2	0	0	0.12
9		Abhanpur Nagar Palika	2.56	0.31	0.2	0.11	0	0	1
10		Kharora Nagar Panchayat	1.61	0.19	0.15	0.04	0	0	0.1
11		Manacamp Nagar Panchayat	1.93	0.23	0.21	0.1	0	0	0.3
12		Kunra Nagar Panchayat	1.47	0.18	0.11	0.3	0	0	0.4
13	Gariyaband	Gariyaband Nagar Palika	1.93	0.23	0.18	0.35	0	0	0.31
14		Rajim Nagar Panchayat	2.57	0.31	0.31	0.13	0	0	0.03
15		Fingeshwar Nagar Panchayat	1.94	0.23	0.23	0.05	0	0	0.01
16		Chhura Nagar Panchayat	1.04	0.12	0.12	0.24	0	0	0.2
17	Dhamtari	Dhamtari Nagar Nigam	12.30	1.48	1.48	0.18	0	0	0.35
18		Kurud Nagar Panchayat	2.59	0.31	0.2	0.11	0	0	0.18
19		Magarload Nagar Panchayat	1.19	0.14	0.09	0.05	0	0	0.36
20		Nagri Nagar Panchayat	2.38	0.29	0.14	0.12	0	0	5.4
21		Bhakhara Nagar Panchayat	1.36	0.16	0.11	0.03	0	0	3.6
22		Aamdi Nagar Panchayat	1.18	0.14	0.1	0.02	0	0	3.6
23	Mahasamund	Mahasamund Nagar Palika	9.36	1.12	0.78	0.05	0	0	52.5
24		Bagbahara Nagar Palika	3.42	0.41	0.28	0.03	0	0	18
25		Saraipali Nagar Palika	3.58	0.43	0.15	0.1	0	0	32.4
26		Pithora Nagar Panchayat	1.44	0.17	0.09	0.01	0	0	12.7
27		Basna Nagar Panchayat	1.83	0.22	0.1	0.03	0	0	16.2
28		Tumgaon Nagar Panchayat	1.34	0.16	0.08	0.01	0	0	12.6
29		Lawan Nagar Panchayat	1.52	0.18	0.1	0.06	0	0	3.6

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TOTAL			**1359**	**138.5**	**57.917**	**17.574**	**27.727**	**4992.06**	**8090.4**
30	Balodabazar - Bhatapara	Tundra Nagar Panchayat	1.42	0.17	0.1	0.5	0	0	0.04
31		Balodabazar Nagar Palika	4.44	0.53	0.36	0.12	0.01	1.8	7.4
32		Bhatapara Nagar Palika	6.58	0.79	0.5	0.09	0.1	18	20
33		Kashdol Nagar Panchayat	2.33	0.28	0.2	0.08	0	0	0.2
34		Palari_BB Nagar Panchayat	1.50	0.18	0.1	0.08	0	0	0.1
35		Simga Nagar Palika	2.25	0.27	0.16	0.5	0	0	0.6
36	Durg	Durg Nagar Nigam	69.54	8.34	4.17	0.84	0.79	142.2	457.2
37		Bhilai Nagar Nigam	94.68	11.36	11.36	2.6	0	0	8.33
38		BhilaiCharoda Nagar Nigam	12.30	1.48	0.4	0.48	0.2	36	72
39		Jamul Nagar Palika	3.56	0.43	0.32	0.1	0	0	1.8
40		Kumhari Nagar Palika	4.71	0.56	0.31	0	0.17	30.6	14.4
41		Ahiwara Nagar Palika	3.26	0.39	0.2	0.05	0.1	18	7.5
42		Dhamdha Nagar Panchayat	1.77	0.21	0.18	0.02	0.004	0.72	1.08
43		Patan Nagar Panchayat	1.66	0.20	0.15	0.002	0.003	0.54	8.1
44		Utai Nagar Panchayat	1.56	0.19	0.12	0.03	0.002	0.36	7
45		Risali Nagar Nigam	27.81	3.34	0.95	0.58	1.27	228.6	98
46	Bemetara	Bemetara Nagar Palika	4.82	0.58	0.2	0.05	0.1	18	41.4
47		Saja Nagar Panchayat	0.94	0.11	0.07	0.01	0.01	1.8	3.6
48		Thankhamhariya Nagar Panchayat	1.43	0.17	0.09	0.012	0.016	2.88	9.36
49		Devkar Nagar Panchayat	0.86	0.10	0.06	0	0.02	3.6	4.5
50		Berla Nagar Panchayat	0.86	0.10	0.04	0.02	0.01	1.8	5.4
51		Parpodi Nagar Panchayat	0.59	0.07	0.05	0	0	0	3.6
52		Nawagarh_B Nagar Panchayat	1.60	0.19	0.10	0.04	0.03	5.4	3.6
53		Maro Nagar Panchayat	0.84	0.10	0.04	0.02	0.01	1.8	5.4
54	Balod	Balod Nagar Palika	3.69	0.44	0.2	0.04	0.1	18	18
55		DalliRajhara Nagar Palika	7.01	0.84	0.6	0	0.04	7.2	36
56		Gunderdehi Nagar Panchayat	1.44	0.17	0.04	0	0.04	7.2	16.2
57		Doundi Nagar Panchayat	1.35	0.16	0.08	0	0.02	3.6	10.8
58		DoundiLohara Nagar Panchayat	1.00	0.12	0.05	0	0.02	3.6	9

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TOTAL			**1359**	**138.5**	**57.917**	**17.574**	**27.727**	**4992.06**	**8090.4**
59		Gurur Nagar Panchayat	0.60	0.07	0.03	0	0.03	5.4	1.8
60		Arjunda Nagar Panchayat	0.86	0.10	0.04	0	0.04	7.2	3.6
61		Chikhlakasa Nagar Panchayat	1.02	0.12	0.05	0	0.02	3.6	9
62	Rajnandgaon	Rajnandgaon Nagar Nigam	39.58	4.75	2.8	1	0.65	117	54
63		Dongargarh Nagar Palika	6.58	0.79	0.4	0.25	0	0	26
64		Dongargaon Nagar Panchayat	2.65	0.32	0.2	0.05	0	0	12.6
65		Churiya Nagar Panchayat	0.76	0.09	0.04	0.02	0	0	5.4
66	Kabirdham	Kawardha Nagar Palika	8.08	0.97	0.097	0	0.073	13.14	144
67		Pandriya Nagar Palika	2.55	0.31	0.12	0.07	0.05	9	13
68		Bodla Nagar Panchayat	1.01	0.12	0.04	0.02	0.01	1.8	9
69		Pandatarai Nagar Panchayat	1.12	0.13	0.04	0.03	0.02	3.6	7.2
70		SahspurLohara Nagar Panchayat	0.99	0.12	0.06	0	0.05	9	1.8
71		Pipariya Nagar Panchayat	0.91	0.11	0.02	0.01	0.044	7.92	6.48
72	Khairagarh - Chhuikhadan - Gandai	Khairagarh Nagar Palika	2.94	0.35	0.2	0.05	0.04	7.2	11
73		Gandai Nagar Panchayat	1.51	0.18	0.1	0.05	0.02	3.6	1.8
74		Chhuikhadan Nagar Panchayat	1.12	0.13	0.05	0.03	0.02	3.6	6
75	Mohla - Manpur - Ambagarh Chowki	AmbagarhChowki Nagar Panchayat	1.66	0.20	0.1	0.05	0	0	9
76	Bilaspur	Bilaspur Nagar Nigam	152.38	15.24	0	0	2.41	435	2300
77		Takhatpur Nagar Palika	3.47	0.42	0.33	0	0.06	10.8	5.4
78		Ratanpur Nagar Palika	3.40	0.41	0.3	0	0.09	16.2	3.6
79		Kota Nagar Panchayat	2.41	0.29	0.19	0	0.08	14.4	3.6
80		Bodri Nagar Palika	3.09	0.37	0.13	0	0.2	36	7.2
81		Bilha Nagar Panchayat	1.85	0.22	0.11	0	0.08	14.4	5.4
82		Malhar Nagar Panchayat	1.14	0.14	0.08	0	0.03	5.4	5.4
83	Raigarh	Raigarh Nagar Nigam	17.12	2.05	0.6	1.1	0.1	18	45
84		Kharsiya Nagar Palika	3.00	0.36	0.15	0.1	0.1	18	5
85		Dharmjaygarh Nagar Panchayat	2.03	0.24	0.18	0.3	0.1	18	4.5
86		Gharghoda Nagar Panchayat	1.53	0.18	0.16	0.01	0.01	1.8	0.01
87		Lailunga Nagar Panchayat	1.47	0.18	0.16	0.01	0.01	1.8	0.01

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88		Kirodimalnagar Nagar Panchayat	2.43	0.29	0.15	0.1	0.1	18	21.6
89		Pussore Nagar Panchayat	0.81	0.10	0.06	0.02	0.01	1.8	1.8
90	Mungeli	Mungeli Nagar Palika	5.43	0.65	0.65	0.15	0	0	27
91		Lormi Nagar Palika	2.81	0.34	0.35	0.1	0	0	18
92		Pathariya Nagar Panchayat	1.08	0.13	0.05	0.06	0	0	3.6
93		Sargaon Nagar Panchayat	1.21	0.15	0.12	0.02	0	0	1.8
94	Gaurela - Pendra - Marwahi	Gaurela Nagar Palika	3.00	0.36	0.2	0.02	0.1	18	7.2
95		Pendra Nagar Palika	2.43	0.29	0.2	0.03	0.02	3.6	7.2
96	Janjgir - Champa	JanjgirNaila Nagar Palika	6.95	0.83	0.59	0.21	0	0	5.5
97		Champa Nagar Palika	7.89	0.95	0.48	0.2	0	0	49
98		Akaltara Nagar Palika	3.64	0.44	0.31	0.1	0	0	5.4
99		Balouda Nagar Panchayat	2.36	0.28	0.16	0.1	0	0	3.6
100		Kharod Nagar Panchayat	1.46	0.18	0.05	0.07	0.02	3.6	7.2
101		Shivrinarayan Nagar Panchayat	1.36	0.16	0.07	0.03	0.01	1.8	9.2
102		Saragaon Nagar Panchayat	1.12	0.13	0.04	0.01	0	0	15
103		Nawagarh_J Nagar Panchayat	1.45	0.17	0.11	0.05	0	0	1.8
104		Rahaud Nagar Panchayat	0.80	0.10	0.04	0.02	0.01	1.8	5.4
105	Sarangarh - Bilaigarh	Sarangarh Nagar Palika	4.33	0.52	0.4	0.1	0.02	3.6	0.3
106		Sariya Nagar Panchayat	1.12	0.13	0.05	0.1	0.02	3.6	0.1
107		Baramkela Nagar Panchayat	0.88	0.11	0.08	0.02	0.01	1.8	0.07
108		Bhatgaon_SB Nagar Panchayat	1.43	0.17	0.1	0.05	0.02	3.6	1.7
109		Bilaigarh Nagar Panchayat	0.76	0.09	0.05	0.03	0.01	1.8	1.3
110	Korba	Korba Nagar Nigam	60.44	7.25	5.62	0.71	1.42	255.6	58.5
111		Dipka Nagar Palika	3.64	0.44	0.27	0.02	0.12	21.6	5.4
112		Katghora Nagar Palika	3.32	0.40	0.2	0.1	0.08	14.4	3.6
113		Pali Nagar Panchayat	0.76	0.09	0.03	0.01	0.03	5.4	3.6
114		Churikala Nagar Panchayat	1.06	0.13	0.05	0.05	0.02	3.6	1.8
115		Sakti Nagar Palika	3.96	0.47	0.32	0.09	0.06	10.8	0.3

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116	Sakti	Nayabaradwar Nagar Panchayat	1.72	0.21	0.12	0.06	0	0	5.4
117		Aadbhar Nagar Panchayat	1.28	0.15	0.1	0.05	0	0	0.06
118		Jaijepur Nagar Panchayat	1.52	0.18	0.1	0.06	0	0	3.6
119		Dhabhara Nagar Panchayat	1.47	0.18	0.07	0.06	0.04	7.2	1.8
120		Chandrapur Nagar Panchayat	1.44	0.17	0.07	0.05	0.03	5.4	3.6
121	Sarguja	Ambikapur Nagar Nigam	28.67	3.44	1.2	0	2	360	50
122		Sitapur Nagar Panchayat	1.68	0.24	0.14	0.02	0.08	14.4	1
123		Lakhanpur Nagar Panchayat	1.07	0.13	0.1	0.01	0.03	5.4	14
124	Jashpur	Jashpurnagar Nagar Palika	3.74	0.45	0.17	0.06	0.18	32.4	7.2
125		Patthalgaon Nagar Palika	3.14	0.38	0.21	0.02	0.15	27	1
126		Kotba Nagar Panchayat	1.11	0.13	0.07	0.02	0.03	5.4	1.8
127		Bagicha Nagar Panchayat	1.67	0.20	0.1	0.03	0.06	10.8	1.8
128		Kunkuri Nagar Panchayat	2.14	0.26	0.17	0.03	0.06	10.8	1.5
129	Balrampur	Balrampur Nagar Palika	0.75	0.09	0.12	0.05	0.04	7.2	14
130		Ramanujganj Nagar Palika	1.78	0.21	0.14	0.05	0.04	7.2	12
131		Kusmi Nagar Panchayat	1.29	0.15	0.1	0.02	0.01	1.8	3.6
132		Rajpur Nagar Panchayat	0.91	0.11	0.08	0.01	0.01	1.8	1.8
133		Wadrafnagar Nagar Panchayat	0.80	0.10	0.05	0.01	0.04	7.2	19
134	Koriya	Baikunthpur Nagar Palika	2.14	0.26	0.11	0.05	0.02	3.6	14.4
135		Shivpurchrcha Nagar Palika	2.06	0.25	0.8	0.5	0.1	18	17
136	Surajpur	Surajpur Nagar Palika	3.16	0.38	0.19	0.08	0.11	19.8	12
137		Vishrampur Nagar Panchayat	1.88	0.23	0.15	0.05	0.03	5.4	14
138		Pratappur Nagar Panchayat	0.75	0.09	0.04	0	0.04	7.2	1.8
139		Bhatgaon_S Nagar Panchayat	1.50	0.18	0.05	0	0.1	18	5.4
140		Jarhi Nagar Panchayat	0.89	0.11	0.03	0.02	0.05	9	1.8
141		Premnagar Nagar Panchayat	0.80	0.10	0.04	0.05	0.01	1.8	15.2
142	Manendragarh - Chirmiri - Bharatpur	Chirmiri Nagar Nigam	8.24	0.99	0.6	0.2	0	0	34.2
143		Manendragarh Nagar Palika	4.34	0.52	0.17	0.16	0.2	36	1.8
144		Jhagrakhand Nagar Panchayat	1.01	0.12	0.06	0.06	0.02	3.6	3.6

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145		Khongapani Nagar Panchayat	2.51	0.30	0.15	0.11	0.04	7.2	0
146		Nailedri Nagar Panchayat	0.96	0.12	0.08	0.02	0.02	3.6	0
147	Bastar	Jagdalpur Nagar Nigam	23.21	2.79	1.15	0.52	1.12	201.6	27
148		Bastar Nagar Panchayat	1.12	0.13	0.08	0.03	0.02	3.6	13.5
149	Kondagaon	Kondagaon Nagar Palika	5.88	0.71	0.63	0.05	0.03	5.4	19.2
150		Keshkal Nagar Panchayat	1.77	0.21	0.12	0.03	0	0	10.8
151		Farasgaon Nagar Panchayat	1.01	0.12	0.08	0.02	0.02	3.6	2.6
152	Narayanpur	Narayanpur Nagar Palika	3.00	0.36	0.15	0.01	0.1	18	18
153	Kanker	Kanker Nagar Palika	4.12	0.49	0.39	0.05	0.04	7.2	18
154		Bhanupratappur Nagar Panchayat	1.55	0.19	0.12	0.03	0.04	7.2	18.2
155		Charama Nagar Panchayat	1.93	0.23	0.12	0.05	0.04	7.2	3.6
156		Pankhanjur Nagar Panchayat	1.82	0.22	0.11	0.05	0.06	10.8	18.6
157		Antagarh Nagar Panchayat	0.96	0.12	0.01	0.01	0.02	3.6	14.4
158		Narharpur Nagar Panchayat	0.79	0.10	0.07	0.01	0	0	3.6
159	Dantewada	Kirandul Nagar Palika	2.89	0.35	0.15	0.03	0.06	10.8	19.8
160		BadiBacheli Nagar Palika	3.16	0.38	0.18	0.07	0.03	5.4	18
161		Dantewada Nagar Palika	2.19	0.26	0.13	0.02	0.09	16.2	3.6
162		Geedam Nagar Panchayat	1.06	0.13	0.09	0.02	0.02	3.6	1.8
163		Barsur Nagar Panchayat	1.07	0.13	0.09	0.01	0.02	3.6	1.8
164	Sukma	Sukma Nagar Palika	2.03	0.24	0.15	0.01	0.02	3.6	10.8
165		Dornapal Nagar Panchayat	1.20	0.14	0.06	0.01	0	0	12.6
166		Konta Nagar Panchayat	1.08	0.13	0.05	0.01	0	0	12.6
167	Bijapur	Bijapur Nagar Palika	2.25	0.27	0.15	0.01	0	0	19.8
168		Bhairamgarh Nagar Panchayat	1.21	0.15	0.07	0.02	0.02	3.6	7.2
169		Bhopalpattnam Nagar Panchayat	0.80	0.08	0.05	0.02	0	0	1.8
170	Gariyaband	Kopra Nagar Panchayat	0.00	0.00	0	0.00	0.00	0	0.00
171		Devbogh Nagar Panchayat	0.00	0.00	0	0.00	0.00	0	0.00
172	BalodaBazar	Rohansi Nagar Panchayat	0.00	0.00	0	0.00	0.00	0	0.00
173	Durg	Amleshwar Nagar Palika	0.00	0.00	0	0	0	0	0

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174	Kabirdham	Indori Nagar Panchayat	0.00	0.00	0	0	0	0	0
175	Bemetara	Dadhi Nagar Panchayat	0.00	0.00	0	0	0	0	0
176		Bhimbhori Nagar Panchayat	0.00	0.00	0	0	0	0	0
177		Kusmi_Be Nagar Panchayat	0.00	0.00	0	0	0	0	0
178	Rajnandgaon	LalBahadur Nagar Panchayat	0.00	0.00	0	0	0	0	0
179		Ghumka Nagar Panchayat	0.00	0.00	0	0	0	0	0
180	Balod	Palari_B Nagar Panchayat	0.00	0.00	0	0	0	0	0
181	Korba	BankiMogra Nagar Palika	0.00	0.00	0	0	0	0	0
182	Mungeli	Barela Nagar Panchayat	0.00	0.00	0	0	0	0	0
183		Jarhagaon Nagar Panchayat	0.00	0.00	0	0	0	0	0
184	JanjgirChampa	Pamgarh Nagar Panchayat	0.00	0.00	0	0	0	0	0
185		Nariyara Nagar Panchayat	0.00	0.00	0	0	0	0	0
186		Bamnidih Nagar Panchayat	0.00	0.00	0	0	0	0	0
187	Sarangarh-Bilaigarh	Sarsiwa Nagar Panchayat	0.00	0.00	0	0	0	0	0
188		Pawni Nagar Panchayat	0.00	0.00	0	0	0	0	0
189	Gaurela-Pendra-Marwahi	Marwahi Nagar Panchayat	0.00	0.00	0	0	0	0	0
190	Surajpur	Shivnandpur Nagar Panchayat	0.00	0.00	0	0	0	0	0
191	Koriya	Patna Nagar Panchayat	0.00	0.00	0	0	0	0	0
192	Manendragarh-Chirmiri-Bharatpur	Janakpur Nagar Panchayat	0.00	0.00	0	0	0	0	0

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

ANNEXURE I

DMSWSL

Delhi MSW Solutions Ltd.

(A Division Of Resustainability Ltd.)
Khasra No.775,Near Pirda Chowk,Dhansooly Road, Sakri
Pin-493111, Raipur (C.G.)

COMPOST ANALYSIS

TEST REPORT

Report No.: DMSWSL/CT/011
Date of Issue : 02/05/2025
Sample Name : Compost
Sample Quantity : 1 kg

Detail of Sampling

(a) Date of Sampling	: 11/04/2025	(d)	Equipment Used: N.A.
(b) Test Completed on	: 28/04/2025	(e)	Sampling Done By: Rahul Mishra
(c) Sampling Type	: Composite	(f)	Sampling location: Compost Yard

TEST RESULTS

Sl. No.	Parameter	Unit	Results	Specification Of Organic Fertilizer as FCO.	Test Method
1	Colour	-	Black	**Dark Brown to Black**	Visual Observation.
2	Odour	-	Absence Of Foul Odour	**Absence Of Foul Odour**	Visual Observation.
3	Particle Size	%	97.7	**Min. 90% Should Pass**	FCO 1985 Part- D (20th Edition)
4	Bulk Density	gm/cc	0.80	**<1.2**	FCO 1985 Part- D (20th Edition)
5	pH	-	7.69	**6.0-8.0**	FCO 1985 Part- D (20th Edition)
6	Conductivity	ds/m	4.72	**<6.0**	FCO 1985 Part- D (20th Edition)
7	Moisture	%(w/w)	21.60	**15-25**	FCO 1985 Part- D (20th Edition)
8	C:N	-	11.50	**<20**	FCO 1985 Part- D (20th Edition)
9	Total Organic Carbon	%(w/w)	16.10	**Min. 12.0**	FCO 1985 Part- D (20th Edition)
10	Total Phosphates (as P2O5)	%(w/w)	2.20	**Min.1.2**	FCO 1985 Part- D (20th Edition)
11	Total Potassium (as K2O)	%(w/w)			FCO 1985 Part- D (20th Edition)
12	Total Nitrogen	%(w/w)			FCO 1985 Part- D (20th Edition)

Rahul
Tested By
(Lab Assistant)

Checked By
(Lab Head)

DELHI MSW SOLUTIONS LTD. RAIPUR (C.G.) LAB

* The results listed refer only to the tested sample and applicable parameter.
* This report, in full or in part, shall not be used for advertising or as evidence in any court of law.
* This report can not be reproduced, except when in full, without the written permission of the Plant Head.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

ITS TESTING LABORATORY PRIVATE LIMITED

Laboratory: A-114, Sector-80, Phase-II Noida, Gautam Budh Nagar - 201305, (U.P.)
(An ISO 9001: 2015, ISO 14001:2015 & ISO 45001:2018 Certified Laboratory)
Website: www.itslab.in, Email: itlrclab@gmail.com, info@itslab.in, contact@itslab.in
+91 9911659800, 9305780312, 09958849764

TEST REPORT

Test Report of	Report Code	Date of Issue
Compost Analysis	SW- 020625-03	05/06/2025

ISSUE TO: COMMISSIONER,
NAGAR PALIKA NIGAM BHILAI (BATTALION SLRM CENTER) CHHATTISHGARH.

Sample Description	City Compost
Sampling Method	Composite Sampling
Date Of Sampling	30/05/2025
Sample Received On	02/06/2025
Sample Submitted By	Party
Sample Quantity	1 Kgs in PVC Bag
Analysis Duration	02/06/2025 to 05/06/2025

S.No.	Parameter	Test Method	Results	Specification for City Compost as per FCO
1.	pH at 25 °C	As Per FCO-1985	7.16	6.5-7.5
2.	Conductivity at 25 °C, ds/m	As Per FCO-1985	3.0	4.0 Max.
3.	Bulk Density, gm/cc	As Per FCO-1985	0.94	<1.0
4.	Total Moisture, %	As Per FCO-1985	21.2	15-25
5.	Total Nitrogen (as N), %	As Per FCO-1985	1.0	0.8 Min.
6.	Total Phosphorous (as P_2O_5),%	As Per FCO-1985	0.73	0.4 Min.
7.	Total Potassium (as K), %	As Per FCO-1985	0.79	0.4 Min.
8.	Total Organic Carbon, %	As Per FCO-1985	17.4	12 Min.
9.	C-N Ratio	As Per FCO-1985	15.1	<20.0
10.	Copper (as Cu), mg/kg	As Per FCO-1985	<0.5	300 Max.
11.	Zinc (as Zn), mg/kg	As Per FCO-1985	136	1000 Max.
12.	Mercury (as Hg), mg/kg	As Per FCO-1985	<0.02	0.15 Max.
13.	Cadmium (as Cd), mg/kg	As Per FCO-1985	<0.50	5 Max.
14.	Nickel (as Ni), mg/kg	As Per FCO-1985	<0.50	50 Max.
15.	Chromium (as Cr), mg/kg	As Per FCO-1985	<0.50	50 Max.
16.	Lead (as Pb), mg/kg	As Per FCO-1985	<0.50	100 Max.
17.	Arsenic (as As), mg/kg	As Per FCO-1985	<0.02	10 Max.

Note- NABL Accredited Laboratory

CHECKED BY

ITS TESTING LABORATORY PVT. LTD. RK SINGH

AUTHORIZED SIGNATOR

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

Terms & Conditions
1. Test reports are [illegible] only for the samples tested in our laboratory. 2. Samples will destroyed as per quality policy.
3. Any complaint regarding test report should be communicated in writing within 7 days.
4. Total liability of laboratory is limited to invoiced amount.

ITS TESTING LABORATORY PRIVATE LIMITED

Laboratory: A-114, Sector-80, Phase-II Noida, Gautam Budh Nagar - 201305, (U.P.)
(An ISO 9001: 2015, ISO 14001:2015 & ISO 45001:2018 Certified Laboratory)
Website: www.itslab.in, Email: itlrclab@gmail.com, info@itslab.in, contact@itslab.in
+91 9911659800, 9305780312, 09958849764

TEST REPORT

Test Report of	Report Code	Date of Issue
Compost Analysis	CC- 120325-65	17/03/2025

ISSUE TO: CMO,
NAGAR PALIKA NIGAM BHILAI CHARODA, DISTRICT- DURG, CHHATTISHGARH.

Sample Description	City Compost
Sampling Method	Composite Sampling
Date Of Sampling	10/03/2025
Sample Received On	12/03/2025
Sample Submitted By	Party
Sample Quantity	1 kgs in PVC Bag
Analysis Duration	12/03/2025 to17/03/2025

S.No.	Parameter	Test Method	Results	Specification for City Compost as per FCO
1.	pH at 25 °C	As Per FCO-1985	7.75	6.0-8.0
2.	Conductivity at 25 °C, dS/m	As Per FCO-1985	3.7	6.0 Max.
3.	Bulk Density, gm/cc	As Per FCO-1985	0.90	<1.2
4.	Total Moisture, %	As Per FCO-1985	18.4	15-25
5.	Total Nitrogen (as N), %	As Per FCO-1985	4.8	1.2 Min
6.	Total Phosphorous (as P2O5),%	As Per FCO-1985		
7.	Total Potassium (as K), %	As Per FCO-1985		
8.	Total Organic Carbon, %	As Per FCO-1985	25	12 Min.
9.	C-N Ratio	As Per FCO-1985	16.3	<20.0
10.	Copper (as Cu), mg/kg	As Per FCO-1985	<0.5	300 Max.
11.	Zinc (as Zn), mg/kg	As Per FCO-1985	156	1000 Max.
12.	Mercury (as Hg), mg/kg	As Per FCO-1985	<0.02	0.15 Max.
13.	Cadmium (as Cd), mg/kg	As Per FCO-1985	<0.50	5 Max.
14.	Nickel (as Ni), mg/kg	As Per FCO-1985	<0.50	50 Max.
15.	Chromium (as Cr), mg/kg	As Per FCO-1985	<0.50	50 Max.
16.	Lead (as Pb), mg/kg	As Per FCO-1985	<0.50	100 Max.
17.	Arsenic (as As), mg/kg	As Per FCO-1985	<0.02	10 Max.

Note- NABL Accredited Laboratory

CHECKED BY

AUTHORIZED SIGNATORY

Terms & Conditions :
1. Test reports are valid only for the samples tested in our laboratory. 2. Samples will destroyed as per quality policy.
3. Any complaint regarding report should be communicated in writing within 7 days.
4. Total liability of the laboratory is limited to invoiced amount.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

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GOVERNMENT OF CHHATTISGARH

Biofertilizer and Organic Fertilizer Testing and Quality Control Laboratory

Raipur, Chhattisgarh

FORM 'L-1'

[See Clause 30]

ANALYSIS REPORT OF ORGANIC FERTILIZER SAMPLE

No. ..... Date **16/05/2025**

To,

DEPUTY DIRECTOR AGRICULTURE
RAJNANDGAON
DISTT. RAJNANDGAON (C.G)

The analysis report of the organic fertilizer sample forwarded vides your reference No कृ/दि-2/21. उर्वरक/जांच/2025-26/132 दिनांक 16/04/2025 as per details given below:

(1) Name of Organic fertilizer .....**CITY COMPOST (granular)**.....

(2) Date of Sampling .....**16/04/2025**.....

(3) Code No. of sample as indicated by the Inspector .....**A-05**.....

(4) Date of receipt of the sample in the Laboratory .....**17/04/2025**.....

(5) Laboratory sample No. .....**03**.....

(6) Date of analysis of sample .....**16/05/2025**.....

(7) Analysis of Organic fertilizer (on fresh weight basis)

Sl. No.	Specification as per FCO	Composition as per analysis	Variation	Permissible Tolerance limit
1	2	3	4	5
(A) Physical characteristics—				
	(I) Moisture % by wt. (max.) **25.0**	**24.65**		
	(ii) Bulk density (g/cm^3) **less than 1.20**	**0.79**		
	(iii) Particle size **Minimum 90% material should pass through 4.0 mm sieve**	**PASS**		
(B) Chemical characteristics—				
	(i)Total Organic Carbon, % by wt.mini **12.0**	**12.20**		
	(ii)Total Nitrogen (as N),%,potash(AS K_2O by wt. **1.2**. ,Phosphorus. (as P_2O_5),% by wt.mini.	**3.12**		
	(iii)C:N RATIO **LESS THAN 20:1**	**10.89**		
	(vi) pH (1:5 solution) **6.0-8.0**	**7.79**		
	(vi)Conductivity. (as dsm^{-1}) **Not More Than 6.0**	**2.14**		
(C) Heavy Metal (as mg/kg) ppm (MAXIMUM)				
	(i) Arsenic as (As_2O_3) **10.00**	**0.63**		
	(ii) Cadmium (as Cd) **5.0**	**0.24**		
	(iii) Chromium (as Cr) **50.0**	**8.12**		
	(iv) Copper (as Cu) **300.00**	**19.80**		
	(v) Mercury (as Hg) **0.15**	**0.04**		
	(vi) Nickel (as Ni) **50.0**	**0.64**		
	(vii) Lead (as Pb) **100.0**	**1.20**		
	(viii) Zinc (as Zn) **1000.00**	**21.88**		

Remark: The sample is according to specification and is **standard**.

Deputy Director of Agriculture
Biofertilizer and Organic Fertilizer Testing
And Quality Control, Laboratory
Raipur (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

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Laboratories

Our Laboratories

TESTING & CALIBRATION SERVICES

Format No: OL/QF/7.8.01

Name & Address of The Customer

TO,

DELHI MSW SOLUTIONS LIMITED,
VILLAGE: SENDRI, MAHAMAYA VIHAR,
RATANPUR ROAD, BILASPUR (CG)

REPORT NO	TR/25-26/039	
DATE OF REPORT	17/04/2025	
LAB REF NO	OL/25-26/M/029	
DATE OF RECEIPT	12/04/2025	
DATE OF ANALYSIS	START:12/04/2025	END:17/04/2025

SAMPLE DETAILS

CUSTOMER SAMPLE ID	CITY COMPOST	CUSTOMER REF. NO.& DATE	VERBAL
SAMPLE TYPE	ORGANIC FERTILIZER	SAMPLE CONDITION AT RECEIPT	GOOD
PACKING OF SAMPLE	PLASTIC BAG UNSEALED	SAMPLE COLLECTED BY	PARTY
OTHER DEATAILS	DARK BLACK COLOUR	QUANTITY RECEIVED	APPROX. 2KG

TEST REPORT

SR. NO.	PARAMETER	UNIT	METHOD	SPECIFICATION OF CITY COMPOST AS PER FCO	RESULTS
1.	pH at 25°C	-	AS PER FCO NORMS (1985)	6.0-8.0	7.45
2.	Conductivity at 25°C	dS/m	AS PER FCO NORMS (1985)	4.0 Max	3.89
3.	Bulk Density	g/cm³	AS PER FCO NORMS (1985)	<1.2	0.85
4.	Particle Size	%	Sieve Analysis	Min 90% pass through 4mm IS sieve	>90
5.	Moisture	% by mass	AS PER FCO NORMS (1985)	15-25	25.02
6.	Total N (as N), Total P (as P_2O_5) & Total K (as K_2O)	% by mass	AS PER FCO NORMS (1985)	1.2 Min	3.18
7.	Total Organic Carbon	% by mass	AS PER FCO NORMS (1985)	12 Min	12.2
8.	C-N Ratio	-	AS PER FCO NORMS (1985)	<20.0	15.4
9.	Copper as Cu	mg/kg	AS PER FCO NORMS (1985)	300 Max	41.6
10.	Zinc as Zn	mg/kg	AS PER FCO NORMS (1985)	1000 Max	180
11.	Mercury as Hg	mg/kg	AS PER FCO NORMS (1985)	0.15 Max	<0.01
12.	Cadmium as Cd	mg/kg	AS PER FCO NORMS (1985)	5 Max	<0.1
13.	Nickel as Ni	mg/kg	AS PER FCO NORMS (1985)	50 Max	<0.2
14.	Chromium as Cr	mg/kg	AS PER FCO NORMS (1985)	50 Max	15.0
15.	Lead as Pb	mg/kg	AS PER FCO NORMS (1985)	100 Max	<0.5
16.	Arsenic as As	mg/kg	AS PER FCO NORMS (1985)	10 Max	<0.25

Note: ALL RESULTS ARE "AS RECEIVED BASIS".

REMARKS: The results are as above

- *The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.*
- *This test report will not be generated again, either wholly or in part, without prior written permission of the Lab.*
- *The test report will not be used for any publicity/legal purpose.*
- *The test samples will be disposed off after 7 days from the date of issue of test report, unless until specified by the customer.*
- *Responsibility of the Laboratory is limited to the invoiced amount only.*

OUR LABORATORIES RAIPUR (C.G.) 17/04/25

VERIFIED BY: 17/04/25

For, Our Laboratories

AUTHORIZED SIGNATORY

----------***End of the test report***----------

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

Bio-Tech Lab Training & Demonstration Centre

Collectorate Campus, Ambikapur-497001, Chhattisgarh

Sample Code- VC-2114/Date-25/04/2025
Research Type- Analysis
Sample Name- CityCompost

(1) Physical/Chemical characteristics-

PH -	7.13
EC (dsm^{-1}) -	2.2
Moisture -	26.6
Bulk density (g/cm^3)-	0.815
C:N-	14.3
Total Organic Carbon (%) -	11.3%
Nitrate (NO_3) -	0.78%
Phosphorus (P_2O_5) -	0.92
Potecium (K_2O)-	1.01

(2) Heavy Metal (as mg/kg) ppm-

Copper (Cu) -	8.47
Zinc (Zn) -	10.0
Arsenic (AS_2O_3) -	2.20
Nickel (Ni) -	1.22
Lead (Pb) -	10.9
Mercury (Hg) -	0.02
Cadmium (Cd)-	0.27
Chromium (Cr)-	10.8

Lab In-Charge
Bio-Tech Lab

Municipal Corporation 497001 Ambikapur, Surguja (C.G.)

(69)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

ANNEXURE J

ULB WISE DETAILED LOCATIONS OF SANITARY LANDFILL & LOW LYING AREAS

Sr. No.	Name of the District	Urban Local Bodies	Low Lying Area									Sanitary Landfill (for Raipur & Bilaspur)								
			Number of low lying areas (No.s)	Name of the low lying area	Total low lying area (Acre)	Latitude and Longitude of the low lying area		Google link of the location	Quantity of inert generated (TPD)	Total quantity of inert fill in low lying area in last 6 months (MT)	Total land reclaimed by filling the inert (Acre)	Number of sanitary landfill (No.s)	Name of the sanitary landfill	Total sanitary landfill area (Acre)	Latitude and Longitude of the sanitary landfill		Google link of the location	Quantity of inert fill in low lying area (TPD)	Total quantity of inert fill in the sanitary landfill in last 6 months (MT)	Total land reclaimed by filling the inert (Acre)
						Latitude	Longitude								Latitude	Longitude				
Total			**190**		**433.82**				**421.00**	**48775**	**321**	**2**		**32.54**					**26807**	**12.43**
1	Raipur	Raipur Nagar Nigam	-	-	-	-	-	-	105.00	-	-	1	Sakari	23	21.273089	81.747281	https://maps.app.goo.gl/pzZfjF5zNudDKgoW7	105.00	19229	6.6
2	Bilaspur	Bilaspur Nagar Nigam	-	-	-	-	-	-	50.00	-	-	1	Kachhar	9.54	22.1048	82.0651	https://maps.app.goo.gl/yBddvhdh9n2epgD4A	105.00	7577.79	4.7
3		MandirHasoud Nagar Palika	1	ward no. 20, Nali Par, Nagar palika Mandir Hasaud	0.5	21.2118231	81.7595538	https://maps.app.goo.gl/C2Kd6SPdpqwRsQNv5	1.01	183	0.8	-	-	-	-	-	-	0.00	-	-
4		Chandkhuri Nagar Panchayat	1	Ward No. 04, gauthan road, Chandkhuri	0.7	21.314854	81.8118734	https://maps.app.goo.gl/mFg7FSbtiVvCEV8R8	0.33	61	0.6	-	-	-	-	-	-	0.00	-	-
5		Samoda Nagar Panchayat	6	in front of new office building	0.6	21.284586	82.084856	https://maps.app.goo.gl/BN8jFDNimPa2bPtA6?g_st=aw	0.43	78	0.6	-	-	-	-	-	-	0.00	-	-
6		Birgaon Nagar Nigam	5	1.सरोरा मनिकंचन केंद्र के पास 2.मुक्तिधाम अछोली 3. मुक्तिधाम उरकुरा 4. मुक्तिधाम बीरगांव 5. ट्रांसपोर्ट नगर PHE ग्राउंड	2.3	21.292784055 21.314405591 21.304194521 21.309320511 21.318455211	81.606568881 81.619476391 81.654866031 81.633271791 81.632779581	https://maps.app.goo.gl/YdyAPz9QNDuBjH9m7	8.25	1486	2	-	-	-	-	-	-	0.00	-	-
7		Tildanewra Nagar Palika	1	Gram Parshad TildaNeora	1	21.550695	81.773317	https://maps.app.goo.gl/7gRLbpygi1fVsmee8?g_st=aw	1.57	283.4	0.2	-	-	-	-	-	-	0.00	-	-
8		Gobranawapara Nagar Palika	1	Near SLRM Tarri	1	20.96173	81.85322	https://maps.app.goo.gl/FXasugB3T9znwbFG6	1.82	329	0.4	-	-	-	-	-	-	0.00	-	-
9		Aarang Nagar Palika	1	gad quaters	0.8	21.09357	81.147698	https://maps.app.goo.gl/LbyPeVqecbfxnwti8?g_st=aw	0.97	175	0.8	-	-	-	-	-	-	0.00	-	-
10		Arjhanpur Nagar Palika	1	Near WTP Belbhata	1	21.051944	81.766571	https://maps.app.goo.gl/ALxzu9LMFZ7Kizcw9	0.90	162	0.3	-	-	-	-	-	-	0.00	-	-

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

ULB WISE DETAILED LOCATIONS OF SANITARY LANDFILL & LOW LYING AREAS

Sr. No.	Name of the District	Urban Local Bodies	Low Lying Area									Sanitary Landfill (for Raipur & Bilaspur)								
			Number of low lying areas (No.s)	Name of the low lying area	Total low lying area (Acre)	Latitude and Longitude of the low lying area		Google link of the location	Quantity of inert generated (TPD)	Total quantity of inert fill in low lying area in last 6 months (MT)	Total land reclaimed by filling the inert (Acre)	Number of sanitary landfill (No.s)	Name of the sanitary landfill	Total sanitary landfill area (Acre)	Latitude and Longitude of the sanitary landfill		Google link of the location	Quantity of inert fill in low lying area (TPD)	Total quantity of inert fill in the sanitary landfill in last 6 months (MT)	Total land reclaimed by filling the inert (Acre)
						Latitude	Longitude								Latitude	Longitude				
Total			**190**		**433.82**				**421.00**	**48775**	**321**	**2**		**32.54**					**26807**	**12.43**
11		Kharora Nagar Panchayat	1	Near Gothan road ward 03	1	21.4086	81.9145	https://maps.app.goo.gl/WWSffjrkoNqsHXFq5?g_st=com.google.maps.preview.copy	0.57	103	0.2	-	-	-	-	-	-	0.00	-	-
12		Manacamp Nagar Panchayat	1	Near FSTP plant	1	21.191	81.7275	Area 36 Road, Airport Rd, near Raipur, Raipur, Chhattisgarh 492015	0.67	123	1	-	-	-	-	-	-	0.00	-	-
13		Kunra Nagar Panchayat	1	Near FSTP PLANT Kura	0.5	21.442965	81.655991	https://www.google.com/maps/place/Kunra,+Chhattisgarh+493221/@21.4431127,81.6559212,361m/data=!3m1!1e3!4m6!3m5!1s0	0.52	34,77	0.3	-	-	-	-	-	-	0.00	-	-
14	Gariyaband	Gariyaband Nagar Palika	1	Near Compost Shed	0.6	20.6265	82.0845	https://goo.gl/maps/H4YgaWcihT1pEk9m8	0.67	172	0.4	-	-	-	-	-	-	0.00	-	-
15		Rajim Nagar Panchayat	1	Near STP ward 01 Rajim	1	20.9795	81.8839	https://maps.app.goo.gl/sLxnuMcLDPQ56hst5?g_st=aw	0.90	183	0.5	-	-	-	-	-	-	0.00	-	-
16		Fingeshwar Nagar Panchayat	1	Kaju bagicha ward 6 fingeshwar	1	20.9795	82.0471	https://goo.gl/maps/XLnXqFbwM8hxav2x6?g_st=aw	0.68	125	0.45	-	-	-	-	-	-	0.00	-	-
17		Chhura Nagar Panchayat	1	Near Compost Shed	0.35	20.8129	82.1955	https://goo.gl/maps/ZdXR1gjRhtoujtYJA	0.36	127	0.15	-	-	-	-	-	-	0.00	-	-
18	Dhamtari	Dhamtari Nagar Nigam	1	Trenching Ground Mahimasagar Ward Dhamtari	4.25	20.685775,	81.558172	https://maps.app.goo.gl/aCQmttU4ZtaC46Zq8	4.31	784.42	4	-	-	-	-	-	-	0.00	-	-
19		Kurud Nagar Panchayat	1	near slrm, ward 4 Kurud	1.5	20.835152	81.726074	https://maps.app.goo.gl/WCdqzeCTRAFUAaY47	0.90	162	1	-	-	-	-	-	-	0.00	-	-
20		Magarload Nagar Panchayat	1	ward no. 8, near bajrang chowk, Magarlod	1.4	20.742887	81.846158	https://maps.app.goo.gl/FjY2ahpo4p7cvLW26	0.42	75.6	0.7	-	-	-	-	-	-	0.00	-	-
21		Nagri Nagar Panchayat	1	Ward 12 In front of Gudiyari Pond	1.5	20.342895	81.956799	https://maps.app.goo.gl/HT6Gv6FXwKfHw4eaA	0.83	151	0.98	-	-	-	-	-	-	0.00	-	-

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ULB WISE DETAILED LOCATIONS OF SANITARY LANDFILL & LOW LYING AREAS

Sr. No.	Name of the District	Urban Local Bodies	Low Lying Area									Sanitary Landfill (for Raipur & Bilaspur)								
			Number of low lying areas (No.s)	Name of the low lying area	Total low lying area (Acre)	Latitude and Longitude of the low lying area		Google link of the location	Quantity of inert generated (TPD)	Total quantity of inert fill in low lying area in last 6 months (MT)	Total land reclaimed by filling the inert (Acre)	Number of sanitary landfill (No.s)	Name of the sanitary landfill	Total sanitary landfill area (Acre)	Latitude and Longitude of the sanitary landfill		Google link of the location	Quantity of inert fill in low lying area (TPD)	Total quantity of inert fill in the sanitary landfill in last 6 months (MT)	Total land reclaimed by filling the inert (Acre)
						Latitude	Longitude								Latitude	Longitude				
Total			**190**		**433.82**				**421.00**	**48775**	**321**	**2**		**32.54**					**26807**	**12.43**
22		Bhakhara Nagar Panchayat	1	Ward 02 Near Gouthan	1.3	20.906248	81.59912	https://maps.app.goo.gl/Zu6ikTKD7tnKRLK48?g_st=awb	0.48	86.4	0.56	-	-	-	-	-	-	0.00	-	-
23		Aamdi Nagar Panchayat	1	Ward 13	1.2	20.4616	20.771362	https://maps.app.goo.gl/HZ9ZFEmWoob4ECPV8?g_st=awb	0.41	74.5	0.61	-	-	-	-	-	-	0.00	-	-
24		Mahasamund Nagar Palika	1	Near SLRM centre tumgaon road tumadabri	2	21.134821	82.101089	https://maps.app.goo.gl/h1rNyRjygPkPqRaA8	3.04	590.4	1	-	-	-	-	-	-	0.00	-	-
25		Bagbahara Nagar Palika	1	ward 09 near mukti dham	1.2	21.043531	82.393854	https://maps.app.goo.gl/onCqM24WhQdoCuCz	1.20	216	0.6	-	-	-	-	-	-	0.00	-	-
26		Saraipali Nagar Palika	1	Ward No.07 Near SLRM Center	2	21.324176	83.02094	https://goo.gl/maps/tLVxWFKf2TKBiTVx9	1.26	226.8	1	-	-	-	-	-	-	0.00	-	-
27	Mahasamund	Pithora Nagar Panchayat	1	ward no-08 purani basti	1	21.245073	82.511702	https://maps.app.goo.gl/Errot6oQ3Ymq7tsUA	0.51	91.8	0.5	-	-	-	-	-	-	0.00	-	-
28		Basna Nagar Panchayat	1	Ward No.01 Raipur Road Near Petrol Pump	0.5	21.276926	82.808556	https://maps.app.goo.gl/ssCNokMyT7adyfVXA	0.64	116	0.5	-	-	-	-	-	-	0.00	-	-
29		Tumgaon Nagar Panchayat	1	ward no 02 near jogidera tumgaon	1.5	21.189615	82.134816	https://goo.gl/maps/ToCx4dQ9wKLXCGTJ9	0.43	84.5	0.7	-	-	-	-	-	-	0.00	-	-
30		Lawan Nagar Panchayat	1	Ward 14 Near Kaitaha Talab	1	21.635679	82.3322271	https://maps.app.goo.gl/xZn7ZaYadaRRKEEv5	0.53	95.4	0.5	-	-	-	-	-	-	0.00	-	-
31		Tundra Nagar Panchayat	1	Ward No 6	5	21.6741158	82.62304286	https://goo.gl/maps/5nepy6EQLTQJx7L88	0.50	91	0.4	-	-	-	-	-	-	0.00	-	-
32		Balodabazar Nagar Palika	1	Ward No. 2 Near Stadium	0.8	21.3950562	82.835568	https://maps.app.goo.gl/rfu1iVhXWKavZ7Sv8	1.56	280.8	0.6	-	-	-	-	-	-	0.00	-	-
33		Bhatapara Nagar Palika	1	khapradih bhatapara	1	21.73417	81.972159	https://maps.app.goo.gl/ksvrZc3c12SuxpKT8?g_st=aw	2.31	415	0.4	-	-	-	-	-	-	0.00	-	-
34		Kashdol Nagar Panchayat	1	Ward No 1	3	21.6296659	82.4354206	https://maps.app.goo.gl/GWVw26EkBYxXE9Uy9	0.82	148	0.5	-	-	-	-	-	-	0.00	-	-
35	Balodabazar - Bhatapara	Palari_BB Nagar Panchayat	1	Ward 01	1	21.5386	82.1435	https://maps.app.goo.gl/qnHa69CofBjKSLQw9?g_st=com.google.maps.preview.copy	0.52	95	0.3	-	-	-	-	-	-	0.00	-	-

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			Number of low lying areas (No.s)	Name of the low lying area	Total low lying area (Acre)	Latitude and Longitude of the low lying area		Google link of the location	Quantity of inert generated (TPD)	Total quantity of inert fill in low lying area in last 6 months (MT)	Total land reclaimed by filling the inert (Acre)	Number of sanitary landfill (No.s)	Name of the sanitary landfill	Total sanitary landfill area (Acre)	Latitude and Longitude of the sanitary landfill		Google link of the location	Quantity of inert fill in low lying area (TPD)	Total quantity of inert fill in the sanitary landfill in last 6 months (MT)	Total land reclaimed by filling the inert (Acre)
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36		Simga Nagar Palika	1	Ward Number 10 Near Compost Center Simga	0.8	21.6406	81.717896	https://www.google.com/maps/place/Simga,+Chhattisgarh+493101/@21.6405166,81.7173366,107m/data=!3m1!1e3!4m6!3m5!1s0x3a28f7c239e15dd5:0x3549d3530cb5acd0!8m2!3d21.6265093!4d81.7055997!16zL20vMGY2OW4x!5m1!1e4?entry=ttu&g_ep=EgoyMDI1MDYxMS4wIKXMDSoASAFQAw%3D%3D	0.79	52.2	0.5	-	-	-	-	-	-	0.00	-	-
37		Durg Nagar Nigam	1	Ward no 54 Potiya Raod	10.2	52.03254325	81.278608	https://www.google.com/maps/place/Potiya+Rd,+Durg,+Chhattisgarh+491001/@21.1618213,81.2789403,773m/data=!3m1!1e3!4m6!3m5!1s0x3a293c7ab2e4fa5f:0xe886b252129c5e01!8m2!3d21.1695803!4d81.2850021!16s%2Fg%2F1tk662zr?entry=ttu&g_ep=EgoyMDI1MDYwNC4wIKXMDSoASAFQAw%3D%3D	24.37	4386.6	10.52	-	-	-	-	-	-	0.00	-	-
38		Bhilai Nagar Nigam	1	Priyadarshini Parisar	6	21.2032	81.3409	https://maps.app.goo.gl/JTQGtSFgUrovwRAL9	33.17	6036.94	4.2	-	-	-	-	-	-	0.00	-	-
39		BhilaiCharoda Nagar Nigam	1	Ward no. 37, Sirsabhata Old Trenching Ground	4	21.204063	81.440813	https://maps.app.goo.gl/oNnJSiHxZSnMaqoF6?g_st=aw	4.31	784.42	2.5	-	-	-	-	-	-	0.00	-	-
40	Durg	Jamul Nagar Palika	1	Ward no. 17 ,JAMUL	0.7	21.251258	81.397137	https://maps.app.goo.gl/yKxZM1Uw46pn6PbT6	1.25	225	0.7	-	-	-	-	-	-	0.00	-	-

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41		Kumhari Nagar Palika	1	Ward No. 04 , MAHAMAYA ROAD	1	21.263959	81.529575	https://maps.app.goo.gl/J7pMNNTA5QWyPds46	1.65	297	1	-	-	-	-	-	-	0.00	-	-
42		Ahiwara Nagar Palika	1	Ward no 4 anjay nagar near j.k lakshmi bypass	2	21.3676816	81.4249674	https://maps.app.goo.gl/1bq7kvQLbQghZFZbA?g_st=com.google.maps.preview.copy	1.14	206	0.6	-	-	-	-	-	-	0.00	-	-
43		Dhamdha Nagar Panchayat	1	Ward no 11 beside iti college	1	21.4603083	81.3112109	https://maps.app.goo.gl/XMnwXUKtkMR9r2Bu6?g_st=com.google.maps.preview.copy	0.62	112	0.4	-	-	-	-	-	-	0.00	-	-
44		Patan Nagar Panchayat	1	Ward no. 04 ,Bhatapara	1	21.041512	81.530151	https://maps.app.goo.gl/LWEJKpYiy8pGmKkV8	0.58	105	1.7	-	-	-	-	-	-	0.00	-	-
45		Utai Nagar Panchayat	1	Ward No. 09 , Nehru Nagar	1	21.116387	81.372246	https://maps.app.goo.gl/WkrooMecrs5d4mRn8	0.55	99	1.9		-	-	-	-	-	0.00	-	-
46		Risali Nagar Nigam	1	maitri kunj near bijli office	11	21.16713	81.23862	21° 10' 1.7" N 81° 14' 19" E	9.75	1756	10.25	-	-	-	-	-	-	0.00	-	-
47	Bemetara	Bemetara Nagar Palika	1	Singhauri Near pauni pasari parisar	3	21.704413	81.53155	https://maps.app.goo.gl/cnGnr8jUbQQ6Gc129	1.69	305	2	-	-	-	-	-	-	0.00	-	-
48		Saja Nagar Panchayat	1	Ward no 02 Near gauthan Area	2	21.680046	81.314506	https://maps.app.goo.gl/ciyrWEwGiQPk7WUp8	0.33	59.5	0.65	-	-	-	-	-	-	0.00	-	-
49		Thankhamhariya Nagar Panchayat	1	Ward No 13 Ravan Bhata	1.9	21.790261	81.33851	https://maps.app.goo.gl/4AfmaUciP8xweXU18	0.50	92	0.7	-	-	-	-	-	-	0.00	-	-
50		Devkar Nagar Panchayat	1	ward 6, near bus stand	1	21.56197	81.320391	https://maps.app.goo.gl/UNkLb3Vxe2xmbY2N9	0.30	55	1	-	-	-	-	-	-	0.00	-	-
51		Berla Nagar Panchayat	1	Near Kharga Talab SLRM parisar	2	21.5172	81.47743	https://maps.app.goo.gl/t9RYPgYBcg4Y7GYu6	0.30	55	1	-	-	-	-	-	-	0.00	-	-
52		Parpodi Nagar Panchayat	1	near society, ward 3	1	21.588976	81.213371	https://maps.app.goo.gl/N7Ft1m1jq3xH9cr4A	0.21	37.8	1	-	-	-	-	-	-	0.00	-	-
53		Nawagarh_B Nagar Panchayat	1	Mata-Para	3	21.9101316	81.60154666	https://earth.google.com/web/search/Nawagarh+district+bemetara,+Chhattisgarh	0.56	102	1	-	-	-	-	-	-	0.00	-	-

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54		Maro Nagar Panchayat	1	Chhtrapati Shivaji Ward	1.5	21.86304962	81.84878313	https://earth.google.com/web/search/Maro+district+bemetara,+Chhattisgarh	0.29	53	1	-	-	-	-	-	-	0.00	-	-
55	Balod	Balod Nagar Palika	1	near mukti dhamward no.20	1	20.729597	81.1905487	https://maps.app.goo.gl/pdBfGHn5Qiyh4ud88?g_st=aw	1.29	233	1	-	-	-	-	-	-	0.00	-	-
56		DalliRajhara Nagar Palika	1	Ward No 1 Rajhara Baba Ward	1	20.580521	81.09502	https://maps.app.goo.gl/cybpZJSPXdEX1ecy8	2.46	443	0.6	-	-	-	-	-	-	0.00	-	-
57		Gunderdehi Nagar Panchayat	1	Ward Number 1 Near Spot Dam	1	20.953874	81.280221	https://maps.app.goo.gl/YgUyUTkfQYfZfgaC8?g_st=com.google.maps.preview.copy	0.51	92	0.4	-	-	-	-	-	-	0.00	-	-
58		Doundi Nagar Panchayat	1	Near SLRM Center, Ward No 13	0.5	20.497965	81.0951	https://maps.app.goo.gl/551MksyNdQTQshz1A	0.47	85	0.5	-	-	-	-	-	-	0.00	-	-
59		DoundiLohara Nagar Panchayat	1	ward no 11 near at janpad office	1	20.789654	81.0542632	https://maps.app.goo.gl/5vbEVkXe2usv8G1i7?g_st=aw	0.35	65	0.55	-	-	-	-	-	-	0.00	-	0.58
60		Gurur Nagar Panchayat	1	ward no 1 near anganbadi bhawan	0.5	20.6873163	81.3971827	https://maps.app.goo.gl/71bT7uVdJCk8T5UZ8?g_st=aw	0.21	39	0.25	-	-	-	-	-	-	0.00	-	-
61		Arjunda Nagar Panchayat	1	Matewa Road Near wine shop	1	20.965269	81.194944	https://maps.app.goo.gl/nSQCr97Jk2e35AkJA?g_st=com.google.maps.preview.copy	0.30	62	0.3	-	-	-	-	-	-	0.00	-	-
62		Chikhlakasa Nagar Panchayat	1	ward no 10 indira colony ward at sabji mandi	1	20.563214	81.07856321	https://maps.app.goo.gl/5kCuRwLcGDQvkyBUA?g_st=aw	0.36	65	0.38	-	-	-	-	-	-	0.00	-	0.55
63	Rajnandgaon	Rajnandgaon Nagar Nigam	1	1. Mohara Near singdai Nallah Rajnandgaon 2. Bajrangpur Navagon Sanitaion Park Rajnandgaon	1. 2 Acre 2. 3 Acre	1. 21.064037 2. 21.119964	1. 81.040892 2. 81.006109	1. https://maps.app.goo.gl/YULtA9znBeZCqYth6 2. https://maps.app.goo.gl/1McMxamcsjcxJ3Vs5	13.87	2524.34	1.5	-	-	-	-	-	-	0.00	-	-
64		Dongargarh Nagar Palika	1	ward no 01 ajad nagar near by slrm center	1	21.19677108		https://maps.app.goo.gl/rvstdyFxfDxiorRi8	2.31	416	0.5	-	-	-	-	-	-	0.00	-	-

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65		Dongargaon Nagar Panchayat	1	ward number 8 near krishna kunj	1	20.959126	80.833949	https://maps.app.goo.gl/LW8kJbQzG3fWj3GT9?g_st=aw	0.93	167. 4	1	-	-	-	-	-	-	0.00	-	-
66		Churiya Nagar Panchayat	1	ward no 08 near slrm center	1	21.00585796	80.63689976	https://maps.app.goo.gl/5R86hb5KV9NyQib36	0.27	49	0.5	-	-	-	-	-	-	0.00	-	-
67	Kabirdham	Kawardha Nagar Palika	3	1).Jail road low lying area Joratal 2). Majgaon Road Low Lying Area 3). Sakarha ghat low Lying Area	3	22.029028 22.012076 22.012477	81.241732 81.222421 81.237361	1.)https://maps.app.goo.gl/NBXcoGpPZcddWPtu8?g_st=aw 2.)https://maps.app.goo.gl/hD9aphTFFnC4JLwWA?g_st=aw 3.)https://maps.app.goo.gl/82hABGVyB9mAMB6n8?g_st=aw	2.83	510	1.5	-	-	-	-	-	-	0.00	-	-
68		Pandriya Nagar Palika	2	1).ward no 1 Gadesha band talab ke bagal 2).ward 5 boder gali ground	1.2	1.) 22.2275519 2.) 22.222802	1.) 81.4136739 2.) 81.412494	1.) https://maps.app.goo.gl/4fB87BQEkTrK3Guh7 2.) https://maps.app.goo.gl/eRbyPhqG2cafoLgM7	0.89	161	0.5	-	-	-	-	-	-	0.00	-	-
69		Bodla Nagar Panchayat	2	1.Ward No 13 Near Market. 2. Ward No 10 Near SLRM Center	1.5	22.164327	81.199362	https://maps.app.goo.gl/bMRMANfoSCNTMJAn6	0.35	64	0.3	-	-	-	-	-	-	0.00	-	-
70		Pandatarai Nagar Panchayat	2	1.) Near Slrm centre 2.) Behind Panchayat office	1.76	1.) 22.193767 2.) 22.191916	1.) 81.324115 2.) 81.331524	1.)https://maps.app.goo.gl/VinAvaNHz2m4nDWF8 2.)https://maps.app.goo.gl/RdarRpGsULhEYLhFA	0.39	71	0.45		-	-	-	-	-	0.00	-	-
71		SahspurLohara Nagar Panchayat	1	Near Slrm cen	0.5	21.836239	81.129597	https://maps.app.goo.gl/p8Ku1j7HKpuwEaLA7	0.35	63	0.5	-	-	-	-	-	-	0.00	-	-
72		Pipariya Nagar Panchayat	1	Near Mukti Dham	2	22.001901	81.317302	https://maps.app.goo.gl/VjB5J8gpoXhU9Lur9	0.32	58	2	-	-	-	-	-	-	0.00	-	-
73		Khairagarh Nagar Palika	2	word no.20 Khamriya & word no 11 Dharampura	1	-	-	-	1.03	185	0.5	-	-	-	-	-	-	0.00	-	-

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			Number of low lying areas (No.s)	Name of the low lying area	Total low lying area (Acre)	Latitude and Longitude of the low lying area		Google link of the location	Quantity of inert generated (TPD)	Total quantity of inert fill in low lying area in last 6 months (MT)	Total land reclaimed by filling the inert (Acre)	Number of sanitary landfill (No.s)	Name of the sanitary landfill	Total sanitary landfill area (Acre)	Latitude and Longitude of the sanitary landfill		Google link of the location	Quantity of inert fill in low lying area (TPD)	Total quantity of inert fill in the sanitary landfill in last 6 months (MT)	Total land reclaimed by filling the inert (Acre)
						Latitude	Longitude								Latitude	Longitude				
Total			**190**		**433.82**				**421.00**	**48775**	**321**	**2**		**32.54**					**26807**	**12.43**
74	Khairagarh - Chhuikhadan - Gandai	Gandai Nagar Panchayat	1	Near Slrm centre	1	21.662162	81.090318	https://maps.app.goo.gl/fH1Me6XU2Fu664x4A	0.53	96	0.6	-	-	-	-	-	-	0.00	-	-
75		Chhuikhadan Nagar Panchayat	1	Near Slrm centre	1	21.519006	80.991448	SLRM CENTRE Chhuikhadan	0.39	71	0.5	-	-	-	-	-	-	0.00	-	-
76	Mohla - Manpur - Ambagarh Chowki	AmbagarhChowki Nagar Panchayat	1	ward number 14 near slrm center	0.8	20.770994	80.761703	https://maps.app.goo.gl/aPaScQkXxpVRg1Bh7?g_st=aw	0.58	104.4	0.4	-	-	-	-	-	-	0.00	-	-
77		Takhatpur Nagar Palika	1	Near Slrm center Ward 15	1.8	22.136885	81.889184	https://maps.app.goo.gl/37G38sxRenvxf3c76	1.22	324	0.9	-	-	-	-	-	-	0.00	-	-
78		Ratanpur Nagar Palika	1	Ward No 8 near slrm centre	1.2	22.281606	82.176811	https://maps.app.goo.gl/mD1LNrok14hBoX9Q9	1.19	216	0.9	-	-	-	-	-	-	0.00	-	-
79		Kota Nagar Panchayat	1	Near Slrm Ward 01	1.3	22.310602	82.013937	https://maps.app.goo.gl/LydvrE591kBXTt2EA	0.84	234	0.6	-	-	-	-	-	-	0.00	-	-
80		Bodri Nagar Palika	1	BESIDE SLRM CENTER AIRPORT	12	22.005386	82.118534	https://maps.app.goo.gl/umnaaZe5YDkfp3zb7	1.08	2160	1.8	-	-	-	-	-	-	0.00	-	-
81		Bilha Nagar Panchayat	1	UMRIYA ROAD BILHA	5	21.9649	82.086131	https://maps.app.goo.gl/BmPwsRjZoipKiBsq7	0.65	900	0.8	-	-	-	-	-	-	0.00	-	-
82		Malhar Nagar Panchayat	1	Near compost shed ward no 1	1	21.899999	82.258207	https://maps.app.goo.gl/C7Fvh8E9aRBRMj7i8	0.40	180	0.7	-	-	-	-	-	-	0.00	-	-
83	Raigarh	Raigarh Nagar Nigam	1	Bade Rampur	4	21.916246	83.396977	https://maps.app.goo.gl/9UpGzkWPZ7C7y4zx7	6.00	720	4	-	-	-	-	-	-	0.00	-	-
84		Kharsiya Nagar Palika	1	Near compost shed	1	21.978367	83.094995	https://maps.ap	1.05	180	0.5	-	-	-	-	-	-	0.00	-	-
85		Dharmjaygarh Nagar Panchayat	1	Ward no 12	1	22.4729005	832,168,062	https://goo.gl/maps/Xz2j9EwW52ysGzAV7	0.71	180	0.3	-	-	-	-	-	-	0.00	-	-
86		Gharghoda Nagar Panchayat	1	Near Lailunga Road Gharghoda	2	22.179712	83.354525	https://maps.app.goo.gl/Fytpj11cEnhztdAG8	0.54	360	0.5	-	-	-	-	-	-	0.00	-	-
87		Lailunga Nagar Panchayat	1	ward13	1	22.177232	83.590043	https://maps.app.goo.gl/gop6WYiFB7WwgCP3A	0.51	180	0.4	-	-	-	-	-	-	0.00	-	-
88		Kirodimalnagar Nagar Panchayat	1	near slrm	1	21.935045	83.332512	https://maps.app.goo.gl/UFhVoYLmvnSihjyt7?g_st=aw	0.85	180	0.5	-	-	-	-	-	-	0.00	-	-

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89		Pussore Nagar Panchayat	1	bajar chowk	1	21.763915	83.374294	https://maps.app.goo.gl/jHmhUaDbRsR43cg58	0.29	180	0.3	-	-	-	-	-	-	0.00	-	-
90	Mungeli	Mungeli Nagar Palika	1	rehutakhar mungeli	6	22.053209	81.689475	https://maps.app.goo.gl/YuhCCvQ6KGEQTcmg9	1.90	1080	1.2	-	-	-	-	-	-	0.00	-	-
91		Lormi Nagar Palika	1	melaground lormi	2.5	22.277953	81.699837	https://maps.app.goo.gl/W4ZKPDVAPxeyY9Nu5	0.98	450	0.5	-	-	-	-	-	-	0.00	-	-
92		Pathariya Nagar Panchayat	1	Near Composte Shed	1	22.021576	81.844426	https://maps.app.goo.gl/k3wNRMTSa8SFTm2i8	0.38	180	15	-	-	-	-	-	-	0.00	-	-
93		Sargaon Nagar Panchayat	1	Near Hatt Bazar	1	21.898025	81.978094	https://maps.app.goo.gl/7e6V3vQUdNT84b2T6	0.43	180	1.3	-	-	-	-	-	-	0.00	-	-
94	Gaurela - Pendra - Marwahi	Gaurela Nagar Palika	1	ward no 12 tikarkala	1	22.767397	81.919628	https://maps.app.goo.gl/H5UqnmsRQAKbaMzr7?g_st=aw	1.05	180	4.6	-	-	-	-	-	-	0.00	-	-
95		Pendra Nagar Palika	1	ward no 03 near SLRM Center	1	22.771871	81.944358	https://maps.app.goo.gl/NkmKdApoBaag4cs48?g_st=aw	0.85	180	4.2	-	-	-	-	-	-	0.00	-	-
96	Janjgir - Champa	JanjgirNaila Nagar Palika	1	Near slrm centre ward 25	1	21.98724	82.57952	https://maps.app.goo.gl/CF29njjeSsxsuQRA6?g_st=aw	2.44	180	0.3	-	-	-	-	-	-	0.00	-	-
97		Champa Nagar Palika	1	Hanuman dhara ward 1	1	22.048491	82.640802	https://maps.app.goo.gl/HQBJsMRU9QHpN6Y86	2.77	180	1	-	-	-	-	-	-	0.00	-	-
98		Akaltara Nagar Palika	1	Sawariya Dera	8	22.0021777	82.4487116	https://g.co/kgs/em9LAZx	1.27	1440	2	-	-	-	-	-	-	0.00	-	-
99		Balouda Nagar Panchayat	1	Muktidham ke pas ward no 13	4	22.1311417	82.4967352	https://g.co/kgs/73v7iVM	0.83	720	1	-	-	-	-	-	-	0.00	-	-
100		Kharod Nagar Panchayat	1	Ward No 01 Mahaveer ward Janjgir Road Kharod	1.5	21.7499059	82.5752002	https://maps.app.goo.gl/psTdhD77JCJZTmRW7	0.49	270	0.8	-	-	-	-	-	-	0.00	-	-
101		Shivrinarayan Nagar Panchayat	1	Ward No 12 Near Muktidham Ret khadan Road Shivrinarayan	0.8	21.7201715	82.5994896	https://maps.app.goo.gl/STAYsTLbMU53RqKh8	0.46	144	0.6	-	-	-	-	-	-	0.00	-	-
102		Saragaon Nagar Panchayat	1	ward 1 bhatapara	1	22.007719	82.742568	https://maps.app.goo.gl/WZCX2yd2HjA7rjXo8	0.39	180	0.5	-	-	-	-	-	-	0.00	-	-

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						Latitude	Longitude								Latitude	Longitude				
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103		Nawagarh_J Nagar Panchayat	1	ward 15 near slrm centre	0.5	21.844246	82.634034	https://maps.app.goo.gl/mAAc1QvsJuDmap469?g_st=aw	0.51	90	0.2	-	-	-	-	-	-	0.00	-	-
104		Rahaud Nagar Panchayat	1	Ward No 01 Near Pushp Vatika Bundela Road Rahod	1.2	21.8285179	82.512861	https://maps.app.goo.gl/RbdAouyMKJiWWLe18	0.28	216	0.5	-	-	-	-	-	-	0.00	-	-
105	Sarangarh - Bilaigarh	Sarangarh Nagar Palika	1	Ward 05 gadaha Bhata Road	2	21.588883	83.087307	https://maps.app.goo.gl/4xnHzXCEZvDQkLah7	1.52	360	2	-	-	-	-	-	-	0.00	-	-
106		Sariya Nagar Panchayat	1	Bhulumda chowk	2	21.640912	83.372229	https://maps.app.goo.gl/wHeQkEqJg7aNTtLS7	0.39	360	2	-	-	-	-	-	-	0.00	-	-
107		Baramkela Nagar Panchayat	1	Behind Muktidham	1	21.564198	83.268855	https://maps.app.goo.gl/khz6kXuUaeVzB3oz6	0.31	180	1	-	-	-	-	-	-	0.00	-	-
108		Bhatgaon_SB Nagar Panchayat	1	Near Compost Shed	0.89	21.6480575	82.8190898	https://maps.app.goo.gl/qZsEqgpYP3TgAK3f6?g_st=aw	0.50	160.2	1	-	-	-	-	-	-	0.00	-	-
109		Bilaigarh Nagar Panchayat	1	Near Samlai Mata Garden	0.86	21.6415852	82.7237245	https://maps.app.goo.gl/VsGjC1LswVo9vcF3A?g_st=aw	0.27	154.8	1	-	-	-	-	-	-	0.00	-	-
110	Korba	Korba Nagar Nigam	3	Ratakhar bypass road Manasnagar bypass road Mudapar bypass road	3.5	22.35930 22.35774 22.34553	82.69367 82.69297 82.71326	https://maps.app.goo.gl/DDUE5ct1qkzbmjh76	21.18	630	3.5	-	-	-	-	-	-	0.00	-	-
111		Dipka Nagar Palika	1	near office dipka	1	22.348415	82.543001	https://maps.app.goo.gl/icxQtt6Gu7kPTE9u8	1.28	180	0.3	-	-	-	-	-	-	0.00	-	-
112		Katghora Nagar Palika	1	ward 1 , chhirra	1	22.498893	82.564058	https://maps.app.goo.gl/87EUEynMAFCCRbfg9?g_st=aw	1.16	180	0.5	-	-	-	-	-	-	0.00	-	-
113		Pali Nagar Panchayat	1	near pond ward no. 15 pali	1	22.375623	82.564058	https://maps.app.goo.gl/uqfv6QayvLffzoBVA	0.27	180	0.15	-	-	-	-	-	-	0.00	-	-
114		Churikala Nagar Panchayat	1	ward 15, dhanras road	1	22.4715688	82.6244469	https://maps.app.goo.gl/47sReeZqSM5UWzYu6?g_st=aw	0.37	180	0.5	-	-	-	-	-	-	0.00	-	-
115		Sakti Nagar Palika	1	Ward no. 14 near Muktidham	1	22.020529	82.946958	https://maps.app.goo.gl/nHF2Pe6A5yZ5FDkQ7	1.39	180	0.5	-	-	-	-	-	-	0.00	-	-

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116	Sakti	Nayabaradwar Nagar Panchayat	1	ward no 1, Near Slrm centre	1	21.0199986	82.808966	ttps://maps.app.goo.gl/BPs4XWJQqsPpddCC8?g_st=awb	0.61	180	0.5	-	-	-	-	-	-	0.00	-	-
117		Aadbhar Nagar Panchayat	1	Ward no.13 Near Compost Shed	1	21.963209	83.018024	https://maps.app.goo.gl/idZs6NCJfUAWJSACA	0.45	180	0.5	-	-	-	-	-	-	0.00	-	-
118		Jaijepur Nagar Panchayat	1	ward no 3, Near Slrm centre	1	21.83493	82.83523	https://maps.app.goo.gl/iJkRaB5nzohfYKcdA?g_st=awb	0.53	180	0.5	-	-	-	-	-	-	0.00	-	-
119		Dhabhara Nagar Panchayat	1	ward no 3, Near Slrm centr2	1	21.776566	83.068743	https://maps.app.goo.gl/ZRhB5t1YbMAVqdFAA	0.51	180	0.5	-	-	-	-	-	-	0.00	-	-
120		Chandrapur Nagar Panchayat	1	ward no 3, Near Slrm centre	1	21.713623	83.232775	https://maps.app.goo.gl/BjfSA54acLiePMoi6	0.50	180	0.5	-	-	-	-	-	-	0.00	-	-
121	Sarguja	Ambikapur Nagar Nigam	2	Transport Nagar, Bhittikala	15	23.097239	83.197641	https://maps.app.goo.gl/A1khSUiizyZEM9qU9	10.05	1719	1	-	-	-	-	-	-	0.00	-	-
122		Sitapur Nagar Panchayat	1	ward 05 shishu mandir Road Sitapur	1	22.786308	83.499505	https://maps.app.goo.gl/ujH4hp7FDBrbJbU59	0.59	90	0.7	-	-	-	-	-	-	0.00	-	-
123		Lakhanpur Nagar Panchayat	1	ward 09 main Road Lakhanpur bas stad toliet ke piche	150.14	22.98104	83.046536	-	0.37	60	0.5	-	-	-	-	-	-	0.00	-	-
124	Jashpur	Jashpurnagar Nagar Palika	1	Ward 06, Tanki Toli,	2	22.89489	84.146172	https://maps.app.goo.gl/SRmjnV35C9DN8afZ6	1.31	238.42	0.6	-	-	-	-	-	-	0.00	-	-
125		Patthalgaon Nagar Palika	1	Ward 01prakash school ke pass	1	22.570998	83.456379	https://maps.app.goo.gl/GuKH93BqTMo1Bpo16	1.10	130	0.9	-	-	-	-	-	-	0.00	-	-
126		Kotba Nagar Panchayat	1	ward 01, near pushpwatika	2	22.430818	83.73011836	https://goo.gl/maps/u1iJKGUjpR8n2UPE9	0.39	70.8	0.3	-	-	-	-	-	-	0.00	-	-
127		Bagicha Nagar Panchayat	1	Ward 09, Henth Gamhriya	1	22.962512	83.667481	https://maps.app.goo.gl/mXMVcYoy57Lejx9z5	0.59	107.38	0.3	-	-	-	-	-	-	0.00	-	-
128		Kunkuri Nagar Panchayat	1	ward 06, Near Hanuman Tekri	1	22.736143	83.935345	https://goo.gl/maps/HvmMij2DzjEMS3GN6	0.75	102.8	0.2	-	-	-	-	-	-	0.00	-	-
129		Balrampur Nagar Palika	1	Balrampur	1	-	-	-	0.26	47.8	0.1	-	-	-	-	-	-	0.00	-	-
130		Ramanujganj Nagar Palika	1	Ramanujganj	1	-	-	-	0.62	49.5	0.2	-	-	-	-	-	-	0.00	-	-

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131	Balrampur	Kusmi Nagar Panchayat	1	gajdharpur kusmi	0.85	23.29906	83.919935	https://maps.app.goo.gl/WB1gTwbhWnJVbP7v9	0.45	81	1	-	-	-	-	-	-	0.00	-	-
132		Rajpur Nagar Panchayat	1	bakaspur behind SLRM centre	1	23.341876	83.405429	https://maps.app.goo.gl/DKwjCySrAtAuL8tCA	0.32	57.6	0.6	-	-	-	-	-	-	0.00	-	-
133		Wadrafnagar Nagar Panchayat	1	Ward No 7, Wadrafnagar	1	23.75335	83.20239	https://maps.app.goo.gl/b5ZmRwkzh9YfSuRS9?g_st=ac	0.28	50.4	0.08	-	-	-	-	-	-	0.00	-	-
134	Koriya	Baikunthpur Nagar Palika	1	Baikuthpur chopan	1	23.20338	82.58058	https://maps.app.goo.gl/mv3J3E5M7UPkwqFa6	0.75	82.51	0.3	-	-	-	-	-	-	0.00	-	-
135		Shivpurchrcha Nagar Palika	1	Ward number 07 Roopnagar dafai	1	23.331806	82.530864	https://maps.app.goo.gl/vRAgHGg3hLV5LYFi7	0.72	61.36	0.1	-	-	-	-	-	-	0.00	-	-
136	Surajpur	Surajpur Nagar Palika	2	Surajpur	2	23.221737	82.886004	https://maps.app.goo.gl/tywfUNLchHv1LwSN7	1.11	85.1	0.5	-	-	-	-	-	-	0.00	-	-
137		Vishrampur Nagar Panchayat	1	Bishrampur	1.5	23°11'46.6"	82°57'56.9"	https://maps.app.goo.gl/L8v1WfFosDat6pYS7	0.66	-	-	-	-	-	-	-	-	0.00	-	-
138		Pratappur Nagar Panchayat	2	Near New Bus Stand,Balrampur Road	0.5	23.494682	83.213773	https://maps.app.goo.gl/ZQDKjWzVTdHCwd576	0.26	1.56	0.2	-	-	-	-	-	-	0.00	-	-
139		Bhatgaon_S Nagar Panchayat	1	Near Comost Shed ,Baroundhi Khel Maidan	0.68	23.353635	83.011808	https://maps.app.goo.gl/kM21ypjpkbRZaHdP9	0.52	3.12	0.32	-	-	-	-	-	-	0.00	-	-
140		Jarhi Nagar Panchayat	1	Ward no 3 jarhi	1	23.3607	83.0409294	https://maps.app.goo.gl/6inVhE11naUAhP558	0.31	55.8	0.7	-	-	-	-	-	-	0.00	-	-
141		Premnagar Nagar Panchayat	-	Premnagar	-	-	-	-	0.28	-	-	-	-	-	-	-	-	0.00	-	-
142		Chirmiri Nagar Nigam	2	Near Taxi Stand Domanhill ward No.37 & Near Kalibadi mandir Godaripara Ward No. 34	1.7 & 2.5	23.170571 & 23.193626	82.356811 & 82.380991	https://maps.app.goo.gl/RzWrnFe2aBLmChqQ7 & https://maps.app.goo.gl/1G5KkMx7dfmQgzzb6	2.89	52.88	0.67 & 0.89	-	-	-	-	-	-	0.00	-	-

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

ULB WISE DETAILED LOCATIONS OF SANITARY LANDFILL & LOW LYING AREAS

Sr. No.	Name of the District	Urban Local Bodies	Low Lying Area									Sanitary Landfill (for Raipur & Bilaspur)								
			Number of low lying areas (No.s)	Name of the low lying area	Total low lying area (Acre)	Latitude and Longitude of the low lying area		Google link of the location	Quantity of inert generated (TPD)	Total quantity of inert fill in low lying area in last 6 months (MT)	Total land reclaimed by filling the inert (Acre)	Number of sanitary landfill (No.s)	Name of the sanitary landfill	Total sanitary landfill area (Acre)	Latitude and Longitude of the sanitary landfill		Google link of the location	Quantity of inert fill in low lying area (TPD)	Total quantity of inert fill in the sanitary landfill in last 6 months (MT)	Total land reclaimed by filling the inert (Acre)
						Latitude	Longitude								Latitude	Longitude				
Total			**190**		**433.82**				**421.00**	**48775**	**321**	**2**		**32.54**					**26807**	**12.43**
143	Manendragarh - Chirmiri - Bharatpur	Manendragarh Nagar Palika	1	ward 22 amakherwa ,near central hospital	1	23.209452	82.212225	https://www.google.com/maps/place/23%C2%B012'34.0%22N+82%C2%B012'44.0%22E/@23.2093437,82.2122215,53m/data=!3m1!1e3!4m4!3m3!8m2!3d23.209452!4d82.212225?entry=ttu&g_ep=EgoyMDI1MDYxMC4xIKXMDSoASAFQAw%3D%3D	1.52	81.2	0.56	-	-	-	-	-	-	0.00	-	-
144		Jhagrakhand Nagar Panchayat	1	ward 7 near police station ,nai ledri road jhagrakhand	1	23.187957	82.19937	https://www.google.com/maps/place/23%C2%B011'16.7%22N+82%C2%B011'57.7%22E/@23.1879603,82.1995005,63m/data=!3m1!1e3!4m4!3m3!8m2!3d23.187957!4d82.19937?entry=ttu&g_ep=EgoyMDI1MDYxMC4xIKXMDSoASAFQAw%3D%3D	0.35	0.21	0.26	-	-	-	-	-	-	0.00	-	-
145		Khongapani Nagar Panchayat	1	Near bhainshasur dam khongapani	0.5	23.19582	82.15613	https://maps.app.goo.gl/Twy8qtJ5j2GvzVfg8	0.83	0.23	0.29	-	-	-	-	-	-	0.00	-	-
146		Nailedri Nagar Panchayat	1	Beside of ambedkar bhawan	0.5	23.17278	82.198.0	https://maps.app.goo.gl/NY5Gis5H8W4F8ALi6	0.34	0.19	0.35	-	-	-	-	-	-	0.00	-	-
147	Bastar	Jagdalpur Nagar Nigam	4	donga ghat ward no 03	0.7	19.10229	82.033739	https://www.google.com/maps/@19.1023813,82.0334878,154m/data=!3m1!1e3?entry=tt	8.13	373	150	-	-	-	-	-	-	0.00	-	-
148		Bastar Nagar Panchayat	1	Indra Ward 09 Tiraha	0.7	19.21256906	81.93720551	https://maps.app.goo.gl/pyzycmgHavQQEgT69	0.39	1.1	0.3	-	-	-	-	-	-	0.00	-	-

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ULB WISE DETAILED LOCATIONS OF SANITARY LANDFILL & LOW LYING AREAS

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			Number of low lying areas (No.s)	Name of the low lying area	Total low lying area (Acre)	Latitude and Longitude of the low lying area		Google link of the location	Quantity of inert generated (TPD)	Total quantity of inert fill in low lying area in last 6 months (MT)	Total land reclaimed by filling the inert (Acre)	Number of sanitary landfill (No.s)	Name of the sanitary landfill	Total sanitary landfill area (Acre)	Latitude and Longitude of the sanitary landfill		Google link of the location	Quantity of inert fill in low lying area (TPD)	Total quantity of inert fill in the sanitary landfill in last 6 months (MT)	Total land reclaimed by filling the inert (Acre)
						Latitude	Longitude								Latitude	Longitude				
Total			**190**		**433.82**				**421.00**	**48775**	**321**	**2**		**32.54**					**26807**	**12.43**
149	Kondagaon	Kondagaon Nagar Palika	1	ward 11,dnk ward behind ware house	1.5	19.3445	81.4051	https://www.google.com/maps/@19.5793292,81.6810271,73m/data=!3m1!1e3?authuser=0&entry=ttu&g_ep=EgoyMDI1MDYwOC4wIKXMDSoASAFQAw%3D%3D	2.06	375	1	-	-	-	-	-	-	0.00	-	-
150		Keshkal Nagar Panchayat	1	near highway	2	20.052	81.353	https://maps.app.goo.gl/Bvi6TDT9z1qHfunq7	0.62	111.6	1	-	-	-	-	-	-	0.00	-	-
151		Farasgaon Nagar Panchayat	1	near muktidham	2	19.5205	81.374	https://maps.app.goo.gl/ZSLHEPwf6zVJLJgA7?g_st=aw	0.35	64	1	-	-	-	-	-	-	0.00	-	-
152	Narayanpur	Narayanpur Nagar Palika	1	near slrm centre bakhrupara	1.5	19.723052	81.252197	https://maps.app.goo.gl/wUFGm3SxVXprWQtj6	1.05	190	0.75	-	-	-	-	-	-	0.00	-	-
153	Kanker	Kanker Nagar Palika	1	bardebhata ward no 18	3	20.266152	81.502848	https://maps.app.goo.gl/Xw8kFAjtQ2HBjZ3E6	1.44	259.2	0.8	-	-	-	-	-	-	0.00	-	-
154		Bhanupratappur Nagar Panchayat	1	mukti dham road ward no.11	3	20.303916	81.078565	https://maps.app.goo.gl/eMuNmpUMX5XjsKnt5?g_st=aw	0.54	95	1	-	-	-	-	-	-	0.00	-	-
155		Charama Nagar Panchayat	1	behind compost shed ward no 13	2	20.494095	81.377823	https://maps.app.goo.gl/fxxfj6VtwBCVUmhz5	0.67	120.6	0.7	-	-	-	-	-	-	0.00	-	-
156		Pankhanjur Nagar Panchayat	1	ward no. 7 satyanand palli ashram road	3	20.025343	80.627768	https://maps.app.goo.gl/nrLYYZknYQ6BKnNw8	0.64	112	1	-	-	-	-	-	-	0.00	-	-
157		Antagarh Nagar Panchayat	1	ward no 14 behind slrm centre	2	20.091181	81.151089	https://maps.app.goo.gl/VCYR259u7gXeYQZZ9	0.34	72	0.66	-	-	-	-	-	-	0.00	-	-
158		Narharpur Nagar Panchayat	1	Sarona road ward no. 12	0.2	20.4452	81.6275	https://maps.app.goo.gl/TmjaX4jvLzP4NEC1A	0.28	50.4	0.15	-	-	-	-	-	-	0.00	-	-
159		Kirandul Nagar Palika	1	Ward no 16 mahatma gandhi ward	4	18.636436	81.26323	https://maps.app.goo.gl/J8NGZ19s2AyeeHYB6	1.01	109	2	-	-	-	-	-	-	0.00	-	-
160		BadiBacheli Nagar Palika	1	ward no 01 Sardar Vallabhbhai Patel ward	3	18.715429	81.259796	https://maps.app.goo.gl/W7aKFSSknNwU6wSf6	1.11	103	0.25	-	-	-	-	-	-	0.00	-	-

Chief Executive Officer
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ULB WISE DETAILED LOCATIONS OF SANITARY LANDFILL & LOW LYING AREAS

Sr. No.	Name of the District	Urban Local Bodies	Low Lying Area								Sanitary Landfill (for Raipur & Bilaspur)								
			Number of low lying areas (No.s)	Name of the low lying area	Total low lying area (Acre)	Latitude and Longitude of the low lying area		Google link of the location	Quantity of inert generated (TPD)	Total quantity of inert fill in low lying area in last 6 months (MT)	Total land reclaimed by filling the inert (Acre)	Number of sanitary landfill (No.s)	Name of the sanitary landfill	Total sanitary landfill area (Acre)	Latitude and Longitude of the sanitary landfill		Google link of the location	Quantity of inert fill in low lying area (TPD)	Total quantity of inert fill in the sanitary landfill in last 6 months (MT)	Total land reclaimed by filling the inert (Acre)
						Latitude	Longitude								Latitude	Longitude				
Total			**190**		**433.82**				**421.00**	**48775**	**321**	**2**		**32.54**					**26807**	**12.43**
161	Dantewada	Dantewada Nagar Palika	1	ward no 12 indira ward	1.8	18.889008	81.3618064	https://maps.app.goo.gl/JztVjg8nnf9gwgXm8	0.77	138.6	1	-	-	-	-	-	-	0.00	-	-
162		Geedam Nagar Panchayat	1	ward no 14 kadatipara geedaam	1	18.983536	81.398903	https://maps.app.goo.gl/43eDiCpQeaf1wXsY9?g_st=aw	0.37	66.6	1	-	-	-	-	-	-	0.00	-	-
163		Barsur Nagar Panchayat	1	ward no. 11	0.84	19.131275	81.3985118	https://maps.app.goo.gl/2q1RET2Mr3XgWcUM7	0.37	66.6	0.23	-	-	-	-	-	-	0.00	-	-
164	Sukma	Sukma Nagar Palika	1	Ward No 1 Subhash Chandra Bose Ward Jailbadi Sukma	1	18.412162	81.652982	https://maps.app.goo.gl/ejVHrL1oGp3guu4X6	0.71	55	1	-	-	-	-	-	-	0.00	-	-
165		Dornapal Nagar Panchayat	1	Jagargunda Road(Out of ULB Boundary)	2	18.161915	81.492256	https://maps.app.goo.gl/yoYLENEE6bpNUNZ87	0.42	40.5	2	-	-	-	-	-	-	0.00	-	-
166		Konta Nagar Panchayat	1	Ward No 6, Near Compost Shed Konta	1	17.8128083	81.3874033	https://maps.app.goo.gl/34xaebxMJ2G5ajvm8	0.38	38.1	1	-	-	-	-	-	-	0.00	-	-
167		Bijapur Nagar Palika	1	shnatinagar ward 07 bijapur	0.5	18.85555909	80.387824	https://earth.google.com/web/search/Bijapur,+Chhattisgarh/@18.79505052,80.80149221,340.37098515a,220.64115038d,35y,0h,0t,0r/data=CiwiJgokCXn-ksZE2zJAEV8CBJ_I2jJAGQBf4Mb2GFRAIaBRgeGwGFRAQgIIATgoDCgEwQgIIAEoNCP_____wEQAA	0.79	42.5	1	-	-	-	-	-	-	0.00	-	-
168		Bhairamgarh Nagar Panchayat	1	ward no 7 chhindbhatha Bhairamgarh	0.5	19.015238	81.0711404	https://maps.app.goo.gl/Ty5BdsZ8KqBmGQwu6?g_st=aw	0.43	77.4	0.35	-	-	-	-	-	-	0.00	-	-

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ULB WISE DETAILED LOCATIONS OF SANITARY LANDFILL & LOW LYING AREAS

Sr. No.	Name of the District	Urban Local Bodies	Low Lying Area									Sanitary Landfill (for Raipur & Bilaspur)								
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Total			**190**		**433.82**				**421.00**	**48775**	**321**	**2**		**32.54**					**26807**	**12.43**
169	Bijapur	Bhopalpattnam Nagar Panchayat	1	near forest naka ward 08 bhopalpatnam	0.5	18.792267	80.38792901	https://earth.google.com/web/search/Bhopalpatnam,+Chhattisgarh/@18.85557097,80.38792901,145.37324647a,188.67539338d,35y,-0h,0t,0r/data=CokBGlsSVQolMHgzYTMyNDEzOGE1MmM1NzJmOjB4ZmNmNDFhMDY2YTc0NmMyNxkqMXSR59syQCGmkTsR6RhUQCoaQmhvcGFscGF0bmFtLCBDaGhhdHRpc2dhcmgYASABIiYKJAndpXEmJcwyQBE0OJhxscoyQBlE-Pd43DNUQCFkus1ICzNUQEICCAE6AwoBMEICCABKDQj_____8BEAA	0.24	24.5	1	-	-	-	-	-	-	0.00	-	-
170	Gariyaband	Kopra Nagar Panchayat	-	-	-	-	-	-	0.00	-	-	-	-	-	-	-	-	0.00	-	-
171		Devbogh Nagar Panchayat	-	-	-	-	-	-	0.00	-	-	-	-	-	-	-	-	0.00	-	-
172	BalodaBazar	Rohansi Nagar Panchayat	-	-	-	-	-	-	0.00	-	-	-	-	-	-	-	-	0.00	-	-
173	Durg	Amleshwar Nagar Palika	-	-	-	-	-	-	0.00	-	-	-	-	-	-	-	-	0.00	-	-
174	Kabirdham	Indori Nagar Panchayat	-	-	-	-	-	-	0.00	-	-	-	-	-	-	-	-	0.00	-	-
175	Bemetara	Dadhi Nagar Panchayat	-	-	-	-	-	-	0.00	-	-	-	-	-	-	-	-	0.00	-	-
176		Bhimbhori Nagar Panchayat	-	-	-	-	-	-	0.00	-	-	-	-	-	-	-	-	0.00	-	-
177		Kusmi_Be Nagar Panchayat	-	-	-	-	-	-	0.00	-	-	-	-	-	-	-	-	0.00	-	-
178	Rajnandgaon	LalBahadur Nagar Panchayat	-	-	-	-	-	-	0.00	-	-	-	-	-	-	-	-	0.00	-	-
179		Ghumka Nagar Panchayat	-	-	-	-	-	-	0.00	-	-	-	-	-	-	-	-	0.00	-	-
180	Balod	Palari_B Nagar Panchayat	-	-	-	-	-	-	0.00	-	-	-	-	-	-	-	-	0.00	-	-
181	Korba	BankiMogra Nagar Palika	-	-	-	-	-	-	0.00	-	-	-	-	-	-	-	-	0.00	-	-
182		Barela Nagar Panchayat	-	-	-	-	-	-	0.00	-	-	-	-	-	-	-	-	0.00	-	-

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ULB WISE DETAILED LOCATIONS OF SANITARY LANDFILL & LOW LYING AREAS

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Total			**190**		**433.82**				**421.00**	**48775**	**321**	**2**		**32.54**					**26807**	**12.43**
183	Mungeli	Jarhagaon Nagar Panchayat	-	-	-	-	-	-	0.00	-	-	-	-	-	-	-	-	0.00	-	-
184	JanjgirChampa	Pamgarh Nagar Panchayat	-	-	-	-	-	-	0.00	-	-	-	-	-	-	-	-	0.00	-	-
185		Nariyara Nagar Panchayat	-	-	-	-	-	-	0.00	-	-	-	-	-	-	-	-	0.00	-	-
186		Bamnidih Nagar Panchayat	-	-	-	-	-	-	0.00	-	-	-	-	-	-	-	-	0.00	-	-
187	Sarangarh-Bilaigarh	Sarsiwa Nagar Panchayat	-	-	-	-	-	-	0.00	-	-	-	-	-	-	-	-	0.00	-	-
188		Pawni Nagar Panchayat	-	-	-	-	-	-	0.00	-	-	-	-	-	-	-	-	0.00	-	-
189	Gaurela-Pendra-Marwahi	Marwahi Nagar Panchayat	-	-	-	-	-	-	0.00	-	-	-	-	-	-	-	-	0.00	-	-
190	Surajpur	Shivnandpur Nagar Panchayat	-	-	-	-	-	-	0.00	-	-	-	-	-	-	-	-	0.00	-	-
191	Koriya	Patna Nagar Panchayat	-	-	-	-	-	-	0.00	-	-	-	-	-	-	-	-	0.00	-	-
192	Manendragarh-Chirmiri-Bharatpur	Janakpur Nagar Panchayat	-	-	-	-	-	-	0.00	-	-	-	-	-	-	-	-	0.00	-	-

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Inert Disposal in the SLF at Sakri, Raipur





Inert Disposal in the SLF at Kachhar, Bilaspur



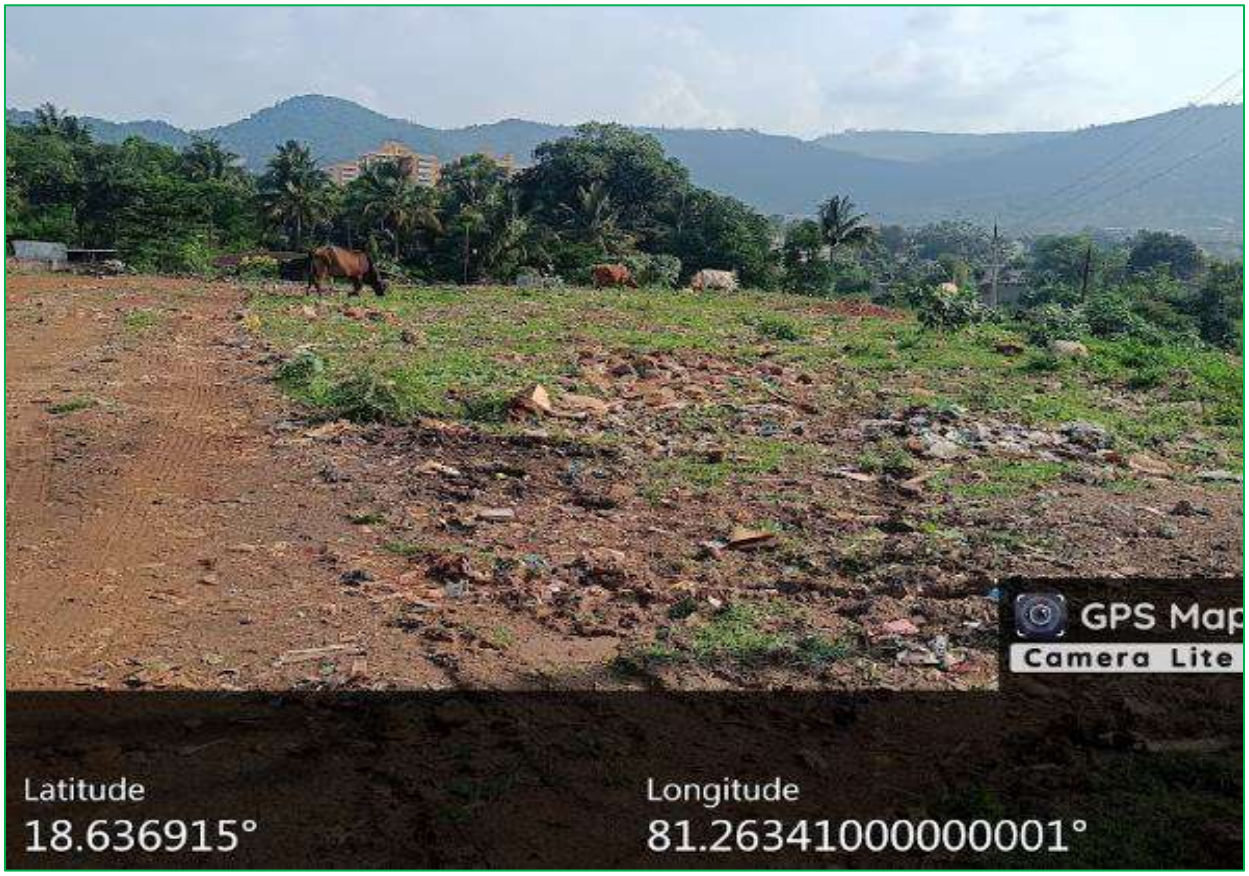


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Filling of inerts in low lying areas in 167 ULBs



Narharpur



Kirandul

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Gurur



Dongargaon

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur



Bijapur



Bemetara

Chief Executive Officer
State Urban Development Agency
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Ambagarh Chowki



Ambikapur

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ANNEXURE K

ULB WISE DETAILS OF MRF & ISWM FACILITIES

Sr. No.	Name of the District	Urban Local Bodies	Intake Quantity of Dry waste (TPD)	Total MRF / ISWM Units (No.)	Total Capacity (TPD)
TOTAL			**1031**	**376 MRF & 2 ISWM**	**2392**
1	Raipur	Raipur Nagar Nigam	254.00	1 ISWM	500.0
2		MandirHasoud Nagar Palika	2.51	3	13.5
3		Chandkhuri Nagar Panchayat	0.83	1	4.5
4		Samoda Nagar Panchayat	1.07	1	4.5
5		Birgaon Nagar Nigam	20.46	8	36.0
6		Tildanewra Nagar Palika	3.91	3	13.5
7		Gobranawapara Nagar Palika	4.52	3	13.5
8		Aarang Nagar Palika	2.60	2	9.0
9		Abhanpur Nagar Palika	2.23	1	4.5
10		Kharora Nagar Panchayat	1.40	1	4.5
11		Manacamp Nagar Panchayat	1.67	1	4.5
12		Kunra Nagar Panchayat	1.28	1	4.5
13	Gariyaband	Gariyaband Nagar Palika	1.67	1	4.5
14		Rajim Nagar Panchayat	2.23	1	4.5
15		Fingeshwar Nagar Panchayat	1.69	1	4.5
16		Chhura Nagar Panchayat	0.90	1	4.5
17	Dhamtari	Dhamtari Nagar Nigam	10.70	10	45.0
18		Kurud Nagar Panchayat	2.24	1	4.5
19		Magarload Nagar Panchayat	1.03	1	4.5
20		Nagri Nagar Panchayat	2.07	1	4.5
21		Bhakhara Nagar Panchayat	1.18	1	4.5
22		Aamdi Nagar Panchayat	1.03	1	4.5
23	Mahasamund	Mahasamund Nagar Palika	8.14	4	18.0
24		Bagbahara Nagar Palika	2.98	2	9.0
25		Saraipali Nagar Palika	3.12	2	9.0
26		Pithora Nagar Panchayat	1.26	1	4.5
27		Basna Nagar Panchayat	1.59	1	4.5
28		Tumgaon Nagar Panchayat	1.16	1	4.5
29	Balodabazar - Bhatapara	Lawan Nagar Panchayat	1.32	1	4.5
30		Tundra Nagar Panchayat	1.23	1	4.5
31		Balodabazar Nagar Palika	3.86	3	13.5
32		Bhatapara Nagar Palika	5.72	4	18.0
33		Kashdol Nagar Panchayat	2.02	1	4.5
34		Palari_BB Nagar Panchayat	1.30	1	4.5
35		Simga Nagar Palika	1.95	1	4.5

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36	Durg	Durg Nagar Nigam	60.45	10	45.0
37		Bhilai Nagar Nigam	82.31	8	36.0
38		BhilaiCharoda Nagar Nigam	10.70	10	45.0
39		Jamul Nagar Palika	3.09	2	9.0
40		Kumhari Nagar Palika	4.09	3	13.5
41		Ahiwara Nagar Palika	2.84	2	9.0
42		Dhamdha Nagar Panchayat	1.54	1	4.5
43		Patan Nagar Panchayat	1.44	1	4.5
44		Utai Nagar Panchayat	1.36	1	4.5
45		Risali Nagar Nigam	24.18	6	27.0
46	Bemetara	Bemetara Nagar Palika	4.19	3	13.5
47		Saja Nagar Panchayat	0.81	1	4.5
48		Thankhamhariya Nagar Panchayat	1.25	1	4.5
49		Devkar Nagar Panchayat	0.75	1	4.5
50		Berla Nagar Panchayat	0.75	1	4.5
51		Parpodi Nagar Panchayat	0.51	1	4.5
52		Nawagarh_B Nagar Panchayat	1.40	1	4.5
53		Maro Nagar Panchayat	0.73	1	4.5
54	Balod	Balod Nagar Palika	3.21	2	9.0
55		DalliRajhara Nagar Palika	6.09	4	18.0
56		Gunderdehi Nagar Panchayat	1.26	1	4.5
57		Doundi Nagar Panchayat	1.17	1	4.5
58		DoundiLohara Nagar Panchayat	0.87	1	4.5
59		Gurur Nagar Panchayat	0.52	1	4.5
60		Arjunda Nagar Panchayat	0.74	1	4.5
61		Chikhlakasa Nagar Panchayat	0.88	1	4.5
62	Rajnandgaon	Rajnandgaon Nagar Nigam	34.41	19	85.5
63		Dongargarh Nagar Palika	5.72	4	18.0
64		Dongargaon Nagar Panchayat	2.31	1	4.5
65		Churiya Nagar Panchayat	0.66	1	4.5
66	Kabirdham	Kawardha Nagar Palika	7.02	4	18.0
67		Pandriya Nagar Palika	2.21	1	4.5
68		Bodla Nagar Panchayat	0.88	1	4.5
69		Pandatarai Nagar Panchayat	0.98	1	4.5
70		SahspurLohara Nagar Panchayat	0.86	1	4.5
71		Pipariya Nagar Panchayat	0.79	1	4.5
72	Khairagarh - Chhuikhadan - Gandai	Khairagarh Nagar Palika	2.56	2	9.0
73		Gandai Nagar Panchayat	1.31	1	4.5
74		Chhuikhadan Nagar Panchayat	0.98	1	4.5
75	Mohla - Manpur - Ambagarh Chowki	AmbagarhChowki Nagar Panchayat	1.44	1	4.5
76		Bilaspur Nagar Nigam	115.62	1 ISWM	200.0

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76		Bilaspur Nagar Nigam	115.62	18	81.0
77	Bilaspur	Takhatpur Nagar Palika	3.02	2	9.0
78		Ratanpur Nagar Palika	2.96	2	9.0
79		Kota Nagar Panchayat	2.09	1	4.5
80		Bodri Nagar Palika	2.68	1	4.5
81		Bilha Nagar Panchayat	1.60	1	4.5
82		Malhar Nagar Panchayat	0.99	1	4.5
83	Raigarh	Raigarh Nagar Nigam	14.88	12	54.0
84		Kharsiya Nagar Palika	2.60	2	9.0
85		Dharmjaygarh Nagar Panchayat	1.77	1	4.5
86		Gharghoda Nagar Panchayat	1.33	1	4.5
87		Lailunga Nagar Panchayat	1.28	1	4.5
88		Kirodimalnagar Nagar Panchayat	2.11	1	4.5
89		Pussore Nagar Panchayat	0.71	1	4.5
90	Mungeli	Mungeli Nagar Palika	4.72	3	13.5
91		Lormi Nagar Palika	2.44	1	4.5
92		Pathariya Nagar Panchayat	0.94	1	4.5
93		Sargaon Nagar Panchayat	1.06	1	4.5
94	Gaurela - Pendra - Marwahi	Gaurela Nagar Palika	2.60	1	4.5
95		Pendra Nagar Palika	2.11	1	4.5
96	Janjgir - Champa	JanjgirNaila Nagar Palika	6.05	3	13.5
97		Champa Nagar Palika	6.86	4	18.0
98		Akaltara Nagar Palika	3.16	2	9.0
99		Balouda Nagar Panchayat	2.05	1	4.5
100		Kharod Nagar Panchayat	1.27	1	4.5
101		Shivrinarayan Nagar Panchayat	1.18	1	4.5
102		Saragaon Nagar Panchayat	0.98	1	4.5
103		Nawagarh_J Nagar Panchayat	1.26	1	4.5
104		Rahaud Nagar Panchayat	0.70	1	4.5
105	Sarangarh - Bilaigarh	Sarangarh Nagar Palika	3.77	1	4.5
106		Sariya Nagar Panchayat	0.98	1	4.5
107		Baramkela Nagar Panchayat	0.77	1	4.5
108		Bhatgaon_SB Nagar Panchayat	1.24	1	4.5
109		Bilaigarh Nagar Panchayat	0.66	1	4.5
110	Korba	Korba Nagar Nigam	52.55	16	72.0
111		Dipka Nagar Palika	3.17	2	9.0
112		Katghora Nagar Palika	2.88	2	9.0
113		Pali Nagar Panchayat	0.66	1	4.5
114		Churikala Nagar Panchayat	0.92	1	4.5
115		Sakti Nagar Palika	3.44	2	9.0
116		Nayabaradwar Nagar Panchayat	1.50	1	4.5

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117	Sakti	Aadbhar Nagar Panchayat	1.11	1	4.5
118		Jaijepur Nagar Panchayat	1.32	1	4.5
119		Dhabhara Nagar Panchayat	1.28	1	4.5
`		Chandrapur Nagar Panchayat	1.25	1	4.5
121	Sarguja	Ambikapur Nagar Nigam	24.92	20	90.0
122		Sitapur Nagar Panchayat	1.46	1	4.5
123		Lakhanpur Nagar Panchayat	0.93	1	4.5
124	Jashpur	Jashpurnagar Nagar Palika	3.26	2	9.0
125		Patthalgaon Nagar Palika	2.73	1	4.5
126		Kotba Nagar Panchayat	0.97	1	4.5
127		Bagicha Nagar Panchayat	1.45	1	4.5
128		Kunkuri Nagar Panchayat	1.86	1	4.5
129	Balrampur	Balrampur Nagar Palika	0.65	1	4.5
130		Ramanujganj Nagar Palika	1.54	1	4.5
131		Kusmi Nagar Panchayat	1.12	1	4.5
132		Rajpur Nagar Panchayat	0.79	1	4.5
133		Wadrafnagar Nagar Panchayat	0.70	1	4.5
134	Koriya	Baikunthpur Nagar Palika	1.86	3	13.5
135		Shivpurchrcha Nagar Palika	1.79	2	9.0
136	Surajpur	Surajpur Nagar Palika	2.74	3	13.5
137		Vishrampur Nagar Panchayat	1.64	1	4.5
138		Pratappur Nagar Panchayat	0.65	1	4.5
139		Bhatgaon_S Nagar Panchayat	1.30	1	4.5
140		Jarhi Nagar Panchayat	0.77	1	4.5
141		Premnagar Nagar Panchayat	0.70	1	4.5
142	Manendragarh - Chirmiri - Bharatpur	Chirmiri Nagar Nigam	7.16	10	45.0
143		Manendragarh Nagar Palika	3.77	3	13.5
144		Jhagrakhand Nagar Panchayat	0.88	1	4.5
145		Khongapani Nagar Panchayat	2.19	1	4.5
146		Nailedri Nagar Panchayat	0.84	1	4.5
147	Bastar	Jagdalpur Nagar Nigam	20.18	10	45.0
148		Bastar Nagar Panchayat	0.98	1	4.5
149	Kondagaon	Kondagaon Nagar Palika	5.12	3	13.5
150		Keshkal Nagar Panchayat	1.54	1	4.5
151		Farasgaon Nagar Panchayat	0.88	1	4.5
152	Narayanpur	Narayanpur Nagar Palika	2.60	2	9.0
153	Kanker	Kanker Nagar Palika	3.58	3	13.5
154		Bhanupratappur Nagar Panchayat	1.35	1	4.5
155		Charama Nagar Panchayat	1.67	1	4.5
156		Pankhanjur Nagar Panchayat	1.58	1	4.5
157		Antagarh Nagar Panchayat	0.84	1	4.5
158		Narharpur Nagar Panchayat	0.69	1	4.5

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159	Dantewada	Kirandul Nagar Palika	2.51	1	4.5
160		BadiBacheli Nagar Palika	2.74	1	4.5
161		Dantewada Nagar Palika	1.91	1	4.5
162		Geedam Nagar Panchayat	0.92	1	4.5
163		Barsur Nagar Panchayat	0.93	1	4.5
164	Sukma	Sukma Nagar Palika	1.77	1	4.5
165		Dornapal Nagar Panchayat	1.04	1	4.5
166		Konta Nagar Panchayat	0.94	1	4.5
167	Bijapur	Bijapur Nagar Palika	1.95	1	4.5
168		Bhairamgarh Nagar Panchayat	1.06	1	4.5
169		Bhopalpattnam Nagar Panchayat	0.60	1	4.5
170	Gariyaband	Kopra Nagar Panchayat	0.00	0	0.0
171		Devbogh Nagar Panchayat	0.00	0	0.0
172	BalodaBazar	Rohansi Nagar Panchayat	0.00	0	0.0
173	Durg	Amleshwar Nagar Palika	0.00	0	0.0
174	Kabirdham	Indori Nagar Panchayat	0.00	0	0.0
175	Bemetara	Dadhi Nagar Panchayat	0.00	0	0.0
176		Bhimbhori Nagar Panchayat	0.00	0	0.0
177		Kusmi_Be Nagar Panchayat	0.00	0	0.0
178	Rajnandgaon	LalBahadur Nagar Panchayat	0.00	0	0.0
179		Ghumka Nagar Panchayat	0.00	0	0.0
180	Balod	Palari_B Nagar Panchayat	0.00	0	0.0
181	Korba	BankiMogra Nagar Palika	0.00	3	13.5
182	Mungeli	Barela Nagar Panchayat	0.00	0	0.0
183		Jarhagaon Nagar Panchayat	0.00	0	0.0
184	JanjgirChampa	Pamgarh Nagar Panchayat	0.00	0	0.0
185		Nariyara Nagar Panchayat	0.00	0	0.0
186		Bamnidih Nagar Panchayat	0.00	0	0.0
187	Sarangarh-Bilaigarh	Sarsiwa Nagar Panchayat	0.00	0	0.0
188		Pawni Nagar Panchayat	0.00	0	0.0
189	Gaurela-Pendra-Marwahi	Marwahi Nagar Panchayat	0.00	0	0.0
190	Surajpur	Shivnandpur Nagar Panchayat	0.00	0	0.0
191	Koriya	Patna Nagar Panchayat	0.00	0	0.0
192	Manendragarh-Chirmiri-Bharatpur	Janakpur Nagar Panchayat	0.00	0	0.0

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MRF and Composting facilities in 167 ULBs



Raigarh



Bhanu Pratappur



Mana Camp



Lawan



Dhamtari



Dipka

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Lormi



Fingeshwar



Balodabazaar



Gharghoda



Patan



Birgaon

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ANNEXURE L

ULB WISE DETAILS OF BAILING & FATKA MACHINE

S NO.	District	Name of Local Body / Panchayat	Bailing Machine	Fatka Machine
Total			**207**	**206**
1	Raipur	Raipur Nagar Nigam	3	0
2		MandirHasoud Nagar Palika	1	1
3		Chandkhuri Nagar Panchayat	1	1
4		Samoda Nagar Panchayat	1	1
5		Birgaon Nagar Nigam	2	1
6		Tildanewra Nagar Palika	1	1
7		Gobranawapara Nagar Palika	2	1
8		Aarang Nagar Palika	1	1
9		Abhanpur Nagar Palika	1	1
10		Kharora Nagar Panchayat	1	1
11		Manacamp Nagar Panchayat	1	1
12		Kunra Nagar Panchayat	1	1
13	Gariyaband	Gariyaband Nagar Palika	1	1
14		Rajim Nagar Panchayat	1	1
15		Fingeshwar Nagar Panchayat	1	1
16		Chhura Nagar Panchayat	1	1
17	Dhamtari	Dhamtari Nagar Nigam	1	2
18		Kurud Nagar Panchayat	1	1
19		Magarload Nagar Panchayat	1	1
20		Nagri Nagar Panchayat	1	1
21		Bhakhara Nagar Panchayat	1	1
22		Aamdi Nagar Panchayat	1	1
23	Mahasamund	Mahasamund Nagar Palika	1	1
24		Bagbahara Nagar Palika	1	1
25		Saraipali Nagar Palika	1	1
26		Pithora Nagar Panchayat	1	1
27		Basna Nagar Panchayat	1	1
28		Tumgaon Nagar Panchayat	1	1
29		Lawan Nagar Panchayat	1	1

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ULB WISE DETAILS OF BAILING & FATKA MACHINE

S NO.	District	Name of Local Body / Panchayat	Bailing Machine	Fatka Machine
		Total	**207**	**206**
30	Balodabazar - Bhatapara	Tundra Nagar Panchayat	1	1
31		Balodabazar Nagar Palika	3	3
32		Bhatapara Nagar Palika	1	1
33		Kashdol Nagar Panchayat	1	1
34		Palari_BB Nagar Panchayat	1	1
35		Simga Nagar Palika	1	1
36	Durg	Durg Nagar Nigam	6	3
37		Bhilai Nagar Nigam	3	5
38		BhilaiCharoda Nagar Nigam	1	2
39		Jamul Nagar Palika	1	1
40		Kumhari Nagar Palika	1	1
41		Ahiwara Nagar Palika	1	1
42		Dhamdha Nagar Panchayat	1	1
43		Patan Nagar Panchayat	2	1
44		Utai Nagar Panchayat	1	1
45		Risali Nagar Nigam	6	6
46	Bemetara	Bemetara Nagar Palika	1	1
47		Saja Nagar Panchayat	1	1
48		Thankhamhariya Nagar Panchayat	1	1
49		Devkar Nagar Panchayat	1	1
50		Berla Nagar Panchayat	1	1
51		Parpodi Nagar Panchayat	1	1
52		Nawagarh_B Nagar Panchayat	1	1
53		Maro Nagar Panchayat	1	1
54	Balod	Balod Nagar Palika	1	1
55		DalliRajhara Nagar Palika	1	1
56		Gunderdehi Nagar Panchayat	1	1
57		Doundi Nagar Panchayat	1	1
58		DoundiLohara Nagar Panchayat	1	1

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ULB WISE DETAILS OF BAILING & FATKA MACHINE

S NO.	District	Name of Local Body / Panchayat	Bailing Machine	Fatka Machine
Total			207	206
59		Gurur Nagar Panchayat	1	1
60		Arjunda Nagar Panchayat	1	1
61		Chikhlakasa Nagar Panchayat	1	0
62	Rajnandgaon	Rajnandgaon Nagar Nigam	2	2
63		Dongargarh Nagar Palika	1	1
64		Dongargaon Nagar Panchayat	1	1
65		Churiya Nagar Panchayat	1	1
66	Kabirdham	Kawardha Nagar Palika	1	1
67		Pandriya Nagar Palika	1	1
68		Bodla Nagar Panchayat	1	1
69		Pandatarai Nagar Panchayat	1	1
70		SahspurLohara Nagar Panchayat	1	1
71		Pipariya Nagar Panchayat	1	1
72	Khairagarh - Chhuikhadan - Gandai	Khairagarh Nagar Palika	1	1
73		Gandai Nagar Panchayat	1	1
74		Chhuikhadan Nagar Panchayat	1	1
75	Mohla - Manpur - Ambagarh Chowki	AmbagarhChowki Nagar Panchayat	1	1
76	Bilaspur	Bilaspur Nagar Nigam	10	17
77		Takhatpur Nagar Palika	1	1
78		Ratanpur Nagar Palika	1	1
79		Kota Nagar Panchayat	1	1
80		Bodri Nagar Palika	1	1
81		Bilha Nagar Panchayat	1	1
82		Malhar Nagar Panchayat	1	1
83	Raigarh	Raigarh Nagar Nigam	1	1
84		Kharsiya Nagar Palika	1	1
85		Dharmjaygarh Nagar Panchayat	1	1
86		Gharghoda Nagar Panchayat	1	1

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ULB WISE DETAILS OF BAILING & FATKA MACHINE

S NO.	District	Name of Local Body / Panchayat	Bailing Machine	Fatka Machine
		Total	**207**	**206**
87		Lailunga Nagar Panchayat	2	1
88		Kirodimalnagar Nagar Panchayat	1	1
89		Pussore Nagar Panchayat	1	1
90	Mungeli	Mungeli Nagar Palika	1	1
91		Lormi Nagar Palika	1	1
92		Pathariya Nagar Panchayat	1	1
93		Sargaon Nagar Panchayat	1	1
94	Gaurela - Pendra - Marwahi	Gaurela Nagar Palika	1	1
95		Pendra Nagar Palika	1	1
96	Janjgir - Champa	JanjgirNaila Nagar Palika	1	1
97		Champa Nagar Palika	1	1
98		Akaltara Nagar Palika	1	1
99		Balouda Nagar Panchayat	1	1
100		Kharod Nagar Panchayat	1	1
101		Shivrinarayan Nagar Panchayat	1	1
102		Saragaon Nagar Panchayat	1	1
103		Nawagarh_J Nagar Panchayat	1	1
104		Rahaud Nagar Panchayat	1	1
105	Sarangarh - Bilaigarh	Sarangarh Nagar Palika	1	1
106		Sariya Nagar Panchayat	1	1
107		Baramkela Nagar Panchayat	1	1
108		Bhatgaon_SB Nagar Panchayat	1	1
109		Bilaigarh Nagar Panchayat	1	1
110	Korba	Korba Nagar Nigam	5	5
111		Dipka Nagar Palika	1	1
112		Katghora Nagar Palika	2	1
113		Pali Nagar Panchayat	1	1
114		Churikala Nagar Panchayat	1	1
115		Sakti Nagar Palika	1	1

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ULB WISE DETAILS OF BAILING & FATKA MACHINE

S NO.	District	Name of Local Body / Panchayat	Bailing Machine	Fatka Machine
		Total	**207**	**206**
116	Sakti	Nayabaradwar Nagar Panchayat	1	1
117		Aadbhar Nagar Panchayat	1	1
118		Jaijepur Nagar Panchayat	1	1
119		Dhabhara Nagar Panchayat	1	1
120		Chandrapur Nagar Panchayat	1	1
121	Sarguja	Ambikapur Nagar Nigam	3	1
122		Sitapur Nagar Panchayat	1	1
123		Lakhanpur Nagar Panchayat	1	1
124	Jashpur	Jashpurnagar Nagar Palika	1	1
125		Patthalgaon Nagar Palika	1	1
126		Kotba Nagar Panchayat	1	1
127		Bagicha Nagar Panchayat	1	1
128		Kunkuri Nagar Panchayat	1	1
129	Balrampur	Balrampur Nagar Palika	1	1
130		Ramanujganj Nagar Palika	1	1
131		Kusmi Nagar Panchayat	1	1
132		Rajpur Nagar Panchayat	1	1
133		Wadrafnagar Nagar Panchayat	1	1
134	Koriya	Baikunthpur Nagar Palika	1	1
135		Shivpurchrcha Nagar Palika	1	1
136	Surajpur	Surajpur Nagar Palika	1	1
137		Vishrampur Nagar Panchayat	1	1
138		Pratappur Nagar Panchayat	1	1
139		Bhatgaon_S Nagar Panchayat	1	1
140		Jarhi Nagar Panchayat	1	1
141		Premnagar Nagar Panchayat	1	1
142	Manendragarh - Chirmiri -	Chirmiri Nagar Nigam	1	1
143		Manendragarh Nagar Palika	1	1
144		Jhagrakhand Nagar Panchayat	1	1

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ULB WISE DETAILS OF BAILING & FATKA MACHINE

S NO.	District	Name of Local Body / Panchayat	Bailing Machine	Fatka Machine
		Total	**207**	**206**
145	Bharatpur	Khongapani Nagar Panchayat	1	1
146		Nailedri Nagar Panchayat	1	1
147	Bastar	Jagdalpur Nagar Nigam	2	3
148		Bastar Nagar Panchayat	1	1
149	Kondagaon	Kondagaon Nagar Palika	1	1
150		Keshkal Nagar Panchayat	1	1
151		Farasgaon Nagar Panchayat	1	1
152	Narayanpur	Narayanpur Nagar Palika	1	1
153	Kanker	Kanker Nagar Palika	1	2
154		Bhanupratappur Nagar Panchayat	1	1
155		Charama Nagar Panchayat	1	1
156		Pankhanjur Nagar Panchayat	1	1
157		Antagarh Nagar Panchayat	1	1
158		Narharpur Nagar Panchayat	1	1
159	Dantewada	Kirandul Nagar Palika	1	1
160		BadiBacheli Nagar Palika	1	1
161		Dantewada Nagar Palika	1	1
162		Geedam Nagar Panchayat	1	1
163		Barsur Nagar Panchayat	1	1
164	Sukma	Sukma Nagar Palika	1	1
165		Dornapal Nagar Panchayat	1	1
166		Konta Nagar Panchayat	1	1
167	Bijapur	Bijapur Nagar Palika	1	1
168		Bhairamgarh Nagar Panchayat	1	1
169		Bhopalpattnam Nagar Panchayat	1	1
170	Gariyaband	Kopra Nagar Panchayat	0	0
171		Devbogh Nagar Panchayat	0	0
172	BalodaBazar	Rohansi Nagar Panchayat	0	0
173	Durg	Amleshwar Nagar Palika	0	0

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ULB WISE DETAILS OF BAILING & FATKA MACHINE

S NO.	District	Name of Local Body / Panchayat	Bailing Machine	Fatka Machine
Total			**207**	**206**
174	Kabirdham	Indori Nagar Panchayat	0	0
175	Bemetara	Dadhi Nagar Panchayat	0	0
176		Bhimbhori Nagar Panchayat	0	0
177		Kusmi_Be Nagar Panchayat	0	0
178	Rajnandgaon	LalBahadur Nagar Panchayat	0	0
179		Ghumka Nagar Panchayat	0	0
180	Balod	Palari_B Nagar Panchayat	0	0
181	Korba	BankiMogra Nagar Palika	0	0
182	Mungeli	Barela Nagar Panchayat	0	0
183		Jarhagaon Nagar Panchayat	0	0
184	JanjgirChampa	Pamgarh Nagar Panchayat	0	0
185		Nariyara Nagar Panchayat	0	0
186		Bamnidih Nagar Panchayat	0	0
187	Sarangarh-Bilaigarh	Sarsiwa Nagar Panchayat	0	0
188		Pawni Nagar Panchayat	0	0
189	Gaurela-Pendra-Marwahi	Marwahi Nagar Panchayat	0	0
190	Surajpur	Shivnandpur Nagar Panchayat	0	0
191	Koriya	Patna Nagar Panchayat	0	0
192	Manendragarh-Chirmiri-Bharatpur	Janakpur Nagar Panchayat	0	0

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Chhattisgarh, Nava Raipur

ANNEXURE M

ULB WISE DETAILS OF QUANTIFIED FIGURES OF DAILY INTAKE OF DRY WASTE, SEGREGATED RECYCLABLES, SCF & ITS SALE & STORAGE QUANTITY

Sr. No.	Name of the District	Urban Local Bodies	Total MRF Units (No.)	Total Capacity of MRF (TPD)	Intake quantity of Dry Waste (TPD)	Products and its utilization					
						Average Non-recyclable dry waste/ SCF (TPD)	SCF stored at SLRM to be Sent to Cement Plants (TPD)	Recyclables sold to Recyclers/ kabadiwalas (TPD)	Recyclables stored at SLRM to be sold to Recyclers/ kabadiwalas (TPD)	Revenue generated from the sale of recyclables (last 6 months) in lakhs	Total number of scrap dealers/ Kawadiwala available in ULB (No.)
TOTAL			**2 ISWM & 375 MRF**	**2388**	**1031**	**359**	**74**	**435**	**93**	**528.332**	**264**
1	Raipur	Raipur Nagar Nigam	1 ISWM	500	254.00	244.90	44.9	5.50	0	119.09	9
2		MandirHasoud Nagar Palika	3	13.5	2.51	0.00	0	2	0.13	2.63	1
3		Chandkhuri Nagar Panchayat	1	4.5	0.83	0.00	0	0.70	0	0.75	1
4		Samoda Nagar Panchayat	1	4.5	1.07	0	0	0.91	0	0.45	1
5		Birgaon Nagar Nigam	8	36	20.46	2.53	0	14.86	0	7.38	5
6		Tildanewra Nagar Palika	3	13.5	3.91	0.33	0	2.99	0	0.5	1
7		Gobranawapara Nagar Palika	3	13.5	4.52	0.2	0.23	3.41	0	1.3	1
8		Aarang Nagar Palika	2	9	2.60	1.04	0	1.22	0	2.1	2
9		Abhanpur Nagar Palika	1	4.5	2.23	0.1	0.19	1.6	0	0.9	1
10		Kharora Nagar Panchayat	1	4.5	1.40	0.01	0	1.19	0	0.72	1
11		Manacamp Nagar Panchayat	1	4.5	1.67	0	0.15	1.27	0	0.39	1
12		Kunra Nagar Panchayat	1	4.5	1.28	0	0.1	0.98	0	0.68	1
13	Gariyaband	Gariyaband Nagar Palika	1	4.5	1.67	0.00	0	1.42	0	0.45	1
14		Rajim Nagar Panchayat	1	4.5	2.23	0.23	0	1.67	0	1.66	1
15		Fingeshwar Nagar Panchayat	1	4.5	1.69	0.21	0	1.23	0	0.32	1
16		Chhura Nagar Panchayat	1	4.5	0.90	0.00	0	0.77	0	0.4	1
17	Dhamtari	Dhamtari Nagar Nigam	10	45	10.70	0.30	0	9.09	0	5.07	6
18		Kurud Nagar Panchayat	1	4.5	2.24	0.2	0.03	1.38	0.3	1.24	1
19		Magarload Nagar Panchayat	1	4.5	1.03	0.00	0	0.7	0.17	0.33	1
20		Nagri Nagar Panchayat	1	4.5	2.07	0.00	0	1.45	0.31	0.45	1
21		Bhakhara Nagar Panchayat	1	4.5	1.18	0.00	0	0.83	0.18	0.32	1
22		Aamdi Nagar Panchayat	1	4.5	1.03	0.00	0	0.64	0.23	0.42	1
23	Mahasamund	Mahasamund Nagar Palika	4	18	8.14	0	3.25	3.02	0.8	3.9	4
24		Bagbahara Nagar Palika	2	9	2.98	0.00	0	1.93	0.6	1.15	2
25		Saraipali Nagar Palika	2	9	3.12	0	0	1.95	0.7	1.44	1
26		Pithora Nagar Panchayat	1	4.5	1.26	0	0.12	0.6	0.35	0.78	1
27		Basna Nagar Panchayat	1	4.5	1.59	0.00	0	0.85	0.5	0.765	1
28		Tumgaon Nagar Panchayat	1	4.5	1.16	0	0.46	0.54	0	0.42	1
29	Balodabazar - Bhatapara	Lawan Nagar Panchayat	1	4.5	1.32	0.4	0.1	0.62	0	0.39	1
30		Tundra Nagar Panchayat	1	4.5	1.23	0	0.13	0.8	0.12	0.15	1
31		Balodabazar Nagar Palika	3	13.5	3.86	1.3	0.2	1.58	0.2	2.8	1
32		Bhatapara Nagar Palika	4	18	5.72	0.5	0.17	4	0.19	0.8	1
33		Kashdol Nagar Panchayat	1	4.5	2.02	0.15	0.06	1.31	0.2	0.27	1
34		Palari_BB Nagar Panchayat	1	4.5	1.30	0.14	0	0.97	0	0.78	1
35		Simga Nagar Palika	1	4.5	1.95	0.16	0	1.50	0	0.85	1

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Sr. No.	Name of the District	Urban Local Bodies	Total MRF Units (No.)	Total Capacity of MRF (TPD)	Intake quantity of Dry Waste (TPD)	Products and its utilization					
						Average Non-recyclable dry waste/ SCF (TPD)	SCF stored at SLRM to be Sent to Cement Plants (TPD)	Recyclables sold to Recyclers/ kabadiwalas (TPD)	Recyclables stored at SLRM to be sold to Recyclers/ kabadiwalas (TPD)	Revenue generated from the sale of recyclables (last 6 months) in lakhs	Total number of scrap dealers/ Kawadiwala available in ULB (No.)
TOTAL			**2 ISWM & 375 MRF**	**2388**	**1031**	**359**	**74**	**435**	**93**	**528.332**	**264**
36	Durg	Durg Nagar Nigam	10	45	60.45	4.9	3.6	25.72	17.16	7.3	2
37		Bhilai Nagar Nigam	8	36	82.31	6.9	3.34	35.85	23.87	8.2	3
38		BhilaiCharoda Nagar Nigam	10	45	10.70	1.03	0.06	6.01	2	6.95	1
39		Jamul Nagar Palika	2	9	3.09	0.2	0.17	0.8	1.45	2.88	1
40		Kumhari Nagar Palika	3	13.5	4.09	0.15	0.23	1.5	1.6	2.95	1
41		Ahiwara Nagar Palika	2	9	2.84	0.12	0.19	1.5	0.6	2.74	1
42		Dhamdha Nagar Panchayat	1	4.5	1.54	0.1	0.06	0.8	0.35	1.52	1
43		Patan Nagar Panchayat	1	4.5	1.44	0.011	0.139	0.9	0.18	0.89	1
44		Utai Nagar Panchayat	1	4.5	1.36	0.022	0.118	0.8	0.22	0.84	1
45		Risali Nagar Nigam	6	27	24.18	0.4	3.7	5.8	10.65	5.7	2
46	Bemetara	Bemetara Nagar Palika	3	13.5	4.19	0	0.54	2.39	0.63	1.72	1
47		Saja Nagar Panchayat	1	4.5	0.81	0	0.08	0.15	0.46	0.32	1
48		Thankhamhariya Nagar Panchayat	1	4.5	1.25	0	0.13	0.22	0.71	0.25	1
49		Devkar Nagar Panchayat	1	4.5	0.75	0	0.06	0.38	0.2	0.21	1
50		Berla Nagar Panchayat	1	4.5	0.75	0	0.09	0.42	0.12	0.3	1
51		Parpodi Nagar Panchayat	1	4.5	0.51	0	0.06	0.3	0.08	0.19	1
52		Nawagarh_B Nagar Panchayat	1	4.5	1.40	0	0	0.91	0.28	1.32	1
53		Maro Nagar Panchayat	1	4.5	0.73	0	0	0.5	0.12	0.28	1
54	Balod	Balod Nagar Palika	2	9	3.21	0.00	0	2.2	0.53	1.02	1
55		DalliRajhara Nagar Palika	4	18	6.09	0.00	0	1.45	3.73	1.22	1
56		Gunderdehi Nagar Panchayat	1	4.5	1.26	0.12	0.05	0.36	0.53	0.25	1
57		Doundi Nagar Panchayat	1	4.5	1.17	0.00	0	0.34	0.65	0.48	1
58		DoundiLohara Nagar Panchayat	1	4.5	0.87	0.00	0	0.66	0.08	0.36	1
59		Gurur Nagar Panchayat	1	4.5	0.52	0.00	0	0.4	0.04	0.23	1
60		Arjunda Nagar Panchayat	1	4.5	0.74	0.00	0	0.3	0.33	0.15	1
61		Chikhlakasa Nagar Panchayat	1	4.5	0.88	0.00	0	0.67	0.08	0.46	1
62	Rajnandgaon	Rajnandgaon Nagar Nigam	19	85.5	34.41	0	0	26.91	2.34	17.15	2
63		Dongargarh Nagar Palika	4	18	5.72	0.00	0	4	0.86	2.5	2
64		Dongargaon Nagar Panchayat	1	4.5	2.31	0.00	0	1.75	0.21	0.85	1
65		Churiya Nagar Panchayat	1	4.5	0.66	0.00	0	0.45	0.11	0.48	1
66	Kabirdham	Kawardha Nagar Palika	4	18	7.02	0.7	0.08	4.36	0.83	2.7	1
67		Pandriya Nagar Palika	1	4.5	2.21	0.00	0	0.85	1.03	0.75	1
68		Bodla Nagar Panchayat	1	4.5	0.88	0.00	0	0.35	0.4	0.5	1
69		Pandatarai Nagar Panchayat	1	4.5	0.98	0.00	0	0.32	0.51	0.69	1
70		SahspurLohara Nagar Panchayat	1	4.5	0.86	0	0	0.52	0.21	0.54	1
71		Pipariya Nagar Panchayat	1	4.5	0.79	0	0	0.44	0.23	0.4	1
72	Khairagarh	Khairagarh Nagar Palika	2	9	2.56	0	0	2	0.17	0.25	1

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Sr. No.	Name of the District	Urban Local Bodies	Total MRF Units (No.)	Total Capacity of MRF (TPD)	Intake quantity of Dry Waste (TPD)	Products and its utilization					
						Average Non-recyclable dry waste/ SCF (TPD)	SCF stored at SLRM to be Sent to Cement Plants (TPD)	Recyclables sold to Recyclers/ kabadiwalas (TPD)	Recyclables stored at SLRM to be sold to Recyclers/ kabadiwalas (TPD)	Revenue generated from the sale of recyclables (last 6 months) in lakhs	Total number of scrap dealers/ Kawadiwala available in ULB (No.)
TOTAL			**2 ISWM & 375 MRF**	**2388**	**1031**	**359**	**74**	**435**	**93**	**528.332**	**264**
73	Khairagarh - Chhuikhadan - Gandai	Gandai Nagar Panchayat	1	4.5	1.31	0.00	0	0.95	0.16	0.7	1
74		Chhuikhadan Nagar Panchayat	1	4.5	0.98	0.03	0.07	0.5	0.23	0.18	1
75	Mohla - Manpur - Ambagarh Chowki	AmbagarhChowki Nagar Panchayat	1	4.5	1.44	0.00	0	1	0.23	0.65	1
76	Bilaspur	Bilaspur Nagar Nigam	1 ISWM & 17 SLRM	276.5	115.62	89	4.62	7	3	119.15	10
77		Takhatpur Nagar Palika	2	9	3.02	0	0.37	2.2	0	0.35	4
78		Ratanpur Nagar Palika	2	9	2.96	0	0.35	2.17	0	1.32	3
79		Kota Nagar Panchayat	1	4.5	2.09	0	0.16	1.62	0	0.52	2
80		Bodri Nagar Palika	1	4.5	2.68	0	0.25	2.03	0	1.33	2
81		Bilha Nagar Panchayat	1	4.5	1.60	0	0.15	1	0.21	1.08	2
82		Malhar Nagar Panchayat	1	4.5	0.99	0.25	0	1.73	0	0.22	1
83	Raigarh	Raigarh Nagar Nigam	12	54	14.88	0.00	0	12.65	0	1.2	12
84		Kharsiya Nagar Palika	2	9	2.60	0.00	0	2	0.21	1.15	3
85		Dharmjaygarh Nagar Panchayat	1	4.5	1.77	0.00	0	1.50	0	0.8	1
86		Gharghoda Nagar Panchayat	1	4.5	1.33	0.00	0	1.1	0.03	1.86	1
87		Lailunga Nagar Panchayat	1	4.5	1.28	0.00	0	1	0.08	1.8	1
88		Kirodimalnagar Nagar Panchayat	1	4.5	2.11	0.00	0	1.69	0.1	1.35	1
89		Pussore Nagar Panchayat	1	4.5	0.71	0	0	0.60	0	0.09	1
90	Mungeli	Mungeli Nagar Palika	3	13.5	4.72	0.3	0.15	2.95	0.61	2.65	3
91		Lormi Nagar Palika	1	4.5	2.44	0	0.25	1.46	0.36	0.76	2
92		Pathariya Nagar Panchayat	1	4.5	0.94	0	0.06	0.617	0.123	0.22	1
93		Sargaon Nagar Panchayat	1	4.5	1.06	0	0.06	0.74	0.1	0.25	1
94	Gaurela - Pendra - Marwahi	Gaurela Nagar Palika	1	4.5	2.60	0.00	0	2.21	0	0.09	1
95		Pendra Nagar Palika	1	4.5	2.11	0	0	1.79	0	0.07	1
96	Janjgir - Champa	JanjgirNaila Nagar Palika	3	13.5	6.05	0.14	0.52	3.58	0.9	0.51	2
97		Champa Nagar Palika	4	18	6.86	0	0.9	3.94	1	0.96	2
98		Akaltara Nagar Palika	2	9	3.16	0	0.41	2.27	0	0.26	1
99		Balouda Nagar Panchayat	1	4.5	2.05	0	0.2	1.55	0	0.28	1
100		Kharod Nagar Panchayat	1	4.5	1.27	0	0.08	0.61	0.41	0.12	1
101		Shivrinarayan Nagar Panchayat	1	4.5	1.18	0	0.09	0.55	0.38	0.24	1
102		Saragaon Nagar Panchayat	1	4.5	0.98	0	0.14	0.5	0.19	0.245	1
103		Nawagarh_J Nagar Panchayat	1	4.5	1.26	0.04	0.19	0.67	0.17	0.13	1
104		Rahaud Nagar Panchayat	1	4.5	0.70	0	0.05	0.24	0.31	0.06	1
105		Sarangarh Nagar Palika	1	4.5	3.77	0	0	2.7	0.5	0.24	1
106		Sariya Nagar Panchayat	1	4.5	0.98	0.00	0	0.83	0	0.14	1

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Sr. No.	Name of the District	Urban Local Bodies	Total MRF Units (No.)	Total Capacity of MRF (TPD)	Intake quantity of Dry Waste (TPD)	Products and its utilization					
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TOTAL			**2 ISWM & 375 MRF**	**2388**	**1031**	**359**	**74**	**435**	**93**	**528.332**	**264**
107	Sarangarh - Bilaigarh	Baramkela Nagar Panchayat	1	4.5	0.77	0	0	0.53	0.12	0.18	1
108		Bhatgaon_SB Nagar Panchayat	1	4.5	1.24	0.03	0.28	0.63	0.11	0.46	1
109		Bilaigarh Nagar Panchayat	1	4.5	0.66	0	0.15	0.34	0.07	0.28	1
110	Korba	Korba Nagar Nigam	16	72	52.55	0.00	0	44.67	0	15.2	7
111		Dipka Nagar Palika	2	9	3.17	0.00	0	2.69	0	0.46	4
112		Katghora Nagar Palika	2	9	2.88	0.00	0	2.45	0	1.22	5
113		Pali Nagar Panchayat	1	4.5	0.66	0	0.07	0.49	0	0.35	3
114		Churikala Nagar Panchayat	1	4.5	0.92	0.00	0	0.79	0	0.52	4
115	Sakti	Sakti Nagar Palika	2	9	3.44	0.00	0	2.52	0.4	0.91	1
116		Nayabaradwar Nagar Panchayat	1	4.5	1.50	0	0	1	0.27	0.125	1
117		Aadbhar Nagar Panchayat	1	4.5	1.11	0.00	0	0.75	0.2	0.21	1
118		Jaijepur Nagar Panchayat	1	4.5	1.32	0	0.08	0.84	0.2	0.127	1
119		Dhabhara Nagar Panchayat	1	4.5	1.28	0.00	0	1.08	0	0.75	1
120		Chandrapur Nagar Panchayat	1	4.5	1.25	0.00	0	1.06	0	0.72	1
121	Sarguja	Ambikapur Nagar Nigam	20	90	24.92	2.25	0.5	16.18	2.25	56.49	6
122		Sitapur Nagar Panchayat	1	4.5	1.46	0	0	1.25	0	1.3	1
123		Lakhanpur Nagar Panchayat	1	4.5	0.93	0.00	0	0.79	0	2.7	1
124	Jashpur	Jashpurnagar Nagar Palika	2	9	3.26	0.00	0	2.57	0.2	1.51	2
125		Patthalgaon Nagar Palika	1	4.5	2.73	0	0	2.32	0	1.6	1
126		Kotba Nagar Panchayat	1	4.5	0.97	0.00	0	0.79	0.03	0.42	1
127		Bagicha Nagar Panchayat	1	4.5	1.45	0.00	0	1.1	0.13	0.43	1
128		Kunkuri Nagar Panchayat	1	4.5	1.86	0	0	1.38	0.2	0.65	1
129	Balrampur	Balrampur Nagar Palika	1	4.5	0.65	0.00	0	0.34	0.21	0.4	1
130		Ramanujganj Nagar Palika	1	4.5	1.54	0.00	0	1.08	0.23	0.5	1
131		Kusmi Nagar Panchayat	1	4.5	1.12	0.00	0	0.75	0.2	0.41	1
132		Rajpur Nagar Panchayat	1	4.5	0.79	0.00	0	0.5	0.17	0.45	1
133		Wadrafnagar Nagar Panchayat	1	4.5	0.70	0.00	0	0.35	0.24	0.41	1
134	Koriya	Baikunthpur Nagar Palika	3	13.5	1.86	0.00	0	1.5	0.08	0.45	1
135		Shivpurchrcha Nagar Palika	2	9	1.79	0.00	0	1.31	0.22	0.45	1
136	Surajpur	Surajpur Nagar Palika	3	13.5	2.74	0	0	2.33	0	0.41	1
137		Vishrampur Nagar Panchayat	1	4.5	1.64	0.00	0	1.17	0.22	0.45	1
138		Pratappur Nagar Panchayat	1	4.5	0.65	0.00	0	0.55	0	0.4	1

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139	Surajpur	Bhatgaon_S Nagar Panchayat	1	4.5	1.30	0.00	0	1.11	0	0.31	1
140		Jarhi Nagar Panchayat	1	4.5	0.77	0.00	0	0.53	0.12	0.45	1
141		Premnagar Nagar Panchayat	1	4.5	0.70	0.00	0	0.59	0	0.21	1
142	Manendragarh - Chirmiri - Bharatpur	Chirmiri Nagar Nigam	10	45	7.16	0.00	0	6.09	0	14.67	5
143		Manendragarh Nagar Palika	3	13.5	3.77	0.00	0	3.20	0	0.43	1
144		Jhagrakhand Nagar Panchayat	1	4.5	0.88	0.00	0	0.75	0	0.11	1
145		Khongapani Nagar Panchayat	1	4.5	2.19	0.00	0	1.86	0	0.34	1
146		Nailedri Nagar Panchayat	1	4.5	0.84	0.00	0	0.71	0	0.13	1
147	Bastar	Jagdalpur Nagar Nigam	10	45	20.18	0	1.5	15.5	0.15	17.46	5
148		Bastar Nagar Panchayat	1	4.5	0.98	0	0	0.83	0	0.42	1
149	Kondagaon	Kondagaon Nagar Palika	3	13.5	5.12	0	0	4.35	0	4.38	1
150		Keshkal Nagar Panchayat	1	4.5	1.54	0	0	1.31	0	0.56	1
151		Farasgaon Nagar Panchayat	1	4.5	0.88	0	0	0.75	0	1.2	1
152	Narayanpur	Narayanpur Nagar Palika	2	9	2.60	0.00	0	2.21	0	2.5	1
153	Kanker	Kanker Nagar Palika	3	13.5	3.58	0.00	0	3.04	0	1.33	1
154		Bhanupratappur Nagar Panchayat	1	4.5	1.35	0.00	0	1.14	0	0.82	1
155		Charama Nagar Panchayat	1	4.5	1.67	0.00	0	1.42	0	0.48	1
156		Pankhanjur Nagar Panchayat	1	4.5	1.58	0.00	0	1.35	0	0.78	1
157		Antagarh Nagar Panchayat	1	4.5	0.84	0.00	0	0.71	0	0.5	1
158		Narharpur Nagar Panchayat	1	4.5	0.69	0.00	0	0.59	0	0.25	1
159	Dantewada	Kirandul Nagar Palika	1	4.5	2.51	0	0	2.23	0	1.5	1
160		BadiBacheli Nagar Palika	1	4.5	2.74	0.00	0	2.33	0	1.4	1
161		Dantewada Nagar Palika	1	4.5	1.91	0.00	0	1.62	0	1.8	1
162		Geedam Nagar Panchayat	1	4.5	0.92	0.00	0	0.78	0	0.9	1
163		Barsur Nagar Panchayat	1	4.5	0.93	0.00	0	0.79	0	0.9	1
164	Sukma	Sukma Nagar Palika	1	4.5	1.77	0.00	0	1.50	0	1.5	1
165		Dornapal Nagar Panchayat	1	4.5	1.04	0.00	0	0.89	0	0.8	1
166		Konta Nagar Panchayat	1	4.5	0.94	0.00	0	0.8	0	0.9	1
167	Bijapur	Bijapur Nagar Palika	1	4.5	1.95	0.00	0	1.66	0	0.6	1
168		Bhairamgarh Nagar Panchayat	1	4.5	1.06	0.00	0	0.90	0	0.8	1
169		Bhopalpattnam Nagar Panchayat	1	4.5	0.60	0.00	0	0.51	0	0.4	1
170	Gariyaband	Kopra Nagar Panchayat	0	0	0.00	0.00	0	0.00	0	0	0
171		Devbogh Nagar Panchayat	0	0	0.00	0.00	0	0.00	0	0	0

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ULB WISE DETAILS OF QUANTIFIED FIGURES OF DAILY INTAKE OF DRY WASTE, SEGREGATED RECYCLABLES, SCF & ITS SALE & STORAGE QUANTITY

Sr. No.	Name of the District	Urban Local Bodies	Total MRF Units (No.)	Total Capacity of MRF (TPD)	Intake quantity of Dry Waste (TPD)	Products and its utilization					
						Average Non-recyclable dry waste/ SCF (TPD)	SCF stored at SLRM to be Sent to Cement Plants (TPD)	Recyclables sold to Recyclers/ kabadiwalas (TPD)	Recyclables stored at SLRM to be sold to Recyclers/ kabadiwalas (TPD)	Revenue generated from the sale of recyclables (last 6 months) in lakhs	Total number of scrap dealers/ Kawadiwala available in ULB (No.)
TOTAL			**2 ISWM & 375 MRF**	**2388**	**1031**	**359**	**74**	**435**	**93**	**528.332**	**264**
172	BalodaBazar	Rohansi Nagar Panchayat	0	0	0.00	0.00	0	0.00	0	0	0
173	Durg	Amleshwar Nagar Palika	0	0	0.00	0.00	0	0.00	0	0	0
174	Kabirdham	Indori Nagar Panchayat	0	0	0.00	0.00	0	0.00	0	0	0
175	Bemetara	Dadhi Nagar Panchayat	0	0	0.00	0.00	0	0.00	0	0	0
176		Bhimbhori Nagar Panchayat	0	0	0.00	0.00	0	0.00	0	0	0
177		Kusmi_Be Nagar Panchayat	0	0	0.00	0.00	0	0.00	0	0	0
178	Rajnandgaon	LalBahadur Nagar Panchayat	0	0	0.00	0.00	0	0.00	0	0	0
179		Ghumka Nagar Panchayat	0	0	0.00	0.00	0	0.00	0	0	0
180	Balod	Palari_B Nagar Panchayat	0	0	0.00	0.00	0	0.00	0	0	0
181	Korba	BankiMogra Nagar Palika	3	13.5	0.00	0.00	0	0.00	0	0	0
182	Mungeli	Barela Nagar Panchayat	0	0	0.00	0.00	0	0.00	0	0	0
183		Jarhagaon Nagar Panchayat	0	0	0.00	0.00	0	0.00	0	0	0
184	JanjgirChampa	Pamgarh Nagar Panchayat	0	0	0.00	0.00	0	0.00	0	0	0
185		Nariyara Nagar Panchayat	0	0	0.00	0.00	0	0.00	0	0	0
186		Bamnidih Nagar Panchayat	0	0	0.00	0.00	0	0.00	0	0	0
187	Sarangarh-Bilaigarh	Sarsiwa Nagar Panchayat	0	0	0.00	0.00	0	0.00	0	0	0
188		Pawni Nagar Panchayat	0	0	0.00	0.00	0	0.00	0	0	0
189	Gaurela-Pendra-Marwahi	Marwahi Nagar Panchayat	0	0	0.00	0.00	0	0.00	0	0	0
190	Surajpur	Shivnandpur Nagar Panchayat	0	0	0.00	0.00	0	0.00	0	0	0
191	Koriya	Patna Nagar Panchayat	0	0	0.00	0.00	0	0.00	0	0	0
192	Manendragarh-Chirmiri-Bharatpur	Janakpur Nagar Panchayat	0	0	0.00	0.00	0	0.00	0	0	0

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आज़ादी का अमृत महोत्सव

LiFE Lifestyle for Environment

CHHATTISGARH

CHHATTISGARH ENVIRONMENT CONSERVATION BOARD

Paryavas Bhawan, North Block, Sector-19
Nava Raipur Atal Nagar (C.G.) 492002
Email- address-hocecb@gmail.com

No2566 /H.O./CECB/2025 Nava Raipur Atal Nagar dated: 02/ 6 /2025

To,

Secretary,
Government of Chhattisgarh,
Urban Administration & Development Department,
Mantralaya,
Mahanadi Bhawan, Nava Raipur Atal Nagar,
Raipur (C.G.)

Subject :- Regarding authorized recyclers of Municipal Solid Waste in the state of Chhattisgarh.

Ref:-
1- Hon'ble NGT order dated 28.11.2024 in the matter of O.A. 606/2018
2- Minutes of Chief Secretary Review meeting dated 27.01.2025
3- Your letter Dated 07/02/2025

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With reference to the above cited subject, and your request, we have prepared the list of Authorized recyclers of Plastic waste, Battery waste, E-waste, Metal scrap and Paper waste as per **Annexure**-1, 2, 3, 4 and 5.

Please find information sought for necessary action .

Encl. :- As above.

Member Secretary
Chhattisgarh Environment Conservation Board
Nava Raipur Atal Nagar (C.G.)

D:\CC sir\New Computer Work details\LETTER\English letters.doc

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

30 May 2025

Annexure-1

छत्तीसगढ़ राज्य में छत्तीसगढ़ पर्यावरण संरक्षण मंडल से सम्मति प्राप्त प्लास्टिक पुर्नचक्रणकर्ता इकाईयों की जानकारी

क्र.	उद्योग का नाम एवं पता	उत्पाद एवं उत्पादन क्षमता
	क्षेत्रीय कार्यालय, रायपुर	
1.	मेसर्स ए.ए. प्लास्टिक, खसरा नं–502/3, ग्राम–खिलोरा, तह.–अभनपुर, जिला– रायपुर (छ.ग.)	प्लास्टिक ग्रैन्युल्स, शीट एण्ड ट्वाइन – 240 मीट्रिक टन/वर्ष
2.	मेसर्स जयश्री प्लास्टिक, खसरा नं.–482/3, ग्राम–खिलोरा, अभनपुर, जिला–रायपुर (छ.ग.)	प्लास्टिक गैन्युल्स, बैग्स, एग्लो, पैकिंग गूड्स – 385 मीट्रिक टन/वर्ष
3.	मेसर्स जय हनुमान पॉलीमर्स, प्लॉट नं.–13, इण्डस्ट्रीयल एरिया तेन्दुआ, फेज–1, तह एवं जिला –रायपुर (छ.ग.)	प्लास्टिक गैन्युल्स पाउडर – 300 मीट्रिक टन प्रतिवर्ष, लैमिनेटेड प्लास्टिक शीट्स – 100 मीट्रिक टन प्रतिवर्ष एवं सक्स एण्ड बैग्स ऑफ प्लास्टिक – 100 मीट्रिक टन प्रतिवर्ष
4.	मेसर्स श्री अग्रसेन प्लास्टिक उद्योग, बोरिया रोड, ग्राम– बोरियाखुर्द जिला– रायपुर छ.ग.	पी.वी.सी. ग्रैन्युल्स – 94 मी.टन/वर्ष प्लास्टिक ट्युब्स – 56.25 मीट्रिक टन/वर्ष
5.	मेसर्स छत्तीसगढ़ प्लास्टिक प्रा.लि., फरिस्ता कॉम्प्लेक्स जी.ई. रोड रायपुर (छ.ग.)	प्लास्टिक गैन्युल्स लम्प्स एवं अन्य प्लास्टिक गुड्स – 900 मीट्रिक टन/वर्ष
6.	मेसर्स गजराज पॉलीमर्स, खसरा नं.–871, ग्राम–नरदाहा, तह.–आरंग, जिला– रायपुर (छ.ग.)	मैन्यूफैक्चरिंग ऑफ प्लास्टिक ग्रैन्युल्स एण्ड रोप्स – 420 मीट्रिक टन/वर्ष
7.	मेसर्स कृष्णा प्लास्टिक नियर पैनल नियर टेलीफोन एक्सचेंज, गोगांव, जिला–रायपुर (छ.ग.)	एच.डी.पी.ई. गैन्युल्स – 75 टन/वर्ष
8.	मेसर्स स्काई साल्यूसन एण्ड पॉलीमर, खसरा नं.–272/4, ग्राम–कारा, धरसीवां, जिला–रायपुर (छ.ग.)	प्लास्टिक ग्रैन्युल्स – 150 मीट्रिक टन/वर्ष
9.	मेसर्स पूजा प्लास्टिक, खसरा नं– 732/2 पार्ट, ग्राम–खिलोरा तह.–अभनपुर, जिला–रायपुर (छ.ग.)	प्लास्टिक ग्रैन्युल्स – 720 मीट्रिक टन/वर्ष
10.	मेसर्स जी.टी. इण्डस्ट्रीज, प्लॉट नं.–22, ब्लॉक–9 इण्डस्ट्रीयल एरिया, भनपुरी, रायपुर (छ.ग.)	जी.आई. वायर – 1,500 मीट्रिक टन प्रतिवर्ष एवं प्लास्टिक ग्रैन्युल्स – 300 मीट्रिक टन/वर्ष
11.	मेसर्स श्री प्लास्टिक उद्योग, पुराना धमतरी रोड खिलोरा, जिला–रायपुर (छ.ग.)	प्लास्टिक किसान पाइप – 300 मीट्रिक टन/वर्ष, फ्लैट ट्यूब – 300 मीट्रिक टन/वर्ष एवं एच.डी.पी.ई. गैन्यूल्स – 300 मीट्रिक टन/वर्ष
12.	मेसर्स श्री तिरुपति प्लास्टिक इण्डस्ट्रीज, खसरा नं. –357/6 पार्ट, ग्राम–जुलूम तह.–अभनपुर, जिला– रायपुर (छ.ग.)	प्लास्टिक ग्रैन्युल्स – 250 मीट्रिक टन/वर्ष

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13.	मेसर्स ओम जय माँ काली ट्रेडर्स, खसरा नं. –668/1, ग्राम–खिलोरा (सिवनी) तह.–अभनपुर, जिला–रायपुर (छ.ग.)	प्लास्टिक ग्रैन्यूल्स – 600 मीट्रिक टन/वर्ष
14.	मेसर्स महालक्ष्मी प्लास्टिक इण्डस्ट्रीज, खसरा नं. –130/32, ग्राम–बेंद्री, जिला– रायपुर (छ.ग.)	प्लास्टिक ग्रैन्युल्स – 180 मीट्रिक टन/वर्ष
15.	मेसर्स एस.के. प्लास्टिक, खसरा नं.–181/47, बोरियाखुर्द, जिला– रायपुर (छ.ग.)	प्लास्टिक ग्रैन्युल्स – 300 टन/वर्ष
16.	मेसर्स रॉयल इंटरप्राईजेस, खसरा नं.–678, ग्राम–खिलोरा, तह.– अभनपुर जिला– रायपुर (छ.ग.)	स्क्रैप प्लास्टिक दाना (ग्रैन्युल्स) – 50 मीट्रिक टन/वर्ष
17.	मेसर्स सतगुरु प्लास्टिक, सेक्टर सी., स्ट्रीट – 33 इण्डस्ट्रीयल एरिया उरला, जिला– रायपुर (छ.ग.)	प्लास्टिक दाना – 150 मीट्रिक टन/वष
18.	मेसर्स श्री गणेश प्लास्टिक ग्राम–जुलुम, तहसील –अभनपुर , जिला–रायपुर (छ ग.)	प्लास्टिक ग्रैन्युल्स – 900 मीट्रिक टन/वर्ष
19.	मेसर्स सुमन प्लास्टिक, खसरा नं.– 617/3 पार्ट, ग्राम–सड्डू, तह.–तिल्दा, जिला–रायपुर (छ.ग.)	प्लास्टिक ग्रैन्युल्स – 300 टन/वर्ष
20.	मेसर्स जी.टी. इण्डस्ट्रीज, प्लॉट नं.–22, ब्लॉक–9 इण्डस्ट्रीयल एरिया, भनपुरी, रायपुर (छ.ग.)	जी.आइ. वायर – 1,500 मीट्रिक टन एवं प्लास्टिक ग्रेन्यूल्स – 300 मीट्रिक टन/वर्ष
21.	मेसर्स राठी इण्डस्ट्रीज, ग्राम–बोरियाखुर्द, जिला–रायपुर (छ.ग.)	प्लास्टिक ग्रेन्यूल्स – 185 मीट्रिक टन/वर्ष
22.	मेसर्स अजमल ट्रेडर्स, ग्राम–बोरझरा, जिला–रायपुर (छ.ग.)	मेन्यूफेक्चरिंग ऑफ रिसायकल्ड प्लास्टिक ग्रेन्यूल्स – 1200 मीट्रिक टन/वर्ष
23.	मेसर्स आधार प्लास्टिक वर्क्स, प्लॉट नं.–A, इण्डस्ट्रीयल एरिया उरला, रायपुर (छ.ग.)	प्लास्टिक ग्रैन्युल्स – 1,405 क्विंटल/वर्ष
24.	गौरव प्लास्टिक, ख.नं.–55, ग्राम–मोहदा, तहसील–तिल्दा, जिला–रायपुर (छ.ग.)	प्लास्टिक ग्रैन्युल्स – 350 मीट्रिक टन/वर्ष
25.	मेसर्स लक्ष्मी एग्रिको, प्लाट नं.–16 व 17 पार्ट, औद्योगिक क्षेत्र सरोरा उरला, जिला–रायपुर (छ. ग.)	प्लास्टिक ग्रैन्युल्स – 2400 मीट्रिक टन/वर्ष
26.	मेसर्स तसमिया प्लास्टिक, ख.नं –328/50, मेटल पार्क रोड, रावाभाठा, जिला–रायपुर (छ.ग.)	प्लास्टिक ग्रैन्युल्स – 500 मीट्रिक टन/वर्ष
	क्षेत्रीय कार्यालय, रायगढ़	
27.	मेसर्स एस.आर. पालिमर्स, ग्राम–संबलपुरी, तहसील व जिला–रायगढ़ (छ.ग.)	प्लास्टिक ग्रैन्यूअल्स – 600 मीट्रिक टन प्रतिवष
28.	मेसर्स शिव प्लास्टिक इंडस्ट्रीज, ग्राम–जोरापाली, तहसील व जिला– रायगढ़ (छ.ग.)	प्लास्टिक ग्रैन्यूअल्स – 240 मीट्रिक टन प्रतिवर्ष
29.	मेसर्स जे.जे.एल. पॉलिमर, ग्राम–बड़पाली, संबलपुरी, तहसील व जिला–रायगढ़ (छ.ग.)	प्लास्टिक/पालिथिन ग्रैन्यूअल्स – 750 मीट्रिक टन प्रतिवर्ष

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

	क्षेत्रीय कार्यालय, अंबिकापुर	
30.	मेसर्स शुभ इण्टरप्राईजेस ग्राम–असोला, तह –अंबिकापुर, जिला–सरगुजा (छ.ग.)	प्लास्टिक ग्रैन्युल्स – 300 मीट्रिक टन/वर्ष
31.	मेसर्स महामाया पॉलीमर्स, ग्राम–असोला, तहसील–अम्बिकापुर, जिला–सरगुजा (छ.ग.)	प्लास्टिक/पालिथिन ग्रैन्यूअल्स – 500 मीट्रिक टन प्रतिवर्ष
32.	मेसर्स बृजू इण्डस्ट्रीज, ग्राम–गोर्रापारा रामपुर तह –अम्बिकापुर (छ.ग.)	प्लास्टिक ग्रैन्युल्स यूनिट – 9600 मीट्रिक टन/वर्ष
33.	मेसर्स हनुमान इण्डस्ट्रीज (प्लास्टिक), ग्राम–ईरगांव, तह –लखनपुर, जिला–सरगुजा (छ.ग.)	प्लास्टिक ग्रैन्युल्स, एच.डी.पी.ई. बैग्स एण्ड तारपोलिन शीट्स – 3000 मीट्रिक टन/वर्ष
34.	मेसर्स मुकेश प्लास्टिक ग्रेन्यूल्स, ग्राम–भिट्ठीकला, जिला–सरगुजा (छ.ग.)	प्लास्टिक ग्रैन्युल्स – 1500 मीट्रिक टन/वर्ष
	क्षेत्रीय कार्यालय, जगदलपुर	
35.	मेसर्स सृष्टि वेस्ट मैनेजमेंट सर्विस प्रा.लि., खसरा नं.–286, ग्राम–बुरंदवाड़ा, सेमरा, तहसी–जगदलपुर, जिला–बस्तर (छ.ग.)	मटेरियल रिकव्हरी फैसिलिटी – 3000 मीट्रिक टन/वर्ष
	क्षेत्रीय कार्यालय, कोरबा	
36.	मेसर्स गणेश ट्रेडिंग कंपनी, ग्राम–कुरूडीह, तहसील–कोरबा, जिला–कोरबा (छ.ग.)	रिसायकल्ड प्लास्टिक ग्रैन्युल्स (यूसिंग पी.पी./एल.डी.पी.) एच.डी.पी.ई. बैग, सी.पी. कोक बैग/जम्बो बैग, एम्प्टी बोर्ड – 1200 मीट्रिक टन/वर्ष
37.	मेसर्स अंगूरी इण्डस्ट्री, ग्राम–लखनपुर, तहसील–पोडी उपरोड़ा, जिला–कोरबा (छ.ग.)	पी.पी. ग्रैन्युल्स – 250 टन/वर्ष
	क्षेत्रीय कार्यालय, बिलासपुर	
38.	मेसर्स माला प्लास्टिक, प्लाट नं. 07 सेक्टर 'ए' औद्योगिक क्षेत्र सिरगिटटी, जिला–बिलासपुर (छ.ग.)	प्लास्टिक ग्रेनुअल्स – 50 टन/वर्ष
39.	मेसर्स आस्था प्लास्टिक इण्डस्ट्रीज, ग्राम–सिलपहरी, तहसील–बिल्हा, जिला–बिलासपुर (छ.ग.)	प्लास्टिक ग्रेन्यूल्स – 300 टन/वर्ष
40.	मेसर्स ताह प्लास्टिक्स, प्लाट नं 09, सेक्टर–ए, औद्योगिक क्षेत्र सिरगिट्टी, जिला–बिलासपुर (छ.ग.)	प्लास्टिक ग्रेन्यूल्स – 72 टन/वर्ष
41.	मेसर्स मां महामाया प्लास्टिक इण्डस्ट्रीज, ग्राम–परसदा, तहसील–बिल्हा, जिला–बिलासपुर (छ.ग.)	प्लास्टिक/पॉलिथिन ग्रेनुअल्स – 360 टन/वर्ष

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42.	मेसर्स गजानन प्लास्टो इण्डस्ट्रीज, प्लांट नं. 71 ए, सेक्टर बी, औद्यागिक क्षेत्र सिरगिट्टी, जिला–बिलासपुर (छ.ग.)	प्लास्टिक पॉलिथिन ग्रेनुअल्स – 1620 मीट्रिक टन/वर्ष
43.	मेसर्स महावीर पॉलीमर, प्लांट नं. 86 व 87, सेक्टर–बी, औद्योगिक क्षेत्र सिरगिट्टी, जिला–बिलासपुर (छ.ग.)	हेन्गर एण्ड टॉयलेट्स क्लीनर – 360 कि.ली./वर्ष, प्लास्टिक ग्रेनुअल्स – 720 मीट्रिक टन/वर्ष
44.	मेसर्स सलासर पालिमर्स, ग्राम हरदी, तह. बिल्हा, रायपुर रोड, बिलासपुर (छ.ग.)	रिजेक्टेड प्लास्टिक ग्रेनुअल – 1800 मीट्रिक टन/वर्ष
45.	मेसर्स श्रीद्ध इंडस्ट्रीज, प्लाट नं 117 ए, सेक्टर–बी, औद्योगिक क्षेत्र सिरगिट्टी, जिला–बिलासपुर (छ.ग.)	प्लास्टिक फ्लेक एण्ड प्लास्टिक ग्रेनुअल्स – 3000 मीट्रिक टन/वर्ष
46.	मेसर्स मां ट्रेडर्स, ग्राम–अडभार मेन रोड, तहसील–मालखरौदा, जिला–सक्ती (छ.ग.)	प्लास्टिक पॉलिथिन ग्रेनुअल्स – 300 मीट्रिक टन/वर्ष
	क्षेत्रीय कार्यालय, दुर्ग–भिलाई	
47.	मेसर्स आर.के. प्लास्टिक इण्डस्ट्रीज, ग्राम–ढोर, जामुल, जिला–दुर्ग (छ.ग.)	प्लास्टिक दाना, एच.डी.पी. ई. ग्रैन्यूल्स – 100 मीट्रिक टन/वर्ष प्लास्टिक पिकअप बैग – 75 मीट्रिक टन/वर्ष
48.	मेसर्स आर.के. इण्डस्ट्रीज, ग्राम–खेदामारा नवा तरिया, पोस्ट–जामुल, जिला–दुर्ग (छ.ग.)	प्लास्टिक दाना, एच.डी.पी.ई. प्लास्टिक ग्रैन्यूल्स – 200 मीट्रिक टन/वर्ष
49.	मेसर्स हर्ष उद्योग, 2–ए, औद्योगिक क्षैत्र, भिलाई, जिला–दुर्ग (छ.ग.)	प्लास्टिक ग्रैन्यूल्स – 200 मीट्रिक टन/वर्ष,
50.	मेसर्स एन.के. इण्डस्ट्रीज, ग्राम कचांदुर, भिलाई, जिला–दुर्ग (छ.ग.)	रिसायकिल ग्रैन्यूल्स प्लास्टिक – 500 मीट्रिक टन/वर्ष, मेन्युफेक्चरिंग आफ अदर प्लास्टिक – 200 मीट्रिक टन/वर्ष
51.	मेसर्स इंडश इण्डस्ट्रीज, प्लाट नं. 12 औ.वि. केन्द्र बोरई रसमड़ा जिला–दुर्ग (छ.ग.)	नट्स गेनुअल्स एंड अदर शीड रोस्टेड साल्टेड ओर अदर वाईस प्रीप्रेड – 500 मीट्रिक टन/वर्ष
52.	मेसर्स ए.के. पालीमर्स, ग्राम–जेवरा सिरसा, जिला–दुर्ग (छ.ग.)	प्लास्टिक ग्रेन्यूल्स–225 मी टन/वर्ष, मेन्युफेक्चरिग आफ अदर प्लास्टिक प्रोडक्टस – 75 मीट्रिक टन/वर्ष
53.	मेसर्स रायल इण्डस्ट्रीज, ग्राम–सुरडुंग, जामुल, भिलाई, जिला–दुर्ग (छ.ग.)	प्लास्टिक फर्नीचर – 300 मीट्रिक टन/वर्ष, पालीथिन गेन्युल्स – 300 मीट्रिक टन/वर्ष, टेबल वयेर, कीचन वेयर आफ देयर हाउस होल्ड आर्टिकल एंड टायलेट आर्टिकल ग्लास आफ प्लास्टिक एनईसी – 500 मीट्रिक टन/वर्ष, इंजीनियरिंग एंड फेब्रिकेशन – 25000 मीट्रिक टन/वर्ष, फेंसिंग पोल– 100000/वर्ष, बारबेड वायर – 500 मीट्रिक टन/वर्ष, एमएस, एसएस एंड वुडन फर्नीचर–

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		1500 मीट्रिक टन/वर्ष
54.	मेसर्स स्क्रैप एक्सपर्ट, बी.एस.पी. भुमि, उतई, दुर्ग (छ.ग.)	प्लास्टिक/पालीथिन ग्रेनुएल्स–240 मीट्रिक टन/वर्ष
55.	मेसर्स शंकर पालीमर्स एंड एग्रो इण्डस्ट्रीज, ग्राम–मटका, तह. व जिला–बेमेतरा (छ.ग.)	हाई डेन्सिटी पॉलिथिन एच.डी.पी.ई. – 525 मीट्रिक टन/वर्ष, पी.व्ही.सी. पाईप नार्मल – 525 मीट्रिक टन/वर्ष, प्लास्टिक/पालीथिन ग्रेनुएल्स – 525 मीट्रिक टन/वर्ष
56.	मेसर्स साहिल पालीमर्स, ग्राम–ओडिया, तह. व जिला–बेमेतरा (छ.ग.)	हॉलसेल ऑफ पाईप एण्ड पाईप फीटिंग– 36000 मीट्रिक टन/वर्ष, प्लास्टिक/पालीथिन ग्रेनुएल्स – 35000 मीट्रिक टन/वर्ष
57.	मेसर्स भव्य सृष्टि उद्योग प्रा.लि., यूनिट–02 ग्राम–कठिया, तह0–बेरला, जिला–बेमेतरा (छ.ग.)	प्लॉस्टिक/पॉलिथीन ग्रेनुअल्स – 1000 मीट्रिक टन/वर्ष
58.	मेसर्स शिवशक्ति इण्डस्ट्रीज, ग्राम बोरसी, बेरला, जिला–बेमेतरा (छ.ग.)	प्लास्टिक ग्रेन्यूलस – 300 मीट्रिक टन/वर्ष, इमली पाउडर – 900 मीट्रिक टन/वर्ष
59.	मेसर्स एपलाइड थर्मोप्लास्टिक इण्डस्ट्रीज, ग्राम–रवेली, राजनांदगांव (छ.ग.)	एच.डी.पी.ई. – 180मी. टन/वर्ष, प्लास्टिक यान– 150 मी.टन/वर्ष, प्लास्टिक स्ट्रीप – 70 मीट्रिक टन/वर्ष, प्लास्टिक ग्रेन्यलस – 300 मीट्रिक टन/वर्ष
60.	मेसर्स रिक्रेटिव प्लास्टिक, ग्राम–कल्याणपुर तहसील–डोगरगढ़, जिला–राजनांदगांव (छ.ग.)	प्लास्टिक/पॉलीथीन ग्रेन्युअल्स – 1200 मीट्रिक टन/वर्ष
61.	मेसर्स हीना प्लास्टिक इण्डस्ट्रीज, प्लॉट नं. 06, औद्योगिक क्षेत्र, ममता नगर, जिला–राजनांदगांव (छ.ग.)	प्लास्टिक ग्रेन्युअल्स – 150 मीट्रिक टन/वर्ष

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Annexure- 2

List of Battery Recyclers

S.NO.	Name and Address of the Facility	Type of Battery Waste	Authorized Recycling Capacity (MTA)
1	M/s Accumulator Industries Near Hindustan Tiles I/A Bhanpuri Raipur (C.G)	Lead Acid Battery Plates/Lead Scrap	568.00
2	M/s Arth Metallurgicals Pvt. Ltd., Village – Lalpur, Dharsiwa, Dist. – Raipur (C.G)	Lead acid battery plates & other Lead scrap/ ashes/ residues	100.00
3	M/s R. K. Industries, Ring Road No.-2, Village-Gondwara, District- Raipur (C.G)	Lead acid battery plates & lead scrap	300.00
4	Patel Industries Village-Nakti, Khapri, Tehsil-Tilda,Disst-Raipur (C.G)	Used Lead Acid Battery Including grid Plats and Other lead scrap/ashes/residues	3500.00
5	Rajeshwari Plastik Private Limited Industrial Area, Urla, Raipur, Disst-Raipur (C.G)	Used Lead Battery Including grid Plats and Other lead scrap/ashes/residues,	3800.00
6	M/s Shivam Motors Plot No. 22-23, Industrial Area, Birkoni, Dist. – Mahasamund (C.G)	Used Lead Acid Battery/ Lead Scrap	700
7	M/s Power pack Industries, 32/D, Light industrial Area, Bhilai	Used lead Acid battary including grid plates and other lead scrap/ashes/residues	1000.00
9	M/s Shreyansh Industries, 14/1, Light Industrial Area Bhilai	Used lead Acid battary including grid plates and other lead scrap/ashes/residues	600.00

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Annexure- 3

List of Recyclers/Processors of E-Waste

Sr. No.	Name of Industries and Address	Quantity
1.	M/s Star E-Processors, Village-Baktara, P.O.-Godi, Tehsil-Arang, Distt.-Raipur(C.G.) Contact No- 9892022237	E-waste processing unit 12000 Tonnes per Annum

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Annexure- 4

List of Uitilzers/Recyclers of Metal Scrap

S.No.	Name of Industries	Name of Scrap
1.	M/s Prakash Industries Limited, Champa, District- Janjgir-Champa (C.G.)	Iron and Steel Scrap
2.	M/s Sadguru Ispat Private Limited Village-Tumidih / Punjipathra, Tehsil-Gardhoda, Jindal Industrial Park, Distt.-Raigarh(C.G.)	Mill scale arising from the manufacture of iron and steel
3.	M/s Ganpati Ispat (Prop. Ganpati Sponge Iron Private Limited) Sector- C, Urla Industrial Area, District – Raipur (C.G.)	Metal and metal alloy wastes in metallic, non-dispersible form:
4.	M/s MR Enterprises, Plot No. 1/A, Heavy Industrial Area, Hathkhoj, Bhilai, Distt-Durg(CG)	Mill scale arising from the manufacture of iron and steel
5.	M/s Mashiva Steel And Alloys LLP O P Jindal Industrial Park, Village-Tumidih, Tehsil Gharghoda, District - Raigarh(CG)	Mill scale arising from the manufacture of iron and steel
6.	M/s S. S. Steel and Power,Kh. No. 22/13, P.H. No.27,Village- Pali, Gram Panchayat-Delari, Tehsil & District-Raigarh (C.G.)	Mill scale arising from the manufacture of iron and steel
7.	M/s Prayash Steel, Plot No. - 5, 6, 7, 8 Phase II, Industrial Area, Siltara, District - Raipur(CG)	Mill scale arising from the manufacture of iron and steel
8.	M/s Agrawal Channel Mills (P) Ltd., Plot No. 34 & 35, Phase-II, Siltara Industrial Growth Center, Raipur (C.G.)	Mill scale arising from the manufacture of iron and steel
9.	M/s Refmet Metal Technologies Private Limited Village - Pacheda, Tehsil-Arang, District - Raipur (C.G.)	Metal and metal-alloy wastes in metallic, non-dispersible form : Tungsten scrap, Molybdenum scrap, Tantalum scrap, Cobalt scrap, Titanium scrap & Vanadium scrap
10.	M/s Arora (C.G.) Energy & Steel Pvt. Ltd., Hardikala, Silpahari Industrial Area, District- Bilaspur (C.G.)	Iron and Steel Scrap

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11.	Rama Udyog Private Limited, Near Phase 2, Village-Siltara, Siltara Industrial Area,Tehsil-Raipur, District- Raipur (C.G.)	Metal and metal-bearing wastes: Metal and metal alloy wastes in metallic, non dispersible form (Iron and Steel Scrap)
12.	M/s Shivali Udyog (I) Limited, Sector – "D", Plot No. 03 and 04, Urla Industrial Complex, Sarora, Tehsil & District - Raipur (C.G.)	Mill scale arising from the manufacture of iron and steel
13.	M/s Earthmet Resources Pvt. Ltd., Opposite Bhairav Baba Mandir, Kapasda, Dharsiwa, Tehsil and Distt.- Raipur (C.G.)	Iron and steel scrap
14.	M/s Indian Ispat Works Pvt. Ltd., Plot No 36 (Part), 37, 38, Industrial Area, Rawabhata, Distt. - Raipur (C.G.)	Metal and metal-alloy wastes in metallic, non-dispersible form (Iron and steel scrap)
15.	M/s Ishwar TMT Pvt Ltd., Unit 1 Plot No 688-693, 716-722, Urla Industrial Area, Distt.- Raipur (C.G.)	Mill scale arising from the manufacture of iron and steel (Metal and metal-alloy wastes in metallic, non-dispersible form) MS Scrap (Iron and steel scrap)
16.	M/s NMDC Iron and Integrated Steel Plant, National Mineral Development Corporation Limited, Village and Post – Nagarnar, Distt. – Bastar (C.G.)	Metal and metal alloy wastes in metallic, nondispersible form: Iron and steel scrap
17.	M/s Sambhv Sponge Power Private Limited, (Formerly known as M/s Khetan Sponge and Infrastructure Private Limited), Village – Sarora, District – Raipur (C.G.)	Metal and metal-bearing wastes- Metal and metal-alloy wastes in metallic, non-dispersible form: Iron and steel scrap
18.	M/s Shri Balaji Industrial Products Limited, Engineering Park, Heavy Industrial Area, Hathkhoj, Bhilai, District – Durg (C.G.)	Metal and metal alloy wastes in metallic, non-dispersible form (other waste)
19.	M/s Kailash Castings Pvt. Limited, Plot No. 43 & 46, Industrial Area Siltara, Phase - II, Distt.- Raipur (C.G.)	Metal and metal bearing wastes - Metal and metal-alloy wastes in metallic, non-dispersible form: Iron and steel scrap
20.	M/s Sambhv Steel Tubes Limited (Kuthrel Division), Village- Kuthrel, Tehsil- Dharsiwa, District- Raipur (CG)	Metal and metal-alloy wastes in metallic, non-dispersible form

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Annexure- 5

List of Paper board Recyclers

S.No.	Name of Industries	Type of Paper waste
1.	M/s Hanuman Agro Industries Limited, Village - Paragaon, Nawapara - Rajim, District - Raipur (C.G.)	Paper, paperboard and paper product waste (All kind of waste paper without plastic & hazardous content)
2.	M/s Viraansh Industries Private Limited, P.H. No. – 04, Kh. No. 22/(16-18, 11, 3), Village – Mohada, Tehsil – Tilda, District - Raipur (C.G.)	Paper, paperboard and paper product wastes

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ANNEXURE O

राज्य शहरी विकास अभिकरण छत्तीसगढ़

चतुर्थ तल, डी–ब्लॉक, इन्द्रावती भवन, नवा रायपुर अटल नगर, जिला रायपुर

फोन / फै.0771–2222402, 2222409 ई–मेल : suda.mission@gmail.com

क्र. / 9 / सूडा / NGT / 2025–26 / 1466 नवा रायपुर अटल नगर, दिनांक 06 / 06 / 2025

स्मरण पत्र

प्रति,

महत्पूर्ण
NGT **OA. No. 606 / 2018**

1. **समस्त आयुक्त,**
   नगर पालिक निगम
   छत्तीसगढ़
2. **समस्त मुख्य नगर पालिका अधिकारी,**
   नगर पालिका परिषद / नगर पंचायत,
   छत्तीसगढ़

विषय :– **राज्य में स्थापित सीमेंट उत्पादक संयंत्रो में Refuse Derived Fuel (RDF) के उपयोग हेतु औपचारिक अनुबंध संपादित किये जाने बाबत्।**

संदर्भ :– 1. संचा. नगरीय प्रशासन एवं विकास छत्तीसगढ़ नवा रायपुर अटल नगर का पत्र क्र. / यां / प्र. / 14 / 2025 अटल नगर दिनांक 14.05.2025
2. छत्तीसगढ़ पर्यावरण संरक्षण मंडल, पर्यावास भवन, नार्थ ब्लॉक सेक्टर–19 का पत्र क्र. / 366 / मुख्या. / छ.ग.प.सं.मं. / 2025 अटल नगर दिनांक 01.05.2025

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उपरोक्त संदर्भित पत्र द्वारा राज्य के नगरीय निकायों में ठोस अपशिष्ट प्रबंधन कार्य से जनित Refuse Derived Fuel (RDF) के अपवहन / निष्पादन हेतु राज्य में स्थित सीमेंट उत्पादक संयंत्रो से 15 दिवस की समयावधि में अनुबंध निष्पादन हेतु लेख किया है।

उपरोक्तानुसार अपेक्षित अनुबंध संपादन के कार्यवाही की जानकारी अद्यतन किसी भी निकाय द्वारा प्रेषित नहीं की गई है।

उपरोक्त संबंध में अवगत होवें कि उपरोक्तानुसार अपेक्षित अनुबंध संपादन की कार्यवाही का विवरण मान. राष्ट्रीय हरित अधिकरण (NGT) नई दिल्ली में संस्थित प्रकरण क्रमांक OA-606 / 2018 के आगामी सुनवाई दिनांक 14 जुलाई 2025 के प्रतिवेदन में सम्मिलित किया जाना है।

अतः विषयांकित कार्य की गंभीरता को दृष्टिगत करते हुए संदर्भित पत्र द्वारा अपेक्षित अनुबंध संपादन की कार्यवाही तत्काल पूर्ण करते हुए संपादित अनुबंध की प्रति दिनांक 14 जून 2025 तक अनिवार्यतः इस कार्यालय को ईमेल ce.uad.cg1@gmail.com के माध्यम से प्रेषित किया जाना सुनिश्चित करें।

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

संलग्न **परिशिष्ट 'अ'** अनुसार 66 नगरीय निकायों द्वारा पूर्व में विषयांकित कार्य हेतु विभिन्न सीमेट उत्पादक संयंत्रों से अनुबंध संपादित किया गया था, जिसकी समयावधि कालातीत हो चुकी है, यह 66 नगरीय निकाय भी पूर्व में संपादित अनुबंध का नवीनीकरण/नवीन अनुबंध संपादित करते हुए अनुबंध की प्रति अधोहस्ताक्षरकर्ता को दिनांक 14 जून 2025 तक ईमेल ce.uad.cg1@gmail.com के माध्यम से अधोहस्ताक्षरकर्ता को प्रेषित किया जाना सुनिश्चित करेंगे।

समस्त नगरीय निकायों के आयुक्त एवं मुख्य नगर पालिका अधिकारी विषय वस्तु की गंभीरता को दृष्टिगत करते हुए यह कार्य प्राथमिकता से पूर्ण करते हुए पालन प्रतिवेदन समयावधि में प्रेषित किया जाना सुनिश्चित करेंगे, जिससे मान. राष्ट्रीय हरित अधिकरण (NGT) नई दिल्ली के समक्ष राज्य का छःमाही प्रतिवेदन समयावधि में प्रस्तुत किया जा सके।

संलग्न – उपरोक्तानुसार।

मुख्य कार्यपालन अधिकारी
राज्य शहरी विकास अभिकरण
नवा रायपुर अटल नगर

पृ.क्र./9/NGT/सूडा/2024–25/1467 नवा रायपुर अटल नगर दिनांकः 06/06/2025

प्रतिलिपिः–

1. विशेष कर्तव्यस्थ अधिकारी, मुख्य सचिव कार्यालय, मंत्रालय, महानदी भवन, नवा रायपुर अटल नगर।
2. सचिव, छ.ग. शासन, आवास एवं पर्यावरण विभाग, मंत्रालय, नवा रायपुर अटल नगर।
3. सदस्य सचिव, छ.ग. पर्यावरण संरक्षण मण्डल, पर्यावास भवन, नवा रायपुर अटल नगर।
4. सचिव छ.ग. शासन नगरीय प्रशासन एवं विकास विभाग, मंत्रालय, नवा रायपुर अटल नगर।
5. मुख्य कार्यपालन अधिकारी, राज्य शहरी विकास अभिकरण, छ.ग. नवा रायपुर अटल नगर।
6. मेसर्स श्री रायपुर सीमेंट प्लांट (यूनिट ऑफ श्री सीमेंट लिमिटेड) ग्राम–खपराडीह, तहसील–सिमगा, जिला बलौदाबाजार–भाटापारा (छ.ग.) सिमगा, जिला बलौदाबाजार भाटापारा (छ.ग.) मो.न. 9461656012
7. मेसर्स अल्ट्राटेक सीमेंट लिमिटेड (हिरमी सीमेंट वर्कस) ग्राम हिरमी, जिला बलौदाबाजार भाटापारा (छ.ग.) मो.नं. 9826550341
8. मेसर्स जेके लक्ष्मी सीमेंट लिमिटेड, ग्राम जिला दुर्ग (छ.ग.) मो.नं. 7747013804 मालपुरी खुर्द एवं खासाडीह, तहसील धमधा,

9. मेसर्स एसीसी लिमिटेड, जामुल सीमेंट वर्कर्स, पोस्ट जामुल जिला दुर्ग (छ.ग.) मो.नं. –9777447634
10. मेसर्स एनयू विस्टा लिमिटेड, (पूर्व नाम मेसर्स इमामी सीमेंट लिमिटेड) ग्राम रिसदा, जिला बलौदाबाजार भाटापारा (छ.ग.) मो.नं. 8918976055
11. मेसर्स नुवोको विस्टास कॉर्पोरेशन लिमिटेड (पूर्व नाम मेसर्स लाफार्ज इंडिया लिमिटेड), सोनाडीह सीमेंट प्लांट, पी.ओ. रसेडा, तहसील बलौदाबाजार, जिला बलौदाबाजार भाटापारा (छ.ग.) मो.नं. 9340542235
12. मेसर्स अल्ट्राटेक सीमेंट लिमिटेड (रावन सीमेंट वर्क्स) ग्राम रावन, जिला बलौदाबाजार भाटापारा (छ.ग.) मो.नं. 9174116340
13. मेसर्स अबुजा सीमेंट्स लिमिटेड, (लाइन–I और II), गांव और पी.ओ. रवान, तहसील बलौदाबाजार, जिला बलौदाबाजार भाटापारा (छ.ग.) मो.नं.– 8982073666
14. मेसर्स अल्ट्राटेक सीमेंट लिमिटेड (बैकुंठ सीमेंट वर्कस) ग्राम बैकुंठ, जिला बलौदाबाजार भाटापारा (छ.ग.) मो.नं. 7903621507
15. मेसर्स नवोको विस्टास कॉर्पोरेशन लिमिटेड अरसमेटा सीमेंट प्लांट, पी.ओ – गोपाल नगर, जिला–जांजगीर–चांपा (छ.ग.) मो.नं. 9893497192

मुख्य कार्यपालन अधिकारी
राज्य शहरी विकास अभिकरण
नवा रायपुर, अटल नगर

Annexure- A

List of ULBs To Renew MoU with Cement Plants

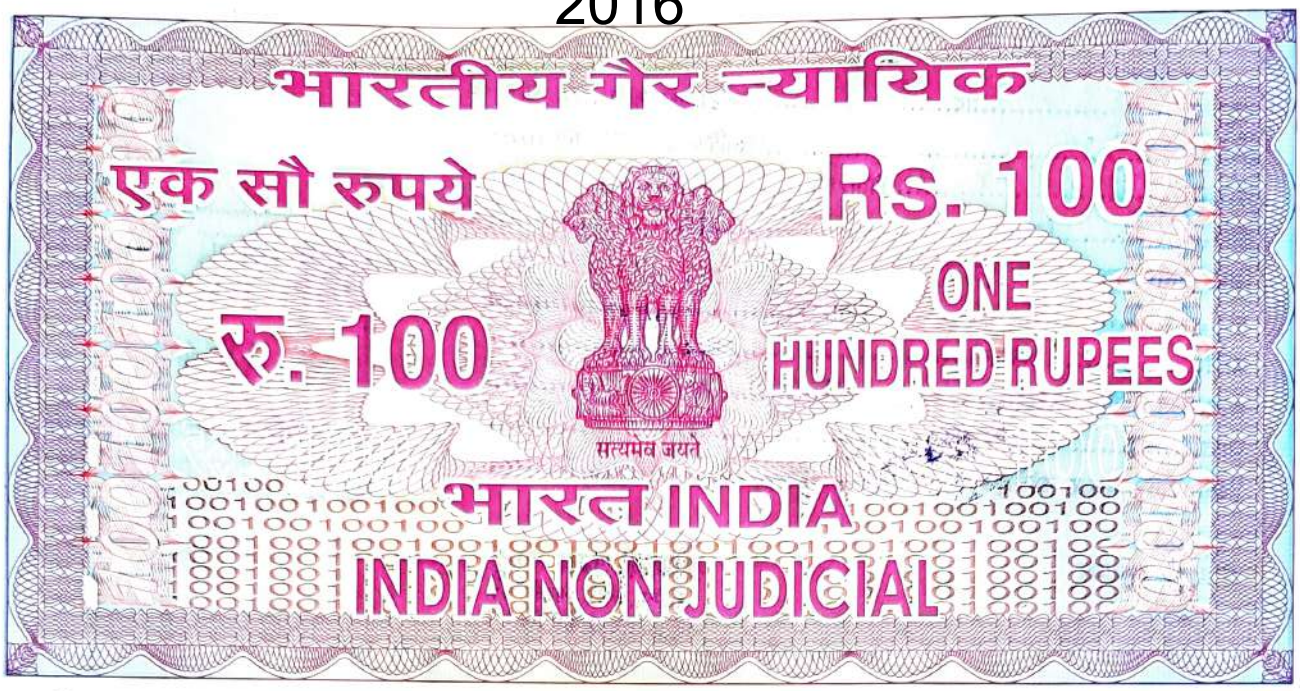
Sr No.	Cement Plant Name	ULB Name	Estimated SCF (17-20 % of MSW) as per MoHUA guideline 2018 for use of RDF in industries : Page no 2-3
1	**ACC Limited, Jamul**	**Bhilai Nagar Nigam**	**12585.6**
2	ACC Limited, Jamul	Devkar Nagar Panchayat	104.04
3	ACC Limited, Jamul	Parpodi Nagar Panchayat	224.6
4	ACC Limited, Jamul	Saja Nagar Panchayat	119.34
5	ACC Limited, Jamul	Manacamp Nagar Panchayat	115.06
6	ACC Limited, Jamul	Fingeshwar Nagar Panchayat	382.32
7	ACC Limited, Jamul	SahspurLohara Nagar Panchayat	97.2
8	ACC Limited, Jamul	Pipariya Nagar Panchayat	100.98
9	Ambuja Cements Limited, Bhatapara	Jaijepur Nagar Panchayat	183.6
10	Ambuja Cements Limited, Bhatapara	Champa Nagar Palika	1010.88
11	**Ambuja Cements Limited, Bhatapara**	**Birgaon Nagar Nigam**	**3036.28**
12	Ambuja Cements Limited, Bhatapara	Saragaon Nagar Panchayat	146.88
13	Ambuja Cements Limited, Bhatapara	Abhanpur Nagar Palika	327.89
14	JK Lakshmi Cement Ltd Ahiwara	Ahiwara Nagar Palika	444.53
15	JK Lakshmi Cement Ltd Ahiwara	Dhamdha Nagar Panchayat	214.2
16	JK Lakshmi Cement Ltd Ahiwara	Kumhari Nagar Palika	434.16
17	JK Lakshmi Cement Ltd Ahiwara	Berla Nagar Panchayat	104.04
18	JK Lakshmi Cement Ltd Ahiwara	Jamul Nagar Palika	421.2
19	**JK Lakshmi Cement Ltd Ahiwara**	**Durg Nagar Nigam**	**10116.36**
20	JK Lakshmi Cement Ltd Ahiwara	Utai Nagar Panchayat	189.11
21	JK Lakshmi Cement Ltd Ahiwara	Patan Nagar Panchayat	208.69
22	JK Lakshmi Cement Ltd Ahiwara	Chhuikhadan Nagar Panchayat	144.43
23	JK Lakshmi Cement Ltd Ahiwara	Gunderdehi Nagar Panchayat	183.6
24	JK Lakshmi Cement Ltd Ahiwara	Thankhamhariya Nagar Panchayat	173.2
25	JK Lakshmi Cement Ltd Ahiwara	Rajim Nagar Panchayat	324.36
26	JK Lakshmi Cement Ltd Ahiwara	Kawardha Nagar Palika	1020.6
27	M/S NU Vista Limited (Emami) - Risda,	Kashdol Nagar Panchayat	287.64
28	M/S NU Vista Limited (Emami) - Risda,	Maro Nagar Panchayat	63.65
29	M/S NU Vista Limited (Emami) - Risda,	Sargaon Nagar Panchayat	155.45
30	M/S NU Vista Limited (Emami) - Risda,	Akaltara Nagar Palika	475.63
31	M/S NU Vista Limited (Emami) - Risda,	JanjgirNaila Nagar Palika	927.29
32	Nuvoco Vistas Corp Limited, Arasmeta	Malhar Nagar Panchayat	141.98
33	Nuvoco Vistas Corp Limited, Arasmeta	Bodri Nagar Palika	395.28
34	Nuvoco Vistas Corp Limited, Arasmeta	Bilaigarh Nagar Panchayat	92.41
35	Nuvoco Vistas Corp Limited, Arasmeta	Lormi Nagar Palika	359.64
36	Nuvoco Vistas Corp Ltd. - Sonadih	Lawan Nagar Panchayat	183.6
37	Nuvoco Vistas Corp Ltd. - Sonadih	Palari_BB Nagar Panchayat	181.15
38	Nuvoco Vistas Corp Ltd. - Sonadih	Rahaud Nagar Panchayat	126.68

Chief Executive Officer
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39	Nuvoco Vistas Corp Ltd. - Sonadih	Tundra Nagar Panchayat	171.36
40	Nuvoco Vistas Corp Ltd. - Sonadih	Pithora Nagar Panchayat	177.48
41	Nuvoco Vistas Corp Ltd. - Sonadih	Pali Nagar Panchayat	91.8
42	Shree Cement Ltd., Bhatapara	Bhatapara Nagar Palika	751.68
43	Shree Cement Ltd., Bhatapara	Tildanewra Nagar Palika	382.32
44	Shree Cement Ltd., Bhatapara	Bemetara Nagar Palika	617.54
45	Shree Cement Ltd., Bhatapara	Shivrinarayan Nagar Panchayat	164.02
46	Shree Cement Ltd., Bhatapara	Kharod Nagar Panchayat	176.87
47	Shree Cement Ltd., Bhatapara	Tumgaon Nagar Panchayat	154.84
48	Shree Cement Ltd., Bhatapara	Takhatpur Nagar Palika	444.53
49	Shree Cement Ltd., Bhatapara	Kota Nagar Panchayat	181.76
50	Shree Cement Ltd., Bhatapara	Ratanpur Nagar Palika	435.46
51	UltraTech - Hirmi Cement Works	Pathariya Nagar Panchayat	134.64
52	UltraTech - Rawan Cement Works	Simga Nagar Palika	298.08
53	UltraTech - Rawan Cement Works	Balodabazar Nagar Palika	596.16
54	UltraTech - Rawan Cement Works	Aarang Nagar Palika	413.42
55	UltraTech - Rawan Cement Works	Bilha Nagar Panchayat	226.44
56	UltraTech - Rawan Cement Works	Nawagarh_B Nagar Panchayat	187.88
57	UltraTech - Rawan Cement Works	Mungeli Nagar Palika	699.84
58	**UltraTech - Rawan Cement Works**	**Bilaspur Nagar Nigam**	**31032**
59	UltraTech - Rawan Cement Works	Nawagarh_J Nagar Panchayat	175.64
60	UltraTech - Rawan Cement Works	Bhatgaon_SB Nagar Panchayat	172.58
61	UltraTech - Rawan Cement Works	Gobranawapara Nagar Palika	654.48
62	Ultratech Cement Ltd, Baikunth	Kharora Nagar Panchayat	195.23
63	Ultratech Cement Ltd, Baikunth	Kunra Nagar Panchayat	183.6
64	Ultratech Cement Ltd, Baikunth	Balouda Nagar Panchayat	285.19
65	Ultratech Cement Ltd, Baikunth	Mahasamund Nagar Palika	1205.28
66	Ultratech Cement Ltd, Baikunth	Kurud Nagar Panchayat	310.9

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State Urban Development Agency
Chhattisgarh, Nava Raipur

ANNEXURE P



छत्तीसगढ़ CHHATTISGARH

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कार्यालय नगरपालिका परिषद कांकेर

I. The Ministry of Housing and Urban Affairs (MoHUA), Government of India has launched Swachh Bharat Mission on 2nd October 2014, with the objectives of modern and scientific Municipal Solid Waste Management among others.

II. To enhance the progress towards the objective of modern and scientific Municipal Solid Waste Management, an Expert Committee was constituted by MoHUA in November 2017 to prepare "Standards/Norms for Refuse Derived Fuel (RDF) from Municipal Solid Waste for its utilization in Cement Kilns, Waste to Energy Plants and similar other installations".

III. Based on the recommendations, standards for Segregated Combustible Fractions (SCF) and Refuse Derived Fuel (RDF) from municipal solid waste have been notified by Central Pollution Control Board.

IV. This agreement is between Urban Local Body and Cement Plant for usage of MSW based SCF/ RDF for co-processing.

This Agreement is made and entered into this 13th day of June 2025 by and between:

First Party, which is the urban local body (municipality) of **Municipal Council Kanker** having its office at Municipal council kanker collectorate road behind new bus stand the One Part;

Nuvoco Vistas Corp. Ltd.
Sonadih Cement Plant
P.O.Raseda, Dist. Baloda Bazar
Chhatisgarh - 493332

Chief Municipal Officer
Municipal Council Kanker

And

Nuvoco vistas corporation sonadih, Raheda, district- balodabazar-bhatapara a Company incorporated under the Companies Act, 2013, having its registered office at Nuvoco vistas corporation sonadih, Raheda and having one of its Cement Plant at Nuvoco vistas corporation sonadih, Raheda

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

AND WHEREAS the Municipal Council Kanker is responsible for management of Municipal Solid Waste (MSW) generated within its jurisdiction as per Solid Waste Management Rules 2016. The MSW contains reasonable quantity of non-recyclable Segregated Combustible Fraction (SCF) containing plastics and other combustible materials (herein referred to as 'Segregated Combustible Fraction (SCF) which are not biodegradable and release toxic gases when they get burnt or dumped in the dump yards / landfills. The SCF can further be processed by ULB or by third party for making refuse derived fuel (RDF) of different grades meeting standards / norms notified by CPCB.

AND WHEREAS, Cement Company is in the business of manufacture and sale of different types and grades of cement and has the capability to consume the waste materials in an environment friendly manner in the cement kiln process having high temperature and long residence time (hereinafter referred to as "Co-Processing") while simultaneously producing cement of desired quality and meeting the emission norms.

NOW, THEREFORE, to ensure the safe disposal of SCF segregated from the municipal solid waste and/ or RDF all parties have entered into this Agreement.

1. Term and Validity of the Agreement

The Agreement shall be valid for a period of 05 years from the date of signing and execution of this Agreement.

The Agreement may be amended by written consent of all the Parties to the Agreement. All amendments shall be documented and allotted a distinctive number and date.

2. Responsibility of the Parties

To deliver key objectives of this Agreement the parties' responsibilities are summarized as follows (In case ULB (Municipal Council Kanker) is directly supplying to cement plants the responsibility of SCF/RDF manufacturer shall be fulfilled by ULB).

Nuvoco Vistas Corp. Ltd.
Sonadih Cement Plant
P.O.Raseda, Dist. Baloda Bazar
Chhatisgarh - 493332

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

2.1 Responsibility of ULB (Municipal Council Kanker)

a) To supply Municipal Solid Waste to the Self-Help Group selected and responsible for MSW management contract of the city and / or process MSW to SCF/RDF.

b) Review of infrastructure and machinery available at the waste processing facility to ensure SCF/ RDF can be processed and supplied.

c) To set up a review and monitoring mechanism to ensure that SCF/ RDF to be supplied meets the standards notified by CPCB.

d) To provide space for the segregation of combustible fractions and its storage.

e) To supply minimum assured SCF/RDF to the cement unit

f) To segregate the combustible fractions from the Municipal Solid waste.

g) To work jointly with Cement Plant to finalize the schedule of delivery as per Annexure 1C.

h) To supply minimum assured SCF/RDF to the cement unit

i) Bailing of SCF before its transportation to Cement Plants

j) For execution of this agreement ULB shall ensure all relevant legal requirements as per rule.

2.2 Responsibility of Cement Plants

a) To accept and utilize the SCF/ RDF as per agreed schedule of delivery (Annexure 1C) and meet emission norms.

b) To pay the price of SCF/ RDF to ULB as per commercial terms defined in section 4 of this Agreement.

c) To work jointly with ULB as the case maybe to finalize the schedule of delivery as per Annexure 1C,

d) To issue the co-processing certificate to ULB as per Annexure 1E.

e) To undertake the testing of SCF/ RDF as per requirements agreed in this Agreement.

f) To bear loading, unloading, weighing and transportation cost of SCF/ RDF from ULBs to cement plant in all over the State of Chhattisgarh.

g) For execution of this agreement Cement Plant shall ensure all relevant legal requirements as per rule.

Nuvoco Vistas Corp. Ltd.
Sonadih Cement Plant
P.O.Raseda, Dist. Baloda Bazar
Chhatisgarh - 493332

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

कार्यालय नगरपालिका परिषद कांकेर (छ.ग.) क्र..... दि.....

2.3 Trial Run Period

a) This agreement shall be executed in two phases (i) Trial Run Phase- for proper understanding of mechanism of utilization of SCF in Cement Plants, (ii) Final Phase.

b) The Trial run period shall commence on the date of signing the agreement 13/06/2025 and shall conclude on completion of three months.

c) After completion of the trial run, the final phase of the agreement shall be commenced immediately.

d) The Authority, in this case State Urban Development Agency (SUDA) and State Pollution Control Board (SPCB) shall review the agreement conditions inline with the suggestions received (if any) from both the parties during the trial run period and shall take decision on it which may include modification in such terms as deemed appropriate.

3. Provisions for Collection, handling, storage, Segregation & Transportation of segregated Combustible Fraction (SCF) / Refuse Derived Fuel (RDF) from Municipal Solid Waste (MSW) for processing & disposal at Cement company's facility located at Nuvoco vistas corporation sonadih, Raheda

(A) Collection, handling, storage and transportation, unloading, storing, pre-processing, and Disposal of Segregated Combustible Fraction (SCF)/ RDF:

ULB (in line with ongoing MSW system) shall be responsible to collect, handle and store at a designated location the Segregated Combustible Fraction (SCF)/ RDF generated within its jurisdiction.

The quantity of SCF/RDF in any consignment delivered by the ULB to the Cement Plant shall be determined by the electronic weighbridge installed at the Cement Plant. All SCF/RDF related reports including inventory list shall be prepared as per electronic weighbridge records maintained at the Cement Plant, which shall be the conclusive documentary proof evidencing the actual quantity of SCF/RDF received by them. In the event of any dispute relating to the actual quantities of SCF /RDF dispatched by the ULB and received by the Third Party, the Parties shall resolve the same in good faith through discussion on the appropriate actions required to be taken for verification and correction of any discrepancy.

Nuvoco Vistas Corp. Ltd.
Sonadih Cement Plant
P.O.Raseda, Dist. Baloda Bazar
Chhatisgarh - 493332

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

कार्यालय नगरपालिका परिषद कांकेर (छ.ग.) क्र..... दि.....

Cement company shall be responsible for loading, transporting, unloading, storing, pre-processing, and Disposal of the Segregated Combustible Fraction (SCF) /RDF through co-processing in its kiln in the cement plant located at Nuvoco vistas corporation sonadih, Raheda The protocols for receiving the SCF/RDF

are given in Annexure 1D.

(B) Quality of SCF/ RDF:

The Segregated Combustible Fraction should not contain any banned hazardous items listed in the Annexure 1B attached herein. Wet fraction of the Municipal Solid Waste comprising kitchen waste and organics, construction and demolition waste and inert shall not be allowed to be mixed with the Segregated Combustible Fraction that is being sent for Co-processing.

(C) Quantity and schedule of delivery:

The delivery schedule of SCF /RDF shall be prepared on daily/weekly/fortnightly/monthly basis by all the parties within one month from signing of Agreement, as per guidance given in Annexure 1C attached herein. A minimum truck load quantity of SCF/RDF of mutually agreed grade should be assured to be supplied by the ULB.

The minimum quantity of 511.92 Tonne/annum SCF/ RDF should be assured by the **Municipal Council Kanker** for its transportation to **Nuvoco vistas corporation sonadih, Raheda , district- balodabazar-bhatapara**

Cement plant

In case of any change in the mutually agreed delivery schedule by parties, then the affected party will intimate to the other Parties and all parties will discuss and arrive at a mutually agreed solution to deal the situation.

(D) Refusal:

In case Cement company is in the receipt of consignment which is not matching with specifications given in Annexure 1A or contains banned items (as mentioned Annexure 1B and/or kitchen wastes or organics other than the SCF/RDF, Cement company will be entitled to refuse the acceptance of the same and communicate such rejection within 4 days to ULB and such consignment will be taken back by ULB within 7 days of such intimation at their own cost and risk to an appropriate place for disposal. The delivery of the SCF/RDF is complete only after the communication of the acceptance of consignment by cement company to ULB subject to the terms herein mentioned.

Nuvoco Vistas Corp. Ltd.
Sonadih Cement Plant
P.O.Raseda, Dist. Baloda Bazar
Chhatisgarh - 493332

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

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(E) Storage, Handling & Processing of Segregated Combustible Fraction (SCF):

On completion of the Delivery of SCF, Cement company shall be responsible for safe storage, handling and processing of the SCF/ RDF at its cement plant located at Nuvoco vistas corporation sonadih, Raheda The protocols for receiving the SCF/RDF are given in Annexure 1D.

(F) Testing of quality Parameters:

The following specification should be considered for each consignment of SCF/RDF:

Parameters	SCF
Size	NA
Moisture	< 35%
Net Calorific Value	> 1500 Kcal / kg
Sulphur	< 1.5 %
Chlorine	< 1.0 %
Ash	<20 %

Each consignment of SCF/RDF received at the **Nuvoco vistas corporation sonadih, Raheda district- balodabazar-bhatapara** Facility of **Nuvoco vistas corporation sonadih, Raheda district- balodabazar-bhatapara** shall be tested at the Cement Plant's laboratory. Each consignment of SCF /RDF shall be tested by both parties for the parameters stated above and the reports from both parties shall be shared every fortnight. In case of deviations in reports, both Parties have to resolve the same in good faith in view of the reasonable proofs.

(G) Certificate of Pre-processing and Co-Processing:

The Cement Plant shall at the beginning of each month during the term of this agreement, issue to the ULB Certificate of Co-Processing for the SCF/RDF received for Co-Processing during the previous month in the format set out in Annexure 1E attached to the Agreement.

(H) Other Special Conditions:

The other special conditions for the management of SCF/ RDF are mentioned in the Annexure 1F attached to this agreement.

Nuvoco Vistas Corp. Ltd.
Sonadih Cement Plant
P.O.Raseda, Dist. Baloda Bazar
Chhatisgarh - 493332

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4. Commercial terms for the Disposal of Segregated Combustible Fraction (SCF) / RDF:

(A) The capital cost for setting up SCF/ RDF processing plant shall be borne by ULB.

(B) The transportation cost of SCF/RDF from the ULBs to cement plant shall be borne by Cement plant Nuvoco vistas corporation sonadih, Raheda located at sonadih, Raheda Any taxes if applicable from time to time on the aforesaid services / transaction shall be to the account of Cement Plant.

(C) The Cement Plant will pay for SCF/ RDF to ULB at mutually agreed rates (Rs.1200 per metric tonne plus GST and other taxes as applicable) calculated based on calorific value and other parameters like pre-processing requirements at cement plant and grades of SCF/RDF as defined in annexure 1A.

(D) The payment shall be made by the cement plant to the ULB in the form of an electronic transfer / cheque / demand draft after commencement of material dispatch from the ULB.

5. Point of Contact:

ULB and Cement Plant shall nominate a person who should act as points of contact during the term of the Agreement. Also, if any party wants to change their contact person, they can change the same but have to communicate the same to the opposite party before doing so.

6. Force Majeure:

Neither party shall be considered in default in the performance of its obligation under the Agreement, if such performance is prevented or delayed on account of war, civil commotion, strike, epidemics, accidents, fires, unprecedented floods, earth quake or because of promulgation of any law or regulations by the Government, unforeseen breakdowns, operational and maintenance stoppages at the Second Party's Cement Plant or on account of Acts of God.

At the time of occurrence of a force majeure condition, the affected party shall give a notice in writing with documentary proof within Ten (10) days from the date of occurrence of the force majeure condition indicating the cause of force majeure condition and the period for which the force majeure condition was likely to subsist. This agreement shall remain suspended during the period of force majeure. However, if the reason continues more than ninety (90) days, the parties hereto may mutually agree to modify the terms of the Agreement

Nuvoco Vistas Corp. Ltd.
Sonadih Cement Plant
P.O.Raseda, Dist. Baloda Bazar
Chhatisgarh - 493332

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

कार्यालय नगरपालिका परिषद कांकेर (छ.ग.) क्र..... दि.....

or terminate the same. On such termination, the cement company will be bound to lift and pay for the stock of SCF/RDF as on the date of termination,

7. Settlements of Disputes

The Parties shall endeavor to settle by mutual consultation any claim, dispute, differences or controversy ("Dispute") arising out of, or in relation to the Agreement, including any Dispute with respect to the existence or validity hereof, the interpretation hereof, the activities performed under the Agreement, or the breach of the Agreement.

The State Pollution Control Board (SPCB)and State Urban Development Agency (SUDA) will try to resolve such type of disputes as facilitator. Any Dispute which cannot be settled within Thirty (30) days of consultation as provided above shall be submitted to arbitration at the request of a Party ("affected Party") upon written notice to that effect to the other Party. The Secretary (Urban Administration and Development Department) of state will be the arbitrator. Further, in case dispute is not resolved, arbitration shall be conducted at place of ULB (or to be mutually decided by all parties) in accordance with the provisions of the Arbitration & Conciliation Act, 1996.

The Parties agree that the award passed by the arbitration panel shall be binding upon the Parties, and that the Parties shall not be entitled to commence or maintain any action in any Court of Law in respect of any matter in Dispute arising from or in relation to the Agreement, except for the enforcement of an arbitral award or for seeking injunctive relief or in case of appeal against arbitral awards passed by an arbitration panel pursuant to this Clause.

8. Indemnity

The Parties shall defend, indemnify and save harmless each other and their directors, employees and agents from and against any and all claims, demands, fines, loses, damages, costs, penalties, expenses, actions, suits or proceedings, injuries, monetary liability on account of death of any person, cost of response to any governmental inquiry, liability for loss of or damage to property and reasonable attorney and consulting fees and costs relating to any of the forgoing resulting from the act or omission, breach or non-conformance by either party with the provisions contained in the Agreement or any statutory non-compliance. The foregoing indemnification shall not apply to the extent such claims are the result of the other Party's gross negligence or willful default.

Nuvoco Vistas Corp. Ltd.
Sonadih Cement Plant
P.O.Raseda, Dist. Baloda Bazar
Chhatisgarh - 493332

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

9. Non-Waiver

Any delay or omission on the part of each Party in exercising any rights provided under applicable laws or under this Agreement shall not impair such rights or operate as a waiver thereof. The partial exercise of any right provided under applicable laws or under the Agreement shall not preclude any other or further exercise thereof or the exercise of any other rights under the Agreement.

10. Relationship

It is understood that this Agreement between the parties shall be on principal-to-principal basis. None of the provisions of this Agreement shall be deemed to constitute a joint venture or a partnership or even agency between the parties hereto and party shall have any authority to bind the other or will be deemed to be agent of the other party in any way.

11. Notice

Unless otherwise provided in the Agreement, any notice, report or other communications given or made under or in connection with the matters contemplated by or arising herein, shall be deemed to have been duly given or made if sent by personal delivery or by facsimile transmission confirmed by email or upon receipted delivery at the address of the relevant Party.

12. Applicability

Any Purchase Orders issued for the transaction mentioned herein in this document shall be subject to the terms herein.

13. Non-Exclusive Transaction

This Agreement is non-exclusive in nature. The parties are free to enter into mutual understanding with any of the third parties for transaction of similar nature.

14. Non transfer of agreement

Parties shall not assign or transfer this agreement or any workorder or any parts of its rights and obligations here under to any person or corporation without the prior written consent of the other party.

Nuvoco Vistas Corp.
Sonadih Cement Plant
P.O.Raseda, Dist. Baloda Bazar
Chhatisgarh - 493332

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

SIGNED AND DELIVERED for and on behalf of

First Party, by the hand of its authorized signatory,

Chief Municipal Officer
Municipal Council Kanker

Signature in the presence of:

Sub Engineer
Municipal Council
KANKER

Signature of Witness 1,

Rahul Thawani

(Name of Witness 1)

Accountant
Municipal Council
KANKER

Signature of Witness 2,

Nasir Faruki

(Name of Witness 2)

Second Party, by the hand of its authorized signatory,

Jeetendra Kumar Jain

Nuvoco Vistas Corp. L
Sonadih Cement Plant
P.O.Raseda, Dist. Baloda Bazar
Chhatisgarh - 493332

Signature in the presence of:

Deekysha Singh

Signature of Witness 1,

(Name of Witness 1)

SURENDRA SINGH CHOUHAN

Signature of Witness 2,

(Name of Witness 2)

SIGNED AND DELIVERED for and on behalf of

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur



छत्तीसगढ़ CHHATTISGARH

S 305161

I. The Ministry of Housing and Urban Affairs (MoHUA), Government of India has launched Swachh Bharat Mission on 2nd October 2014, with the objectives of modern and scientific Municipal Solid Waste Management among others.

II. To enhance the progress towards the objective of modern and scientific Municipal Solid Waste Management, an Expert Committee was constituted by MoHUA in November 2017 to prepare "Standards/Norms for Refuse Derived Fuel (RDF) from Municipal Solid Waste for its utilization in Cement Kilns, Waste to Energy Plants and similar other installations".

III. Based on the recommendations, standards for Segregated Combustible Fractions (SCF) and Refuse Derived Fuel (RDF) from municipal solid waste have been notified by Central Pollution Control Board.

IV. This agreement is between Urban Local Body and Cement Plant for usage of MSW based SCF/ RDF for co-processing.

This Agreement is made and entered into ---------20 JUNE 2025--------- by and between:

First Party, which is the urban local body (municipality) of **Municipal Corporation Korba** (Town or city), having its office at **Municipal Corporation Korba, Ward No.19, Saket Bhwan , Dist. - Korba (C.G.), 495677**.of the One Part;

And

Second Party, **M/s. Nuvoco Vistas Corp Limited, Company incorporated under the Companies Act, 2013, having its registered office at M/s. Nuvoco Vistas Corp Limited, Sonadih, Raseda, Chhattisgarh 493332** (here in after refer to as "Cement Company") of the other part.

Commissioner,
Municipal Corporation
KORBA (C. G.)

0

Nuvoco Vistas Corp. Ltd.
Sonadih Cement Plant
P.O.Raseda, Dist. Baloda Bazar
Chhattisgarh - 493332

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

AND WHEREAS the Urban Local Bodies (ULBs) are responsible for management of Municipal Solid Waste (MSW) generated within its jurisdiction as per Solid Waste Management Rules 2016. The MSW contains reasonable quantity of non-recyclable Segregated Combustible Fraction (SCF) containing plastics and other combustible materials (herein referred to as 'Segregated Combustible Fraction (SCF) which are not biodegradable and release toxic gases when they get burnt or dumped in the dump yards / landfills. The SCF can further be processed by ULB or by third party for making refuse derived fuel (RDF) of different grades meeting standards / norms notified by CPCB.

AND WHEREAS, Cement Company is in the business of manufacture and sale of different types and grades of cement and has the capability to consume the waste materials in an environment friendly manner in the cement kiln process having high temperature and long residence time (hereinafter referred to as "Co-Processing") while simultaneously producing cement of desired quality and meeting the emission norms.

NOW, THEREFORE, to ensure the safe disposal of SCF segregated from the municipal solid waste and/ or RDF all parties have entered into this Agreement.

1. Term and Validity of the Agreement

The Agreement shall be valid for a period of 05 years from the date of signing and execution of this Agreement.

The Agreement may be amended by written consent of all the Parties to the Agreement. All amendments shall be documented and allotted a distinctive number and date.

2. Responsibility of the Parties

To deliver key objectives of this Agreement the parties' responsibilities are summarized as follows (In case ULB is directly supplying to cement plants the responsibility of SCF/RDF manufacturer shall be fulfilled by ULB).

2.1 Responsibility of Municipal Corporation Korba.

a) To supply Municipal Solid Waste to the Self-Help Group selected and responsible for MSW management contract of the city and / or process MSW to SCF/RDF.

b) Review of infrastructure and machinery available at the waste processing facility to ensure SCF/ RDF can be processed and supplied.

c) To set up a review and monitoring mechanism to ensure that SCF/ RDF to be supplied meets the standards notified by CPCB.

d) To provide space for the segregation of combustible fractions and its storage.

e) To supply minimum assured SCF/RDF to the cement unit

f) To segregate the combustible fractions from the Municipal Solid waste.

g) To work jointly with Cement Plant to finalize the schedule of delivery as per Annexure 1C.

h) To supply minimum assured SCF/RDF to the cement unit

i) Bailing of SCF before its transportation to Cement Plants

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KORBA (C. G.)

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Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

j) For execution of this agreement ULB shall ensure all relevant legal requirements as per rule.

2.2 Responsibility of Cement Plants

a) To accept and utilize the SCF/ RDF as per agreed schedule of delivery (Annexure 1C) and meet emission norms.

b) To pay the price of SCF/ RDF to ULB as per commercial terms defined in section 4 of this Agreement.

c) To work jointly with ULB as the case maybe to finalize the schedule of delivery as per Annexure
1C,

d) To issue the co-processing certificate to ULB as per Annexure 1E.

e) To undertake the testing of SCF/ RDF as per requirements agreed in this Agreement.

f) To bear loading, unloading, weighing and transportation cost of SCF/ RDF from ULBs to cement plant in all over the State of Chhattisgarh.

g) For execution of this agreement Cement Plant shall ensure all relevant legal requirements as per rule.

2.3 Trial Run Period

a) This agreement shall be executed in two phases (i) Trial Run Phase- for proper understanding of mechanism of utilization of SCF in Cement Plants, (ii) Final Phase.

b)The Trial run period shall commence on the date of signing the agreement 13/06/2025 and shall conclude on completion of three months.

c) After completion of the trial run, the final phase of the agreement shall be commenced immediately.

d) The Authority, in this case State Urban Development Agency (SUDA) and State Pollution Control Board (SPCB) shall review the agreement conditions in line with the suggestions received (if any) from both the parties during the trial run period and shall take decision on it which may include modification in such terms as deemed appropriate.

3. Provisions for Collection, handling, storage, Segregation & Transportation of segregated Combustible Fraction (SCF) / Refuse Derived Fuel (RDF) from Municipal Solid Waste (MSW) for processing & disposal at Cement company's facility located at **Unit-M/s. Nuvoco Vistas Corp Limited, Sonadih, Raseda, Chhattisgarh 493332 ((A)** Collection, handling, storage and transportation, unloading, storing, pre-processing, and Disposal of Segregated Combustible Fraction (SCF)/ RDF:
ULB (in line with ongoing MSW system) shall be responsible to collect, handle and store at a designated location the Segregated Combustible Fraction (SCF)/ RDF generated within its jurisdiction.

The quantity of SCF/RDF in any consignment delivered by the ULB to the Cement Plant shall be determined by the electronic weighbridge installed at the Cement Plant. All SCF/RDF related reports including inventory list shall be prepared as per electronic weighbridge records maintained at the Cement Plant, which shall be the conclusive

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KORBA (C. G.)

Nuvoco Vistas Corp. Ltd.
Sonadih Cement Plant
Raseda, Dist. Baloda Bazar
Chhattisgarh - 493332

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

documentary proof evidencing the actual quantity of SCF/RDF received by them. In the event of any dispute relating to the actual quantities of SCF /RDF dispatched by the ULB and received by the Third Party, the Parties shall resolve the same in good faith through discussion on the appropriate actions required to be taken for verification and correction of any discrepancy.

Cement company shall be responsible for loading, transporting, unloading, storing, pre-processing, and Disposal of the Segregated Combustible Fraction (SCF) /RDF through co processing in its kiln in the cement plant located at **Unit-M/s. Nuvoco Vistas Corp Limited, Sonadih, Raseda, Chhattisgarh 493332.**The protocols for receiving the SCF/RDF are given in Annexure 1D.

(B) Quality of SCF/ RDF:

The Segregated Combustible Fraction should not contain any banned hazardous items listed in the Annexure 1B attached herein. Wet fraction of the Municipal Solid Waste comprising kitchen waste and organics, construction and demolition waste and inert shall not be allowed to be mixed with the Segregated Combustible Fraction that is being sent for Co-processing.

(C) Quantity and schedule of delivery:

The delivery schedule of SCF /RDF shall be prepared on daily/weekly/fortnightly/monthly basis by all the parties within one month from signing of Agreement, as per guidance given in Annexure 1C attached herein. A minimum truck load quantity of SCF/RDF of mutually agreed grade should be assured to be supplied by the ULB.

The minimum quantity of 177.48Tonne/annum SCF/ RDF should be assured by the Municipal Corporation korba (Name of ULB) for its transportation **Unit-M/s. Nuvoco Vistas Corp Limited, Sonadih, Raseda, Chhattisgarh 493332.** In case of any change in the mutually agreed delivery schedule by parties, then the affected party will intimate to the other Parties and all parties will discuss and arrive at a mutually agreed solution to deal the situation.

(D) Refusal:

In case Cement company is in the receipt of consignment which is not matching with specifications given in Annexure 1A or contains banned items (as mentioned Annexure 1B and/or kitchen wastes or organics other than the SCF/RDF, Cement company will be entitled to refuse the acceptance of the same and communicate such rejection within 4 days to ULB and such consignment will be taken back by ULB within 7 days of such intimation at their own cost and risk to an appropriate place for disposal. The delivery of the SCF/RDF is complete only after the communication of the acceptance of consignment by Cement Company to ULB subject to the terms herein mentioned.

(E) Storage, Handling & Processing of Segregated Combustible Fraction (SCF):

On completion of the Delivery of SCF, Cement Company shall be responsible for safe storage, handling and processing of the SCF/ RDF at its cement plant located at **Unit-M/s. Nuvoco Vistas Corp Limited, Sonadih, Raseda, Chhattisgarh 493332.** The protocols for receiving the SCF/RDF are given in Annexure 1D.

(F) Testing of quality Parameters:

COMMISSIONER,
MUNICIPAL CORPORATION
KORBA (C. G.)

Nuvoco Vistas Corp. Ltd.
Sonadih Cement Plant
P.O.Raseda, Dist. Baloda Bazar
Chhatisgarh - 493332

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

The following specification should be considered for each consignment of SCF/RDF:

Parameters	SCF
Size	NA
Moisture	< 35%
Net Calorific Value	> 1500 Kcal / kg
Sulphur	< 1.5 %
Chlorine	< 1.0 %
Ash	< 20 %

Each consignment of SCF/RDF received at **Unit-M/s. Nuvoco Vistas Corp Limited, Sonadih, Raseda, Chhattisgarh 493332.** Shall be tested at the Cement Plant's laboratory. Each consignment of SCF /RDF shall be tested by both parties for the parameters stated above and the reports from both parties shall be shared every fortnight. In case of deviations in reports, both Parties have to resolve the same in good faith in view of the reasonable proofs.

(G) Certificate of Pre-processing and Co-Processing:

The Cement Plant shall at the beginning of each month during the term of this agreement, issue to the ULB Certificate of Co-Processing for the SCF/RDF received for Co-Processing during the previous month in the format set out in Annexure 1E attached to the Agreement.

(H) Other Special Conditions:

The other special conditions for the management of SCF/ RDF are mentioned in the Annexure 1F attached to this agreement.

4. Commercial terms for the Disposal of Segregated Combustible Fraction (SCF) / RDF:

(A) The capital cost for setting up SCF/ RDF processing plant shall be borne by ULB.

(B) The transportation cost of SCF/RDF from the ULBs to cement plant shall be borne by Cement plantof **M/s. Nuvoco Vistas Corp Ltd. At Unit-M/s. Nuvoco Vistas Corp Limited, Sonadih, Raseda, Chhattisgarh 493332.** Any taxes if applicable from time to time on the aforesaid services / transaction shall be to the account of Cement Plant.

(C) The Cement Plant will pay for SCF/ RDF to ULB at mutually agreed rates **(Rs.1200 per metric tonne plus GST and other taxes as applicable)** calculated based on calorific value and other parameters like pre-processing requirements at cement plant and grades of SCF/RDF as defined in annexure 1A.

(D) The payment shall be made by the cement plant to the ULB in the form of an electronic transfer / cheque / demand draft after commencement of material dispatch from the ULB.

5. Point of Contact:

ULB and Cement Plant shall nominate a person who should act as points of contact during the term of the Agreement. Also, if any party wants to change their contact person, they can change the same but have to communicate the same to the opposite party before doing so.

6. Force Majeure:

COMMISSIONER,
MUNICIPAL CORPORATION
KORBA (C. G.)

Nuvoco Vistas Corp. Ltd.
Sonadih Cement Plant
P.O.Raseda, Dist.Baloda Bazar
Chhatisgarh - 493332

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

Neither party shall be considered in default in the performance of its obligation under the Agreement, if such performance is prevented or delayed on account of war, civil commotion, strike, epidemics, accidents, fires, unprecedented floods, earth quake or because of promulgation of any law or regulations by the Government, unforeseen breakdowns, operational and maintenance stoppages at the Second Party's Cement Plant or on account of Acts of God.

At the time of occurrence of a force majeure condition, the affected party shall give a notice in writing with documentary proof within Ten (10) days from the date of occurrence of the force majeure condition indicating the cause of force majeure condition and the period for which the force majeure condition was likely to subsist. This agreement shall remain suspended during the period of force majeure. However, if the reason continues more than ninety (90) days, the parties hereto may mutually agree to modify the terms of the Agreement or terminate the same. On such termination, the cement company will be bound to lift and pay for the stock of SCF/RDF as on the date of termination,

7. Settlements of Disputes

The Parties shall endeavour to settle by mutual consultation any claim, dispute, differences or controversy ("Dispute") arising out of, or in relation to the Agreement, including any Dispute with respect to the existence or validity hereof, the interpretation hereof, the activities performed under the Agreement, or the breach of the Agreement.

The State Pollution Control Board (SPCB)and State Urban Development Agency (SUDA) will try to resolve such type of disputes as facilitator. Any Dispute which cannot be settled within Thirty (30) days of consultation as provided above shall be submitted to arbitration at the request of a Party ("affected Party") upon written notice to that effect to the other Party. The Secretary (Urban Administration and Development Department) of state will be the arbitrator. Further, in case dispute is not resolved, arbitration shall be conducted at place of ULB (or to be mutually decided by all parties) in accordance with the provisions of the Arbitration & Conciliation Act, 1996.

The Parties agree that the award passed by the arbitration panel shall be binding upon the Parties, and that the Parties shall not be entitled to commence or maintain any action in any Court of Law in respect of any matter in Dispute arising from or in relation to the Agreement, except for the enforcement of an arbitral award or for seeking injunctive relief or in case of appeal against arbitral awards passed by an arbitration panel pursuant to this Clause.

8. Indemnity

The Parties shall defend, indemnify and save harmless each other and their directors, employees and agents from and against any and all claims, demands, fines, loses, damages, costs, penalties, expenses, actions, suits or proceedings, injuries, monetary liability on account of death of any person, cost of response to any governmental inquiry, liability for loss of or damage to property and reasonable attorney and consulting fees and costs relating to any of the forgoing resulting from the act or omission, breach or non-conformance by either party with the provisions contained in the Agreement or any statutory non-compliance. The foregoing indemnification shall not apply to the extent such claims are the result of the other Party's gross negligence or wilful default.

9. Non-Waiver

COMMISSIONER,
MUNICIPAL CORPORATION
KORBA (C. G.)

Nuvoco Vistas Corp. Ltd.
Sonadih Cement Plant
P.O.Raseda, Dist. Baloda Bazar
Chhatisgarh - 493332

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

Any delay or omission on the part of each Party in exercising any rights provided under applicable laws or under this Agreement shall not impair such rights or operate as a waiver thereof. The partial exercise of any right provided under applicable laws or under the Agreement shall not preclude any other or further exercise thereof or the exercise of any other rights under the Agreement.

10. Relationship

It is understood that this Agreement between the parties shall be on principal-to-principal basis. None of the provisions of this Agreement shall be deemed to constitute a joint venture or a partnership or even agency between the parties hereto and party shall have any authority to bind the other or will be deemed to be agent of the other party in any way.

11. Notice

Unless otherwise provided in the Agreement, any notice, report or other communications given or made under or in connection with the matters contemplated by or arising herein, shall be deemed to have been duly given or made if sent by personal delivery or by facsimile transmission confirmed by email or upon receipted delivery at the address of the relevant Party.

12. Applicability

Any Purchase Orders issued for the transaction mentioned herein in this document shall be subject to the terms herein.

13. Non-Exclusive Transaction

This Agreement is non-exclusive in nature. The parties are free to enter into mutual understanding with any of the third parties for transaction of similar nature.

14. Non transfer of agreement

Parties shall not assign or transfer this agreement or any work order or any parts of its rights and obligations here under to any person or corporation without the prior written consent of the other party.

SIGNED AND DELIVERED for and on behalf of

First Party, by the hand of its authorized signatory,

COMMISSIONER,
MUHICIPAL CORPORATION
KORBA (C. G.)

Signature in the presence of:

UTTAM DAS MAHANT
(SANITARY INSPECTOR)
(Name of Witness 1)

Signature of Witness 1,

GIRWAR PRASAD VISHWOKAR-MA
(SANITARY INSPECTOR)

Signature of Witness 2, (Name of Witness 2)

COMMISSIONER,
MUHICIPAL CORPORATION
KORBA (C. G.)

Nuvoco Vistas Corp. Ltd.
Sonadih Cement Plant
P.O. Rawan, Dist. Baloda Bazar
Chhattisgarh - 493332

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

Second Party, by the hand of its authorized signatory,

Teekendra Kumar Jain
Vice President (Plant Head)

Signature in the presence of:

Nuvoco Vistas Corp. Ltd.
Sonadih Cement Plant
P.O.Raseda, Dist. Baloda Bazar
Chhatisgarh - 493332

Signature of Witness 1,

Name of witness 1

Ratnesh Yadav

Signature of Witness 2, Name of witness 2

Tejbhan Porwal
Manager - HR

SIGNED AND DELIVERED for and on behalf of

Annexure 1A

Specifications of SCF / RDF (on as received basis)

Parameters	Values
Size (mm)	NA
Moisture (%)	< 35%
NCV (Cal/gm)	> 1500 Kcal / kg
S (%)	< 1.5 %
Cl (%)	< 1.0 %
Ash (%)	< 20 %

Annexure 1B

List of Banned items

The Segregated Combustible Fraction (SCF) /RDF dispatched by ULB shall not contain following items that are listed as banned items for Co-processing.

- Anatomical Hospital Wastes
- Asbestos-containing Wastes
- Bio-hazardous Wastes
- Electronic Scrap

COMMISSIONER,
MUNICIPAL CORPORATION
KORBA (C. G.)

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Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

- Entire Batteries
- Explosives
- High-concentration Cyanide Wastes
- Mineral Acids
- Radioactive Wastes
- Unsorted Municipal Garbage

Annexure 1C

Quantity & Delivery Schedule

ULB, during the term of the agreement, shall deliver the following quantities of SCF/ RDF to the **M/s. Nuvoco Vistas Corp Limited, Sonadih, Raseda, Chhattisgarh 493332.** on monthly basis. Segregated Combustible Fraction (SCF) or / and Refuse Derived Fuel (RDF): 177.48 tonne per annum

ULB, during the term of the agreement, shall deliver the SCF/RDF to the Cement Plant on daily/ weekly/monthly basis as per the mutually agreed delivery schedule. The delivery schedule of the month will be prepared by the parties through mutual consent and will be finalized before 20th of the preceding month.

In case of any change or modification required in the agreed monthly delivery schedule of a particular month by either party, the same shall be brought to the notice of other party at least 7 days in advance or as mutually agreed.

Annexure 1D

Protocols for Receiving of SCF/RDF

The following procedures shall be followed when receiving SCF/RDF at the Cement Plant:

I. Transporter will report to the Cement Plant security gate for delivery of the SCF/RDF at storage area(s) of designated Cement Plants.
II. Security officer shall inform the concerned officer of the designated Cement Plant.
III. Cement Plant officer will undertake following activities:

(a) Receive all relevant documents from the ULBs Transporter including;
i. Delivery document.
ii. Certificate from ULBs/ SCF and/or RDF manufacturer specifying conformance to waste
Specifications.
iii. Any other document mutually agreed between the parties.

(b) Cement Plant shall arrange and record the weight of the Transport vehicle on the weigh bridge installed at the plant before and after unloading of the SCF/ RDF at the designated storage area.

(c) Cement Plant shall make necessary arrangements for unloading and storage of the SCF/RDF at the designated storage area, as per the date on which the consignment is delivered to the cement plant and shall also record the no. of bags, date of delivery, consignment no., truck no. etc.

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(d) Cement Plant shall arrange to conduct inspection and sampling of the SCF/RDF as required and report to the ULB/ SCFOR RDF supplier (as the case may be) whether the SCF/RDF is conforming to specifications list in Annexure 1 and Annexure 2 with in..... (..) Days of receipt of SCF/RDF.

(e) Incase SCF/RDF is not properly sealed/ packed as set out in the Agreement, Cement Plant shall inform the same and both the parties shall discuss and arrive at solution for safe handling and disposal of SCF/RDF.

(f) Cement Plant shall keep the storage area locked with appropriate surveillance by the security.

(g) To attend any emergency situation, the Cement plant shall maintain a copy of the risk assessment and crisis management plan with its security officer and also with its concerned officer.

Annexure 1E

CERTIFICATE OF CO-PROCESSING

This is to certify that we have taken receipt of the following quantities of..... (Name of the SCF/RDF) sent by M/S .....for Pre and / Or Co-processing in our Cement Kiln during the period .....to..... The same would be safely and completely disposed off within ..... days of receipt and thereafter will not exist.

Waste Name: .....

Quantity (Tons): .....

Plant Head
(Authorized Signatory)

.....

Annexure 1F

Collection, Segregation and Transportation:

1. Municipal solid waste from door-to-door collection, drain cleaning, littered/dumped waste in public area and street sweeping will be transported to Solid Liquid Resource Management (SLRM) Centre/ Material Recovery Facility (MRF) Facility of the Urban Local Body (ULB) for segregation.
2. The wet waste will be used for composting. The dry waste will be segregated broadly as recyclable saleable waste and non-recyclable combustible waste.
3. The recyclable saleable waste will be washed/cleaned and dried (if dirty, to remove soil and inert etc.) and will be further segregated into various fractions depending on the end use or the material for resale and recycled through authorized recyclers. The recyclable fraction shall be sold to registered recyclers at the price mutually agreed between ULB and registered recyclers.
4. The non-recyclable combustible dry waste will be segregated into different categories of paper, cloth, plastics, multi-layer plastics, packaging materials, pieces of leather, rubber,

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tyre, polystyrene (thermo-col), wood etc. and will be washed (if required, to remove soil and inerts etc.) and dried.

5. The Segregated Combustible Fraction (SCF)/ Refuse Derived Fuel (RDF) shall not contain banned hazardous items as per list provided by State Pollution Control Board (SPCB). SPCB will make available the list of banned items time to time.
6. After drying, the bailable combustibles will be compacted in a lot of 100kg by mechanized/ manual bailing machine and transported to allotted Cement plant as alternative fuels or raw material (AFR) for Cement Plants.

SCF/ RDF transportation to Cement Plant:

1. ULB will take all adequate steps while handling SCF/ RDF to prevent accidents, maintain hygiene and ensure safety at SLRM Centre/MRF Facility.
2. The ULB shall sign an Agreement with cement plants situated in the State of Chhattisgarh for utilization of SCF/ RDF. The list of Cement plants in the State of Chhattisgarh is given in Annexure- 5. This list will be amended by SPCB from time to time after consultation with Cement Plants.
3. The detailed responsibilities of ULB and Cement Plant are elaborated in the agreement. State Urban Development Agency (SUDA) and SPCB will be the facilitator for the same.
4. The SCF/ RDF will be transported to cement factories as per the rule of SPCB.
5. In every 7 days interval Cement Plants will contact ULB representatives to ensure the availability and quality of SCF/ RDF.
6. The minimum SCF/ RDF quantity should be a truck load for its transportation to cement factories.
7. The loading, unloading, weighing and transportation cost for SCF/RDF from SLRM centres/ MRF Facility to the Cement Plants shall be borne by Cement Industries.

Quality and Quantity Assessment:

1. Logbooks shall be maintained at the SLRM Centre/ MRF Facility and with the transportation vehicles clearly indicating the SCF/RDF type and quantity transported to cement plant weekly. The logbook should be maintained as per the format provided by SPCB.
2. A receipt book shall be maintained at SLRM Centre/ MRF Facility of ULB. The person issuing the receipts shall make four copies of each receipt. One copy should be given to the cement plant in-charge, other to be sent to SUDA, third copy should be kept in the receipt book of ULB and the fourth copy should be sent to SPCB office. The format of receipt book is attached as Annexure- 4, refer also Annexure- 1D.
3. Upon receipt of the SCF/ RDF at Cement Plant, it shall be weighed and properly logged again to verify the quantity of SCF/ RDF.
4. It shall then undergo a visual inspection to confirm the physical appearance. Four representative samples of the waste shall be collected. One sample shall be sent to the onsite laboratory of Cement Plant for analysis and other three samples shall be sent to ULB, JD Office, SUDA respectively.

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5. The quality of SCF/ RDF tested by Cement plant should meet the standards proposed by CPCB and the specification of SCF/ RDF should be maintained as per Annexure- 1A. Then only the consignment of SCF/ RDF shall be sent for pre-processing or co processing.
6. The cement plant shall pay the ULB based on equivalent calorific value of the SCF/ RDF received as a substitute of conventional fuel. e.g. If the ULB has 1 tonne SCF and its calorific value is 1500 Kcal/ kg, then cement plant will pay the ULB minimum Rs. **1200 per metric tonne** ex-ULB. GST and other applicable taxes will be over and above.

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State Urban Development Agency
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Annexure 1-Format for log book of SCF/ RDF to be maintained at SLRM Centre/MRF Facility

Name of ULB:

Name of SLRM Centre/MRF Facility:

Month ..... Year.....

	Day	1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25	26	27	28	29	30	31	Total
Type of SCF/RDF (Non-saleable combustible waste) sent to cement plant in Kg	paper																																
	cloth																																
	plastics																																
	multi-layer plastics																																
	packaging materials,																																
	leather																																
	rubber																																
	tyre																																
	polystyrene (thermo col)																																
	wood																																
	Other SCF/ RDF																																

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P.O.Rasoda, Dist. Baloda B
Chhatisgarh - 49

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

Annexure 2- Format for log book to be maintained for transportation vehicle

Name of ULB:

Name of SLRM Centre/MRF Facility:

Month ……..Year…….

S.No.	Date	Driver Name	Address (Pick up point)	Type of SCF/ RDF sent to cement kilns	SCF/ RDF Transported (In Kgs)	SCF/ RDF Storage In-charge Signature	SCF/ RDF Receiver Signature

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Annexure 3- Format for Receipt Book

NAGAR NIGAM/ NAGAR PALIKA / NAGAR PANCHAYAT

Receipt Book

No. Place..... dated.....

Received from Shri/Smt/ Ku._____a sum of Rupees _____ in the lieu of **SCF/ RDF** transported and accepted by the cement kiln plant_____.

S.No	Type of **SCF/ RDF**	Quantity of **SCF/ RDF**	Amount
Total Amount			

Under the Nagar Nigam/ Nagar Palika/ Nagar Panchayat

Rs. _____

Signature of the **SCF/ RDF** Receiver

Signature and seal of authority

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Annexure 4-List of Cement Plants in Chhattisgarh

S. No.	Plant Name	Address
1.	M/s. Nuvoco Vistas Corp. Ltd. (Lafarge india Ltd.)	Sonadih Cement Plant, PO: Reseda, Distt. Baloda Bazar- Bhatapara (Chhattisgarh)
2.	M/s. J K Laxmi Cement,	MalipurKhurd&Khasadih,tehsil-dhamdhaAhiwara, dist. Durg, Chhattisgarh.
3.	M/s. ACC Limited, Jamul	P.O. Jamul, Bhilai, Distt. Durg, Chhattisgarh 490 024
4.	M/s. Ambuja Cement Limited,	Village & PO – Rawan, Tehsil- Balodabazar Distt. Baloda Bazar- Bhatapara, Chhattisgarh
5.	M/s Ultratech Cement Ltd., (Unit Rawan Cement Works)	Village-Rawan,Distt. Baloda Bazar – Bhatapara, Chhattisgarh – 493196
6.	M/s Ultratech Cement Ltd., (Unit Hirmi Cement Works)	Village- Simga, PO- Hirmi, Distt. Baloda Bazar- Bhatapara Chhattisgarh – 493195
7.	M/s. Nuvoco Vistas Corp. Ltd.	Arasmeta Cement plant,PO: Gopal Nagar, Janjgir, Champa, Chhattisgarh
8.	M/s. Shree Cement Ltd.	Khaparadih, Tehsil Simga, Baloda Bazar-Bhatapara
9.	M/s. Nu Vista Limited (M/s. Emami Cement Limited)	Village-Risda, dist.-Baloda Bazar-bhatapara, Chhattisgarh- 493332
10.	M/s.Ultratech Cement Ltd., (Century Cement)	Baikunth Cement Work's, Village- Baikunth, dist.-Baloda Bazar-bhatapara ,Chhattisgarh-493116

Note: This list will be amended by SPCB from time to time after consultation with Cement Plants.

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ANNEXURE Q

MSW Sanitary Landfill Sites												
ULB Name: Raipur Municipal Corporation, Chhattisgarh												
Total No. of Landfill Cells to be constructed (1)	Scientific landfill location (2)	Cell Number (3)	Capacity of Each cell (4)				Capacity of landfill cell in Tonne = (Vol. of cell in Cum) X 0.85 (5)	% Capacity of landfill exhausted (6)	Inert Disposed at Landfill (TPA) (7)	Date since landfill is in operation (8)	Has Leachate Management System been provided (Y/N) (9)	River basin in which the Landfill is located (10)
			Upper area (L*B) in sq.mt.	Lower area (L*B) in sq.mt.	Avg. height or depth in mt.	Volume of Landfill Cell in Cum.						
9	Sakri	Cell 1	6800	4800	18	104400	88740	57%	50960	25.06.2019	Y	NA
		Cell 2	6600	4600	18	100800	85680	100%	85680	10.03.2020	Y	
		Cell 3	6600	4500	18	99900	84915	100%	84915	13.03.2021	Y	
		Cell 4	6700	4700	18	102600	87210	100%	87210	14.04.2022	Y	
		Cell 5	6500	4550	18	99450	84533	58%	48939	16.03.2023	Y	
		Cell 6	5800	4300	18	90900	77265	56%	43105	17.07.2024	Y	
		Cell 7	6600	4600	18	100800	85680		under construction		Y	
		Cell 8	6200	4500	18	96300	81855					
		Cell 9	5850	4350	18	91800	78030					
							753908					

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MSW Sanitary Landfill Sites											
ULB Name: Bilaspur Municipal Corporation, Chhattisgarh											
Total No. of Landfill Cells to be constructed (1)	Scientific landfill location (2)	Cell Number (3)	Capacity of Each cell (4)			Capacity of landfill cell in Tonne = (Vol. of cell in Cum) X 0.85 (5)	% capacity of landfill exhausted (6)	Waste Disposed at Landfill (TPA) (7)	Date since landfill is in operation (8)	Has Leachate Management System been provided (Y/N) (9)	River basin in which the Landfill is located (10)
			Avg area (L*B) in sq.mt.	Avg. height or depth in mt.	Avg volume including liner losses of 12.5%						
4	survey No.1359, Kachhar Village ,Sendri, Bilaspur (C.G)	Cell 1	84*78	15	85995	73095.75	100%	73050	26.03.2019	Y	Arpa River
		Cell 2	84*78	15	85995	73095.75	81%	59309.55	15.04.2021	Y	
		Cell 3	84*78	15	85995	73095.75	0%	0	Not Yet started	Not Yet started	
		Cell 4	Triangular(Half of above)	15	56000	47600	0%	0	Not Yet started	Not Yet started	
						266887					

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Inert Disposal in the SLF at Sakri, Raipur





Inert Disposal in the SLF at Kachhar, Bilaspur





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Chhattisgarh, Nava Raipur

ANNEXURE R

कार्यालय मिशन संचालक, राज्य स्वच्छ भारत मिशन (ग्रामीण)
विकास भवन, सेक्टर–19, अटल नगर, नवा रायपुर (छ0ग0)
Telephone : 0771-2999525, E-mail : sbmg.cg@gov.in, Website : www.sbmgcg.in

क्रमांक/1505/एसबीएमजी/NGT-PART-E/2021/01 नवा रायपुर, दिनांक 15/01/2025

प्रति,

1. **सचिव,**
   छ.ग. शासन
   आवास एवं पर्यावरण विभाग
   मंत्रालय, नवा रायपुर, अटल नगर

2. **सचिव,**
   छ.ग. शासन
   नगरीय एवं प्रशासन विभाग
   मंत्रालय, नवा रायपुर, अटल नगर

विषय :– माननीय एन.जी.टी. के प्रकरण क्र. 606/2018 के अंतर्गत पारित आदेश दिनांक 28.11.2024 के संबंध में प्रमुख सचिव महोदया की अध्यक्षता में आयोजित बैठक दिनांक 08.01.2025 का कार्यवाही विवरण बावत्।

संदर्भ :– छ.ग. शासन, पंचायत एवं ग्रामीण विकास विभाग का पत्र क्र. 344/नि.सहा./प्र.स./2024, अटल नगर, दिनांक 27.12.2024

उपरोक्त विषयांर्गत माननीय एन.जी.टी. के प्रकरण क्र. 606/2018 के अंतर्गत पारित आदेश दिनांक 28.11.2024 के संबंध में प्रमुख सचिव, पंचायत एवं ग्रामीण विकास विभाग की अध्यक्षता में दिनांक 08.01.2025 को मंत्रालय के एस–3–12 में आयाजित बैठक में हुई चर्चा एवं दिये गये निर्देश का कार्यवाही विवरण आवश्यक कार्यवाही हेतु संलग्न प्रेषित है।

संलग्नः– उपरोक्तानुसार।

(जयश्री जैन)
मिशन संचालक
राज्य स्वच्छ भारत मिशन (ग्रामीण)

पृ. क्रमांक/1506/एसबीएमजी/NGT-PART-E/2021/01 नवा रायपुर, दिनांक 15/01/2025

प्रतिलिपिः–

1. **विशेष कर्तव्यस्थ अधिकारी, मुख्य सचिव, कार्यालय,** मंत्रालय, नवा रायपुर अटल नगर की ओर सूचनार्थ प्रेषित।
2. **निज सहायक, प्रमुख सचिव,** छ.ग. शासन, पंचायत एवं ग्रामीण विकास विभाग, मंत्रालय, महानदी भवन, नवा रायपुर, अटल नगर की ओर सूचनार्थ प्रेषित।
3. **संचालक,** नगरीय प्रशासन एवं विकास विभाग, इंद्रावती भवन, नवा रायपुर अटल नगर की ओर सूचनार्थ प्रेषित।

मिशन संचालक
राज्य स्वच्छ भारत मिशन (ग्रामीण)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

Minutes of the review meeting dated 08.01.2025 by Principal Secretary – Department of Panchayat & Rural Development in the matter of NGT O.A. 606/2018 order dated 28.11.2024

The review meeting was convened on 08th January 2025 at 15:00 hrs under the chairpersonship of Principal Secretary, Department of Panchayat & Rural Development (P&RD), Government of Chhattisgarh in the meeting room S-3-12, Mantralaya, Mahanadi Bhawan, Nawa Raipur Atal Nagar to discuss the observation and directions of the Hon'ble National Green Tribunal (NGT) in the order dated 28.11.2024. The list of participants of this meeting is as follows:

i. Principal Secretary, Department of Panchayat and Rural Development, GoCG
ii. Secretary, Department of Housing and Environment, GoCG
iii. Secretary, Urban Administration and Development Department, GoCG
iv. Member Secretary, Chhattisgarh Environment Conservation Board, Chhattisgarh
v. Mission Director, Swachh Baharat Mission-Grameen, Chhattisgarh
vi. Chief Executive Officer, State Urban Development Agency, Chhattisgarh

2. At the outset, Secretary, UADD welcomed all the officials and emphasized the observation and directions of the Hon'ble National Green Tribunal (NGT) in the matter of O.A. No. 606/2018 order dated 28.11.2024.

3. Secretary, Urban Administration and Development Department (UADD) briefed the concerns of the Tribunal regarding the timeline i.e. December 2026 to bridge the reported gap in solid waste generation and processing of 110 TPD. To which Principal Secretary instructed UADD to reassess the reported timeline and revise it.

4. Secretary, UADD briefed about the concern of bench regarding the final destination of compost/recycled waste. CEO, SUDA informed that a letter has been issued to all the ULBs to submit the comprehensive details of the final destination of compost/recycled waste with the details of authorized waste recyclers and buyers of recyclable waste and compost.

5. Secretary, UADD briefed about the concern of bench regarding the operational conditions of aerobic and anaerobic composting and the adequacy of composting facilities in terms of area, maturation and stocking of final product and the rejects and their management in a defined manner. To which Principal secretary instructed to prepare a detailed explanation of aerobic and anaerobic composting and their operational conditions and incorporate it in the next six-monthly compliance report.

6. Secretary, UADD highlighted the concern of bench regarding the details of cement plants co-processing waste and the kind of agreement with due environmental consideration.

   i. CEO, SUDA informed that MoU was signed between 10 cement plants and 66 ULBs during the year 2019-20, but Cement plants are not taking the SCF/RDF regularly from the ULBs.

   ii. Member Secretary, CECB highlighted the issues of cement plants regarding intake capacity of co-processing in cement kilns, quality of SCF/RDF from ULBs and cost of transportation.

   iii. Principal Secretary, P&RD instructed Secretary, H&E Dept. to conduct a meeting with the concerned cement plants and UADD for streamlining the effective management (co-processing) of SCF/RDF generated in the ULBs in the cement kilns.

15/01/25

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

iv. Mission Director-SBM, Grameen informed regarding ongoing installation of Bailing and Fatka machine in rural areas at district level. To which Principal Secretary, P&RD instructed MD, SBM Grameen to expedite the work of installation and personally monitor the progress and share the details with UADD so that the nearby ULBs can avail the facility for improving the quality of SCF/RDF generated in ULBs.

7. Secretary, UADD briefed about the concern of bench regarding no disclosure of the compost quality and rejects generated during the composting process in the ULBs. CEO, SUDA informed that a letter has been issued to all the ULBs to conduct testing of the compost generated and provide details of latest testing report of compost generated along with the details of the process rejects generated during composting process.

8. Secretary, UADD briefed about the concern of bench regarding the status of authorisation granted to the recyclers handling 490 TPD of waste. CEO, SUDA informed that the recyclable dry waste of 490 TPD is being sold by SHGs to the nearby kabadiwalas in their ULBs. Upon enquiring about the authorized recyclers in state, Member Secretary, CECB informed that authorized recyclers of plastics and E-waste are available in the state. To which Principal Secretary instructed to prepare inventory of Kabadiwalas/scrap dealers, and Member Secretary, CECB to prepare inventory of Authorized recyclers for channelization of the recyclable dry waste generated in state.

9. Secretary, UADD briefed about the concern of bench regarding the locations identified for disposal of inerts and their monitoring. CEO, SUDA informed that all the ULBs have been directed to provide details of low-lying areas where inerts are filled and details of the reclaimed land.

10. Secretary, UADD briefed about the direction of bench to disclose the legacy waste existing in each ULB where there is a gap in waste processing. To which Principal Secretary instructed to identify all the Garbage Vulnerable Points and Dumpsites in each ULBs and expedite their remediation process along with the 7 legacy waste dumpsites and submit the details before the Hon'ble Tribunal in the next six-monthly compliance report.

11. Secretary, UADD briefed about the direction of bench for Chief Secretary and Secretary UADD to review the time limits to bridge the reported gap in solid waste generation and processing to each ULB and informed that a format has been developed for monthly review meetings with District collectors under the chairmanship of Chief Secretary.

12. Secretary, UADD briefed the concern raised by Hon'ble Tribunal regarding the CTO provided by CECB for STPs. Member Secretary, CECB informed that CECB is currently granting the consent for STPs complying the guidelines of Ministry of Environment, Forest and Climate Change, New Delhi.

13. Secretary, UADD briefed about the observation of the bench regarding non utilization of the Ringfenced amount for solid and liquid waste management and informed that a proposal for seeking approval for utilization of ringfenced fund for solid waste and sewage management works under the supervision of Chief Secretary as mandated by the Hon'ble Tribunal.

The meeting concluded with vote of thanks to the chair.

****

15/01/25

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

राज्य शहरी विकास अभिकरण, छत्तीसगढ़

डी–ब्लॉक, चतुर्थ तल, इन्द्रावती भवन, नवा रायपुर अटल नगर–492002
फोन नं. 0771–2222401; E-mail:- osd.suda@yahoo.com

क्र./9/सूडा/2024–25/7489 नवा रायपुर अटल नगर, दिनांक 05/02/2025

:: कार्यवाही विवरण ::

विषय :– **माननीय एन.जी.टी. के द्वारा प्रकरण क्रमांक 606/2018 में पारित आदेश दिनांक 28.11.2024 के परिपेक्ष्य में क्रियान्वयन बिन्दुओं पर चर्चा हेतु आयोजित समीक्षा बैठक दिनांक 27.01.2025 का कार्यवाही विवरण।**

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माननीय एन.जी.टी. के द्वारा प्रकरण क्रमांक 606/2018 में पारित आदेश दिनांक 28.11.2024 के परिपेक्ष्य में क्रियान्वयन बिन्दुओं पर चर्चा हेतु मुख्य सचिव महोदय, छ.ग. शासन की अध्यक्षता में दिनांक 27.01.2025 को उनके प्रतिकक्ष एस–4/23 में संपन्न समीक्षा बैठक में निम्नानुसार अधिकारीगण उपस्थित हुए :–

1. प्रमुख सचिव, छ.ग. शासन, पंचायत एवं ग्रामीण विकास विभाग।
2. सचिव, छ.ग. शासन, आवास एवं पर्यावरण विभाग।
3. सचिव, छ.ग. शासन, नगरीय प्रशासन एवं विकास विभाग।
4. सदस्य सचिव, छ.ग. पर्यावरण संरक्षण मण्डल।
5. संचालक, संचालनालय, नगरीय प्रशासन एवं विकास।
6. मिशन संचालक, स्वच्छ भारत मिशन–ग्रामीण, छ.ग.।
7. मुख्य कार्यपालन अधिकारी सह मिशन संचालक (स्वच्छ भारत मिशन–शहरी), राज्य शहरी विकास अभिकरण, छ.ग.।

उपरोक्तानुसार सम्पन्न बैठक का एजेण्डावार कार्यवाही विवरण निम्नानुसार है :–

1. बैठक में सर्वप्रथम सचिव, छ.ग. शासन, नगरीय प्रशासन एवं विकास विभाग द्वारा बैठक में उपस्थित प्रतिभागियों का स्वागत करते हुए माननीय एन.जी.टी. द्वारा प्रकरण क्रमांक 606/2018 में पारित आदेश दिनांक 28.11.2024 के प्रमुख निर्देश एवं टिप्पणियों से समिति को अवगत कराया गया। सचिव महोदय द्वारा प्रस्तुतीकरण के माध्यम से राज्य में ठोस अपशिष्ट एवं अनुपचारित जल प्रबंधन के संबंध में कार्यवाही प्रतिवेदन एवं प्रस्तावित कार्य–योजना समिति के समक्ष प्रस्तुत की गई।

2. बैठक में अध्यक्ष महोदय द्वारा निम्नानुसार निर्देश प्रदान किये गए :–

   i. अध्यक्ष महोदय द्वारा वर्तमान में उत्पन्न हो रहे ठोस अपशिष्ट के शत–प्रतिशत प्रबंधन में आ रहे अन्तर को समाप्त किये जाने हेतु विभाग द्वारा लक्षित समय–सीमा (दिसम्बर, 2026) पर पुनर्विचार करते हुए वर्तमान परिस्थितियों के अनुसार चरणबद्ध एवं वास्तविक दृष्टिकोण अपनाते हुए पुनरीक्षित संमय–सीमा निर्धारित किये जाने के निर्देश प्रदान किये गए।

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ii. अध्यक्ष महोदय द्वारा राज्य में सूखा पुनर्चक्रणीय अपशिष्ट के पुनर्चक्रीकरण हेतु अधिकृत रिसायक्लर्स की संख्या में वृद्धि किये जाने हेतु आवश्यक कार्यवाही किये जाने के निर्देश प्रदान किये गए।

iii. अध्यक्ष महोदय द्वारा ठोस अपशिष्ट प्रबंधन नियम, 2016 के अनुसार सभी जिलों में अथवा क्लस्टर आधार पर सैनिटरी लैण्ड फिल (एसएलएफ) स्थापित किये जाने के निर्देश प्रदान किये गए।

iv. अध्यक्ष महोदय द्वारा सचिव, छ.ग. शासन, आवास एवं पर्यावरण विभाग, सचिव, छ.ग. शासन, नगरीय प्रशासन एवं विकास विभाग तथा सदस्य सचिव, छ.ग. पर्यावरण संरक्षण मण्डल को सीमेंट संयंत्रों के साथ बैठक कर निकायों में उत्पादित होने वाले एससीएफ (Segregated Combustible Fraction)/आरडीएफ (Refuse Derived Fuel) का सिमेंट संयंत्रों में उपयोग किये जाने हेतु प्रभावी कार्यवाही किये जाने के निर्देश प्रदान किये गए।

v. अध्यक्ष महोदय द्वारा 03 नगरीय निकायों में शेष बचे लिगेसी वेस्ट का निपटान माह जून–2025 तक किये जाने के निर्देश प्रदान किये गए। साथ ही प्रभावशील आदर्श आचार संहिता उपरान्त नगर पालिक निगम, भिलाई में लिगेसी वेस्ट निपटान का कार्य प्रारंभ किये जाने हेतु भी विभाग को निर्देशित किया गया।

vi. अध्यक्ष महोदय द्वारा वर्तमान में संचालित हो रहे सीवरेज ट्रीटमेंट संयंत्रों में से स्थापित क्षमता से कम उपयोगित हो रहे संयंत्रों में कार्यान्वयन क्षमता में वृद्धि लाते हुए उपचारित जल का पुर्नउपयोग बढ़ाये जाने के निर्देश प्रदान किये गए।

vii. अध्यक्ष महोदय द्वारा माननीय एन.जी.टी. के निर्देशानुसार ठोस अपशिष्ट प्रबंधन एवं अनुपचारित जल प्रबंधन हेतु रिंग फेंस्ड किये गए राशि के उपयोग हेतु कार्य–योजना तैयार करते हुए राशि के सुचारू विमुक्तिकरण हेतु प्रक्रिया निर्धारित किये जाने के निर्देश प्रदान किये गए।

viii. अध्यक्ष महोदय द्वारा जिला स्तर पर ग्रामीण एवं शहरी क्षेत्रों में ठोस अपशिष्ट प्रबंधन एवं अनुपचारित जल प्रबंधन की मासिक समीक्षा किये जाने के निर्देश प्रदान किये गए।

ix. माननीय एन.जी.टी. के प्रकरण क्रमांक 606/2018 में अन्य राज्यों द्वारा प्रस्तुत प्रतिवेदन का अवलोकन करते हुए राज्य को आगामी छःमाही प्रतिवेदन प्रस्तुत किये जाने हेतु प्रारूप तैयार किये जाने तथा प्रारूप प्रतिवेदन की समीक्षा हेतु सचिव, छ.ग. शासन, आवास एवं पर्यावरण विभाग की ओर प्रेषित किये जाने के निर्देश प्रदान किये गए।

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3. बैठक में सचिव, छ.ग. शासन, आवास एवं पर्यावरण विभाग द्वारा भारत सरकार, पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय द्वारा जारी निर्देशों के परिपालन में सीवरेज ट्रीटमेंट संयंत्र हेतु तैयार वाटर एक्ट पर सहमति दिये जाने के संबंध में छ.ग. पर्यावरण संरक्षण मण्डल की स्थिति से समिति को अवगत कराया गया।

अन्त में धन्यवाद ज्ञापन के साथ बैठक समाप्ति की घोषणा की गई।

(मुख्य सचिव, छ.ग. शासन/अध्यक्ष महोदय द्वारा अनुमोदित)

मुख्य कार्यपालन अधिकारी
सह मिशन संचालक (SBM-U)
राज्य शहरी विकास अभिकरण
नवा रायपुर अटल नगर

पृ. क्र./9/सूडा/2024–25/7490 नवा रायपुर अटल नगर, दिनांक 05/02/2025

प्रतिलिपि :–

1. विशेष कर्तव्यस्थ अधिकारी, छ.ग. शासन, मुख्य सचिव कार्यालय, मंत्रालय, नवा रायपुर अटल नगर।
2. प्रमुख सचिव, छ.ग. शासन, पंचायत एवं ग्रामीण विकास विभाग, मंत्रालय, नवा रायपुर अटल नगर।
3. सचिव, छ.ग. शासन, आवास एवं पर्यावरण विभाग, मंत्रालय, नवा रायपुर अटल नगर।
4. सचिव, छ.ग. शासन, नगरीय प्रशासन एवं विकास विभाग, मंत्रालय, नवा रायपुर अटल नगर।
5. सदस्य सचिव, छ.ग. पर्यावरण संरक्षण मण्डल, पर्यावास भवन, नवा रायपुर अटल नगर।
6. संचालक, संचालनालय, नगरीय प्रशासन एवं विकास, इन्द्रावति भवन, नवा रायपुर अटल नगर।
7. मिशन संचालक, स्वच्छ भारत मिशन–ग्रामीण, विकास भवन, नवा रायपुर अटल नगर।

की ओर आवश्यक कार्यवाही हेतु संप्रेषित।

मुख्य कार्यपालन अधिकारी
सह मिशन संचालक (SBM-U)
राज्य शहरी विकास अभिकरण
नवा रायपुर अटल नगर

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

CHHATTISGARH ENVIRONMENT CONSERVATION BOARD

Paryavas Bhawan, North Block, Sector-19,
Nava Raipur Atal Nagar, District- Raipur (C.G.)
E-mail-hocecb@gmail.com

Minutes of the Meeting

Subject: Review meeting on the utilization of Refuse Derived Fuel (RDF) by Cement Plants
Date: 13rd February 2025
Time: 12:00 PM
Venue: Paryavas Bhavan, Nava Raipur Atal Nagar, Raipur
Chairperson: Chairman, Chhattisgarh Environment Conservation Board (CECB)
Co-Chair: Member Secretary, Chhattisgarh Environment Conservation Board (CECB)
Invitees: Officials from State Urban Development Agency (SUDA) and representatives from Cement Plants

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Agenda for review

1. Information on agreements between Urban Local Bodies (ULBs) and cement plants regarding the procurement of RDF.
2. Utilization of RDF for co-processing in cement kilns.
3. Mapping of the cement plants based on their distance from the ULBs within Chhattisgarh to assess the actual quantities of RDF that can be procured by cement plants.
4. Proportion of the heat available from co-processing of RDF compared to the total heat generated in the kiln.

Proceedings

1. Opening Remarks:
The Member Secretary (MS) welcomed all invitees and extended a special welcome to the Chairman.

Agenda 1: Information on agreements between Urban Local Bodies (ULBs) and cement plants regarding the procurement of RDF.

- **Discussion by Chairman:**
  - The Chairman read aloud the agenda and asked the representatives from cement plants whether they have formal agreements with Urban Local Bodies (ULBs) regarding procurement of RDF.

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- **Reply from the representatives of cement plants:**
  - The representatives of all the cement plants confirmed that they have formal agreements with either ULBs or local self-help groups for the procurement of RDF.
  - They also raised concerns that in many cases, the RDF received is not properly baled, making it difficult to handle and uneconomical to transport through long distances.
- **Directions by Chairman:**
  - All the cement plants were directed to execute formal agreements for the procurement of RDF, specifying the quantity of RDF that can be procured and its intended use.
  - Cement plants must comply with the guidelines specified by the CPCB regarding the environmentally friendly co-processing of RDF.
  - Representatives from SUDA were directed to ensure proper baling of the RDF to facilitate easier handling and cost-effective transportation.

Agenda 2: Utilization of RDF for co-processing in cement kilns

- **Discussion by Chairman:**
  - The Chairman read aloud the agenda and asked the representatives from cement plants whether they maintained records of RDF procured, RDF processed, rejects recycled and composted.
- **Reply from the representatives of cement plants:**
  - The representatives of all the cement plants confirmed that they are maintaining the required records.
- **Directions by Chairman:**
  - All the cement plants must continue maintaining records of RDF procured, RDF processed, rejects recycled and composted.
  - They were also directed to upload the data regarding the same on CPCB portal.

Agenda 3: Mapping of the cement plants based on their distance from the ULBs within Chhattisgarh to assess the actual quantities of RDF that can be procured by cement plants

- **Discussion by Chairman :**
  - The Chairman read aloud the agenda and emphasized that proper mapping of the cement plants in relation to their distance from ULBs within the state of Chhattisgarh would help both the Urban Administration Department and CECB to assess the quantities of RDF that can be allocated to each cement plant for co-processing based on their proximity to the ULBs. He further stated that this mapping would help establish a threshold distance beyond which cement plants would not be required to bear the full transportation cost of RDF.
- **Directions by Chairman:**
  - Officials from SUDA were directed to complete the mapping and assessment of RDF allocation for each cement plant within 07 days.

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Agenda 4: Proportion of the heat available from co-processing of RDF compared to the total heat generated in the kiln

- **Directions by Chairman:**
  - Representatives from cement plants were directed to submit data on the proportion of heat available from RDF co-processing compared to the total heat generated in the kiln to the CECB within 07 days.

Concluding Remarks:

- The Member Secretary concluded the meeting, thanking all attendees and reiterating the importance of environmentally friendly RDF disposal.
- Officials from SUDA and representatives from cement plants were directed to submit the requested information as per the specified timelines.

Member Secretary
Chhattisgarh Environment Conservation Board
Nava Raipur Atal Nagar, Raipur (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

ANNEXURE S

Details of vehicle, equipment & machine sanctioned to ULBs in 15th finance commission under SWM vertical from Date 01/01/2024 to 30/05/2025

Sr. No.	Vehicle, Equipment & Machine	Number	Amount *(Rs. In Lacs)*
1	Wheel barrow	1475 Nos	167.00
2	water tanker	4 Nos	18.00
3	Vacuum emptier	22 Nos	328.33
4	Twin bin	15332 Nos	972.81
5	Trolly	144 Nos	539.73
6	Tricycle	590 Nos	371.88
7	Tractor	117 Nos	1169.06
8	Tipper	23 Nos	495.69
9	Syklift	1 Nos	35.00
10	Sweeping machine	1 Nos	41.01
11	Root Cutter	9 Nos	34.56
12	Mobile Toilet	129 Nos	142.05
13	Mini Tipper	154 Nos	1429.28
14	Mini Sky Lift	1 Nos	14.46
15	Jetting Machine	3 Nos	121.16
16	Fatka Machine	28 Nos	123.74
17	Exweter Machine	1 Nos	35.00
18	E-Rikshaw	671 Nos	1481.04
19	Dustbin	26280 Nos	162.01
20	Drain cleaning machine	25 Nos	332.42
21	Composting kit	3800 Nos	49.40
22	Bailing Machine	58 Nos	311.89
23	Back-ho Loder	40 Nos	1445.06
24	Other material related to SWM vertical	-	7668.58
	Grand Total		**17489.16**

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State Urban Development Agency
Chhattisgarh, Nava Raipur

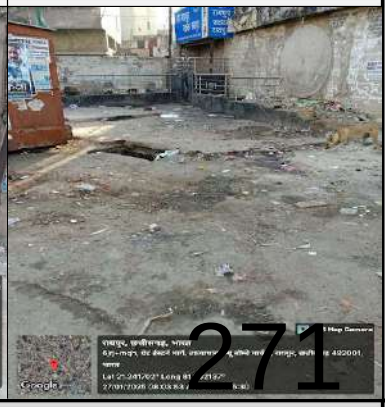
ANNEXURE T

DISTRICT WISE LAND IDENTIFICATION FOR ESTABLISHMNET OF SLF

Sr. No.	Name of the District	Land Identified for New SLF (Yes/No)	If yes				If no, provide the timeline for land identification
			Name of the location	latitude of the location	longitude of the location	Identified Area in acres	
Total						**215.079**	
1	Raipur	Existing at Sakri ISWM Plant	Sakri	NA	NA	NA	-
		Yes	Village- Sondra , Birgaon	21.22298	81.38058	10	-
2	Gariyaband	Yes	Village-chikhli	20.630816	82.027454	3.2	-
3	Dhamtari	Yes	Village- Soram Bhatgaon	20.6607477	81.5290591	11.91	-
4	Mahasamund	Yes	Village-Bemcha	21.141661	82.090452	7	-
5	Balodabazar - Bhatapara	Yes	Village - Bharslea, Tehsil - Balodabazar,	21.411046	82.831254	12	-
6	Durg	Yes	Ward 58,Urla	21.20815	81.266664	20	-
7	Bemetara	Yes	Village - Piperbhaththa	21.695725	81.583505	8.5	-
8	Balod	Yes	Village- kalkasa	20.76038	81.13425	16.4	-
9	Rajnandgaon	Yes	Village - Barga Rajnandgaon	21.103345	80.973592	8	-
10	Khairagarh - Chhuikhadan - Gandai	Yes	Village - Amlipara, Khairagarh	21.406904	80.990612	2.7	-
11	Mohla - Manpur - Ambagarh Chowki	Yes	Ward number 14 near slrm center	20.771048	80.761703	0.8	-
12	Mungeli	Yes	Jamha	22.01182	81.43594	4.3	-
13	Gaurela - Pendra - Marwahi	Yes	Village-Devargaow Tehsil - Pendra Road	22.77882	81.568077	2.5	-
14	Janjgir - Champa	Yes	ward 1 near slrm centre	22.03187	82.57067	30.07	-
15	Sarangarh - Bilaigarh	Yes	Gadaha Bhata	21.58878	83.087446	3.5	-
16	Korba	Yes	Ward No. 09 Barbaspur Site	22.29382	82.724879	37.5	-
17	Sakti	Yes	Portha, Sakti	22.024576	82.933223	1.69	-
18	Sarguja	Yes	Village- Sonpurkalan	23.157109	83.228047	12	-
19	Koriya	Yes	Village-Badgaon , Baikunthpur khasra no 735 & 744	23.20338991	82.58058516	2.5	-
20	Surajpur	Yes	Ward number 18 badkapara	23.209165	82.840913	7	-
21	Kondagaon	Yes	Village -Kondagaon khasra no 1046/19/2/ठ	19.33388	81.39247	1.499	-
22	Dantewada	Yes	Ward no 12 indira ward balud road dantewada	18.8890024	81.3619087	4.01	-
23	Sukma	Yes	Ward No 06, Nayapara, Sukma	18.4016197	81.6773937	3.5	-
24	Bijapur	Yes	Shanti Nagar Ward -07	18.78762951	80.80123361	2	-
25	Balrampur	Yes	Village- Lurghuta, Balrampur ,khasra no 281	23.663306	83.647331	2.5	-
26	Bilaspur	Existing at Kachhar ISWM Plant	Kachhar	NA	NA	NA	-
		No	-	-	-	-	July-2025
27	Narayanpur	No	-	-	-	-	July-2025
28	Jashpur	No	-	-	-	-	July/2025
29	Manendragarh - Chirmiri - Bharatpur	No	-	-	-	-	July-2025
30	Kabirdham	No	-	-	-	-	July-2025
31	Raigarh	No	-	-	-	-	July-2025
32	Bastar	No	-	-	-	-	July-2025
33	Kanker	No	-	-	-	-	July-2025

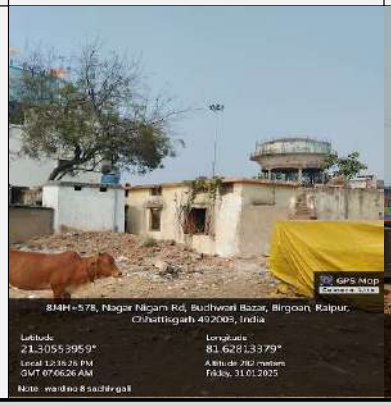
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Chhattisgarh, Nava Raipur

निकाय का नाम : नगर निगम रायपुर

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Kapda market , devendra nagar ,pandri raipur	baluda bajar marg ,govind nagar ,raipur	shree nagar , raipur	babj complex , police station , behind moudhapara ,raipur	tatya para .new bombey market ,raipur
LATITUDE :	21.257109	21.251578	21.263608	21.245437	21.241718
LONGITUDE :	81.650888	81.652064	81.631238	81.635679	81.632172
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई	सफाई	सफाई
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	-	-	-	-	-
IMAGE AFTER :					

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निकाय का नाम : नगर निगम बीरगांव

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Ward no 32 naveen school ke BIRGAON	Nigam road BIRGAON near plastic hi plastic shop	Ward no 32 mandir ke piche near motisagar talab, budhwari bajar BIRGAON	Ward no 32 near motisagar talab, budhwari bajar BIRGAON	, budhwari bajar BIRGAON
LATITUDE :	21.30528	21.30534	21.30552	21.30555	21.30556
LONGITUDE :	81.62801	81.6824	81.62812	81.62789	81.62789
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई	सफाई	सफाई
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	Safai	सफाई	सफाई	सफाई	सफाई
IMAGE AFTER :					

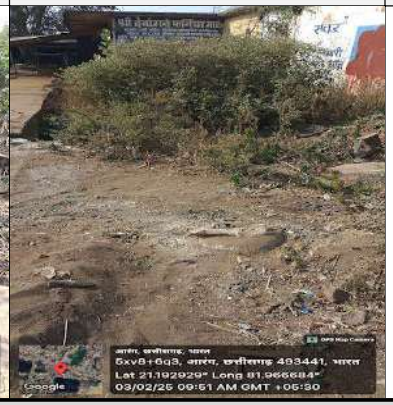
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Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पालिका तिल्दा-नेवरा					
	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	शिव मंदिर के पास सिनोधा रोड तिल्दा नेवरा	कैंप रोड काली मंदिर के पास तिल्दा नेवरा	हाई स्कूल रोड चॉइस सेंटर के पास तिल्दा नेवरा		
LATITUDE :	21.556496	21.5539	21.549313		
LONGITUDE :	81.807375	81.798143	81.797911		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	सफाई कार्य किया गया	सफाई कार्य किया गया	सफाई कार्य किया गया		
IMAGE AFTER :					

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निकाय का नाम : नगर पालिका गोबरानवापारा					
	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	सतनामी पारा, नवापारा	शीतला माता पारा गोबरा नवापारा	रामजानकी मंदिर गली नवापारा		
LATITUDE :	20.971514	20.969682	20.965832		
LONGITUDE :	81.86082	81.856037	81.863208		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	सफाई कार्य किया गया है	सफाई कार्य किया गया है	सफाई कार्य किया गया है		
IMAGE AFTER :					

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निकाय का नाम : नगर पालिका आरंग					
	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	bus stand ke piche	ward 6 harish diwan ke ghar ke baju main road	narsimha fuels ke aage		
LATITUDE :	21.192764	21.192764	21.190052		
LONGITUDE :	81.967962	81.967962	81.983208		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	safai kiya gaya	safai kiya gaya	safai kiya gaya		
IMAGE AFTER :					

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निकाय का नाम : नगर पालिका अभनपुर					
	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	शीतला मोड़ वार्ड 3 अभनपुर	बजरंग चौक वार्ड 5 अभनपुर	श्री साईं नगर वार्ड 7 अभनपुर		
LATITUDE :	21.054005	21.05333	21.055106		
LONGITUDE :	81.730471	81.729468	81.743488		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	सफाई कार्य किया गया है	सफाई कार्य किया गया है	सफाई कार्य किया गया है		
IMAGE AFTER :					

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निकाय का नाम : नगर पंचायत खरोरा					
	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	वार्ड क्रमांक 3 जनक यादव घर के पीछे	वार्ड क्रमांक 4 स्कूल के पास	वार्ड क्रमांक 4 सोनी के घर के पास		
LATITUDE :	21.401847	21.401995	21.401912		
LONGITUDE :	81.919741	81.920114	81.920226		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	सफाई कार्य किया गया	सफाई कार्य किया गया	सफाई कार्य किया गया		
IMAGE AFTER :					

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निकाय का नाम : नगर पंचायत समोदा

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	ward 6 yashpal dhruvansi ke ghar pas	ward 5 uttam pade ke ghar pass	ward 4 krishna kunj ke pass		
LATITUDE :	21.283606	21.28633	21.28258		
LONGITUDE :	82.077094	82.072864	82.076239		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	safai kiya gaya	safai kiya gaya	safai kiya gaya		
IMAGE AFTER :					

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निकाय का नाम : नगर पालिका मंदिर हसौद					
	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	ward 11, sabji market ke pas	ward no.09 mandir hasaud			
LATITUDE :	21.228538	21.231878			
LONGITUDE :	81.770558	81.772295			
IMAGE BEFORE :					
स्थिति	सफाई	सफाई			
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	सफाई कार्य किया गया	सफाई कार्य किया गया			
IMAGE AFTER :					

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Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पंचायत कूंरा

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Ward Number 13 Bajarang chouk kura	Ward Number 10 Atal Chouk ke pass kura	Ward Number 09Chaturbhuji mandir ke pass kura		
LATITUDE :	21.4284099	21.4273366	21.429535		
LONGITUDE :	81.66170166	81.666486	81.66549499		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	safai karya kiya gaya hai	safai karya kiya gaya hai	safai karya kiya gaya hai		
IMAGE AFTER :					

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निकाय का नाम : नगर पालिका गरियाबंद					
	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	ward 3	ward no 7 near market place	ward no 12		
LATITUDE :	20.6317	20.6333	20.63614		
LONGITUDE :	82.0639	82.06399	82.0659		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	सफाई करवाया गया	सफाई करवाया गया	सफाई करवाया गया		
IMAGE AFTER :					

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निकाय का नाम : नगर पंचायत छुरा					
	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	sanjay nagar	ward no 9			
LATITUDE :	20.8106	20.8094			
LONGITUDE :	82.21	82.2036			
IMAGE BEFORE :					
स्थिति	सफाई	सफाई			
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	सफाई करवाया गया	सफाई करवाया गया			
IMAGE AFTER :					

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निकाय का नाम : नगर पालिका बलौदाबाजार

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Ward no. 16 dabripar	Ward no. 18 nagar bhawan ke piche	ward no. 12 sindhi dharamshala ke piche		
LATITUDE :	21.654737	21.65652	21.654131		
LONGITUDE :	82.157324	82.155331	82.1606533		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	Gvp cleaned	Gvp cleaned	Gvp cleaned		
IMAGE AFTER :					

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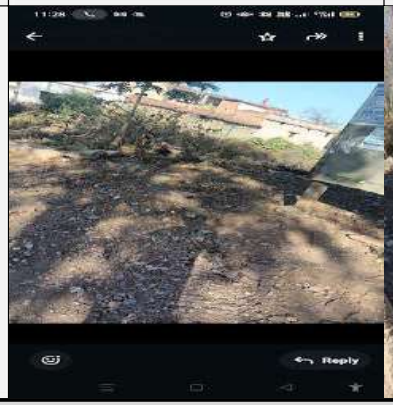
निकाय का नाम : नगर पालिका भाटापारा

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Shakti ward pani tanki ke pas bhatapara	Nagar bhavan ke pas bhatapara	Railway station ke pas bhatapara	Marwadi kuwa siv mndir ke pas bhatapara	Jai hind hotal ke pas bhatapara
LATITUDE :	21.734534	21.735683	21.733216	21.736101	21.738685
LONGITUDE :	81.941852	81.941315	81.94476	81.94647	81.948923
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई	सफाई	सफाई
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	सफाई कार्य किया गया	सफाई कार्य किया गया	सफाई कार्य किया गया	सफाई कार्य किया गया	सफाई कार्य किया गया
IMAGE AFTER :					

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Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पालिका सिमगा					
	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Ward Number 08 Near Mini graund Simga	Ward Number 09 Tihu para Tilda Road Simga	Ward Number 08 Sindhu Bhawan ke Simga		
LATITUDE :	21.629812	21.6297083	21.6295221		
LONGITUDE :	81.709433	81.713285	81.70735126		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	SAFAI KARYA KIYA GAYA HAI.	SAFAI KARYA KIYA GAYA HAI.	SAFAI KARYA KIYA GAYA HAI.		
IMAGE AFTER :					

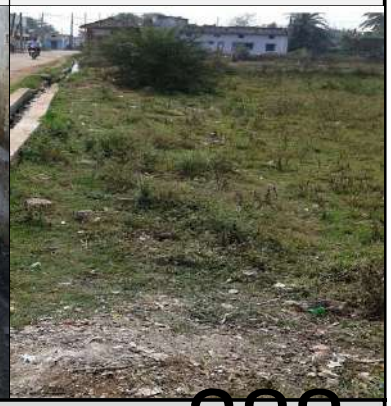
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निकाय का नाम : नगर पंचायत लवन					
	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Jila sahkari bank ke pass ward no. 4	Public toilet ke pass bajar chowk	kale hotel ke piche ward 4		
LATITUDE :	21.644189	21.643066	21.643041		
LONGITUDE :	82.339027	82.340493	82.340496		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	Gvp cleaned	Gvp cleaned	Gvp cleaned		
IMAGE AFTER :					

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निकाय का नाम : नगर पंचायत पलारी					
	GVP 1	**GVP 2**	**GVP 3**	**GVP 4**	**GVP 5**
स्थान :	वार्ड नंबर 10 हॉस्पिटल के पास कचरा	वार्ड नंबर 11 भोला कपड़ा दुकान के पास का कचरा	वार्ड नंबर 12 सुमन मेडिकल के पास का कचरा		
LATITUDE :	21.538988	21.538988	21.538988		
LONGITUDE :	82.158321	82.158321	82.158321		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	सफाई कार्य किया गया	सफाई कार्य किया गया	सफाई कार्य किया गया		
IMAGE AFTER :					

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Chhattisgarh, Nava Raipur

निकाय का नाम : नगर निगम धमतरी					
	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Shitlapara Ward Shitla talaab ke pass	Jodhapur Ward Bamleshwari Auto ke pass	Sunderganj Ward - Dhimar Mohalla	Salhewarpara Ward Tiju Ram sahu Ghar ke pass	Sorid - Dipopara
LATITUDE :	20.714254	20.709723,	20.708770,	20.707225,	20.701865,
LONGITUDE :	81.537993	81.53936	81.55085	81.545132	81.543501
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		सफाई
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	स्थल पर साफ सफाई कार्य किया गया है	स्थल पर साफ सफाई कार्य किया गया है	स्थल पर साफ सफाई कार्य किया गया है	स्थल पर साफ सफाई कार्य किया गया है	स्थल पर साफ सफाई कार्य किया गया है
IMAGE AFTER :					

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निकाय का नाम : नगर पंचायत कुरूद

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Ward 1, Dev fitness gym ke samne	Ward 3, sweeper colony ke pas			
LATITUDE :	20.8361074	20.8317804			
LONGITUDE :	81.7161909	81.7211604			
IMAGE BEFORE :					
स्थिति	सफाई	सफाई			
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	सफाई किया गया	सफाई किया गया			
IMAGE AFTER :					

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निकाय का नाम : नगर पंचायत मगरलोड

2075

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Ward 10, krishi upaj mandi ke pas	Ward 13, state bank ke pas	Ward 14, Lakhan Sahu ke ghar ke pas		
LATITUDE :	20.745601	20.747058	20.745489		
LONGITUDE :	81.850529	81.850746	81.854348		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	सफाई किया गया	सफाई किया गया	सफाई किया गया		
IMAGE AFTER :					

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निकाय का नाम : नगर पंचायत नगरी

2076

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	ward 05	ward 04	ward 10		
LATITUDE :	20.351967	20.35203	20.342638		
LONGITUDE :	81.95638	81.957743	81.958821		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	सफाई का कार्य पूर्ण किया गया।	सफाई का कार्य पूर्ण किया गया।	सफाई का कार्य पूर्ण किया गया।		
IMAGE AFTER :					

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निकाय का नाम : नगर पंचायत भखारा भेठेली

2077

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	ward 08	ward 11	ward 10		
LATITUDE :	20.53412	20.892939	20.533536		
LONGITUDE :	81.363	81.695569	81.3612		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	सफाई का कार्य पूर्ण किया गया।	सफाई का कार्य पूर्ण किया गया।	सफाई का कार्य पूर्ण किया गया।		
IMAGE AFTER :					

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निकाय का नाम : नगर पालिका महासमुन्द

2078

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	शिव चौक नयापारा	नयापारा नर्सरी लाइन	अम्बेडकर स्कूल के पास	वार्ड 05 बादल गली	
LATITUDE :	21.134233	21.115602	21.118	21.10553	
LONGITUDE :	82.095322	82.091502	82.10181	82.096933	
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई	सफाई	
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	जी.वी.पी स्थल कि सफाई किया गया आस पास के नागरिको को समझाया गया कि कचरा बाहर न फेके कचरा बाहर फेके जाने पर जुर्माना लगेगा।	जी.वी.पी स्थल कि सफाई किया गया आस पास के नागरिको को समझाया गया कि कचरा बाहर न फेके कचरा बाहर फेके जाने पर जुर्माना लगेगा।	जी.वी.पी स्थल कि सफाई किया गया आस पास के नागरिको को समझाया गया कि कचरा बाहर न फेके कचरा बाहर फेके जाने पर जुर्माना लगेगा।	जी.वी.पी स्थल कि सफाई किया गया आस पास के नागरिको को समझाया गया कि कचरा बाहर न फेके कचरा बाहर फेके जाने पर जुर्माना लगेगा।	
IMAGE AFTER :					

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निकाय का नाम : नगर पालिका बागबाहरा					
	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	अमृत तुल्य चाय दुकान के पास बागबाहरा	सुमीत बाजार के पास बागबाहरा	झलप चौक के पास बागबाहरा		
LATITUDE :	21.0546	21.0499	21.0543		
LONGITUDE :	82.3754	82.3806	82.3757		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	-	-	-		
IMAGE AFTER :					

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निकाय का नाम : नगर पालिका सरायपाली

2080

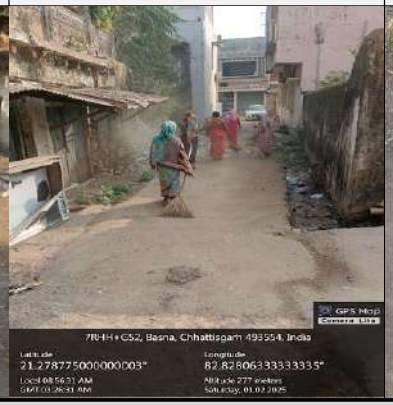
	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	1.वार्ड नंबर 8 गुप्ता किराना स्टोर के पास GVP कचरा	2.वार्ड नं 07 हाट बाजार के पास GVP कचरा	3.वार्ड 05 जोगी तालाब शौचालय के पास GVP कचरा		
LATITUDE :	21.32018207	21.32257091	21.324288		
LONGITUDE :	83.01858018	83.01987984	83.020756		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	GVP स्थल का सफाई किया गया	GVP स्थल का सफाई किया गया	GVP स्थल का सफाई किया गया		
IMAGE AFTER :					

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निकाय का नाम : नगर पंचायत पिथौरा

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	रामकुमार राजपूत मार्ग पिथौरा	तिवारी होटल एंड लॉज के पास पिथौरा	व्यापारी परिसर बंसल मोबाइल स्टोर के पास पिथौरा		
LATITUDE :	21.2461	21	21.2467		
LONGITUDE :	82.5177	82.517738	82.5138		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	-	-	-		
IMAGE AFTER :					

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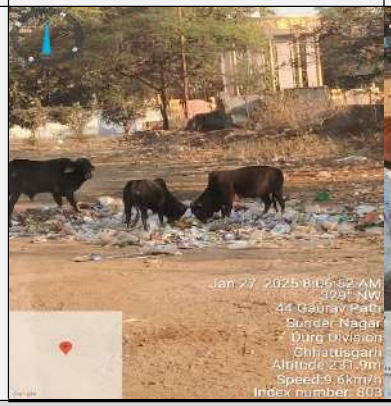
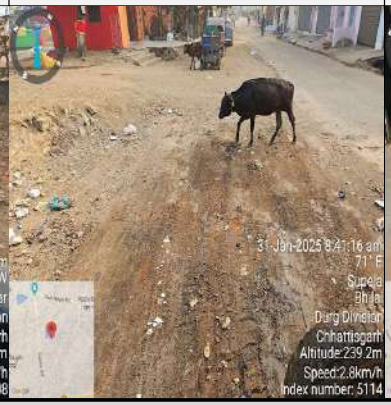
निकाय का नाम : नगर पंचायत बसना					
	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	1.वार्ड 09 स्टेट बैंक के पास	2.वार्ड 08 गुरुद्वारा के पास	3.वार्ड 03 जगदीशपुर रोड		
LATITUDE :	21.27661157	21.27466749	21.282953		
LONGITUDE :	82.82840051	82.82881451	82.8193183		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	GVP स्थल का सफाई किया गया	GVP स्थल का सफाई किया गया	GVP स्थल का सफाई किया गया		
IMAGE AFTER :					

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निकाय का नाम : नगर पंचायत तुमगांव					
	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	ward no 02 main road tumgaon	ward no 11 tumgaon	ward no 4 near sahu hotel tumgaon		
LATITUDE :	21.193905	21.193118	21.19907		
LONGITUDE :	82.122489	82.12289	82.132129		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	जी.वी.पी स्थल कि सफाई किया गया आस पास के नागरिको को समझाया गया कि कचरा बाहर न फेके कचरा बाहर फेके जाने पर जुर्माना लगेगा।	जी.वी.पी स्थल कि सफाई किया गया आस पास के नागरिको को समझाया गया कि कचरा बाहर न फेके कचरा बाहर फेके जाने पर जुर्माना लगेगा।	जी.वी.पी स्थल कि सफाई किया गया आस पास के नागरिको को समझाया गया कि कचरा बाहर न फेके कचरा बाहर फेके जाने पर जुर्माना लगेगा।		
IMAGE AFTER :					

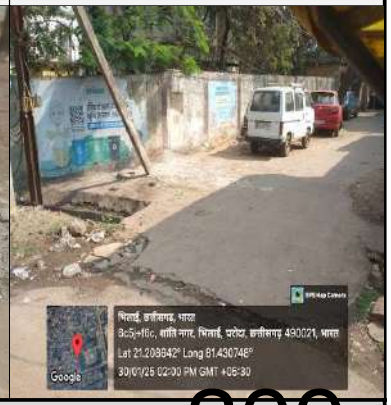
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निकाय का नाम : नगर निगम भिलाई

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	utsav bhawan gaurav path	shitla talab vaishali nagar	jain mandir vaisali nagar	surya nagar camp 2	वार्ड-1जुनवानी शौचालय के पीछे
LATITUDE :	21.220741	21.212643	21.217714	21.21	21.21836
LONGITUDE :	81.356574	81.350877	81.350447	81.3714	,81.318588
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई	सफाई	सफाई
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	CLEANING	CLEANING	CLEANING	CLEANING	CLEANING
IMAGE AFTER :					

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निकाय का नाम : नगर निगम भिलाई-चरोदा

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	वार्ड क्रमांक 8 शांति पारा	ट्रांसफार्मर के पास मुक्तिधाम रोड	सब्जी बाजार आधुनिक टॉयलेट के सामने	पदुम नगर	इंदिरा पारा वार्ड क्रमांक 16
LATITUDE :	21.211788	21.210501	21.2076	21.214022	21.208686
LONGITUDE :	81.428843	81.421851	81.427189	81.443596	81.430714
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई	सफाई	सफाई
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	सफाई	सफाई	सफाई	सफाई	सफाई
IMAGE AFTER :					

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निकाय का नाम : नगर पालिका जामुल					
	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	वार्ड क्रमांक 5 साहू टिंबर के पास	वार्ड क्रमांक 1	ward 1		
LATITUDE :	21.252383	21.256846	21.25622		
LONGITUDE :	81.385614	81.387793	81.36565		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	सफाई किया गया है	सफाई किया गया है	सफाई किया गया है		
IMAGE AFTER :					

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निकाय का नाम : नगर पालिका कुम्हारी

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	shankar nagar kumhari	saraswati nagar kumhari	dhamdha road shankar nagar		
LATITUDE :	21.24772	21.24851	21.25009		
LONGITUDE :	81.515	81.519364	81.516071		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	सफाई किया गया है	सफाई किया गया है	सफाई किया गया है		
IMAGE AFTER :					

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निकाय का नाम : नगर पालिका बालोद					
	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	वार्ड नो.3 कला मंच के पास	सिंधी कॉलोनी वार्ड16	सिंधी भवन के पासवर्ड 16		
LATITUDE :	20.735482	20.72800432	20.728004		
LONGITUDE :	81.209705	81.20305257	81.2030525		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	safai kiya gya	safai kiya gya	safai kiya gaya		
IMAGE AFTER :					

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निकाय का नाम : नगर पालिका दल्लीराजहरा

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Bhagolitola dalli rajhara	Ward No 26 new market road dalli rajhara	Near pushpa hospital dalli rajhara		
LATITUDE :	21.573831	20.58336	20.589993		
LONGITUDE :	81.06828	81.072406	81.07465		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	Safai ki gai	Safai ki gai	Safai ki gai		
IMAGE AFTER :					

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निकाय का नाम : नगर पंचायत गुण्डरदेही

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Ward 14 Minimata mata ward kue ke baju	Ward 13 ganga boot house ke samne	Ward 12 golu velding ke baju main		
LATITUDE :	20.940665	20.491222	20.945689		
LONGITUDE :	81.298538	81.29623	81.294457		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	सफाई कार्य कराया गया एवं लोगो को कचरा नई फेकने की समझाइस दी गयी	सफाई कार्य कराया गया एवं लोगो को कचरा नई फेकने की समझाइस दी गयी	सफाई कार्य कराया गया एवं लोगो को कचरा नई फेकने की समझाइस दी गयी		
IMAGE AFTER :					

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निकाय का नाम : नगर पंचायत डौण्डी

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Near Govt primary school main road doundi	Near Sabji market doundi			
LATITUDE :	20.491397	20.491397			
LONGITUDE :	81.086764	81.086764			
IMAGE BEFORE :					
स्थिति	सफाई	सफाई			
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	Safai ki gai	Safai ki gai			
IMAGE AFTER :					

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निकाय का नाम : नगर पंचायत डौण्डीलोहारा

2092

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Ward no 10 basant ghar ke pas	Ward no 11 near purana janpad office	Ward no 11,new bus stand ke pas		
LATITUDE :	20.7890765	20.78902342	20.78902345		
LONGITUDE :	81.0542351	81.05453213	81.05432516		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	सफाई कराकर चुना डाला गया हैं	सफाई कराकर चुना डाला गया है	सफाई कराकर चुना डाला गया हैं		
IMAGE AFTER :					

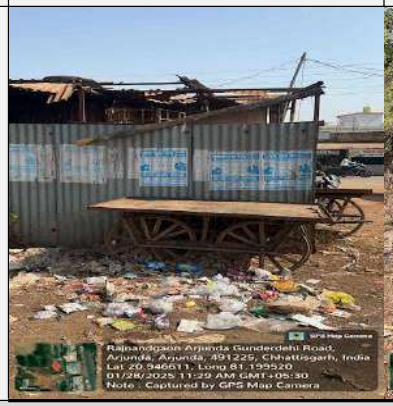
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Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पंचायत गुरूर

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	वार्ड4 टीकर पर	वार्ड नंबर 5	वार्ड 6 स्कूल के पिछे		
LATITUDE :	20.677979	20.678973	20.682766		
LONGITUDE :	81.400322	81.399167	81.4017933		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	safai kiya gaya	safai kiya gaya	safai kiya gya		
IMAGE AFTER :					

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निकाय का नाम : नगर पंचायत अर्जुन्दा

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Ward 12 lakdi tall ke pass	Ward 14 baba kutti Mandir ke pass	Ward 14 New bus stand ke pass		
LATITUDE :	20.946611	20.945211	20.946247		
LONGITUDE :	81.19952	81.202268	81.200973		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	सफाई कार्य कराया गया एवं लोगो को कचरा नई फेकने की समझाइस दी गयी	सफाई कार्य कराया गया एवं लोगो को कचरा नई फेकने की समझाइस दी गयी	सफाई कार्य कराया गया एवं लोगो को कचरा नई फेकने की समझाइस दी गयी		
IMAGE AFTER :					

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निकाय का नाम : नगर पंचायत चिखलाकसा

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Ward no 8 ghaziabad chowk	Ward no 7 lachhu ghar ke pas	Ward no 6 dallirajahara chowk pass		
LATITUDE :	20.5982731	20.5978641	20.5984561		
LONGITUDE :	81.07324151	81.0723451	81.0756431		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	Safai ke bad chuna dala gaya	Safai ke bad chuna dala gaya	Safai krke chuna dala gaya h		
IMAGE AFTER :					

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Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पालिका बेमेतरा

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Ward no. 08, Near delux toilet Bemetara	Ward no. 18, Near Raju patel sabji market	Ward no. 04, Near Ishwar Paan masala	Ward no. 20, Near kabir kuti	
LATITUDE :	21.4252662	21.43015	21.4312738	21.4317934	
LONGITUDE :	81.32849	81.3149374	81.324464	81.3156202	
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई	सफाई	
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	GVP की सफाई की गयी है। सफाई उपरांत आसपास के लोगों को बाहर कचरा नहीं फेकने तथा कचरा स्वच्छता दीदियों को देने समझाईस दी गयी है।	GVP की सफाई की गयी है। सफाई उपरांत आसपास के लोगों को बाहर कचरा नहीं फेकने तथा कचरा स्वच्छता दीदियों को देने समझाईस दी गयी है।	GVP की सफाई की गयी है। सफाई उपरांत आसपास के लोगों को बाहर कचरा नहीं फेकने तथा कचरा स्वच्छता दीदियों को देने समझाईस दी गयी है।	GVP की सफाई की गयी है। सफाई उपरांत आसपास के लोगों को बाहर कचरा नहीं फेकने तथा कचरा स्वच्छता दीदियों को देने समझाईस दी गयी है।	
IMAGE AFTER :					

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पंचायत खम्हरिया					
	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Ward No 04 jamat mandir ke pass	Ward No 03 Bemetara road	Ward No 05 talab ke pas		
LATITUDE :	21.798689	21.800339	21.798619		
LONGITUDE :	81.334324	81.338236	81.334323		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	Safai karaya gya	Safai karaya gya	Safai karaya gya		
IMAGE AFTER :					

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पंचायत साजा

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Ward No 12 Tahsil office ke pas				
LATITUDE :	21.66327906				
LONGITUDE :	81.31344279				
IMAGE BEFORE :					
स्थिति	सफाई				
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	Safai karaya gya				
IMAGE AFTER :					

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पंचायत देवकर					
	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Ward 6 bus stand	Ward 3 gaurav path road	Ward 3 teansformar ke pass		
LATITUDE :	21.562001	21.559658	21.561987		
LONGITUDE :	81.320387	81.319552	81.318437		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	Gvp की सफाई कराई गई है एवं लोगों को कचरा न फेकने के लिए समझाइश दी गई है कचरा फेंकते हुए पाए जाने पर जुर्माने की कार्यवाही की jayige ।	Gvp की सफाई कराई गई है एवं लोगों को कचरा न फेकने के लिए समझाइश दी गई है कचरा फेंकते हुए पाए जाने पर जुर्माने की कार्यवाही की जाएगी	Gvp की सफाई कराई गई है एवं लोगों को कचरा न फेकने के लिए समझाइश दी गई है कचरा फेंकते हुए पाए जाने पर जुर्माने की कार्यवाही की जाएगी		
IMAGE AFTER :					

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पंचायत बेरला

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Ward no. 03, Near Kamdhenu medical stores.	Ward no. 06, In front of jain bhawan Berla	Ward no. 07, Near jaitkhambh		
LATITUDE :	21.5230233	21.5236766	21.5249083		
LONGITUDE :	81.47621	81.4785	81.47953		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	GVP की सफाई की गयी है। सफाई उपरांत आसपास के लोगों को बाहर कचरा नहीं फेकने तथा कचरा स्वच्छता दीदियों को देने समझाईस दी गयी है।	GVP की सफाई की गयी है। सफाई उपरांत आसपास के लोगों को बाहर कचरा नहीं फेकने तथा कचरा स्वच्छता दीदियों को देने समझाईस दी गयी है।	GVP की सफाई की गयी है। सफाई उपरांत आसपास के लोगों को बाहर कचरा नहीं फेकने तथा कचरा स्वच्छता दीदियों को देने समझाईस दी गयी है।		
IMAGE AFTER :					

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पंचायत परपोड़ी

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Ward 12	Ward 7 kapada dukna k piche	Ward 14 shauchalay ke baju		
LATITUDE :	21.584151	21.585255	21.585187		
LONGITUDE :	81.203514	81.206531	81.205224		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	Gvp की सफाई कराई गई है एवं लोगों को कचरा न फेकने के लिए समझाइश दी गई है कचरा फेंकते हुए पाए जाने पर जुर्माने की कार्यवाही की जाएगी	Gvp की सफाई कराई गई है एवं लोगों को कचरा न फेकने के लिए समझाइश दी गई है कचरा फेंकते हुए पाए जाने पर जुर्माने की कार्यवाही की जाएगी	Gvp की सफाई कराई गई है एवं लोगों को कचरा न फेकने के लिए समझाइश दी गई है कचरा फेंकते हुए पाए जाने पर जुर्माने की कार्यवाही की जाएगी		
IMAGE AFTER :					

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पंचायत नवागढ					
	GVP 1	**GVP 2**	**GVP 3**	**GVP 4**	**GVP 5**
स्थान :	**Near Sonkar bhavan**	**Mungeli Nawagarh road**	**Lal Bahadur Shastri Ward, ward no 5**		
LATITUDE :	**21.90557833**	**21.90845333**	**21.90624**		
LONGITUDE :	**81.59912833**	**81.61103166**	**81.60094167**		
IMAGE BEFORE :					
स्थिति	**सफाई**	**सफाई**	**सफाई**		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	**सफाई**	**सफाई**	**सफाई**		
IMAGE AFTER :					

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पंचायत मारो

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Ward no. 5, Nagar Panchayat Maro District Bemetara	Rani Sagar Ward, Nagar Panchayat Maro District Bemetara			
LATITUDE :	21.8682246	21.8681515			
LONGITUDE :	81.85622098	81.85676826			
IMAGE BEFORE :					
स्थिति	सफाई	सफाई			
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	सफाई	सफाई	सफाई		
IMAGE AFTER :					

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Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पंचायत डोंगरगांव					
	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	पोस्ट ऑफिस के आगे	टी वी एस शो रूम के सामने			
LATITUDE :	20.971725	20.97019			
LONGITUDE :	80.854073	80.85052			
IMAGE BEFORE :					
स्थिति	सफाई	सफाई			
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	जी वी पी की सफाई कर आस पास के रहवासियो को कचरा बाहर नहीं फेकने एवं डोर टू डोर कचरा संग्रहण करने वाली गाड़ियों मे ही दे.	जी वी पी की सफाई कर आस पास के रहवासियो को कचरा बाहर नहीं फेकने एवं डोर टू डोर कचरा संग्रहण करने वाली गाड़ियों मे ही दे.			
IMAGE AFTER :					

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State Urban Development Agency
Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पंचायत गण्डई

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Ward 8 np gandai	Ward 11 np gandai	Ward 11 np gandai		
LATITUDE :	21.666215	21.666071	21.666137		
LONGITUDE :	81.097412	81.097674	81.0989		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	Gvp has been clean	Gvp has been clean	Gvp has been clean		
IMAGE AFTER :					

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State Urban Development Agency
Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पंचायत अम्बागढ़ चौकी

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	वार्ड नंबर 8 भगत सिंह चौक	बस स्टैंड वार्ड नंबर 9	वार्ड नंबर 3 टैक्सी स्टैंड		
LATITUDE :	20.772706	20.776806	20.776997		
LONGITUDE :	80.74047	80.743457	80.743359		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	जी वी पी की सफाई कर आस पास के रहवासियो को कचरा बाहर नहीं फेकने एवं डोर टू डोर कचरा कलेक्शन मे देने हेतु समझाईस दिया गया.	जी वी पी की सफाई कर आस पास के रहवासियो को कचरा बाहर नहीं फेकने एवं डोर टू डोर कचरा कलेक्शन मे देने हेतु समझाईस दिया गया.	जी वी पी की सफाई कर आस पास के रहवासियो को कचरा बाहर नहीं फेकने एवं डोर टू डोर कचरा कलेक्शन मे देने हेतु समझाईस दिया गया.		
IMAGE AFTER :					

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पालिका कवर्धा					
	GVP 1	**GVP 2**	**GVP 3**	**GVP 4**	**GVP 5**
स्थान :	Ward No 04, Adarsh Nagar Kawardha	Ward No 09, Near press club, Kawardha	वार्ड नं 05, संत रविदास नगर,कवर्धा		
LATITUDE :	22.00483	22.009609	22.005841		
LONGITUDE :	81.227475	81.225325	81.225251		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	GVP की सफाई की गई	GVP की सफाई की गई	GVP की सफाई की गई		
IMAGE AFTER :					

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पंचायत बोडला

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Near Deep Tent House.	Near Bodla By pass	Near Verma Tent House		
LATITUDE :	22.166347	22.164051	22.163917		
LONGITUDE :	81.209061	81.213624	81.214572		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	safai Karaya Gaya.	Safai karaya gaya.	Safai karaya gaya.		
IMAGE AFTER :					

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Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पंचायत सहसपुरलोहारा

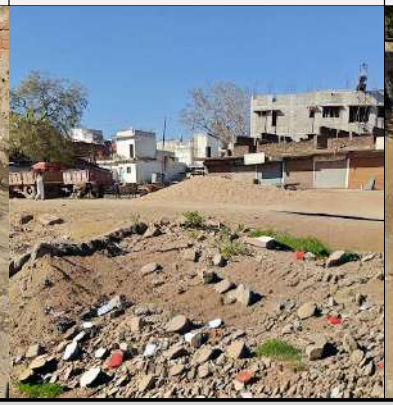
	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Ward 7 np sahaspurlohara	Ward 8 np sahaspurlohara	Ward 8 np sahaspurlohara		
LATITUDE :	21.832232	21.831872	21.83655		
LONGITUDE :	81.121967	81.120997	81.12437		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	Gvp has been clean	Gvp has been clean	Gvp has been clean		
IMAGE AFTER :					

Chief Executive Officer
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Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पंचायत पिपरिया					
	GVP 1	**GVP 2**	**GVP 3**	**GVP 4**	**GVP 5**
स्थान :	**Shankar talab .**	**Aangan badi kenra ward no 15**			
LATITUDE :	**21.998506**	**22.001022**			
LONGITUDE :	**81.32525**	**81.324984**			
IMAGE BEFORE :					
स्थिति	**सफाई**	**सफाई**			
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	**Safai Karaya Gaya.**	**Safai Karaya Gaya.**			
IMAGE AFTER :					

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Chhattisgarh, Nava Raipur

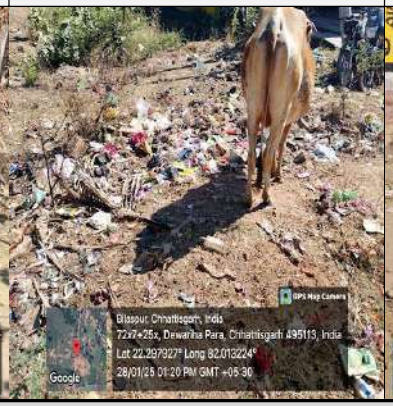
निकाय का नाम : नगर निगम बिलासपुर

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Gond para, Gol bazar, Bilaspur	Anjani Vihar, near Rapta Bridge, Bilaspur	Anjani Vihar, Near Rapta Bridge, Bilaspur		
LATITUDE :	22.087496	22.089046	22.089073		
LONGITUDE :	82.1572	82.161697	82.161895		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई	सफाई	
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	सफाई कराया गया	सफाई कराया गया	सफाई कराया गया		
IMAGE AFTER :					

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State Urban Development Agency
Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पालिका तखतपुर					
	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	वॉर्ड क्रमांक 04 रवि प्रिंटिंग प्रेस के पास	वॉर्ड क्रमांक 08 सोनू मेंस पॉर्लर के बाजू में	वॉर्ड क्रमांक 14 जय सिंह के पास		
LATITUDE :	22.126944	22.12719	22.129638		
LONGITUDE :	81.872205	81.871811	81.87399		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	सफाई करवाया गया।	सफाई करवाया गया।	सफाई करवाया गया।		
IMAGE AFTER :					

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State Urban Development Agency
Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पंचायत कोटा					
	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	वॉर्ड क्रमांक 03 आकाश एक्का घर के पास	वॉर्ड क्रमांक 08 अजीत सिंह के बाजू में	वॉर्ड क्रमांक 11 कान्हा मेंस स्टोर के पास		
LATITUDE :	22.298956	22.297927	22.297692		
LONGITUDE :	82.013378	82.013224	82.021533		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	सफाई करवाया गया।	सफाई करवाया गया।	सफाई करवाया गया।		
IMAGE AFTER :					

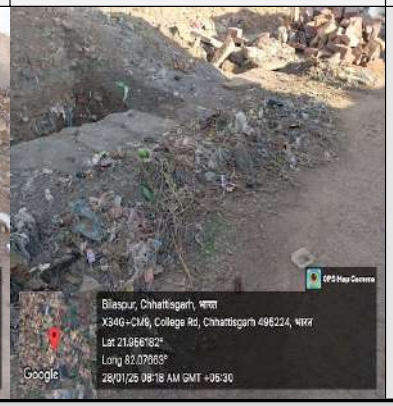
Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पालिका बोदरी

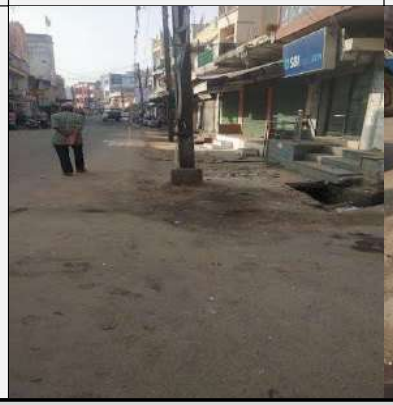
	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Near subhas stationary ward 13	Ward 12 udyan se bagal	Near sbi atm ward 4	Main road chakarbhata	Near radha krishna mandir
LATITUDE :	22.0083	22.00694	22.0063933	22.00760833	22.007525
LONGITUDE :	82.103936	82.10355	82.10309666	82.104631	82.10685
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई	सफाई	सफाई
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	सफाई	सफाई	सफाई	सफाई	सफाई
IMAGE AFTER :					

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पंचायत बिल्हा

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Vicky mobile reparing ke pass	Paani tanki ke pass	Ward 4 near mandir	Sharda rice mill	
LATITUDE :	21.955012	21.958809	21.955068	21.956182	
LONGITUDE :	82.073687	82.076172	82.074733	82.07663	
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई	सफाई	
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	सफाई	सफाई	सफाई	सफाई	
IMAGE AFTER :					

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

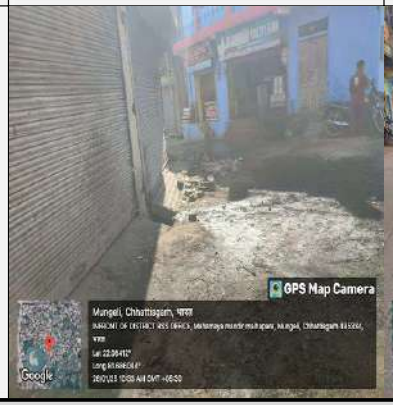
निकाय का नाम : नगर पालिका गौरेला					
	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	वार्ड नं 03 मंगली बाजार	वार्ड नं 05 संजय चौक	वार्ड नं 07 अमरकंटक रोड		
LATITUDE :	22.808525	22.75664	22.904461		
LONGITUDE :	81.909833	81.775021	81.776951		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	साफ सफाई किया गया है।	साफ सफाई किया गया है।	साफ सफाई किया गया है।		
IMAGE AFTER :					

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पालिका पेन्ड्रा					
	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	वार्ड नं 07 बजरंग चौक के पास	वार्ड नं 09 जैन मंदिर के पास	वार्ड नं 02 तेंदू पारा		
LATITUDE :	22.775219	22.774082	22.909854		
LONGITUDE :	81.707543	81.807746	81.97843		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	साफ सफाई किया गया है।	साफ सफाई किया गया है।	साफ सफाई किया गया है।		
IMAGE AFTER :					

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पालिका मुंगेली

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	malhapara mungeli	sonar para mungeli	bhaiya ji supar market	raipur road mungeli	
LATITUDE :	22.064165	22.066484	22.065465	22.062606	
LONGITUDE :	81.685985	81.688793	81.683875	81.684311	
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई	सफाई	
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	safai karaya gaya	safai karaya gaya	safai karaya gaya	safai karaya gaya	
IMAGE AFTER :					

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पालिका लोरमी

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	mungeli road lormi	lormi	lormi ward 4		
LATITUDE :	22.268863	22.270545	22.2748299		
LONGITUDE :	81.699245	81.684298	81.702443		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	safai karaya gaya	safai karaya gaya	safai karaya gaya		
IMAGE AFTER :					

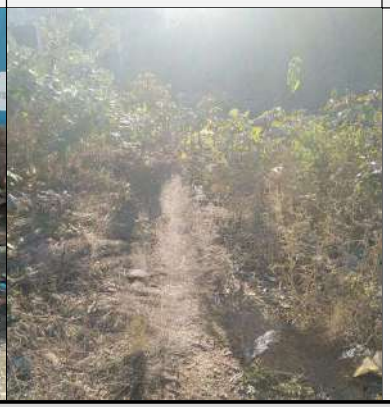
Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पंचायत पथरिया

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Ward no 02 paani tanki ke pass	Ward no 03 tailor ke dukan ke pass	Ward no 04 anuj ke ghar ke pass	-	-
LATITUDE :	22.018588	22.018589	22.018434	-	-
LONGITUDE :	81.831274	81.831273	81.832512	-	
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	safai ka karya kara diya gaya hai	safai ka karya kara diya gaya hai	safai ka karya kara diya gaya hai	-	-
IMAGE AFTER :					

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State Urban Development Agency
Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पंचायत सरगांव

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Ward no 15 kittu tiwari ke ghar ke pass	Ward no 09 public toilet ke pass	Bharat computer ke pass	-	-
LATITUDE :	21.899266	21.898451	21.897561	-	-
LONGITUDE :	81.979309	81.978758	81.978792	-	-
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	safai ka karya kara diya gya hai	safai ka karya kara diya gya hai	safai ka karya kara diya gya hai	-	-
IMAGE AFTER :					

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

निकाय का नाम : नगर निगम कोरबा

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	DDM ROAD LALU RAM NAGAR KORBA	PARSABHATA SEC. 2 BALCO KORBA	156 DDM ROAD LALU RAM NAGAR	TULSI NAGAR KORBA	2, GEVRA GHAT KORBA
LATITUDE :	22.355105	22.402905	22.3559	22.359941	22.361732
LONGITUDE :	82.703986	82.74306	82.700742	82.69747	82.696593
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई	सफाई	सफाई
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	सफाई के बाद सौनदर्यीकरण का	सफाई के बाद सौनदर्यीकरण का कार्य किया जयेगा	सफाई के बाद सौनदर्यीकरण का कार्य किया जयेगा	सफाई के बाद सौनदर्यीकरण का कार्य किया जयेगा	सफाई के बाद सौनदर्यीकरण का कार्य किया जयेगा
IMAGE AFTER :					

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State Urban Development Agency
Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पालिका दीपिका					
	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Ward 5 beltekri dipka	Katghora road dipka			
LATITUDE :	22.3515	22.3514			
LONGITUDE :	82.5426	82.5426			
IMAGE BEFORE :					
स्थिति	सफाई	सफाई			
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	सफाई के साथ साथ आमजन को सूचित किया गया की कचरा बाहर फेकने प्र जुर्माने के प्रावधान है।	सफाई के साथ साथ आमजन को सूचित किया गया की कचरा बाहर फेकने प्र जुर्माने के प्रावधान है।			
IMAGE AFTER :					

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Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पंचायत पाली					
	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Ward 6 pali	Ward 10 pali road	Ward 07 pali		
LATITUDE :	22.37445	22.3711	22.3732		
LONGITUDE :	82.3238	82.3215	82.3226		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	सफाई के साथ साथ आमजन को सूचित किया गया की कचरा बाहर फेकने प्र जुर्माने के प्रावधान है।	सफाई के साथ साथ आमजन को सूचित किया गया की कचरा बाहर फेकने प्र जुर्माने के प्रावधान है।	सफाई के साथ साथ आमजन को सूचित किया गया की कचरा बाहर फेकने प्र जुर्माने के प्रावधान है।		
IMAGE AFTER :					

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State Urban Development Agency
Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पंचायत छुरीकला					
	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	ward no 4, chhurikala				
LATITUDE :	22.482093				
LONGITUDE :	82.61087				
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	safayi kary kraya gya				
IMAGE AFTER :					

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State Urban Development Agency
Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पालिका जांजगीर नैला					
	GVP 1	**GVP 2**	**GVP 3**	**GVP 4**	**GVP 5**
स्थान :	**Link road Kaya beautiparlour ke samne**	**Lic office ke samne**	**Nagar palika campus Janjgir**		
LATITUDE :	**22.01163**	**22.01178**	**22.012**		
LONGITUDE :	**82.58367**	**82.58059**	**82.56713**		
IMAGE BEFORE :					
स्थिति	**सफाई**	**सफाई**	**सफाई**		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	**सफाई का कार्य कराया गया**	**सफाई का कार्य कराया गया**	**सफाई का कार्य कराया गया**		
IMAGE AFTER :					

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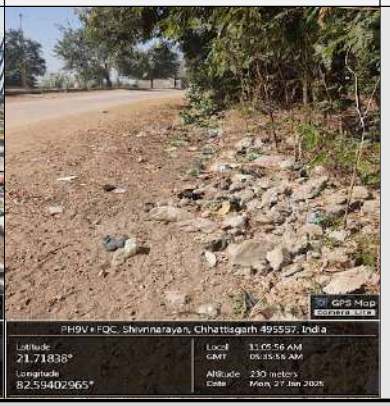
निकाय का नाम : नगर पालिका चांपा					
	GVP 1	**GVP 2**	**GVP 3**	**GVP 4**	**GVP 5**
स्थान :	**Ward 19 chopati**	**Ward 6 champa basti**	**Ward 20**		
LATITUDE :	**21.697863**	**21.69231**	**21.69246**		
LONGITUDE :	**82.377751**	**82.37432**	**82.37558**		
IMAGE BEFORE :					
स्थिति	**सफाई**	**सफाई**	**सफाई**		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	**सफ़ाई कार्य कराया गया**	**सफ़ाई कार्य कराया गया**	**सफ़ाई कार्य कराया गया**		
IMAGE AFTER :					

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पंचायत खरौद

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Ward No 12 Gaurav Path Main Road Kharod	Ward No 01 Tiwari Para Janjgir Road Kharod	Ward No 10 Shukul Para Near Bus Stand Kharod		
LATITUDE :	21.740247	21.785074	21.740862		
LONGITUDE :	82.576805	82.550148	82.576995		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	निकाय द्वारा सफाई कार्य किया गया है।	निकाय द्वारा सफाई कार्य किया गया है।	निकाय द्वारा सफाई कार्य किया गया है।		
IMAGE AFTER :					

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निकाय का नाम : नगर पंचायत शिवरीनारायण					
	GVP 1	**GVP 2**	**GVP 3**	**GVP 4**	**GVP 5**
स्थान :	**Ward No 01 Janakpur Road Near Mela Ground Shivrinarayan**	**Ward No 04 Math Ward Near Baba Ghat Shivrinarayan**	**Ward No 08 Near Rapta Ghat Ramvangaman Path Shivrinarayan**		
LATITUDE :	**21.72152118**	**21.7183758**	**21.718385**		
LONGITUDE :	**82.58410844**	**82.5940581**	**82.594029**		
IMAGE BEFORE :					
स्थिति	**सफाई**	**सफाई**	**सफाई**		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	**निकाय द्वारा सफाई कार्य किया गया है।**	**निकाय द्वारा सफाई कार्य किया गया है।**	**निकाय द्वारा सफाई कार्य किया गया है।**		
IMAGE AFTER :					

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State Urban Development Agency
Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पंचायत सारागांव					
	GVP 1	**GVP 2**	**GVP 3**	**GVP 4**	**GVP 5**
स्थान :	**Ward 2**	**Ward 8**	**Ward 6 bus stand road**		
LATITUDE :	**21.9850373**	**21.987632**	**21.988471**		
LONGITUDE :	**82.751463**	**82.751758**	**82.751984**		
IMAGE BEFORE :					
स्थिति	**सफाई**	**सफाई**	**सफाई**		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	**सफ़ाई कार्य कराया गया**	**सफ़ाई कार्य कराया गया**	**सफ़ाई कार्य कराया गया**		
IMAGE AFTER :					

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पंचायत नवागढ़					
	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	भोज राम के घर के सामने राछा भाठा 14	हरी राम साहू किराना दुकान के पास राछा भाठा	शिव पान पलेस दुकान के पास वार्ड 15		
LATITUDE :	21.83602	21.83662	21.83687		
LONGITUDE :	82.63743	82.63763	82.63736		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	सफाई का कार्य कराया गया	सफाई का कार्य कराया गया	सफाई का कार्य कराया गया		
IMAGE AFTER :					

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पंचायत राहौद

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Ward No 04 Bazar Para Near Pauni Pasari Rahod	Ward No 01 Bundela Road Rahod	Ward No 02 Sadak Para Near Bus Stand Rahod		
LATITUDE :	21.815236	21.820699	21.822921		
LONGITUDE :	82.508267	82.506237	82.504728		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	निकाय द्वारा सफाई कार्य किया गया है।	निकाय द्वारा सफाई कार्य किया गया है।	निकाय द्वारा सफाई कार्य किया गया है।		
IMAGE AFTER :					

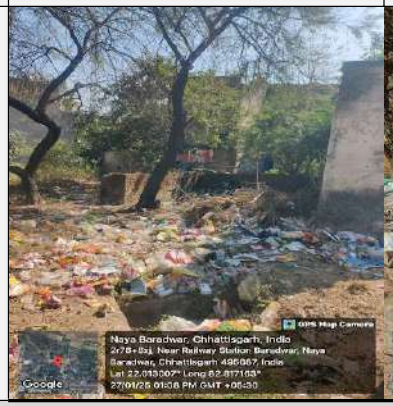
Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पालिका सक्ती

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	वार्ड क्रमांक 13 रामप्रताप गली ।	वार्ड क्रमांक 08 झब्बु गली	वार्ड क्रमांक 13 पुलिस लाइन के पीछे गली	वार्ड क्रमांक 08 मस्जिद गली में।	
LATITUDE :	22.0226833	22.0260616	22.023975	22.0256549	
LONGITUDE :	82.9601516	82.9606466	82.959825	82.9600166	
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई	सफाई	
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	सफाई कार्य किया गया।	सफाई कार्य किया गया।	सफाई कार्य किया गया।	सफाई कार्य किया गया।	
IMAGE AFTER :					

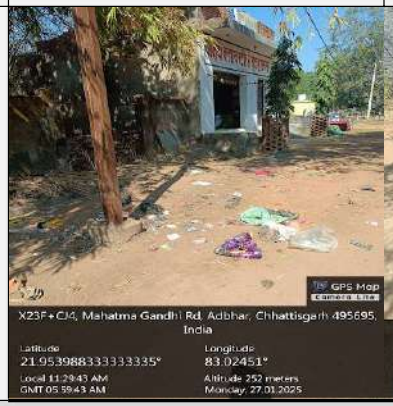
Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पंचायत नयाबाराद्वार

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Ward 9 jagrani school road	In front of ayaj computer Naya Baradwar	Near Kanya school road	NA	NA
LATITUDE :	22.013887	22.013007	22.15066	NA	NA
LONGITUDE :	82.817163	82.8156143	82.8122566	NA	NA
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	साफ सफाई	साफ सफाई	साफ सफाई	NA	NA
IMAGE AFTER :					

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पंचायत अड़भार

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	वार्ड क्रमांक 02 अक्षय क्लॉथ स्टोर के पास	वार्ड क्रमांक 04 भरत उरांव घर के सामने	वार्ड नंबर 4 शास. प्राथमिक शाला के पास।	वार्ड क्रमांक 09 जगजीवन घर के पास।	
LATITUDE :	21.9539883	21.957685	21.9586983	21.952795	
LONGITUDE :	83.02451	83.02437	83.023093	83.0261616	
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई	सफाई	
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	सफाई कार्य किया गया।	सफाई कार्य किया गया।	सफाई कार्य किया गया।	सफाई कार्य किया गया।	
IMAGE AFTER :					

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State Urban Development Agency
Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पंचायत जैजैपुर

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Ward number 13 paithu talab ke pass jaijaipur c.g	Ward number 13 santoshi mandir ke pichhe jaijaipur	Ward number 14 Kabir mandir ke pass jaijaipur	NA	NA
LATITUDE :	21.832495	21.834024	21.83398	NA	NA
LONGITUDE :	82.818336	82.817648	82.817768	NA	NA
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	साफ सफाई	साफ सफाई	साफ सफाई	NA	NA
IMAGE AFTER :					

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Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पंचायत डभरा

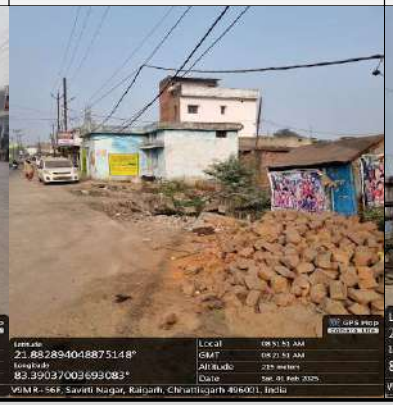
	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Ward No 06 Dabhara	Ward No 04 dabhara	Ward No 05 Dabhara		
LATITUDE :	21.780536	21.779906	21.781315		
LONGITUDE :	83.080595	83.080473	83.07242		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	सफाई	सफाई	सफाई		
IMAGE AFTER :					

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Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पंचायत चन्द्रपुर

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Ward No 07 chandrapur	Ward No 05 chandrapur	Ward No 09 chandrapur	Ward No 08 chandrapur	
LATITUDE :	21.70843	21.708025	21.71147	21.70856	
LONGITUDE :	83.235526	83.236094	83.235188	83.236518	
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई	सफाई	
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	सफाई	सफाई	सफाई	सफाई	
IMAGE AFTER :					

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

निकाय का नाम : नगर निगम रायगढ़					
	GVP 1	**GVP 2**	**GVP 3**		
स्थान :	**Ward No. 37 Darri Talab Ke Pass Bhajandipa Raigarh**	**Ward No. 36 Dream Indian School Ke Samane Miththumuda Raigarh**	**Ward No. 31 Goga Mandir Road Raigarh**		
LATITUDE :	**21.883414**	**21.88296**	**21.884378**		
LONGITUDE :	**83.386018**	**83.390394**	**83.39454**		
IMAGE BEFORE :					
स्थिति	**सफाई**	**सफाई**	**सफाई**		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	**सफाई किया गया है**	**सफाई किया गया है**	**सफाई किया गया है**		
IMAGE AFTER :					

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पालिका खरसिया					
	GVP 1	**GVP 2**	**GVP 3**	**GVP 4**	**GVP 5**
स्थान :	**Ward 11 national convent schoolke pas**	**Ward 11 bhagwan parsuram ji murti ke pas**	**Ward 15 Shaskiya kanya school ke pas**		
LATITUDE :	**21.99033779°**	**21.99112448°**	**21.98707968**		
LONGITUDE :	**83.10357036**	**83.10389959**	**83.10595362**		
IMAGE BEFORE :					
स्थिति	**सफाई**	**सफाई**	**सफाई**		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	**सफाई कराया गया है**	**सफाई कराया गया है**	**सफाई कराया गया है**		
IMAGE AFTER :					

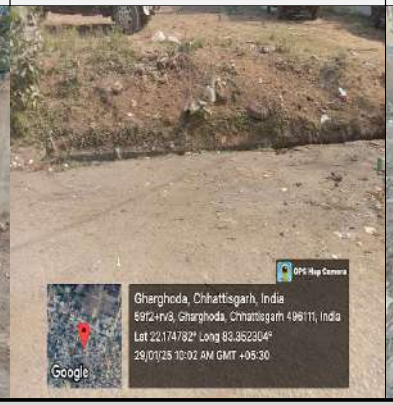
Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पंचायत धर्मजयगढ़

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Ward 10	Ward 5	Ward 6		
LATITUDE :	22.462	22.4584	22.46		
LONGITUDE :	83.2078	83.2025	83.2022		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	Cleaning	Cleaning	Cleaning		
IMAGE AFTER :					

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State Urban Development Agency
Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पंचायत घरघोड़ा

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	22.168817	22.173342	22.174538	22.175552	22.175469
LATITUDE :	83.347753	83.351756	83.352135	83.350378	83.349923
LONGITUDE :	Chhal road	Mahant mohalla	Hanuman chowk	Police line	Radha Mohan gali
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई	सफाई	सफाई
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	Chhal road	Radha Mohan gali	Police line	Hanuman chowk	Mahant mohalla
IMAGE AFTER :					

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पंचायत लैलूंगा

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Naya Bus Stand Ward No. 07	English Midium School Ke Samne	Punjab Bank Ke SAmne		
LATITUDE :	22.39359	22.392672	22.393307		
LONGITUDE :	83.575802	83.57752	83.576307		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	SAFAI KARYA KIYA GYA	SAFAI KARYA KIYA GYA	SAFAI KARYA KIYA GYA		
IMAGE AFTER :					

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State Urban Development Agency
Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पंचायत पुसौर

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Ward number 11	Ward 11 Raigarh road			
LATITUDE :	21.763807	21.763849			
LONGITUDE :	83.379246	83.379233			
IMAGE BEFORE :					
स्थिति	सफाई	सफाई			
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	सफाई करा लिया गया है	सफाई करा लिया गया है			
IMAGE AFTER :					

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पालिका सारंगढ़					
	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Behind old thana	Chote math k samne	Infront of post office		
LATITUDE :	21.586636	21.587227	21.586618		
LONGITUDE :	83.081149	83.079509	83.081135		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	सफाई कार्य किया गया है	सफाई कार्य किया गया है	सफाई कार्य किया गया है		
IMAGE AFTER :					

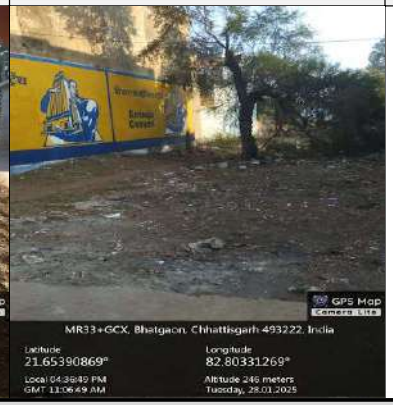
Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पंचायत बिलाईगढ़

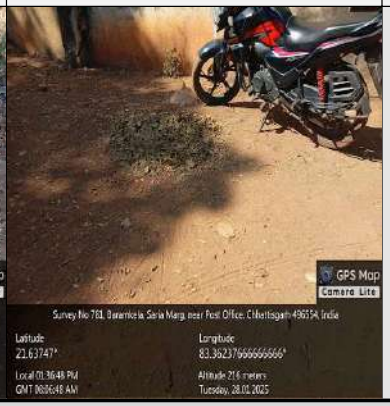
	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Khajri Road, Ward 02, Bilaigarh	Tikripara , Ward 02, Bilaigarh	Near Taigor Shishu niketan, Bilaigarh		
LATITUDE :	21.6366499	21.6363516	21.6368018		
LONGITUDE :	82.71795666	83.7183887	82.717713		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	सफाई कार्य कराया गया	सफाई कार्य कराया गया	सफाई कार्य कराया गया		
IMAGE AFTER :					

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State Urban Development Agency
Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पंचायत भटगांव

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Madina Road, Ward 10, Bhatgaon	Near Khaiya Talab, Ward 07, Bhatgaon	Main Road , Ward 02, Bhatgaon		
LATITUDE :	21.6554401	21.6591159	21.6539827		
LONGITUDE :	82.8056507	82.804977	82.8034063		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	सफाई कार्य कराया गया	सफाई कार्य कराया गया	सफाई कार्य कराया गया		
IMAGE AFTER :					

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पंचायत सरिया					
	GVP 1	**GVP 2**	**GVP 3**	**GVP 4**	**GVP 5**
स्थान :	**Ward number 11 reddy shop**	**Ward 12 gandhi chowk**	**Ward 09**		
LATITUDE :	**21.63725**	**21.627221**	**21.63747**		
LONGITUDE :	**83.36291**	**83.363023**	**83.362373**		
IMAGE BEFORE :					
स्थिति	**सफाई**	**सफाई**	**सफाई**		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	**सफाई करा लिया गया है**	**सफाई करा लिया गया है**	**सफाई करा लिया गया है**		
IMAGE AFTER :					

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पंचायत बरमकेला					
	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Sarangarh road	Bargarh Road	Sariya road		
LATITUDE :	21.566931	21.565954	21.568598		
LONGITUDE :	83.255864	83.27054	83.270422		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	सफाई कार्य किया गया है	सफाई कार्य किया गया है	सफाई कार्य किया गया है		
IMAGE AFTER :					

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पालिका जशपुर नगर

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	1.वार्ड 14 विष्णु बागन रोड के पास	2.वार्ड 08, तेली टोली रोड के पास	3.वार्ड 12 पुलिस लाइन रोड में	4 वार्ड 10 पुरानी टोली	
LATITUDE :	22.88172204	22.88871167	22.879721	22.88316385	
LONGITUDE :	84.132972	84.14326561	84.13986721	84.13998248	
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई	सफाई	
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	उक्त Gvp स्थल की सफाई की गई एवं आस पास के लोगों को कचरा नहीं फेंकने के लिए समझाइश दी गई।	उक्त Gvp स्थल की सफाई की गई एवं आस पास के लोगों को कचरा नहीं फेंकने के लिए समझाइश दी गई।	उक्त Gvp स्थल की सफाई की गई एवं आस पास के लोगों को कचरा नहीं फेंकने के लिए समझाइश दी गई।	उक्त Gvp स्थल की सफाई की गई एवं आस पास के लोगों को कचरा नहीं फेंकने के लिए समझाइश दी गई।	
IMAGE AFTER :					

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पंचायत पत्थलगांव					
	GVP 1	**GVP 2**	**GVP 3**	**GVP 4**	**GVP 5**
स्थान :	लिटिल रोज स्कूल के पास	Ashish एजेंसी के पास	B O ऑफिस रोड		
LATITUDE :	22.565938	22.558045	22.556623		
LONGITUDE :	83.462991	83.459328	83.459065		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	सफाई की गई है	सफाई की गई है	सफाई की गई है		
IMAGE AFTER :					

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पंचायत कोतबा

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	वार्ड क्रमांक 2 दीनबंधु शर्मा घर के सामने	वार्ड क्रमांक 10	वार्ड क्रमांक 4 प्रेम गुप्ता के सामने		
LATITUDE :	22.440694	22.439521	22.439526		
LONGITUDE :	83.739626	83.73966	83.739603		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	GVP साफ किया गया और लोगों को जागरूक किया गया	GVP साफ किया गया और लोगों को जागरूक किया गया	GVP साफ किया गया और लोगों को जागरूक किया गया		
IMAGE AFTER :					

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पंचायत बगीचा

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	1.वार्ड क्रमांक 7 इक्का घर के पास	2.वार्ड क्रमांक 10 आनंद घर के पास	3.वार्ड क्रमांक 10रोहिणी रोड		
LATITUDE :	22.975555	22.9810916	22.987276		
LONGITUDE :	83.6548516	83.65189	83.653158		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	उक्त Gvp स्थल की सफाई की गई एवं आस पास के लोगों को कचरा नहीं फेंकने के लिए समझाइश दी गई।	उक्त Gvp स्थल की सफाई की गई एवं आस पास के लोगों को कचरा नहीं फेंकने के लिए समझाइश दी गई।	उक्त Gvp स्थल की सफाई की गई एवं आस पास के लोगों को कचरा नहीं फेंकने के लिए समझाइश दी गई।		
IMAGE AFTER :					

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पंचायत कुनकुरी					
	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	seema agro salsa ke pass	agrawal electronics ke samne	bus stand azad mohalla road		
LATITUDE :	22.742509	22.741894	22.739113		
LONGITUDE :	83.953	83.951388	83.949748		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	GVP साफ किया गया और लोगों को जागरूक किया गया	GVP साफ किया गया और लोगों को जागरूक किया गया	GVP साफ किया गया और लोगों को जागरूक किया गया		
IMAGE AFTER :					

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

निकाय का नाम : नगर निगम अंबिकापुर

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Jail road	Near bhathi road	Babupara road		
LATITUDE :	23.1140885	23.1232178	23.1152421		
LONGITUDE :	83.1915262	83.1885125	83.1926328		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	सफाई कार्य किया गया।	सफाई कार्य किया गया।	सफाई कार्य किया गया।		
IMAGE AFTER :					

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Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पंचायत सीतापुर

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	झोर तालाब के पास है	तहसील के पीछे बेक फोटो के बगल के पास का है	हाई स्कूल के सामने का है		
LATITUDE :	22.788995	22.788684	22.79022989		
LONGITUDE :	83.492833	83.492146	83.4901834		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	सफाई की गई है।	सफाई की गई है।	सफाई की गई है।		
IMAGE AFTER :					

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Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पंचायत कुसमी

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Ward no 10 nagar panchayat kusmi cg	Ward no 10 nagar panchayat kusmi cg	Ward no 05 nagar panchayat kusmi cg	Ward no 07 nagar panchayat kusmi cg	
LATITUDE :	23.2856	23.285555	23.283906	23.284005	
LONGITUDE :	83.91141	83.91139	83.905601	83.905992	
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई	सफाई	
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	सफ़ाई कार्य कराया गया।	सफ़ाई कार्य कराया गया।	सफ़ाई कार्य किया गया।	सफ़ाई कार्य किया गया।	
IMAGE AFTER :					

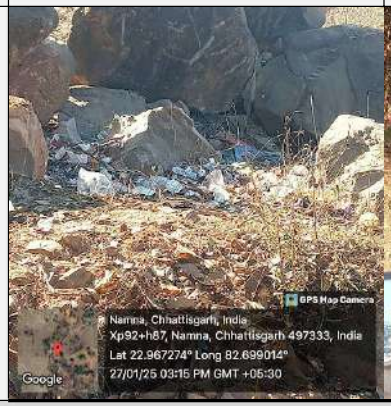
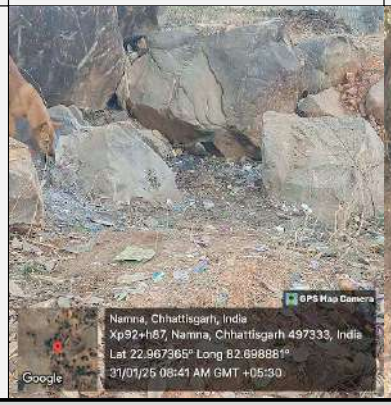
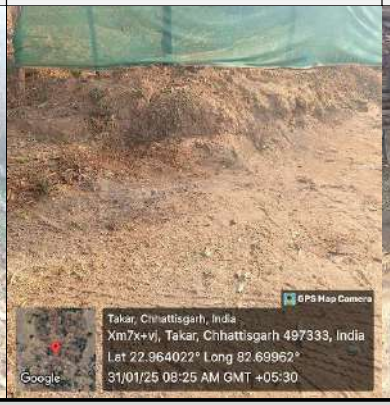
Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पंचायत राजपुर

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Ward no 06 nagar panchayat rajpur cg	Ward no 05 nagar panchayat rajpur cg	Ward no 05 nagar panchayat rajpur cg	Ward no 06	
LATITUDE :	23.335602	23.335704	23.335307	23.335284	
LONGITUDE :	83.40903	83.409013	83.409174	83.412369	
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई	सफाई	
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	सफ़ाई कार्य किया गया।	सफ़ाई कार्य किया गया।	सफ़ाई कार्य किया गया।	सफाई कार्य किया गया।	
IMAGE AFTER :					

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Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पंचायत प्रेमनगर

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	ward No. 07, Manjhapara	Ward No. 08 Bdlapara	Ward No. 02 Tikrapara	Ward No. 10, Thanapara	Ward No. 08 Badkapara
LATITUDE :	22.967274	22.966441	22.965712	22.963654	22.963696
LONGITUDE :	82.699014	82.699161	82.699355	82.699427	82.699524
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई	सफाई	सफाई
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	उक्त चिन्हांकित जी.वी.पी की सफाई कर आसपास के लोगों को कचरा ना फेंकने एवं नगर पंचायत के डोर-टू-डोर वाहन में सूखा गीला कचरा अलग-अलग कर देने को कहा गया।	उक्त चिन्हांकित जी.वी.पी की सफाई कर आसपास के लोगों को कचरा ना फेंकने एवं नगर पंचायत के डोर-टू-डोर वाहन में सूखा गीला कचरा अलग-अलग कर देने को कहा गया।	उक्त चिन्हांकित जी.वी.पी की सफाई कर आसपास के लोगों को कचरा ना फेंकने एवं नगर पंचायत के डोर-टू-डोर वाहन में सूखा गीला कचरा अलग-अलग कर देने को कहा गया।	उक्त चिन्हांकित जी.वी.पी की सफाई कर आसपास के लोगों को कचरा ना फेंकने एवं नगर पंचायत के डोर-टू-डोर वाहन में सूखा गीला कचरा अलग-अलग कर देने को कहा गया।	उक्त चिन्हांकित जी.वी.पी की सफाई कर आसपास के लोगों को कचरा ना फेंकने एवं नगर पंचायत के डोर-टू-डोर वाहन में सूखा गीला कचरा अलग-अलग कर देने को कहा गया।
IMAGE AFTER :					

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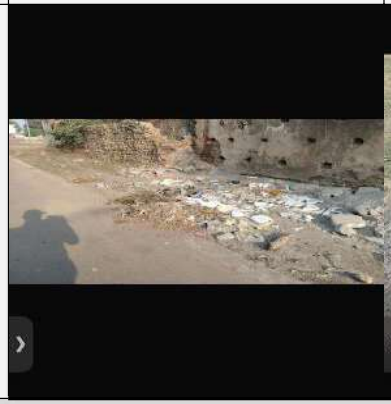
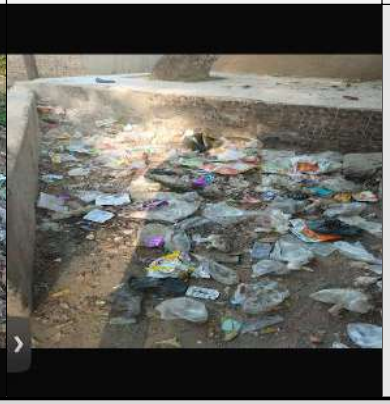
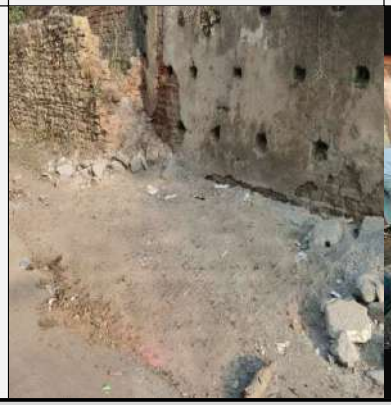
निकाय का नाम : नगर निगम चिरमिरी					
	GVP 1	**GVP 2**	**GVP 3**	**GVP 4**	**GVP 5**
स्थान :	**Ward no 30 main road godaripara chirimiri**	**Ward no 31 ekta nagar godaripara chirimiri**			
LATITUDE :	**23.167632**	**23.165907**			
LONGITUDE :	**82.358974**	**82.354982**			
IMAGE BEFORE :					
स्थिति	**सफाई**	**सफाई**			
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	**Saf safai ka kary kraya gaya**	**Saf safai ka kary kraya gaya**			
IMAGE AFTER :					

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निकाय का नाम : नगर पालिका मनेन्द्रगढ़					
	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	वार्ड ३ बोहरा मस्जिद के पास	बस स्टैंड रोड नियर सुलभ इंटरनेशनल	मोहरपाड़ा,नियर तालाब वार्ड ४		
LATITUDE :	23.220049	23.220049	23.220049		
LONGITUDE :	82.200623	82.20069	82.200623		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	गंदगी और कूड़ा कचरा को उठाया गया	गंदगी और कूड़ा कचरा को उठाया गया	गंदगी और कूड़ा कचरा को उठाया गया		
IMAGE AFTER :					

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निकाय का नाम : नगर पंचायत झगराखण्ड

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Ward 2 state highway ,near nagar palika	Ward 4, near bus stand	वॉर्ड ४ नियर स्टेट हाईवे		
LATITUDE :	23.19671	23.196711	23.19671		
LONGITUDE :	82.199356	82.1999356	82.199356		
IMAGE BEFORE :					
स्थिति	सफाई	ट्रांसफॉर्मेशन	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	सफ़ाई करवाया गया	सफ़ाई	सफ़ाई करवाई गई		
IMAGE AFTER :					

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निकाय का नाम : नगर निगम जगदलपुर					
	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	दुलानी क्लिनिक गली मोतीलाल नेहरू वार्ड 15	जिला शिक्षा अधिकारी कार्यालय के पास प्रताप देव वार्ड 11	बस्तर हाई स्कूल के पीछे न्यायालय रोड		
LATITUDE :	19.0834585	19.0876574	19.0858659		
LONGITUDE :	82.0176907	82.0215819	82.0205928		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	सफाई किया गया	सफाई किया गया	सफाई किया गया		
IMAGE AFTER :					

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Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पंचायत भानुप्रतापपुर

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Ward no.3 shankar nagar Bhanupratappur	Ward 2 Bhanupratappur	ward 1 Bhanupratappur		
LATITUDE :	20.311554	20.309636	20.310735		
LONGITUDE :	81.069648	81.066102	81.068361		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	Cleaning	Cleaning	Cleaning		
IMAGE AFTER :					

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निकाय का नाम : नगर पंचायत चारामा

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Ward no 10 Near Bright tailor shop	Ward no. 11 in front of priya beauty parlour	Korar chowk dargahan road		
LATITUDE :	20.490572	20.491296	20.488531		
LONGITUDE :	81.369778	81.367871	81.370165		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	GVP स्थल से कचरे की सफ़ाई कराई गई।	GVP स्थल से कचरे की सफ़ाई कराई गई।	GVP स्थल से कचरे की सफ़ाई कराई गई।		
IMAGE AFTER :					

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निकाय का नाम : नगर पंचायत पखांजूर

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Ward no.6 near Kundu house Pakhanjur	Ward no. 6 Behind Nagar Panchayat Office Pakhanjur	Ward no.8 Near Desi Dera Family Restaurant		
LATITUDE :	20.03281	20.031576	20.032459		
LONGITUDE :	80.625077	80.626085	80.626297		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	Cleaning	Cleaning	Cleaning		
IMAGE AFTER :					

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निकाय का नाम : नगर पंचायत नरहरपुर

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Ward no.3 near raj kirana store	Ward no. 3 SLRM road	Ward no. 12 mandipara		
LATITUDE :	20.45098	20.449901	20.448175		
LONGITUDE :	81.619948	81.619343	81.625968		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	GVP स्थल से कचरे की सफ़ाई कराई गई।	GVP स्थल से कचरे की सफ़ाई कराई गई।	GVP स्थल से कचरे की सफ़ाई कराई गई।		
IMAGE AFTER :					

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निकाय का नाम : नगर पालिका किरन्दुल					
	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	वार्ड नंबर 2 घड़ी चौक के पास	वार्ड नं 3 जोसेफ ऑटो के पास	वार्ड नंबर 8 मेन मार्केट		
LATITUDE :	18.637528	18.638464	18.634578		
LONGITUDE :	81.254115	81.255711	81.255842		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	सफाई कार्य किया गया	सफाई कार्य किया गया	सफाई कार्य किया गया		
IMAGE AFTER :					

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Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पंचायत गीदम					
	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Ward no 3 paratha center ke bagal me	Ward no 4 ganesh mandir ke samane	Ward no 6 dilip baradiya ke ghar ke samane		
LATITUDE :	18.971393	18.971259	18.972251		
LONGITUDE :	81.40063	81.400528	81.398242		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	आस पास रहने वाले रहवासियों को समझाइश दी गई कि दुबारा वहा पे कचर न फेके	आस पास रहने वाले रहवासियों को समझाइश दी गई कि दुबारा वहा पे कचर न फेके	आस पास रहने वाले रहवासियों को समझाइश दी गई कि दुबारा वहा पे कचर न फेके		
IMAGE AFTER :					

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Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पालिका दन्तेवाड़ा					
	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Ward 04	वार्ड 03	Ward 05		
LATITUDE :	18.8085	18.4777	18.7569		
LONGITUDE :	81.992	81.6325	81.02328		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	Cleaning	Cleaning	Cleaning		
IMAGE AFTER :					

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Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पालिका सुकमा

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	WARD NO 13 NEAR WEEKLY MARKET SUKMA	WARD NO 13 NEAR WEEKLY MARKET SUKMA	WARD NO 11 NEAR WEEKLY MARKET SUKMA		
LATITUDE :	18.38775	18.396626	18.395567		
LONGITUDE :	81.660735	81.660375	81.662253		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	Cleaned	Cleaned	Cleaned		
IMAGE AFTER :					

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Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पंचायत दोरनापाल					
	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Ward no 6 dornapal	Ward no 4 dornapal	Ward no 15 konta road dornapal		
LATITUDE :	18.15663	18.15458	18.1545		
LONGITUDE :	81.50804	81.50458	81.50254		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	Cleaned	Not Cleaned	Cleaned		
IMAGE AFTER :					

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निकाय का नाम : नगर पंचायत कोण्टा					
	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Ward no 5 konta	Ward no 13 sirdi sai ward konta	Ward no 5 konta		
LATITUDE :	17.808276	17.807888	17.8083006		
LONGITUDE :	81.384673	81.38445	81.3850957		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	Cleaned	Cleaned	Cleaned		
IMAGE AFTER :					

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State Urban Development Agency
Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पालिका बीजापुर

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Hospital colony Bijapur				
LATITUDE :	18.7959				
LONGITUDE :	80.5141				
IMAGE BEFORE :					
स्थिति	सफाई				
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	साफई किया गया है				
IMAGE AFTER :					

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Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पंचायत भैरमगढ़

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	वार्ड नंबर 4 नया बस स्टैंड के पास	वार्ड नंबर 5 अजय सिंह के घर के पास	वार्ड नंबर 9 थाना के सामने		
LATITUDE :	19.008563	19.008511	19.00849		
LONGITUDE :	81.059026	81.059084	81.059214		
IMAGE BEFORE :					
स्थिति	सफाई	सफाई	सफाई		
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	आस पास रहने वाले रहवासियों को समझाइश दी गई कि दुबारा वहा पे कचर न फेकें	आस पास रहने वाले रहवासियों को समझाइश दी गई कि दुबारा वहा पे कचर न फेकें	आस पास रहने वाले रहवासियों को समझाइश दी गई कि दुबारा वहा पे कचर न फेकें		
IMAGE AFTER :					

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Chhattisgarh, Nava Raipur

निकाय का नाम : नगर पंचायत भोपालपटनम

	GVP 1	GVP 2	GVP 3	GVP 4	GVP 5
स्थान :	Ood bustand bhopalpatnam				
LATITUDE :	18.7921				
LONGITUDE :	80.8154				
IMAGE BEFORE :					
स्थिति	सफाई				
ट्रांसफॉर्म / रोक हेतु किये गए कार्य का विवरण	सफाई किया गया				
IMAGE AFTER :					

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Chhattisgarh, Nava Raipur

ANNEXURE V

ULB WISE DETAILS OF IEC & WALL PAINTINGS

Sr. No.	District	Name of the ULB	Number of IEC activities carried out (last 6 months)	No. of wall paintings (last 6 months)
Total			**3994**	**10146**
1	Raipur	Raipur Nagar Nigam	640	1375
2		MandirHasoud Nagar Palika	25	30
3		Chandkhuri Nagar Panchayat	18	20
4		Samoda Nagar Panchayat	20	30
5		Birgaon Nagar Nigam	20	450
6		Tildanewra Nagar Palika	22	30
7		Gobranawapara Nagar Palika	20	85
8		Aarang Nagar Palika	20	90
9		Abhanpur Nagar Palika	20	35
10		Kharora Nagar Panchayat	20	20
11		Manacamp Nagar Panchayat	20	30
12		Kunra Nagar Panchayat	20	40
13	Gariyaband	Gariyaband Nagar Palika	20	20
14		Rajim Nagar Panchayat	21	38
15		Fingeshwar Nagar Panchayat	20	40
16		Chhura Nagar Panchayat	15	15
17	Dhamtari	Dhamtari Nagar Nigam	20	120
18		Kurud Nagar Panchayat	15	50
19		Magarload Nagar Panchayat	15	30
20		Nagri Nagar Panchayat	15	25
21		Bhakhara Nagar Panchayat	15	35
22		Aamdi Nagar Panchayat	20	30
23	Mahasamund	Mahasamund Nagar Palika	20	62
24		Bagbahara Nagar Palika	20	30
25		Saraipali Nagar Palika	15	35
26		Pithora Nagar Panchayat	20	18
27		Basna Nagar Panchayat	15	35
28		Tumgaon Nagar Panchayat	20	31
29	Balodabazar - Bhatapara	Lawan Nagar Panchayat	20	25
30		Tundra Nagar Panchayat	20	20
31		Balodabazar Nagar Palika	30	35
32		Bhatapara Nagar Palika	30	40
33		Kashdol Nagar Panchayat	20	25
34		Palari_BB Nagar Panchayat	20	30
35		Simga Nagar Palika	20	40
36	Durg	Durg Nagar Nigam	124	250
37		Bhilai Nagar Nigam	128	813
38		BhilaiCharoda Nagar Nigam	25	175
39		Jamul Nagar Palika	20	78
40		Kumhari Nagar Palika	20	90
41		Ahiwara Nagar Palika	23	35
42		Dhamdha Nagar Panchayat	19	15
43		Patan Nagar Panchayat	20	45
44		Utai Nagar Panchayat	18	35
45		Risali Nagar Nigam	32	190
46		Bemetara Nagar Palika	12	34
47		Saja Nagar Panchayat	12	18
48		Thankhamhariya Nagar Panchayat	12	20
49		Devkar Nagar Panchayat	15	15
50		Berla Nagar Panchayat	12	24

Chief Executive Officer
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ULB WISE DETAILS OF IEC & WALL PAINTINGS

Sr. No.	District	Name of the ULB	Number of IEC activities carried out (last 6 months)	No. of wall paintings (last 6 months)
Total			**3994**	**10146**
51	Bemetara	Parpodi Nagar Panchayat	15	8
52		Nawagarh_B Nagar Panchayat	19	15
53		Maro Nagar Panchayat	15	15
54	Balod	Balod Nagar Palika	20	32
55		DalliRajhara Nagar Palika	24	54
56		Gunderdehi Nagar Panchayat	20	15
57		Doundi Nagar Panchayat	12	20
58		DoundiLohara Nagar Panchayat	10	15
59		Gurur Nagar Panchayat	10	12
60		Arjunda Nagar Panchayat	10	15
61		Chikhlakasa Nagar Panchayat	10	15
62	Rajnandgaon	Rajnandgaon Nagar Nigam	25	177
63		Dongargarh Nagar Palika	12	30
64		Dongargaon Nagar Panchayat	16	8
65		Churiya Nagar Panchayat	10	15
66	Kabirdham	Kawardha Nagar Palika	22	110
67		Pandriya Nagar Palika	20	35
68		Bodla Nagar Panchayat	25	40
69		Pandatarai Nagar Panchayat	18	28
70		SahspurLohara Nagar Panchayat	16	20
71		Pipariya Nagar Panchayat	20	45
72	Khairagarh - Chhuikhadan - Gandai	Khairagarh Nagar Palika	10	20
73		Gandai Nagar Panchayat	18	20
74		Chhuikhadan Nagar Panchayat	24	60
75	Mohla - Manpur - Ambagarh Chowki	AmbagarhChowki Nagar Panchayat	18	15
76	Bilaspur	Bilaspur Nagar Nigam	263	670
77		Takhatpur Nagar Palika	12	34
78		Ratanpur Nagar Palika	22	46
79		Kota Nagar Panchayat	10	26
80		Bodri Nagar Palika	20	48
81		Bilha Nagar Panchayat	19	36
82		Malhar Nagar Panchayat	16	27
83	Raigarh	Raigarh Nagar Nigam	131	113
84		Kharsiya Nagar Palika	15	25
85		Dharmjaygarh Nagar Panchayat	25	45
86		Gharghoda Nagar Panchayat	22	23
87		Lailunga Nagar Panchayat	20	20
88		Kirodimalnagar Nagar Panchayat	15	25
89		Pussore Nagar Panchayat	15	25
90	Mungeli	Mungeli Nagar Palika	25	60
91		Lormi Nagar Palika	15	55
92		Pathariya Nagar Panchayat	10	15
93		Sargaon Nagar Panchayat	12	20
94	Gaurela - Pendra - Marwahi	Gaurela Nagar Palika	14	40
95		Pendra Nagar Palika	12	30
96	Janjgir - Champa	JanjgirNaila Nagar Palika	12	25
97		Champa Nagar Palika	15	27
98		Akaltara Nagar Palika	12	24
99		Balouda Nagar Panchayat	10	16
100		Kharod Nagar Panchayat	12	18

Chief Executive Officer
State Urban Development Agency
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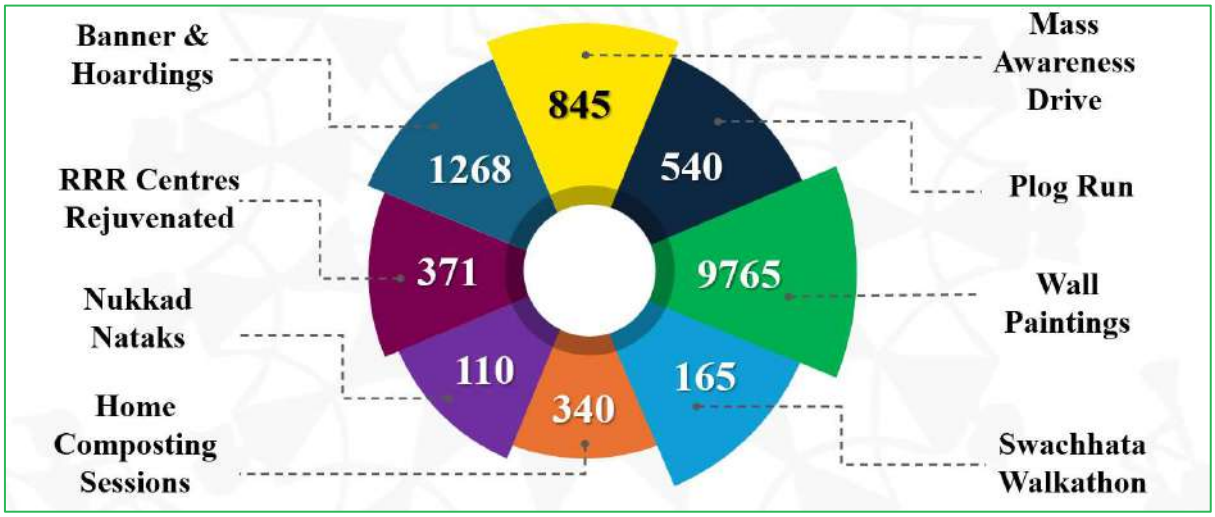
ULB WISE DETAILS OF IEC & WALL PAINTINGS				
Sr. No.	**District**	**Name of the ULB**	**Number of IEC activities carried out (last 6 months)**	**No. of wall paintings (last 6 months)**
Total			**3994**	**10146**
101		Shivrinarayan Nagar Panchayat	13	20
102		Saragaon Nagar Panchayat	10	18
103		Nawagarh_J Nagar Panchayat	10	15
104		Rahaud Nagar Panchayat	10	15
105	Sarangarh - Bilaigarh	Sarangarh Nagar Palika	17	12
106		Sariya Nagar Panchayat	18	9
107		Baramkela Nagar Panchayat	13	5
108		Bhatgaon_SB Nagar Panchayat	14	14
109		Bilaigarh Nagar Panchayat	13	17
110	Korba	Korba Nagar Nigam	212	518
111		Dipka Nagar Palika	12	30
112		Katghora Nagar Palika	15	15
113		Pali Nagar Panchayat	10	10
114		Churikala Nagar Panchayat	11	12
115	Sakti	Sakti Nagar Palika	12	25
116		Nayabaradwar Nagar Panchayat	10	15
117		Aadbhar Nagar Panchayat	10	19
118		Jaijepur Nagar Panchayat	10	15
119		Dhabhara Nagar Panchayat	10	16
120		Chandrapur Nagar Panchayat	10	15
121	Sarguja	Ambikapur Nagar Nigam	35	250
122		Sitapur Nagar Panchayat	10	25
123		Lakhanpur Nagar Panchayat	8	26
124	Jashpur	Jashpurnagar Nagar Palika	18	140
125		Patthalgaon Nagar Palika	10	16
126		Kotba Nagar Panchayat	10	15
127		Bagicha Nagar Panchayat	14	25
128		Kunkuri Nagar Panchayat	12	80
129	Balrampur	Balrampur Nagar Palika	10	15
130		Ramanujganj Nagar Palika	14	25
131		Kusmi Nagar Panchayat	7	25
132		Rajpur Nagar Panchayat	7	15
133		Wadrafnagar Nagar Panchayat	9	18
134	Koriya	Baikunthpur Nagar Palika	8	65
135		Shivpurchrcha Nagar Palika	5	19
136	Surajpur	Surajpur Nagar Palika	19	104
137		Vishrampur Nagar Panchayat	18	39
138		Pratappur Nagar Panchayat	10	20
139		Bhatgaon_S Nagar Panchayat	12	25
140		Jarhi Nagar Panchayat	8	35
141		Premnagar Nagar Panchayat	14	22
142	Manendragarh - Chirmiri - Bharatpur	Chirmiri Nagar Nigam	43	182
143		Manendragarh Nagar Palika	15	16
144		Jhagrakhand Nagar Panchayat	6	11
145		Khongapani Nagar Panchayat	5	13
146		Nailedri Nagar Panchayat	5	15
147	Bastar	Jagdalpur Nagar Nigam	18	65
148		Bastar Nagar Panchayat	6	18
149	Kondagaon	Kondagaon Nagar Palika	15	98
150		Keshkal Nagar Panchayat	9	22

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ULB WISE DETAILS OF IEC & WALL PAINTINGS				
Sr. No.	**District**	**Name of the ULB**	**Number of IEC activities carried out (last 6 months)**	**No. of wall paintings (last 6 months)**
Total			**3994**	**10146**
151		Farasgaon Nagar Panchayat	6	18
152	Narayanpur	Narayanpur Nagar Palika	6	35
153	Kanker	Kanker Nagar Palika	6	25
154		Bhanupratappur Nagar Panchayat	6	30
155		Charama Nagar Panchayat	6	15
156		Pankhanjur Nagar Panchayat	6	21
157		Antagarh Nagar Panchayat	6	20
158		Narharpur Nagar Panchayat	8	18
159	Dantewada	Kirandul Nagar Palika	12	36
160		BadiBacheli Nagar Palika	10	24
161		Dantewada Nagar Palika	18	60
162		Geedam Nagar Panchayat	16	45
163		Barsur Nagar Panchayat	18	50
164	Sukma	Sukma Nagar Palika	8	50
165		Dornapal Nagar Panchayat	5	30
166		Konta Nagar Panchayat	5	30
167	Bijapur	Bijapur Nagar Palika	4	15
168		Bhairamgarh Nagar Panchayat	16	56
169		Bhopalpattnam Nagar Panchayat	4	15
170	Gariyaband	Kopra Nagar Panchayat	0	0
171		Devbogh Nagar Panchayat	0	0
172	BalodaBazar	Rohansi Nagar Panchayat	5	2
173	Durg	Amleshwar Nagar Palika	10	20
174	Kabirdham	Indori Nagar Panchayat	2	5
175	Bemetara	Dadhi Nagar Panchayat	3	8
176		Bhimbhori Nagar Panchayat	4	5
177		Kusmi_Be Nagar Panchayat	2	6
178	Rajnandgaon	LalBahadur Nagar Panchayat	2	8
179		Ghumka Nagar Panchayat	2	4
180	Balod	Palari_B Nagar Panchayat	2	3
181	Korba	BankiMogra Nagar Palika	0	0
182	Mungeli	Barela Nagar Panchayat	0	0
183		Jarhagaon Nagar Panchayat	0	0
184	JanjgirChampa	Pamgarh Nagar Panchayat	0	0
185		Nariyara Nagar Panchayat	0	0
186		Bamnidih Nagar Panchayat	0	0
187	Sarangarh-Bilaigarh	Sarsiwa Nagar Panchayat	0	0
188		Pawni Nagar Panchayat	0	0
189	Gaurela-Pendra-Marwahi	Marwahi Nagar Panchayat	0	0
190	Surajpur	Shivnandpur Nagar Panchayat	0	0
191	Koriya	Patna Nagar Panchayat	0	0
192	Manendragarh-Chirmiri-Bharatpur	Janakpur Nagar Panchayat	0	0

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IEC activities for behavioural changes among the population



Wall painting done to make area less prone to littering & waste dumping.





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Mass Awareness campaigns in schools and public places







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Identification and Transformation of Garbage Vulnerable Points (GVPS)

Before	After
	
	
	
	

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Before	After
	
	
	
	

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State Urban Development Agency
Chhattisgarh, Nava Raipur

MEMORANDUM OF UNDERSTANDING (MoU)

BETWEEN

BHARAT PETROLEUM CORPORATION LIMITED (BPCL), MUMBAI

AND

NAGAR NIGAM, BILASPUR

(Department of Urban Development, Government of Chhattisgarh)

AND

CHHATTISGARH BIOFUEL DEVELOPMENT AUTHORITY (CBDA)

(Department of Energy, Government of Chhattisgarh)

FOR

Setting up of a 100-150 TPD MSW to CBG Plant at Village Kachhar, Nagar Nigam, Bilaspur, Dist: Bilaspur, Chhattisgarh

Year-2024

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

This Non-Binding MOU ("MOU") is made at Raipur on this ....thday of ..... 2024 by and between:

Bharat Petroleum Corporation Limited, a company incorporated and existing under the laws of India, having its registered office at Bharat Bhavan, 4 & 6, Currimbhoy Road, Ballard Estate, Mumbai – 400 001 Maharashtra, (hereinafter referred to as "BPCL"),of the first part.

And

Nagar Nigam, Bilaspur, Chhattisgarh, a municipal corporation constituted under the relevant laws of India, having its office at Vikas Bhawan, Nehru Chowk Bilaspur-49501, (hereinafter referred to as "Nagar Nigam"), of the second part.

And

Chhattisgarh Biofuel Development Authority (CBDA), established by the Government of Chhattisgarh for promotion of Biofuel in Chhattisgarh, under Department of Energy, Government of Chhattisgarh (State Government) vide Gazette notification no. F10-5/1-5/2005 dated 25 January, 2005 and having its Head office at VIP Road, Biofuel Complex, Post-Deopuri, Dist. Raipur- 492015 (hereinafter referred to as "**CBDA**"), of the third part.

BPCL, Nagar Nigam and CBDA are hereinafter individually referred to as a "Party" and collectively as the "Parties".

Whereas:

BPCL is a 'Maharatna' Public Sector Undertaking under the aegis of Ministry of Petroleum and Natural Gas, Government of India, engaged in business of refining and marketing of petroleum fuel and also non-petroleum fuel like Compressed Bio Gas (CBG).

BPCL expressed its interest for setting up a CBG plant at a suitable location in Bilaspur, subject to allotment of land and supply of segregated organic MSW by Nagar Nigam, Bilaspur. Accordingly, BPCL has submitted its proposal to Nagar Nigam for setting up CBG plant of approximate capacity of 7 TPD (Tons Per Day) of CBG

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production using commensurate quantity of segregated MSW (having at least 95% organic content). [Hereinafter referred to as 'CBG Plant']

Nagar Nigam has granted their in-principle approval for the proposed CBG Plant subject to satisfactory outcome of the Detailed Feasibility Study to be conducted by BPCL through consultant/s.

CBDA have agreed to enter this non-binding MOU to discuss in good faith and explore the possibility of setting up of CBG Plant in Municipal limits of Bilaspur and adjoining Nagar Parishads/ other governments bodies within a periphery of 15-20 kms.

Parties have agreed to enter this non-binding MOU to discuss in good faith and explore the possibility of setting up of CBG Plant in Municipal limits of Bilaspur, Chhattisgarh.

NOW, THEREFORE, IN CONSIDERATION OF THE MUTUAL PROMISES HEREIN CONTAINED, IT IS HEREBY AGREED BY AND BETWEEN THE PARTIES HERETO AS FOLLOWS:

1. The parties shall discuss in good faith and explore the possibility of setting up of CBG Plant within municipal limits of Bilaspur. The parties shall engage in good faith negotiations to draft the terms and provisions of the Agreement, taking into consideration the interests and concerns of all parties.

2. This MOU is non-binding and does not create any legally enforceable obligations between the parties hereto. It is intended to express the mutual intent of cooperation and collaboration towards the objectives outlined herein. The parties shall explore potential areas of collaboration and identify common interests, objectives, and goals to be incorporated into the formal Agreement.

3. BPCL will get a Detailed Feasibility Study of the proposed CBG plant done through a competent consultant to be engaged/appointed by BPCL for the suitable scope including the following:

   i. Independent Quantitative and Qualitative analysis of the feedstock (organic fraction of MSW) for designing the plant.

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ii. Conduct site-specific studies like land survey, soil test, etc. to check the feasibility for setting up the plant.

iii. Evaluation of different technology options for CBG plant available in the market and recommend three best options along with financial analysis including but not limited to Cost Estimate, Project Schedule and Phasing of Expenditure.

iv. Finalization of the best option in consultation with BPCL

v. Environment Impact Analysis (EIA) study & Risk Assessment Study for obtaining necessary statutory clearance.

vi. Various options for CBG & by product utilization.

vii. Analysis and recommendation for marketing of organic fertilizer etc.

4. Nagar Nigam will co-operate and provide requisite information to the consultant so appointed by BPCL for conducting detailed feasibility study.

5. Upon completion of such feasibility study, BPCL will share the detailed feasibility report with Nagar Nigam. Based on the satisfactory outcome of the feasibility report, the Parties will discuss and enter into a concession agreement for the proposed CBG Plant for a period of 25 (twenty five) years.

6. Nagar Nigam will allocate minimum 10 (Ten) acres of land to BPCL for the proposed CBG Plant and handling/sorting of Bio manure, on long term lease for a period of 25 years on rental as per prevalent government lease rental in particular district per acre per year as per government policy under the concession agreement. Nagar Nigam shall also provide additional piece of land, if any, required by BPCL for other activities related to above mentioned plant on long term lease on the said nominal rental.

7. Nagar Nigam shall ensure that the Site offered to BPCL is of non-agricultural status, permissible for MSW processing, without any encumbrance or encroachment and that no acquisition proceeding by any lawful authority or claim from any third person in respect or relating to the same is subsisting. It shall be the obligation of Nagar Nigam to get the Site land converted for commercial use, at their own cost, before handing over to BPCL on

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PERMISSIVE USE ONLY basis for construction and operation of the Plant / Project.

8. Nagar Nigam shall handover the Site within 30 days from the execution of the Concession Agreement. Nagar Nigam shall ensure compliance of all the Applicable laws and regulations before handing over of the Site to BPCL including Rights to use letter and other related documents.

9. Role of CBDA
   a. Working as a PMC/PMA for setting up of CBG plant for & on behalf of Nagar Nigam, Bilaspur.
   b. CBDA shall, on best endeavour basis, promote conversion of vehicles to CBG / CNG in coordination with BPCL or its subsidiary company or any other oil & gas marketing company. CBDA will coordinate with other State Government departments to facilitate aggregation of surplus paddy straw available in the vicinity of plant as additional/alternate feed stock for proposed CBG plant.
   c. CBDA to provide necessary coordination and support from various State government departments/agencies for timely execution of this project.
   d. For any additional products other than CBG, CBDA shall render all assistance in marketing in coordination with other State Government departments.
   e. By associating in this CBG project, CBDA will be allowed to carry out different Research & Development aspects of the biogas generation and its compression, as need be from time to time, with the help of BPCL.

10. In case of unsatisfactory outcome of the detailed feasibility report of the proposed CBG Plant, parties shall discuss in good faith and take reasonable steps to make the CBG plant feasible in line of the recommendations, if any, given by consultant in feasibility report.

11. Whatsoever the satisfactory outcome or unsatisfactory outcome may be, of the Detailed Feasibility Report conducted in Bilaspur by BPCL for the proposed CBG plant, either party reserves the right to exit this agreement by providing written notice to other party(ies).

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12. Upon receipt of notification of unfavourable feasibility study results, BPCL shall provide written notice of its decision to exit the agreement to Nagar Nigam within a reasonable timeframe. Such notice shall clearly state the reasons for termination and shall be delivered in accordance with the communication provisions outlined in this MOU.

13. Upon termination of this MOU, all parties shall be released from any further obligations or liabilities arising under this Agreement, except for those provisions explicitly stated to survive termination.

14. The concession agreement between Nagar Nigam and BPCL shall have an initial term of twenty five (25) years commencing from the effective date of the agreement.

15. At the expiration of the initial term of concession agreement, all parties may, at their mutual discretion and by written agreement, opt to renew the lease for successive terms under terms and conditions mutually acceptable to all parties.

16. BPCL at its own cost shall build, own, and operate the CBG plant on the land so leased by Nagar Nigam.

17. Nagar Nigam shall ensure the continuous supply of minimum 100 TPD (Tons per day) of segregated MSW (organic content) to the CBG Plant during the period of the concession agreement.

18. Nagar Nigam will be solely responsible, at their own cost, for lifting and/or disposing the inorganic waste supplied by Nagar Nigam if BPCL does not accept the same due to quality, excess supply or non-operation of plant. In such case or not withstanding anything herein, Nagar Nigam will be solely responsible for disposing and/or transportation, dealing with the said MSW.

19. The parties agree to maintain the confidentiality of discussions, documents, and information exchanged during the negotiation process, unless otherwise agreed upon in writing.

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20. This MOU shall remain in effect until the execution of the Binding Agreement between the parties or until terminated by either party in writing.

21. Upon the satisfactory outcome of the detailed feasibility study of the CBG plant, the parties shall endeavour to finalize and execute the formal binding Agreement within a period of 30 (thirty) days, following which, this Agreement shall be considered null and void.

22. This MOU is terminated by either party by giving 30 days' notice to other party without assigning any reason.

23. This Agreement shall be governed by and construed in accordance with the laws of India.

24. Any amendments or modifications to this Agreement shall be made in writing and duly signed by all parties.

IN WITNESS WHEREOF, the parties hereto have executed this MOU as of the date first above written.

For Bharat Petroleum Corporation Limited:

BHARAT PETROLEUM CORPN. LTD. MUMBAI

_____

[Authorized Representative's Signature]
Name: Anilkumar P, Head Biofuels
Date:

For Nagar Nigam, Bilaspur :

_____

[Authorized Representative's Signature]
Name: Amit Kumar IAS, Commissioner
Date:

For Chhattisgarh Biofuel Development Authority:

_____

[Authorized Representative's Signature]
Name: Sumit Sarkar, Chief Executive Officer
Date:

सुमित सरकार
मुख्य कार्यपालन अधिकारी
छ.ग. बायोफ्यूल विकास प्राधिकरण
(ऊर्जा विभाग, छ.ग. शासन)
रायपुर (छ.ग.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

ANNEXURE X

छत्तीसगढ़ शासन
नगरीय प्रशासन एवं विकास विभाग
"मंत्रालय"
महानदी भवन, नवा रायपुर अटल नगर

क्रमांकः एफ 5–7/2025/18 नवा रायपुर अटल नगर, दिनांक 07/05/2025

प्रति,

1. **समस्त कलेक्टर,**
   छत्तीसगढ़।

2. **समस्त आयुक्त,**
   नगर पालिक निगम (छ.ग.)

3. **समस्त मुख्य नगर पालिका अधिकारी,**
   नगर पालिका परिषद/नगर पंचायत (छ.ग.)

विषय :– **राज्य के नगरीय निकायों में जैव अपशिष्ट सह कृषि अपशिष्ट के प्रसंस्करण हेतु स्थापित किये जा रहे बायो–सीएनजी संयंत्रों हेतु रियायती लीज दरों पर शासकीय भूमि आबंटन किये जाने के संबंध में।**

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विषयान्तर्गत मंत्रि–परिषद् के आदेश दिनांक 17.04.2025 के परिपालन में राज्य के नगरीय निकायों में जैव अपशिष्ट सह कृषि अपशिष्ट के प्रसंस्करण हेतु स्थापित किये जा रहे बायो–सी.एन.जी संयंत्रों हेतु रियायती लीज दरों पर शासकीय भूमि आबंटन के संबंध में दिशा–निर्देश की प्रति संलग्न है।

कृपया संलग्न दिशा–निर्देश अनुसार राज्य के नगरीय निकायों में जैव अपशिष्ट सह कृषि अपशिष्ट के प्रसंस्करण हेतु आवश्यकतानुसार एवं यथा प्रस्तावित बायो–सीएनजी संयंत्रों की स्थापना हेतु रियायती लीज दरों पर शासकीय भूमि आबंटन किये जाने के संबंध में आवश्यक कार्यवाही किया जाना सुनिश्चित करें।

संलग्न :– उपरोक्तानुसार।

7/5/25

(आनंद कुमार पटेल)
अवर सचिव
छत्तीसगढ़ शासन
नगरीय प्रशासन एवं विकास विभाग

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

पृ. एफ 5–7 / 2025 / 18 नवा रायपुर अटल नगर, दिनांक 07/05/2025

प्रतिलिपि :–

1. विशेष कर्तव्यस्थ अधिकारी, मान. उप मुख्यमंत्री जी छ.ग. शासन, नगरीय प्रशासन एवं विकास विभाग, मंत्रालय, नवा रायपुर अटल नगर (छ.ग.)।
2. अवर सचिव, मुख्य सचिव कार्यालय, छत्तीसगढ़ शासन, महानदी भवन, मंत्रालय, नवा रायपुर अटल नगर (छ.ग.)
3. सचिव, छ.ग. शासन, राजस्व एवं आपदा प्रबंधन विभाग, मंत्रालय, नवा रायपुर अटल नगर (छ.ग.)
4. संचालक, संचालनालय नगरीय प्रशासन एवं विकास, नवा रायपुर अटल नगर (छ.ग.)।
5. मुख्य कार्यपालन अधिकारी, राज्य शहरी विकास अभिकरण, नवा रायपुर अटल नगर (छ.ग.)।
6. समस्त संयुक्त संचालक, क्षेत्रीय कार्यालय, नगरीय प्रशासन एवं विकास (छ.ग.)
7. प्रोग्रामर, डाटा सेन्टर, संचालनालय, नगरीय प्रशासन एवं विकास की ओर वेबसाईट में अपलोड किये जाने हेतु।

की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

7/5/25

अवर सचिव,
छत्तीसगढ़ शासन,
नगरीय प्रशासन एवं विकास विभाग

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

Letter 2025

छत्तीसगढ़ शासन
नगरीय प्रशासन एवं विकास विभाग
मंत्रालय
महानदी भवन, नवा रायपुर अटल नगर
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राज्य के नगरीय निकायों में जैव अपशिष्ट सह कृषि अपशिष्ट के प्रसंस्करण हेतु स्थापित किये जा रहे बायो-सीएनजी संयंत्रों हेतु रियायती लीज दरों पर शासकीय भूमि आबंटन किये जाने हेतु दिशा-निर्देश

I. प्रस्तावना :-

सतत् योजना एवं पर्यावरण-अनुकूल अक्षय ऊर्जा स्रोतों की बढ़ती मांग ने जीवाश्म ईंधन पर निर्भरता को कम करने के लिए नवाचार समाधानों की आवश्यकता को प्रेरित किया है। बायो-सीएनजी (संपीड़ित जैव गैस), जो अनएरोबिक विघटन प्रक्रिया के माध्यम से जैविक कचरे से उत्पन्न होती है, एक आशाजनक विकल्प है। यह कचरे के प्रबंधन और स्वच्छ ऊर्जा उत्पादन से संबंधित चुनौतियों का समाधान करने में एक महत्वपूर्ण भूमिका निभाता है।

भारत की पर्यावरणीय स्थिरता और नवीकरणीय ऊर्जा के प्रति प्रतिबद्धता के अनुरूप, भारत सरकार द्वारा अक्टूबर 2018 में SATAT (सतत वैकल्पिक परिवहन के लिए किफायती योजना) योजना प्रारंभ की गई है। इस योजना का उद्देश्य बायो-सीएनजी (Compressed Bio-Gas) का उत्पादन और उपयोग बढ़ाना है, जिससे वाहनों और उद्योगों के लिए इसे स्वच्छ ईंधन के रूप में प्रोत्साहित किया जा सके।

राज्य शासन द्वारा केबिनेट की बैठक दिनांक 17 अप्रैल, 2025 में लिये गए निर्णय अनुसार छत्तीसगढ़ राज्य के नगरीय निकायों में जैव अपशिष्ट सह कृषि अपशिष्ट के प्रसंस्करण हेतु स्थापित किये जा रहे बायो-सीएनजी संयंत्रों हेतु सार्वजनिक क्षेत्र के उपक्रमों एवं शासकीय तेल और गैस विपणन कंपनियों को रियायती लीज़ दर पर शासकीय भूमि आबंटन किये जाने सहमति प्रदान की गई है।

राज्य शासन द्वारा लिये गए उपरोक्त निर्णय के अनुक्रम में बायो-सीएनजी संयंत्रों की स्थापना हेतु शासकीय भूमि आबंटन किये जाने के संबंध में विभाग द्वारा दिशा-निर्देश तैयार किये गए हैं। इस दिशा-निर्देश का प्रमुख उद्देश्य सार्वजनिक क्षेत्र के उपक्रमों एवं शासकीय तेल और गैस विपणन कंपनियों को रियायती लीज़ दर पर शासकीय भूमि आबंटन की प्रक्रिया का मानकीकरण करना है।

II उद्देश्य: -

1. बायो-सीएनजी संयंत्र की स्थापना के लिए स्थिर और सुलभ दर पर भूमि प्रदान करने हेतु प्रक्रिया में एकरूपता लाया जाना।

2. राज्य के नगरीय निकायों में बायो-सीएनजी संयंत्र की स्थापना हेतु भूमि लीज़ दर में समानता सुनिश्चित करना।

3. नगरीय निकायों में जैव अपशिष्ट / कृषि अपशिष्ट के प्रसंस्करण उपरान्त स्वच्छ ऊर्जा में परिवर्तित करने हेतु बायो-सीएनजी संयंत्रों की स्थापना को प्रोत्साहित करना।

4. सतत ठोस अपशिष्ट प्रबंधन प्रथाओं को बढ़ावा देना और एक वृत्ताकार अर्थव्यवस्था (Circular Economy) का समर्थन करना।

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

III. पात्रता मानदंड: -

1. सार्वजनिक क्षेत्र के उपक्रम एवं शासकीय तेल और गैस विपणन कंपनियां, नगरीय निकायों में जैव अपशिष्ट सह कृषि अपशिष्ट के प्रसंस्करण के लिए बायो-सीएनजी संयंत्र की स्थापना हेतु रियायती दर पर शासकीय भूमि के आबंटन हेतु पात्र होंगी।

IV. भूमि चयन एवं लीज़ दर निर्धारण हेतु समिति: -

ठोस अपशिष्ट आधारित बायो-सीएनजी संयंत्र स्थापित किये जाने हेतु भूमि के चिन्हांकन एवं रियायती दरों पर लीज़ राशि निर्धारण हेतु निम्नानुसार जिला स्तरीय समिति का गठन किया जाता है:-

i.	संबंधित जिला कलेक्टर	-	अध्यक्ष
ii.	संबंधित मुख्य कार्यपालन अधिकारी, जिला पंचायत	-	सदस्य
iii.	संबंधित आयुक्त/मुख्य नगर पालिका अधिकारी	-	सदस्य सचिव
iv.	संबंधित जिला वनमंडलाधिकारी	-	सदस्य
v.	संबंधित अनुभागीय अधिकारी (राजस्व विभाग)	-	सदस्य
vi.	संबंधित उप संचालक (कृषि विभाग)	-	सदस्य
vii.	संबंधित क्षेत्रीय अधिकारी, छ.ग. पर्यावरण संरक्षण मण्डल	-	सदस्य
viii.	संबंधित महाप्रबंधक, जिला व्यापार एवं उद्योग केन्द्र	-	सदस्य

V. भूमि चयन के मापदण्ड: -

1. नगरीय निकाय के स्वामित्व में उपयुक्त भूमि उपलब्ध होने की स्थिति में संबंधित आयुक्त/मुख्य नगर निगम अधिकारी उपरोक्त समिति के समक्ष सार्वजनिक क्षेत्र के उपक्रमों / शासकीय तेल और गैस विपणन कंपनियों को उपयुक्त भूमि लीज़ दर पर आबंटित करने हेतु प्रस्ताव प्रस्तुत कर सकेंगे।

2. बायो-सीएनजी संयंत्रों की स्थापना हेतु प्रस्तावित भूमि उपयुक्त क्षेत्रों में स्थित होनी चाहिए, जिसमें पहुँच मार्ग, ठोस अपशिष्ट उत्पादन स्त्रोतों की निकटता एवं आवश्यक अधोसंरचना (सड़कें, जल, बिजली, आदि) की उपलब्धता जैसे कारकों को समिति द्वारा संज्ञान में लिया जावेगा।

3. कृषि क्षेत्र, शहरी ठोस अपशिष्ट प्रबंधन संयंत्रों या पशुपालन फार्म जैसे प्रमुख जैविक कचरा उत्पादन स्त्रोतों के पास स्थित भूमि को प्राथमिकता दी जाएगी, जिससे परिवहन लागत को कम किया जा सके एवं परिचालन क्षमता में वृद्धि हो सके।

4. आवंटित भूमि का आकार प्रस्तावित बायो-सीएनजी संयंत्र के आकार के आधार पर निर्धारित किया जाएगा, जिससे यह बायो-सीएनजी संयंत्रों की स्थापना के अनुरूप हो तथा बायो-सीएनजी भंडारण एवं उत्पादन की परिचालन आवश्यकताओं को पूरी कर सके।

5. चयनित भूमि, शासकीय स्वामित्व (शासकीय/निकाय के स्वामित्व की) की भूमि होगी।

6. बायो-सीएनजी संयंत्रों की स्थापना हेतु समिति द्वारा शासकीय भूमि को रियायती लीज़ दर पर एवं गैर हस्तांतरणीय आधार पर प्रदान किया जावेगा।

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

VI. आवेदन प्रक्रिया: -

1. लीज़ हेतु आवेदन जिला कलेक्टर के समक्ष अनुसूची-1 में दिए गए प्रारूप में प्रस्तुत किया जावेगा।

2. आवेदन प्राप्त होने के एक माह की समयावधि में, इस दिशा-निर्देश की कंडिका IV अनुसार समिति द्वारा इसका परीक्षण करते हुए आवश्यक निर्णय लिया जावेगा।

3. समिति का निर्णय अध्यक्ष (जिला कलेक्टर) द्वारा आवेदनकर्ता को लिखित में सूचित किया जावेगा।

4. समिति द्वारा शासकीय भूमि लीज़ पर देने का निर्णय लिये जाने की स्थिति में संबंधित लीज़ दस्तावेज जिला कलेक्टर द्वारा निष्पादित किया जावेगा।

5. एक ही भूमि के लिए एक से अधिक आवेदन प्राप्त होने की स्थिति में समिति आवेदनकर्ताओं के पूर्व अनुभव, बायो-सीएनजी क्षेत्र में ज्ञान और भूमि के उचित उपयोग की संभावना को ध्यान में रखते हुए एक आवेदनकर्ता के आवेदन का अनुमोदन करेगी।

VII. लीज़ की शर्तें और नियम: -

1. लीज़ अधिकतम 25 वर्षों के लिए जारी की जाएगी, जिसमें प्रदर्शन और लीज़ की शर्तों के अनुपालन, भविष्य में भूमि की आवश्यकता और सार्वजनिक हित को ध्यान में रखते हुए लीज़ अवधि में नवीकरण का विकल्प होगा।

2. लीज़ अवधि में नवीनीकरण हेतु प्रस्ताव जिला कलेक्टर द्वारा राज्य शासन (छ.ग. शासन, नगरीय प्रशासन एवं विकास विभाग) की ओर प्रेषित किया जावेगा।

3. लीज़ की भूमि बायो-सीएनजी संयंत्र स्थापित करने एवं संचालित करने के विशिष्ट उद्देश्य के लिए उपयोग की जावेगी।

4. बायो-सीएनजी संयंत्रों हेतु वार्षिक लीज़ दर 1 रूपये प्रति वर्गमीटर के मान से अधिकतम 10 एकड़ शासकीय भूमि का आबंटन किया जावेगा।

5. लीज़धारी द्वारा भूमि का हस्तान्तरण नहीं किया जावेगा एवं न ही इसे किसी भी स्थिति में उप-लीज़ किया जावेगा।

6. लीज़धारी सभी शासकीय एवं सार्वजनिक कर, शुल्क आदि के भुगतान के लिए स्वयं जिम्मेदार होगा।

7. लीज़धारी को पर्यावरण संरक्षण अधिनियम, 1986, वायु (प्रदूषण नियंत्रण) अधिनियम, 1981 और जल (प्रदूषण नियंत्रण) अधिनियम, 1974 एवं अन्य समस्त सुसंगत अनुषांगिक प्रभावी नियमों का पालन करना होगा।

8. लीज़ की आबंटित भूमि का उपयोग बायो-सीएनजी संयंत्र स्थापित करने एवं संचालित करने के प्रयोजन के अतिरिक्त अन्य प्रयोजन में किया जाना वर्जित होगा।

VIII. निरीक्षण: -

1. राज्य शासन को बायो-सीएनजी संयंत्रों के संचालन के निरीक्षण एवं लेखा परीक्षण का अधिकार होगा।
2. कंडिका IV में गठित समिति के सदस्य सचिव द्वारा बायो-सीएनजी संयंत्रों के संचालन का वार्षिक प्रतिवेदन समिति के समक्ष प्रतिवर्ष नियमित रूप से प्रस्तुत किया जावेगा।

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

IX. लीज़ अनुबंध का निरस्तीकरण, कब्जे की वापसी एवं पुनः आवंटन

1. यदि लीज़धारी किसी भी अधिनियम या नियमों का उल्लंघन करता है, जो वर्तमान में प्रभावी हों या पट्टे की शर्तों का उल्लंघन करता है, तो कंडिका IV में गठित समिति द्वारा सुनवाई का अवसर देने उपरान्त, लीज़ अनुबंध किसी भी समय निरस्त कर सकती है।

2. खंड VIII.2 के तहत वार्षिक प्रतिवेदन अनुसार लीज़धारी द्वारा लीज़ अनुबंध की शर्तों के उल्लंघन करने की स्थिति में लीज़धारी को सुनवाई का अवसर देने उपरान्त लीज़ अनुबंध निरस्त किया जा सकेगा।

3. लीज़ अनुबंध के निरस्त होने के 90 दिवस उपरान्त से लीज़धारी का कब्जा छत्तीसगढ़ भूमि राजस्व संहिता, 1959 (क्र. 20 of 1959) की धारा 248 के तहत अवैध कब्जा माना जाएगा तथा लीज़धारी को भूमि को खाली करने तक प्रति एकड़ प्रति माह ₹10,000/- जुर्माना देने का उत्तरदायी होगा।

4. लीज़ अनुबंध निरस्त होने के पश्चात्, समिति भूमि को किसी अन्य आवेदनकर्ता को आवंटित कर सकती है।

5. समिति लीज़ अनुबंध की अवधि समाप्त होने से पूर्व कभी भी बिना कोई कारण बताए लीज़ अनुबंध निरस्त कर सकती है।

6. लीज़ अनुबंध की अवधि समाप्त होने से पूर्व, लीज़ की भूमि को किसी अन्य विशेष परियोजना के लिए आवश्यक होने पर समिति द्वारा लीज़ अनुबंध निरस्त किया जा सकता है।

X. कवरेज: -

1. इस दिशानिर्देश का उद्देश्य नगरीय निकायों में जैव अपशिष्ट सह कृषि अपशिष्ट के प्रसंस्करण हेतु बायो-सीएनजी संयंत्रों की स्थापना के लिए रियायती लीज़ दरों पर शासकीय भूमि आबंटन किया जाना है।

2. यह दिशा-निर्देश छत्तीसगढ़ राज्य के पूरे क्षेत्र में लागू होगा।

3. यह दिशानिर्देश केवल जैव अपशिष्ट सह कृषि अपशिष्ट के प्रसंस्करण हेतु बायो-सीएनजी संयंत्रों की स्थापना के लिए रियायती लीज दरों पर शासकीय भूमि के आबंटन और किराए की गणना से संबंधित है।

4. यह दिशा-निर्देश तत्काल प्रभाव से लागू होगा।

7/5/25

(आनंद कुमार पटेल)
अवर सचिव
छत्तीसगढ़ शासन
नगरीय प्रशासन एवं विकास विभाग

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

अनुसूची-1
धारा V(1)

आवेदन प्रपत्र

राज्य के नगरीय निकायों में जैव अपशिष्ट सह कृषि अपशिष्ट के प्रसंस्करण हेतु स्थापित किये जा रहे बायो-सीएनजी संयंत्रों हेतु रियायती लीज दरों पर शासकीय भूमि आबंटन के लिए सार्वजनिक क्षेत्र के उपक्रमों एवं शासकीय तेल और गैस विपणन कंपनियों द्वारा भरा जाने वाला आवेदन प्रारूप

प्रति,

कलेक्टर

जिला .....

हम ....., निम्नलिखित रूप में राज्य के नगरीय निकायों में जैव अपशिष्ट सह कृषि अपशिष्ट के प्रसंस्करण हेतु स्थापित किये जा रहे बायो-सीएनजी संयंत्रों हेतु लीज़ पर शासकीय भूमि आबंटन के लिए आवेदन करते हैं: -

1. आवेदक का विवरण :-

क. नाम: .....

ख. पता: .....

ग. टेलीफोन/फैक्स/ईमेल: .....

2. आवेदक की श्रेणी: .....

3. आवेदक के वर्तमान व्यवसाय का विवरण

.....

.....

.....

4. आवेदक का प्रोफ़ाइल (परिशिष्ट)

5. लीज़ पर शासकीय भूमि के आबंटन हेतु आवेदन का विवरण (कृपया खसरा और पटवारी मानचित्र की प्रमाणित प्रतियां संलग्न करें)

6. आवेदक द्वारा क्रियान्वित किसी अन्य समान परियोजना का विवरण

.....

.....

.....

7. (यदि आवश्यक हो तो अधिक पन्ने जोड़ें)

8. आवेदक के विस्तृत परियोजना प्रस्ताव के मुख्य बिंदु

क. संयंत्र संचालन के लिए चयनित कच्चा माल: .....

ख. पहचानी गई भूमि की मृदा प्रकार: .....

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ग. पहचानी गई भूमि में जल स्रोत की उपलब्धता (हां/नहीं)

घ. प्रस्तावित इनपुट अनुपात: .....

ङ. बायो-सीएनजी इकाई की क्षमता (टन/दिन): .....

9. वित्तीय विवरण:

क. आवेदक के खातों के अनुसार धन की उपलब्धता

ख. परियोजना के लिए उपलब्ध कुल धन

ग. प्रस्तावित बैंक ऋण

घ. वार्षिक किस्त और अवधि

ङ. कुल परियोजना लागत

10. परियोजना प्रबंधन प्रणाली (परिशिष्ट के रूप में)

मैं ..... (अधिकृत हस्ताक्षरकर्ता) शपथपूर्वक पुष्टि करता/करती हूँ कि, इस आवेदन में दी गई समस्त जानकारी सत्य हैं। मैं लीज़ पर शासकीय भूमि के आबंटन से संबंधित समस्त नियमों का पालन करने तथा निर्धारित समस्त शर्तों के पालन हेतु सहमत हूँ।

तिथि: .....

हस्ताक्षर
अधिकृत हस्ताक्षरकर्ता का नाम
कार्यालय की मुहर

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

ANNEXURE Y

CONCESSION AGREEMENT

BETWEEN

BHARAT PETROLEUM CORPORATION LIMITED (BPCL), MUMBAI

AND

NAGAR PALIK NIGAM, BILASPUR

(Department of Urban Development, Government of Chhattisgarh)

AND

CHHATTISGARH BIOFUEL DEVELOPMENT AUTHORITY (CBDA)

(Department of Energy, Government of Chhattisgarh)

FOR

Setting up of a 100-150 TPD Municipal Solid Waste to Compressed Bio Gas (CBG) Plant at Village Kachhar, Dist: Bilaspur, Chhattisgarh

Year-2025

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

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Chief Executive Officer
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CONCESSION AGREEMENT

This Concession Agreement is entered into this 12th day of June 2025 at Bilaspur for **Setting up of a Compressed Bio Gas (CBG) plant at Village Kachhar , Bilaspur.**

BETWEEN

BHARAT PETROLEUM CORPORATION LIMITED, a company incorporated under the Companies act 1956 and existing under the laws of India, having its registered office at Bharat Bhavan, 4 & 6, Currimbhoy Road, Ballard estate, Mumbai – 400001 Maharashtra (hereinafter referred to as the **"BPCL"** or "Concessionaire" which expression shall, unless excluded by or repugnant to the context or meaning thereof, deem to include its successors and permitted assigns) of the **FIRST PART**

And

NAGAR PALIK NIGAM, BILASPUR, CHHATTISGARH, a municipal corporation constituted under the relevant laws of India, having its office at Vikas Bhawan, Nehru Chowk Bilaspur-497101 (hereinafter referred to as **"NPNB"** or "the Concessioning Authority" which expression shall, unless excluded by or repugnant to the context or meaning thereof, deem to include its successors and assigns) of the **SECOND PART;**

And

Chhattisgarh Biofuel Development Authority (CBDA), established by the Government of Chhattisgarh for promotion of Biofuels in Chhattisgarh, under Department of Energy, Government of Chhattisgarh (State Government) vide Gazette notification no. F10-5/1-5/2005 dated 25 January, 2005 and having its Head office at VIP Road, Biofuel Complex, Post-Deopuri, Dist. Bilaspur- 492015 (hereinafter referred to as "CBDA" which expression shall, unless repugnant to the context or meaning hereof, shall include its successors and permitted assigns) and appointed by the Department of Energy, Government of Chhattisgarh as Project Management Agency (PMC) for said project; of the **THIRD PART;**

Hereinafter, BPCL, NPNB and CBDA are each individually referred to as a **"Party"** and collectively as **"Parties".**

WHEREAS;

(a) BPCL has expressed its interest for setting up a CBG plant at a suitable location in Bilaspur, subject to allotment of land and supply of segregated organic MSW by NPNB. BPCL has submitted its proposal along with Detailed Feasibility Report (DFR) for the project to NPNB.

(b) BPCL, NPNB and CBDA have earlier entered into a Memorandum of Understanding (MoU) on 17.01.2025 (attached at **Annexure "A"** to this agreement) wherein, NPNB has conveyed its assurance to provide land and MSW. While the CBDA has conveyed its assurance to extend necessary cooperation towards aggregation of required

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agricultural waste/ biomass to BPCL subject to certain conditions. The MoU dated 17th January 2025, shall form an integral part of this Agreement.

(c) Department of Urban Administration and Development, Chhattisgarh vide order no. F 5-7/2025/18 dated 07.05.2025 declared to allocate government land at concessional lease rate of Rs. 1/- per square metre for a maximum period of 25 years to PSUs and government Oil and Gas marketing companies for setting up CBG plants in Chhattisgarh (attached at **Annexure "B"** to this agreement).

(d) Letter from Secretary, Ministry of Housing and Urban Affairs (MOHUA), Government of India vide its letter no D.O. No. 2/I/2023-SBM-IV/SPC (Pt.) dated 10th October, 2023 shall also a form an integral part of this Agreement.

(e) NPNB is responsible for sustaining and managing Bilaspur city's civic body and infrastructure and, inter alia, responsible for collection, segregation and transportation of Municipal Solid Waste (MSW) generated in the city.

(f) Whereas "CBDA" is Nodal Agency for implementation of SATAT (Sustainable Alternative towards affordable transportation) scheme in Chhattisgarh. The SATAT scheme has been launched by the Ministry of Petroleum and Natural Gas, Government of India for setting up Compressed Bio-Gas (CBG) plants in India.

(g) The Parties hereto agree to enter into this Concession Agreement to record the roles & responsibilities of the Parties, other terms & conditions and covenants of the concession.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

1. ARTICLE 1: DEFINITION AND INTERPRETATION

Definitions

In this Agreement, unless the context otherwise implies, together with their respective grammatical variations and cognate expressions, the terms defined hereunder as well those in the Annexure hereto shall carry the respective meaning assigned to them in their ordinary applicability and essence or in their respective technical sense, as the case may be, and further, all words in singular shall be deemed to connote their respective plurals and vice-versa, unless the context suggests otherwise.

1.1. **"Affiliate"** in relation to any Party, shall means any entity Controlled, directly or indirectly by the Party, any entity that Controls, directly or indirectly the Party or any entity directly or indirectly under common Control with the Party;

1.2. **"Agreement" or "Concession Agreement"** shall mean this Concession Agreement between BPCL, NPNB and CBDA.

1.3. **"Applicable Laws" or "Law"** shall mean all laws, acts, ordinance, rules, regulations, notification, guidelines or bye-laws in force and effect, including but not limited to Solid Waste Management Rules 2016, as on the date hereof and which may be promulgated or brought into force and effect hereinafter in the State of Chhattisgarhand/or India and as applicable in Chhattisgarh including judgments, decrees, injunctions, writs or orders of any court of record, as may be in force and effect during the subsistence of this Agreement and applicable to this Project.

1.4. **"Applicable Permits"** shall mean all clearances, permits, authorizations, consents and approvals required to be obtained or maintained by BPCL or its Affiliate operating the Plant under Applicable Laws.

1.5. **"Assured MSW"** shall mean the assured quantity of 100-150 TPD of segregated organic MSW with +/- 10%, subject to maximum inerts (inorganic waste) of 10 - 15% in each consignment.

Provided that since the exact quantity required for the project is subjected to net organic content of MSW and shall be established only during stable operation of the Plant, Assured MSW shall, for all purposes herein, mean quantity of segregated organic MSW required for stable operation of the Plant at Targeted Capacity as agreed by the NPNB and incorporated in this agreement. The agreed quantity of Assured MSW shall see a bi-yearly upward revision which shall be conveyed by the NPNB to BPCL on each 2nd anniversary of the agreement execution date.

The Municipal Corporation shall also provide a plan for assured MSW for the next five years at least two years before start of the same. The first such five-year plan will be provided within three years of execution of this concession agreement. The

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capacity of the proposed CBG plant currently envisaged is 100-150 TPD of assured MSW which may be increased to accommodate the revised quantity subject to availability of land and assurance of MSW, as per mutual agreement.

However, during the stabilization period of the Plant, MSW in-take into the Plant will be increased gradually in a phased manner. Accordingly, Assured MSW to be supplied shall be informed to NPNB from time to time with the due progress of stabilization period of the plant. Further, NPNB shall make all efforts to provide assured quantity of MSW from date of commissioning of plant and BPCL shall make necessary arrangement of storage of MSW delivered inside the plant premises.

1.6. **"Book Value"** shall mean the cost of the Project as per the latest audited financial statement of BPCL available on Preliminary Notice Date.

1.7. **"Concession Period"** means twenty-five (25) years from the date of Commissioning of the plant in accordance with Clause No. 3(i) of the Secretary, Ministry of Housing and Urban Affairs, GoI letter no. 2/1/2023-SBM-IV/SPC(Pt.) dated 10.10.23.

1.8. **"Date of Commissioning** "shall mean the first day on which CBG is produced from the Plant and which shall be informed in writing by BPCL to NPNB and CBDA.

1.9. **"Effective Date"** shall mean any day after handing over of Site (free from all encumbrances and encroachments) by NPNB and readiness of Site Infrastructure by NPNB / Finalization of the Technology / Award of Contract for Erection & Commissioning of the Plant by BPCL / approval for Consent to Establish (CTE), whichever is later, and informed in writing by BPCL to NPNB and CBDA.

1.10. **"Event of Default"** shall have the meaning ascribed to the said term in Article IX

1.11. **"Final Termination Notice"**and **"Termination Notice"**and **"Preliminary Notice"** shall have meaning ascribed in Article IX of this Agreement.

1.12. **"Force Majeure Event"** shall mean an event, condition or occurrence as specified in Article VIII.

1.13. **"Force Majeure Period"** shall mean period during which the Force Majeure Event continues.

1.14. **"Good Industry Practice"** shall mean the exercise of that degree of skill, diligence, prudence and foresight in compliance with the undertaking and obligations under this Agreement which would reasonably and ordinarily be expected of a skilled and an experienced person engaged in the implementation, operation and maintenance or supervision or monitoring thereof or any of them of a project.

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1.15. **"Government Agency"** shall mean Government of India, Government of Chhattisgarh, NPNB, CBDA or any state government or governmental department, commission, board, body, bureau, agency, authority, instrumentality, court or other judicial body or central/state/local administrative body having jurisdiction over BPCL, the Site/Project facilities or any portion thereof, or the performance of all or any of the services or obligations of BPCL under or pursuant to this Agreement;

1.16. **"Lenders"** shall mean financial institutions, banks, funds and trustees or bond holders or debenture holders, who provide funds to BPCL for financing the debt component of the cost of the Project.

1.17. **"Municipal Solid Waste (MSW)"**shall mean a heterogeneous mixture of waste generated by residential, commercial, and industrial sectors and generally comprising of a) Food and vegetable wastes b) Paper and cardboard c) Plastics d) Leather and rubber e) Rags and textile f) Glass and ceramics g) Wooden waste h)Inerts and other solid waste typically generated within municipal limits.

1.18. **"MSW Receipt Point"** shall denote the point inside Plant premises at which NPNB shall be required to deliver and hand over the MSW to BPCL and shall be specified and informed in writing by BPCL to NPNB.

1.19. **"Organic MSW"**shall mean segregated fraction of MSW which is organic material that can be bio-degraded by micro-organisms for producing CBG.

1.20. **"PERMISSIVE USE"** means allotment of land Site by NPNB to BPCL on lease at nominal lease rent as per Department of Urban Administration and Development, Chhattisgarh vide order no. F 5-7/2025/18 dated 07.05.2025 to allocate government land at concessional lease rate of Rs 1 per square metre for a maximum period of 25 years to PSUs and government Oil and Gas marketing companies for setting up CBG plants in Chhattisgarh.

1.21. **"Plant" or "Project"** shall mean the entire composite unit of CBG for processing Assured quantity of 100-150 TPD segregated organic MSW along with allied infrastructure set up inside the boundary of Site, inclusive of Civil Construction and Engineering Works together with all machinery and equipment, structures, buildings, retail outlets and other facilitiesfabricated, constructed, assembled, and erected / installed including additional infrastructure set-up for expansion.

1.22. **"Products & By Product"** shall mean all the products, for captive consumption and/or third-party sale or disposal by BPCL, coming out of the CBG Plant and shall include

a) Compressed Bio-gas /Bio-Gas/ any other Fuel.
b) Fermented Organic Manure (FOM) and Liquid Fermented Organic Manure (LFOM) / bio slurry
c) Any other by-product generated by processing of MSW

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1.23. **"Readiness Certificate"** shall mean the certificate issued by the Project Management Consultant (PMC) (Appointed by BPCL) certifying that BPCL has constructed, tested and made ready all the facilities within the Plant and obtained all the necessary approvals under Applicable Laws so as to enable receipt of segregated Organic MSW for processing.

1.24. **"Residual Inert Matter"** shall mean the waste matter remained as residue after processing of the Organic MSW at the Plant;

1.25. **"Rejected waste"** shall mean such components or entire consignment of waste quantity as delivered by NPNB and received by BPCL that cannot be technically processed in the Plant.

1.26. **"Site"** shall mean a reasonably levelled contiguous parcel of land, owned and possessed by NPNB and handed over by NPNB after conversion of the land for commercial use to BPCL free of any encumbrances and encroachment. More particularly to be mentioned and shown in the site-plan attached as **Annexure 'C'**.

1.27. "**Site Infrastructure**" shall mean infrastructure to be provided by NPNB at the Site, necessary for setting up and operation of Plant, and shall majorly include suitably wide & load bearing Approach road for the Plant and connection points at boundary of Site for Electricity, Water and Drainage along with any such infrastructure as may be mutually agreed between BPCL and NPNB.

1.28. **"Tax"** shall mean and includes all taxes, fees, cess, levies under Applicable Laws.

1.29. **"Targeted Capacity"** shall mean the operational capacity of the Plant to produce around 7 -10 TPD (Tons Per Day) of CBG using Assured Quantity of segregated organic MSW supplied by NPNB (including any upward revisions as stated in clause 1.5) and biomass procured by BPCL with the support and assistance of CBDA.

1.30. **"Termination Date"** shall mean the date on which this Concession Agreement will be terminated in accordance with Article IX.

1.31. **"Termination Payment"** shall mean the payment to be made by a Party to the other party in case of termination of this Concession Agreement in terms hereof.

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2. ARTICLE II: OBLIGATIONS OF BPCL

Following shall constitute the obligations of BPCL under the Agreement from the Effective Date until the expiry of the Agreement or its Termination, whichever is earlier.

2.1 **BPCL** either by itself or through its affiliate/ Joint Venture Partner/ Subsidiaries shall, at its own cost and endeavor, provide or arrange for Design, Engineering, Construction, Erection, Testing and Commissioning of the Plant and operate and maintain the same either by itself or through its affiliate/ Joint Venture Partner/ Subsidiaries for a **period of 25 (Twenty-five) years from the Date of Commissioning.**

2.2 BPCL shall set up CBG Plant with the approval of all concerned authorities under Applicable Laws and the plant shall be operational within **24 Months from the Effective date of agreement. BPCL shall operate and maintain Plant for a period of 25 Years.** Land shall be provided by NPNB to BPCL on PERMISSIVE USE ONLY basis for 25 Years. BPCL shall not sublet the land. However, BPCL shall have the right to transfer the usufructuary rights to its affiliate/ JV partner, if required. Further, BPCL shall not mortgage the land to any nationalized / other banks for obtaining loans. Solid Waste Management Rules 2016 and environment related rules prevailing from time to time shall be followed by BPCL.

2.3 During the management / operation of the said CBG Plant, all precautionary measures including insurance coverage shall be taken by BPCL to avoid any damage to public property and life.

2.4 Selling FOM and LFOM / bio slurry shall be the sole responsibility of BPCL.

2.5 BPCL shall weigh the MSW waste received at the MSW Receipt Point and shall maintain daily records of the same.

2.6 BPCL shall allow designated officers of the NPNB and CBDA to visit the Plant Facility in line with the operating conditions of the Plant. BPCL shall update the NPNB and CBDA regarding the operation of the Plant and the project as and when required by NPNB and CBDA.

2.7 BPCL shall bear all the expenses towards consumption of Electricity and Water Supply during the project stage & operation of the Plant. NPNB shall on best endeavour basis facilitate the Electricity & Water Supply connection to BPCL.

2.8 BPCL shall complete the erection, testing and commissioning of the Plant on best endeavour basis within 24 months from the Effective Date or any extended period agreed between BPCL, NPNB and CBDA.

2.9 BPCL shall, at its own cost and expense, hold and maintain valid Insurance towards Plant facilities required for the normal course of business as per Good Industry Practice.

2.10 Any taxes related to land like property tax, etc. shall be the responsibility of NPNB as owner of land.

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2.11 BPCL shall also make arrangement, at its own cost, for underground water use, if permitted under Applicable Laws. In such case, NPNB will support BPCL for seeking permission /required for use of underground water.

2.12 BPCL shall transfer the Project facilities in as-is where-is condition to NPNB at the end of Concession Period i.e. after 25 years from the Date of Commissioning. However, if BPCL decides to operate the plant beyond 25 Years from the Date of Commissioning, NPNB shall be given the Right of First Refusal (ROFR) to operate the plant on mutually agreed terms and conditions.

2.13 Used water generated as per normal operations of the plant shall be treated and disposed as per CPHEEO guidelines.

2.14 Repair and Maintenance Work of the Plant

BPCL shall provide NPNB advance notice of any planned repair or maintenance work of more than 3 days in the CBG Plant affecting MSW off-take. However, no such notice would be required in the event of any unplanned repair or maintenance caused by an emergency or accident or any such unforeseeable event.

In such cases, BPCL may refuse the acceptance of any further/additional MSW inside the Plant and NPNB shall make necessary arrangements to take back that MSW at its own cost. Moreover, in the unforeseen events, if the MSW lying within Plant premises cannot be processed in the Plant on account of any accident/incident, then BPCL shall inform NPNB to lift back and dispose that MSW. Similarly, NPNB will advise BPCL of any events or issues of which it is aware, that might impact the operations of the Plant.

The Parties hereby agree that, except for shutdown due to Force Majeure, the maximum number of days that the Plant will be permitted to be shut down for repair and maintenance work in a calendar year, without constituting Event of Default, shall be limited to an aggregate of 30 (thirty) days.

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2.15 No Breach of Obligations

Notwithstanding anything contained herein, BPCL shall not be considered to be in breach of its obligations under this Concession Agreement nor shall it incur or suffer any liability if and to the extent performance of any of its obligations under this Concession Agreement is affected by or on account of any of the following:

(a) Force Majeure Event;

(b) Planned maintenance, unplanned repair or maintenance caused by an emergency or accident or any such unforeseeable event;

(c) NPNB Event of Default including non-supply of required quality and quantity of segregated organic MSW;

(d) Compliance with the instructions of the NPNB/CBDA or the directions of any Government Agency other than instructions issued as a consequence of a breach by BPCL of any of its obligations hereunder;

(e) Closure of the Plant or part thereof with the approval of the NPNB/ CBDA.

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3. ARTICLE III OBLIGATIONS OF NPNB

The obligations of BPCL to establish the Project and commence operation of the CBG Plant are subject to NPNB fulfilling its obligations under this Concession Agreement as listed hereunder:

3.1. NPNB shall ensure that the Site offered to BPCL is of non-agricultural status, permissible for MSW processing, without any encumbrance or encroachment and that no acquisition proceeding by any lawful authority or claim from any third person in respect or relating to the same is subsisting. It shall be the obligation of NPNB to get the Site land converted for commercial use, at their own cost, before handing over to BPCL on PERMISSIVE USE ONLY basis for construction and operation of the Plant / Project.

3.2. NPNB shall handover the Site within 06 (Six) months from the execution of the Concession Agreement. NPNB shall ensure compliance of all the Applicable laws and regulations before handing over of the Site to BPCL including Rights to use letter and other related documents.

3.3. NPNB, or its authorized agents, agree to comply with the access arrangements in the Plant and operating conditions put in place by BPCL for the safe and efficient operation of the Plant under the terms and conditions of this Agreement.

3.4. NPNB shall continue to ensure access to the Site without any hindrances/interruptions during the period of validity of this Agreement (including any extension thereof in period of this Agreement). NPNB will be responsible for providing and maintaining basic/ necessary Site Infrastructure such as access/ approach road, and water connection till land boundary at the time of handing over of the site to BPCL for timely commissioning and uninterrupted operation of the Plant. Subject to Applicable Law, NPNB shall waive off all or any of applicable developmental charges towards the development of the Project.

3.5. NPNB shall arrange to provide the Site Infrastructure and both NPNB and CBDA also facilitate BPCL to obtain all approvals / permissions from concerned authorities / Government Agency as per terms of the Agreement.

3.6. Successful operation of the Plant depends on the regular supply of agreed quality and quantity of segregated organic MSW i.e. Assured MSW as specified earlier in the Agreement. NPNB assures and undertakes that it will take all possible steps, within its authority and control, including those which BPCL might suggest to supply the Assured MSW to BPCL. NPNB will supply only segregated organic MSW as feedstock which should not contain bio-medical waste, hazardous waste in any form, slaughterhouse waste, any other non-suitable waste for the operation of the CBG plant.

3.7. Local Committee comprising of representative of the plant operator, CBDA and authorized officer of NPNB shall be formed that will mutually decide if the MSW supplied by NPNB at the plant is suitable or not for a raw material and of desired quality. If the said committee jointly find that the MSW supplied by NPNB is not suitable

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then NPNB will be solely responsible, at their own cost, for lifting and/or disposing the Residual Inert Matter, Rejected Waste or any Waste supplied by NPNB. If the Local Committee does not accept the MSW same due to quality, excess supply, or non-operation of plant, then not withstanding anything contained herein, NPNB will be solely responsible for disposing and/or transportation, dealing with the said MSW.

3.8. NPNB shall endeavour to support BPCL from risks associated with the said project during site development, construction, commissioning, and operations.

3.9. In future, NPNB may grant rights to BPCL for setting up of Retail Outlet and/or Gas Infrastructure on the land allotted by NPNB for sale and marketing of CBG and any product of the Plant along with Co-marketing of BPCL's own products including CNG/LNG/MS/HSD/other petroleum products. In such cases, applicable taxes shall be borne by BPCL.

3.10. NPNB may, on best endeavour basis, carry out conversion of NPNB vehicles to CBG / CNG with the help of BPCL or its subsidiary company.

3.11. Peaceful Possession: NPNB grants right that BPCL shall, subject to complying with the terms and conditions of this Concession Agreement, remain in peaceful possession of the Site during the Concession Period (or its extension thereof). In the event BPCL is obstructed by any person / entity claiming any right, title or interest in or over the Site or Plant or any part thereof or in the event of any enforcement action including any attachment, appointment of receiver or liquidator being initiated by any person/entity claiming to have any interest / right / title on the Site or Plant or any part thereof, the NPNB shall, if called upon by BPCL, defend such claims and proceedings and also keep BPCL indemnified against any direct loss or damages which BPCL may suffer, on account of any such claim of right, title, interest or charge.

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4. ARTICLE IV: OBLIGATIONS OF CBDA

4.1. Working as a Project Management Consultant (PMC)/ Project Management Agency (PMA) for setting up of CBG plant for & on behalf of NPNB.

4.2. CBDA shall, on best endeavour basis, promote conversion of vehicles to CBG / CNG in coordination with BPCL or its subsidiary company or any other oil & gas marketing company. CBDA will coordinate with other State Government departments to facilitate aggregation of surplus agricultural biomass, press mud, etc. available in the vicinity of plant as additional/ alternate feed stock for proposed CBG plant..

4.3. CBDA to provide necessary coordination and support from various State government departments/ agencies for timely execution of this project.

4.4. For any additional products other than CBG, CBDA shall render all assistance in marketing in coordination with other State Government departments.

4.5. By associating in this CBG project, CBDA will be allowed to carry out different Research & Development aspects of the biogas generation and its compression, as need be from time to time, with the help of BPCL.

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5. ARTICLE V: CONCESSION

5.1. **Grant of Concession:** Subject to and in accordance with the terms and conditions set forth in this Concession Agreement, NPNB hereby grants and authorizes BPCL the right to finance, design, drawings, fabrication, supply, provide, erect, construct, treat, commission, operate and maintain the Plant and to exercise and/or enjoy the rights, powers, benefits, privileges, authorizations and entitlements as set forth in this Agreement.

5.2. **Acceptance of Concession:** In consideration of the rights, privileges and benefits conferred upon the BPCL, and other good and valuable consideration expressed herein, BPCL hereby accepts the Concession and agrees and undertakes to perform/discharge all of its obligations in accordance with the provisions hereof.

5.3. **Use of Suitable Technology:** Without prejudice to the generality of the foregoing, BPCL shall have the right to develop the Plant using such technology that it considers suitable and commercially viable. BPCL shall have the right to modify, adopt, upgrade or change the technology, from time to time, based on actual operations of the plant and the requirements of the Plant and the market conditions. The plant shall be zero effluent discharge compliant and the treated used water will be generated as per normal operations of the Plant. However, CBDA desires to contribute during the stage of finalization of technology for developing the Plant giving its experience in working on biogas conversion technology.

5.4. **Financing Arrangement:** BPCL shall be entitled to avail financing facilities from Lenders both domestic and international for the purpose of setting up of the Plant.

5.5. **Commencement of Operations**: BPCL shall commence operations of the Project within a period of 24 months from Effective Date on best endeavour basis. In the event of unforeseen circumstances, the period shall be extended in discussion with NPNB.

5.6. **Measurement of MSW delivered**

(a) BPCL shall use a weigh bridge, to be constructed, operated and maintained at the MSW Receipt Point, to determine the weight of the consignment delivered by NPNB. It shall also be used for measuring the segregated Rejected Waste received in the consignment for determining & recording the quality of the consignment;

(b) Local Committee formed between BPCL, CBDA & NPNB as mentioned in Article 3.7 shall at its own discretion be responsible to decide mutually to refuse any waste which contains inert waste (waste other than organic MSW) beyond 10 – 15 %. The rejected waste shall be taken back by NPNB at their own cost.

(c) The quantity of the Rejected Waste identified during the day, shall be deducted from the supplied MSW to ascertain the quantity of Assured MSW being supplied by the NPNB during the day.

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(d) A Standard Operating Procedure for supply, measurement of Assured MSW and reconciliationmethods will be prepared by BPCL and submitted to NPNB for joint implementation.

5.4. **Review Meeting:** Review meeting shall be arranged as and when required for initial two years after commissioning of the plant and later once in 3 (three) years from the date of agreement. The review meeting shall be held between the tri-party; BPCL, NPNB and CBDA for reviewing and monitoring of the Project and discussion on any amendments to be made in the agreement with time under the mutual consent of all three parties.

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6. ARTICLE VI: RIGHTS OF PARTIES

NPNB and BPCL shall, in addition to other rights as mentioned in this Concession Agreement, have the following respective rights:

6.1 Right to Receive MSW

BPCL shall have the right to receive, inspect & reject waste and process the organic MSW received from the NPNB at the Project Site. NPNB, however, in its best endeavor shall ensure to provide the Assured MSW ±10% on day-to-day basis. For shortfall in delivery of Assured MSW at Plant site on monthly basis, BPCL shall ask NPNB to fulfill its obligation.

6.2 Feeding of Assured MSW in CBG Plant on first utilization basis

BPCL shall ensure that the Assured MSW arrived at plant site shall be fed into the plant on First Utilization basis i.e. Assured MSW received first shall be the first to be fed into the digestor for CBG production in the plant.

6.3 Shortfall in delivery of Assured MSW

For any shortfall in delivery of Assured MSW at Plant site on fortnightly basis, BPCL shall intimate NPNB fortnightly in writing on which NPNB shall act and comply with the assured MSW mentioned in this agreement within next fortnight days. If shortfall on assured MSW is for more than a month for which BPCL shall provide data of shortfall stocks for a month in writing to the NPNB and if NPNB unable to comply with the assured MSW within next fortnight days then BPCL shall refer Article VII (DISPUTE RESOLUTION MECHANISM) of this agreement.

6.4 Right of Sale of Products and disposal of Rejected Waste

BPCL shall be entitled to sell the products and by-products generated or produced from the Plant arising out of processing of the MSW and dispose / sell Rejected Waste delivered to the Site. However, any process rejects shall be disposed by BPCL. In case NPNB fails to lift Rejected Waste within 7 days of intimation from Plant site, BPCL shall be free to remove the above said material at the risk and cost of NPNB and shall be reimbursed by NPNB on actuals within a month on submission of details by BPCL.

6.5 Benefits of the Project to Accrue Directly to BPCL

No processing fee, tipping fee or any funding is to be provided by NPNB to BPCL for the Project. Any Income or Financial benefit or Green/Carbon credit in respect of the Project shall accrue directly and exclusively to BPCL (or its Affiliate).

6.6 Non-Interference by NPNB

NPNB covenants with BPCL that NPNB or any of its officials, officers, employees, or workmen shall not, at any time during the Concession Period, interfere or obstruct in the functioning, running and overall management of the Plant and in any matter in relation to or connected therewith except as provided in this Concession Agreement.

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6.7 Other Rights of BPCL

(a) During the Term of this Agreement BPCL shall be within right to nominate, appoint and constitute any sub-contractors/consultants/Vendor for the purpose of any or all the steps necessary to be executed in connection with the obligation of BPCL.

(b) BPCL shall be within its right to raise such loan, advance or finance from any bank, leasing companies or any other financial institutions or include any Partner for the Plant on its own financial capacity.

(c) Moveable and/or non-movable assets including tangible and non-tangible assets created or provided during the concession agreement term pertaining to this plant shall be the sole and exclusive property of BPCL.

(d) BPCL shall be within its right to assign the Concession to any of its Affiliates/ JV partner upon intimation to NPNB.

(e) BPCL shall be within its right be eligible to utilize other feedstock such as biomass, press mud etc. from neighbouring rural areas of the plant to make plant operation eco nominally viable.

6.8 Amendment of Agreement due to any change in Law or Directive of Government of India:

Upon the occurrence of any change in Law (including any change in judicial/quasi-judicialinterpretation or application of any Law or pursuant to directive (s) /instruction(s)/ decision(s) of Government of India) which necessitates or requires any amendment to this Agreement such as BPCL requires to sever or demerge its activities, or if BPCL otherwise decides to unbundle its activities through any form of corporate restructuring or demerger, the Parties shall, on being notified by BPCL, fully cooperate with BPCL and do such acts and deeds (including by entering into appropriate assignment / novation deeds) as may be necessary for reflecting any such change in the Agreement.

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7. ARTICLE VII: DISPUTE RESOLUTION MECHANISM

7.1 Amicable settlement

The Parties shall use their best efforts to settle amicably all disputes arising out of or in connection with this Agreement or the interpretation thereof.

7.2 Dispute resolution

7.2.1 Any dispute, difference or controversy of whatever nature howsoever arising under or out of or in relation to this Agreement (including its interpretation) between the Parties, and so notified in writing by either Party to the other Party (the "**Dispute**") shall, in the first instance, be attempted to be resolved amicably in accordance with the conciliation procedure set forth in Clause7.3.

7.2.2 The Parties agree to use their best efforts for resolving all Disputes arising under or in respect of this Agreement promptly, equitably and in good faith, and further agree to provide each other with reasonable access during normal business hours to all non- privileged records, information and data pertaining to any Dispute.

7.3 Conciliations

In the event of any Dispute between the Parties, either Party may call upon Municipal Commissioner Bilaspur for amicable settlement, and upon such reference, the said persons shall meet no later than 10 (ten) days from the date of reference to discuss and attempt to amicably resolve the Dispute. If such meeting does not take place within the 10 (ten) day period or the Dispute is not amicably settled within 15 (fifteen) days of the meeting or the Dispute is not resolved as evidenced by the signing of written terms of settlement within 30 (thirty) days of the notice in writing referred to in Clause 7.2.1 or such longer period as may be mutually agreed by the Parties, either Party may refer the Dispute to AMRCD in accordance with the provisions of clause 7.4.

7.4 ADMINISTRATIVE MECHANISM FOR RESOLUTION OF CPSE's DISPUTES (AMRCD)

In the event that a dispute is not resolved amicably, the unresolved dispute or difference shall be resolved under Administrative Mechanism for Resolution of CPSEs Disputes (AMRCD) referred by either party to Administrative Mechanism for Resolution of CPSEs Disputes (AMRCD) for resolution and the dispute or difference shall be resolved in accordance with the OFFICE MEM-ORANDUM (OM) No. 05/0003/2019-FTS-10937 dated 14th December, 2022 issued by Department of Public Enterprises, Ministry of Finance, Government of India and subsequent clarifications/amendments issued thereon from time to time, which is deemed to be part of this agreement(**Annexure "D"**). Further, Clause no. 4. of aforesaid OM 'Procedure and Structure of Committees' sub-clause 4.1 specifically mentions "...In case of a dispute between CPSE and State Government Department/ Organization, the matter shall be arbitrated through a committee comprising Secretary of the Ministry/Department of the Union to which the CPSE belongs, Secretary-

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Department of Legal Affairs and a Senior Officer (not below the rank of Secretary in the State Government) nominated by the Chief Secretary of the State concerned." Similarly sub-clause no. 4.4 of said OM states that "In case where one party (1st party) to the dispute is a Department/ Organization of a State Government, the procedure for admitting the dispute will be the same as above. However, in such cases, all meetings in connection with resolution of the dispute will be held in the administrative Ministry/ Department (Union) of the other party (2nd party) irrespective of the position of the 1st party whether as a Claimant or Respondent..."

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8. ARTICLE VIII: FORCE MAJEURE AND CHANGE IN LAW

8.1 Force Majeure Event

Any of the following events which is beyond the control of the Party claiming to be affected thereby (Affected Party) and which the Affected Party has been unable to overcome or prevent despite exercise of due care and diligence, and which prevents the Affected Party from performing any of its obligations under this Agreement shall constitute Force Majeure Event:

(a) Earthquake, flood, inundation and landslide;
(b) Storm, tempest, hurricane, cyclone, lightning, thunder or other extreme atmospheric disturbances;
(c) Fire, pandemic or epidemic
(d) Acts of terrorism;
(e) strikes, public agitations, labor disruptions or any other industrial disturbances;
(f) Action of a Government Agency having Material Adverse Effect including but not limited to;

(i) Acts of expropriation, compulsory acquisition or takeover by any Government Agency of the Project or any part there of or of BPCL's rights in relation to the Project,

(ii) Any judgment or order of a court of competent jurisdiction or statutory authority in India made against BPCL in any proceedings which is non-collusive and duly prosecuted by BPCL, and

(iii) any unlawful, unauthorized or without jurisdiction refusal to issue or to renew or the revocation of any Applicable Permits, in each case, for reasons other than BPCL's breach or failure in complying with the requirements of the Project, Applicable Laws, Applicable Permits, any judgment or order of a Governmental Agency or of any contract by which BPCL is bound.

(g) War, hostilities (whether declared or not), invasion, act of foreign enemy, rebellion, riots, weapon conflict or military actions, civil war, ionizing radiation, contamination by radioactivity from nuclear fuel, any nuclear waste, radioactive toxic explosion, volcanic eruptions, any failure or delay of a Contractor caused by the events mentioned in this sub clause for which no offsetting compensation is payable to BPCL.

8.2 Notice of Force Majeure Event

(a) As soon as practicable and in any case within 7 (Seven) days of the date of occurrence of a Force Majeure Event or the date of knowledge thereof, the Affected

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Party shall notice the other Party of the same setting out, inter alia, the following in reasonable detail:

(i) The nature and extent of the Force Majeure Event;
(ii) The estimated Force Majeure Period.
(iii) The nature of and the extent to which, performance of any of its obligations under this Concession Agreement is affected by the Force Majeure Event;
(iv) The measures which the Affected Party has taken or proposes to take to alleviate/mitigate the impact of the Force Majeure Event and to resume performance of such of its obligations affected thereby.
(v) Any other relevant information concerning the Force Majeure Event, and or the rights and obligations of the Parties under this Concession Agreement

(b) As soon as practicable and in any case within 5 (five) days of notification by the Affected Party in accordance with the preceding article (a), the Parties shall meet, hold discussions in good faith and where necessary conduct physical inspection/survey of the Plant in order to:

(i) assess the impact of the underlying Force Majeure Event,
(ii) to determine the likely duration of Force Majeure Period and,
(iii)To formulate damage mitigation measures and steps to be undertaken by the Parties for resumption of obligations the performance of which shall have been affected by the underlying Force Majeure Event.

8.3 Performance of Obligations

If the Affected Party is wholly or partially unable to perform any of its obligations under this Concession Agreement because of a Force Majeure Event, it shall be excused from performance of such obligations to the extent it is unable to perform the same on account of such Force Majeure Event provided that:

(a) Due notice of the Force Majeure Event has been given as required by the preceding clause
(b) The excuse from performance shall be of no greater scope and of no longer duration than is necessitated by the Force Majeure Event;
(c) the Affected Party has taken all reasonable efforts to avoid, prevent mitigate and limit damage, if any, caused or is likely to be caused to the Plant as a result of the Force Majeure events and to restore the Project Facilities, in accordance with the Good Industry Practice and its relative obligations under this Concession Agreement;
(d) When the Affected Party is able to resume performance of its obligations under this Concession Agreement, it shall give to the other Party written notice to that effect and shall promptly resume performance of its obligations hereunder, the non-issue of such notice being no excuse for any delay for resuming such performance;
(e) The Affected Party shall continue to perform such of its obligations which are not affected by the Force Majeure Event and which are capable of being performed in accordance with this Concession Agreement;

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8.4 Liability for other losses, damages etc.

Save and except as expressly provided in this Article 8, neither Party hereto shall be liable in any manner whatsoever to the other Party in respect of any loss, damage, cost, expense, claims, demands, and proceedings relating to or arising out of occurrence or existence of any Force Majeure Event or in respect of any consequential or remote losses or claims.

8.5 Changes in Law

8.5.1 Change in Law shall mean the occurrence or coming into force of any of the following, after the Concession Date:

(i) The enactment of any new law including laws related to environment;
(ii) The repeal, modification or re-enactment of any existing law;
(iii) A change in the interpretation or application of a law by a court of record; Provided that Change in Law shall not include:
   a) Coming into effect, after the Concession Date, of any provision or statute which is already in place as on the Concession Date,
   b) Any new law or any change in the existing law under the active consideration of or in the contemplation of any government as on the Concession Date which is a matter of public knowledge.

8.5.2 Upon Occurrence of a Change in Law/Policy, BPCL/NPNB/ CBDA may, notify other parties of the following:

(i) The nature and the impact of Change in Law on the Project;
(ii) In sufficient detail, the estimate of the additional Cost likely to be incurred by BPCL on account of Change in Law;
(iii) The measures, which BPCL has taken or proposes to take to mitigate the impact of Change in Law, including in particular, minimizing the additional Cost, such additional Cost shall be borne by BPCL
(iv) The relief sought by BPCL.

8.5.3 Upon receipt of the notice of Change in Law issued by BPCL pursuant to preceding sub-clause, NPNB and BPCL shall take all such steps as may be necessary to quantify the quantum of the additional Cost and relief measures.

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9. ARTICLE IX: EVENTS OF DEFAULT AND TERMINATION

9.1 Notwithstanding anything contained herein, BPCL shall have right to terminate this agreement if the CBG plant is not meeting the intended purpose, by giving one hundred and eighty days (180) days prior notice to NPNB. NPNB shall, in the event that it opts to take over the project, including the plant and equipment, have the power and authority to eventually take possession and control of the Plant including all equipment, all or any tools and plants, material installed or stored upon payment of the book value of the plant. In case, NPNB doesn't exercise such option, BPCL shall remove all the movable plant and machinery from the land within a period of one hundred and eighty days (180) days from the date of termination.

9.2 Events of Default

Event of Default shall mean either BPCL Event of Default or NPNB Event of Default or both as the context may admit or require, except under Force Majeure events.

9.2.1 BPCL Event of Default

BPCL shall be deemed to have committed a default or a breach in performance of this Agreement in the event when it directly or indirectly, fails or neglects, wholly or partly, to abide by all or any of the obligations imposed upon it under ARTICLE- II OBLIGATIONS OF BPCL or fails or neglects to comply with all or any of the obligations and responsibilities imposed on BPCL under the provisions of this Agreement at any time/s during the term of this Agreement.

9.2.2 NPNB Event of Default

NPNB shall be deemed to have committed a default or a breach in performance of this Agreement in the event when it directly or indirectly, fails or neglects, wholly or partly, to abide by all or any of the obligations imposed upon it under ARTICLE- III OBLIGATIONS OF NPNB or fails or neglects to comply with all or any of the obligations and responsibilities imposed on NPNB under the provisions of this Agreement at any time/s during the term of this Agreement.

9.2.3 CBDA Event of Default

CBDA shall be deemed to have committed a default or a breach in performance of this Agreement in the event when it directly or indirectly, fails or neglects, wholly or partly, to abide by all or any of the obligations imposed upon it under ARTICLE- IV OBLIGATIONS OF CBDA or fails or neglects to comply with all or any of the obligations and responsibilities imposed on CBDA under the provisions of this Agreement at any time/s during the term of this Agreement.

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9.3 Termination on Event of Default

9.3.1 Termination on BPCL Event of Default

a. Without prejudice to any other right or remedy which the NPNB may have in respect thereof under this Agreement, upon the occurrence of BPCL Event of Default, NPNB shall be entitled to terminate this Concession Agreement.

b) If NPNB decides to terminate this Concession Agreement, it shall in the first instance issue a preliminary notice ('NPNB Preliminary Notice") to BPCL.

c) Within thirty (30) days of receipt of the NPNB Preliminary Notice, BPCL, shall submit to NPNB in sufficient detail, the manner in which it proposes to cure the underlying Event of Default (the "BPCL's Proposal to Rectify"). In case of non-submission of BPCL's Proposal to Rectify within the said period of 30 (thirty) days, NPNB shall be entitled to terminate this Agreement by issuing a Final Termination Notice in the manner prescribed under Article 9.4. If BPCL's Proposal to Rectify is submitted within the period stipulated thereof, BPCL shall have further period of 120 (one hundred and twenty) days or as agreed by NPNB as per BPCL's Proposal to Rectify to remedy/cure the underlying Event of Default,

d) If, however BPCL fails to remedy/cure the underlying Event of Default within such further period allowed, NPNB shall be entitled to terminate this Concession Agreement, by issue of Final Termination Notice in the manner prescribed under Article 9.4.

e) Notwithstanding anything, if the Event of Default is not cured/remedied within 150 (one hundred and fifty) days from the date of Preliminary Notice, then NPNB shall be entitled to terminate this Concession Agreement, by issue of Final Termination Notice in the manner prescribed under Article 9.4, with an intimation to CBDA.

9.3.2 Termination for NPNB Event of Default.

a. Without prejudice to any other right or remedy which BPCL may have in respect thereof under this Agreement, upon the occurrence of NPNB Event of Default, BPCL shall be entitled to terminate this Concession Agreement with an intimation to CBDA.

b. If BPCL decides to terminate this Concession Agreement, it shall in the first instance issue a preliminary notice ("BPCL Preliminary Notice") to NPNB. Within 30 (thirty) days of receipt of BPCL Preliminary Notice, NPNB shall submit to BPCL in sufficient detail, the manner in which it proposes to cure the underlying Event of Default (the 'NPNB Proposal to Rectify'). In case of non-submission of NPNB Proposal to Rectify within the period stipulated therefore,

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BPCL shall be entitled to terminate this Concession Agreement by issuing Final Termination Notice in the manner prescribed under Article 9.4.

c. NPNB shall have period of 120 (one hundred and twenty) days or as agreed by BPCL as per NPNB's Proposal to Rectify to remedy/cure the underlying Event of Default. If, however, NPNB fails to remedy / cure the underlying Event of Default within such further period allowed, BPCL shall be entitled to terminate this Agreement by issuing a Final Termination Notice in the manner prescribed under Article 9.4.

d. Notwithstanding anything, if the Event of Default is not cured/remedied within 150 (one hundred and fifty) days from the date of Preliminary Notice, then BPCL shall be entitled to terminate this Concession Agreement, by issue of Final Termination Notice in the manner prescribed under Article 9.4.

9.3.3 Termination on Mutual Consent

This Agreement may be terminated with mutual consent of BPCL and NPNB at any point in time.

9.4 Final Termination Notice

If a Party having become entitled to do so decides to terminate this Concession Agreement pursuant to the preceding Article 9.3.1 or 9.3.2 or 9.3.3, it shall issue Final Termination Notice setting out:

a. In sufficient detail the underlying Event of Default / reasons for termination;
b. The Termination Date which shall be a date occurring not earlier than120 days from the date of Final Termination Notice;
c. The estimated Termination Payment including the details of computation thereof as stipulated in this Agreement and,
d. Any other relevant information.
e. Following issue of Final Termination Notice by either Party, the Parties shall promptly take all such steps as may be necessary

9.5 Withdrawal of Final Termination Notice

Notwithstanding anything inconsistent contained in this Concession Agreement, if the Party who has been served with the Final Termination Notice cures the underlying Event of Default to the satisfaction of the other Party at any time before the TerminationDate, the Final Termination Notice may be withdrawn by the Party which had issued the same; provided that the Party in breach shall compensate the other Party for any direct costs/consequences occasioned by the Event of Default which caused the issue of the Final Termination Notice.

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9.6 Rights of Parties upon Termination

9.6.1 Rights of NPNB upon Termination:

a. Upon Termination of this Concession Agreement on account of BPCL Event of Default,

b. NPNB shall, in the event that it opts to take over the project, including the plant and equipment, have the power and authority to eventually take possession and control of the Plant including all equipment, all or any tools and plants, material installed or stored upon payment of compensation, if any, as determined on the dispute resolution mechanism.

9.6.2 Rights of BPCL upon Termination: Upon Termination of this Agreement on account of NPNB Event of Default:

(i) NPNB shall, either;

a. Purchase the Plant notwithstanding the completion status of the Plant on an "as is where is basis from BPCL and BPCL shall be entitled to receive from NPNB, termination payment equal to 100% of the value of the Plant which means capital investment i.e. net of depreciation as on date ("Plant Cost'). BPCL and NPNB mutually appoint a 3rd party Chartered Accountant or any equivalent authority to audit the depreciation value of the asset.

b. In the event NPNB refuses or is unable to pay the Plant cost as required BPCL shall retain the plant and clear the land within 6 months from the termination.

(ii) Notwithstanding anything contained herein, NPNB shall not be entitled to take the Plant unless and until NPNB pays the Plant Cost.

9.6.3 Accrued Rights of Parties

Notwithstanding anything to the contrary contained in this Concession Agreement, Termination pursuant to any of the provisions of this Concession Agreement shall be without prejudice to accrued rights of either Party including its right to claim and recover money, damages and other rights and remedies which it may have in law or contract. The rights and obligations of either Party under this Agreement, including without limitation those relating to the "Termination Payment", shall survive the Termination but only to the extent such survival is necessary for giving effect to such rights and obligations.

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10 ARTICLE X: REPRESENTATIONS AND WARRANTIES

10. 1 Representations and Warranties of BPCL

BPCL represents and warrants to NPNB that:

a) it is duly organized, validly existing and in good standing under the laws of India;
b) it has full power and authority to execute, deliver and perform its obligations under this Concession Agreement and to carry out the transactions contemplated hereby;
c) It has the financial standing and capacity to undertake the Project
d) it has taken all necessary corporate and other action under Applicable Laws and its constitutional documents to authorize the execution, delivery and performance of this Agreement;
e) this Concession Agreement constitutes its legal, valid and binding obligation enforceable against it in accordance with the terms hereof;
f) the execution, delivery and performance of this Concession Agreement not conflict with, result in the breach of, constitute a default under or accelerate performance required by any of the terms of BPCL's Memorandum and Articles of Association;
g) No bribe or illegal gratification has been paid or will be paid in cash or kind by or on behalf of BPCL to any person to procure the Concession.

10. 2 Representations and Warranties of NPNB

NPNB represents and warrants to BPCL that:

a) NPNB has full power and authority to grant the Concession and allot land Site to BPCL on nominal lease rate as per as per Department of Urban Administration and Development, Chhattisgarh vide order no. F 5-7/2025/18 dated 07.05.2025 to allocate government land at concessional lease rate of Rs 1 per square metre for a maximum period of 25 years to PSUs and government Oil and Gas marketing companies for setting up CBG plants in Chhattisgarh; Schedule of land and applicable lease rent is annexed herewith (attached as Annexure "C").
b) NPNB has taken all necessary action to authorize the execution, delivery and performance of this Concession Agreement;
c) This Concession Agreement constitutes NPNB's legal, valid and binding obligation enforceable against it in accordance with the terms hereof;
d) There are no suits or other legal proceedings pending or threatened against NPNB in respect of the Project Site.
e) The Site allotted to BPCL for the Project
   (i) Have been acquired through the due process of law; or
   (ii) Belongs to or has been leased to or is vested in the NPNB, and that the NPNB has full ownership, powers to hold, dispose of and deal with the same consistent, inter-alia, with the provisions of this Concession Agreement and BPCL shall, have no liability regarding any compensation payment on account of land acquisition or rehabilitation/resettlement of any Persons affected directly and/or indirectly thereby.

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11 ARTICLE XI:INDEMNITY

11. 1 Indemnity

a) Subject to Clause 11.1(b) below, the Concessionaire shall be responsible for, release, hold harmless and indemnify the NPNB and the NPNB Related Parties on demand from and against, all suits, actions, claims, demands, losses, damages, fines, penalties, costs or expenses (including costs of legal fees) or liability for the following within the leased premises:

i. death or personal injury of any person;
ii. loss of or damage to property;
iii. non-compliance by the Concessionaire or its Subcontractor(s) with Applicable Laws or Applicable Permits (including specifically environmental laws and environmental consents and labor welfare legislations);
iv. non-compliance by the Concessionaire or its Subcontractor(s) with the EMP or OHS Plan;
v. any damage caused to the environment by the Concessionaire;
vi. BPCL's failure to pay all applicable Taxes, in connection with the Project;
vii. any third-party losses or claims; and
viii. any claims and/or fines or penalties imposed by any Government Authority in relation to the Site or the Project Facilities,

b) The BPCL shall not be required to indemnify the Authority for any injury, loss, damage, cost, and expense caused by the negligence or Wilful Misconduct of the Authority or the Authority Related Parties or by a breach by the Authority of its obligations under this Agreement.

c) The NPNB shall have the right, but not the obligation, to contest, defend, and litigate any claim, action, suit or proceeding by any third party alleged or asserted against them in respect of, resulting from, related to or arising out of any matter for which they are entitled to be indemnified under this Agreement, and the reasonable costs and expenses (including legal fees) thereof, shall be subject to the indemnification obligations of the NPNB.

If, however, the BPCL acknowledges in writing its obligations to indemnify the NPNB in respect of loss to the full extent provided by this Agreement, the BPCL shall be entitled, at its option, to assume and control the defense of such claim, action, suit or proceeding at its expense and through a counsel of its choice if it gives prompt notice of its intention to do so to the NPNB and reimburses the NPNB for the costs and expenses incurred by the NPNB prior to the assumption by the BPCL of such defense. A Party shall not settle or enter into a compromise with respect to any such claim, action, suit or proceeding without the prior written consent of the other Parties, which consent shall not be unreasonably withheld or delayed. Notwithstanding the foregoing, the NPNB shall have the right to employ its own counsel and such counsel may participate in such

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action, but the fees and expenses of such counsel, as and when incurred, shall be at the expense of the NPNB.

d) The NPNB shall be responsible for, release, hold harmless and indemnify the BPCL and the BPCL Related Parties on demand from and against, all suits, actions, claims, demands, losses, damages, fines, penalties, costs, or expenses (including costs of legal fees) any other liability incurred or suffered by the BPCL under Applicable Laws, or pursuant to the law of torts, principles of absolute liability or strict liability or polluter pays principle, as a result of:

   i. contamination of the land, water, environment and air quality and/or any findings of pollutants, chemical waste, hazardous waste, minerals, fossils, antiquities, structures or other remnants or things either of particular geological or archaeological interest)that existed at the Site prior to handover of the Site to the BPCL, provided that, such environmental pollution, contamination or health hazard is not identified in the Site Contamination Report and is not attributable to any act or omission of the BPCL; or

   ii. any environmental pollution, contamination or health hazard caused by the delivery of any Prohibited Waste to the Site after the handover of the Site to the BPCL.

e) The Authority shall not, directly, or indirectly, bring or cause to be brought any action, demand, claim, or other proceedings against the BPCL in connection with any pre-existing contaminations and findings at the Site identified in the Site Contamination Report.

f) The provisions of this Article 11 shall survive the termination of this Agreement.

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12 ARTICLE XII: MISCELLANEOUS

12.1 Amendment

This Concession Agreement together with the Schedules, Appendices, and Annexures constitute a complete and exclusive set of the terms of the Agreement between the Parties on the subject hereof and no amendment or modification hereto shall be valid and effective unless agreed to by allthe parties hereto and evidenced in writing,

12.2 Waiver

Waiver by either party of any default by the other Party in the observance and performance of any provision of or obligations under this Concession Agreement:

a) shall not operate or be construed as a waiver of any other; - subsequent default hereof or of other provisions or obligations under this Concession Agreement;
b) shall not be effective unless it is in writing and executed by a duly authorized representative of such Patty; and
c) shall not affect the validity or enforceability of this Concession agreement in any manner.

12.3 Survival Termination of this Agreement

a) Survival of provision after Termination of this Agreement shall not relieve BPCL or NPNB of any obligations already incurred hereunder which expressly or by implication survives Termination hereof, and

b) Except as otherwise provided in any provision of this Concession Agreement expressly limiting the liability of either Party, shall not relieve either party of any obligations or liabilities for loss or damage to the other party arising out of or caused by acts or omissions of such party prior to the effectiveness of such termination or arising out of such termination.

12.4 Notices

Unless otherwise stated, notices to be given under this Concession Agreement including but not limited to a notice of waiver of any term, breach of any term of this Concession Agreement and termination of this Concession Agreement, shall be in writing and shall be given by hand delivery, courier, email and delivered or transmitted to the Parties at their respective addresses set forth below or such address, telephone numbers or facsimile number as may be duly notified by the respective Parties from time to time:

BHARAT PETROLEUM CORPORATION LIMITED

.....

NAGAR PALIK NIGAM BILASPUR

.....

CHHATTISGARH BIOFUEL DEVELOPMENT AUTHORITY

.....

.....

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

12.5 Severability

If for any reason whatsoever any provision of this Concession Agreement is or becomes invalid, illegal or unenforceable or is declared by any court of competent jurisdiction/Arbitral Tribunal or any other Instrumentality to be invalid, illegal or unenforceable, the validity, legality or enforceability of the remaining provisions shall not be affected in any manner, and the Parties shall negotiate in good faith with a view to agreeing upon one or more provisions which may be substituted for such invalid, unenforceable or illegal provisions, as nearly as is practicable, Provided that failure to agree upon any such provisions shall not be subject to dispute resolution under this Concession Agreement or otherwise.

12.6 No Partnership

Nothing contained in this Concession Agreement shall be construed or interpreted as constituting a partnership between the Parties. Neither party shall have any authority to bind the other in any manner whatsoever.

12.7 Language

All notices required to be given under this Agreement and all communications, documentation and proceedings which are in any way relevant to this Concession Agreement shall be in writing and in English language.

12.8 Counterparts

This Concession Agreement may be executed in threecounterparts, each of which when executed and delivered shall constitute an original of this Concession Agreement but shall together constitute one and only the Concession Agreement.

IN WITNESS WHEREOF the parties hereto have placed their respective hands and seals hereto on the day and year first herein above mentioned SIGNED, SEALED AND DELIVERED BY DULY AUTHORISED SIGNATORY

AUTHORIZED SIGNATORY OF BPCL:	AUTHORIZED SIGNATORY OF NPNB:	AUTHORIZED SIGNATORY OF CBDA:
BHARAT PETROLEUM CORPORATION LTD. MUMBAI	Commissioner Mpl. Corporation Bilaspur (C.G.)	सुमित सरकार मुख्य कार्यपालन अधिकारी छ.ग. बायोफ्यूल विकास प्राधिकरण (ऊर्जा विभाग, छ.ग. शासन) रायपुर (छ.ग.)
IN PRESENCE OF NAME: SASI PRAKASH R ADDRESS: GM CRB, BPCL, MUMBAI.	IN PRESENCE OF NAME: ANUPAM TIWARI ADDRESS: MUNICIPAL CORPORATION BILASPUR	IN PRESENCE OF NAME: Santosh Maitry ADDRESS: CBDA

Chief Executive Officer
State Urban Development Agency
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ANNEXURE Z

ULB WISE DETAILS OF IDENTIFIED SMALL LEGACY WASTE DUMPSITES

Sr. No.	Name of the District	Urban Local Bodies	Name of the location where unprocessed waste is dumped	Number of dumpsites (No.s)	Area covered by dumpsites (Acre)	Total Quantity of uncollected MSW at the dumpsites (In Last 6 Month) (MT)	Latitude and Longitude of the dumpsite		Google link of the dumpsite location
							Latitude	Longitude	
Total				**155**	**205.12**	**330087.7**	**-**	**-**	**-**
1	Raipur	Raipur Nagar Nigam	-	-	-	-	-	-	-
2		MandirHasoud Nagar Palika	nakti road, muktidham ke pas, ward 10 mandir hasaud	1	0.5	72	21.2194722	81.7571633	https://maps.app.goo.gl/RU1cAWvpcPnECk8B6
3		Chandkhuri Nagar Panchayat	Gauthan road, mungi road, ward 04 Chandkhuri	1	0.3	19	21.3149374	81.8119987	https://maps.app.goo.gl/XgX48xLxc9JixHqG8
4		Samoda Nagar Panchayat	near slrm	1	0.2	36	21.283205	82.081181	https://maps.app.goo.gl/3PPYxEwtHVYB2PZr7
5		Birgaon Nagar Nigam	-	0	-	-	-	-	-
6		Tildanewra Nagar Palika	gram Parshada	1	0.2	72.3	21.55059	81.773415	https://maps.app.goo.gl/7qRLbpvgi1fVsmee8?g_st=aw
7		Gobranawapara Nagar Palika	Behind SLRM center Tarri	1	1	96	20.96173	81.85322	https://maps.app.goo.gl/FXasuqB3T9znwbFG6
8		Aarang Nagar Palika	Ward--	1	0.3	90	21.198497	81.974047	https://maps.app.goo.gl/L56UtZJ52B1bPBwE8
9		Abhanpur Nagar Palika	Near WTP Belbhata Abhanpur	1	0.5	49.5	21.051944	81.766571	https://maps.app.goo.gl/ALxzu9LMFZ7Kizcw9
10		Kharora Nagar Panchayat	behind gothan road ward 03 kariya dama kharora	1	0.5	31	21.4102997	81.9163045	https://maps.app.goo.gl/wLHy7TicpYDK71QQ8
11		Manacamp Nagar Panchayat	-	0	-	-	-	-	-
12		Kunra Nagar Panchayat	Ward Number 04 Kolhan Nala Road Kura	1	0.4	45	21.435063	81.671461	https://goo.gl/maps/ARXqmAHdUzkzwmpW7
13	Gariyaband	Gariyaband Nagar Palika	Near Compost Shed	1	0.23	72	20.6265	82.0845	https://goo.gl/maps/H4YqaWoihT1pEk9m8
14		Rajim Nagar Panchayat	Near SLRM Center Rajim Ward 01	1	1	36	20.9785	81.8844	https://maps.app.goo.gl/hEhtZQ9QizSxYLYy7?g_st=aw
15		Fingeshwar Nagar Panchayat	Near SLRM Center Ward 06 Fingeshwar	1	1	38	20.9795	82.0471	https://goo.gl/maps/XLnXqFbwM8hxav2x6?g_st=aw
16		Chhura Nagar Panchayat	near compost shed chura	1	0.15	20	20.8129	82.1955	https://goo.gl/maps/ZdXR1qjRhtoujtYJA
17	Dhamtari	Dhamtari Nagar Nigam	Sorid ward bagtarai road Dhamtari	1	3	13000	-	-	-
18		Kurud Nagar Panchayat	ward 9, near gauthan	1	1	48.6	20.825961	81.714264	https://maps.app.goo.gl/ro8WEd8yeADWYTJh9
19		Magarload Nagar Panchayat	Gram- Belardona, Magarlod Gariyaband road	1	1	23.4	20.7418049	81.8570974	https://maps.app.goo.gl/qet1Fzk9K26rpzQY7
20		Nagri Nagar Panchayat	ward 12	1	1	46	20.342895	81.956799	https://maps.app.goo.gl/HT6Gv6FXwKfHw4eaA
21		Bhakhara Nagar Panchayat	ward 02	1	1.2	26.5	20.906248	81.59912	https://maps.app.goo.gl/Zu6ikTKD7tnKRLK48?g_st=awb
22		Aamdi Nagar Panchayat	ward 11	1	1	24.8	20.771476	81.479847	https://maps.app.goo.gl/RbCzWV6QsQ95qLqF6?g_st=awb
23		Mahasamund Nagar Palika	Near SLRM centre tumadabari tumgaon Road Mahasamund	1	2	270	21.13876	82.101218	https://maps.app.goo.gl/A5ckZUmsqsg1ejhEA

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ULB WISE DETAILS OF IDENTIFIED SMALL LEGACY WASTE DUMPSITES

Sr. No.	Name of the District	Urban Local Bodies	Name of the location where unprocessed waste is dumped	Number of dumpsites (No.s)	Area covered by dumpsites (Acre)	Total Quantity of uncollected MSW at the dumpsites (In Last 6 Month) (MT)	Latitude and Longitude of the dumpsite		Google link of the dumpsite location
							Latitude	Longitude	
Total				**155**	**205.12**	**330087.7**	-	-	-
24	Mahasamund	Bagbahara Nagar Palika	near ward 09 wineshop pithora roads bagbahara	1	2	90	21.0436	82.403	https://maps.app.goo.gl/jwi2drUshNWbtkfT9
25		Saraipali Nagar Palika	Ward No.07 Near SLRM Center	1	0.5	81	21.324292	83.022597	https://maps.app.goo.gl/vTnj7mgh6ar5tUWb6
26		Pithora Nagar Panchayat	near ward 8 purani basti para pithora	1	0.8	36	21.2447	82.5119	https://maps.app.goo.gl/poup2WRYb814P64d9
27		Basna Nagar Panchayat	Ward No.04 Near SLRM Center	1	0.5	36	21.28718601	82.82230063	https://goo.gl/maps/GUhe1HRvpX43V6JYA
28		Tumgaon Nagar Panchayat	Ward no.02 Near jogidera mahasamnd Road Tumgaon	1	1	54	21.18978	82.134512	https://maps.app.goo.gl/G5oysbapHh3Qq3DS7
29	Balodabazar - Bhatapara	Lawan Nagar Panchayat	ward no. 8 near pani tanki	1	1	29	21.637011	82.342615	https://maps.app.goo.gl/cPc9rHjoD8taCgHb9
30		Tundra Nagar Panchayat	ward no 6	1	1	28	21.67411	82.62304	https://goo.gl/maps/5nepy6EQLTQJx7L88
31		Balodabazar Nagar Palika	Village - Bharslea, Tehsil - Balodabazar, District - Balodabazar-Bhatapara	1	2.5	162	21.411046	82.831254	https://maps.app.goo.gl/31mmtymrbxiChNj29
32		Bhatapara Nagar Palika	gram khapradih	1	1	117	21.734177	81.972159	https://maps.app.goo.gl/ksvrZc3e12SuxpKT8?g_st=aw
33		Kashdol Nagar Panchayat	Ward No 1 vidhya nagar	1	1	64	21.62966	82.43542	https://maps.app.goo.gl/GWVw26EkBYxXE9Uy9
34		Palari_BB Nagar Panchayat	Ward 01 SWAMI VIVEKANAND near fstp plant	1	1	29	21.5377	82.1431	https://maps.app.goo.gl/AZAxJ1A8SnL99ZMr6
35		Simga Nagar Palika	Ward Number 09 Ekta Nagar Simga	1	0.6	72	21.634428	81.71567	https://maps.app.goo.gl/SKRdAfp2HKMTVix49
36	Durg	Durg Nagar Nigam	Near Kabir Ashram, Ward No. 54, Potiyakala	1	1.52	1385	21.160139	81.277741	https://maps.app.goo.gl/HMKJmapPbqgbDksM9
37		Bhilai Nagar Nigam	Bogda Puliya jamul	1	7.2	305000	21.2439	81.3771	https://maps.app.goo.gl/S6JL7DqnveaQcSdw5
38		BhilaiCharoda Nagar Nigam	Patharra khadan ward no. 22 Charoda bhatapara	1	1.2	455	21.237819	81.451931	https://maps.app.goo.gl/Gt3Jm7Zw47b1addD7
39		Jamul Nagar Palika	Ward 10 near railway line	1	0.8	20	21.251193	81.397313	https://maps.app.goo.gl/6DuxMzBtz5B6NHbP9
40		Kumhari Nagar Palika	ward 04 mahamay road	1	1.2	73	21.270498	81.53321	https://maps.app.goo.gl/sv8vEcXYP3AK63ek8
41		Ahiwara Nagar Palika	Ward no .4 j. K lakshmi bypass	1	1	101	21.3676816	81.4249674	https://maps.app.goo.gl/1bq7kvQLbQqhZFZbA?g_st=com.google.maps.preview.copy
42		Dhamdha Nagar Panchayat	Ward no 11 beside iti college	1	1	34	21.4603083	81.3112109	https://maps.app.goo.gl/XMnwXUKtkMR9r2Bu6?g_st=com.google.maps.preview.copy
43		Patan Nagar Panchayat	Ward No. 04 , Bhatapara , Pandar Road	1	1	29	21.04	81.53	46023
44		Utai Nagar Panchayat	Ward No. 09 , Nehru Nagar , Borsi Road	1	0.1	31	21.11849	81.365955	https://maps.app.goo.gl/FmxLPaHYEhExro6C8
45		Risali Nagar Nigam	Ward 21 , Shiv Para	1	0.3	541	21.16	81.36	46023

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							Latitude	Longitude	
Total				**155**	**205.12**	**330087.7**	-	-	-
46	Bemetara	Bemetara Nagar Palika	Village - Piparbhattha	1	8.5	93	21.695755	81.583578	https://maps.app.goo.gl/5ah9URTFGDhwm4a7A
47		Saja Nagar Panchayat	Near Compost Shed Ward no 13 Saja	1	0.45	20	21.650823	81.320697	https://maps.app.goo.gl/ZNHSb1jGM7rkzuZQ9
48		Thankhamhariya Nagar Panchayat	Near SLRM centre Ward no 1 Thankhamhariya	1	1.1	28	21.802697	81.31186	https://maps.app.goo.gl/iJ2cTFADJDqMFtnP8
49		Devkar Nagar Panchayat	near muktidham, ward 15	1	0.5	17	21.570418	81.315371	https://maps.app.goo.gl/ZEPatoEdR5LAeiYP8
50		Berla Nagar Panchayat	Village - Bahera	1	0.5	17	21.514905	81.48943	https://maps.app.goo.gl/xbqeNZKXq3Exr8hJ6
51		Parpodi Nagar Panchayat	near , dhan uparjan kendra ,ward 3	1	0.5	17	21.589069	81.21369	https://maps.app.goo.gl/W1hD9u2ZRqtnSBZ1A
52		Nawagarh_B Nagar Panchayat	Chir Bangla	1	1.5	40	21.8981466	81.611995	https://earth.google.com/web/search/Nawagarh+district+bemetara,+Chhattisgarh
53		Maro Nagar Panchayat	Subhash Chandra Bose Ward	1	2	17	21.86324303	81.84767262	https://earth.google.com/web/search/Maro+district+bemetara,+Chhattisgarh
54	Balod	Balod Nagar Palika	near indoor stadium ward no.12	1	2	96	20.43236	81.12441	https://maps.app.goo.gl/vWxMcBBXqkWGkZ4G8?g_st=aw
55		DalliRajhara Nagar Palika	Ward No 1 Rajhara Baba Ward	1	1	201.6	20.580521	81.09502	https://maps.app.goo.gl/cybpZJSPXdEX1ecy8
56		Gunderdehi Nagar Panchayat	Ward Number 3 slrm center ke pass	1	1	55	20.950929	81.284954	https://maps.app.goo.gl/12siTKmX8pE7sq3477g_st=com.google.maps.preview.copy
57		Doundi Nagar Panchayat	Near SLRM Center, Ward No 13	1	0.5	25.8	20.497965	81.0951	https://maps.app.goo.gl/551MksyNdQTQshz1A
58		DoundiLohara Nagar Panchayat	Near slrm center ward no 11,dr ambedakar ward	1	0.5	20	20.78542361	81.05421563	https://maps.app.goo.gl/5vbEVkXe2usv8G1i77g_st=aw
59		Gurur Nagar Panchayat	near jogiya talab	1	1	12	20.679398,	81.404449	https://maps.app.goo.gl/RGbzp2Lz3FxSLAEF8
60		Arjunda Nagar Panchayat	Ward 4 Near Krishana Kunj	1	1	17	20.964231	81.193397	https://maps.app.goo.gl/Nr5EaAopJMWZ5DC59?g_st=com.google.maps.preview.copy
61		Chikhlakasa Nagar Panchayat	Slrm center near at ward no 10 indira colony ward	1	0.5	20	20.5362489	81.07856921	https://maps.app.goo.gl/5kCuRwLcGDQvkyBUA?g_st=aw
62	Rajnandgaon	Rajnandgaon Nagar Nigam	Bajrangpur Navagaon Ward No. 1 Rajnandgaon	1	2	1092	21.119504	81.00715	https://maps.app.goo.gl/2NwdHmbNNQRvHxha8
63		Dongargarh Nagar Palika	ward number 01 near by compost shed	1	1	162	21.20684464	80.75467625	https://maps.app.goo.gl/hFpupche8XbLCooL67g_st=aw
64		Dongargaon Nagar Panchayat	near ward number 14 kariyatola compost shed	1	2	55	20.9561	80.834673	https://maps.app.goo.gl/gXQjiSdTaFKpLvTH77g_st=aw
65		Churiya Nagar Panchayat	chandayni dihi chhuriya	1	1	30	21.0049	80.3641	https://maps.app.goo.gl/gyFdEqC5ZmNukwE97g_st=aw
66		Kawardha Nagar Palika	1. Transport Nagar	1	1	117	22.017215	81.241285	https://maps.app.goo.gl/YDxAvtGPwjCr3Uxt7

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67	Kabirdham	Pandriya Nagar Palika	1.) New bus stand 2.) Behind Manikanchan kendra	2	2.2	49	216472 2.)22	52917 2.) 81.	1.)https://maps.app.goo.gl/mCkxREHswgV5pGZn8?g_st=aw 2.)https://maps.app.goo.gl/9PPjpaRDQmJsd4LaA?g_st=aw
68		Bodla Nagar Panchayat	Near Datilha Mandir	1	0.5	19.8	22.180261	81.188926	https://maps.app.goo.gl/ev1ohWTZD9CgqeKE9?g_st=aw
69		Pandatarai Nagar Panchayat	1). Near muktidham	1	0.42	18	22.1833346	81.3256392	https://maps.app.goo.gl/NpzAVgSS7A7TAEV37?g_st=aw
70		SahspurLohara Nagar Panchayat	ward no.03 sahu para muktidham	1	0.5	20	21.832307	81.115564	https://maps.app.goo.gl/iPi8GYQBhSpiTHQM9
71		Pipariya Nagar Panchayat	Behind Muktidham ward No 15	1	2	18	22.002088	81.317227	https://maps.app.goo.gl/Ax3nev4UJRd7Lhq38
72	Khairagarh - Chhuikhadan - Gandai	Khairagarh Nagar Palika	-	0	-	-	-	-	2026
73		Gandai Nagar Panchayat	Ward no 1 , baira bhata road ,bhadbhadi,Gandai	1	0.8	28.8	21.665332	81.056354	https://maps.app.goo.gl/RzAmdS1cbDijJhRM6
74		Chhuikhadan Nagar Panchayat	-	0	-	-	-	-	2026
75	Mohla - Manpur - Ambagarh Chowki	AmbagarhChowki Nagar Panchayat	ward number 14 near slrm center	1	0.5	20	20.771801	80.763261	https://maps.app.goo.gl/G3QUdEmUAKE37Arc6?g_st=aw
76	Bilaspur	Bilaspur Nagar Nigam	-	0	-	-	-	-	-
77		Takhatpur Nagar Palika	Ward No 15, Belsari	1	2.5	98	22.135932	81.881502	https://maps.app.goo.gl/F7voqkhP6EFSTLYC6
78		Ratanpur Nagar Palika	mela Ground Ratanpur	1	1.2	76	22.282041	82.176083	https://maps.app.goo.gl/sGSLjwynj5jD41sy5
79		Kota Nagar Panchayat	Ward No 12, MUKHTIDHAM	1	1.8	85	22.294221	82.03001	https://maps.app.goo.gl/terXYyTrCDT5V2RQ9
80		Bodri Nagar Palika	ward 10 airport road	1	3	41.4	22.00532	82.11603	https://maps.app.goo.gl/wRF6PSmXwfePftBr8
81		Bilha Nagar Panchayat	ward 12 kesla	1	3	9	21.96121	82.5728	https://maps.app.goo.gl/VjUWv1SVPRqyvDyr7
82		Malhar Nagar Panchayat	ward no 1 near compost shed	1	0.6	54	21.899683	82.255467	https://maps.app.goo.gl/GoetE47pntd8o8ZU7
83		Raigarh Nagar Nigam	-	0	-	-	-	-	
84		Kharsiya Nagar Palika	WARD 14 NEAR RAILWAY SIDE KE PAS	1	2	72.4	21.92499	83.112063	https://maps.app.goo.gl/5m2XKfZJqhpCJSor7?g_st=aw
85		Dharmjaygarh Nagar Panchayat	ward 15 Naraitikra	1	2	1150	22.459749	83.237087	https://goo.gl/maps/Bt5uKdFSYYQqqoRdA

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86	Raigarh	Gharghoda Nagar Panchayat	Near Bypass Gharghoda	1	1	30	22.17249	83.3359	https://maps.app.goo.gl/iDJ7VNYPLnpq1pK7A
87		Lailunga Nagar Panchayat	kesaldarha	1	2	31	22.382633	83.590341	https://maps.app.goo.gl/KD6xQDFcWxtpmtzU8
88		Kirodimalnagar Nagar Panchayat	WARD 4 MINI NAGAR SLRM KE PICHHE	1	1	46.8	21.935059	83.332612	https://maps.app.goo.gl/ptNLQ2Ldoud1dXW66?g_st=aw
89		Pussore Nagar Panchayat	ward number 05	1	1.2	16.2	21.763909	83.374341	https://maps.app.goo.gl/TS3GLdTJ3nJXKjcq5
90	Mungeli	Mungeli Nagar Palika	Jamha	1	4.3	117	22.01182	81.43594	https://maps.app.goo.gl/CJWfxNY6ugTRDFjR7?g_st=aw
91		Lormi Nagar Palika	Budhwara	1	4	54	22.278126	81.699999	https://maps.app.goo.gl/vtB4E52S6gKLBtK76
92		Pathariya Nagar Panchayat	Ward no 09 Near Hatt Bazaar	1	1	14.4	-	-	-
93		Sargaon Nagar Panchayat	Ward No 13 Behind Nagar Panchayat Office	1	1.5	23.4	21.902514	81.988591	https://maps.app.goo.gl/tL87ExRmYJNH4sqL8
94	Gaurela - Pendra - Marwahi	Gaurela Nagar Palika	ward no 12 near tikarkala	1	2.1	73	22.767397	81.919628	https://maps.app.goo.gl/H5UqnmsRQAKbaMzr7?g_st=aw
95		Pendra Nagar Palika	ward no 03 near SLRM Center	1	2.4	46.8	22.771871	81.944358	https://maps.app.goo.gl/NkmKdApoBaag4cs48?g_st=aw
96	Janjgir - Champa	JanjgirNaila Nagar Palika	ward no 25 near slrm centre	1	1.8	180	21.987332	82.57977	https://maps.app.goo.gl/VbdxH28avjzwJbDt7?g_st=aw
97		Champa Nagar Palika	ward 14 prram nagar	1	1.2	152	22.016623	82.654252	https://maps.app.goo.gl/XUWfSLsJr46Kdi9j7?g_st=aw
98		Akaltara Nagar Palika	Savariya Dera	1	8	36	22.0021777	82.4487116	https://g.co/kgs/em9LAZx
99		Balouda Nagar Panchayat	Mukti Dham ke pass ward 3	1	4	46	22.1311417	82.4967352	https://g.co/kgs/73v7iVM
100		Kharod Nagar Panchayat	Ward No 10 Near Gandhi Chowk Kharod	1	1.5	29	21.44176	82.3442	https://maps.app.goo.gl/ZAWquGd7GR6smfAT6
101		Shivrinarayan Nagar Panchayat	Ward No 12 Near Muktidham Shivrinarayan	1	1.2	26	21.7201188	82.5992546	https://maps.app.goo.gl/cv1xBdn3w1RfbCb98
102		Saragaon Nagar Panchayat	ward 1 FCI road	1	0.4	18	22.00349	82.752038	https://maps.app.goo.gl/ruj6mckuHneTeVBAA
103		Nawagarh_J Nagar Panchayat	ward 11 behind gramin bank	1	0.5	28	21.845233	82.662536	https://maps.app.goo.gl/3d9kzSXvPQXAy4CKA?g_st=aw
104		Rahaud Nagar Panchayat	Ward No 02 Sadak Para Near Bus Stand Rahod	1	1.8	36	21.8205734	82.5059674	https://maps.app.goo.gl/tTwcvfNaCbu41P3j9
105	Sarangarh -	Sarangarh Nagar Palika	Gadaha Bhata Road	1	1	72.1	21.588883	83.087307	https://maps.app.goo.gl/4xnHzXCEZvDQkLah7
106		Sariya Nagar Panchayat	Bhulumda chowk	1	1	38.9	21.640889	83.372239	https://maps.app.goo.gl/XGFdqt3trzJvvqPo6
107		Baramkela Nagar Panchayat	Behind Muktidham	1	1	16.9	21.564198	83.268855	https://maps.app.goo.gl/khz6kXuUaeVzB3oz6

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108	Bilaigarh	Bhatgaon_SB Nagar Panchayat	Near SLRM Center	1	0.27	27.4	21.650733	82.792524	https://maps.app.goo.gl/WkESMR2dpiNDbDec9?g_st=aw
109		Bilaigarh Nagar Panchayat	Behind Dashara Maidan	1	0.66	14.7	21.6380249	82.7134459	https://maps.app.goo.gl/ceGyegN7sAFMNkai9?g_st=aw
110	Korba	Korba Nagar Nigam	-	0	-	-	-	-	-
111		Dipka Nagar Palika	-	0	-	-	-	-	-
112		Katghora Nagar Palika	ward no 1, chhira, behind FCI Godam	1	1	54	22.498781	82.564338	https://maps.app.goo.gl/87EUEvnMAFCCRbfg9?g_st=aw
113		Pali Nagar Panchayat	-	0	-	-	-	-	-
114		Churikala Nagar Panchayat	ward no 15, dhanras road	1	0.5	21	22.446727	82.640748	https://maps.app.goo.gl/47sReeZqSM5UWzYu6?g_st=aw
115	Sakti	Sakti Nagar Palika	Behind Muktidham Ward no.14	1	1	90	22.020117	82.94603	https://maps.app.goo.gl/wi33khK9sTXDWxbL6?g_st=aw
116		Nayabaradwar Nagar Panchayat	Near SLRM Center	1	0.21	33.4	22.020524	82.809347	https://maps.app.goo.gl/j8hbAu5LwKMiepmz9?g_st=awb
117		Aadbhar Nagar Panchayat	Ward no.10 Near Belpan Talab , Limgaon Road	1	0.7	25.2	21.944512	83.026293	https://maps.app.goo.gl/VZTaSbLqusRemFcA8
118		Jaijepur Nagar Panchayat	Near SLRM Center	1	0.2	29.1	21.834988	82.836189	https://maps.app.goo.gl/pxj88rVgEbufFKL57?g_st=awb
119		Dhabhara Nagar Panchayat	Near SLRM Center	1	0.5	28.8	21.776566	83.068743	https://maps.app.goo.gl/ZRhB5t1YbMAVqdFAA
120		Chandrapur Nagar Panchayat	Near SLRM Center	1	0.5	28	21.713623	83.232775	https://maps.app.goo.gl/BjfSA54acLiePMoi6
121	Sarguja	Ambikapur Nagar Nigam	-	0	-	-	-	-	-
122		Sitapur Nagar Panchayat	-	0	-	-	-	-	-
123		Lakhanpur Nagar Panchayat	Near SLRM Center	1	2	45	22.999522	83.033912	https://maps.app.goo.gl/pHk9LWAE5T9F5MKR8
124	Jashpur	Jashpurnagar Nagar Palika	Ward 08, near Compostshed, Jashpur Nagar	1	0.2	90	22.893326	84.15685	https://maps.app.goo.gl/HPPCCH1of5ujLksR7
125		Patthalgaon Nagar Palika	NANDAN JHARIYA WARD 08 PATHALGAON	1	2	60.2	22.533358	83.43612	https://maps.app.goo.gl/YVvtbccAiwQsVkib6?g_st=ac
126		Kotba Nagar Panchayat	Near SLRM Centre	1	1	36	22.430818	83.730118	https://goo.gl/maps/DshfnW24PQZFsqQv9
127		Bagicha Nagar Panchayat	Ward 09, Near SLRM Centre	1	0.2	32.4	22.89489	83.667481	https://maps.app.goo.gl/o5DqFda5Ufg3LSGk9
128		Kunkuri Nagar Panchayat	Ward 06 Dugdugiya	1	1	54	22.732588	83.932013	https://goo.gl/maps/jk2dWzhHqTPk2vEe6
129	Balrampur	Balrampur Nagar Palika	Balrampur	1	1	18	23.614235	83.608522	https://maps.app.goo.gl/mshCroopuYaHDTqM6
130		Ramanujganj Nagar Palika	Ramanujganj	1	1	35	23.809115	83.703765	https://maps.app.goo.gl/mU5kdrsXRVG4JZtHA
131		Kusmi Nagar Panchayat	Near SLRM Centre	1	0.35	25.2	23.284983	83.906494	https://maps.app.goo.gl/GwJ5DLM7FRAXAnz58
132		Rajpur Nagar Panchayat	Near SLRM Centre	1	0.25	18.2	23.341531	83.405826	https://maps.app.goo.gl/CbJj9V57GJoQAgH58

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133		Wadrafnagar Nagar Panchayat	Ward No 7	1	0.26	27	23.753302	83.202383	https://maps.app.goo.gl/b5ZmRwkzh9YfSuRS9?g_st=ac
134	Koriya	Baikunthpur Nagar Palika	talwapara	1	1	48.6	23.294696	82.555442	https://maps.app.goo.gl/sSLmSs64AdB5KA7A9
135		Shivpurchrcha Nagar Palika	Magzine Ground	1	0.2	39.6	23.329511	82.523249	https://maps.app.goo.gl/TVkHjhvH8uljkhqTR7
136	Surajpur	Surajpur Nagar Palika	Near Chat Ghar, Ward Number 10	1	3.2	84.6	23.220539	82.886506	https://maps.app.goo.gl/Dd2Z6N3x9nZD1UFE9
137		Vishrampur Nagar Panchayat	Bishrampur	1	1.5	36.2	23°11'46.6"	82°57'56.9"	https://maps.app.goo.gl/L8v1WfFosDat6pYS7
138		Pratappur Nagar Panchayat	Balrampur Road	1	0.4	39.6	23.35312	83.002213	https://maps.app.goo.gl/7D4pwKBHcD9b2B7A9
139		Bhatgaon_S Nagar Panchayat	By Pass Road, Bhatgaon	1	0.6	45.1	23.494404	83.21408	https://maps.app.goo.gl/dfBztYXt2FceGzd6
140		Jarhi Nagar Panchayat	Near By Masan Nala	1	0.16	17	23.3607094	83.0409294	https://maps.app.goo.gl/S8EczBLx7r2hCHAL7
141		Premnagar Nagar Panchayat	-	0	-	-	-	-	-
142	Manendragarh - Chirmiri - Bharatpur	Chirmiri Nagar Nigam	Palthajam road side koriya, chirimiri	1	1.24	378	23.24	82.37	45992
143		Manendragarh Nagar Palika	Guthri tola open cast khongapani	1	1	82.8	23.19652799	82.1705256	https://www.google.com/maps/@23.1963949,82.1657191,848m/data=!3m1!1e3?entry=ttu&g_ep=EgoyMDI1MDYxMC4xIKXMDSoASAFQAw%3D%3D
144		Jhagrakhand Nagar Panchayat	dafai no 7 Jhagrakhand	1	1	19.8	23.18626083	82.20085645	https://www.google.com/maps/@23.1868113,82.2000761,212m/data=!3m1!1e3?entry=ttu&g_ep=EgoyMDI1MDYxMC4xIKXMDSoASAFQAw%3D%3D
145		Khongapani Nagar Panchayat	ghutri tola open cast mines	1	1	63	23.1965	82.1705	https://maps.app.goo.gl/y99UKDLbE6bQKmSJA
146		Nailedri Nagar Panchayat	ward no 11, beside hill	1	1	19.8	23.1778	82.1949	https://maps.app.goo.gl/ambvqXVoMC5jmstbA
147	Bastar	Jagdalpur Nagar Nigam	-	0	-	-	-	-	-
148		Bastar Nagar Panchayat	-	0	-	-	-	-	-
149	Kondagaon	Kondagaon Nagar Palika	WARD NO 13, BEHIND WARE HOUSE	1	2.5	86.4	19.3445	81.4051	https://www.google.com/maps/@19.5793292,81.6810271,73m/data=!3m1!1e3?authuser=0&entry=ttu&g_ep=EgoyMDI1MDYwOC4wIKXMDSoASAFQAw%3D%3D
150		Keshkal Nagar Panchayat	Behind SLRM Center	1	1.5	34.2	20.0877	81.5724	https://maps.app.goo.gl/o24oAQ5swNXBm3uCA
151		Farasgaon Nagar Panchayat	WARD 01, NEAR MUKTIDHAM	1	2	19.8	19.5205	81.374	https://maps.app.goo.gl/ZSLHEPwf6zVJLJgA7?g_st=aw
152	Narayanpur	Narayanpur Nagar Palika	ward no 15 dumartarai behind fstp	1	2	73	19.7200657	81.2364525	https://maps.app.goo.gl/nCVkC4jMtdSfV2PN9
153	Kanker	Kanker Nagar Palika	gram kodejhunga near bypass kanker	1	3.5	75.5	20.26	81.47	46357
154		Bhanupratappur Nagar Panchayat	ward no.4 behind krishna kunj	1	2	48	20.314424	81.074987	https://maps.app.goo.gl/nhsjcDQEC9xte3Np9?g_st=aw
155		Charama Nagar Panchayat	behind slrm center ward no 13	1	2	45.5	20.5	81.38	46357
156		Pankhanjur Nagar Panchayat	ward no. 1 gothan road pakhanjur	1	2	53	20.039571	80.617441	https://maps.app.goo.gl/D7LUQygDDs1wWpff8
157		Antagarh Nagar Panchayat	ward no 14 beside gothan	1	2	40	20.092595	81.14668333	https://goo.gl/maps/9ytycU9vZ6rYBAUo7
158		Narharpur Nagar Panchayat	Near SLRM Center	1	0.3	16.2	20.4487	81.6194	https://maps.app.goo.gl/HPxdyZsjDHyRHDZZ7

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ULB WISE DETAILS OF IDENTIFIED SMALL LEGACY WASTE DUMPSITES

Sr. No.	Name of the District	Urban Local Bodies	Name of the location where unprocessed waste is dumped	Number of dumpsites (No.s)	Area covered by dumpsites (Acre)	Total Quantity of uncollected MSW at the dumpsites (In Last 6 Month) (MT)	Latitude and Longitude of the dumpsite		Google link of the dumpsite location
							Latitude	Longitude	
Total				**155**	**205.12**	**330087.7**	**-**	**-**	**-**
159	Dantewada	Kirandul Nagar Palika	Ward no 16 mahatma gandhi ward	1	4	45	18.636436	81.26323	https://maps.app.goo.gl/J8NGZ19s2AyeeHYB6
160		BadiBacheli Nagar Palika	ward no 08 Shubhash chandra bosh ward	1	2.2	40	18.685818	81.250826	https://maps.app.goo.gl/uKuNwxLXF2TvwbTQ9
161		Dantewada Nagar Palika	ward no. 12 indira ward	1	1.9	42	18.889008	81.3618064	https://maps.app.goo.gl/JztVjg8nnf9qwqXm8
162		Geedam Nagar Panchayat	ward no 14 kadatipara geedaam	1	1.5	21	18.983536	81.398903	https://maps.app.goo.gl/43eDiCpQeaf1wXsY9?g_st=aw
163		Barsur Nagar Panchayat	ward no 11 jawahar lal nehru ward	1	1	21	19.131275	81.3985118	https://maps.app.goo.gl/2q1RET2Mr3XqWcUM7
164	Sukma	Sukma Nagar Palika	Ward No 1, Subhash Chandra Bose jailbadi sukma	1	0.7	63.1	18.412842	81.652804	https://maps.app.goo.gl/bxCZ617n2742ZfMw5
165		Dornapal Nagar Panchayat	jagargunda road	1	2	25	18.161915	81.492256	https://maps.app.goo.gl/yoYLENEE6bpNUNZ87
166		Konta Nagar Panchayat	Ward No 06, Near Compost Shed Konta	1	1	21.6	17.8128083	81.3874033	-
167	Bijapur	Bijapur Nagar Palika	shanti nagar ward 07 bijapur	1	1	0.5	18.792267	80.80191	https://earth.google.com/web/search/Bijapur,+Chhattisgarh/@18.79504283,80.80261022,344.63105885a,285.64439657d,35y,0h,0t,0r/data=CoQBGlYSUAoiMHgzYTMxODgxMGJlOGIwOGIxOjB4NDE0ZTMzN2MyNWQ1Njkx2Rk8D-7O2ssyQCF6-Z0mMzRUQCoVQmlqYXB1ciwgQ2hoYXR0aXNnYXJoGAEgASImCiQJKbudJFibMkARYBsdNrTaMkAZ5eKHLgoZVEAhoSte5K0YVEBCAgpBOgMKATBCAqgASg0I_____ARAA
168		Bhairamgarh Nagar Panchayat	ward no 1 temarubhatha Bhairamgarh	1	1	23.4	19.019595	81.041625	https://maps.app.goo.gl/dV6jfZXxCMJPp3eQ8?g_st=aw
169		Bhopalpattnam Nagar Panchayat	kosha center ward 08 bhopalpatnam	1	0.75	0.4	18.855763	80.38761	https://earth.google.com/web/search/Bhopalpatnam,+Chhattisgarh/@18.85557097,80.38792901,145.37324647a,188.67539338d,35y,-0h,0t,0r/data=CokBGlsSVQoiMHgzYTMyNDEzOGE1MmM1NzJmOjB4ZmNmNDFhMDY2YTc0NmMyNxkqMXSR59svQCGmkTsR6RhUQCoaQmhvcGFscGF0bmFtLCBDaGhhdHRpc2dhcmgYASABIYKJAndpXEmJowyQBE0OJhxscoyQBIE-Pd43DNUQCFkus1fCzNUQEICCAE6AwoBME|CCABKDQI_____8BEAA
170	Gariyaband	Kopra Nagar Panchayat	-	-	-	-	-	-	-
171		Devbogh Nagar Panchayat	-	-	-	-	-	-	-
172	BalodaBazar	Rohansi Nagar Panchayat	-	-	-	-	-	-	-
173	Durg	Amleshwar Nagar Palika	-	-	-	-	-	-	-
174	Kabirdham	Indori Nagar Panchayat	-	-	-	-	-	-	-
175	Bemetara	Dadhi Nagar Panchayat	-	-	-	-	-	-	-
176		Bhimbhori Nagar Panchayat	-	-	-	-	-	-	-
177		Kusmi_Be Nagar Panchayat	-	-	-	-	-	-	-
178	Rajnandgaon	LalBahadur Nagar Panchayat	-	-	-	-	-	-	-
179		Ghumka Nagar Panchayat	-	-	-	-	-	-	-
180	Balod	Palari_B Nagar Panchayat	-	-	-	-	-	-	-
181	Korba	BankiMogra Nagar Palika	-	-	-	-	-	-	-

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Total				**155**	**205.12**	**330087.7**	**-**	**-**	**-**
182	Mungeli	Barela Nagar Panchayat	-	-	-	-	-	-	-
183		Jarhagaon Nagar Panchayat	-	-	-	-	-	-	-
184	JanjgirChampa	Pamgarh Nagar Panchayat	-	-	-	-	-	-	-
185		Nariyara Nagar Panchayat	-	-	-	-	-	-	-
186		Bamnidih Nagar Panchayat	-	-	-	-	-	-	-
187	Sarangarh-Bilaigarh	Sarsiwa Nagar Panchayat	-	-	-	-	-	-	-
188		Pawni Nagar Panchayat	-	-	-	-	-	-	-
189	Gaurela-Pendra-Marwahi	Marwahi Nagar Panchayat	-	-	-	-	-	-	-
190	Surajpur	Shivnandpur Nagar Panchayat	-	-	-	-	-	-	-
191	Koriya	Patna Nagar Panchayat	-	-	-	-	-	-	-
192	Manendragarh-Chirmiri-Bharatpur	Janakpur Nagar Panchayat	-	-	-	-	-	-	-

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ANNEXURE Z

Legacy Waste Remediation sites where work is complete

1. Dhamtari : Danitola

Before



After



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2. Raigarh: Bade Rampur

Before



After



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3. Durg: Potiyakala 1

Before



After



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4. Korba : Barbaspur

Before



After



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5. Jagdalpur : Kangoli

Before



After



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Legacy Waste Remediation sites where work is in progress

1. Raipur : Sarona

Before



Current Status



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2. Rajnandgaon : Bajrangpur

Before



Current Status



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3. Durg : Potiyakala 2

Before



Current Status



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Other New Legacy Waste Dumpsites



Pandariya



Berla

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Bhilai Charoda



Champa

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Janjgir Naila



Bemetara

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Saraipali



Saragaon

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Pakhanjur



Pithora

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Magarlod



Kurud

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Basna



Bagicha

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Bade Bacheli



BagBahara

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ULB WISE DETAILS OF SEWAGE GENERATION, TREATMENT, GAP & FUND ALLOCATION

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			Estimated Urban Population (2024)	Per Capita water supply in LPCD (Litres per capita per day) (70-135 lpcd)	Total Sewage generation per day (in MLD) (population X lpcd X 0.8)	Installed treatment capacities of existing STPs (MLD)	Utilization capacity of existing STPs (MLD)	Gap in sewage generation & treatment (MLD)	Final point of discharge of sewage (STP/pond/river/wet land/other water bodies)	Final point of discharge of treated STP water/ effluent	Level of utilization of treated sewage	Performance of STPs with reference to standard(STP Outlet Analysis Report)	Time bound plan to set up & operationalise STPs	Budgetary Provision/ Fund Allocation (In Lakh)
	Total		**7677289**		**726.45**	**446**	**305.39**	**421.06**						**149201.95**
1	Raipur	Raipur Nagar Nigam	1467369	135	158.48	206	173.4	0	STP	Kharun River	3 MLD by M/s Alok Ferro Alloys Ltd. , Raipur	Complied (STP Analysis Report attached)	-	-
		Naya raipur	-	-	-	28.2	7.8	-	-	-	-	-	-	-
2		MandirHasoud Nagar Palika	21504	100	1.72	0	0	1.72	Wet land	NA	NA	NA	May 2027	496.28
3		Chandkhuri Nagar Panchayat	7475	80	0.48	0	0	0.48	Wet land	NA	NA	NA	March 2027	189.37
4		Samoda Nagar Panchayat	7927	80	0.51	0	0	0.51	Wet land	NA	NA	NA	March 2027	388.38
5		Birgaon Nagar Nigam	149146	110	13.12	0	0	13.12	wet land	NA	NA	NA	March 2027	2068.70
6		Tildanewra Nagar Palika	43780	90	3.15	0	0	3.15	Wet Land	NA	NA	NA	Feb 2027	1054.21
7		Gobranawapara Nagar Palika	38080	90	2.74	7.6	2.4	0.34	STP	Mahanadi River	Used in Fire Brigade, Garden & Agriculture	Complied (STP Analysis Report attached)	-	782.12
8		Aarang Nagar Palika	21001	90	1.51	0	0	1.51	Wet land	NA	NA	NA	March 2027	532.94
9		Abhanpur Nagar Palika	18083	90	1.30	0	0	1.30	wet land	NA	NA	NA	May 2027	466.10
10		Kharora Nagar Panchayat	11573	70	0.65	0	0	0.65	WET LAND	NA	NA	NA	Feb 2027	412.69
11		Manacamp Nagar Panchayat	13467	80	0.86	0	0	0.86	Wet land	NA	NA	NA	March 2027	295.85
12		Kunra Nagar Panchayat	11505	70	0.64	0	0	0.64	Wet Land	NA	NA	NA	Feb 2027	408.07
13	Gariyaband	Gariyaband Nagar Palika	13662	100	1.09	0	0	1.09	Wet Land	NA	NA	NA	Feb 2027	428.32
14		Rajim Nagar Panchayat	18303	90	1.32	2.8	0.7	0.62	STP	Mahanadi River	Used in Agriculture / Horticulture / Industries through Mahanadi River	Complied (STP Analysis Report attached)	-	321.92
15		Fingeshwar Nagar Panchayat	12668	90	0.91	0	0	0.91	wet land	NA	NA	NA	Feb 2027	218.99

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16		Chhura Nagar Panchayat	7917	80	0.51	0	0	0.51	Wet Land	NA	NA	NA	Feb 2027	374.37
17	Dhamtari	Dhamtari Nagar Nigam	116846	130	12.15	19.6	7.5	4.65	STP	Kharun River	Used in Fire Brigade & Agriculture	Complied (STP Analysis Report attached)	April 2027	1970.58
18		Kurud Nagar Panchayat	17904	90	1.29	0	0	1.29	wet land	NA	NA	NA	Feb 2027	468.18
19		Magarload Nagar Panchayat	8158	90	0.59	0	0	0.59	wet land	NA	NA	NA	Feb 2027	226.63
20		Nagri Nagar Panchayat	16675	90	1.20	0	0	1.20	Wet Land	NA	NA	NA	May 2027	462.38
21		Bhakhara Nagar Panchayat	9456	90	0.68	0	0	0.68	Wet Land	NA	NA	NA	Feb 2027	392.09
22		Aamdi Nagar Panchayat	8646	90	0.62	0	0	0.62	Wet Land	NA	NA	NA	Feb 2027	384.20
23	Mahasamund	Mahasamund Nagar Palika	65620	110	5.77	0	0	5.77	Wet Land	NA	NA	NA	Feb 2027	1420.31
24		Bagbahara Nagar Palika	25368	110	2.23	0	0	2.23	wet land	NA	NA	NA	May 2027	288.29
25		Saraipali Nagar Palika	26036	90	1.87	0	0	1.87	wet land and waterbody	NA	NA	NA	March 2027	955.70
26		Pithora Nagar Panchayat	10948	70	0.61	0	0	0.61	wet land	NA	NA	NA	March 2027	152.84
27		Basna Nagar Panchayat	13438	90	0.97	0	0	0.97	wetland and waterbody	NA	NA	NA	March 2027	426.23
28		Tumgaon Nagar Panchayat	9830	80	0.63	0	0	0.63	wet land	NA	NA	NA	Feb 2027	290.22
29	Balodabazar - Bhatapara	Lawan Nagar Panchayat	11670	84	0.78	0	0	0.78	Wet Land	NA	NA	NA	Feb 2027	353.58
30		Tundra Nagar Panchayat	8211	70	0.46	0	0	0.46	Wet Land	NA	NA	NA	Feb 2027	250.19
31		Balodabazar Nagar Palika	34595	101	2.80	0	0	2.80	Wet Land	NA	NA	NA	March 2027	856.20
32		Bhatapara Nagar Palika	63788	90	4.59	0	0	4.59	Wet Land	NA	NA	NA	March 2027	1427.19
33		Kashdol Nagar Panchayat	14071	70	0.79	0	0	0.79	Wet Land	NA	NA	NA	Feb 2027	371.69
34		Palari_BB Nagar Panchayat	10724	70	0.60	0	0	0.60	WET LAND	NA	NA	NA	March 2027	404.44
35		Simga Nagar Palika	20822	110	1.83	2.8	0.7	1.13	STP	River (Shivnath)	NA	Complied	-	495.58
36		Durg Nagar Nigam	349272	135	37.72	0	0	37.72	River (Shivnath)	NA	NA	NA	-	14452.80

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37	Durg	Bhilai Nagar Nigam	568253	135	61.37	30	26	35.37	At Bhilai Steel plant maroda reservoir	At Bhilai Steel plant maroda reservoir	At Bhilai Steel plant for cooling purpose	Complied	-	20780.13
38		BhilaiCharoda Nagar Nigam	118706	130	12.35	0	0	12.35	Wet Land	NA	NA	NA	March 2027	2094.85
39		Jamul Nagar Palika	33616	110	2.96	0	0	2.96	Wet Land	NA	NA	NA	May 2027	994.70
40		Kumhari Nagar Palika	45522	110	4.01	0	0	4.01	Wet Land	NA	NA	NA	-	1134.50
41		Ahiwara Nagar Palika	22422	100	1.79	0	0	1.79	Wet Land	NA	NA	NA	March 2027	810.90
42		Dhamdha Nagar Panchayat	12359	90	0.89	0	0	0.89	Wet Land	NA	NA	NA	April 2027	421.46
43		Patan Nagar Panchayat	13310	80	0.85	0	0	0.85	wet land	NA	NA	NA	March 2027	423.64
44		Utai Nagar Panchayat	11369	90	0.82	0	0	0.82	wet land	NA	NA	NA	May 2027	406.79
45		Risali Nagar Nigam	119722	130	12.45	0	0	12.45	wet land	NA	NA	NA	-	-
46	Bemetara	Bemetara Nagar Palika	37068	110	3.26	0	0	3.26	wet land	NA	NA	NA	May 2027	835.24
47		Saja Nagar Panchayat	6414	90	0.46	0	0	0.46	Wet land,Pond	NA	NA	NA	March 2027	364.15
48		Thankhamhariya Nagar Panchayat	10877	80	0.70	0	0	0.70	Wet Land,(River out of ulb boundary)	NA	NA	NA	April 2027	402.17
49		Devkar Nagar Panchayat	7007	80	0.45	0	0	0.45	wetland	NA	NA	NA	March 2027	377.58
50		Berla Nagar Panchayat	6709	90	0.48	0	0	0.48	Pond	NA	NA	NA	March 2027	363.02
51		Parpodi Nagar Panchayat	4687	80	0.30	0	0	0.30	Wet land	NA	NA	NA	March 2027	345.65
52		Nawagarh_B Nagar Panchayat	13569	90	0.98	0	0	0.98	Wet Land	NA	NA	NA	March 2027	328.62
53		Maro Nagar Panchayat	8568	80	0.55	0	0	0.55	Wet Land	NA	NA	NA	March 2027	155.49
54	Balod	Balod Nagar Palika	30719	110	2.70	0	0	2.70	Wet land Pond	NA	NA	NA	April 2027	1110.69
55		DalliRajhara Nagar Palika	47716	100	3.82	0	0	3.82	Wet Land	NA	NA	NA	April 2027	1326.64
56		Gunderdehi Nagar Panchayat	10793	90	0.78	0	0	0.78	Wet land, River	NA	NA	NA	March 2027	305.11
57		Doundi Nagar Panchayat	9982	90	0.72	0	0	0.72	Wet Land	NA	NA	NA	March 2027	398.12
58		DoundiLohara Nagar Panchayat	6767	80	0.43	0	0	0.43	Wet land	NA	NA	NA	April 2027	373.76
59		Gurur Nagar Panchayat	4001	80	0.26	0	0	0.26	Wet land	NA	NA	NA	April 2027	346.06

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60	Rajnandgaon	Arjunda Nagar Panchayat	6078	80	0.39	0	0	0.39	Wet land	NA	NA	NA	March 2027	259.19
61		Chikhlakasa Nagar Panchayat	6828	90	0.49	0	0	0.49	Wet land	NA	NA	NA	April 2027	375.16
62		Rajnandgaon Nagar Nigam	211885	135	22.88	6.2	3	19.88	STP,wet land ,river	Shivnath river	Used in Agriculture	Complied	-	11003.54
63		Dongargarh Nagar Palika	48546	100	3.88	0	0	3.88	Wet land	NA	NA	NA	May 2027	1120.01
64		Dongargaon Nagar Panchayat	18410	90	1.33	0	0	1.33	wet land ,river	NA	NA	NA	May 2027	479.28
65		Churiya Nagar Panchayat	5857	80	0.37	0	0	0.37	Wet land	NA	NA	NA	May 2027	355.02
66	Kabirdham	Kawardha Nagar Palika	64156	110	5.65	2.1	1.8	3.85	STP	Sakri River	Used in Agriculture	Complied	March 2027	1274.23
67		Pandriya Nagar Palika	19950	95	1.52	0	0	1.52	Wet Land	NA	NA	NA	May 2027	497.24
68		Bodla Nagar Panchayat	7128	90	0.51	0	0	0.51	Wet Land	NA	NA	NA	April 2027	369.42
69		Pandatarai Nagar Panchayat	8990	90	0.65	0	0	0.65	Wet Land	NA	NA	NA	March 2027	385.51
70		SahspurLohara Nagar Panchayat	7717	70	0.43	0	0	0.43	wet land	NA	NA	NA	April 2027	380.40
71		Pipariya Nagar Panchayat	6088	87	0.42	0	0	0.42	Wet Land	NA	NA	NA	May 2027	359.29
72	Khairagarh - Chhuikhadan - Gandai	Khairagarh Nagar Palika	29386	110	2.59	0	0	2.59	River	NA	NA	NA	April 2027	444.16
73		Gandai Nagar Panchayat	17248	90	1.24	0	0	1.24	river	NA	NA	NA	April 2027	483.81
74		Chhuikhadan Nagar Panchayat	9214	90	0.66	0	0	0.66	Wet Land	NA	NA	NA	March 2027	386.55
75	Mohla - Manpur - Ambagarh Chowki	AmbagarhChowki Nagar Panchayat	12391	80	0.79	0	0	0.79	wet land ,river	NA	NA	NA	May 2027	420.67
76	Bilaspur	Bilaspur Nagar Nigam	649068	135	70.10	71	38.09	32.01	STP	Arpa river	Under process	Complied	-	-
77		Takhatpur Nagar Palika	25938	110	2.28	0	0	2.28	Wet Land	NA	NA	NA	March 2027	543.65
78		Ratanpur Nagar Palika	32002	100	2.56	0	0	2.56	Wetland and Pond	NA	NA	NA	April 2027	875.75
79		Kota Nagar Panchayat	23061	89.5	1.65	0	0	1.65	Wet Land	NA	NA	NA	April 2027	424.58
80		Bodri Nagar Palika	22708	110	2.00	0	0	2.00	Wet land,waterbodies	NA	NA	NA	Feb 2027	513.30
81		Bilha Nagar Panchayat	14351	90	1.03	0	0	1.03	wetland	NA	NA	NA	March 2027	434.81

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82		Malhar Nagar Panchayat	11048	80	0.71	0	0	0.71	Wetland and Pond	NA	NA	NA	Feb 2027	403.77
83	Raigarh	Raigarh Nagar Nigam	206775	135	22.33	32	26.5	0	STP	Kelo River	Garden and Constructi on work	Complied	-	-
84		Kharsiya Nagar Palika	24602	110	2.16	0	0	2.16	wet land	NA	NA	NA	Jan 2027	531.09
85		Dharmjaygarh Nagar Panchayat	15010	90	1.08	0	0	1.08	wet land	NA	NA	NA	April 2027	475.14
86		Gharghoda Nagar Panchayat	12282	80	0.79	0	0	0.79	wet land	NA	NA	NA	May 2027	415.37
87		Lailunga Nagar Panchayat	10662	85	0.73	0	0	0.73	wet land	NA	NA	NA	May 2027	400.15
88		Kirodimalnagar Nagar Panchayat	17019	80	1.09	5	1	0.09	Jindal steel & power plant	Jindal steel & power plant	Used in Agriculture / Horticultur e / industries	Complied	March 2027	359.87
89		Pussore Nagar Panchayat	6162	75	0.37	0	0	0.37	wet land	NA	NA	NA	Jan 2027	207.89
90	Mungeli	Mungeli Nagar Palika	40666	100	3.25	0	0	3.25	River	NA	NA	NA	March 2027	1077.49
91		Lormi Nagar Palika	21414	95	1.63	0	0	1.63	River	NA	NA	NA	May 2027	484.93
92		Pathariya Nagar Panchayat	8124	75	0.49	0	0	0.49	wet land	NA	NA	NA	Jan 2027	327.47
93		Sargaon Nagar Panchayat	10230	80	0.65	0	0	0.65	wet land	NA	NA	NA	-	391.32
94	Janjgir - Champa	JanjgirNaila Nagar Palika	52689	90	3.79	0	0	3.79	wet land	NA	NA	NA	Feb 2027	968.65
95		Champa Nagar Palika	58787	110	5.17	0	0	5.17	wet land	NA	NA	NA	-	1140.25
96		Akaltara Nagar Palika	25437	110	2.24	0	0	2.24	Wet land	NA	NA	NA	March 2027	746.41
97		Balouda Nagar Panchayat	17170	80	1.10	0	0	1.10	Wet land	NA	NA	NA	Feb 2027	466.31
98		Kharod Nagar Panchayat	12772	90	0.92	0	0	0.92	Wet land pond	NA	NA	NA	March 2027	374.38
99		Shivrinarayan Nagar Panchayat	12172	80	0.78	0	0	0.78	pond wet land and river	NA	NA	NA	-	368.53
100		Saragaon Nagar Panchayat	9373	81	0.61	0	0	0.61	wet land	NA	NA	NA	March 2027	338.05
101		Nawagarh_J Nagar Panchayat	10545	80	0.67	0	0	0.67	wet land	NA	NA	NA	Feb 2027	299.06

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102		Rahaud Nagar Panchayat	7718	80	0.49	0	0	0.49	wet land and pond	NA	NA	NA	March 2027	325.16
103	Sarangarh - Bilaigarh	Sarangarh Nagar Palika	32123	92	2.36	0	0	2.36	Wet land and pond	NA	NA	NA	Jan 2027	678.22
104		Sariya Nagar Panchayat	7709	85	0.52	0	0	0.52	wet land	NA	NA	NA	Jan 2027	134.52
105		Baramkela Nagar Panchayat	5799	80	0.37	0	0	0.37	Wet land	NA	NA	NA	Feb 2027	118.33
106		Bhatgaon_SB Nagar Panchayat	13472	81	0.87	0	0	0.87	wet land and pond	NA	NA	NA	Feb 2027	376.55
107		Bilaigarh Nagar Panchayat	7202	82	0.47	0	0	0.47	wet land	NA	NA	NA	March 2027	367.65
108	Korba	Korba Nagar Nigam	405000	135	43.74	0	0	43.74	Gardan, Road & Divider, Pond	NA	NA	NA	-	10694.40
109		Dipka Nagar Palika	35278	100	2.82	0	0	2.82	Wetland	NA	NA	NA	May 2027	1164.23
110		Katghora Nagar Palika	29474	110	2.59	0	0	2.59	wet land, dhangadpuchha pond , ahiran river	NA	NA	NA	May 2027	846.07
111		Pali Nagar Panchayat	7163	85	0.49	0	0	0.49	Wetland	NA	NA	NA	Jan 2027	367.28
112		Churikala Nagar Panchayat	10702	80	0.68	0	0	0.68	judavan muda pond	NA	NA	NA	March 2027	400.53
113	Sakti	Sakti Nagar Palika	28520	110	2.51	0	0	2.51	other water bodies)	NA	NA	NA	-	984.86
114		Nayabaradwar Nagar Panchayat	11422	80	0.73	0	0	0.73	Wetland	NA	NA	NA	May 2027	407.29
115		Aadbhar Nagar Panchayat	9446	85	0.64	0	0	0.64	Wet Land	NA	NA	NA	Feb 2027	388.73
116		Jaijepur Nagar Panchayat	10321	75	0.62	0	0	0.62	Wet Land	NA	NA	NA	May 2027	396.95
117		Dhabhara Nagar Panchayat	9871	80	0.63	0	0	0.63	Wet Land	NA	NA	NA	Feb 2027	395.84
118		Chandrapur Nagar Panchayat	9453	90	0.68	0	0	0.68	Wet Land	NA	NA	NA	-	393.80
119		Ambikapur Nagar Nigam	145300	135	15.69	0	0	15.69	Wetland	NA	NA	NA	-	9351.28
120		Sitapur Nagar Panchayat	12160	75	0.73	0	0	0.73	Wet Land	NA	NA	NA	Jan 2027	214.23

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121	Sarguja	Lakhanpur Nagar Panchayat	8145	80	0.52	0	0	0.52	Wet Land	NA	NA	NA	March 2027	376.50
122	Jashpur	Jashpurnagar Nagar Palika	31854	95	2.42	0	0	2.42	Wet Land	NA	NA	NA	Jan 2027	587.75
123		Patthalgaon Nagar Palika	21580	90	1.55	0	0	1.55	Wet Land	NA	NA	NA	Feb 2027	502.70
124		Kotba Nagar Panchayat	8527	80	0.55	0	0	0.55	Wet Land	NA	NA	NA	Feb 2027	283.04
125		Bagicha Nagar Panchayat	13065	75	0.78	0	0	0.78	Wet Land	NA	NA	NA	May 2027	377.23
126		Kunkuri Nagar Panchayat	17349	80	1.11	0	0	1.11	Wet Land	NA	NA	NA	April 2027	468.95
127	Balrampur	Balrampur Nagar Palika	5788	100	0.46	0	0	0.46	pond/river/wet land/other water bodies	NA	NA	NA	Jan 2027	354.37
128		Ramanujganj Nagar Palika	17565	105	1.48	0	0	1.48	pond/river/wet land/other water bodies	NA	NA	NA	Jan 2027	445.12
129		Kusmi Nagar Panchayat	9675	75	0.58	0	0	0.58	Wet Land	NA	NA	NA	May 2027	390.88
130		Rajpur Nagar Panchayat	6285	70	0.35	0	0	0.35	Wet Land	NA	NA	NA	May 2027	359.03
131		Wadrafnagar Nagar Panchayat	6653	80	0.43	0	0	0.43	pond/wet land/other water bodies	NA	NA	NA	Jan 2027	373.80
132	Koriya	Baikunthpur Nagar Palika	21017	100	1.68	0	0	1.68	River	NA	NA	NA	Jan 2027	1133.64
133		Shivpurchrcha Nagar Palika	20396	105	1.71	0	0	1.71	other water bodies	NA	NA	NA	Jan 2027	997.14
134	Surajpur	Surajpur Nagar Palika	25297	110	2.23	0	0	2.23	Wet Land & River	NA	NA	NA	Jan 2027	707.93
135		Vishrampur Nagar Panchayat	14766	80	0.95	0	0	0.95	Wet Land	NA	NA	NA	-	388.70
136		Pratappur Nagar Panchayat	6574	80	0.42	0	0	0.42	Wet Land & River	NA	NA	NA	March 2027	368.76
137		Bhatgaon_S Nagar Panchayat	11204	80	0.72	0	0	0.72	Wet Land	NA	NA	NA	Feb 2027	426.55
138		Jarhi Nagar Panchayat	8438	80	0.54	0	0	0.54	Wet Land	NA	NA	NA	Jan 2027	388.20
139		Premnagar Nagar Panchayat	6207	80	0.40	0	0	0.40	Wet Land	NA	NA	NA	Feb 2027	360.45
140		Chirmiri Nagar Nigam	85317	130	8.87	0	0	8.87	Wet Land,water bodies & other	NA	NA	NA	April 2027	1901.28

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141	Manendragarh - Chirmiri - Bharatpur	Manendragarh Nagar Palika	42198	110	3.71	0	0	3.71	nala near manendregarh	NA	NA	NA	Jan 2027	654.40
142		Jhagrakhand Nagar Panchayat	9800	85	0.67	0	0	0.67	nala nera jhagrakhand	NA	NA	NA	Jan 2027	243.71
143		Khongapani Nagar Panchayat	20128	80	1.29	0	0	1.29	wet Land	NA	NA	NA	Jan 2027	512.31
144		Nailedri Nagar Panchayat	6682	75	0.40	0	0	0.40	nala near nai ledri	NA	NA	NA	Jan 2027	365.07
145	Bastar	Jagdalpur Nagar Nigam	150556	135	16.26	25	15.5	0.76	Indravati River	Indravati River	Used in Agriculture / Horticultur e	Complied	-	-
146		Bastar Nagar Panchayat	11053	75	0.66	0	0	0.66	Ghodabahar Nala	NA	NA	NA	June 2027	172.61
147	Kondagaon	Kondagaon Nagar Palika	38000	100	3.04	0	0	3.04	Near jondrapadar anicut	NA	NA	NA	June 2027	671.62
148		Keshkal Nagar Panchayat	14002	90	1.01	0	0	1.01	Wet Land	NA	NA	NA	June 2027	335.63
149		Farasgaon Nagar Panchayat	8121	85	0.55	0	0	0.55	pasangi river	NA	NA	NA	June 2027	196.95
150	Narayanpur	Narayanpur Nagar Palika	27650	100	2.21	0	0	2.21	Wet Land	NA	NA	NA	June 2027	837.17
151	Kanker	Kanker Nagar Palika	36941	100	2.96	7.7	1	1.96	Wet Land			Complied	June 2027	770.07
152		Bhanupratappur Nagar Panchayat	10054	90	0.72	0	0	0.72	Wet Land	NA	NA	NA	June 2027	299.14
153		Charama Nagar Panchayat	11802	90	0.85	0	0	0.85	Wet Land	NA	NA	NA	June 2027	218.44
154		Pankhanjur Nagar Panchayat	12829	90	0.92	0	0	0.92	Wet Land	NA	NA	NA	June 2027	324.47
155		Antagarh Nagar Panchayat	8506	85	0.58	0	0	0.58	Wet Land	NA	NA	NA	June 2027	382.69
156		Narharpur Nagar Panchayat	5379	80	0.34	0	0	0.34	Wet Land	NA	NA	NA	June 2027	105.02
157	Dantewada	Kirandul Nagar Palika	24534	90	1.77	0	0	1.77	Wet Land	NA	NA	NA	June 2027	280.46
158		BadiBacheli Nagar Palika	27844	90	2.00	0	0	2.00	Wet Land	NA	NA	NA	June 2027	376.93
159		Dantewada Nagar Palika	16560	90	1.19	0	0	1.19	Wet Land	NA	NA	NA	June 2027	266.34

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160		Geedam Nagar Panchayat	9665	75	0.58	0	0	0.58	Wet Land	NA	NA	NA	June 2027	340.78
161		Barsur Nagar Panchayat	7554	75	0.45	0	0	0.45	Wet Land	NA	NA	NA	June 2027	130.97
162		Sukma Nagar Palika	18090	90	1.30	0	0	1.30	Wet Land	NA	NA	NA	June 2027	369.92
163	Sukma	Dornapal Nagar Panchayat	9402	75	0.56	0	0	0.56	Wet Land	NA	NA	NA	June 2027	138.32
164		Konta Nagar Panchayat	9142	75	0.55	0	0	0.55	Wet Land	NA	NA	NA	June 2027	135.88
165		Bijapur Nagar Palika	20220	110	1.78	0	0	1.78	Wet Land	NA	NA	NA	June 2027	346.81
166	Bijapur	Bhairamgarh Nagar Panchayat	11022	75	0.66	0	0	0.66	Wet Land	NA	NA	NA	June 2027	403.53
167		Bhopalpattnam Nagar Panchayat	5500	80	0.35	0	0	0.35	Wet Land	NA	NA	NA	June 2027	104.24
168		Kopra Nagar Panchayat	8478	80	0.54	0	0	0.54	Wet Land	NA	NA	NA	-	-
169	Gariyaband	Devbogh Nagar Panchayat	7111	75	0.43	0	0	0.43	Wet Land	NA	NA	NA	-	-
170	BalodaBazar	Rohansi Nagar Panchayat	7587	75	0.46	0	0	0.46	wet land	NA	NA	NA	-	-
171	Durg	Amleshwar Nagar Palika	14108	110	1.24	0	0	1.24	wet land	NA	NA	NA	April 2027	277.99
172	Kabirdham	Indori Nagar Panchayat	7598	85	0.52	0	0	0.52	wet land	NA	NA	NA	-	-
173		Dadhi Nagar Panchayat	6698	80	0.43	0	0	0.43	wet land	NA	NA	NA	-	-
174	Bemetara	Bhimbhori Nagar Panchayat	6176	85	0.42	0	0	0.42	wet land	NA	NA	NA	-	-
175		Kusmi_Be Nagar Panchayat	7228	75	0.43	0	0	0.43	wet land	NA	NA	NA	-	-
176	Rajnandgaon	LalBahadur Nagar Panchayat	6104	80	0.39	0	0	0.39	wet land	NA	NA	NA	-	-
177		Ghumka Nagar Panchayat	4078	70	0.23	0	0	0.23	wet land	NA	NA	NA	-	-
178	Balod	Palari_B Nagar Panchayat	4642	75	0.28	0	0	0.28	wet land	NA	NA	NA	-	-
179	Korba	BankiMogra Nagar Palika	62269	100	4.98	0	0	4.98	wet land	NA	NA	NA	-	-
180		Barela Nagar Panchayat	7482	80	0.48	0	0	0.48	wet land	NA	NA	NA	-	-
181	Mungeli	Jarhagaon Nagar Panchayat	5652	85	0.38	0	0	0.38	wet land	NA	NA	NA	-	-
182		Pamgarh Nagar Panchayat	8156	75	0.49	0	0	0.49	wet land	NA	NA	NA	-	-
183	Janjgir Champa	Nariyara Nagar Panchayat	13372	80	0.86	0	0	0.86	wet land	NA	NA	NA	-	-
184		Bamnidih Nagar Panchayat	5486	85	0.37	0	0	0.37	wet land	NA	NA	NA	-	-
185	Sarangarh-Bilai	Sarsiwa Nagar Panchayat	8361	70	0.47	0	0	0.47	wet land	NA	NA	NA	-	-

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186	garh	Pawni Nagar Panchayat	7467	75	0.45	0	0	0.45	wet land	NA	NA	NA	-	-
187	Gaurela-Pendra-Marwahi	Marwahi Nagar Panchayat	14615	80	0.94	0	0	0.94	wet land	NA	NA	NA	-	-
188		Gaurela Nagar Palika	23596	95	1.79	0	0	1.79	wet land	NA	NA	NA	April 2027	521.65
189		Pendra Nagar Palika	18342	90	1.32	0	0	1.32	wet land	NA	NA	NA	April 2027	472.29
190	Surajpur	Shivnandpur Nagar Panchayat	6567	80	0.42	0	0	0.42	wet land	NA	NA	NA	-	-
191	Koriya	Patna Nagar Panchayat	6892	75	0.41	0	0	0.41	wet land	NA	NA	NA	-	-
192	Manendragarh-Chirmiri-Bharatpur	Janakpur Nagar Panchayat	6522	70	0.37	0	0	0.37	wet land	NA	NA	NA	-	-

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

ANNEXURE AB

Performance of SBR

Daily Analysis Report at 90 MLD STP Nimora For The Month Of May 2025

Date	PH		TDS(mg/l)		Turb.(NTU)		TSS(mg/l)		COD(mg/l)		BOD(mg/l)		TP(mg/l)		AN (mg/l)		TKN (mg/l)		D.O.		Faecal (MPN)		SVI (ml/g)	Temperature		INFLOW	OUTFLOW
	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet		Inlet	Outlet	MLD	
01-05-2025	7.92	7.32	439	420	98.4	10.9	52	7	80	28	72	6.6	1.98	0.72	12.32	2.35	19.88	6.44	1.6	6.4	900	90	52.53	30.4	30.6	70.64	71.68
02-05-2025	7.55	7.56	472	463	203.0	9.9	79	8	136	32	60	7.2	0.83	0.61	12.32	1.23	20.44	6.16	1.2	6.4	1600	110	52.34	31.3	31.5	88.84	89.44
03-05-2025	7.93	7.76	540	534	208.0	10.4	125	7	120	28	60	6.6	1.24	0.98	11.76	3.02	19.6	7.00	1.3	5.8	1600	140	52.11	33.1	33.2	72.45	75.68
04-05-2025	7.49	7.52	536	517	152.0	10.2	94	8	128	32	72	7.8	1.32	0.87	12.60	3.02	21.00	6.44	1.5	6.0	900	110	52.95	30.6	30.9	78.46	84.54
05-05-2025	7.77	7.74	352	331	48.0	11.2	45	7	128	24	54	7.8	0.87	0.46	11.2	2.35	21.56	7.00	1.4	6.1	900	90	53.41	29.2	29.7	76.13	80.25
06-05-2025	7.95	7.41	374	356	33.6	9.9	42	6	76	20	72	6.6	1.24	0.96	12.32	2.46	17.1	5.88	1.4	6.2	500	80	53.23	31.5	31.6	73.86	82.72
07-05-2025	7.31	7.57	382	369	74	8.7	48	7	112	32	66	7.8	1.07	0.86	11.76	1.90	19.88	5.6	1.5	6.4	900	70	52.71	30.3	30.7	83.78	83.80
08-05-2025	7.90	7.41	401	394	114	4.50	75	7	128	24	72	8.4	1.23	0.98	10.64	2.35	19.04	6.16	1.0	6.3	1600	110	53.34	31.7	31.8	79.77	80.74
09-05-2025	7.08	7.44	401	380	127	9.7	82	8	76	36	60	7.2	2.70	1.50	12.04	1.68	20.44	6.72	1.3	6.5	1600	90	52.36	30.3	30.8	76.67	77.89
10-05-2025	7.11	7.13	416	406	181	6.18	160	7	112	28	72	7.8	1.81	0.88	12.32	2.57	22.4	5.6	1.5	7.0	900	80	52.77	31.2	31.7	75.19	78.16
11-05-2025	7.22	7.19	432	422	105	7.91	97	6	128	20	60	8.4	2.08	1.04	13.16	2.68	21.28	6.16	1.3	6.8	900	90	51.89	31.3	31.9	79.29	77.73
12-05-2025	7.51	7.71	402	394	194.0	9.42	96	7	128	24	60	8.4	2.77	1.38	7.28	2.68	21.00	6.16	1.7	6.8	1600	110	52.13	31.9	32.0	89.45	87.07
13-05-2025	6.98	7.06	461	428	95.9	10.5	74	6	84	20	72	7.2	2.23	1.42	10.64	3.02	17.08	6.16	1.4	6.5	900	90	51.81	34.4	34.5	92.28	92.94
14-05-2025	8.17	8.07	412	375	119	11.5	49	8	108	28	54	7.8	0.65	0.60	12.60	2.01	20.16	7.00	1.5	6.3	1600	110	51.63	31.4	32.3	91.67	93.17
15-05-2025	7.41	7.15	408	382	42	10.3	45	7	116	24	66	8.4	0.98	0.84	11.20	2.68	20.44	5.88	1.8	6.2	900	110	51.94	32.4	32.3	92.16	93.10
16-05-2025	6.82	7.50	402	394	145.0	9.7	66	6	96	32	60	7.2	2.53	1.36	11.76	1.45	21.0	6.16	1.6	6.4	500	90	52.00	31.5	32.1	90.23	90.99
17-05-2025	7.14	7.28	416	398	124	10.2	82	8	108	28	72	6.6	2.49	1.28	12.60	2.24	21.00	6.72	1.4	6.2	900	80	51.71	31.6	32.3	85.71	86.35
18-05-2025	7.28	7.34	434	427	96	10.5	97	7	128	24	78	7.2	1.98	1.14	11.76	2.91	21.56	7.00	1.7	6.4	900	110	52,15	32.4	32.9	91.24	90.60
19-05-2025	6.92	6.80	510	508	104	9.8	105	8	128	28	66	6.0	1.23	0.94	12.32	1.23	22.4	6.44	1.5	6.0	350	70	53.67	30.9	31.6	89.34	90.21
20-05-2025	7.42	7.36	457	447	91.4	10.3	81	6	100	24	72	6.6	1.39	0.56	13.16	2.35	21.56	6.72	1.6	6.2	500	80	52.89	31.4	31.8	91.08	93.01
21-05-2025	7.83	8.09	369	360	89.3	9.43	78	7	124	20	78	7.2	2.27	0.93	12.04	3.02	20.72	5.88	1.4	6.5	900	110	50.90	29.2	30.1	92.11	92.57
22-05-2025	7.92	7.68	448	424	78.1	10.6	60	8	128	32	66	6.0	1.92	0.64	12.32	2.68	19.60	6.16	1.6	6.8	900	90	50.73	32.1	30.9	89.34	90.79
23-05-2025	7.46	7.68	473	458	98.6	10.3	74	7	100	28	72	6.6	2.98	1.42	12.32	3.02	20.16	7.00	1.7	6.5	500	70	51.33	29.6	30.1	70.64	71.56
24-05-2025	7.73	7.94	422	405	144	8.7	41	7	120	24	54	7.8	2.23	1.16	12.60	2.91	21.56	6.16	1.5	6.0	1600	90	51.40	29.9	33.1	92.57	92.81
25-05-2025	7.49	8.82	497	450	126	10.4	52	8	132	32	66	6.0	1.98	1.03	12.60	2.68	21.84	6.72	1.6	6.2	900	110	51.81	30.6	30.8	66.34	67.71
26-05-2025	8.13	7.84	449	371	72.4	11.4	52	7	124	20	72	6.6	0.68	0.66	11.76	1.56	20.16	6.16	1.9	6.3	900	80	54.79	32.7	30.4	83.08	83.33
27-05-2025	7.07	7.26	414	399	64.7	10.6	62	6	76	28	72	8.4	0.99	0.72	11.48	2.57	13.72	6.44	1.7	6.4	500	90	52.09	31.3	31.9	85.71	88.09
28-05-2025	7.72	7.42	424	315	74.2	10.2	68	7	100	32	54	7.8	1.93	0.62	12.04	1.79	18.48	6.44	1.5	6.2	900	80	51.12	30.1	30.4	87.26	84.34
29-05-2025	7.82	7.69	452	391	70.4	9.8	72	8	128	28	60	7.2	2.04	1.03	12.32	2.46	20.44	6.72	1.4	6.3	1600	130	50.35	30.9	31.5	89.58	88.67
30-05-2025	8.24	7.86	433	378	145	11.2	82	7	92	36	72	6.6	1.74	0.99	10.36	1.56	19.88	6.44	1.2	6.0	900	110	49.47	30.7	31.0	88.61	88.99
31-05-2025	8.04	8.08	398	398	62.5	8.1	74	6	104	24	78	7.2	1.62	1.03	12.60	2.91	19.60	5.88	1.9	6.1	900	90	49.06	30.8	31.2	90.78	91.81
TOTAL																										2604.26	2640.74
AVERAGE	7.56	7.57	433.10	409.48	109.05	9.76	74.48	7.06	111.23	27.10	66.58	7.26	1.71	0.96	11.88	2.37	20.16	6.37	1.50	6.33	998.39	95.48	52.02	31.18	31.54	84.01	85.19

Priyanka
CHEMIST

SMS LTD. RAIPUR
PLANT HEAD
Authorised Signatory

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

PERFORMANCE OF SBR

DAILY ANALYSIS REPORT OF 75 MLD STP CHANDANDIH FOR THE MONTH OF (MAY -2025)

DATE	PH		TSS		BOD		COD		TKN		TP		NH4-N		TURBIDITY		TDS		D.O.		Temp.		FECAL COLIFORM		MLD	
	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inflow	Outflow
1-May-25	7.79	7.10	63	6	60	6.6	124	36	27.16	8.12	2.19	0.81	18.76	3.24	80.6	7.6	358	322	1.3	6.6	27.1	27.2	300	60	29.77	27.59
2-May-25	7.98	7.59	66	7	66	7.2	120	28	26.6	7.28	2.89	0.91	20.44	4.36	89.3	6.97	410	366	1.2	6.3	28.6	28.9	500	70	36.2	36.20
3-May-25	8.13	7.43	73	8	78	7.2	124	36	28.28	8.12	2.93	1.12	22.68	3.13	68.1	7.3	343	319	1.6	6.4	29.1	29.3	900	80	40.02	41.01
4-May-25	8.17	7.12	74	7	60	6.6	132	36	25.20	8.96	2.19	0.91	19.88	2.91	79.6	7	411	390	1.5	6.3	28.1	28.0	300	50	43.56	44.3
5-May-25	6.90	7.57	52	9	54	6	108	36	20.72	8.40	3.02	1.19	15.96	3.8	56.10	12	324	301	1.9	6.4	28.5	28.5	900	50	44.95	46.55
6-May-25	6.89	7.19	40	8	72	7.2	104	28	22.96	8.12	2.11	0.98	16.24	3.02	39.6	9.8	328	302	1.4	6.7	28.6	28.6	500	60	43.3	42.74
7-May-25	6.91	7.11	76	8	60	7.2	112	32	23.52	8.12	2.93	0.81	20.72	3.02	60.3	7	393	369	1.7	6.6	29.8	29.7	300	80	44.18	44.43
8-May-25	6.99	7.12	41	8	72	7.2	128	36	20.44	7	2.45	1.11	14	2.8	38.3	12.3	324	318	1.3	6.9	31.2	31.3	500	50	45.52	44.76
9-May-25	7.16	7.5	45	7	72	7.2	132	28	22.68	7.28	2.49	1.27	17.64	3.13	43.3	10.6	324	299	1.7	6.6	31.2	31.1	300	60	45.29	45.98
10-May-25	7.13	7.19	32	6	66	6.6	104	32	19.32	7	2.41	1.27	14.84	3.13	36.3	9.8	319	309	1.7	6.9	33	33.1	500	60	44.2	43.98
11-May-25	7.9	7.39	62	6	78	6	120	32	24.08	7	2.65	0.89	12.88	2.68	90.1	8	338	322	1.6	6.6	33.6	33.7	300	70	46.89	47.45
12-May-25	7.80	7.60	42	8	66	7.2	116	28	19.04	8.4	2.91	1.34	15.66	3.24	45.1	8.9	338	312	1.7	6.5	33.2	33.5	500	60	45.86	46.26
13-May-25	7.6	7.4	49	8	72	6.6	96	36	20.44	7	2.39	1.19	15.12	2.80	45.1	11	302	299	1.8	6.5	33	33.1	900	80	43.7	44.26
14-May-25	7.38	7.59	33	7	48	7.2	104	36	20.19	7.28	2.19	1.37	14.56	3.02	39.6	11	293	269	1.2	6.6	32.8	32.9	500	60	48.03	47.88
15-May-25	7.80	7.60	45	7	78	8.4	128	24	22.96	7	2.39	1.10	14.84	2.91	41.1	7.8	326	313	1.5	6.5	33	33.1	500	30	43.48	37.55
16-May-25	7.52	7.49	37	8	60	5.4	100	36	20.72	7.56	2.41	1.29	15.16	3.13	39.6	10	319	301	1.4	6.8	33.5	33.6	600	50	48.74	45.95
17-May-25	7.69	7.6	41	9	90	5.4	104	32	20.72	8.40	2.29	0.98	14.84	2.68	38.1	10	306	294	1.5	6.4	29.1	29.1	300	60	46.12	48.16
18-May-25	7.66	7.89	50	8	66	6	108	36	15.12	5.32	3.20	1.21	13.16	2.91	120	11	358	350	2.9	6.0	26.0	26	300	90	45.87	44.33
19-May-25	7.4	7.56	45	7	78	7.8	148	24	17.92	6.72	4.01	1.90	12.04	3.8	126	11	327	309	3.6	5.9	27	27.0	500	60	46.37	48.15
20-May-25	7.01	7.72	31	6	72	7.8	136	40	17.64	6.72	3.01	1.91	14.56	3.36	118	10	320	315	2.9	6.0	26	26	300	30	47.62	47.42
21-May-25	7.15	7.78	50	8	60	7.2	120	24	17.92	7.28	3.45	1.36	13.16	3.13	240	11	395	382	2	6.8	28	28	600	90	48.79	49.20
22-May-25	7.11	7.24	40	5	84	7.2	92	24	23.8	8.4	2.69	1.2	15.68	2.68	104	10.2	324	319	2.1	6.0	25	25	500	40	47.55	49.22
23-May-25	7.01	7.26	38	9	60	8.4	100	40	20.72	8.12	3.01	1.46	12.04	3.8	96.4	10.2	321	318	2.2	6.1	26	26	300	40	46.88	46.20
24-May-25	7.11	7.23	46	8	54	6	128	32	19.04	7	2.9	1.36	14.56	3.36	96.2	11.4	321	315	2.9	5.4	24	24	500	60	48.26	48.32
25-May-25	7.23	7.28	62	8	42	7.2	120	32	25.20	7.56	2.02	1.11	17.36	3.47	118	10	314	310	2.5	6.1	25	25.0	300	70	49.34	50.48
26-May-25	7.40	7.6	40	5	60	8.4	108	36	20.44	7.84	3.46	1.31	12.04	2.46	111	11.4	386	348	2.9	6	26	26	900	60	49.53	50.17
27-May-25	7.26	7.52	30	6	54	6	88	28	18.76	8.68	1.23	0.56	16.8	3.47	118	10	301	298	1.5	6	26	26	600	40	47.83	48.86
28-May-25	7.41	7.72	40	7	78	7.2	88	32	17.64	6.72	3.17	0.52	16.24	3.02	112	8	346	340	2.3	5.4	26	26	300	60	49.23	49.25
29-May-25	7.14	7.56	46	7	60	6	128	28	21.56	8.4	2.43	0.59	18.2	3.13	96	12	304	296	2.9	6	26	26	300	90	50.15	50.48
30-May-25	7.70	7.82	60	6	78	7.2	116	36	17.92	6.72	3.4	0.52	14.56	3.02	96	9.0	346	302	2.9	6.8	28.0	28.0	300	60	49.74	50.50
31-May-25	7.04	7.15	40	8	66	7.2	132	36	23.8	8.4	2.69	0.15	15.68	2.68	124	9.5	347	345	1.8	6	25	25	500	80	50.32	50.27
TOTAL																									1417.29	1417.89
AVERAGE	7.40	7.45	48.03	7	66.6	6.9	115	32	21.4	7.6	2.69	1.09	15.82	3.14	84.1	9.7	338	321	1.98	6.3	28.6	28.6	477	61	45.72	45.74

CHEMIST

M/S L.T.D. RAIPUR
PLANT HEAD
Authorised Signatory

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

2269

PERFORMANCE OF SBR

DAILY ANALYSIS REPORT OF 35 MLD STP KARA (MAY 2025)

DATE	PH		TDS		TURBIDITY		TSS		COD		BOD		TP		NH4-N		TKN		D.O.		FECAL COLIFORM		SVI(ml/g)	TEMP.		INFLOW	OUTFLOW
	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET		INLET	OUTLET	MLD	
01-05-25	7.40	7.38	430	411	69.3	4.21	49	7	124	24	66	7.2	2.13	0.61	13.44	2.46	21.28	6.72	1.6	6.6	500	60	59.14	28.8	28.7	25.35	25.18
02-05-25	7.83	7.42	415	358	70.1	3.95	62	6	140	28	72	6.6	2.47	0.91	13.16	2.8	23.24	6.44	1.4	6.9	300	50	61.05	29.1	29.3	22.85	22.80
03-05-25	7.69	7.39	460	410	66.1	3.91	50	5	136	24	78	6.0	2.19	0.61	12.88	2.57	22.96	7.00	1.9	6.9	500	30	62.48	28.6	28.7	32.26	32.01
04-05-25	7.90	7.30	472	413	89.6	5.63	49	7	136	32	72	6.6	2.11	0.91	13.16	2.68	24.64	7.28	1.3	6.8	900	60	62.74	33.6	33.7	35.56	35.44
05-05-25	7.63	7.41	490	419	69.3	3.65	48	5	112	28	84	6.6	1.90	0.63	12.88	3.02	21.28	7.00	1.6	6.9	1600	80	62.58	30.1	30.0	36.69	36.59
06-05-25	7.91	7.61	470	423	72.9	6.38	50	7	140	24	84	7.8	2.37	0.61	13.16	2.91	21.28	6.72	1.5	6.5	900	60	62.15	30.3	30.5	36.63	36.61
07-05-25	7.38	7.19	413	409	55.1	3.80	53	6	136	28	78	6.6	2.19	0.87	12.6	2.57	22.4	7.28	1.8	6.7	1600	60	62.35	30.5	30.6	36.85	36.67
08-05-25	7.69	7.39	472	419	72.3	6.00	47	7	148	24	78	7.2	1.93	0.59	13.16	2.19	21.28	7.00	1.6	6.9	500	50	62.52	31.4	31.6	36.82	36.62
09-05-25	7.49	7.41	479	459	79.3	5.60	61	6	140	20	90	6.6	1.91	0.61	13.32	2.68	20.72	6.44	1.7	6.6	900	90	63.01	33.1	33.3	35.61	35.47
10-05-25	7.41	7.40	478	463	89.3	7.10	65	7	128	28	66	6.0	2.13	0.89	13.16	2.57	22.68	6.44	1.3	6.9	1600	80	62.92	33.6	33.7	36.66	36.63
11-05-25	7.69	7.50	460	413	75.0	3.90	69	7	132	28	72	7.2	2.19	0.89	12.04	2.91	22.68	6.44	1.3	6.9	900	50	63.33	35.0	35.1	34.22	34.88
12-05-25	7.45	7.31	440	419	69.3	5.80	55	6	144	24	78	6.0	2.87	0.61	13.16	2.68	23.24	6.72	1.5	6.8	1600	80	61.93	34.5	34.6	36.87	36.65
13-05-25	7.69	7.41	419	390	98.3	6.00	55	6	160	24	84	6.0	2.06	0.98	13.72	2.57	23.52	6.44	1.2	6.7	500	60	63.99	34.6	34.7	36.64	36.59
14-05-25	7.39	7.10	450	429	89.8	5.38	59	6	148	24	78	7.2	1.89	0.68	12.88	2.57	21.28	6.72	1.4	6.5	1600	70	64.10	34.6	34.8	36.62	36.59
15-05-25	7.49	7.30	398	366	85.1	5.60	55	8	148	28	84	6.0	2.49	0.93	13.16	2.7	23.8	7.28	1.5	6.8	900	60	63.00	33.1	33.3	32.01	31.90
16-05-25	7.40	7.18	462	433	96.3	5.30	60	6	144	24	78	7.2	1.81	0.87	13.72	2.6	22.96	6.44	1.6	6.9	500	60	63.28	34.7	34.9	36.75	36.61
17-05-25	7.30	7.19	451	431	72.3	3.90	66	5	136	20	90	6.6	1.69	0.68	12.32	2.57	21.28	7.28	1.6	6.7	1600	80	64.45	33.6	33.8	35.69	35.49
18-05-25	7.49	7.30	480	419	110.0	5.60	59	6	124	28	78	7.2	2.59	0.91	13.44	2.91	23.8	7.0	1.2	6.5	900	70	63.05	30.1	30.3	36.69	36.57
19-05-25	7.30	7.39	490	460	78.0	6.00	57	7	152	24	84	7.2	2.19	0.89	13.16	2.8	23.8	7.28	1.0	6.9	900	80	62.4	33.1	33.2	36.73	36.61
20-05-25	7.90	7.69	470	398	165.0	8.10	73	8	160	36	78	6.0	2.49	0.93	14.28	2.57	23.52	7.00	1.0	6.9	1600	60	63.12	33.6	33.8	36.53	36.63
21-05-25	7.90	7.81	478	392	171.0	6.90	69	7	168	28	84	6.6	2.59	0.91	13.16	2.9	24.36	7.28	1.2	6.5	500	70	62.64	32.0	32.1	36.61	35.48
22-05-25	7.48	7.36	450	371	112.0	7.12	67	6	140	20	72	7.2	2.69	0.81	13.44	2.46	23.52	6.44	1.6	6.4	900	50	64.21	28.6	26.6	36.75	36.62
23-05-25	7.79	7.41	413	398	80.3	6.10	58	6	136	28	84	7.2	2.11	0.87	13.72	2.68	22.04	6.72	1.5	6.9	1600	80	63.19	27.7	27.5	31.04	30.88
24-05-25	7.81	7.48	402	360	130.0	5.03	62	7	144	20	78	6.6	2.57	0.89	12.32	2.57	23.08	7.28	1.3	6.7	900	70	63.98	27.7	27.4	36.92	36.63
25-05-25	7.90	7.48	448	396	90.1	4.7	61	7	148	24	72	6.0	2.91	0.69	12.04	2.24	20.44	6.72	1.3	6.8	900	80	64.02	26.9	26.8	35.88	35.47
26-05-25	7.79	7.48	413	370	40.6	3.93	52	6	136	24	66	6.6	1.87	0.61	12.04	2.46	22.12	6.44	1.6	6.9	500	60	63.32	25.3	25.6	37.03	36.60
27-05-25	7.92	7.73	440	389	170.0	4.90	72	7	160	24	84	6.0	2.72	0.69	13.16	2.72	22.96	7.00	1.1	6.7	900	70	63.37	28.1	28.3	37.10	36.59
28-05-25	7.69	7.45	416	380	49.3	5.90	46	6	128	32	72	7.2	1.69	0.57	13.72	2.68	21.84	6.72	1.7	6.9	1600	60	63.77	29.6	29.8	36.49	36.41
29-05-25	7.70	7.41	401	369	49.1	5.11	48	7	112	28	84	6.0	1.59	0.69	12.6	2.8	22.68	7.0	1.6	6.8	500	80	63.31	31.1	31.3	35.26	35.29
30-05-25	7.61	7.51	411	393	89.3	6.93	42	6	124	32	78	5.4	1.78	0.73	12.32	2.68	22.40	7.28	1.5	6.7	900	60	61.94	30.6	30.8	36.65	36.46
31-05-25	7.40	7.33	419	378	76.0	3.29	59	8	144	24	72	7.2	1.98	0.86	12.88	2.80	23.52	6.7	1.5	7.6	1600	50	62.84	30.1	30.3	36.47	36.37
TOTAL																											
	7.63	7.41	444.84	404.45	88.1	5.35	57.35	6.5	139.61	25.94	78.00	6.6	2.20	0.77	13.04	2.65	22.60	6.86	1.4	6.8	1003.23	65.16	62.91	31.1	31.1	35.17	35.01

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

CHEMIST

SMS LTD. RAIPUR
Authorised Signatory
PLANT HEAD

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Performance of SBR

Daily Analysis Report at 90 MLD STP Nimora For The Month Of March 2025

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Date	PH		TDS(mg/l)		Turb.(NTU)		TSS(mg/l)		COD(mg/l)		BOD(mg/l)		TP(mg/l)		AN(mg/l)		TKN (mg/l)		D.O.		Faecal (MPN)		SVI (ml/g)	Temperature		INFLOW	OUTFLOW
	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet		Inlet	Outlet	MLD	
01-03-25	6.72	7.23	509	479	276	11.0	161	6	144	28	72	6.6	1.74	0.62	12.60	3.13	20.72	7.00	1.5	6.0	900	90	51.23	28.8	30.4	99.43	93.17
02-03-25	7.20	7.49	528	516	134	10.8	112	8	128	20	66	7.8	1.62	0.58	11.48	3.02	20.44	5.88	1.3	6.2	900	110	51.27	29.0	30.6	93.68	93.54
03-03-25	7.23	7.42	429	423	78	10.4	98	7	100	32	42	8.4	1.82	0.99	7.3	2.68	21.00	6.16	1.6	6.2	1600	110	50.84	27.4	27.7	89.92	91.03
04-03-25	6.82	7.16	458	448	150	11.2	82	6	116	28	54	7.8	1.76	0.85	10.08	3.02	20.16	6.44	1.8	6.4	1600	90	41.37	27.4	27.6	61.57	59.74
05-03-25	6.94	7.25	509	476	167	11.9	93	8	132	20	60	7.8	3.83	1.67	12.3	1.23	21.56	6.72	1.4	6.0	900	110	49.44	25.8	26.0	77.61	77.37
06-03-25	6.80	7.00	522	518	131	9.5	81	6	100	24	60	5.4	2.42	1.32	11.48	2.91	19.6	5.88	1.6	6.2	1600	140	49.26	25.8	26.6	78.72	78.15
07-03-25	6.63	6.94	508	497	94.8	11.7	74	6	80	36	72	7.8	4.15	1.35	11.76	1.56	20.16	6.16	1.4	6.3	900	110	48.67	27.9	28.4	78.31	77.99
08-03-25	6.87	7.23	495	440	67.9	8.57	63	8	56	20	54	7.2	3.02	0.98	10.64	2.35	19.60	5.88	1.8	6.0	900	90	49.67	27.5	28.7	79.07	77.56
09-03-25	7.00	7.12	502	496	145	9.8	84	7	100	24	60	7.8	2.63	0.48	11.48	3.02	20.16	6.16	1.5	6.2	1600	90	49.61	28.3	28.9	73.89	74.61
10-03-25	6.74	6.93	481	453	239	10.2	113	8	104	32	72	6.6	3.97	1.14	11.76	3.02	20.4	6.16	1.6	6.6	500	70	50.39	27.4	28.2	78.94	78.47
11-03-25	6.89	7.13	515	481	163	10.9	104	8	88	28	54	7.2	2.39	0.98	10.64	2.91	18.20	5.88	1.4	6.3	900	110	49.08	30.0	31.0	77.89	76.51
12-03-25	6.42	6.97	455	450	196	9.43	159	7	124	20	66	7.8	3.51	1.24	12.60	2.91	19.32	7.00	1.3	6.9	1600	140	49.80	29.2	30.1	62.25	62.35
13-03-25	6.98	7.01	478	462	164	10.1	118	8	132	24	78	8.4	2.49	0.98	10.92	3.13	20.44	6.72	1.5	6.7	1600	110	50.13	29.4	30.0	76.31	75.93
14-03-25	7.24	7.19	516	483	100	10.4	96	6	128	32	66	7.2	1.98	0.96	10.64	2.68	20.16	6.72	1.7	6.6	900	90	49.53	28.8	29.6	78.04	78.03
15-03-25	7.32	7.22	532	509	97.7	10.9	82	8	120	28	60	6.6	1.86	0.94	12.88	3.02	20.2	6.16	1.5	6.4	500	80	49.35	28.6	29.4	77.86	77.98
16-03-25	8.16	8.23	423	416	62.4	11.0	74	7	104	32	66	7.8	2.14	0.82	11.76	2.24	20.72	6.44	1.6	6.5	1600	110	50.20	30.2	30.4	77.94	77.85
17-03-25	7.83	8.09	369	360	39.3	10.1	46	7	108	28	42	7.2	2.27	0.93	12.04	3.02	21.84	6.16	1.4	6.7	900	90	50.02	28.1	28.8	77.88	77.56
18-03-25	6.63	6.79	390	390	74.3	10.3	52	8	112	32	60	6.6	2.03	0.56	12.60	2.91	18.20	5.88	1.5	6.6	900	110	49.26	30.0	33.0	86.85	78.65
19-03-25	6.82	6.94	453	440	157	11.2	101	7	120	24	42	7.2	3.30	1.65	11.2	3.02	20.4	6.16	1.0	6.3	1600	90	60.52	30.5	31.4	78.33	79.09
20-03-25	7.01	7.23	455	442	227	10.5	98	7	132	32	66	6.6	2.92	1.42	12.32	1.23	20.44	7.00	0.8	6.4	900	110	49.57	30.4	30.9	86.44	86.14
21-03-25	6.72	7.14	463	463	193	11.0	102	8	108	36	60	6.6	0.98	0.32	11.48	2.80	21.00	6.44	1.2	6.1	1600	140	58.57	28.3	28.8	93.42	92.62
22-03-25	6.69	7.24	504	470	167	11.0	115	7	116	36	72	7.8	1.23	0.56	11.20	3.02	18.76	5.04	1.6	6.4	1600	90	49.34	31.2	31.6	93.36	93.18
23-03-25	6.78	7.31	565	532	104	10.9	96	8	128	32	72	6.0	1.49	0.82	10.92	2.46	20.44	5.88	1.5	6.2	900	70	48.94	31.4	31.7	94.58	92.21
24-03-25	6.99	7.24	560	461	193	9.5	82	7	124	28	36	6.0	3.21	1.34	8.12	2.35	22.1	5.88	1.4	6.3	1600	110	49.03	31.0	31.8	94.67	93.90
25-03-25	7.46	7.68	473	457	112	11.3	78	6	80	20	66	7.2	2.98	1.42	10.08	3.02	21.00	6.16	1.2	6.1	900	80	50.26	28.7	31.8	93.18	93.23
26-03-25	7.67	7.42	507	497	186	11.6	107	7	100	24	42	8.4	1.29	0.56	12.60	1.79	21.84	6.72	1.4	6.5	500	70	50.13	30.2	30.4	93.52	93.36
27-03-25	6.95	6.90	473	463	123	11.5	98	6	128	28	66	7.2	1.42	0.66	10.64	2.91	21.28	7.00	1.5	6.3	900	110	49.87	28.2	27.7	93.34	93.30
28-03-25	7.15	7.32	461	453	148	12.0	75	7	140	32	60	6.6	3.66	1.30	12.6	3.13	22.12	6.16	1.6	6.0	1600	140	49.32	29.3	29.6	93.62	93.66
29-03-25	6.98	7.02	470	455	176	12.2	105	6	132	32	72	7.8	2.98	1.32	12.88	2.8	20.44	7.00	1.4	5.9	1600	110	48.70	28.7	29.0	93.14	93.34
30-03-25	7.11	7.37	495	482	113	9.4	90	8	128	20	66	7.8	2.24	0.96	10.08	3.13	18.2	5.88	1.3	6.2	900	90	48.39	29.4	29.7	93.43	93.61
31-03-25	7.01	7.42	489	470	104	10.2	86	7	132	36	54	7.2	2.89	1.02	12.60	2.24	19.3	6.72	1.5	6.1	1600	80	46.93	29.8	29.5	95.32	93.43
TOTAL																										2622.51	2597.56
AVERAGE	7.02	7.25	483	464	141.4	10.7	94	7.1	114	28	61	7.2	2.46	0.99	11.34	2.67	20.33	6.30	1.4	6.3	1177	101	49.96	28.9	29.7	84.60	83.79

Priyanka
CHEMIST

SVS L TD. RAIPUR
Rishalnagar
PLANT HEAD
Authorised Signatory

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

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C-Tech

75 MLD STP CHANDANIDIH - RAIPUR

C-TECH FLOW REPORT

DateAndTime	IN FLOW	OUT FLOW	IN VOLUME	OUT VOLUME
2024-12-01 00:00:00	1791.96	1777.94	43678.42	43290.23
2024-12-02 00:00:00	2113.03	2224.64	54217.12	53567.41
2024-12-03 00:00:00	2067.81	2040.24	49609.60	51090.19
2024-12-04 00:00:00	1961.96	1982.57	49539.07	46428.71
2024-12-05 00:00:00	2072.09	2131.26	50876.18	50611.05
2024-12-06 00:00:00	2018.77	2078.15	51822.24	50564.12
2024-12-07 00:00:00	2000.93	2095.47	50182.36	50804.55
2024-12-08 00:00:00	2069.20	2115.53	51090.13	51177.47
2024-12-09 00:00:00	2056.15	2106.03	50649.13	49495.12
2024-12-10 00:00:00	2038.52	2085.45	50443.42	50708.03
2024-12-11 00:00:00	2050.04	2066.04	50360.32	50410.38
2024-12-12 00:00:00	2085.05	2077.36	50809.16	50814.32
2024-12-13 00:00:00	2027.57	2070.47	50756.41	50838.56
2024-12-14 00:00:00	1781.71	1783.65	43750.36	44481.34
2024-12-15 00:00:00	2134.88	2188.04	53799.05	53662.55
2024-12-16 00:00:00	2082.60	2139.36	50213.77	52374.36
2024-12-17 00:00:00	2100.87	2076.88	50873.78	50843.16
2024-12-18 00:00:00	2111.89	2070.33	51880.72	50792.80
2024-12-19 00:00:00	2100.03	2132.69	51583.54	52297.80
2024-12-20 00:00:00	2080.22	2189.34	51486.15	53715.55
2024-12-21 00:00:00	1740.26	1664.31	49726.76	47757.37
2024-12-22 00:00:00	2069.22	2133.14	50931.08	52461.05
2024-12-23 00:00:00	1781.04	1869.65	43904.09	45955.94
2024-12-24 00:00:00	2093.37	2060.81	51756.07	50649.43
2024-12-25 00:00:00	2070.10	2157.36	50979.16	52885.04
2024-12-26 00:00:00	2183.08	2278.73	54430.48	56102.88
2024-12-27 00:00:00	2042.86	2170.58	51265.88	53294.59
2024-12-28 00:00:00	1927.68	1827.05	48101.37	44558.60
2024-12-29 00:00:00	2083.98	2075.98	51408.19	50809.34
2024-12-30 00:00:00	2104.61	2147.82	52456.80	52508.10
2024-12-31 00:00:00	2006.67	1979.04	47501.58	49232.12
	TOTAL : 62848.16	TOTAL : 63795.92	TOTAL : 1560082.38	TOTAL : 1564782.16
	AVG : 2027.36	AVG : 2057.93	AVG : 50325.24	AVG : 50476.84

SMS LTD. RAIPUR

Authorised Signatory

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

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C-Tech

75 MLD STP CHANDANIDIH - RAIPUR

C-TECH FLOW REPORT

DateAndTime	IN FLOW	OUT FLOW	IN VOLUME	OUT VOLUME
2025-01-01 00:00:00	1916.54	1903.31	46649.93	46719.09
2025-01-02 00:00:00	2500.86	1885.31	47523.71	46071.71
2025-01-03 00:00:00	1977.19	1785.95	49511.33	43476.73
2025-01-04 00:00:00	1974.07	2065.67	48135.98	50505.04
2025-01-05 00:00:00	1890.56	1881.91	47497.19	45943.68
2025-01-06 00:00:00	1937.22	1869.95	47894.68	47458.81
2025-01-07 00:00:00	2037.67	2029.93	50701.67	49751.49
2025-01-08 00:00:00	2037.47	2112.33	49569.54	52061.61
2025-01-09 00:00:00	1960.93	2090.43	48998.05	49522.86
2025-01-10 00:00:00	2012.24	2139.31	51842.18	53762.59
2025-01-11 00:00:00	1926.38	1921.17	47504.32	47197.55
2025-01-12 00:00:00	2050.96	2202.58	51344.25	54077.87
2025-01-13 00:00:00	2001.10	2008.82	48891.53	49194.58
2025-01-14 00:00:00	2003.73	2125.02	49832.64	50884.29
2025-01-15 00:00:00	1976.78	1974.66	50212.66	47655.11
2025-01-16 00:00:00	2026.18	2083.66	49839.87	50667.73
2025-01-17 00:00:00	2005.83	2076.10	46835.82	52355.34
2025-01-18 00:00:00	2037.89	2074.72	51233.57	50864.53
2025-01-19 00:00:00	2039.64	2067.93	48274.48	49028.51
2025-01-20 00:00:00	2017.63	2001.12	47541.32	47495.93
2025-01-21 00:00:00	2009.42	1997.01	48610.84	47498.68
2025-01-22 00:00:00	2011.34	2146.00	48623.68	50078.45
2025-01-23 00:00:00	2028.46	2068.89	48739.06	50126.08
2025-01-24 00:00:00	2052.69	2122.83	49207.46	50518.55
2025-01-25 00:00:00	2056.70	2070.64	47936.68	49145.68
2025-01-26 00:00:00	1983.08	1965.49	49755.91	48941.29
2025-01-27 00:00:00	1947.21	1979.56	47590.87	46859.07
2025-01-28 00:00:00	2023.44	2030.03	48395.20	48338.38
2025-01-29 00:00:00	2036.69	2152.74	47755.91	50166.30
2025-01-30 00:00:00	1979.95	2000.33	46751.43	47034.43
2025-01-31 00:00:00	1959.67	2023.51	48446.71	49160.52
	TOTAL : 62419.52	TOTAL : 62856.92	TOTAL : 1511648.49	TOTAL : 1522562.73
	AVG : 2013.53	AVG : 2027.64	AVG : 48762.85	AVG : 49114.93

SMS STP RAIPUR

Authorised Signatory

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

C-Tech

75 MLD STP CHANDANIDIH - RAIPUR

C-TECH FLOW REPORT

DateAndTime	INFLOW	OUTFLOW	IN VOLUME	OUT VOLUME
2025-02-01 00:00:00	1910.70	1981.33	46698.58	47550.96
2025-02-02 00:00:00	1930.91	1976.82	47292.34	47199.25
2025-02-03 00:00:00	1995.79	2059.17	48170.58	48686.12
2025-02-04 00:00:00	2057.75	1982.36	49591.88	47124.13
2025-02-05 00:00:00	1985.67	1872.00	47336.57	46227.12
2025-02-06 00:00:00	1973.18	1985.97	47135.70	48718.87
2025-02-07 00:00:00	1966.95	2029.71	48384.03	48904.30
2025-02-08 00:00:00	1997.28	1945.68	46672.59	48050.52
2025-02-09 00:00:00	1974.39	1996.62	48378.19	48365.47
2025-02-10 00:00:00	1935.79	1990.66	46879.19	49089.56
2025-02-11 00:00:00	1946.36	2049.22	48075.06	50813.68
2025-02-12 00:00:00	1933.84	1922.21	46114.98	47488.92
2025-02-13 00:00:00	1946.83	2010.69	47674.47	49820.59
2025-02-14 00:00:00	2014.43	2044.26	48430.44	50454.30
2025-02-15 00:00:00	2002.85	2039.03	49305.33	49562.00
2025-02-16 00:00:00	2010.41	2029.43	50108.18	50234.63
2025-02-17 00:00:00	1989.62	1996.72	48216.23	50633.80
2025-02-18 00:00:00	1955.48	2002.49	48673.02	46922.29
2025-02-19 00:00:00	1932.11	1943.87	47687.11	47461.32
2025-02-20 00:00:00	1970.83	1994.28	48535.12	49141.15
2025-02-21 00:00:00	2014.27	2068.21	50444.13	50731.47
2025-02-22 00:00:00	1996.53	1973.02	47707.19	48533.38
2025-02-23 00:00:00	1979.68	1980.77	49576.81	48722.73
2025-02-24 00:00:00	1943.19	2018.84	48665.61	50970.58
2025-02-25 00:00:00	1936.77	1982.38	46366.69	47149.84
2025-02-26 00:00:00	1956.36	1995.02	48895.16	48815.75
2025-02-27 00:00:00	1887.09	1884.23	45724.43	46163.31
2025-02-28 00:00:00	1790.95	1803.45	45870.09	44057.63
	TOTAL : 54936.02	TOTAL : 55558.42	TOTAL : 1342609.67	TOTAL : 1357893.67
	AVG : 1962.00	AVG : 1984.23	AVG : 47950.35	AVG : 48496.20

SMS Ltd. RAIPUR
Authorised Signatory

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

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75 MLD STP CHANDANIDIH - RAIPUR

C-TECH FLOW REPORT

DateAndTime	IN FLOW	OUT FLOW	IN VOLUME	OUT VOLUME
2025-03-01 00:00:00	1260.05	1281.24	28244.13	33042.12
2025-03-02 00:00:00	1555.14	1383.07	10750.11	9451.39
2025-03-04 00:00:00	2009.42	1972.98	47652.87	44455.73
2025-03-05 00:00:00	1609.17	1697.19	40550.54	47198.98
2025-03-06 00:00:00	1596.50	1776.19	40192.79	43263.30
2025-03-07 00:00:00	1962.39	1988.39	48676.03	48801.30
2025-03-08 00:00:00	1947.42	2020.16	48399.05	49429.35
2025-03-09 00:00:00	1883.94	1847.43	46751.40	46453.09
2025-03-10 00:00:00	1822.76	1898.71	43520.87	45169.39
2025-03-11 00:00:00	1775.88	1782.70	44461.70	43195.49
2025-03-12 00:00:00	1802.14	1810.45	44350.84	44250.28
2025-03-13 00:00:00	1680.70	1674.93	41892.83	41041.41
2025-03-14 00:00:00	1549.69	1645.63	36924.08	39807.68
2025-03-15 00:00:00	1546.69	1529.80	38556.57	37484.32
2025-03-16 00:00:00	1539.26	1540.69	38008.11	37509.73
2025-03-17 00:00:00	1594.97	1631.56	38668.88	40025.94
2025-03-18 00:00:00	1717.67	1703.16	41489.20	41917.60
2025-03-19 00:00:00	1885.83	1894.29	45765.51	46917.06
2025-03-20 00:00:00	1803.31	1846.26	43415.37	45571.70
2025-03-21 00:00:00	1761.70	1745.92	41857.30	42988.79
2025-03-22 00:00:00	1811.83	1640.80	42432.59	40697.30
2025-03-23 00:00:00	1905.15	1780.56	46119.38	44684.66
2025-03-24 00:00:00	1936.08	1864.46	46248.17	46015.39
2025-03-25 00:00:00	1916.41	1978.33	46303.41	48681.23
2025-03-26 00:00:00	1804.85	1843.63	44784.32	45518.03
2025-03-27 00:00:00	1713.00	1698.49	41776.41	41888.52
2025-03-28 00:00:00	1693.86	1676.40	41466.48	41329.81
2025-03-29 00:00:00	1047.60	1047.95	25937.71	24505.56
2025-03-30 00:00:00	1805.78	1844.91	44629.83	45862.52
2025-03-31 00:00:00	1704.11	1719.98	42419.21	42440.33
	TOTAL : 51643.33	TOTAL : 51766.26	TOTAL : 1232245.67	TOTAL : 1243598.01
	AVG : 1721.44	AVG : 1725.54	AVG : 41074.86	AVG : 41653.27

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SMS LTD. RAIPUR
Authorised Signatory

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

C-Tech

75 MLD STP CHANDANIDIH - RAIPUR

C-TECH FLOW REPORT

DateAndTime	IN FLOW	OUT FLOW	IN VOLUME	OUT VOLUME
2025-04-01 00:00:00	1912.55	1834.62	40238.25	39654.21
2025-04-02 00:00:00	1879.74	1900.64	41235.96	41058.87
2025-04-03 00:00:00	2038.39	1991.1	41234.5	41654.25
2025-04-04 00:00:00	1527.74	1563.66	42304.62	42452.32
2025-04-05 00:00:00	1466.15	1491.18	47398.99	47584.14
2025-04-06 00:00:00	1375.62	1369.58	46369.58	46105.24
2025-04-07 00:00:00	1360.17	1320.06	48367.25	48122.32
2025-04-08 00:00:00	1271.47	1274.98	47352.12	47315.21
2025-04-09 00:00:00	1156.65	1081.29	47879.68	46724.12
2025-04-10 00:00:00	1533.57	1476.29	47692.15	47235.12
2025-04-11 00:00:00	1639.82	1617.72	45324.87	47456.35
2025-04-12 00:00:00	1748.94	1740.7	41265.98	46265.25
2025-04-13 00:00:00	1788.88	1775.7	42364.14	44269.54
2025-04-14 00:00:00	1659.03	1645.71	42314.54	47884.25
2025-04-15 00:00:00	1701.54	1707.72	41237.21	37556.58
2025-04-16 00:00:00	1596.43	1572.36	42068.47	45952.12
2025-04-17 00:00:00	1777.21	1761.51	43096.32	48165.29
2025-04-18 00:00:00	1601.49	1535.83	47566.65	44335.1
2025-04-19 00:00:00	1711.25	1791.65	48304	48152.21
2025-04-20 00:00:00	1749.06	1711.88	46304.87	47425.32
2025-04-21 00:00:00	1616.01	1589.91	43624.57	49201.12
2025-04-22 00:00:00	1767.18	1784.62	41205.65	49223.21
2025-04-23 00:00:00	1661.78	1698.81	40128.96	46204.21
2025-04-24 00:00:00	1635.63	1576.35	43604.25	48325.12
2025-04-25 00:00:00	1747.15	1741.88	42125.32	50486.14
2025-04-26 00:00:00	1791.65	1799.13	43594.87	50178.12
2025-04-27 00:00:00	1733.5	1693.02	41665.52	48862.36
2025-04-28 00:00:00	1675.52	1663.64	42368.14	49257.35
2025-04-29 00:00:00	1902.82	1926.65	41205.84	50487.14
2025-04-30 00:00:00	1738.2	1766.01	42003.32	50506.21
	TOTAL : 49765.16	TOTAL : 49404.23	TOTAL : 1183261.54	TOTAL : 1192923.49
	AVG : 1658.84	AVG : 1646.81	AVG : 45662.05	AVG : 45748.54

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Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

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75 MLD STP CHANDANIDIH - RAIPUR

C-TECH FLOW REPORT

DateAndTime	IN FLOW	OUT FLOW	IN VOLUME	OUT VOLUME
2025-05-01 00:00:00	1230.12	1231.98	29768.76	27587.85
2025-05-02 00:00:00	30.55	67.41	4.4756.10	1669.9
2025-05-04 00:00:00	1619.33	1368.9	8921.04	9635.3
2025-05-05 00:00:00	1870.67	1881.37	44947.6	46544.65
2025-05-06 00:00:00	1742.55	1723.65	42262.29	42743.7
2025-05-07 00:00:00	1788.06	1796.38	43103.23	44427.9
2025-05-08 00:00:00	1874.22	1817.31	44300.42	44761.36
2025-05-09 00:00:00	1842.01	1861.44	44190.07	45974.88
2025-05-10 00:00:00	1802.69	1781.3	42993.06	43975.77
2025-05-11 00:00:00	1902.87	1930.93	45742.68	47447.53
2025-05-12 00:00:00	1872.53	1873.87	44798.13	46262.1
2025-05-13 00:00:00	1780.86	1822.22	43701.47	44259.55
2025-05-14 00:00:00	1921.45	1937.13	48026.44	47883.03
2025-05-15 00:00:00	1437.5	1463.99	41564.07	37551
2025-05-16 00:00:00	1973.93	1937.54	48736.71	45946.41
2025-05-17 00:00:00	1891.22	1938.28	46123.58	48164.11
2025-05-18 00:00:00	1853.34	1810.77	45865.35	44325.88
2025-05-19 00:00:00	1877.85	1949.62	46373.73	48148.63
2025-05-20 00:00:00	1968.42	1923.9	47615.46	47420.57
2025-05-21 00:00:00	1971.96	2005.57	48789.45	49196.95
2025-05-22 00:00:00	1917.72	1998.48	47554.08	49223.22
2025-05-23 00:00:00	1934.67	1879.46	46883.9	46199.75
2025-05-24 00:00:00	1967.53	1960.85	48255.24	48320.34
2025-05-25 00:00:00	1983.36	2048.49	49344.19	50475.21
2025-05-26 00:00:00	2012.38	2040.78	49534.39	50167.23
2025-05-27 00:00:00	1959.84	1984.47	47832.8	48861.05
2025-05-28 00:00:00	2021.4	2007.47	49228.84	49253.84
2025-05-29 00:00:00	2010.62	2011.81	50152.72	50479.22
2025-05-30 00:00:00	2014.19	2046.62	49737.76	50501.88
2025-05-31 00:00:00	2031.55	2043.53	50317.24	50272.34
	TOTAL : 54105.38	TOTAL : 54145.53	TOTAL : 1296664.72	TOTAL : 1307681.22
	AVG : 1803.51	AVG : 1804.85	AVG : 45222.16	AVG : 45599.17

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Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

SMS LTD. RAIPUR

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75 MLD STP CHANDANIDIH - RAIPUR

OVERALL PARAMETERS REPORT

	PUMPING STATION		CHLORINATION		SLUDGE DEWATERING		INLET PARAMETERS					OUTLET PARAMETERS						ATARI PARAMETERS	
DateAndTime	MPS LEVEL (mm)	INLET FLOW (m3/hr)	CCT LEVEL (mm)	OUTLET FLOW (m3/hr)	SLUDGE SUMP LEVEL (mm)	CENT. FEED FLOW (m3/hr)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	TDS	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	Cl2 (ppm)	TDS	Level (mm)	Flow (m3/hr)
2024-12-01 00:00:00	3976	2120.6	2828	2779.1	2487	0.05	55.67	119.84	175.19	7.64	327.88	5.89	25.6	4.25	7.34	0.1	847.91	1408.29	126.05
2024-12-02 00:00:00	3655	2434.35	2862	3395.15	2487	0.06	55.6	118.69	152.23	8.69	259.75	6	26.05	4.25	7.26	0.11	861.89	1467.09	136.16
2024-12-03 00:00:00	3177	2393.76	2851	3231.36	2485	0.06	55.54	115.97	138.76	8.51	286.49	5.97	25.98	5.21	7.23	0.11	869.43	1910.66	144.67
2024-12-04 00:00:00	3322	2344.56	2845	3097.3	2484	0.06	55.53	115.97	133.03	8.39	291.51	6.11	26.04	5.63	7.22	0.11	871.3	1577.55	146.62
2024-12-05 00:00:00	3139	2406.74	2854	3222.33	2484	0.06	55.54	116.14	130.23	8.21	292.07	6.2	26.52	8.64	7.3	0.11	884.69	1967.15	167.09
2024-12-06 00:00:00	3056	2382.26	2852	3122.24	2483	0.06	55.51	116.16	128.21	8.12	296.07	6.21	27.1	7.25	7.38	0.11	879.83	1842.95	151.81
2024-12-07 00:00:00	3373	2340.87	2854	3027.73	2483	0.06	55.51	115.98	127.98	8.05	298.58	6.4	27.6	6.32	7.47	0.11	897.63	1359.4	124.05
2024-12-08 00:00:00	3292	2403.67	2855	3149.89	2482	0.06	55.56	116.39	129.55	8	304.47	6.53	28.09	5.65	7.49	0.11	900.87	1742.29	167.81
2024-12-09 00:00:00	3182	2426.17	2852	3021.67	2481	0.06	54.95	117.09	135.33	7.96	300.77	6.61	28.86	8.25	7.48	0.11	925.24	1761.39	163.5
2024-12-10 00:00:00	3282	2374.01	2848	3104.11	2478	0.06	55.44	120.51	126.59	7.93	329.64	6.56	28.49	8.64	7.52	0.1	914.57	1962.46	148.58
2024-12-11 00:00:00	3145	2381.65	2849	3004.25	2477	0.06	55.73	122.91	130.52	7.9	348.64	6.81	29.53	7.65	7.56	0.1	904.49	1452.16	132.62
2024-12-12 00:00:00	3311	2406.22	2850	3127.99	2475	0.06	55.74	124.45	132.17	7.87	358.61	6.67	29.26	8.15	7.59	0.1	903.06	1976.42	164.58
2024-12-13 00:00:00	3176	2352.98	2849	3194.54	2474	0.06	55.72	127.85	131.82	7.84	360.45	7.69	35.19	8.69	7.67	0.1	874.95	1434.26	140.67
2024-12-14 00:00:00	4852	2085.72	2824	2758.03	2471	0.05	55.74	127.04	133.76	6.53	368.27	8.43	38.83	9.64	7.73	0.1	880.9	1308.58	140.43
2024-12-15 00:00:00	3591	2484.19	2852	3282.13	2471	0.06	55.76	128.46	135.35	2.53	372.63	9.81	43.75	8.21	7.77	0.1	878.94	1902.39	160.35
2024-12-16 00:00:00	3295	2404.97	2852	3268.7	2469	0.05	60.72	135.32	140.87	6.05	373.27	8.89	43.37	5.21	7.83	0.1	898.32	1928.89	184.38
2024-12-17 00:00:00	3382	2423.49	2849	3248.88	2467	0.06	63.81	141.65	133.25	7.81	371.87	6.29	37.46	4.58	7.88	0.1	890.13	2033.19	190.38
2024-12-18 00:00:00	3672	2440.25	2850	3190.05	2467	0.06	63.86	150.41	130.66	7.77	368.37	5.99	34.85	5.25	7.95	0.1	872.81	2085.72	185.55
2024-12-19 00:00:00	3534	2420.57	2855	3166.76	2467	0.06	63.79	162.1	132.13	7.71	357.52	5.83	32.6	6.32	7.92	0.1	250.39	2121.58	175.77
2024-12-20 00:00:00	3993	2411.66	2856	3155.37	2466	0.06	63.67	181.68	132.45	7.59	324.15	5.96	33.32	5.15	7.85	0.11	17.78	2030.57	192.82
2024-12-21 00:00:00	3752	2014.36	2319	2384.09	2007	0.04	51.82	171.73	110.77	6.17	258.16	5.02	28.08	4.58	6.4	0.09	14.29	2103.32	177.71
2024-12-22 00:00:00	4302	2411.88	2857	3058.18	2467	0.05	63.7	245.2	137.82	7.61	322.54	6.11	34.21	5.21	7.89	0.1	14.98	1937.97	184.5
2024-12-23 00:00:00	5364	2111.24	2835	2663.16	2463	0.05	63.7	320.77	134.19	7.61	329.49	5.95	33.18	5.25	7.9	0.1	10.74	2155.48	200.96
2024-12-24 00:00:00	5148	2428.82	2854	3040.25	2464	0.05	69.57	304.15	131.66	8	329.03	5.78	32.26	8.65	7.91	0.11	7.66	2017.39	178.07
2024-12-25 00:00:00	3985	2383.44	2857	3324.77	2463	0.05	80.33	201.75	123.77	6.57	325.06	5.63	31.3	4.65	7.92	0.1	7.98	1073.66	121.82
2024-12-26 00:00:00	4393	2490.77	2857	3245.74	2464	0.05	84.03	213.34	124.28	7.82	324.71	5.4	29.98	5.65	7.93	0.11	10.12	2008.49	184.27
2024-12-27 00:00:00	3547	2345.76	2850	3148.25	2462	0.06	85.23	226.61	123.11	7.21	313.53	5.26	29.14	5.65	7.89	0.11	9.87	1579.05	154.09
2024-12-28 00:00:00	4986	2251.54	2832	2814.35	2463	0.06	85.23	235.13	124.13	7.29	310.49	5.16	28.58	8.15	7.88	0.11	9.05	1866.21	136.31
2024-12-29 00:00:00	4943	2409.01	2843	3032.47	2461	0.05	85.25	238	123.69	7.32	315.96	4.96	27.43	6.32	7.89	0.11	7.15	1399	128.4
2024-12-30 00:00:00	4292	2443.17	2847	3103.97	2460	0.06	85.25	238.9	124.34	7.26	314.86	4.8	26.45	5.1	7.87	0.11	7.95	1413	142.88
2024-12-31 00:00:00	4700	2338.24	2835	2920.52	2457	0.06	85.29	236.38	121.38	7.23	327.88	4.73	26.12	4.65	7.88	0.1	7.96	2155.62	160.61

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Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

Executive Engineer
(Mission Swachh)

SMS LTD. RAIPUR

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C-Tech

75 MLD STP CHANDANIDIH - RAIPUR

OVERALL PARAMETERS

	PUMPING STATION		CHLORINATION		SLUDGE DEWATERING		INLET PARAMETERS					OUTLET PARAMETERS						ATARI PARAMETERS	
DateAndTime	MPS LEVEL (mm)	INLET FLOW (m3/hr)	CCT LEVEL (mm)	OUTLET FLOW (m3/hr)	SLUDGE SUMP LEVEL (mm)	CENT. FEED FLOW (m3/hr)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	TDS	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	Cl2 (ppm)	TDS	Level (mm)	Flow (m3/hr)
2025-01-01 00:00:00	5424	2242.4	2832	2892.52	2456	0.05	85.32	236.03	119.76	7.2	342.98	4.76	26.22	6.32	7.89	0.1	8.51	2151.51	143.3
2025-01-02 00:00:00	5579	2205.97	2831	2881.75	2454	0.05	85.38	235.39	119.16	7.17	355.95	4.82	26.54	5.25	7.87	0.1	8.4	2064.33	145.12
2025-01-03 00:00:00	6208	2051.59	2828	2808.36	2452	0.05	85.37	237.26	119.08	7.13	356.86	4.87	26.83	5.63	7.86	0.1	8.53	1783.7	91.51
2025-01-04 00:00:00	4409	2344.82	2843	3085.56	2450	0.05	85.38	240.06	119.09	7.09	357.6	4.96	27.25	5.63	7.84	0.1	9.86	2232.25	59.41
2025-01-05 00:00:00	3339	2272.58	2838	3077.57	2449	0.05	85.39	241.37	119.02	7.05	339.89	5.01	27.45	6.34	7.83	0.1	10.34	2418.23	0.5
2025-01-06 00:00:00	3420	2319.69	2837	2969.83	2448	0.05	85.36	242.35	119.25	6.98	356.51	5.01	27.74	4.68	7.84	0.1	9.97	2395.57	89.44
2025-01-07 00:00:00	3121	2427.95	2846	3134.67	2448	0.05	85.33	245.22	120.11	6.93	347.59	4.98	27.6	6.96	7.83	0.1	9.7	2117.41	188.05
2025-01-08 00:00:00	3036	2404.3	2848	3291.43	2445	0.05	85.4	243.27	118.97	6.9	362.52	4.85	26.75	9.32	7.83	0.1	10.09	1964.57	171.13
2025-01-09 00:00:00	3385	2343.93	2846	3222.68	2443	0.05	85.42	245.13	120.26	6.83	372.2	4.54	25.06	9.58	7.82	0.1	9.95	2152.88	165.84
2025-01-10 00:00:00	3660	2405.68	2851	3274.16	2443	0.05	85.42	246.47	119.36	6.76	371.01	4.34	23.24	7.21	7.81	0.1	9.61	2195.01	153.64
2025-01-11 00:00:00	3426	2308.87	2839	3072.22	2442	0.05	85.4	248.37	119.2	6.72	367.39	4.33	23.11	7.52	7.81	0.1	9.43	2258.17	118.03
2025-01-12 00:00:00	3509	2446.82	2856	3334.03	2442	0.05	85.34	253.56	120.53	6.69	357.16	4.2	22.89	4.52	7.83	0.1	8.84	2037.52	169.15
2025-01-13 00:00:00	3734	2342.19	2846	3105.6	2441	0.05	85.29	262.28	122.94	6.66	346.11	4.2	22.88	6.32	7.89	0.1	7.8	1838.19	156.75
2025-01-14 00:00:00	3318	2364.49	2854	3322.86	2441	0.05	85.38	265.3	123.16	6.64	350.42	4.26	23.23	4.28	7.93	0.1	10.38	2275.52	162.87
2025-01-15 00:00:00	2881	2313.39	2846	3185.12	2441	0.05	85.33	267.75	123.64	6.62	350.29	4.29	23.78	4.68	7.9	0.1	10.93	1459.06	93.84
2025-01-16 00:00:00	3109	2363.37	2851	3301.49	2438	0.05	85.26	269.55	122.22	6.59	346.1	4.39	24.21	4.58	7.84	0.1	6.05	2203.92	143.02
2025-01-17 00:00:00	2761	2363.19	2850	3259.26	2437	0.05	85.28	270.03	120.9	6.58	338.07	4.73	23.8	8.21	7.83	0.1	3.12	2217.21	142.31
2025-01-18 00:00:00	2571	2401.48	2848	3267.58	2435	0.05	85.31	273.82	119.87	6.55	348.01	4.91	23.24	8.65	7.89	0.1	2.6	2137.05	160.54
2025-01-19 00:00:00	2489	2416.56	2847	3261.91	2434	0.05	85.33	265.82	133.16	6.53	356.33	4.76	22.47	7.21	7.92	0.1	2.54	2101.73	172.3
2025-01-20 00:00:00	2730	2367.41	2842	3204.71	2433	0.05	85.33	270.39	123.68	6.5	356.83	4.7	22.16	8.65	7.93	0.1	39.1	1983.6	170.56
2025-01-21 00:00:00	2888	2375.25	2843	3195.79	2432	0.05	85.33	142.99	124.64	6.47	350.38	4.65	21.92	8.25	7.95	0.1	0	1514.43	155.59
2025-01-22 00:00:00	2915	2391.68	2851	3293.74	2431	0.06	85.31	95.48	131.57	6.45	343.36	4.58	21.55	7.21	7.91	0.11	0	1966.7	170.2
2025-01-23 00:00:00	2747	2387.04	2848	3235.86	2432	0.06	85.27	95.83	133.69	6.43	333.57	4.66	21.89	7.65	7.88	0.11	0	2068.37	167.05
2025-01-24 00:00:00	2418	2395.67	2852	3294.44	2431	0.06	85.24	96.28	133.26	6.41	326.26	4.62	21.83	8	7.9	0.11	0	2057.63	179.02
2025-01-25 00:00:00	2303	2414.56	2849	3150.19	2428	0.06	85.23	96.39	132.95	6.39	318.44	4.79	22.56	7.11	7.9	0.11	0	2138.96	162.2
2025-01-26 00:00:00	3021	2343.54	2841	2948.04	2427	0.06	85.21	96.3	134.55	6.39	329.83	4.83	22.5	7.21	7.92	0.11	0	2118.52	191.45
2025-01-27 00:00:00	2415	2331.88	2842	2901.72	2426	0.06	85.28	96.23	131.62	6.38	332.23	4.94	23.73	7.25	7.9	0.11	0	2030.59	141.72
2025-01-28 00:00:00	2679	*2399.22	2846	3071.66	2425	0.06	85.27	95.99	135.11	6.37	333.88	5.25	24.87	7.54	7.89	0.11	0	2105.74	163.63
2025-01-29 00:00:00	2388	2447.47	2854	3198.54	2424	0.06	85.25	96.38	131.57	6.36	329.35	5.43	25.85	7.65	7.85	0.11	0	2133.57	167.53
2025-01-30 00:00:00	2518	2337.56	2847	3164.87	2424	0.06	85.19	97.03	133.05	6.35	315.9	5.65	27.01	8.65	7.79	0.11	0	2180.77	133.22
2025-01-31 00:00:00	3995	2329.35	2849	3198.54	2423	0.06	85.18	96.99	132.85	6.34	304.83	6.1	29.16	6.31	7.73	0.11	0	2282.29	98.48

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75 MLD STP CHANDANIDIH - RAIPUR

OVERALL PARAMETERS REPORT

	PUMPING STATION		CHLORINATION		SLUDGE DEWATERING		INLET PARAMETERS					OUTLET PARAMETERS						ATARI PARAMETERS	
DateAndTime	MPS LEVEL (mm)	INLET FLOW (m3/hr)	CCT LEVEL (mm)	OUTLET FLOW (m3/hr)	SLUDGE SUMP LEVEL (mm)	CENT. FEED FLOW (m3/hr)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	TDS	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	Cl2 (ppm)	TDS	Level (mm)	Flow (m3/hr)
2025-02-01 00:00:00	4458	2301.19	2845	3162.23	2422	0.06	85.17	96.91	136.33	6.33	302.82	6.56	31.79	4.81	7.65	0.11	0	2223.28	166.88
2025-02-02 00:00:00	4908	2366.93	2847	3212.08	2421	0.06	85.17	97.08	131.08	6.32	301.38	7.07	34.49	6.32	7.58	0.11	0	2284.95	146.97
2025-02-03 00:00:00	3930	2394.66	2848	3258.86	2419	0.06	85.15	97.03	134.17	6.32	299.16	5.41	26.76	6.25	7.49	0.11	0	2250.6	153.8
2025-02-04 00:00:00	4143	2420.8	2845	3193.22	2418	0.06	82.3	97.19	134.75	6.13	294.27	4.5	19.97	6.85	7.37	0.11	0	2306.7	161.33
2025-02-05 00:00:00	2292	2391.05	2837	3067.2	2417	0.06	7.84	4.27	376.91	0.02	295.07	5.46	20.09	8.45	7.26	0.11	0.76	2011.2	147.94
2025-02-06 00:00:00	2301	2370.39	2839	3117.38	2415	0.06	9.6	984.16	218.5	3.75	296.15	5.63	21.28	7.58	7.12	0.11	0	2017.87	168.21
2025-02-07 00:00:00	2261	2362.23	2841	3196.28	2413	0.06	6.05	1015.33	35.15	7.65	315.2	6.01	28.69	8.69	6.98	0.11	0	2043.65	148.8
2025-02-08 00:00:00	2118	2374.09	2835	3083.7	2411	0.06	6.56	46.29	144.81	7.6	317.54	5.23	17.62	8.45	6.93	0.11	0	1955.24	162.29
2025-02-09 00:00:00	2250	2396.82	2838	3197.69	2408	0.06	2.35	2.7	203.67	7.59	325.19	4.44	20.58	7.65	6.96	0.11	0	1998.83	155.21
2025-02-10 00:00:00	2558	2361.68	2838	3197.7	2407	0.06	32.61	654.17	230.7	7.55	318.39	3.71	16.33	8.25	6.97	0.11	0	2097.36	153.67
2025-02-11 00:00:00	2653	2389.46	2846	3224.01	2407	0.06	87.92	1750	183.76	7.5	301.28	4.04	18.92	7.65	6.96	0.11	0	2066.32	159.76
2025-02-12 00:00:00	2386	2334.49	2837	3062.2	2405	0.06	102.06	1967.42	191.96	7.54	291.95	4.4	18.55	6.35	6.97	0.11	0	2028.79	145.99
2025-02-13 00:00:00	2305	2344.16	2841	3174.37	2402	0.06	87.02	829.49	113.04	7.32	307.73	3.7	17.17	8.21	7.02	0.11	0	2002.53	149.01
2025-02-14 00:00:00	2451	2379.17	2840	3176.18	2399	0.06	62.44	117.45	11.28	7.69	321.32	3.38	16.54	8.65	7.04	0.11	0	2047.44	140.29
2025-02-15 00:00:00	2075	2375.6	2839	3142.72	2397	0.06	28.21	20.92	50.48	7.64	319.6	4.24	18.64	6.45	7.08	0.11	0	1852.17	143.46
2025-02-16 00:00:00	2186	2374.75	2842	3188.76	2397	0.06	66.79	20.68	125	7.64	313.9	4.94	15.47	6.91	7.05	0.11	0	1978.3	140.83
2025-02-17 00:00:00	2109	2358.96	2839	3127.1	2395	0.06	75.92	46.9	38.5	7.42	302.5	4.7	18.55	6.18	7.11	0.11	0	2072.85	131.27
2025-02-18 00:00:00	2383	2320.62	2840	3106.01	2394	0.06	73.52	102.8	44.4	7.26	296.5	4.16	19.48	6.58	7.18	0.11	0	2103.51	138.65
2025-02-19 00:00:00	2245	2300.87	2838	3080.37	2393	0.06	62.96	123.01	50.94	7.38	293.13	4.16	19.48	8.15	7.21	0.11	0	2036.36	144.42
2025-02-20 00:00:00	2160	2342.97	2841	3145.27	2392	0.06	71.7	133.6	59.41	7.52	289.42	4.65	17.89	7.65	7.21	0.11	0	2050.93	141.57
2025-02-21 00:00:00	2650	2384.28	2843	3170.12	2391	0.06	69.66	135.23	23.13	7.54	290.46	4.55	16.47	7.68	7.21	0.11	0	1497.32	111.36
2025-02-22 00:00:00	2245	2357.14	2837	3083.31	2390	0.06	75.97	150.59	9.42	7.49	294.23	3.71	17.22	8.54	7.2	0.11	0	1885.56	147.91
2025-02-23 00:00:00	2212	2374.36	2839	3128.38	2388	0.06	74.64	170.11	125.25	7.45	295.35	3.36	15.57	8.64	7.2	0.11	0	2062.01	146.12
2025-02-24 00:00:00	2252	2320.82	2840	3170.82	2386	0.06	88.92	207.96	25.69	7.47	301.01	3.86	16.98	8.52	7.19	0.11	0	2034.79	146.08
2025-02-25 00:00:00	1957	2302.07	2837	3096.31	2384	0.06	118.48	235.73	43.84	7.47	301.15	3.66	16.94	8.15	7.16	0.11	0	2008.01	138.73
2025-02-26 00:00:00	2500	2330.54	2836	3082.74	2381	0.06	115.35	230.78	110.95	7.54	301.89	3.67	15.57	8.56	7.15	0.11	0	2058.04	143.11
2025-02-27 00:00:00	2202	2273.89	2834	3086.96	2380	0.06	128.87	259.8	45.24	7.54	302.45	3.67	17.13	7.64	7.13	0.11	0	1988.28	140.06
2025-02-28 00:00:00	2163	2198.22	2833	3018.68	2381	0.06	142.41	284.44	43.81	7.35	297.23	3.66	15.62	7.65	7.09	0.11	0	1954.15	134.48

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75 MLD STP CHANDANIDIH - RAIPUR

OVERALL PARAMETERS REPORT

	PUMPING STATION		CHLORINATION		SLUDGE DEWATERING		INLET PARAMETERS					OUTLET PARAMETERS						ATARI PARAMETERS	
DateAndTime	MPS LEVEL (mm)	INLET FLOW (m3/hr)	CCT LEVEL (mm)	OUTLET FLOW (m3/hr)	SLUDGE SUMP LEVEL (mm)	CENT. FEED FLOW (m3/hr)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	TDS	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	Cl2 (ppm)	TDS	Level (mm)	Flow (m3/hr)
2025-03-01 00:00:00	6529	1525.33	2796	2153.65	2387	0.06	145.58	275.15	0.41	7.54	289.05	4.03	17.21	4.65	7.09	0.11	0	1188.68	60.92
2025-03-02 00:00:00	6498	1851.54	2804	2312.01	2389	0.06	145.64	280.85	0	7.72	299.09	3.68	15.68	8.52	7.12	0.11	0	0	0
2025-03-04 00:00:00	2324	2358.06	2843	3186.45	2381	0.06	139.64	300.07	17.39	7.22	266.57	4.45	19.24	7.65	7.01	0.11	0	1660.83	155.48
2025-03-05 00:00:00	5643	1949.73	2818	2746.49	2385	0.06	138.48	243.5	0	7.42	290.3	3.78	17.96	7.1	7.06	0.11	0	2066.74	76.7
2025-03-06 00:00:00	6153	1931.74	2824	2904	2386	0.06	133.09	266.33	38.8	7.68	312.04	4.24	18.07	4.65	7.06	0.11	124.28	2460.05	36.49
2025-03-07 00:00:00	3543	2283.99	2838	3135.64	2383	0.06	95.5	233.27	31.73	7.61	316.14	4.1	17.53	4.85	7.02	0.11	362.52	2147.04	115.09
2025-03-08 00:00:00	1890	2255.36	2843	3200.05	2382	0.06	105.37	241.4	34.32	7.69	308.14	4.03	17.2	8.69	6.99	0.11	371.33	1965.85	135.74
2025-03-09 00:00:00	1919	2188.47	2834	3031.21	2380	0.06	56.72	107.58	17.6	7.74	297.53	3.68	15.6	5.25	7	0.11	365.83	1943.23	133.92
2025-03-10 00:00:00	2444	2180.55	2835	3034.26	2378	0.06	62.43	0.3	0.29	7.77	290.79	3.83	16.27	8	6.99	0.11	372.46	1615.57	102.34
2025-03-11 00:00:00	1783	2104.22	2829	2974.52	2376	0.06	72.07	110.16	43.96	7.74	289.32	3.72	15.88	5.8	6.95	0.11	374.64	926.29	94.55
2025-03-12 00:00:00	1811	2125.54	2832	3028.71	2374	0.06	51.89	84.64	70.88	7.72	293.13	4.53	19.44	7.28	6.91	0.11	366.75	1953.75	138.97
2025-03-13 00:00:00	1757	1988.85	2829	2933.6	2374	0.06	38.93	54.56	36.1	7.66	312.3	4.69	20.25	4.28	6.78	0.11	376.66	1923.8	129.09
2025-03-14 00:00:00	2068	1857	2824	2817.05	2372	0.06	83.26	141.03	4.54	7.73	326.44	3.82	16.31	5.25	6.77	0.11	380.7	704.37	53.33
2025-03-15 00:00:00	1733	1863.35	2820	2740.26	2371	0.06	84.31	165.16	14.89	7.72	320.8	3.86	16.39	5.68	6.73	0.11	389.85	1471.84	116.13
2025-03-16 00:00:00	1849	1846.03	2821	2761.83	2370	0.06	76.75	125.18	5.96	7.77	322.35	3.84	16.32	6.65	6.64	0.11	393.33	1923.96	134.82
2025-03-17 00:00:00	2028	1958.34	2825	2825.17	2368	0.06	85.98	136.22	59.46	7.64	308.74	4.1	17.63	8.21	6.7	0.11	395.35	1884.19	137.85
2025-03-18 00:00:00	2075	2067.93	2829	2955.77	2365	0.06	98.03	159.13	73.52	7.67	331.88	4.56	19.08	5.22	7.48	0.11	384.18	1926.88	121.67
2025-03-19 00:00:00	2054	2234.06	2841	3158.5	2365	0.06	95.85	155.07	22.64	7.84	307.48	5.16	20.94	5.21	7.39	0.11	360.5	1968.69	132.47
2025-03-20 00:00:00	2007	2137.99	2839	3096.82	2363	0.06	103.89	165.08	34.76	7.89	289.77	4.9	21.19	5.69	7.3	0.11	357.49	1948.67	138.45
2025-03-21 00:00:00	2031	2091.75	2835	3041.72	2362	0.06	102.04	167.77	55.03	7.96	289	5.11	21.26	6.25	7.24	0.11	365.75	1916.54	142.62
2025-03-22 00:00:00	1816	2120.9	2829	2949.77	2360	0.06	98.29	158.38	181.59	8.02	295.42	4.15	17.68	7.12	7.13	0.11	374.68	1876.58	132.58
2025-03-23 00:00:00	2021	2226.35	2834	2995.24	2358	0.06	16.33	3.25	3.76	7.46	298.18	3.83	16.03	4.58	7.05	0.11	374.32	1958.51	141.3
2025-03-24 00:00:00	2131	2211.62	2835	2919.55	2357	0.06	72.31	102.31	182.28	7.43	314.14	3.97	16.96	6.36	7.12	0.11	375.41	1994.96	131.18
2025-03-25 00:00:00	2377	2201.41	2835	2892.66	2354	0.06	107.86	175.5	441.48	7.42	334.66	4.56	19.71	6.66	7.44	0.11	368.27	1998.33	149.96
2025-03-26 00:00:00	2165	2125.17	2829	2808.47	2353	0.06	64.11	140.48	107.38	7.53	340.26	5.32	22.53	6.32	7.46	0.11	364.19	1932.31	142.46
2025-03-27 00:00:00	1984	2043.6	2824	2732.37	2351	0.06	82.67	132.08	115.25	7.46	314.24	5.24	21.25	5.21	7.43	0.11	369.16	1995.65	140.23
2025-03-28 00:00:00	2884	2010.72	2820	2631.87	2349	0.06	59.96	123.39	99.85	7.67	276.39	5.01	16.45	4.89	7.46	0.11	372.74	2000.82	139.58
2025-03-29 00:00:00	5085	1322.14	2777	1768.79	2346	0.06	24.42	32.35	103.7	7.77	223.99	3.79	16.09	5.65	7.48	0.11	382.89	706.57	57.39
2025-03-30 00:00:00	2771	2151.02	2830	2833.42	2346	0.06	3.12	0	10.75	7.75	233.07	3.82	16.37	7.64	7.49	0.11	379.73	528.36	69.46
2025-03-31 00:00:00	1932	2046.79	2825	2757.88	2344	0.06	29.87	30.09	590.31	7.79	235.54	4.9	19.53	7.09	7.51	0.11	386.05	1873.09	136.21

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OVERALL PARAMETERS REPORT

	PUMPING STATION		CHLORINATION		SLUDGE DEWATERING		INLET PARAMETERS					OUTLET PARAMETERS						ATARI PARAMETERS	
DateAndTime	MPS LEVEL (mm)	INLET FLOW (m3/hr)	CCT LEVEL (mm)	OUTLET FLOW (m3/hr)	SLUDGE SUMP LEVEL (mm)	CENT. FEED FLOW (m3/hr)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	TDS	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	Cl2 (ppm)	TDS	Level (mm)	Flow (m3/hr)
2025-04-01 00:00:00	3181	2186.97	2829	2814.26	2342	0.06	60.58	21.2	167.15	7.86	237.19	6.14	23.64	4.24	7.56	0.11	380.71	2121.37	141.23
2025-04-02 00:00:00	2165	2198.39	2835	2940.26	2341	0.06	31.14	29.48	92.79	7.94	236.89	7.28	28.29	4.58	7.56	0.11	372.33	1963.62	135.63
2025-04-03 00:00:00	2579	1996.8	2823	2719.51	2341	0.06	52.82	135.08	249.76	7.96	236.97	7.23	27.52	8.65	7.55	0.11	371.5	1302.4	73.19
2025-04-04 00:00:00	1989	1834.16	2821	2710.91	2340	0.06	81	179.5	343.77	7.93	236.5	8.22	30.89	7.58	7.47	0.11	377.41	336.23	0.11
2025-04-05 00:00:00	1903	1730.85	2755	2558.74	2286	0.06	50.07	84.93	102.47	7.7	219.28	7.52	32.8	7.52	7.2	0.11	370.48	836.02	0.27
2025-04-06 00:00:00	1990	1652.41	2811	2537.48	2335	0.06	14.22	20.41	47.59	7.9	215.6	7.52	36.14	7.54	7.35	0.11	387.33	2042.87	0.67
2025-04-07 00:00:00	1953	1616.94	2810	2527.18	2334	0.06	57.3	104.21	148.76	7.88	212.1	6.99	32.65	8.65	7.36	0.11	399.33	2269.15	0.74
2025-04-08 00:00:00	1945	1534.02	2809	2483.01	2332	0.06	77.45	139.14	135.7	7.91	210.9	5.59	31.24	6.35	7.28	0.11	404.18	1725.76	0.56
2025-04-09 00:00:00	2551	1398.59	2794	2193.9	2330	0.06	92.84	170.54	105.14	7.95	207.72	5.44	31.87	6.35	7.23	0.11	406.44	0	0
2025-04-10 00:00:00	4187	1823.7	2812	2485.94	2327	0.06	114.82	152.37	150.97	7.82	207.33	6.7	31.76	8.54	7.26	0.11	412.14	6.37	0
2025-04-11 00:00:00	2238	1947.33	2825	2733.63	2326	0.06	107.4	199.23	156.46	7.54	174.61	6.9	31.97	8.85	7.41	0.11	401.59	0	0
2025-04-12 00:00:00	2333	2065.14	2831	2823.34	2325	0.06	110.73	223.71	222.4	6.82	148.48	6.47	30.93	7.54	7.61	0.11	406.78	0	0
2025-04-13 00:00:00	2319	2109.34	2831	2835.58	2322	0.06	111.8	208.3	197.02	8.05	152.59	6.47	31.1	6.36	7.7	0.11	402.1	0	0
2025-04-14 00:00:00	2078	1952.53	2826	2771.68	2321	0.06	80.86	180.2	73.95	5.11	157.34	6.21	29.69	8.56	7.76	0.11	390.9	0	0
2025-04-15 00:00:00	2129	2012.29	2830	2818.13	2325	0.06	64.04	147.12	343.91	5.14	163.87	6.1	30.01	6.36	7.69	0.11	382.69	0	0
2025-04-16 00:00:00	2113	1899.41	2825	2722.03	2339	0.06	79.7	183.29	286.99	5.99	164.12	6.33	30.02	6.54	7.6	0.11	383.15	0	0
2025-04-17 00:00:00	2489	2090.73	2835	2866.74	2346	0.06	78.96	151.81	63.95	6.76	147.53	6.47	29.63	6.39	7.36	0.11	385.09	0	0
2025-04-18 00:00:00	3604	1910.95	2818	2486.42	2348	0.06	69.14	146.61	51.73	6.47	153.91	6.63	31.27	6.58	7.19	0.11	380.02	0	0
2025-04-19 00:00:00	2929	2027.6	2837	2873.06	2348	0.06	73.7	167.32	84.46	6.54	149.14	6.63	31.74	5.58	7.14	0.11	376.68	0	0
2025-04-20 00:00:00	2470	2065	2833	2823.31	2345	0.07	72.49	77.67	69.26	6.76	141.8	6.14	29.27	5.65	7.09	0.12	376.27	0	0
2025-04-21 00:00:00	2546	1971.01	2829	2768.38	2343	0.07	65.45	61.86	35.99	6.77	134.25	6.21	29.54	5.85	7.07	0.12	396.94	0	0
2025-04-22 00:00:00	3358	2084.12	2836	2867.77	2340	0.07	33.52	70.85	25.27	6.78	130.93	5.57	26.45	8.65	7.07	0.12	405.61	0	0
2025-04-23 00:00:00	2303	1958.8	2832	2805.93	2338	0.07	58.23	125.53	212.11	6.86	132.29	5.21	24.52	8.68	7.12	0.12	402.45	0	0
2025-04-24 00:00:00	2113	1935.73	2827	2736.87	2335	0.07	73.16	167.4	430.77	6.86	82.46	5.83	25.98	8.75	7.1	0.12	410.31	0	0
2025-04-25 00:00:00	2468	2072.47	2833	2817.26	2333	0.07	62.22	139.95	180.08	6.87	50.09	6.83	28.9	6.35	7.14	0.12	403.97	0	0
2025-04-26 00:00:00	2948	2097.24	2835	2844.75	2331	0.07	62.12	145.56	326.7	6.89	59.09	6.41	28.94	6.54	7.17	0.12	399.13	0	0
2025-04-27 00:00:00	2728	2044.52	2829	2786.26	2329	0.06	62.26	147.65	177.43	6.94	78.9	6.42	23.97	6.35	7.25	0.11	391.87	0	0
2025-04-28 00:00:00	3714	1969.54	2828	2732.28	2332	0.06	65.75	84.8	480.72	6.98	129.13	6.03	23.95	6.96	7.24	0.11	397.05	0	0
2025-04-29 00:00:00	3988	2219.68	2838	2911.56	2330	0.06	35.51	77.27	274.43	6.88	479.97	5.08	24.08	6.78	7.21	0.11	369.41	0	0
2025-04-30 00:00:00	3009	2029.51	2832	2851.74	2327	0.06	45.48	98.89	157.52	6.87	1437.9	5.04	23.79	8.57	7.2	0.11	369.41	0	0

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SMS LTD. RAIPUR

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

Executive Engineer
(Mission Amrut)

Authorised Signatory

496

C-Tech

75 MLD STP CHANDANIDIH - RAIPUR

OVERALL PARAMETERS REPORT

	PUMPING STATION		CHLORINATION		SLUDGE DEWATERING		INLET PARAMETERS					OUTLET PARAMETERS						ATARI PARAMETERS	
DateAndTime	MPS LEVEL (mm)	INLET FLOW (m3/hr)	CCT LEVEL (mm)	OUTLET FLOW (m3/hr)	SLUDGE SUMP LEVEL (mm)	CENT. FEED FLOW (m3/hr)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	TDS	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	Cl2 (ppm)	TDS	Level (mm)	Flow (m3/hr)
2025-05-01 00:00:00	4248	1468.58	2796	2120.68	2325	0.06	37.57	117.48	355.67	6.87	1495.8	5.1	24	4.03	7.25	0.11	371.25	0	0
2025-05-02 00:00:00	8032	39.18	2587	252.35	1678	0.05	37.78	0	18.3	6.87	1496.12	3.69	17.36	6.65	5.28	0.11	361.12	0	0
2025-05-04 00:00:00	7137	1980.58	2799	2536.49	2334	0.06	37.53	0	18.41	6.9	1496.12	5.08	23.99	5.58	7.16	0.11	378.3	0	0
2025-05-05 00:00:00	3783	2193.73	2839	2932.45	2346	0.07	37.54	30.91	119.88	6.87	1496	6.3	30.17	8.45	7.24	0.11	358.71	0	0
2025-05-06 00:00:00	2604	2061.48	2832	2823.3	2345	0.07	74.88	128.28	141.49	6.86	1494.74	6.23	33.87	7.25	7.28	0.11	368.11	0	0
2025-05-07 00:00:00	4264	2137.98	2836	2876.57	2343	0.07	82.4	190.79	121.79	6.84	1495.53	6.57	31.6	7.56	7.27	0.11	377.44	0	0
2025-05-08 00:00:00	3161	2200.6	2836	2885.9	2341	0.07	49.35	110.8	208.04	6.83	1494.94	6.81	30.76	7.98	7.23	0.11	383.43	0	0
2025-05-09 00:00:00	2927	2176.53	2838	2912.85	2339	0.07	86.3	186.35	177.64	7.05	1493.9	6.49	31.13	7.24	7.2	0.11	377.74	0	0
2025-05-10 00:00:00	2814	2149.3	2836	2865.11	2339	0.07	193.82	378.58	137.5	7.62	1493.16	6.2	29.68	4.58	7.15	0.11	380.14	0	0
2025-05-11 00:00:00	3727	2259.83	2842	2953.28	2337	0.07	72.61	132.81	56.96	7.65	1494.09	5.16	24.5	6.98	7.11	0.12	370.63	0	0
2025-05-12 00:00:00	3059	2235.68	2840	2920.56	2337	0.07	24.16	34.51	68.08	7.66	1493.38	5.14	24.5	7.54	7.14	0.12	377.16	0	0
2025-05-13 00:00:00	4637	2138.02	2835	2814.59	2335	0.07	38.57	41.2	197.16	7.66	1490.17	5.31	28.46	5.68	7.16	0.12	390.3	0	0
2025-05-14 00:00:00	3219	2274.88	2842	2958.2	2334	0.07	55.59	79.22	94.96	7.67	1492.88	6.21	29.74	6.85	7.33	0.12	398.17	0	0
2025-05-15 00:00:00	5085	1823.93	2813	2346.78	2331	0.07	103.84	237.85	143.23	7.71	1489.89	5.15	24.62	6.98	7.76	0.11	389.13	0	0
2025-05-16 00:00:00	3538	2347.49	2845	3035.6	2331	0.07	107.06	191.94	78.85	7.71	1489.57	5.9	28.26	6.57	7.82	0.11	391.33	0	0
2025-05-17 00:00:00	2988	2243.86	2847	3152.79	2330	0.06	89.52	241.88	128.62	7.68	1421.39	6.19	29.56	5.21	7.85	0.11	384.99	0	0
2025-05-18 00:00:00	5096	2214.92	2837	2958.51	2329	0.06	166.48	263.27	140.35	7.86	1493.66	5.89	28.1	8.1	7.84	0.11	378.34	0	0
2025-05-19 00:00:00	3071	2239.16	2848	3159.73	2327	0.07	188.03	234.9	105.81	7.88	1237.13	5.56	24.93	8.12	7.83	0.11	378.39	0	0
2025-05-20 00:00:00	3050	2325.47	2846	3111.53	2326	0.07	180.19	204.08	70.62	7.86	840.94	5.09	24.15	8.65	7.87	0.11	374.9	0	0
2025-05-21 00:00:00	3463	2356.96	2849	3199.9	2326	0.07	181.17	189.69	72.9	7.92	525.29	5.98	28.28	8.15	7.87	0.11	371.98	0	0
2025-05-22 00:00:00	2433	2276.58	2853	3238.17	2336	0.06	183	179.37	62.63	7.98	468.72	6.34	29.19	8.91	7.96	0.11	363.74	0	0
2025-05-23 00:00:00	2952	2301.43	2845	3099.79	2333	0.06	160.72	168.9	66.92	8	487.43	5.94	28.32	7.54	7.92	0.11	345.16	0	0
2025-05-24 00:00:00	3227	2361.38	2850	3195.8	2340	0.06	147.3	172.11	72.58	8.03	503.46	5.78	27.98	7.25	8.01	0.11	349.33	0	0
2025-05-25 00:00:00	3056	2345.67	2854	3260.91	2343	0.06	124.39	94.4	131.95	7.94	472.29	5.68	27.97	6.35	8.11	0.11	327.38	0	0
2025-05-26 00:00:00	2892	2384.41	2855	3248.27	2343	0.06	120.89	82.11	107.73	7.95	481.13	5.75	27.97	6.89	8.18	0.11	322.08	0	0
2025-05-27 00:00:00	2557	2316.7	2851	3183.3	2341	0.06	119.51	123.67	92.54	7.98	425.62	5.6	26.6	7.54	8.14	0.11	344.4	0	0
2025-05-28 00:00:00	2686	2389.94	2852	3215.36	2340	0.06	90.97	101.71	100.33	8.01	410.02	5.25	26.22	4.28	8.11	0.11	349.78	0	0
2025-05-29 00:00:00	2701	2376.04	2852	3203.19	2340	0.06	115.85	74.84	128.21	8.02	415.42	5.95	28.3	4.28	8.12	0.11	314.45	0	0
2025-05-30 00:00:00	2483	2406.03	2855	3267.7	2341	0.06	46.79	88.4	79.66	7.93	426.15	6.07	29.2	7.69	8.09	0.11	332.15	0	0
2025-05-31 00:00:00	4028	2439.92	2856	3284.66	2352	0.06	65.17	83.02	95.6	8.01	564.74	5.36	25.24	8.21	8.16	0.11	331.73	0	0

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SMS LTD. RAIPUR

Executive Engineer
(Mission Amrut)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

497

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PERFORMANCE OF SBR

DAILY ANALYSIS REPORT OF 75 MLD STP CHANDANDIH FOR THE MONTH OF (DECEMBER -2024)

DATE	PH		TSS		BOD		COD		TKN		TP		NH4-N		TURBIDITY		TDS		D.O.		Temp.		FECAL COLIFORM		MLD	
	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inflow	Outflow
1-Dec-24	7.45	7.59	42	7	60	6.6	100	20	21.56	7	1.96	0.50	11.76	3.13	106	10.2	714	698	1.5	6.0	23.1	23.4	900	80	43.68	43.29
2-Dec-24	7.01	7.53	46	5	78	5.4	128	28	27.16	8.12	1.6	0.75	17.64	3.02	103	11.2	640	605	1.5	6	24.6	24.8	500	50	54.22	53.57
3-Dec-24	7.56	7.61	40	8	72	5.4	90	36	18.48	7.28	1.26	0.98	12.6	3.13	83.4	11.9	663	642	1.6	6.1	23.6	23.9	300	60	49.61	51.09
4-Dec-24	7.52	7.70	55	7	84	8.4	116	28	24.36	7	3.02	1.26	20.72	3.02	63.8	12	682	670	1.5	5.9	23.6	23.7	500	70	49.54	48.00
5-Dec-24	7.05	7.42	39	7	66	7.2	108	36	17.92	7.56	1.26	0.56	13.72	3.24	190	11.6	672	670	1.8	6	24.6	24.5	500	60	50.22	52.21
6-Dec-24	7.44	7.69	59	7	72	6.6	128	36	18.20	6.44	2.69	0.72	16.52	3.24	190	12	698	670	1.6	6.2	24.8	24.2	600	90	51.82	50.56
7-Dec-24	7.41	7.89	85	9	72	7.8	120	32	23.29	7.28	2.09	1.05	11.76	3.13	98.2	11	641	609	1.3	5.8	23.5	23.8	600	50	50.18	50.81
8-Dec-24	7.29	7.49	59	7	60	6.6	116	36	20.52	6.72	1.97	0.86	12.04	3.02	59.6	9	678	601	1.3	5.9	23.8	24.7	300	60	51.09	51.18
9-Dec-24	7.54	7.6	55	8	90	8.4	128	28	23.52	8.4	2.4	1.07	14.28	3.36	64.1	12.5	718	678	1.7	6.6	25.1	25	500	60	50.65	51.08
10-Dec-24	7.11	7.49	58	6	78	8.4	100	32	17.92	6.16	2.09	1.23	13.72	3.24	96	12	644	612	1.9	6	23.2	23.4	600	40	50.44	50.71
11-Dec-24	7.23	7.89	51	9	78	8.4	124	28	18.48	6.72	2.65	1.91	16.52	3.02	99.4	11	724	702	1.5	6.8	25.2	25.4	900	110	50.36	50.41
12-Dec-24	7.25	7.42	55	5	78	6.6	116	32	21.28	5.03	2.05	1.23	11.76	3.13	84.4	13.1	690	670	1.7	6.5	24.6	24.8	900	90	50.81	50.81
13-Dec-24	7.23	7.48	49	8	60	6.6	84	24	18.48	8.12	1.2	0.69	16.52	3.58	120	12	642	630	1.5	6	23.1	23.2	300	40	50.76	50.84
14-Dec-24	7.23	7.45	40	9	66	7.2	116	32	24.36	7	2.60	1.21	12.6	3.24	82	12	652	640	1.5	5.8	23.2	23.1	500	90	43.75	44.43
15-Dec-24	7.01	7.55	50	7	84	5.4	108	32	23.0	8.96	1.5	0.98	20.72	3.58	140	10	682	650	1.6	6.2	23.2	23.4	350	30	53.80	53.66
16-Dec-24	7.62	8.04	50	8	90	8.4	128	32	24.36	7	1.26	1.11	19.04	3.13	56.6	11.2	718	715	1.8	5.9	21.6	21.2	500	40	51.74	52.37
17-Dec-24	7.44	7.58	38	7	78	6.6	80	24	17.64	7.84	2.01	1.17	14.56	3.36	90	10.0	748	732	1.4	6	23.8	23.9	600	90	50.37	50.84
18-Dec-24	7.01	7.54	58	8	96	8.4	108	36	17.64	8.4	3.01	1.12	15.96	3.24	124	13.2	741	709	1.4	5.8	24.0	23.9	600	50	51.88	50.79
19-Dec-24	7.01	7.24	44	5	60	7.8	92	24	18.2	6.44	1.56	0.92	11.76	3.13	120	12	642	609	1.6	6	23.9	23.8	300	60	51.58	52.30
20-Dec-24	7.20	7.44	44	7	84	6.6	120	40	17.92	6.16	2.02	1.20	12.6	2.46	140	13	940	798	1.4	6	26.4	26.6	350	90	51.49	53.72
21-Dec-24	7.11	7.54	68	8	60	7.8	116	32	17.64	7	2.09	1.44	14.28	3.13	146	14.2	794	682	1.5	5.4	24.8	24.6	600	90	49.73	47.76
22-Dec-24	7.2	7.66	44	5	60	6	108	32	21	5.88	1.69	0.51	14.56	3.36	109	11	641	609	1.4	6	24	24.2	500	60	50.93	52.46
23-Dec-24	7.14	7.56	50	6	90	8.4	124	28	22.96	8.12	4.05	1.29	19.04	3.24	198	12.7	794	706	1.2	5.7	26.8	26.9	300	60	43.90	45.96
24-Dec-24	7.01	7.15	43	8	96	7.8	136	36	15.96	4.48	1.2	0.22	12.6	2.46	124	11.2	678	642	1.5	6	24.1	24.1	500	110	51.76	50.65
25-Dec-24	7.36	7.44	74	8	72	7.8	108	36	24.80	7.56	2.72	1.34	14.84	3.02	122	13.5	642	602	1.5	6.2	23.9	24.0	280	40	50.98	52.89
26-Dec-24	7.29	7.55	40	7	78	6	120	24	17.92	6.44	1.26	0.56	11.76	3.13	67.3	12.6	692	683	1.9	6	23.6	23.8	900	130	54.43	56.1
27-Dec-24	7.44	7.56	49	8	66	7.8	100	36	18.2	6.44	1.69	0.59	15.96	2.91	147.	11.9	749	703	1.5	6	24.9	24.6	500	60	51.27	53.30
28-Dec-24	7.41	8.2	43	8	72	5.4	116	32	21.09	7.28	2.35	1.1	17.64	3.24	148	12.6	744	709	1.5	6.9	27.5	26	600	90	48.10	44.56
29-Dec-24	7.41	7.56	35	6	60	6	108	36	21.28	5.32	2.02	1.25	14.28	3.13	140	12	723	705	1.5	6.8	26.8	26.2	600	40	51.41	50.81
30-Dec-24	8.1	7.44	59	5	78	6.6	120	24	24.36	7	4.23	1.29	16.8	3.58	214	11.6	698	675	0.5	6	25.2	25.7	350	60	52.46	52.51
31-Dec-24	7.23	7.36	54	7	60	7.2	140	36	21.56	8.12	1.26	0.25	14.56	3.36	198	10	698	690	1.5	6.9	29.8	28.2	300	40	47.50	49.23
TOTAL																									1561.61	1569.54
AVERAGE	7.30	7.57	50.8	7.1	74.13	7.08	113	31	20.68	7.01	2.09	0.98	14.94	3.16	120.1	11.8	703	668	1.5	6.1	24.5	24.5	517	67	50.37	50.63

CHEMIST

PLANT HEAD

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

2284

PERFORMANCE OF SBR

DAILY ANALYSIS REPORT OF 75 MLD STP CHANDANDIH FOR THE MONTH OF (JANUARY -2025)

DATE	PH		TSS		BOD		COD		TKN		TP		NH4-N		TURBIDITY		TDS		D.O.		Temp.		FECAL COLIFORM		MLD	
	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inflow	Outflow
1-Jan-25	7.25	7.77	47	7	78	7.8	92	24	27.16	8.4	4.02	1.51	11.76	3.13	212	11.6	784	709	1.5	6.2	24.6	24.5	500	90	46.65	46.72
2-Jan-25	7.77	7.80	37	5	78	7.8	116	32	21.28	8.4	2.02	1.51	13.72	3.24	128	10.4	740	706	1.3	6.2	26.2	26.1	600	90	47.53	46.07
3-Jan-25	7.25	7.57	54	7	60	8.4	132	36	17.92	6.44	3.02	1.42	16.52	2.8	134	10.2	648	644	1.6	6	25.1	25.7	500	30	49.51	43.48
4-Jan-25	7.2	7.55	60	7	66	7.2	120	24	18.48	7.56	3.02	1.03	19.04	3.13	117	11	682	631	1.5	6.2	23.5	23.6	900	50	48.14	50.51
5-Jan-25	7.39	7.2	49	8	54	8.4	136	24	22.96	7	2.37	0.91	12.31	3.36	77	6.30	699	601	1.6	5.9	20	20.2	1600	60	47.50	45.84
6-Jan-25	7.44	7.09	50	6	54	6.6	116	28	22.40	7.28	1.98	0.76	12.32	3.13	109	6.2	693	609	1.3	5.9	22.2	22.1	350	60	47.90	47.46
7-Jan-25	7.45	7.49	56	8	84	7.8	104	32	21.48	7.28	2.10	0.91	13.44	3.47	66.8	11	666	651	1.8	6.1	23.6	23.4	500	50	52.31	49.75
8-Jan-25	7.11	7.23	56	8	78	8.4	116	28	15.96	4.48	4.05	1.31	13.72	3.02	115	11.4	647	609	1.5	6.1	26	26.1	280	30	49.57	52.06
9-Jan-25	7.35	7.44	58	6	60	8.4	92	24	18.48	7.84	2.06	1.31	16.52	3.58	144	11.2	704	698	1.5	6.2	26.4	26.6	170	40	49.00	49.52
10-Jan-25	7.20	7.55	46	5	60	6.6	120	36	21.56	7.28	2.02	1.16	12.6	3.36	105	11.1	684	640	1.4	6	25.7	25.6	300	50	51.84	53.76
11-Jan-25	7.13	7.37	40	9	84	7.8	100	20	19.04	7	3.01	1.30	16.52	3.24	123	11	723	709	1.3	6.1	24.4	24.9	300	90	47.50	47.20
12-Jan-25	7.11	7.34	40	7	60	6.6	116	28	17.64	7.84	2.69	0.51	14.56	3.36	120	13	730	690	1.5	6	24.6	24.7	600	30	51.34	54.08
13-Jan-25	7.54	7.69	58	5	60	6	100	24	24.36	7	1.72	0.68	11.76	3.13	149	11	682	641	1.4	6.1	26.2	26.3	500	60	48.89	49.20
14-Jan-25	7.07	7.59	42	6	72	5.4	136	36	20.72	6.72	1.96	0.78	16.52	3.01	196	11	698	641	1.5	6.0	28.8	27.9	600	50	49.83	52.48
15-Jan-25	7.03	7.44	39	8	108	8.4	116	28	18.5	6.44	2.09	1.45	14.56	3.36	140	10	654	624	1.5	5.9	24.5	24.6	600	90	50.21	47.66
16-Jan-25	7.71	7.82	40	7	60	6.6	120	24	22.96	6.72	2.69	0.71	16.52	3.24	101.0	10.2	648	640	1.8	6.0	25.7	25.9	900	60	49.84	50.67
17-Jan-25	7.23	7.56	58	8	78	8.4	132	36	18.48	6.72	1.33	0.59	14.84	3.02	140	11.0	642	630	1.6	6	28.1	26.2	600	60	48.56	52.36
18-Jan-25	7.31	7.56	48	7	60	6.6	116	32	17.64	6.44	2.89	1.13	11.76	3.13	180	11.2	742	698	1.5	5.4	28.0	26.1	500	80	51.23	50.87
19-Jan-25	7.09	7.48	51	7	78	6	92	24	19.04	7	1.26	0.59	14.28	3.13	124	11	692	640	1.6	6.2	24.6	24.8	300	60	51.42	50.60
20-Jan-25	7.82	7.84	46	6	66	8.4	116	28	18.48	7.84	2.02	1.61	16.52	3.58	196	12	698	648	2.5	6	27.2	27.4	500	90	49.09	48.947
21-Jan-25	7.17	7.52	55	5	72	7.8	140	32	21.28	5.03	2.02	1.05	17.64	3.24	82.4	10.6	642	640	1.6	6	27.2	27.5	500	60	50.20	48.96
22-Jan-25	7.12	7.56	51	7	90	8.4	108	32	15.12	5.32	2.01	1.5	12.6	3.13	98.2	9.4	698	682	1.3	6	27.2	27.4	600	60	50.31	51.54
23-Jan-25	7.8	7.56	38	7	54	7.2	92	24	21.56	7.84	2.09	1.56	16.52	3.24	76.4	10	704	691	1.5	6	26.9	27.2	500	40	50.33	51.71
24-Jan-25	7.26	7.44	44	6	60	5.4	116	32	24.36	7	2.61	1.21	14	3.02	101	11.3	704	691	1.6	6.0	26.4	26	300	90	50.79	52.09
25-Jan-25	7.67	7.89	75	8	54	7.2	120	24	23.52	6.44	2.69	0.51	15.96	2.91	105	9.6	642	632	1.5	6	21.8	21.9	500	60	49.32	50.73
26-Jan-25	6.62	7.01	41	8	66	7.2	88	20	17.92	6.44	2.02	1.37	17.36	3.47	90	6	698	641	1.4	6.2	27.2	27.4	300	60	49.76	50.51
27-Jan-25	7.01	7.48	57	7	90	8.4	100	36	24.36	8.4	4.02	1.32	16.52	2.80	140	12	651	636	1.5	6	27.2	27.4	900	110	49.17	48.44
28-Jan-25	7.11	7.42	45	8	96	8.4	88	32	21.56	6.72	2.02	1.45	16.52	3.24	77.4	10.5	677	631	1.5	5.8	26.7	26.5	600	60	49.58	49.81
29-Jan-25	7.01	7.56	51	7	60	6.6	92	24	15.12	5.32	1.96	0.51	11.76	3.13	178	10.2	671	646	1.6	5.1	26.7	26.8	500	90	51.01	51.74
30-Jan-25	7.43	7.42	45	7	60	7.2	72	28	20.44	8.4	1.05	0.59	17.36	3.47	175	10	428	357	2	6.1	28.4	28.9	900	40	48.34	48.59
31-Jan-25	7.35	7.51	30	8	84	7.8	144	36	21	5.88	2.45	1.3	19.04	3.13	180	10.8	327	320	1.5	6.1	26.1	26	600	90	50.02	50.70
TOTAL																									1537.08	1544.16
AVERAGE	7.28	7.51	49	7	70.5	7.4	111	28.6	20.35	6.92	2.36	1.08	15.00	3.20	128	10.4	668	633	1.6	6.0	25.6	25.7	558	64	49.58	49.81

CHEMIST

PLANT HEAD

Authorised Signatory

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

PERFORMANCE OF SBR

DAILY ANALYSIS REPORT OF 75 MLD STP CHANDANDIH FOR THE MONTH OF (FEBRUARY -2025)

DATE	PH		TSS		BOD		COD		TKN		TP		NH4-N		TURBIDITY		TDS		D.O.		Temp.		FECAL COLIFORM		MLD	
	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inflow	Outflow
1-Feb-25	7.70	8.10	48	8	60	6	116	28	23.52	6.72	2.09	1.15	17.64	3.24	98.9	10	484	392	1.5	5.8	28.4	26.5	900	110	48.28	49.09
2-Feb-25	7.03	7.42	42	8	60	6	116	32	15.96	4.48	1.29	0.51	14.56	3.36	120	12.1	390	381	1.5	6	26.9	26.7	600	60	48.88	48.74
3-Feb-25	7.03	7.2	43	6	78	8.4	120	32	17.64	6.72	3.02	1.05	18.48	2.8	98.4	10.2	382	351	1.7	5.9	26.1	26.7	500	80	49.75	50.23
4-Feb-25	7.11	7.56	30	7	66	8.4	80	32	21.28	7.28	2.09	1.61	14.56	3.36	90.2	10	424	409	1.5	6.2	26.8	26.9	500	60	51.39	48.68
5-Feb-25	7.11	7.85	44	9	66	8.4	72	20	19.04	7	3.69	1.31	16.52	3.02	120	11.00	392	364	1.5	5.8	28.2	28.5	240	50	48.97	46.23
6-Feb-25	7.24	7.36	44	6	90	6.6	120	24	22.96	7.28	2.09	1.60	16.52	3.24	115	13	601	428	1.4	6	29	29.2	350	70	48.72	48.72
7-Feb-25	7.05	7.06	48	5	84	7.8	104	36	15.96	5.04	1.20	0.50	17.64	3.02	116	12	484	406	1.5	6	26	26	350	23	49.98	50.44
8-Feb-25	7.05	7.22	56	8	60	6	88	32	20.44	7.56	2.15	1.17	16.24	3.02	118	10.6	384	362	1.5	6.2	27.7	27.9	300	50	48.25	48.05
9-Feb-25	7.01	7.55	50	9	72	5.4	108	32	17.64	6.72	2.09	1.43	16.52	3.58	75	11	384	371	1.5	6.1	26.5	26.9	300	70	49.56	49.39
10-Feb-25	7.70	7.89	40	8	60	7.8	116	28	17.64	8.68	4.01	1.5	14.56	3.36	180	12	390	382	2	6.1	27.2	27.4	500	30	48.46	49.39
11-Feb-25	7.05	7.65	40	6	54	7.2	100	36	19.04	7.28	1.96	0.52	13.72	3.24	182	15	698	589	1.4	6	27.2	27.5	300	40	49.65	50.81
12-Feb-25	7.23	7.56	72	6	72	6.6	120	24	15.96	4.48	3.02	1.01	11.76	2.46	94.3	9.43	384	380	1.5	5.7	26.7	26.9	500	50	47.69	47.49
13-Feb-25	7.41	7.7	67	7	78	8.4	108	36	21.28	7.28	2.06	1.05	17.64	3.24	98	10	390	380	1.4	5.9	27.7	27.8	600	70	49.22	49.82
14-Feb-25	7.11	7.43	41	5	78	6	200	36	22.96	7.28	6.01	1.71	19.04	2.35	290	11	391	370	1.6	5.8	27.4	27.6	900	50	50.02	50.45
15-Feb-25	7.23	7.89	74	6	60	5.4	124	28	24.1	7.84	2.02	1.13	11.76	3.13	170	11.2	374	362	1.5	5	26.7	26.9	240	90	49.31	49.56
16-Feb-25	7.44	7.56	72	7	60	5.4	120	32	18.48	6.44	2.69	1.50	14.56	3.36	76.0	8	374	369	2	6.1	25	25	350	60	50.11	50.24
17-Feb-25	7.39	7.75	58	8	48	8.4	128	28	21.56	8.4	2.05	1.96	18.2	3.13	96	10.0	380	371	2.9	6.2	26.5	26.8	600	80	48.22	50.63
18-Feb-25	7.40	7.56	56	6	66	8.4	116	36	17.92	6.44	2.02	1.06	12.6	2.46	84	13.6	489	432	1.4	5.8	28.4	28.3	500	40	50.10	46.92
19-Feb-25	7.5	7.52	60	8	60	8.4	128	32	24.36	7	4.03	1.33	16.52	3.13	89.5	10.4	324	320	1.6	6	28.2	28.4	500	130	47.68	47.46
20-Feb-25	7.52	7.85	40	7	60	7.2	76	20	20.44	8.12	3.02	1.41	17.36	3.36	86	10.4	355	341	1.9	6.2	29.1	28.5	600	90	48.54	49.14
21-Feb-25	7.31	7.56	38	5	66	7.8	100	36	22.4	6.72	3.04	1.21	14	3.13	90.4	11	424	395	1.6	6	26	26	240	60	50.44	50.73
22-Feb-25	7.14	7.42	40	7	90	7.8	128	32	20.44	7.56	2.02	1.05	15.96	2.91	84	10	386	381	1.4	5.9	26	26	300	60	47.71	48.53
23-Feb-25	7.22	7.56	30	7	54	8.4	144	28	21	5.6	2.13	1.15	17.64	2.91	185	12.2	394	371	2.6	5.8	26.2	26.4	500	50	49.58	48.72
24-Feb-25	7.5	7.67	43	7	84	5.4	108	32	21.56	7.84	3.01	1.12	16.52	3.24	126	10	384	370	2.9	5.7	26	26.3	600	80	48.67	50.97
25-Feb-25	7.27	7.74	37	6	60	6.6	124	36	20.44	5.04	2.69	1.69	17.64	3.24	92	11.2	384	362	2.3	6	26	26.0	600	70	47.77	47.15
26-Feb-25	7.12	7.21	60	8	78	6	132	32	22.96	7.56	2.69	1.12	17.64	3.36	88	12.4	394	382	2	6.1	25.9	25.8	500	40	48.9	48.82
27-Feb-25	7.23	7.62	90	7	60	7.8	188	36	22.96	7	2.09	1.69	16.52	3.24	92	10.4	384	362	2.3	6	26	26	300	60	45.72	46.16
28-Feb-25	7.56	7.94	70	8	54	6.6	116	28	17.08	6.44	3.11	1.90	14.56	3.69	90.2	10	322	310	2.4	6.0	27	26.9	500	90	45.87	44.06
TOTAL																									1367.44	1366.62
AVERAGE	7.27	7.59	51	7	67	7	118	30.9	20.25	6.9	2.6	1.3	15.96	3.13	116	11.0	412	382	1.8	5.9	27.0	27.0	470	69	48.84	48.81

Gajanand
CHEMIST

SMS LTD. RAIPUR
Authorised Signatory
PLANT HEAD

Executive Engineer
(Mission Amrut)
DMC Raipur (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

2285

500

2286

PERFORMANCE OF SBR

DAILY ANALYSIS REPORT OF 75 MLD STP CHANDANDIH FOR THE MONTH OF (MARCH -2025)

DATE	PH		TSS		BOD		COD		TKN		TP		NH4-N		TURBIDITY		TDS		D.O.		Temp.		FECAL COLIFORM		MLD	
	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inflow	Outflow
1-Mar-25	7.49	7.55	74	7	60	7.8	148	24	20.44	7.84	2.81	1.15	16.8	3.92	53.7	9.8	300	297	1.6	5.7	26	26	500	60	28.24	33.04
2-Mar-25	7.56	7.70	50	7	60	8.4	104	24	23.24	7.28	2.09	1.16	18.48	2.68	120	11	384	380	2.0	6.1	26.2	26.5	600	40	44.11	42.44
3-Mar-25	7.01	7.77	50	8	66	9.0	120	32	15.12	5.32	2.16	1.22	12.88	3.13	130	12.2	391	380	2.6	6.0	27.2	27.1	600	90	48.53	49.75
4-Mar-25	7.2	7.51	44	6	54	6.0	164	40	17.92	5.88	2.09	1.23	11.76	3.02	130	12	309	295	2.0	6.8	26	26.0	500	60	47.65	44.46
5-Mar-25	7.24	7.81	65	9	102	7.2	116	32	21.56	7	2.05	1.09	16.52	3.24	140	10.40	384	380	1.5	6.0	24	24.2	500	90	40.55	47.20
6-Mar-25	7.71	7.84	80	8	60	6.0	108	36	18.48	7.84	2.16	1.18	11.76	3.13	90	8	309	301	2.9	6.0	26	26	900	60	40.19	43.26
7-Mar-25	7.21	7.51	51	7	84	5.4	116	40	17.92	6.44	3.07	1.33	13.44	2.12	206	12	384	309	2.0	6.1	25	25	600	50	48.68	48.80
8-Mar-25	7.51	7.18	42	7	60	7.8	136	32	19.04	7.28	4.06	1.51	12.72	2.91	225	11.0	342	247	2.9	6.2	27	27	500	40	48.40	49.43
9-Mar-25	7.25	7.7	40	6	60	5.4	124	28	16.80	7	1.55	0.98	18.2	3.13	138	11.2	332	309	2.5	6.1	25	25	300	30	46.75	46.45
10-Mar-25	7.11	7.26	45	7	90	6.0	108	32	15.96	4.48	3.82	1.29	16.52	3.24	148	13	348	314	3.9	6.2	26	26.0	600	110	43.52	45.17
11-Mar-25	7.01	7.72	57	5	66	6.6	136	36	17.64	6.72	2.36	1.02	16.24	3.02	148	10	340	309	1.9	6.2	26.2	26	500	40	44.46	43.20
12-Mar-25	7.24	7.45	74	8	78	8.4	120	24	15.12	5.32	3.02	1.51	13.72	3.36	140	10	382	345	1.6	5.2	26	26.0	600	90	44.35	44.25
13-Mar-25	7.11	7.25	72	5	54	6.6	116	28	22.96	8.12	2.16	1.02	11.48	3.24	114	12	384	381	2.3	5.9	26	26.0	300	50	42.28	41.04
14-Mar-25	7.41	7.81	39	7	66	7.2	88	32	17.64	6.72	2.12	0.54	14.56	3.36	126	11	340	329	1.9	6.0	26	26	300	40	36.92	39.81
15-Mar-25	7.71	7.80	68	7	60	6.6	92	24	24.08	7	1.56	0.58	16.52	2.8	201	11.4	350	332	1.9	6.0	27	27.0	600	30	38.56	37.48
16-Mar-25	7.41	7.57	60	6	78	8.4	148	28	21.56	8.12	2.06	1.15	18.2	3.13	120.0	11	384	342	2.1	6.2	26	26	900	60	38.10	37.51
17-Mar-25	7.73	7.85	50	5	54	8.4	108	32	19.04	7.00	2.89	1.16	15.96	3.13	42.0	10.4	392	302	2.0	6.0	27	27.0	500	90	39.16	40.03
18-Mar-25	7.15	7.56	65	9	54	6.6	92	36	25.20	7.56	2.19	1.15	16.24	3.02	149	11	386	382	2.3	6.0	26.0	26	300	90	41.49	41.92
19-Mar-25	7.11	7.85	60	8	78	8.4	116	40	20.44	6.72	3.15	1.19	13.72	3.02	46.9	12	384	301	2.8	5.8	26.1	26.2	300	60	47.08	46.92
20-Mar-25	7.26	7.45	34	8	60	7.2	120	32	22.96	7.28	1.26	0.58	17.36	3.47	140	10.4	380	345	1.6	6.0	26	26	900	80	44.46	45.57
21-Mar-25	7.21	7.62	89	6	60	6.0	88	40	20.44	8.12	2.01	0.18	15.96	2.91	146	12	382	309	1.5	6.3	26	26	600	60	43.05	42.99
22-Mar-25	7.4	7.62	43	8	66	6.0	84	32	19.04	7	2.91	1.56	14.28	3.80	43	11	365	335	1.8	6.0	25.1	25.3	300	40	43.65	40.70
23-Mar-25	7.21	7.24	70	7	60	8.4	100	36	22.96	7.56	2.15	1.09	14.56	3.36	120	11	324	312	1.6	6.9	26	26	500	90	46.12	44.69
24-Mar-25	7.05	7.5	76	6	36	8.4	80	36	18.48	6.16	3.02	1.32	16.8	3.36	98	10.1	384	309	2.1	5.9	27	27	600	40	47.82	46.02
25-Mar-25	7.19	7.25	75	5	42	7.2	128	32	17.64	6.72	2.09	1.15	14.56	3.36	89.1	9.8	389	324	1.5	5.0	26	26.0	600	60	46.30	48.68
26-Mar-25	7.26	7.52	40	8	54	6.6	100	24	22.96	7	2.37	1.03	14.28	2.91	56.2	9.2	386	342	1.5	6.3	26.3	26.1	1600	90	44.78	45.52
27-Mar-25	7.24	7.71	29	7	60	7.8	108	36	21.28	7.28	2.05	1.09	12.6	2.46	48.2	10.1	301	298	1.9	6	26	26	900	60	41.78	41.89
28-Mar-25	7.14	7.24	40	5	48	8.4	92	32	22.96	7.28	3.02	1.65	11.76	3.13	49.4	11.2	304	298	2.9	6.0	26	26	300	30	41.47	41.33
29-Mar-25	7.45	7.56	59	9	48	7.2	72	20	15.96	4.48	2.01	0.56	13.72	3.24	260	12	324	309	1.6	6	26	26	300	40	25.94	24.51
30-Mar-25	7.26	7.39	48	7	54	6.0	100	36	20.44	5.0	1.6	0.51	18.48	2.68	66	9.2	324	321	2.0	6.0	27.0	27.0	500	60	44.63	45.86
31-Mar-25	7.04	7.26	34	5	60	6.6	128	32	21.28	8.12	3.01	1.60	17.64	3.24	109	11.2	378	327	2.4	6.1	26	26	600	40	42.42	42.44
TOTAL																									1321.43	1332.36
AVERAGE	7.29	7.55	56	7	62	7.2	112	32	19.89	6.8	2.4	1.1	15.09	3.1	119	10.85	357	325	2.1	6.0	26	26	568	60	42.63	42.98

SMS LTD. RAIPUR

Authorised Signatory

PLANT HEAD

CHEMIST

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

501

2287

PERFORMANCE OF SBR

DAILY ANALYSIS REPORT OF 75 MLD STP CHANDANDIH(APRIL - 2025)

DATE	PH		TDS		TURBIDITY		TSS		COD		BOD		TP		NH4-N		TKN		D.O.		FECAL COLIFORM		TEMP.		INFLOW	OUTFLOW
	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	MLD	
01-04-25	7.36	7.52	307	300	115.0	13.0	47	6	100	32	60	6.0	2.11	1.05	14.0	3.24	21.28	7.00	2.6	6.0	500	60	26.0	26.0	40.23	39.65
02-04-25	7.24	7.71	382	354	198.0	16.40	110	8	144	36	48	8.4	3.06	1.36	17.64	3.24	20.44	5.04	2.5	6.0	900	50	26.0	26.0	41.23	41.05
03-04-25	7.05	7.20	370	321	89.0	10.0	89	6	108	36	60	8.4	3.01	1.20	19.04	2.35	21.56	7.84	2.9	5.9	300	60	25.0	25.0	41.23	41.62
04-04-25	7.70	7.95	380	370	90.4	11.20	80	8	112	36	60	7.8	2.40	1.31	17.36	3.36	24.92	7.00	1.5	6.0	500	70	26.0	26.0	42.30	42.45
05-04-25	7.89	7.98	345	336	30.0	6.00	34	7	136	28	54	6.0	2.39	0.84	15.68	3.02	23.24	8.40	1.6	6.6	900	60	25.0	25.0	47.39	47.38
06-04-25	7.21	7.25	366	309	120.0	11.2	40	8	120	32	60	5.4	3.09	1.25	16.8	2.8	18.48	8.12	2.0	6.0	1600	80	26.0	26.0	46.36	46.10
07-04-25	7.23	7.26	322	301	73.4	11.0	67	7	120	24	60	7.8	5.04	1.98	17.08	3.13	21.56	8.12	1.5	6.0	300	90	26.0	26.1	48.36	48.12
08-04-25	7.40	7.60	362	323	88.0	9.8	77	8	180	40	66	8.4	2.06	1.56	16.24	3.02	20.44	7.56	2.9	6.1	1600	60	26.0	26.0	47.35	47.31
09-04-25	7.23	7.56	384	342	98.0	9.00	60	5	128	32	90	9.0	4.05	1.29	12.44	2.91	19.04	7.00	2.0	5.8	500	70	26.0	26.0	46.87	46.72
10-04-25	7.23	7.80	344	326	125.0	9.6	74	7	116	28	42	6.0	2.09	1.15	11.76	3.13	32.48	6.44	2.9	6.0	900	60	24.0	24.0	47.69	47.23
11-04-25	7.11	7.56	394	342	240.0	10.5	64	6	160	40	54	6.0	6.24	1.95	16.24	3.02	22.96	7.3	2.5	5.5	300	30	26.0	26.0	45.32	45.87
12-04-25	7.26	7.45	366	345	126.0	11.9	58	8	148	24	66	7.2	6.24	1.98	19.04	3.42	33..04	7.84	1.9	5.8	350	50	26.0	26.0	41.26	40.13
13-04-25	7.14	7.34	358	341	120.0	10.1	47	7	136	32	78	8.4	3.04	1.28	14.84	4.25	16.8	7.00	2.9	6.0	240	60	26.0	26.0	42.36	41.32
14-04-25	7.11	7.23	340	323	115.0	12.0	38	6	124	28	66	7.8	4.26	1.24	17.64	3.24	20.44	5.04	2.5	5.9	500	90	26.0	26.0	42.31	41.29
15-04-25	7.03	7.56	305	295	100.0	9.20	66	7	108	40	54	7.2	4.02	1.50	20.44	3.69	23.24	8.04	2.5	6.0	1600	50	25	25.0	41.23	41.08
16-04-25	7.36	7.84	394	324	222.0	12.1	80	8	148	24	60	7.2	6.05	1.46	15.04	3.13	20.72	7.00	2.8	6.0	300	30	25.0	25.0	42.06	42.01
17-04-25	7.21	7.51	324	320	139.0	11.2	64	8	128	32	72	6.6	2.91	2.0	13.44	3.36	18.76	8.68	2.4	5.8	240	40	25.0	26.0	43.06	43.01
18-04-25	7.44	7.56	358	350	220.0	10.00	64	5	140	32	78	6.0	4.15	1.40	16.80	3.47	23.8	8.04	2.1	6.0	900	50	25.0	25.0	47.56	47.23
19-04-25	7.21	7.56	328	319	144.0	13.00	88	10	128	32	66	7.2	3.69	1.20	12.6	2.8	21.56	8.68	2.0	5.7	500	60	26.0	26.0	48.30	48.10
20-04-25	7.06	7.11	344	320	112.0	9.8	39	7	136	32	48	8.4	3.91	1.95	15.12	2.68	16.24	8.04	2.5	6.0	900	80	26.0	26.0	46.30	46.10
21-04-25	7.15	7.26	321	311	118.0	11.0	57	5	116	36	60	6.0	4.06	3.05	12.04	3.80	17.92	6.72	2.5	6.0	1600	40	26.0	26.0	43.62	43.21
22-04-25	7.41	7.54	311	307	93.0	12.0	54	8	88	48	54	8.4	2.58	1.19	14.84	3.02	20.72	8.4	1.3	6.0	500	60	27.0	27.0	41.20	40.56
23-04-25	7.36	7.50	336	328	95.0	13.0	39	7	92	24	60	7.8	3.69	1.60	12.6	4.36	17.92	7.28	1.8	5.7	300	90	26.0	26.0	40.12	40.03
24-04-25	7.30	7.45	348	340	136.0	12.0	75	8	116	28	84	6.6	3.15	1.18	13.16	4.14	17.92	6.44	1.9	6.0	500	70	27.0	27.0	43.60	43.36
25-04-25	7.56	7.84	384	381	155.0	16.2	66	6	176	36	60	7.2	5.14	1.45	15.68	2.68	20.44	7.84	2.9	6.0	1600	60	26.0	26.0	42.12	42.03
26-04-25	7.36	7.45	328	321	118.0	9.6	50	7	100	24	78	6.0	1.50	0.59	12.6	2.68	19.04	6.44	2.0	6.5	300	70	26.0	26.0	43.53	43.42
27-04-25	7.20	7.66	321	319	146.0	10.4	60	9	128	32	84	7.8	2.05	1.90	14.0	2.46	21.0	7.28	2.1	6.0	900	90	26.0	26.0	41.66	41.39
28-04-25	7.11	7.24	340	318	146.0	6.9	47	5	120	24	66	6.0	4.26	1.20	15.4	2.46	19.04	6.72	2.3	6.0	300	60	25.0	25.0	42.36	42.13
29-04-25	7.40	7.23	412	398	69.0	7.20	59	6	140	32	54	7.2	2.96	0.89	13.16	2.91	23.24	7.0	1.2	6.2	500	50	26.0	26.0	41.20	41.30
30-04-25	7.62	7.16	478	416	75.0	6.58	63	7	148	36	72	6.6	2.13	0.68	16.52	2.69	22.96	6.44	1.9	6.1	900	40	25.0	25.1	42.00	41.66
TOTAL																										
AVERAGE	7.30	7.50	355.07	333.33	121.9	10.73	61.87	7.0	128.13	32.00	63.80	7.2	3.51	1.42	15.31	3.15	20.97	7.29	2.2	6.0	707.67	61.00	25.8	25.8	43.67	43.43

SMS LTD. RAIPUR
Authorised Signatory
PLANT HEAD

CHEMIST

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

2288

PERFORMANCE OF SBR

DAILY ANALYSIS REPORT OF 75 MLD STP CHANDANDIH FOR THE MONTH OF (MAY -2025)

DATE	PH		TSS		BOD		COD		TKN		TP		NH4-N		TURBIDITY		TDS		D.O.		Temp.		FECAL COLIFORM		MLD	
	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inflow	Outflow
1-May-25	7.79	7.10	63	6	60	6.6	124	36	27.16	8.12	2.19	0.81	18.76	3.24	80.6	7.6	358	322	1.3	6.6	27.1	27.2	300	60	29.77	27.59
2-May-25	7.98	7.59	66	7	66	7.2	120	28	26.6	7.28	2.89	0.91	20.44	4.36	89.3	6.97	410	366	1.2	6.3	28.6	28.9	500	70	36.2	36.20
3-May-25	8.13	7.43	73	8	78	7.2	124	36	28.28	8.12	2.93	1.12	22.68	3.13	68.1	7.3	343	319	1.6	6.4	29.1	29.3	900	80	40.02	41.01
4-May-25	8.17	7.12	74	7	60	6.6	132	36	25.20	8.96	2.19	0.91	19.88	2.91	79.6	7	411	390	1.5	6.3	28.1	28.0	300	50	43.56	44.3
5-May-25	6.90	7.57	52	9	54	6	108	36	20.72	8.40	3.02	1.19	15.96	3.8	56.10	12	324	301	1.9	6.4	28.5	28.5	900	50	44.95	46.55
6-May-25	6.89	7.19	40	8	72	7.2	104	28	22.96	8.12	2.11	0.98	16.24	3.02	39.6	9.8	328	302	1.4	6.7	28.6	28.6	500	60	43.3	42.74
7-May-25	6.91	7.11	76	8	60	7.2	112	32	23.52	8.12	2.93	0.81	20.72	3.02	60.3	7	393	369	1.7	6.6	29.8	29.7	300	80	44.18	44.43
8-May-25	6.99	7.12	41	8	72	7.2	128	36	20.44	7	2.45	1.11	14	2.8	38.3	12.3	324	318	1.3	6.9	31.2	31.3	500	50	45.52	44.76
9-May-25	7.16	7.5	45	7	72	7.2	132	28	22.68	7.28	2.49	1.27	17.64	3.13	43.3	10.6	324	299	1.7	6.6	31.2	31.1	300	60	45.29	45.98
10-May-25	7.13	7.19	32	6	66	6.6	104	32	19.32	7	2.41	1.27	14.84	3.13	36.3	9.8	319	309	1.7	6.9	33	33.1	500	60	44.2	43.98
11-May-25	7.9	7.39	62	6	78	6	120	32	24.08	7	2.65	0.89	12.88	2.68	90.1	8	338	322	1.6	6.6	33.6	33.7	300	70	46.89	47.45
12-May-25	7.80	7.60	42	8	66	7.2	116	28	19.04	8.4	2.91	1.34	15.66	3.24	45.1	8.9	338	312	1.7	6.5	33.2	33.5	500	60	45.86	46.26
13-May-25	7.6	7.4	49	8	72	6.6	96	36	20.44	7	2.39	1.19	15.12	2.80	45.1	11	302	299	1.8	6.5	33	33.1	900	80	43.7	44.26
14-May-25	7.38	7.59	33	7	48	7.2	104	36	20.19	7.28	2.19	1.37	14.56	3.02	39.6	11	293	269	1.2	6.6	32.8	32.9	500	60	48.03	47.88
15-May-25	7.80	7.60	45	7	78	8.4	128	24	22.96	7	2.39	1.10	14.84	2.91	41.1	7.8	326	313	1.5	6.5	33	33.1	500	30	43.48	37.55
16-May-25	7.52	7.49	37	8	60	5.4	100	36	20.72	7.56	2.41	1.29	15.16	3.13	39.6	10	319	301	1.4	6.8	33.5	33.6	600	50	48.74	45.95
17-May-25	7.69	7.6	41	9	90	5.4	104	32	20.72	8.40	2.29	0.98	14.84	2.68	38.1	10	306	294	1.5	6.4	29.1	29.1	300	60	46.12	48.16
18-May-25	7.66	7.89	50	8	66	6	108	36	15.12	5.32	3.20	1.21	13.16	2.91	120	11	358	350	2.9	6.0	26.0	26	300	90	45.87	44.33
19-May-25	7.4	7.56	45	7	78	7.8	148	24	17.92	6.72	4.01	1.90	12.04	3.8	126	11	327	309	3.6	5.9	27	27.0	500	60	46.37	48.15
20-May-25	7.01	7.72	31	6	72	7.8	136	40	17.64	6.72	3.01	1.91	14.56	3.36	118	10	320	315	2.9	6.0	26	26	300	30	47.62	47.42
21-May-25	7.15	7.78	50	8	60	7.2	120	24	17.92	7.28	3.45	1.36	13.16	3.13	240	11	395	382	2	6.8	28	28	600	90	48.79	49.20
22-May-25	7.11	7.24	40	5	84	7.2	92	24	23.8	8.4	2.69	1.2	15.68	2.68	104	10.2	324	319	2.1	6.0	25	25	500	40	47.55	49.22
23-May-25	7.01	7.26	38	9	60	8.4	100	40	20.72	8.12	3.01	1.46	12.04	3.8	96.4	10.2	321	318	2.2	6.1	26	26	300	40	46.88	46.20
24-May-25	7.11	7.23	46	8	54	6	128	32	19.04	7	2.9	1.36	14.56	3.36	96.2	11.4	321	315	2.9	5.4	24	24	500	60	48.26	48.32
25-May-25	7.23	7.28	62	8	42	7.2	120	32	25.20	7.56	2.02	1.11	17.36	3.47	118	10	314	310	2.5	6.1	25	25.0	300	70	49.34	50.48
26-May-25	7.40	7.6	40	5	60	8.4	108	36	20.44	7.84	3.46	1.31	12.04	2.46	111	11.4	386	348	2.9	6	26	26	900	60	49.53	50.17
27-May-25	7.26	7.52	30	6	54	6	88	28	18.76	8.68	1.23	0.56	16.8	3.47	118	10	301	298	1.5	6	26	26	600	40	47.83	48.86
28-May-25	7.41	7.72	40	7	78	7.2	88	32	17.64	6.72	3.17	0.52	16.24	3.02	112	8	346	340	2.3	5.4	26	26	300	60	49.23	49.25
29-May-25	7.14	7.56	46	7	60	6	128	28	21.56	8.4	2.43	0.59	18.2	3.13	96	12	304	296	2.9	6	26	26	300	90	50.15	50.48
30-May-25	7.70	7.82	60	6	78	7.2	116	36	17.92	6.72	3.4	0.52	14.56	3.02	96	9.0	346	302	2.9	6.8	28.0	28.0	300	60	49.74	50.50
31-May-25	7.04	7.15	40	8	66	7.2	132	36	23.8	8.4	2.69	0.15	15.68	2.68	124	9.5	347	345	1.8	6	25	25	500	80	50.32	50.27
TOTAL																									1417.29	1417.89
AVERAGE	7.40	7.45	48.03	7	66.6	6.9	115	32	21.4	7.6	2.69	1.09	15.82	3.14	84.1	9.7	338	321	1.98	6.3	28.6	[illegible]	[illegible]	[illegible]	[illegible]	45.74

CHEMIST

SMS LTD. RAIPUR

PLANT HEAD

Authorise Signatory

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

503

C-Tech

35 MLD KARA - RAIPUR
C-TECH FLOW REPORT

RAIPUR MUNICIPAL CORPORATION

DateAndTime	IN FLOW	OUT FLOW	IN VOLUME	OUT VOLUME
2024-12-01 00:00:00	1450.31	1456.05	35656.62	35435.03
2024-12-02 00:00:00	1454.54	1460.59	35534.49	35428.18
2024-12-03 00:00:00	1480.83	1478.93	35611.31	35519.87
2024-12-04 00:00:00	1462.12	1476.39	35739.54	35511.33
2024-12-05 00:00:00	1461.14	1493.31	36847.95	36646.71
2024-12-06 00:00:00	1449.17	1452.74	35779.61	35528.34
2024-12-07 00:00:00	814.85	821.67	19518.80	19482.09
2024-12-08 00:00:00	1485.98	1485.22	36783.17	36664.28
2024-12-09 00:00:00	1479.67	1485.66	36805.81	36663.74
2024-12-10 00:00:00	1460.98	1484.30	36759.74	36651.46
2024-12-11 00:00:00	1475.12	1483.82	36725.03	36641.06
2024-12-12 00:00:00	1479.40	1485.93	36808.34	36647.51
2024-12-13 00:00:00	1478.50	1485.85	36764.49	36638.25
2024-12-14 00:00:00	1476.50	1485.05	36702.64	36618.74
2024-12-15 00:00:00	1474.01	1484.23	36781.30	36635.13
2024-12-16 00:00:00	1484.90	1484.15	36801.83	36636.06
2024-12-17 00:00:00	1445.35	1436.88	36018.30	35597.64
2024-12-18 00:00:00	1486.17	1485.41	37139.82	36697.80
2024-12-19 00:00:00	1472.78	1486.59	36675.13	36632.06
2024-12-20 00:00:00	1462.24	1488.49	36782.77	36651.36
2024-12-21 00:00:00	1480.42	1484.42	36678.30	36615.64
2024-12-22 00:00:00	1462.79	1487.30	36855.18	36675.98
2024-12-23 00:00:00	1468.99	1486.42	36705.93	36654.80
2024-12-24 00:00:00	1448.70	1457.11	36056.19	35948.43
2024-12-25 00:00:00	1459.74	1488.40	36748.36	36650.37
2024-12-26 00:00:00	1474.89	1488.08	36871.25	36661.52
2024-12-27 00:00:00	1462.88	1485.76	36821.43	36633.19
2024-12-28 00:00:00	1476.11	1483.42	36778.20	36715.20
2024-12-29 00:00:00	1493.57	1485.52	37248.67	36750.15
2024-12-30 00:00:00	1480.81	1484.56	37112.57	36715.73
2024-12-31 00:00:00	1314.53	1327.12	32188.72	32057.42
	TOTAL : 44758.01	TOTAL : 45059.36	TOTAL : 1112301.52	TOTAL : 1107064.09
	AVG : 1443.81	AVG : 1453.53	AVG : 35880.69	AVG : 35711.74

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SMS LTD. RAIPUR
Authorised Signatory

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

Executive Engineer
RMC Raipur (C.G.)
(Mission Branch)

C-Tech

35 MLD KARA - RAIPUR
C-TECH FLOW REPORT

RAIPUR MUNICIPAL CORPORATION

DateAndTime	IN FLOW	OUT FLOW	IN VOLUME	OUT VOLUME
2025-01-01 00:00:00	1468.02	1484.44	36801.05	36611.95
2025-01-02 00:00:00	1475.50	1484.61	36665.76	36641.87
2025-01-03 00:00:00	1476.14	1483.82	36792.16	36642.55
2025-01-04 00:00:00	1474.94	1485.02	36710.88	36648.16
2025-01-05 00:00:00	1480.58	1484.24	36773.29	36632.12
2025-01-06 00:00:00	1477.11	1486.72	36749.56	36643.83
2025-01-07 00:00:00	1483.15	1485.19	36698.80	36631.16
2025-01-08 00:00:00	1482.99	1486.12	36821.86	36660.12
2025-01-09 00:00:00	1483.97	1484.44	36727.67	36663.86
2025-01-10 00:00:00	1480.25	1485.71	36649.89	36599.81
2025-01-11 00:00:00	1476.09	1486.87	36729.78	36658.70
2025-01-12 00:00:00	1468.41	1489.14	36682.08	36660.42
2025-01-13 00:00:00	1478.15	1489.94	36827.01	36653.52
2025-01-14 00:00:00	1486.55	1488.65	36802.55	36692.96
2025-01-15 00:00:00	1479.71	1487.09	36795.26	36660.68
2025-01-16 00:00:00	1478.14	1485.49	36722.45	36649.05
2025-01-17 00:00:00	1437.05	1438.79	35596.60	35508.60
2025-01-18 00:00:00	1411.29	1420.02	35213.37	35041.91
2025-01-19 00:00:00	1477.11	1484.61	36797.01	36633.76
2025-01-20 00:00:00	1438.99	1486.34	35659.61	36635.60
2025-01-21 00:00:00	1352.79	1313.58	33178.69	32047.02
2025-01-22 00:00:00	1487.91	1493.38	36876.42	36686.76
2025-01-23 00:00:00	1476.74	1487.82	36809.85	36655.23
2025-01-24 00:00:00	1473.35	1489.89	36786.84	36708.75
2025-01-25 00:00:00	1469.71	1488.63	36802.59	36703.05
2025-01-26 00:00:00	1478.27	1488.06	36868.68	36655.04
2025-01-27 00:00:00	1482.40	1488.77	36780.66	36691.95
2025-01-28 00:00:00	1472.34	1487.61	36720.02	36665.35
2025-01-29 00:00:00	1478.45	1490.04	36758.03	36675.80
2025-01-30 00:00:00	1486.07	1486.08	36905.86	36731.50
2025-01-31 00:00:00	1486.30	1489.32	36083.67	35613.55
	TOTAL : 45558.49	TOTAL : 45810.44	TOTAL : 1131787.95	TOTAL : 1128004.64
	AVG : 1469.63	AVG : 1477.76	AVG : 36509.29	AVG : 36387.25

SMS LTD. RAIPUR
Authorised Signatory

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

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C-Tech

35 MLD KARA - RAIPUR
C-TECH FLOW REPORT

RAIPUR MUNICIPAL CORPORATION

DateAndTime	IN FLOW	OUT FLOW	IN VOLUME	OUT VOLUME
2025-02-01 00:00:00	1105.76	1095.28	26837.54	26489.05
2025-02-02 00:00:00	1495.18	1485.73	36010.89	35559.26
2025-02-03 00:00:00	1487.17	1484.12	35959.53	35548.59
2025-02-04 00:00:00	1495.11	1485.47	36068.59	35521.29
2025-02-05 00:00:00	1457.04	1483.49	35707.20	35502.40
2025-02-06 00:00:00	1468.46	1486.44	35635.54	35517.26
2025-02-07 00:00:00	1473.11	1485.03	35586.42	35462.76
2025-02-08 00:00:00	1467.90	1486.24	35746.66	35548.20
2025-02-09 00:00:00	1452.90	1486.63	35466.00	35496.29
2025-02-10 00:00:00	1479.69	1486.55	35620.11	35521.03
2025-02-11 00:00:00	1474.39	1487.70	35737.41	35553.82
2025-02-12 00:00:00	1464.94	1486.25	35661.71	35521.90
2025-02-13 00:00:00	1482.17	1486.10	35504.74	35504.09
2025-02-14 00:00:00	1463.69	1485.89	35666.38	35512.55
2025-02-15 00:00:00	1474.59	1485.38	35615.82	35509.75
2025-02-16 00:00:00	1472.98	1485.89	35620.20	35538.08
2025-02-17 00:00:00	1458.86	1486.28	35718.57	35526.66
2025-02-18 00:00:00	1471.77	1484.05	35610.76	35504.40
2025-02-19 00:00:00	1392.22	1432.13	34449.62	34334.43
2025-02-20 00:00:00	1475.33	1486.53	36920.95	36661.90
2025-02-21 00:00:00	1488.55	1484.37	36615.09	36589.59
2025-02-22 00:00:00	1451.23	1487.44	36827.28	36634.97
2025-02-23 00:00:00	1483.00	1484.92	36788.70	36611.93
2025-02-24 00:00:00	1446.63	1485.80	36707.70	36631.11
2025-02-25 00:00:00	1473.34	1488.14	36805.52	36639.31
2025-02-26 00:00:00	1462.85	1488.04	36780.72	36656.02
2025-02-27 00:00:00	1472.19	1486.40	36798.14	36640.48
2025-02-28 00:00:00	1457.93	1485.74	35580.02	35450.43
	TOTAL : 40749.00	TOTAL : 41162.04	TOTAL : 998047.79	TOTAL : 993187.50
	AVG : 1455.32	AVG : 1470.07	AVG : 35644.56	AVG : 35470.98

SMS LTD. RAIPUR

Authorised Signatory

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

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C-Tech

35 MLD KARA - RAIPUR
C-TECH FLOW REPORT

RAIPUR MUNICIPAL CORPORATION

DateAndTime	IN FLOW	OUT FLOW	IN VOLUME	OUT VOLUME
2025-03-01 00:00:00	1470.50	1486.48	36762.86	36610.07
2025-03-02 00:00:00	1466.69	1484.82	36694.43	36619.97
2025-03-03 00:00:00	1478.29	1488.96	36715.79	36681.91
2025-03-04 00:00:00	1447.10	1462.13	36844.57	36662.45
2025-03-05 00:00:00	1496.10	1485.22	37006.09	36652.77
2025-03-06 00:00:00	1503.54	1485.61	37258.74	36716.30
2025-03-07 00:00:00	1500.24	1485.34	38010.02	36721.41
2025-03-08 00:00:00	1464.31	1483.65	36459.46	36688.76
2025-03-09 00:00:00	1490.74	1482.67	37204.96	36687.06
2025-03-10 00:00:00	1470.12	1483.56	36956.99	36654.48
2025-03-11 00:00:00	1466.21	1495.34	36655.28	36638.71
2025-03-12 00:00:00	1444.98	1485.02	36441.95	36611.60
2025-03-13 00:00:00	1469.55	1482.86	36622.33	36663.67
2025-03-14 00:00:00	1469.31	1486.75	36807.75	36653.23
2025-03-15 00:00:00	1467.26	1487.41	36737.70	36658.96
2025-03-16 00:00:00	1467.93	1487.97	36713.61	36633.84
2025-03-17 00:00:00	1443.78	1485.32	36728.54	36647.22
2025-03-18 00:00:00	1455.80	1485.29	36723.10	36644.04
2025-03-19 00:00:00	1457.99	1485.86	36709.11	36624.15
2025-03-20 00:00:00	1470.61	1486.98	36728.21	36657.20
2025-03-21 00:00:00	1453.77	1468.59	35641.29	35482.19
2025-03-22 00:00:00	1084.51	1111.98	25112.40	25168.82
2025-03-23 00:00:00	1460.11	1484.92	36782.69	36597.45
2025-03-24 00:00:00	1463.85	1488.02	36631.26	36657.13
2025-03-25 00:00:00	1477.75	1490.12	36725.64	36695.56
2025-03-26 00:00:00	1455.51	1485.66	36756.54	36648.41
2025-03-27 00:00:00	1472.22	1485.12	36826.55	36663.79
2025-03-28 00:00:00	1459.34	1486.96	36897.45	36661.54
2025-03-29 00:00:00	1498.91	1486.89	37216.53	36686.85
2025-03-30 00:00:00	1458.07	1489.50	36389.07	36690.19
2025-03-31 00:00:00	1452.49	1490.01	35565.86	35518.89
	TOTAL : 45137.59	TOTAL : 45665.00	TOTAL : 1127326.78	TOTAL : 1122598.62
	AVG : 1456.05	AVG : 1473.06	AVG : 36365.38	AVG : 36212.86

SMS LTD. RAIPUR
Authorised Signatory

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

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35 MLD KARA - RAIPUR
C-TECH FLOW REPORT

RAIPUR MUNICIPAL CORPORATION

DateAndTime	IN FLOW	OUT FLOW	IN VOLUME	OUT VOLUME
2025-04-01 00:00:00	1232.83	1250.18	30991.16	30913.91
2025-04-02 00:00:00	1455.97	1485.87	36749.95	36669.26
2025-04-03 00:00:00	1463.81	1486.12	36824.50	36665.24
2025-04-04 00:00:00	1449.89	1483.71	36658.94	36660.36
2025-04-05 00:00:00	1205.36	1229.87	29927.34	29790.54
2025-04-06 00:00:00	1447.48	1486.22	36534.78	36690.66
2025-04-07 00:00:00	1481.77	1485.54	36616.65	36648.22
2025-04-08 00:00:00	1445.89	1453.62	35353.67	35478.88
2025-04-09 00:00:00	1394.73	1412.14	34526.73	34374.97
2025-04-10 00:00:00	1466.15	1485.90	36733.15	36697.31
2025-04-11 00:00:00	1459.11	1484.88	36612.19	36572.09
2025-04-12 00:00:00	1463.70	1486.06	36682.75	36640.02
2025-04-13 00:00:00	1300.63	1312.69	36701.23	36617.70
2025-04-14 00:00:00	1443.07	1466.72	35494.90	35466.19
2025-04-15 00:00:00	1482.64	1486.54	35844.45	35512.98
2025-04-16 00:00:00	1448.90	1483.87	35130.69	35485.46
2025-04-17 00:00:00	1352.01	1364.15	33267.49	33190.60
2025-04-18 00:00:00	1473.21	1483.91	36727.98	36659.52
2025-04-19 00:00:00	1166.94	1163.09	29157.53	28654.19
2025-04-20 00:00:00	1482.43	1487.35	37281.36	36694.28
2025-04-21 00:00:00	1475.64	1484.57	37004.35	36648.05
2025-04-22 00:00:00	1467.65	1486.13	36798.90	36652.19
2025-04-23 00:00:00	1459.79	1484.37	36707.52	36599.03
2025-04-24 00:00:00	1459.89	1487.14	36684.37	36655.21
2025-04-25 00:00:00	1452.22	1462.70	36721.07	36617.34
2025-04-26 00:00:00	1405.90	1435.76	35528.45	35479.87
2025-04-27 00:00:00	1466.37	1484.17	36633.98	36633.14
2025-04-28 00:00:00	1256.03	1284.14	30986.42	30906.78
2025-04-29 00:00:00	1466.93	1482.48	36679.91	36618.30
2025-04-30 00:00:00	1476.82	1486.19	35509.34	35445.95
	TOTAL : 42503.75	TOTAL : 43056.06	TOTAL : 1063071.77	TOTAL : 1060338.25
	AVG : 1416.79	AVG : 1435.20	AVG : 35435.73	AVG : 35344.61

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Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

SMS LTD. RAIPUR
Authorised Signatory

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

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C-Tech

35 MLD KARA - RAIPUR
C-TECH FLOW REPORT

RAIPUR MUNICIPAL CORPORATION

DateAndTime	IN FLOW	OUT FLOW	IN VOLUME	OUT VOLUME
2025-05-01 00:00:00	1000.98	1015.35	25358.98	25184.81
2025-05-02 00:00:00	925.51	910.48	22856.02	22801.80
2025-05-03 00:00:00	1308.42	1327.71	32266.56	32018.03
2025-05-04 00:00:00	1403.67	1437.06	35569.14	35445.50
2025-05-05 00:00:00	1454.00	1482.15	36698.88	36597.46
2025-05-06 00:00:00	1466.99	1485.59	36635.66	36618.45
2025-05-07 00:00:00	1461.22	1484.54	36853.26	36673.71
2025-05-08 00:00:00	1471.81	1482.12	36826.21	36622.50
2025-05-09 00:00:00	1414.39	1437.00	35611.74	35469.79
2025-05-10 00:00:00	1457.88	1476.71	36661.32	36637.13
2025-05-11 00:00:00	1418.39	1431.73	34221.25	34879.62
2025-05-12 00:00:00	1476.40	1483.24	36874.99	36655.39
2025-05-13 00:00:00	1466.77	1482.52	36649.46	36597.50
2025-05-14 00:00:00	1476.65	1482.86	36620.04	36593.82
2025-05-15 00:00:00	1258.99	1282.54	32016.83	31903.53
2025-05-16 00:00:00	1452.26	1481.98	36756.41	36614.27
2025-05-17 00:00:00	1455.04	1435.97	35692.83	35489.84
2025-05-18 00:00:00	1466.98	1483.75	36690.78	36576.11
2025-05-19 00:00:00	1479.82	1484.00	36733.20	36610.13
2025-05-20 00:00:00	1456.75	1484.19	36531.84	36629.89
2025-05-21 00:00:00	1410.74	1412.85	35619.02	35482.66
2025-05-22 00:00:00	1454.82	1479.19	35605.82	35479.15
2025-05-23 00:00:00	1245.46	1268.45	31040.24	30889.25
2025-05-24 00:00:00	1470.35	1478.62	36927.10	36630.74
2025-05-25 00:00:00	1446.55	1444.63	35879.68	35471.95
2025-05-26 00:00:00	1464.75	1474.36	37036.71	36600.23
2025-05-27 00:00:00	1475.56	1474.07	37109.33	36596.31
2025-05-28 00:00:00	1442.24	1471.56	36490.90	36418.25
2025-05-29 00:00:00	1373.02	1415.50	35265.50	35294.26
2025-05-30 00:00:00	1438.28	1472.31	36655.47	36469.00
2025-05-31 00:00:00	1446.34	1473.37	35355.10	35258.41
	TOTAL : 43441.02	TOTAL : 43936.42	TOTAL : 1087110.27	TOTAL : 1083209.51
	AVG : 1401.32	AVG : 1417.30	AVG : 35068.07	AVG : 34942.24

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Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

SMS LTD. RAIPUR
Authorised Signatory

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

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C-Tech

35 MLD KARA - RAIPUR

OVERALL PARAMETERS REPORT

	PUMPING STATION		CHLORINATION		SLUDGE DEWATERING		INLET PARAMETERS					OUTLET PARAMETERS					
DateAndTime	MPS LEVEL (mm)	INLET FLOW (m3/hr)	CCT LEVEL (mm)	OUTLET FLOW (m3/hr)	SLUDGE SUMP LEVEL (mm)	CENT. FEED FLOW (m3/hr)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	TDS	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	Cl2 (ppm)	TDS
2024-12-01 00:00:00	6197	1693.05	2992	1041.29	2683	0.02	68.14	127.8	129.45	8.33	968.61	5.31	36.58	3.49	7.78	0.11	781.88
2024-12-02 00:00:00	6347	1671.27	2992	980.13	2684	0.02	109.25	198.01	148.58	8.31	928.99	5.37	36.24	2.86	7.77	0.12	790.22
2024-12-03 00:00:00	6292	1688.17	2992	1113.94	2682	0.02	171.59	319.9	85.41	8.34	894.11	3.79	24.43	4.38	7.74	0.13	778.34
2024-12-04 00:00:00	6287	1679.26	2993	1079.08	2684	0.02	155.85	379.4	55.4	8.38	937.34	3.53	23.2	3.33	7.73	0.13	797.15
2024-12-05 00:00:00	6302	1682.56	2991	1086.46	2680	0.02	59.55	187.23	72.1	8.37	924.24	3.41	22.77	3.25	7.71	0.13	886.63
2024-12-06 00:00:00	6331	1657.55	2991	1074.35	2680	0.02	59	138.81	65.25	8.4	901.39	2.9	18.46	5.32	7.64	0.13	829.15
2024-12-07 00:00:00	6910	1012.37	2941	462.08	2676	0.02	46.33	70.26	118.27	8.4	874.33	2.84	15.37	2.95	7.64	0.12	828.73
2024-12-08 00:00:00	6400	1690.07	2993	1062.08	2676	0.02	107.08	108.03	165.16	8.4	916.36	2.59	15.16	4.04	7.64	0.12	842.47
2024-12-09 00:00:00	6320	1668.85	2993	1061.64	2675	0.02	134.47	140.78	188.92	8.4	873.38	2.49	15.71	3.23	7.7	0.13	831.36
2024-12-10 00:00:00	6233	1665.75	2992	1056.67	2670	0.02	52.21	77.57	238.8	8.42	889.54	3.37	22.43	3.44	7.75	0.11	779.5
2024-12-11 00:00:00	6230	1658.72	2992	1077.44	2667	0.02	114.15	177.81	164.76	8.46	884.42	5.02	38.65	2.71	7.79	0.11	766.9
2024-12-12 00:00:00	6228	1655.7	2992	1075.13	2664	0.02	62.89	146.91	62.93	8.48	896.21	4.96	38.18	3.39	7.42	0.1	734.89
2024-12-13 00:00:00	6188	1679.81	2992	1061.13	2661	0.02	63.93	230.89	88.57	8.47	996.13	4.91	37.81	3.99	7.5	0.1	770.78
2024-12-14 00:00:00	6191	1666.69	2992	1042.18	2657	0.02	58.57	277.31	104.74	8.45	967.39	4.55	35.01	4.08	7.24	0.1	745.81
2024-12-15 00:00:00	6150	1648.72	2992	1041.38	2655	0.02	61.77	293.17	103.59	8.45	943.09	4.27	32.71	3.78	6.83	0.1	698
2024-12-16 00:00:00	6208	1656.45	2991	1031.98	2652	0.02	60.38	287.02	52.46	8.48	956.17	4.32	32.92	2.85	6.75	0.1	697.59
2024-12-17 00:00:00	6218	1613.46	2988	905.63	2650	0.02	55.32	261.75	60.55	8.49	896	4.34	33.12	2.99	6.86	0.1	669.49
2024-12-18 00:00:00	6208	1658.72	2992	1078.15	2649	0.02	45.57	199.65	139.63	8.46	896.1	4.35	33.19	3.5	7.01	0.1	682.67
2024-12-19 00:00:00	6247	1652.32	2993	1081.25	2649	0.02	50.68	215.59	116.43	8.46	919.74	4.39	33.51	3.01	6.87	0.11	698.9
2024-12-20 00:00:00	6198	1649.6	2993	1108.22	2650	0.02	51.11	217.48	70.38	8.47	899.6	4.37	33.36	2.98	6.92	0.13	749.56
2024-12-21 00:00:00	6219	1675.69	2993	1082.02	2650	0.02	51.43	218.99	92.73	8.48	967.41	4.35	33.28	2.94	6.92	0.12	802.07
2024-12-22 00:00:00	6298	1645.39	2993	1112.85	2649	0.02	44.1	186.61	72.88	8.45	930.13	4.35	33.41	3.03	6.9	0.12	807.72
2024-12-23 00:00:00	6218	1638.4	2993	1101.84	2648	0.02	62.54	165.59	155.19	8.4	912.84	4.36	33.61	3.47	6.86	0.12	761.19
2024-12-24 00:00:00	6222	1617.04	2988	1148.25	2646	0.02	71.24	173.43	195.75	8.38	883.45	4.41	33.72	3.61	6.9	0.12	734.59
2024-12-25 00:00:00	6178	1642.7	2993	1062.57	2627	0.02	107.12	226.85	136.4	8.37	924.62	4.38	33.6	3.42	7.03	0.12	773.92
2024-12-26 00:00:00	6161	1663.36	2993	1039.96	2603	0.02	150.44	320.67	39.46	8.39	954.73	4.35	33.58	3.18	7.04	0.12	800.23
2024-12-27 00:00:00	6146	1661.5	2993	1043.8	2600	0.02	138.06	294.4	65.09	8.42	936.22	4.34	33.64	3.32	7.21	0.13	794.24
2024-12-28 00:00:00	6169	1674.14	2993	1054.16	2601	0.02	121.48	259.2	137.39	8.44	966.73	4.39	33.54	4.6	7.24	0.13	814.35
2024-12-29 00:00:00	6175	1691.24	2993	1059.59	2602	0.02	120.19	256	146.71	8.45	969.94	4.36	33.54	3.95	7.4	0.13	769.57
2024-12-30 00:00:00	6189	1664.34	2993	1063.75	2603	0.02	77.66	165.67	111.17	8.45	912.88	4.37	33.69	4.47	7.29	0.12	895.19
2024-12-31 00:00:00	6263	1513.54	2981	653.89	2601	0.02	78.52	140.32	110.21	8.54	985.2	4.39	33.59	4.08	7.33	0.12	895.19

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Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

Executive Engineer
(Mission Amrut)

SMS LTD. RAIPUR

Authorised Signatory

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35 MLD KARA - RAIPUR

OVERALL PARAMETERS REPORT

	PUMPING STATION		CHLORINATION		SLUDGE DEWATERING		INLET PARAMETERS					OUTLET PARAMETERS					
DateAndTime	MPS LEVEL (mm)	INLET FLOW (m3/hr)	CCT LEVEL (mm)	OUTLET FLOW (m3/hr)	SLUDGE SUMP LEVEL (mm)	CENT. FEED FLOW (m3/hr)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	TDS	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	Cl2 (ppm)	TDS
2025-01-01 00:00:00	6154	1634.93	2992	1076.2	2600	0.02	68.93	111.94	31.79	4.77	925.98	4.39	33.46	3.62	7.39	0.11	791.35
2025-01-02 00:00:00	6158	1642.53	2992	1063.13	2599	0.02	127.05	200.41	95.19	8.57	975.12	4.37	33.48	3.35	7.51	0.11	772.41
2025-01-03 00:00:00	6203	1639.31	2992	1065.21	2597	0.02	126.15	200.45	102.21	8.56	909.59	4.35	32.54	3.55	7.47	0.11	735.17
2025-01-04 00:00:00	6236	1640.34	2992	1061.43	2594	0.02	90.6	144.68	42.13	8.53	927.14	4.24	32.23	4.37	7.54	0.11	689.12
2025-01-05 00:00:00	6283	1658.68	2992	1047.53	2594	0.02	100.09	160.42	28.44	8.52	930.09	4.2	31.45	3.51	7.54	0.11	637.72
2025-01-06 00:00:00	6180	1640.07	2992	1039.95	2594	0.02	85.57	135.04	64.12	8.51	935.13	4.2	28.61	3.34	7.59	0.11	620.41
2025-01-07 00:00:00	6085	1649.73	2992	1061.49	2592	0.02	100.18	158.2	41.58	8.52	984.14	3.91	28.76	3.22	7.64	0.11	643.21
2025-01-08 00:00:00	6094	1654.7	2992	1047.27	2589	0.02	73.27	114.04	68.11	8.54	980.87	3.58	27.07	3.42	7.69	0.1	771.07
2025-01-09 00:00:00	6038	1633.77	2992	1050.65	2587	0.02	82.18	130.53	53.65	8.55	894.01	3.44	25.72	3.55	7.73	0.1	696.01
2025-01-10 00:00:00	6009	1650.34	2992	1055.24	2586	0.02	84.32	134.15	63.92	8.57	911.08	3.45	26.04	3.58	7.76	0.1	661.5
2025-01-11 00:00:00	5945	1640.47	2990	1029.31	2583	0.02	96.15	152.28	40.48	8.56	916.15	3.78	28.48	3.5	8.1	0.11	687.57
2025-01-12 00:00:00	5967	1638.34	2992	1047.86	2584	0.02	115.23	183.35	23.56	8.55	936.34	3.86	29.26	3.84	7.67	0.11	699.25
2025-01-13 00:00:00	5946	1650.18	2992	1047.6	2583	0.02	83.97	132.44	68.51	8.55	951.77	3.83	29.21	3.24	7.76	0.11	703.66
2025-01-14 00:00:00	5905	1647.4	2992	1057.76	2582	0.02	79.92	127.06	74.33	8.54	929.42	3.83	29.51	3.18	7.83	0.11	685.46
2025-01-15 00:00:00	5735	1631.81	2992	1044.9	2580	0.02	100.63	161.09	53.46	8.51	888.34	3.82	29.1	3.42	7.92	0.11	746.9
2025-01-16 00:00:00	5783	1652.46	2992	1047.77	2579	0.02	117.45	186.81	41.92	8.48	929.13	3.34	24.94	4.12	8.04	0.12	811.56
2025-01-17 00:00:00	5643	1613.2	2988	1030.6	2576	0.02	105.36	158.18	56.79	8.46	862.17	3.29	23.64	3.5	8.11	0.12	778.42
2025-01-18 00:00:00	5151	1580.4	2987	975.49	2573	0.02	90.86	144.16	88.08	8.46	777.55	3.23	23.43	4.01	8.29	0.11	815.37
2025-01-19 00:00:00	5774	1652.96	2992	1043.04	2571	0.02	95.46	147.27	102.44	8.47	954.61	3.16	23.56	3.45	8.33	0.11	795.09
2025-01-20 00:00:00	5303	1612.49	2991	1044.67	2569	0.02	90.89	139.16	72.07	8.48	718.96	2.96	22.02	3.43	7.56	0.11	774.71
2025-01-21 00:00:00	5245	1530.7	2979	848.32	2567	0.02	62.8	92.63	91.75	8.47	822.82	2.53	18.21	3.93	7.5	0.12	793.58
2025-01-22 00:00:00	5326	1648.36	2990	999.31	2565	0.02	57.14	86.6	150.93	8.45	760.78	2.64	19.18	3.55	7.8	0.12	797.82
2025-01-23 00:00:00	5775	1649.86	2992	1040.17	2566	0.02	57.17	81.87	96.56	8.43	901.74	2.69	19.58	3.37	8.01	0.12	770.04
2025-01-24 00:00:00	6141	1653.09	2992	1044.89	2565	0.02	59.22	76.56	109.1	8.42	881.61	2.71	19.92	3.37	8.01	0.13	758.03
2025-01-25 00:00:00	6192	1652.31	2992	1044.85	2563	0.02	58.82	73.09	118.55	8.43	928.34	2.76	20.13	3.41	8.1	0.13	735.66
2025-01-26 00:00:00	6204	1665.81	2990	1032.38	2560	0.02	44.81	67.77	107.77	8.44	975.22	2.53	18.19	3.45	8.18	0.12	756.33
2025-01-27 00:00:00	6201	1661.17	2991	1040.47	2559	0.02	93.68	112.14	77.39	8.41	942.32	2.69	19.72	3.93	8.26	0.12	735.2
2025-01-28 00:00:00	6154	1637.46	2991	1048.93	2558	0.02	180.11	214.84	68.23	8.44	899.63	2.75	20.11	3.43	8.18	0.12	676.5
2025-01-29 00:00:00	6126	1655.64	2992	1042.19	2556	0.02	169.07	201.44	47.56	8.46	949.01	2.8	20.52	3.5	8.17	0.12	692.97
2025-01-30 00:00:00	6101	1641.84	2992	1050.32	2557	0.02	128.19	151.66	38.1	8.5	878.39	2.85	20.9	3.3	8.17	0.13	679.16
2025-01-31 00:00:00	6142	1678.7	2991	1056.71	2556	0.02	114.86	135.16	57.18	8.5	964.52	2.9	21.51	3.43	7.55	0.14	741.28

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Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

Executive Engineer
(Mech. Maint.)
RMC Raipur (C.G.)

SMS LTD. RAIPUR
Authorised Signatory

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35 MLD KARA - RAIPUR

OVERALL PARAMETERS REPORT

	PUMPING STATION		CHLORINATION		SLUDGE DEWATERING		INLET PARAMETERS					OUTLET PARAMETERS					
DateAndTime	MPS LEVEL (mm)	INLET FLOW (m3/hr)	CCT LEVEL (mm)	OUTLET FLOW (m3/hr)	SLUDGE SUMP LEVEL (mm)	CENT. FEED FLOW (m3/hr)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	TDS	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	Cl2 (ppm)	TDS
2025-02-01 00:00:00	6434	1279.11	2960	889.02	2554	0.02	103.06	145.63	123.13	8.4	915.14	2.96	22.05	3.38	8.24	0.14	791.47
2025-02-02 00:00:00	6164	1677.93	2991	1061.01	2552	0.02	80.12	92.72	66.09	8.46	893.83	2.74	20.1	3.04	7.93	0.14	749.62
2025-02-03 00:00:00	6197	1658.3	2991	1056.83	2551	0.02	128.38	125.64	125.55	8.51	900.5	2.53	18.4	3.88	8.09	0.14	623.71
2025-02-04 00:00:00	6148	1657.93	2992	1048.94	2549	0.02	166.04	191.31	128.84	8.5	879.96	2.66	19.56	3.54	8.43	0.14	659.5
2025-02-05 00:00:00	6105	1663.33	2992	1058.24	2548	0.02	164.51	208.31	133.83	8.5	956.38	2.33	16.68	3.28	8.37	0.15	671.5
2025-02-06 00:00:00	6109	1653.28	2992	1054.85	2544	0.02	113.2	154.49	67.45	8.47	930.45	2.45	17.55	4.18	8.35	0.13	663.7
2025-02-07 00:00:00	6109	1659.6	2991	1053.89	2539	0.02	105.17	136.88	121.13	8.45	899.52	2.52	17.96	3.55	8.3	0.12	544.66
2025-02-08 00:00:00	6066	1666.25	2990	1053.41	2536	0.02	88.94	104.03	90.65	8.45	916.95	2.53	18.19	5	8.33	0.13	567.92
2025-02-09 00:00:00	6051	1638.78	2991	1046.03	2534	0.02	90.47	105.2	86.26	8.46	961.9	2.46	17.73	3.54	8.33	0.12	577.77
2025-02-10 00:00:00	6043	1669.65	2991	1047.67	2531	0.02	89.22	103.79	85.33	8.49	972.3	2.49	17.82	3.67	8.27	0.13	605.83
2025-02-11 00:00:00	6050	1654.36	2992	1051.33	2531	0.02	101.59	118.48	136	8.5	946.47	2.51	18.21	4.99	8.45	0.14	605.14
2025-02-12 00:00:00	6007	1651.78	2992	1059.91	2529	0.02	107.58	112.85	109.69	8.52	965.02	2.5	18.27	4.39	8.53	0.14	593.48
2025-02-13 00:00:00	5985	1667.7	2991	1046.19	2524	0.02	249.18	281.15	96.95	8.5	949.39	2.56	18.43	3.23	8.45	0.13	534.82
2025-02-14 00:00:00	5984	1628.79	2991	1037.08	2520	0.02	212.7	311.06	80.72	8.51	906.17	2.62	18.78	3.33	8.3	0.12	493.91
2025-02-15 00:00:00	5994	1650.75	2991	1044.85	2517	0.02	84.01	228	98.19	8.51	948.66	2.65	19.25	3.44	8.33	0.13	458.68
2025-02-16 00:00:00	6042	1654.65	2991	1050.06	2515	0.02	49.08	113.05	61.3	8.5	951.46	2.72	19.89	3.55	8.44	0.13	532.89
2025-02-17 00:00:00	6028	1640.59	2991	1047.91	2513	0.02	101.34	277.2	123.21	8.52	926.11	2.75	20.19	3.53	7.67	0.14	515.2
2025-02-18 00:00:00	5964	1656.36	2992	1046.91	2510	0.02	91.75	299.89	75.85	8.54	966.24	2.68	19.7	4.1	7.71	0.14	516.05
2025-02-19 00:00:00	6010	1587.63	2988	1067.59	2508	0.02	82.81	316.73	68.99	8.54	914.66	2.61	19.05	3.32	7.77	0.14	507.31
2025-02-20 00:00:00	5993	1656.64	2992	1043.86	2507	0.02	56.69	213.11	83.38	8.5	966.29	2.68	19.65	5.02	7.76	0.14	536.91
2025-02-21 00:00:00	5949	1686.87	2992	1042.78	2504	0.02	44.37	164.38	46.36	8.48	984.24	2.64	19.34	4.26	7.83	0.14	544.18
2025-02-22 00:00:00	5998	1628.01	2991	1048.68	2502	0.02	71.41	272.19	64.92	8.43	955.97	2.56	18.77	3.06	7.86	0.14	562.85
2025-02-23 00:00:00	5929	1690.68	2991	1047.14	2497	0.02	73.03	278.7	115.7	8.42	1008.65	2.32	16.5	2.64	7.78	0.13	555.64
2025-02-24 00:00:00	5861	1632.29	2985	1044.05	2489	0.02	74.4	284.22	103.33	8.4	928.65	2.31	16.33	2.6	7.79	0.13	544.62
2025-02-25 00:00:00	5788	1664.58	2991	1034.56	2490	0.02	76.46	292.95	86.3	8.42	975.7	2.32	16.47	2.33	7.77	0.13	536.73
2025-02-26 00:00:00	5844	1654.72	2991	1037.05	2487	0.02	72.02	278.5	103.21	8.42	928.58	2.32	16.47	2.21	7.73	0.13	543.12
2025-02-27 00:00:00	5984	1669.39	2992	1037.26	2484	0.02	83.34	191.97	79.92	8.42	971.58	2.93	20.62	3.79	7.81	0.13	533.88
2025-02-28 00:00:00	6079	1644.29	2992	1036.61	2481	0.02	94.19	129.98	48.21	8.42	990.66	3.42	23.97	4.16	7.85	0.17	550.43

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Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

SMS LTD. RAIPUR

Laboratory

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C-Tech

35 MLD KARA - RAIPUR

OVERALL PARAMETERS REPORT

	PUMPING STATION		CHLORINATION		SLUDGE DEWATERING		INLET PARAMETERS					OUTLET PARAMETERS					
DateAndTime	MPS LEVEL (mm)	INLET FLOW (m3/hr)	CCT LEVEL (mm)	OUTLET FLOW (m3/hr)	SLUDGE SUMP LEVEL (mm)	CENT. FEED FLOW (m3/hr)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	TDS	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	Cl2 (ppm)	TDS
2025-03-01 00:00:00	6061	1668.91	2992	1049.88	2478	0.02	81.57	108.81	39.19	8.41	994.28	3.31	23.87	4.41	7.81	1.75	562.39
2025-03-02 00:00:00	6021	1663.98	2992	1048.43	2477	0.02	81.55	108.77	39.17	8.41	970.63	3.37	24.62	5.16	7.85	1.21	544.16
2025-03-03 00:00:00	5985	1674.01	2992	1049.79	2474	0.02	104.53	118.53	60.22	8.53	987.63	3.39	24.16	4.78	7.93	0.37	568.06
2025-03-04 00:00:00	5947	1654.34	2990	1042.68	2470	0.02	149.66	156.68	61.97	8.61	1036.65	3.31	23.17	3.95	7.98	0.15	601.57
2025-03-05 00:00:00	5866	1677.4	2991	1039.55	2465	0.02	120.32	125.14	79.29	8.57	938.49	3.14	21.84	2.75	8.15	0.19	587.72
2025-03-06 00:00:00	5920	1699.48	2991	1115.73	2458	0.02	209.37	222.37	162.04	8.56	888.02	3.27	22.68	3.47	8.19	0.13	517.41
2025-03-07 00:00:00	5953	1683.19	2991	1044.13	2455	0.02	188.26	199.48	130.47	8.55	494.66	3.23	22.29	3.15	8.18	0.13	405.09
2025-03-08 00:00:00	5965	1655.65	2991	1031.22	2451	0.02	145.57	260.8	54.78	8.53	458.02	3.11	21.43	2.44	8.18	0.14	404.56
2025-03-09 00:00:00	5913	1678.53	2991	1051.99	2449	0.02	119.28	285.02	111.42	8.51	460.55	3.01	20.75	2.28	8.25	0.15	406.8
2025-03-10 00:00:00	5954	1666.8	2991	1047.75	2445	0.02	107.33	256.75	75.21	8.51	463.86	3.18	22.03	2.52	8.25	0.15	413.43
2025-03-11 00:00:00	5980	1669.69	2990	1046	2441	0.02	115.33	276.43	74.02	8.52	492.53	3.06	21.12	2.44	8.23	0.15	408.13
2025-03-12 00:00:00	6011	1647.41	2992	1042.38	2438	0.02	139.52	334.17	58.82	8.53	476.66	3.27	21.08	2.26	8.26	0.16	476.26
2025-03-13 00:00:00	5981	1652.16	2989	1046.35	2434	0.02	117.41	281.38	168.7	8.52	456.27	3.25	22.77	2.52	8.25	0.17	500.57
2025-03-14 00:00:00	5970	1656.58	2992	1046.68	2432	0.02	113.65	272.36	193.19	8.52	455.99	3.23	22.95	2.74	8.3	0.17	504.43
2025-03-15 00:00:00	5982	1643.11	2992	1046.22	2429	0.02	90.61	219.37	162.15	8.52	438.49	3.18	22.37	2.56	8.3	0.17	482.88
2025-03-16 00:00:00	5983	1662.41	2992	1047.99	2426	0.02	109.44	262.44	184.91	8.53	451.74	3.02	20.75	2.05	8.3	0.17	518.84
2025-03-17 00:00:00	5955	1635	2992	1049.4	2422	0.02	85.17	133.49	167.53	8.54	450.57	3.02	20.82	2	8.33	0.17	458.47
2025-03-18 00:00:00	5941	1654.87	2992	1048.55	2450	0.07	105.77	184.42	135.01	8.07	465.04	3.3	23.04	2.96	7.81	0.16	315.71
2025-03-19 00:00:00	5986	1630.08	2992	1035.47	2536	0.02	109.74	232.97	85.63	7.67	437.58	3.3	22.56	2.3	7.44	0.17	295.34
2025-03-20 00:00:00	6033	1655.21	2992	1057.82	2438	0.02	128.18	272.21	74.46	7.63	437.81	2.99	20.6	2.32	7.43	0.17	306.3
2025-03-21 00:00:00	6061	1634.91	2989	1047.78	1466	0.02	93.88	195.99	82.59	7.62	437.72	3.02	20.77	2.07	7.44	0.16	301.03
2025-03-22 00:00:00	6338	1256.92	2956	781.84	1534	0.02	40.29	42.25	174.1	7.62	462.33	3.01	20.46	1.79	7.45	0.15	332.99
2025-03-23 00:00:00	6086	1656.29	2993	1043.2	1536	0.02	219.45	233.42	208.8	7.63	466.59	2.97	20.37	1.89	7.47	0.16	372.45
2025-03-24 00:00:00	6048	1660.77	2992	1047.22	1534	0.02	218.21	242.43	158.34	7.65	457.84	3.15	21.89	2.05	7.51	0.16	383.38
2025-03-25 00:00:00	6022	1664.56	2992	1058.6	1528	0.02	82.54	148.72	158.67	7.59	454.94	3.17	22.18	2.18	7.53	0.16	391.84
2025-03-26 00:00:00	6075	1638.62	2992	1056.38	1529	0.02	101.99	106.27	142.25	7.48	452.84	3.16	22.03	2.52	7.54	0.16	374.73
2025-03-27 00:00:00	6070	1663.05	2990	1048.84	1581	0.02	142.61	168.85	154.25	7.49	473.05	3.25	22.71	2.28	7.64	0.17	387.05
2025-03-28 00:00:00	6066	1653.58	2992	1046.69	1721	0.02	122.9	176.15	452.32	7.05	458.76	3.43	28.28	3.71	7.48	0.17	353.59
2025-03-29 00:00:00	6034	1681.38	2992	1043.85	1716	0.02	168.75	322.65	147.52	7.49	460.65	3.42	31.22	1.92	7.97	0.17	313.63
2025-03-30 00:00:00	6049	1659.02	2992	1053.71	1714	0.02	2.54	145	156.36	7.5	454.08	2.78	22.78	0.69	7.92	0.17	305.33
2025-03-31 00:00:00	6078	1656.44	2992	1057.42	1713	0.02	65.22	81.73	147	7.5	491.58	3.25	22.71	3.36	7.91	0.17	313.39

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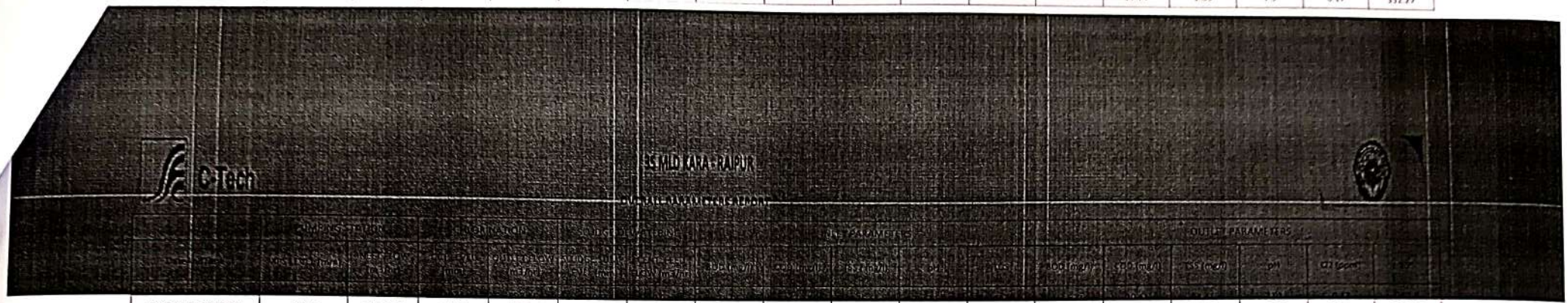
SMS LTD. RAIPUR

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

Executive Engineer
(Mission Amrut)

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2025-04-05 00:00:00	6259	1407.88	2973	849.04	1913	0.02	68.1	127.29	125.36	7.49	475.99	4.44	27.74	2.09	7.9	0.17	332.27



2025-04-06 00:00:00	6068	1636.18	2992	1047.96	1912	0.02	71.09	133.34	145.36	7.49	453.57	4.39	27.76	2.15	7.87	0.18	328.63
2025-04-07 00:00:00	6045	1676.15	2992	1040.64	1907	0.02	70.49	131.99	125.35	7.49	458.19	5.4	33.88	2.77	7.86	0.18	309.13
2025-04-08 00:00:00	6048	1629.55	2991	1016.39	1904	0.02	69.18	129.42	153.3	7.49	465.84	5.4	33.93	3.55	7.88	0.18	300.1
2025-04-09 00:00:00	6128	1581.13	2987	997.01	2047	0.02	89.87	170.5	148.25	7.49	458.46	5.6	35.39	2.27	7.89	0.18	302.17
2025-04-10 00:00:00	6031	1667.07	2989	1045.86	2165	0.02	74.93	140.76	182.35	7.48	508.72	6.23	39.26	1.33	7.89	0.17	319.15
2025-04-11 00:00:00	6034	1654.15	2992	1041.37	2164	0.02	65.41	121.9	185.65	7.49	467.85	4.84	30.31	2.31	7.88	0.18	319.34
2025-04-12 00:00:00	6078	1649.99	2992	1042.18	2164	0.02	85.45	161.6	175.65	7.49	496.45	3.81	23.5	3.53	7.86	0.18	312.3
2025-04-13 00:00:00	5319	1482.07	2639	923.78	1902	0.02	68.6	129.23	146.65	6.61	455.33	3.46	21.45	1.59	6.82	0.15	290.67
2025-04-14 00:00:00	6059	1630.77	2991	1036.32	2152	0.02	73.99	139.03	158.25	7.49	491.25	4	24.78	3.12	7.72	0.17	307.04
2025-04-15 00:00:00	6069	1665.32	2993	1044.62	2152	0.02	67.92	126.86	154.54	7.49	492.49	6.71	42.39	2.8	7.75	0.17	308.23
2025-04-16 00:00:00	6041	1636.81	2992	1039.93	2143	0.02	68.33	127.68	152.32	7.5	491.67	5.18	32.49	2.65	7.73	0.16	324.13
2025-04-17 00:00:00	6166	1543.56	2987	957.67	2138	0.02	69.83	130.74	125.32	7.49	508.5	4.58	28.69	2.56	7.8	0.18	348.21
2025-04-18 00:00:00	6112	1644.65	2993	1057.5	2137	0.02	70.74	132.53	152.32	7.49	485.11	4.55	28.45	3.76	7.74	0.18	355.09
2025-04-19 00:00:00	6325	1358.86	2969	816.84	2137	0.02	67.98	127	145.65	7.49	485.15	2.93	17.63	5.98	7.73	0.18	368.91
2025-04-20 00:00:00	6101	1672.18	2993	1044.31	2131	0.02	52.85	96.69	165.85	7.49	505.19	4.25	26.59	1.53	7.74	0.19	413.56
2025-04-21 00:00:00	6089	1658.98	2993	1048.74	2117	0.02	67.93	126.86	168	7.49	481.89	4.59	28.7	2.92	7.71	0.2	410.94
2025-04-22 00:00:00	6007	1661.62	2993	1042.26	2110	0.02	44.46	79.73	169.65	7.49	504.25	4.67	29.25	3.03	7.73	0.2	372.24
2025-04-23 00:00:00	6044	1646.91	2993	1040.78	2105	0.02	67.37	127.44	185.65	7.49	505.8	4.4	27.64	3.85	7.71	0.19	334.21
2025-04-24 00:00:00	6095	1646.6	2993	1055.78	2099	0.02	65.58	121.97	175.65	7.49	483.42	4.61	28.95	2.93	7.63	0.2	313.73
2025-04-25 00:00:00	6100	1634.99	2992	1084.58	2095	0.02	64.22	119.58	145.65	7.49	494.96	3.68	22.7	2.7	7.63	0.2	304.5
2025-04-26 00:00:00	6127	1600.33	2990	1032.6	2090	0.02	67.33	125.78	125	7.49	502.25	4.27	26.89	3.74	7.64	0.2	313.57
2025-04-27 00:00:00	6061	1651.53	2993	1055.31	2082	0.02	72.22	135.53	152.65	7.49	498.22	4.33	25.97	5.7	7.69	0.17	317.45
2025-04-28 00:00:00	6315	1445.25	2979	883.32	2080	0.02	75.41	138.95	175.54	7.5	511.49	5.14	35.58	2.86	7.71	0.15	308.77
2025-04-29 00:00:00	6097	1631.69	2992	1056.83	2080	0.02	63.31	117.64	147.32	7.5	470.03	7.24	49.87	2.04	7.74	0.16	298.22
2025-04-30 00:00:00	6017	1656.96	2993	1046.31	2070	0.02	71.26	133.62	142.35	7.5	502.63	2.1	18.14	3.19	7.74	0.16	323.29

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SMS LTD. RAIPUR
Authorised Signatory

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

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C-Tech

35 MLD KARA - RAIPUR

OVERALL PARAMETERS REPORT

	PUMPING STATION		CHLORINATION		SLUDGE DEWATERING		INLET PARAMETERS					OUTLET PARAMETERS					
DateAndTime	MPS LEVEL (mm)	INLET FLOW (m3/hr)	CCT LEVEL (mm)	OUTLET FLOW (m3/hr)	SLUDGE SUMP LEVEL (mm)	CENT. FEED FLOW (m3/hr)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	TDS	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	pH	Cl2 (ppm)	TDS
2025-05-01 00:00:00	6364	1183.66	2957	797.87	2067	0.02	71.77	134.59	112	7.5	509.07	1.93	16.25	1.71	7.73	0.16	359.12
2025-05-02 00:00:00	6575	1116.22	2946	620.09	2069	0.02	54.67	100.19	183.11	6.81	495.76	1.94	16.29	1.63	7.71	0.15	394.91
2025-05-03 00:00:00	6175	1495.26	2983	766.06	2069	0.02	69.14	70.77	21.39	8.58	490.14	1.93	16.41	1.63	7.66	0.16	431.25
2025-05-04 00:00:00	6381	1576.48	2991	977.6	2064	0.02	2.49	85.65	145.235	8.55	457.11	1.94	16.53	1.68	7.74	0.15	398.43
2025-05-05 00:00:00	6224	1671.75	2993	1089.71	2060	0.02	127.29	132.76	79.09	8.56	502.21	1.92	16.59	1.63	7.69	0.17	399.05
2025-05-06 00:00:00	6129	1646.45	2993	1094.09	2057	0.02	175.47	186.16	143.55	8.54	484.45	1.95	16.55	2.01	7.69	0.17	406.76
2025-05-07 00:00:00	6089	1641.39	2993	1080.45	2053	0.02	119.52	124.55	249.61	8.46	478.49	1.85	15.55	5.37	7.67	0.18	411.06
2025-05-08 00:00:00	6054	1643.14	2993	1081.19	2047	0.02	105.87	109.48	58.06	8.47	418.67	1.85	15.56	2.16	7.67	0.18	411.7
2025-05-09 00:00:00	6032	1587.77	2990	1047.04	2042	0.02	16.67	15.17	145.32	8.48	381.74	1.86	15.64	1.39	7.69	0.18	393.15
2025-05-10 00:00:00	6081	1635.89	2993	1055.3	2035	0.02	97.42	192.01	29.54	8.47	425.22	1.85	15.74	1.24	7.67	0.19	405.5
2025-05-11 00:00:00	6019	1601.14	2993	1063.68	2033	0.02	125.91	288.5	91.93	8.47	399.59	1.84	15.78	1.32	7.59	0.19	415.5
2025-05-12 00:00:00	6026	1647.68	2995	1053.98	2029	0.02	92.43	125.44	87.39	8.65	375.05	2.95	22.36	2.34	7.33	0.19	428.9
2025-05-13 00:00:00	6033	1644.9	2994	1062.53	2025	0.02	56.58	123.83	145.32	8.54	282.09	3.34	32.72	3.82	7.1	0.19	432.43
2025-05-14 00:00:00	6024	1639.93	2994	1050.92	2019	0.02	108	256.87	142.32	7.49	353.41	3.5	36.21	2.88	7.9	0.19	425.58
2025-05-15 00:00:00	6166	1441.75	2979	939.41	2016	0.02	54.21	71.31	124.52	7.49	546.79	3.28	24.78	5.31	7.84	0.18	445.9
2025-05-16 00:00:00	6054	1613	2994	1051.6	2010	0.02	28.11	30.62	147.25	7.49	513.53	1.73	16.25	6.49	7.85	0.18	438.11
2025-05-17 00:00:00	6103	1629.62	2991	1050.65	2003	0.02	63.77	67.36	174.21	7.49	571.84	1.77	10.39	6.52	7.85	0.17	432.23
2025-05-18 00:00:00	6135	1648.69	2996	1062.78	2001	0.02	25.19	24.14	146.35	7.5	634.96	2.15	20.35	6.44	7.85	0.17	440.83
2025-05-19 00:00:00	6148	1634.29	2996	1049.47	1997	0.02	58.66	71.3	165.28	7.49	548.67	2.31	20.44	6.12	7.83	0.19	460.14
2025-05-20 00:00:00	6093	1620.6	2995	1055.07	1990	0.02	62.54	72.7	171.32	7.49	563.41	3.57	36.72	5.59	7.87	0.18	417.24
2025-05-21 00:00:00	6113	1573.6	2991	992.23	1986	0.02	52.07	89.86	110.32	7.58	558.84	3.88	40.11	5.59	7.9	0.18	422.96
2025-05-22 00:00:00	6357	1606.83	2997	1034.52	1994	0.02	76.95	144.9	141	8.54	523.59	3.73	38.17	5.66	7.93	0.15	386.72
2025-05-23 00:00:00	6333	1408.01	2981	757.14	1990	0.02	77.91	146.78	124.63	8.65	463.4	3.68	37.61	5.96	7.98	0.16	373.92
2025-05-24 00:00:00	6249	1633.42	2998	963.61	1992	0.02	76.08	143.1	148.65	8.28	542.38	3.95	41.07	6.41	7.96	0.15	400.86
2025-05-25 00:00:00	6287	1573.75	2995	934.52	1992	0.02	77.07	145.16	165.27	8.98	432.45	3.94	43.55	6.34	7.98	0.16	434.25
2025-05-26 00:00:00	6114	1643.19	2997	986.14	1990	0.02	77.43	145.87	14765	8.18	494.72	3.14	40.09	6.1	7.86	0.16	500.22
2025-05-27 00:00:00	6128	1677.6	2997	983.6	1985	0.02	76.01	143.01	145.68	8.45	582.47	2.57	37.65	5.58	7.77	0.16	578.15
2025-05-28 00:00:00	6295	1563.9	2997	961.7	1981	0.02	76.24	143.5	119.32	8.67	418.2	2.64	38.69	5.85	7.8	0.16	448.8
2025-05-29 00:00:00	6194	1557.88	2995	938.89	1985	0.02	77.84	146.72	189.57	8.1	693.45	2.62	39.09	6.37	7.81	0.16	351.51
2025-05-30 00:00:00	6235	1632.46	2999	982.44	1999	0.02	77.07	145.23	187.54	8.46	738.9	2.62	40.05	6.37	7.84	0.16	388.84
2025-05-31 00:00:00	6366	1580.98	3000	970.47	2005	0.02	76.03	143.1	182.24	8.14	604.85	2.63	39.89	6.53	7.84	0.15	388.02

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Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

SMS LTD RAIPUR
Authorised Signatory

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PERFORMANCE OF SBR

DAILY ANALYSIS REPORT OF 35 MLD STP KARA (DECEMBER - 2024)

DATE	PH		TDS		TURBIDITY		TSS		COD		BOD		TP		NH4-N		TKN		D.O.		FECAL COLIFORM		SVI(ml/g)	TEMP.		INFLOW	OUTFLOW
	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET		INLET	OUTLET	MLD	
01-12-24	7.13	7.20	929	831	69.3	3.98	40	6	124	24	84	7.8	1.93	0.59	12.88	3.02	23.8	8.4	1.3	6.8	1600	90	53.66	22.3	22.4	35.65	35.43
02-12-24	7.19	7.32	869	820	49.5	5.49	49	7	136	32	78	8.4	1.98	0.79	12.32	2.8	24.08	7.0	1.6	6.6	900	60	54.26	21.8	21.0	36.68	36.57
03-12-24	7.29	7.59	989	780	42.8	5.38	50	6	116	28	84	6.6	1.70	0.89	12.6	2.57	22.4	7.28	1.4	6.8	500	50	54.69	23.8	24.0	36.74	36.66
04-12-24	7.70	7.39	972	810	62.2	4.38	43	8	136	24	84	7.2	2.66	0.57	12.32	3.02	22.96	7.0	1.6	6.8	900	80	55.05	26.3	26.5	35.74	35.51
05-12-24	7.10	7.21	957	890	80.2	5.38	64	6	140	24	60	7.2	1.97	0.69	13.16	2.68	24.64	7.28	1.9	6.6	1600	70	55.20	25.2	24.9	36.84	36.64
06-12-24	7.12	7.01	910	870	42.0	3.98	48	7	108	32	78	6.0	1.79	0.78	12.04	3.02	21.56	6.72	1.6	6.9	500	60	56.48	26.0	25.8	36.94	36.67
07-12-24	7.29	7.36	906	870	39.6	3.90	55	8	124	32	90	7.8	1.78	0.69	12.6	3.13	24.36	7.0	1.8	6.6	900	80	57.76	24.2	24.8	19.51	19.43
08-12-24	7.26	7.39	916	878	59.3	4.00	45	6	96	24	60	6.6	1.80	0.59	13.16	2.80	23.24	6.72	1.3	6.8	1600	60	57.97	24.2	24.6	36.78	36.66
09-12-24	7.03	7.07	929	866	49.3	3.59	58	6	136	24	78	7.2	1.98	0.61	13.16	2.57	21.28	7.28	1.4	6.5	1600	90	58.42	24.6	24.8	36.80	36.66
10-12-24	7.39	7.30	943	869	39.8	4.68	49	7	108	24	84	7.8	1.76	0.91	12.32	3.02	22.12	7.0	1.6	6.8	500	50	58.90	24.7	24.9	36.76	36.65
11-12-24	7.01	7.19	861	803	33.5	4.50	39	8	128	20	60	6.0	1.90	0.79	12.04	3.02	22.68	7.28	1.8	6.8	900	60	59.70	23.9	23.7	36.72	36.64
12-12-24	6.69	7.03	864	805	39.8	6.01	40	6	116	32	72	6.6	1.69	0.57	12.6	2.8	22.96	7.0	1.7	6.8	500	50	60.22	22.1	21.8	36.80	36.64
13-12-24	7.49	7.58	996	819	76.6	4.11	51	7	140	36	78	7.2	2.27	0.98	13.16	3.24	24.36	7.0	1.8	6.6	1600	90	60.58	21.3	21.1	36.76	36.63
14-12-24	7.40	7.28	967	801	88.3	3.13	62	8	148	28	66	6.0	2.19	0.79	13.72	3.13	24.08	7.28	1.7	6.8	900	80	60.12	21.0	20.9	36.70	36.61
15-12-24	7.16	7.20	943	889	60.3	3.94	54	7	124	36	84	7.8	1.91	0.78	12.88	2.57	21.84	6.72	1.3	6.6	500	60	60.89	19.8	19.6	36.78	36.63
16-12-24	7.19	7.05	941	868	77.6	5.44	63	6	140	32	78	7.2	1.92	0.59	12.88	3.02	24.08	7.00	1.7	6.7	900	80	61.10	19.4	19.6	36.80	36.69
17-12-24	7.03	7.10	860	801	36.3	6.10	45	7	100	32	72	6.6	1.70	0.62	13.16	2.68	22.68	7.28	1.8	6.6	1600	90	61.63	19.8	19.6	36.01	35.59
18-12-24	7.19	7.30	840	801	39.0	5.44	42	8	112	24	66	7.2	1.90	0.71	12.6	2.91	23.24	7.00	1.6	6.6	900	60	62.17	19.9	19.7	37.14	36.69
19-12-24	6.98	7.12	869	740	50.6	3.40	48	6	136	20	60	6.0	1.91	0.58	12.88	2.68	24.08	6.72	1.7	6.5	500	80	62.9	19.1	19.3	36.67	36.63
20-12-24	7.06	7.19	868	801	43.8	3.88	52	7	124	28	60	6.6	2.78	0.53	13.16	3.02	24.36	7.28	1.6	6.6	900	60	63.51	21.9	21.7	36.78	36.65
21-12-24	6.98	7.11	866	801	45.3	4.20	45	8	120	32	78	7.2	1.93	0.78	12.32	2.91	22.96	7.0	1.7	6.7	1600	90	63.85	22.3	22.5	36.67	36.61
22-12-24	7.89	7.01	889	813	89.0	3.98	51	7	124	24	72	6.0	1.79	0.69	13.44	3.02	24.08	7.56	1.3	6.7	900	60	62.67	23.3	23.5	36.85	36.67
23-12-24	6.86	7.11	869	803	32.6	3.40	35	6	132	28	72	6.6	2.43	0.52	12.6	2.68	22.4	7.28	1.6	7.0	1600	80	63.24	23.8	24.0	36.70	36.65
24-12-24	6.99	7.12	867	812	30.2	3.44	42	8	132	28	78	6.0	1.73	0.69	12.32	2.91	21.84	7.0	1.7	6.5	900	80	63.89	23.1	23.3	36.05	35.94
25-12-24	7.89	7.19	889	801	49.3	3.02	47	7	128	24	84	7.8	2.10	0.62	12.88	2.8	22.96	6.72	1.8	6.7	500	60	64.80	20.3	20.1	36.74	36.65
26-12-24	7.19	7.20	927	819	63.3	3.98	44	6	128	28	78	6.0	1.98	0.63	12.32	2.68	23.52	7.28	1.6	6.6	1600	90	63.66	21.4	21.2	36.87	36.66
27-12-24	6.90	7.13	906	803	39.3	4.20	42	7	112	32	66	7.2	2.19	0.58	13.44	2.91	23.24	7.0	1.5	6.8	900	60	64.49	22.9	22.8	36.82	36.63
28-12-24	7.80	7.23	890	798	50.6	4.60	50	8	120	24	84	6.6	2.37	0,78	12.88	3.02	24.08;	6.72	1.6	6.9	:1600	70	63.67	23.9	23.6	36.77	36.71
29-12-24	8.35	7.38	920	826	60.2	5.30	56	6	108	20	90	7.2	1.79	0.49	13.16	2.57	24.08	7.3	1.8	6.7	1600	90	63.56	25.0	24.6	37.24	36.75
30-12-24	7.39	7.14	929	831	65.8	4.40	55	8	148	32	72	6.0	2.39	0.79	13.72	3.13	23.52	7.0	1.5	6.5	900	70	63.60	24.9	24.8	37.11	36.71
31-12-24	6.79	7.38	1230	850	45.9	6.30	50	7	140	32	84	7.8	1.90	0.69	13.44	3.02	23.24	7.28	1.7	6.8	1600	80	64.08	25.1	25.0	33.32	33.20
TOTAL																											
AVERAGE	7.25	7.22	919.71	824.81	53.3	4.44	48.84	6.94	125.29	27.74	75.29	6.9	2.00	0.69	12.84	2.88	23.25	7.1	1.61	6.7	1080.65	71.94	60.54	22.8	22.8	36.02	35.86

CHEMIST

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

SMS LTD. RAIPUR
PLANT HEAD
Authorised Signatory

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

PERFORMANCE OF SBR

DAILY ANALYSIS REPORT OF 35 MLD STP KARA (JANUARY - 2025)

DATE	PH		TDS		TURBIDITY		TSS		COD		BOD		TP		NH4-N		TKN		D.O.		FECAL COLIFORM		SVI(ml/g)	TEMP.		INFLOW	OUTFLOW
	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET		INLET	OUTLET	MLD	
01-01-25	8.20	7.49	988	794	55.9	5.33	49	7	136	28	78	7.2	2.06	0.87	13.16	3.13	24.08	6.72	1.4	6.6	900	60	63.88	24.8	24.9	35.30	35.61
02-01-25	8.30	7.60	980	870	48.6	4.40	55	8	140	32	72	7.2	2.39	0.96	13.72	3.02	24.64	7.0	1.6	6.4	1600	80	63.23	23.9	24.0	35.66	35.54
03-01-25	7.50	7.29	901	798	59.3	5.30	57	7	136	24	78	7.2	1.98	0.69	13.44	2.91	24.08	7.28	1.7	6.8	1600	90	63.43	23.9	24.1	35.79	35.64
04-01-25	8.03	7.30	940	801	50.3	4.50	53	8	148	28	84	7.8	1.90	0.60	13.72	2.57	23.52	7.0	1.6	6.6	900	60	62.80	19.6	19.9	35.71	35.64
05-01-25	6.94	7.29	936	701	59.8	4.32	50	6	132	24	78	7.2	1.97	0.69	13.16	2.68	24.36	6.72	1.3	6.6	1600	80	63.14	19.3	19.6	35.77	35.63
06-01-25	8.20	7.37	955	820	40.6	6.0	47	7	140	32	78	7.8	1.91	0.71	12.88	2.8	23.24	7.28	1.7	6.7	900	80	62.92	22.4	22.3	35.75	35.64
07-01-25	7.49	7.37	923	691	70.0	5.49	51	8	136	28	84	7.2	1.98	0.66	13.16	3.13	24.08	7.56	1.5	6.9	1600	90	62.33	23.1	23.2	35.69	35.63
08-01-25	7.69	7.08	981	894	50.6	8.00	46	7	144	32	78	7.8	1.67	0.69	13.72	3.02	22.12	7.0	1.7	6.8	900	60	63.43	22.9	23.2	35.82	35.66
09-01-25	8.10	7.60	927	830	43.9	6.37	48	8	124	28	72	7.2	2.07	0.81	13.44	3.13	23.52	7.28	1.4	6.8	1600	80	63.63	22.8	23.0	35.72	35.66
10-01-25	7.79	7.23	946	824	41.6	5.81	49	6	128	32	72	6.6	1.87	0.71	12.32	3.36	22.4	7.28	1.7	6.6	1600	80	62.65	23.6	23.1	35.65	35.60
11-01-25	8.11	7.30	936	701	40.1	5.65	43	8	136	36	66	6.0	2.13	0.57	13.16	2.57	22.68	7.0	1.8	6.7	900	60	63.11	22.6	22.8	35.73	35.65
12-01-25	7.39	7.19	890	698	62.9	5.90	49	6	136	28	84	7.2	1.98	0.91	12.32	2.8	24.08	7.28	1.3	6.6	500	80	63.00	22.6	22.9	35.68	35.66
13-01-25	8.10	7.79	906	713	70.2	4.98	47	7	120	20	66	6.0	2.09	0.69	12.88	3.02	23.52	6.72	1.5	6.8	900	70	62.67	23.1	23.2	35.82	35.65
14-01-25	7.93	7.36	910	760	39.6	5.30	43	7	124	32	72	6.6	1.78	0.59	13.72	2.68	22.12	7.28	1.7	6.7	1600	90	63.78	24.6	24.4	35.80	35.69
15-01-25	8.10	7.66	966	749	41.3	6.10	42	8	140	32	78	7.2	2.57	0.66	13.16	2.80	22.96	7.0	1.6	6.7	1600	80	63.25	20.9	20.6	35.79	35.56
16-01-25	8.01	7.79	998	819	39.6	4.90	40	8	112	24	60	6.6	1.93	0.71	12.6	2.8	22.68	7.28	1.8	6.8	500	60	62.74	23.1	23.6	35.72	35.64
17-01-25	7.79	7.38	908	810	30.3	5.10	39	6	100	28	66	7.2	1.93	0.78	12.04	2.91	22.12	6.72	1.6	6.7	900	80	62.19	23.2	23.0	35.59	35.50
18-01-25	7.91	7.31	968	833	38.6	4.30	41	8	124	28	84	6.6	1.71	0.61	13.16	3.02	22.96	6.44	1.7	6.7	1600	70	62.41	23.3	23.1	35.21	35.04
19-01-25	7.56	7.90	976	830	39.3	4.86	44	6	132	32	78	6.0	1.93	0.78	13.44	2.91	22.96	7.28	1.6	6.6	900	60	62.29	23.9	23.6	35.79	35.63
20-01-25	8.01	7.59	952	846	33.6	3.89	48	7	120	24	66	7.8	1.69	0.69	12.04	2.8	23.24	7.0	1.6	6.8	1600	80	62.15	24.1	23.9	35.66	35.53
21-01-25	7.54	7.39	980	918	40.3	5.20	51	8	116	28	72	6.6	1.98	0.58	12.32	3.02	24.64	7.28	1.8	6.9	900	80	61.33	24.2	24.4	33.17	32.04
22-01-25	7.98	7.49	930	870	35.8	4.59	42	8	112	28	66	7.2	1.67	0.78	12.88	3.13	23.52	7.0	1.6	6.6	1600	70	60.55	24.6	24.3	35.87	35.58
23-01-25	7.99	7.48	930	801	32.0	4.30	40	7	120	36	78	6.0	1.68	0.53	13.16	2.8	24.08	7.56	1.5	6.9	500	80	61.29	24.9	24.7	36.81	35.65
24-01-25	8.10	7.64	890	740	40.6	3.98	45	6	128	20	72	6.6	1.87	0.57	12.6	2.68	23.52	6.72	1.7	6.8	900	60	61.62	25.4	25.2	36.78	36.70
25-01-25	8.06	7.79	930	760	66.0	3.84	47	7	132	28	84	7.2	1.78	0.61	12.32	2.8	23.8	7.28	1.5	6.7	1600	80	61.66	25.3	25.5	36.80	39.70
26-01-25	7.99	7.59	906	801	49.6	3.66	52	6	144	28	78	6.6	2.06	0.78	12.04	2.46	22.96	6.44	1.3	6.9	900	70	61.91	24.8	24.6	36.86	36.78
27-01-25	7.90	7.59	965	810	44.6	2.91	43	7	132	24	66	7.2	1.98	0.76	12.88	2.91	23.24	6.72	1.7	6.7	1600	60	61.40	24.6	24.5	35.65	36.69
28-01-25	7.80	7.81	920	817	60.3	4.90	48	8	100	28	72	6.0	1.93	0.61	13.16	2.8	22.4	7.00	1.4	6.5	1600	80	62.29	25.2	25.6	36.72	36.66
29-01-25	7.92	7.56	998	713	44.6	3.36	49	7	116	32	66	6.0	2.37	0.57	12.32	2.91	23.52	7.28	1.7	6.8	900	60	60.90	24.8	24.7	36.75	36.67
30-01-25	7.79	7.53	871	701	30.2	3.94	40	6	132	24	78	7.2	1.72	0.61	13.16	2.8	23.24	7.28	1.8	6.8	1600	90	61.42	24.3	24.2	36.90	36.73
31-01-25	7.94	7.64	468	393	48.2	4.00	51	8	128	28	84	6.6	2.03	0.76	12.32	3.02	22.96	7.00	1.6	6.5	500	60	61.41	24.5	24.7	37.27	36.77
TOTAL																											
AVERAGE	7.88	7.49	925.13	777.61	46.7	4.81	46.74	7.13	128.00	28.26	74.52	6.9	1.96	0.69	12.92	2.88	23.33	7.1	1.59	6.7	1187.10	73.55	62.41	23.6	23.6	36.54	36.52

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CHEMIST

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

BMS LTD. RAIPUR
PLANT HEAD
Authorised Signatory

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

2303

PERFORMANCE OF SBR

DAILY ANALYSIS REPORT OF 35 MLD STP KARA (FEBRUARY - 2025)

DATE	PH		TDS		TURBIDITY		TSS		COD		BOD		TP		NH4-N		TKN		D.O.		FECAL COLIFORM		SVI(ml/g)	TEMP.		INFLOW	OUTFLOW
	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET		INLET	OUTLET	MLD	
01-02-25	7.91	7.59	454	391	62.8	4.59	53	8	144	32	72	7.2	2.13	0.87	13.16	2.68	24.08	6.72	1.7	6.4	900	60	60.84	26.1	25.9	28.03	27.64
02-02-25	7.90	7.68	469	413	60.0	3.98	42	6	112	24	60	6.6	1.91	0.61	13.44	2.57	23.8	7.28	1.3	6.6	1600	80	61.25	25.3	25.8	37.23	36.71
03-02-25	7.68	7.61	481	397	39.3	5.38	48	7	116	28	66	7.8	1.98	0.69	12.88	2.91	23.52	7.0	1.4	6.4	500	70	58.46	25.2	25.4	37.19	36.75
04-02-25	7.90	7.68	413	384	43.2	6.54	41	8	108	28	72	6.6	1.90	0.57	13.16	3.13	22.96	7.28	1.4	6.6	1600	80	56.07	26.1	26.3	37.22	36.67
05-02-25	7.84	7.58	492	420	49.2	3.60	43	7	128	24	78	7.2	2.03	0.78	13.44	3.02	23.24	6.44	1.6	6.5	900	90	59.36	26.6	26.8	36.84	36.63
06-02-25	7.89	7.71	417	364	59.6	6.35	44	6	124	32	84	7.8	1.93	0.61	12.88	2.8	24.08	7.00	1.5	6.6	1600	80	60.74	27.1	27.3	36.77	36.65
07-01-00	7.90	7.69	406	384	39.6	7.00	40	7	100	32	72	6.6	2.49	0.69	13.16	3.02	23.52	7.00	1.8	6.6	1600	80	60.10	25.1	25.3	36.77	36.60
08-02-25	7.89	7.60	413	389	41.2	5.39	42	8	116	28	78	7.2	2.11	0.78	12.32	2.57	22.96	7.28	1.3	6.7	900	60	59.88	26.8	26.9	36.94	36.69
09-02-25	7.91	7.58	490	380	49.2	3.90	48	7	120	32	78	6.0	1.98	0.69	13.72	2.91	24.36	7.0	1.5	6.6	500	80	58.61	26.9	26.7	36.55	36.64
10-02-25	7.93	7.54	480	394	53.2	5.80	42	8	136	24	72	7.8	1.70	0.69	13.16	2.8	24.08	6.72	1.4	6.8	1600	90	58.31	26.5	26.8	36.81	36.66
11-02-25	7.68	7.59	491	399	48.3	5.39	40	7	112	32	78	6.6	2.03	0.68	12.32	3.02	22.66	7.0	1.6	6.2	900	60	58.45	26.1	26.0	36.85	36.69
12-02-25	7.89	7.71	428	401	71.6	6.35	57	6	132	28	84	7.2	1.98	0.51	13.16	3.13	23.52	6.72	1.6	6.3	1600	90	59.17	27.0	27.1	36.75	36.66
13-02-25	7.81	7.64	441	419	49.8	5.5	45	7	120	32	66	7.8	1.78	0.58	12.88	3.02	22.12	7.00	1.2	6.3	900	70	59.83	26.9	26.7	36.36	36.64
14-02-25	7.80	7.69	460	409	40.2	6.00	43	8	132	24	78	7.2	2.13	0.61	12.88	3.02	23.52	7.28	1.4	6.8	1600	80	60.32	26.8	26.6	36.75	36.66
15-02-25	7.81	7.59	425	380	60.2	6.35	47	8	116	32	72	6.0	2.37	0.76	13.72	2.80	23.8	7.84	1.8	7.1	900	70	59.28	26.5	26.7	36.77	36.65
16-02-25	7.83	7.64	460	413	48.3	5.69	45	6	120	28	78	6.0	1.91	0.60	13.16	2.68	21.56	6.72	1.6	6.6	1600	60	58.40	27.0	26.8	36.67	36.69
17-02-25	7.59	7.61	470	419	39.8	7.5	44	8	112	24	78	7.2	2.33	0.81	12.88	3.02	22.96	7.00	1.4	6.4	1600	80	59.21	26.7	26.6	36.84	36.66
18-02-25	8.30	7.51	490	412	133.0	5.24	76	7	160	36	72	6.6	3.02	0.81	13.72	2.68	24.36	7.28	1.3	6.8	1600	90	59.91	26.9	26.8	36.77	36.64
19-02-25	8.01	7.79	430	401	36.1	5.04	41	8	132	32	66	7.8	1.70	0.68	12.88	2.91	23.24	6.72	1.5	6.6	900	60	58.63	26.3	26.5	34.45	34.33
20-02-25	7.81	7.48	412	370	79.6	5.39	53	7	140	28	84	6.0	2.13	0.83	13.16	3.02	23.52	7.0	1.9	6.8	900	70	58.50	26.7	26.9	36.92	36.56
21-02-25	7.79	7.48	430	403	64.2	8.30	49	6	136	36	66	7.2	1.98	0.58	13.44	2.8	23.8	6.72	1.6	6.7	1600	80	58.47	26.4	26.5	36.61	36.59
22-02-25	7.69	7.51	418	399	40.2	8.0	39	7	120	32	60	6.6	1.79	0.78	12.6	3.02	24.36	7.0	1.6	6.7	900	60	58.08	25.5	25.7	36.82	36.63
23-02-25	7.78	7.69	496	419	45.6	3.98	49	6	140	32	78	7.2	1.89	0.59	12.88	2.91	23.52	7.00	1.3	6.7	900	80	58.51	25.2	25.5	36.78	36.61
24-02-25	7.58	7.10	437	413	36.2	7.27	43	7	124	28	66	7.2	1.35	0.69	12.04	2.91	24.08	7.28	1.7	6.9	1600	70	59.51	25.9	25.7	36.70	36.63
25-02-25	7.81	7.68	462	420	45.5	5.24	59	6	132	36	72	6.6	1.99	0.81	13.16	2.80	23.52	7.00	1.4	6.8	900	60	58.98	25.1	25.0	36.80	36.63
26-02-25	7.60	7.48	479	418	66.0	5.30	48	8	124	24	78	7.2	2.27	0.61	13.16	3.02	23.24	7.28	1.5	6.9	1600	90	59.72	25.9	25.7	36.67	36.65
27-02-25	7.60	7.45	489	443	72.0	6.30	56	7	128	32	72	6.6	2.39	0.91	12.88	2.91	23.52	6.72	1.6	6.7	900	70	58.94	26.3	26.5	36.79	36.64
28-02-25	7.69	7.48	448	420	42.9	5.85	47	8	128	28	78	7.8	2.30	0.87	13.44	3.02	22.96	7.00	1.7	6.5	1600	90	56.39	26.2	26.0	36.71	36.59
TOTAL																											
AVERAGE	7.82	7.59	452.89	402.64	54.2	5.76	47.29	7.11	125.43	29.57	73.50	7.0	2.05	0.70	13.06	2.90	23.46	7.0	1.52	6.6	1221.43	75.00	59.07	26.3	26.3	36.41	36.24

CHEMIST

SMS LTD. RAIPUR
Authorised Signatory
PLANT HEAD

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

2304

PERFORMANCE OF SBR (MARCH 2025)

DAILY ANALYSIS REPORT OF 35 MLD STP KARA (MARCH 2025)

DATE	PH		TDS		TURBIDITY		TSS		COD		BOD		TP		NH4-N		TKN		D.O.		FECAL COLIFORM		SV(ml/l)	TEMP.		INFLOW	OUTFLOW
	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET		INLET	OUTLET	MLD	
01-03-25	7.79	7.40	462	404	101.0	5.18	45	7	132	32	84	6.6	2.57	0.69	12.88	3.13	23.52	6.72	1.7	6.8	1600	80	56.25	26.3	26.5	36.76	36.61
02-03-25	7.79	7.68	479	418	90.2	6.69	41	8	128	24	78	6.6	2.13	0.61	13.72	2.91	23.8	7.00	1.3	6.5	900	70	57.62	27.2	27.0	36.69	36.62
03-03-25	7.49	7.38	456	417	44.5	7.09	48	6	136	28	78	7.8	2.39	0.87	13.16	2.68	24.08	6.72	1.7	6.8	1600	80	57.34	27.6	27.4	36.71	36.68
04-03-25	8.03	7.61	489	440	116.0	6.90	69	8	144	36	84	7.2	2.49	0.76	13.44	2.91	23.24	7.00	1.8	6.9	900	60	57.07	27.2	27.1	36.84	36.66
05-03-25	7.86	7.59	492	449	89.3	7.39	55	8	140	32	72	7.2	2.39	0.91	13.72	2.91	24.36	7.28	1.5	6.8	1600	90	54.88	26.6	26.8	37.00	36.65
06-03-25	8.40	7.81	568	449	161.0	8.90	73	8	160	28	84	7.8	2.69	0.83	13.72	2.8	24.64	7.00	1.9	6.9	900	70	57.40	27.3	27.2	37.25	36.71
07-03-25	7.90	7.41	491	439	70.6	6.10	53	7	124	28	78	7.2	2.13	0.58	13.44	3.13	23.24	6.72	1.6	6.8	1600	80	56.27	26.8	26.7	38.01	36.72
08-03-25	7.81	7.60	462	403	58.5	5.39	48	7	140	28	72	6.0	2.37	0.81	13.72	2.91	22.68	7.28	1.8	6.8	1600	90	57.68	27.3	27.2	36.45	36.68
09-03-25	7.68	7.50	490	419	70.3	5.39	55	6	136	24	78	6.6	1.98	0.68	12.32	2.80	22.68	6.44	1.3	6.8	900	80	58.06	27.5	27.3	37.20	36.68
10-03-25	7.89	7.38	452	429	39.6	6.70	48	7	132	28	66	7.2	2.83	0.58	12.32	3.02	22.4	7.28	1.5	6.9	1600	70	54.69	27.2	27.0	36.95	36.65
11-03-25	7.80	7.39	506	408	48.0	7.54	55	8	136	32	84	6.6	2.19	0.87	12.88	2.91	22.96	7.0	1.8	6.8	500	50	57.27	26.4	26.2	36.65	36.63
12-03-25	7.69	7.30	462	430	49.1	4.90	48	7	132	28	72	6.0	1.98	0.61	12.32	2.80	23.8	6.72	1.9	6.6	900	60	58.22	27.5	27.7	36.44	36.61
13-03-25	7.48	7.33	498	450	90.3	5.91	51	6	140	24	84	7.8	2.61	0.91	13.44	2.68	24.08	7.28	1.7	6.8	1600	90	58.12	27.8	27.9	36.62	36.66
14-03-25	7.39	7.18	530	498	50.1	4.90	64	6	148	32	78	7.2	2.59	0.91	13.72	3.13	24.08	7.00	1.9	6.8	900	70	58.20	27.6	27.8	36.80	36.65
15-03-25	7.60	7.39	499	478	79.6	5.30	50	7	140	24	72	6.6	2.39	0.69	12.6	2.57	21.56	6.72	1.4	6.8	1600	50	58.38	27.9	28.0	36.73	36.65
16-03-25	7.69	7.35	525	504	105.0	6.30	61	6	132	28	84	6.0	1.99	0.66	12.32	3.35	22.4	7.28	1.3	6.7	900	70	59.10	27.8	27.6	36.71	36.63
17-03-25	7.87	7.41	523	503	80.3	4.90	63	7	160	32	78	7.8	2.39	0.87	13.16	2.68	24.36	7.28	1.5	6.5	1600	80	58.19	28.6	28.8	36.72	36.64
18-03-25	7.49	7.31	468	389	60.0	3.90	52	6	136	28	72	6.6	2.13	0.59	13.44	2.8	22.96	6.44	1.8	6.8	900	60	58.13	28.0	28.1	36.72	36.64
19-03-25	7.68	7.28	461	380	40.1	5.80	41	7	124	24	72	7.2	1.91	0.83	13.72	2.91	22.96	7.00	1.6	6.8	1600	80	58.30	27.7	27.8	36.70	36.62
20-03-25	7.39	7.31	439	363	48.3	6.00	58	8	140	28	72	7.2	2.49	0.87	12.88	2.57	24.08	7.28	1.7	6.9	900	70	58.35	25.5	25.1	36.72	36.65
21-03-25	7.40	7.33	437	341	52.3	5.30	45	6	136	24	84	7.8	1.81	0.78	12.32	3.0	23.24	6.72	1.6	6.8	1600	90	57.70	23.3	26.6	36.77	36.62
22-03-25	7.78	7.64	468	347	108.0	5.26	48	8	128	32	66	6.0	2.30	0.69	13.16	2.68	22.40	6.72	1.7	6.9	900	60	55.97	27.6	27.8	24.11	25.16
23-03-25	7.41	7.30	478	369	90.1	6.30	49	6	120	24	72	7.2	1.93	0.83	12.88	3.13	23.24	7.00	1.3	6.9	900	60	57.3	27.8	27.9	36.73	36.59
24-03-25	7.39	7.28	467	396	49.3	5.49	53	7	132	32	66	6.6	2.13	0.87	12.32	3.02	22.4	7.28	1.7	6.6	1600	90	57.26	27.0	27.4	36.63	36.65
25-03-25	7.49	7.38	443	398	55.1	6.13	51	6	140	32	78	7.2	2.61	0.78	13.72	2.68	22.96	6.44	1.6	6.8	1600	80	56.51	30.0	30.1	36.72	36.69
26-03-25	7.30	7.29	412	390	29.3	3.66	36	8	112	24	72	7.8	1.93	0.81	12.04	2.8	22.12	7.00	1.5	6.8	900	70	56.91	28.7	28.9	36.75	36.64
27-03-25	7.38	7.40	498	398	40.6	4.20	43	6	136	28	78	6.6	2.13	0.67	12.88	3.02	23.24	7.28	1.8	6.3	900	60	56.89	29.2	29.1	36.82	36.66
28-03-25	7.48	7.33	497	399	45.2	4.91	46	7	132	32	72	6.0	1.98	0.83	13.72	2.68	24.08	6.72	1.5	6.7	1600	70	57.06	29.5	29.6	36.89	36.66
29-03-25	7.29	7.25	499	370	45.6	5.30	43	8	140	24	84	7.8	2.37	0.88	12.88	2.8	23.24	7.0	1.6	6.6	900	80	56.50	27.6	28.5	37.21	36.68
30-03-25	7.39	7.31	501	398	60.1	5.30	59	6	136	28	78	6.0	1.93	0.83	13.16	2.57	23.24	7.28	1.8	6.9	1600	110	56.23	29.0	29.2	36.38	36.69
31-03-25	7.33	7.30	479	390	55.1	5.91	55	7	120	32	72	7.2	2.39	0.78	12.88	2.68	24.08	7.0	1.6	6.7	1600	90	57.26	28.7	28.9	36.70	36.56
TOTAL																											
AVERAGE	7.62	7.40	481.65	415.03	68.5	5.77	51.81	6.9	135.23	28.39	76.26	6.9	2.26	0.77	13.06	2.86	23.29	6.96	1.6	6.8	1248.39	74.52	57.23	27.6	27.7	36.40	36.28

CHEMIST

SMS LTD. RAIPUR

PLANT HEAD

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

519

2305

PERFORMANCE OF SBR

DAILY ANALYSIS REPORT OF 35 MLD STP KARA (APRIL - 2025)

DATE	PH		TDS		TURBIDITY		TSS		COD		BOD		TP		NH4-N		TKN		D.O.		FECAL COLIFORM		SVI(ml/g)	TEMP.		INFLOW	OUTFLOW
	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET		INLET	OUTLET	MLD	
01-04-25	7.38	7.49	478	341	45.3	5.49	48	8	156	36	84	6.6	2.57	0.98	12.6	2.57	22.4	7.28	1.3	6.6	500	70	56.47	27.9	27.8	30.99	30.91
02-04-25	7.60	7.45	499	347	80.2	4.50	52	8	164	28	72	6.6	2.13	0.87	13.16	3.02	23.8	6.44	1.8	6.8	900	50	56.49	25.9	25.8	36.75	36.66
03-04-25	7.41	7.38	441	415	60.1	4.60	48	7	120	32	84	7.8	2.19	0.81	13.44	2.91	24.08	6.72	1.7	6.5	1600	60	57.11	28.6	28.8	36.82	36.66
04-04-25	7.84	7.60	465	360	70.1	6.00	45	6	148	32	78	6.0	2.37	0.79	13.72	3.24	23.52	7.28	1.8	6.7	1600	80	56.28	27.6	27.8	36.65	36.66
05-04-25	7.80	7.58	468	380	68.4	4.50	49	8	136	28	66	7.2	1.94	0.68	12.88	2.91	24.08	6.72	1.7	6.9	900	70	56.81	28.9	28.7	29.92	29.79
06-04-25	7.30	7.28	428	390	69.3	3.98	51	7	120	32	72	6.0	1.78	0.80	12.6	2.68	23.24	7.28	1.3	6.8	1600	80	56.82	28.9	28.7	36.53	36.69
07-04-25	7.37	7.31	392	376	56.6	4.84	42	7	112	32	78	7.8	1.93	0.61	12.88	2.91	21.56	6.72	1.5	7.0	900	70	56.22	28.5	28.6	36.61	36.64
08-04-25	7.39	7.41	421	311	66.1	4.36	58	6	136	28	84	7.2	2.33	0.81	13.16	2.68	23.52	7.00	1.4	6.8	900	60	56.47	29.6	29.8	36.49	36.62
09-04-25	7.35	7.31	430	389	79.3	3.90	49	8	144	28	78	7.8	1.90	0.60	12.88	2.91	23.24	7.28	1.6	6.9	1600	80	56.65	30.0	30.2	34.52	34.37
10-04-25	7.38	7.21	390	339	48.2	4.38	45	7	140	24	66	6.6	2.37	0.89	12.32	3.02	22.12	7.84	1.5	6.8	900	70	57.06	29.1	29.3	36.73	36.69
11-04-25	7.84	7.64	420	380	49.0	4.54	48	6	132	32	78	7.2	2.11	0.78	13.16	3.02	23.52	6.72	1.6	7.0	500	60	56.82	30.2	30.0	36.61	36.57
12-04-25	7.89	7.64	430	370	39.6	5.18	39	8	140	32	84	7.8	1.79	0.79	12.04	2.46	24.08	7.00	1.7	6.4	1600	80	56.52	29.9	29.7	36.61	36.64
13-04-25	7.49	7.41	431	378	60.3	6.30	51	6	132	24	72	7.2	2.13	0.83	13.16	2.68	22.68	7.00	1.3	6.8	900	70	56.84	29.3	29.6	36.70	36.61
14-04-25	7.39	7.31	428	375	120.0	7.20	55	7	140	32	84	7.8	2.37	0.71	13.44	2.57	23.52	7.28	1.7	6.8	500	80	56.90	26.3	26.5	36.60	36.61
15-04-25	7.38	7.30	420	370	80.0	6.30	48	7	132	28	72	7.2	2.13	0.87	13.16	2.8	23.8	7.00	1.9	6.8	900	70	56.55	27.6	27.6	37.00	36.65
16-04-25	8.10	7.49	429	399	75.0	6.49	62	8	144	36	78	7.8	2.37	0.91	13.72	2.8	23.52	7.28	1.7	6.9	1600	90	56.54	28.9	28.7	36.28	36.63
17-04-25	7.91	7.40	479	430	70.1	5.61	48	7	144	28	84	6.6	2.41	0.87	12.88	2.91	23.24	6.72	1.5	6.8	500	60	56.54	27.5	27.1	33.26	33.19
18-04-25	7.79	7.61	419	365	65.0	5.19	58	6	140	28	78	7.2	2.39	0.89	13.16	2.46	22.68	7.00	1.6	6.8	900	80	56.32	28.0	28.1	36.72	36.66
19-04-25	7.89	7.69	449	391	78.3	6.30	55	8	152	24	66	7.8	2.47	0.81	12.88	2.91	22.96	7.28	1.5	6.7	500	60	56.39	30.1	30.3	29.15	28.65
20-04-25	7.79	7.68	449	411	89.3	6.10	55	7	140	28	78	6.0	2.11	0.89	12.04	2.57	22.68	6.44	1.3	6.6	300	80	56.16	29.8	29.9	37.28	36.69
21-04-25	7.78	7.49	466	413	61.0	5.10	51	6	132	24	72	6.6	1.91	0.69	12.32	2.8	22.96	7.28	1.8	6.8	900	70	57.44	31.1	31.3	37.00	36.54
22-04-25	7.92	7.80	472	458	68.0	6.20	58	7	140	28	66	6.0	2.36	0.82	13.16	2.68	21.56	6.72	1.6	6.6	500	70	57.91	31.9	31.5	36.79	36.65
23-04-25	7.98	7.64	389	376	49.0	6.95	54	8	136	24	72	7.2	2.80	1.12	12.88	2.91	23.8	7.00	1.6	6.7	900	60	56.86	32.9	32.7	36.70	36.59
24-04-25	7.41	7.30	423	389	43.2	3.95	48	7	132	28	84	6.0	2.49	0.98	12.6	2.68	21.28	7.28	1.5	6.7	1600	80	56.36	33.7	33.9	36.68	36.65
25-04-25	7.48	7.38	401	367	59.1	6.0	55	6	128	32	60	7.8	2.19	0.93	12.88	2.8	22.68	6.72	1.6	6.5	900	80	57.05	34.0	34.1	36.72	36.61
26-04-25	7.29	7.39	471	413	66.1	3.50	50	7	140	24	78	7.2	2.39	1.10	12.04	2.57	21.0	7.28	1.3	6.8	500	60	57.23	30.4	30.6	35.52	35.48
27-04-25	7.79	7.48	401	398	79.6	5.10	79	6	148	32	72	6.6	2.79	0.69	12.88	2.8	20.44	7.56	1.6	6.9	900	70	59.08	32.3	32.5	36.63	36.63
28-04-25	7.69	7.60	468	393	140.0	4.50	68	7	148	28	78	6.0	2.48	0.91	13.44	3.02	22.96	7.00	1.8	7.0	1600	80	59.10	30.1	30.2	30.98	30.90
29-04-25	7.98	7.41	461	385	40.1	5.39	40	6	104	32	84	6.6	2.10	0.71	12.32	2.8	20.44	6.72	1.5	6.6	900	60	58.04	29.3	29.5	36.68	36.61
30-04-25	7.70	7.41	470	391	60.9	3.90	41	5	136	36	72	7.8	2.37	0.81	12.04	2.91	20.72	7.00	1.3	6.9	1600	70	59.21	28.1	28.0	36.67	36.59
TOTAL																											
AVERAGE	7.64	7.47	439.60	383.33	67.9	5.21	51.67	6.9	137.20	29.33	75.80	7.0	2.26	0.83	12.86	2.80	22.74	7.03	1.6	6.8	996.67	70.67	57.01	29.5	29.6	35.62	35.53

CHEMIST

SMS LTD. RAIPUR
Authorised Signatory
PLANT HEAD

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

2306

PERFORMANCE OF SBR

DAILY ANALYSIS REPORT OF 35 MLD STP KARA (MAY 2025)

DATE	PH		TDS		TURBIDITY		TSS		COD		BOD		TP		NH4-N		TKN		D.O.		FECAL COLIFORM		5/100ml/gm	TEMP.		INFLOW	OUTFLOW
	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET		INLET	OUTLET	MLD	
01-05-25	7.40	7.38	430	411	69.3	4.21	49	7	124	24	66	7.2	2.13	0.61	13.44	2.46	21.28	6.72	1.6	6.6	500	60	59.14	28.8	28.7	25.35	25.18
02-05-25	7.83	7.42	415	358	70.1	3.95	62	6	140	28	72	6.6	2.47	0.91	13.16	2.8	23.24	6.44	1.4	6.9	300	50	61.05	29.1	29.3	22.85	22.80
03-05-25	7.69	7.39	460	410	66.1	3.91	50	5	136	24	78	6.0	2.19	0.61	12.88	2.57	22.96	7.00	1.9	6.9	500	30	62.48	28.6	28.7	32.26	32.01
04-05-25	7.90	7.30	472	413	89.6	5.63	49	7	136	32	72	6.6	2.11	0.91	13.16	2.68	24.64	7.28	1.3	6.8	900	60	62.74	33.6	33.7	35.56	35.44
05-05-25	7.63	7.41	490	419	69.3	3.65	48	5	112	28	84	6.6	1.90	0.63	12.88	3.02	21.28	7.00	1.6	6.9	1600	80	62.58	30.1	30.0	36.69	36.59
06-05-25	7.91	7.61	470	423	72.9	6.38	50	7	140	24	84	7.8	2.37	0.61	13.16	2.91	21.28	6.72	1.5	6.5	900	60	62.15	30.3	30.5	36.63	36.61
07-05-25	7.38	7.19	413	409	55.1	3.80	53	6	136	28	78	6.6	2.19	0.87	12.6	2.57	22.4	7.28	1.8	6.7	1600	60	62.35	30.5	30.6	36.85	36.67
08-05-25	7.69	7.39	472	419	72.3	6.00	47	7	148	24	78	7.2	1.93	0.59	13.16	2.19	21.28	7.00	1.6	6.9	500	50	62.52	31.4	31.6	36.82	36.62
09-05-25	7.49	7.41	479	459	79.3	5.60	61	6	140	20	90	6.6	1.91	0.61	13.32	2.68	20.72	6.44	1.7	6.6	900	90	63.01	33.1	33.3	35.61	35.47
10-05-25	7.41	7.40	478	463	89.3	7.10	65	7	128	28	66	6.0	2.13	0.89	13.16	2.57	22.68	6.44	1.3	6.9	1600	80	62.92	33.6	33.7	36.66	36.63
11-05-25	7.69	7.50	460	413	75.0	3.90	69	7	132	28	72	7.2	2.19	0.89	12.04	2.91	22.68	6.44	1.3	6.9	900	50	63.33	35.0	35.1	34.22	34.88
12-05-25	7.45	7.31	440	419	69.3	5.80	55	6	144	24	78	6.0	2.87	0.61	13.16	2.68	23.24	6.72	1.5	6.8	1600	80	61.93	34.5	34.6	36.87	36.65
13-05-25	7.69	7.41	419	390	98.3	6.00	55	6	160	24	84	6.0	2.06	0.98	13.72	2.57	23.52	6.44	1.2	6.7	500	60	63.99	34.6	34.7	36.64	36.59
14-05-25	7.39	7.10	450	429	89.8	5.38	59	6	148	24	78	7.2	1.89	0.68	12.88	2.57	21.28	6.72	1.4	6.5	1600	70	64.10	34.6	34.8	36.62	36.59
15-05-25	7.49	7.30	398	366	85.1	5.60	55	8	148	28	84	6.0	2.49	0.93	13.16	2.7	23.8	7.28	1.5	6.8	900	60	63.00	33.1	33.3	32.01	31.90
16-05-25	7.40	7.18	462	433	96.3	5.30	60	6	144	24	78	7.2	1.81	0.87	13.72	2.6	22.96	6.44	1.6	6.9	500	60	63.28	34.7	34.9	36.75	36.61
17-05-25	7.30	7.19	451	431	72.3	3.90	66	5	136	20	90	6.6	1.69	0.68	12.32	2.57	21.28	7.28	1.6	6.7	1600	80	64.45	33.6	33.8	35.69	35.49
18-05-25	7.49	7.30	480	419	110.0	5.60	59	6	124	28	78	7.2	2.59	0.91	13.44	2.91	23.8	7.0	1.2	6.5	900	70	63.05	30.1	30.3	36.69	36.57
19-05-25	7.30	7.39	490	460	78.0	6.00	57	7	152	24	84	7.2	2.19	0.89	13.16	2.8	23.8	7.28	1.0	6.9	900	80	62.4	33.1	33.2	36.73	36.61
20-05-25	7.90	7.69	470	398	165.0	8.10	73	8	160	36	78	6.0	2.49	0.93	14.28	2.57	23.52	7.00	1.0	6.9	1600	60	63.12	33.6	33.8	36.53	36.63
21-05-25	7.90	7.81	478	392	171.0	6.90	69	7	168	28	84	6.6	2.59	0.91	13.16	2.9	24.36	7.28	1.2	6.5	500	70	62.64	32.0	32.1	36.61	35.48
22-05-25	7.48	7.36	450	371	112.0	7.12	67	6	140	20	72	7.2	2.69	0.81	13.44	2.46	23.52	6.44	1.6	6.4	900	50	64.21	28.6	25.6	36.75	36.62
23-05-25	7.79	7.41	413	398	80.3	6.10	58	6	136	28	84	7.2	2.11	0.87	13.72	2.68	22.04	6.72	1.5	6.9	1600	80	63.19	27.7	27.5	31.04	30.88
24-05-25	7.81	7.48	402	360	130.0	5.03	62	7	144	20	78	6.6	2.57	0.89	12.32	2.57	23.08	7.28	1.3	6.7	900	70	63.98	27.7	27.4	36.92	36.63
25-05-25	7.90	7.48	448	396	90.1	4.7	61	7	148	24	72	6.0	2.91	0.69	12.04	2.24	20.44	6.72	1.3	6.8	900	80	64.02	26.9	25.8	35.88	35.47
26-05-25	7.79	7.48	413	370	40.6	3.93	52	6	136	24	66	6.6	1.87	0.61	12.04	2.46	22.12	6.44	1.6	6.9	500	60	63.32	25.3	25.6	37.03	36.60
27-05-25	7.92	7.73	440	389	170.0	4.90	72	7	160	24	84	6.0	2.72	0.69	13.16	2.72	22.96	7.00	1.1	6.7	900	70	63.37	28.1	28.3	37.10	36.59
28-05-25	7.69	7.45	416	380	49.3	5.90	46	6	128	32	72	7.2	1.69	0.57	13.72	2.68	21.84	6.72	1.7	6.9	1600	60	63.77	29.6	29.8	36.49	36.41
29-05-25	7.70	7.41	401	369	49.1	5.11	48	7	112	28	84	6.0	1.59	0.69	12.6	2.8	22.68	7.0	1.6	6.8	500	80	63.31	31.1	31.3	35.25	35.29
30-05-25	7.61	7.51	411	393	89.3	6.93	42	6	124	32	78	5.4	1.78	0.73	12.32	2.68	22.40	7.28	1.5	6.7	900	60	61.94	30.6	30.8	36.65	36.46
31-05-25	7.40	7.33	419	378	76.0	3.29	59	8	144	24	72	7.2	1.98	0.86	12.88	2.80	23.52	6.7	1.5	7.6	1600	50	62.84	30.1	30.3	36.47	36.37
TOTAL																											
	7.63	7.41	444.84	404.45	88.1	5.35	57.35	6.5	139.61	25.94	78.00	6.6	2.20	0.77	13.04	2.65	22.60	6.86	1.4	6.8	1003.23	65.16	62.91	31.1	31.1	35.17	35.01

CHEMIST

SMS LTD. RAIPUR
Authorised Signatory

Executive Engineer
(Mission Amrut)
RMC Raipur (C.G.)

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

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NAGAR PALIKA NIGAM, RAIPUR

6 MLD STP, BHATAGAON

MONTHLY LAB REPORT - MAY - 2025

PARAMETERS ➡		pH		TURBIDITY		DO		BOD		TSS		COD		TDS	
SL.NO. ↓	DATE ↓	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET
		(6-8.5)	(6.5-9)	> 10 NTU	< 10 NTU	NIL	>2		<10mg/l		<20mg/l		<50mg/l		
1	01.05.2025	7.06	7.57	23	9	NIL	2.2	29	9	26	10	138	38	442	391
2	02.05.2025	7.10	7.53	29	9	NIL	2.3	26	7	30	12	131	38	451	384
3	03.05.2025	7.03	7.55	22	7	NIL	2.3	32	7	30	12	146	46	438	397
4	04.05.2025	7.05	7.52	20	8	NIL	2.2	29	7	28	10	138	31	432	393
5	05.05.2025	7.03	7.46	18	9	NIL	2.0	30	8	28	12	141	31	420	372
6	06.05.2025	7.07	7.51	22	8	NIL	2.2	32	9	32	14	133	39	426	391
7	07.05.2025	7.11	7.47	27	7	NIL	2.2	28	9	26	10	141	47	422	384
8	08.05.2025	7.05	7.54	23	8	NIL	2.2	30	9	30	14	125	47	417	378
9	09.05.2025	7.06	7.51	20	8	NIL	2.3	27	7	28	12	125	31	430	389
10	10.05.2025	7.03	7.55	24	9	NIL	2.2	28	8	30	16	133	39	426	382
11	11.05.2025	7.05	7.58	26	9	NIL	2.3	27	8	30	12	124	39	434	377
12	12.05.2025	7.08	7.56	26	7	NIL	2.1	32	9	32	12	140	47	432	371
13	13.05.2025	7.03	7.60	22	7	NIL	2.1	32	8	36	12	147	39	435	376
14	14.05.2025	7.06	7.55	29	8	NIL	2.3	30	8	30	14	132	39	438	382
15	15.05.2025	7.04	7.52	27	9	NIL	2.2	29	9	26	14	138	38	431	386
16	16.05.2025	7.02	7.56	23	8	NIL	2.3	26	9	32	16	131	46	422	381
17	17.05.2025	7.15	7.49	23	6	0.3	2.1	26	8	28	14	115	46	449	392
18	18.05.2025	7.11	7.52	26	7	NIL	2.2	29	9	26	12	138	38	457	387
19	19.05.2025	7.18	7.60	34	9	NIL	2.2	27	7	30	16	123	31	446	398
20	20.05.2025	7.16	7.63	28	9	NIL	2.3	32	9	38	12	143	48	442	392
21	21.05.2025	7.10	7.61	22	7	NIL	2.1	29	8	32	14	135	40	447	396
22	22.05.2025	7.09	7.68	29	9	0.2	2.3	24	8	30	12	143	40	700	616
23	23.05.2025	7.13	7.64	27	8	0.2	2.2	29	8	38	12	150	48	662	488
24	24.05.2025	7.06	7.55	45	9	NIL	2.0	28	7	42	14	135	32	416	372
25	25.05.2025	7.04	7.52	38	8	0.3	2.3	32	9	34	12	133	47	422	376
26	26.05.2025	7.07	7.57	41	8	0.2	2.1	33	8	38	10	157	39	418	381
27	27.05.2025	7.10	7.63	47	9	NIL	2.3	29	8	42	12	124	39	413	385
28	28.05.2025	7.12	7.66	37	8	NIL	2.2	32	9	34	12	140	39	422	375
29	29.05.2025	7.14	7.58	32	8	NIL	2.1	27	8	38	12	124	39	430	381
30	30.05.2025	7.10	7.61	35	7	0.3	2.2	23	9	42	14	132	47	426	376
31	31.05.2025	7.03	7.31	61	4	0.4	2.3	20	7	68	10	101	31	598	542

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AVERAGE REPORT

INLET						
PH	COD	BOD	TSS	DO	TURBIDITY	TDS
219	4156	887	1034	NIL	906	14044
219/31	4156/31	887/31	1034/31	NIL	906/31	14044/31
7.1	134.1	28.6	33.4	NIL	29.2	453.0

OUTLET						
PH	COD	BOD	TSS	DO	TURBIDITY	TDS
234	1239	253	390	68	246	12391
234/31	1239/31	253/31	390/31	68/31	246/31	12391/31
7.6	40.0	8.2	12.6	2.2	7.9	399.7

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

OM Projects Raipur

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NAGAR PALIKA NIGAM, RAIPUR

6 MLD STP, BHATAGAON

MONTHLY LAB REPORT - APRIL - 2025

PARAMETERS ➡		pH		TURBIDITY		DO		BOD		TSS		COD		TDS	
SL.NO. ↓	DATE ↓	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET
		(6-8.5)	(6.5-9)	> 10 NTU	< 10 NTU	NILL	>2	≤250mg/l	<10mg/l	≤350mg/l	<20mg/l	≤500mg/l	<50mg/l		
1	01.04.2025	7.11	7.53	18	8	NIL	2.2	31	9	28	10	125	39	432	385
2	02.04.2025	7.08	7.50	17	8	NIL	2.3	34	8	32	10	133	31	438	391
3	03.04.2025	7.13	7.55	20	7	NIL	2.2	30	8	30	12	133	39	441	395
4	04.04.2025	7.10	7.52	18	8	NIL	2.2	34	9	34	12	149	39	449	388
5	05.04.2025	7.13	7.48	17	9	NIL	2.3	29	9	32	14	132	31	442	390
6	06.04.2025	7.09	7.51	18	9	NIL	2.1	32	7	28	12	124	31	437	385
7	07.04.2025	7.06	7.57	18	8	NIL	2.1	31	8	30	14	140	39	448	382
8	08.04.2025	7.07	7.62	26	9	NIL	2.1	33	8	36	12	132	31	428	366
9	09.04.2025	7.10	7.59	30	8	NIL	2.3	29	9	32	10	140	47	432	372
10	10.04.2025	7.08	7.63	35	8	NIL	2.2	34	9	28	12	147	39	429	368
11	11.04.2025	7.05	7.60	29	7	NIL	2.2	30	7	26	10	132	31	434	377
12	12.04.2025	7.09	7.58	30	8	NIL	2.3	33	8	32	10	140	31	441	380
13	13.04.2025	7.12	7.61	27	7	NIL	2.1	33	9	26	12	133	39	439	382
14	14.04.2025	7.07	7.64	23	7	NIL	2.2	27	9	30	14	125	39	434	378
15	15.04.2025	7.10	7.57	26	8	NIL	2.3	30	8	28	12	149	47	440	375
16	16.04.2025	7.08	7.63	28	7	NIL	2.3	28	8	26	10	138	38	442	381
17	17.04.2025	7.07	7.59	22	9	NIL	2.2	31	9	30	14	123	46	438	385
18	18.04.2025	7.11	7.55	19	8	NIL	2.3	31	9	34	14	131	46	433	382
19	19.04.2025	7.08	7.58	22	8	NIL	2.2	33	8	30	12	138	38	437	388
20	20.04.2025	7.06	7.52	26	7	NIL	2.2	32	8	34	10	146	31	441	381
21	21.04.2025	7.09	7.56	23	8	NIL	2.1	30	8	32	14	138	38	444	378
22	22.04.2025	7.08	7.55	20	9	NIL	2.2	28	7	32	12	146	38	438	384
23	23.04.2025	7.04	7.60	31	8	NIL	2.1	27	9	30	10	133	39	449	392
24	24.04.2025	6.96	7.57	38	8	NIL	2.1	31	8	26	10	125	31	453	398
25	25.04.2025	7.02	7.63	32	7	NIL	2.2	30	9	34	14	133	39	445	394
26	26.04.2025	7.05	7.58	36	8	NIL	2.1	31	9	28	12	141	39	441	398
27	27.04.2025	7.09	7.61	31	8	NIL	2.1	29	9	32	12	125	39	448	392
28	28.04.2025	7.04	7.64	29	8	NIL	2.0	27	9	34	14	125	47	440	396
29	29.04.2025	6.98	7.58	33	7	NIL	2.1	30	8	26	12	133	47	437	389
30	30.04.2025	7.06	7.62	29	8	NIL	2.2	31	8	28	12	125	39	432	380

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AVERAGE REPORT

INLET						
PH	COD	BOD	TSS	DO	TURBIDITY	TDS
213	4034	919	908	NIL	771	13182
212/30	4034/30	919/30	908/30	NIL	771/30	13182/30
134.5	30.6	30.3	NIL	25.7	439.4	

OUTLET						
PH	COD	BOD	TSS	DO	TURBIDITY	TDS
227	1148	251	358	65.5	237	11532
227/30	1148/30	251/30	358/30	65.5/30	237/30	11532/30
7.6	38.3	8.4	11.9	2.2	7.9	384.4

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

OM Projects Raipur

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NAGAR PALIKA NIGAM, RAIPUR

6 MLD STP, BHATAGAON

MONTHLY LAB REPORT - MARCH - 2025

PARAMETERS ➡		pH		TURBIDITY		DO		BOD		TSS		COD		TDS	
SL.NO. ↓	DATE ↓	INLET (6-8.5)	OUTLET (6.5-9)	INLET > 10 NTU	OUTLET < 10 NTU	INLET NIL	OUTLET >2	INLET	OUTLET <10mg/l	INLET	OUTLET <20mg/l	INLET	OUTLET <50mg/l	INLET	OUTLET
1	01.03.2025	7.07	7.52	18	9	NIL	2.2	32	9	40	12	133	47	433	388
2	02.03.2025	7.05	7.55	17	8	NIL	2.2	34	8	40	10	141	39	429	386
3	03.03.2025	7.09	7.52	20	8	NIL	2.1	31	8	36	10	125	31	431	391
4	04.03.2025	7.13	7.49	18	7	NIL	2.0	37	9	38	12	133	39	437	394
5	05.03.2025	7.05	7.53	17	8	NIL	2.2	31	8	34	14	125	39	456	397
6	06.03.2025	7.10	7.51	19	7	NIL	2.1	33	7	42	10	132	31	458	395
7	07.03.2025	7.08	7.55	22	7	NIL	2.1	29	9	38	12	140	39	466	412
8	08.03.2025	7.11	7.52	20	8	NIL	2.2	31	9	34	12	132	47	458	403
9	09.03.2025	7.10	7.50	18	8	NIL	2.2	29	8	38	14	124	39	456	407
10	10.03.2025	7.07	7.48	18	9	NIL	2.0	33	9	32	14	140	47	448	405
11	11.03.2025	7.05	7.53	20	8	NIL	2.1	31	9	40	12	140	47	457	409
12	12.03.2025	7.11	7.58	19	9	NIL	2.1	30	8	36	10	132	39	461	415
13	13.03.2025	7.08	7.55	17	9	NIL	2.0	26	8	44	14	116	39	465	403
14	14.03.2025	7.05	7.52	19	8	NIL	2.1	32	9	38	12	129	38	463	408
15	15.03.2025	7.09	7.56	19	7	NIL	2.0	39	9	32	12	137	38	457	402
16	16.03.2025	7.07	7.51	17	7	NIL	2.0	36	9	40	14	144	46	446	407
17	17.03.2025	7.12	7.48	20	8	NIL	2.2	31	8	38	10	122	38	442	398
18	18.03.2025	7.08	7.55	22	9	NIL	2.1	30	7	32	12	152	46	448	395
19	19.03.2025	7.10	7.49	18	7	NIL	2.2	35	9	38	12	140	47	440	392
20	20.03.2025	7.12	7.47	19	7	NIL	2.2	37	8	44	10	147	47	435	394
21	21.03.2025	7.10	7.51	17	8	NIL	2.2	31	8	38	12	140	39	440	398
22	22.03.2025	7.07	7.54	17	9	NIL	2.1	30	7	40	12	132	31	447	391
23	23.03.2025	7.09	7.57	19	8	NIL	2.2	31	9	36	14	147	39	451	395
24	24.03.2025	7.12	7.54	20	8	NIL	2.3	28	9	34	16	124	39	458	406
25	25.03.2025	7.07	7.50	19	8	NIL	2.3	30	9	36	14	131	46	447	398
26	26.03.2025	7.03	7.47	21	9	NIL	2.1	27	8	30	12	122	38	442	392
27	27.03.2025	7.09	7.52	20	8	NIL	2.0	29	8	38	12	127	40	449	396
28	28.03.2025	7.05	7.55	18	7	NIL	2.2	32	7	32	10	135	32	438	390
29	29.03.2025	7.11	7.51	18	8	NIL	2.2	28	8	28	12	143	40	441	397
30	30.03.2025	7.08	7.47	19	9	NIL	2.3	29	7	36	12	133	31	446	391
31	31.03.2025	7.10	7.53	21	8	NIL	2.2	34	9	32	14	141	39	439	387

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AVERAGE REPORT

INLET						
PH	COD	BOD	TSS	DO	TURBIDITY	TDS
220	4159	976	1134	NIL	586	13884
220/31	4159/31	976/31	1134/31	NIL	586/31	13884/31
7.1	134.2	31.5	36.6	NIL	18.9	447.9

OUTLET						
PH	COD	BOD	TSS	DO	TURBIDITY	TDS
233	1237	257	378	66	248	12342
233/31	1237/31	257/31	378/31	66/31	248/31	12342/31
7.5	39.9	8.3	12.2	2.1	8.0	398.1

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

OM Projects Raipur

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NAGAR PALIKA NIGAM, RAIPUR

6 MLD STP, BHATAGAON

MONTHLY LAB REPORT - FEBRUARY - 2025

PARAMETERS ➡		pH		TURBIDITY		DO		BOD		TSS		COD		TDS	
SL.NO. ↓	DATE ↓	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET
		(6-8.5)	(6.5-9)	> 10 NTU	< 10 NTU	NIL	>2		<10mg/l		<20mg/l		<50mg/l		
1	01.02.2025	7.14	7.53	19	7	NIL	2.2	30	9	62	10	132	47	448	396
2	02.02.2025	7.11	7.50	17	8	NIL	2.3	39	8	56	12	140	39	441	390
3	03.02.2025	7.13	7.48	20	8	NIL	2.2	33	9	52	10	138	46	456	403
4	04.02.2025	7.14	7.51	19	7	NIL	2.2	35	8	46	12	131	31	450	409
5	05.02.2025	7.10	7.55	19	8	NIL	2.3	32	9	44	12	123	31	446	402
6	06.02.2025	7.08	7.47	18	9	NIL	2.1	30	9	50	14	138	38	433	405
7	07.02.2025	7.11	7.48	20	8	NIL	2.2	34	8	46	12	131	38	425	389
8	08.02.2025	7.13	7.50	17	8	NIL	2.2	36	7	48	14	146	31	431	392
9	09.02.2025	7.15	7.53	19	7	NIL	2.1	33	8	56	12	138	38	426	388
10	10.02.2025	7.15	7.51	19	7	NIL	2.2	36	8	50	14	146	46	428	390
11	11.02.2025	7.10	7.57	17	8	NIL	2.0	33	8	54	14	133	39	419	381
12	12.02.2025	7.09	7.53	16	9	NIL	2.0	35	9	48	10	133	47	428	389
13	13.02.2025	7.06	7.50	16	8	NIL	2.1	36	8	44	14	157	39	423	382
14	14.02.2025	7.06	7.54	19	7	NIL	2.2	31	8	48	12	149	39	419	377
15	15.02.2025	7.08	7.51	23	8	NIL	2.2	34	9	40	10	147	47	426	384
16	16.02.2025	7.11	7.50	18	7	NIL	2.1	35	9	36	10	140	47	418	376
17	17.02.2025	7.09	7.53	18	7	NIL	2.0	31	8	38	12	155	39	422	382
18	18.02.2025	7.06	7.49	20	8	NIL	2.1	29	7	46	10	124	31	416	373
19	19.02.2025	7.08	7.52	19	8	NIL	2.1	35	8	48	12	140	39	419	381
20	20.02.2025	7.10	7.48	17	8	NIL	2.2	30	8	50	12	122	38	412	377
21	21.02.2025	7.13	7.00	20	7	NIL	2.0	33	9	44	14	144	46	418	371
22	22.02.2025	7.09	7.55	18	8	NIL	2.2	28	9	40	12	129	38	422	380
23	23.02.2025	7.09	7.53	18	9	NIL	2.1	31	8	46	10	137	38	413	378
24	24.02.2025	7.11	7.56	20	8	NIL	2.2	33	9	42	12	144	46	403	372
25	25.02.2025	7.14	7.49	18	7	NIL	2.2	30	8	52	10	129	46	402	366
26	26.02.2025	7.10	7.52	16	7	NIL	2.1	31	7	48	10	125	39	411	370
27	27.02.2025	7.08	7.55	19	8	NIL	2.2	27	9	40	12	110	47	416	376
28	28.02.2025	7.06	7.49	17	7	NIL	2.0	30	9	42	14	118	39	427	377

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AVERAGE REPORT

INLET						
PH	COD	BOD	TSS	DO	TURBIDITY	TDS
199	3799	910	1316	NIL	516	11898
7.11/28	3799/28	910/28	1316/28	NIL	516/28	11898/28
135.7	32.5	47.0	NIL	18.4	424.9	

OUTLET						
PH	COD	BOD	TSS	DO	TURBIDITY	TDS
210	1129	233	332	60	216	10756
210/28	1129/28	322/28	332/28	60/28	216/28	10756/28
7.5	40.3	8.3	11.9	2.1	7.7	384.1

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

OM Projects Raipur

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NAGAR PALIKA NIGAM, RAIPUR

6 MLD STP, BHATAGAON

MONTHLY LAB REPORT - JANUARY - 2025

PARAMETERS ➡		pH		TURBIDITY		DO		BOD		TSS		COD		TDS	
SL.NO. ↓	DATE ↓	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET
		(6-8.5)	(6.5-9)	> 10 NTU	< 10 NTU	NIL	>2		<10mg/l		<20mg/l		<50mg/l		
1	01.01.2025	7.11	7.49	18	8	NIL	2.4	36	8	78	12	132	39	416	379
2	02.01.2025	7.15	7.52	19	7	NIL	2.5	31	8	84	10	124	31	422	386
3	03.01.2025	7.13	7.50	19	8	NIL	2.5	39	9	725	12	140	39	429	391
4	04.01.2025	7.13	7.48	17	8	NIL	2.4	34	8	76	12	132	47	423	388
5	05.01.2025	7.10	7.53	20	9	NIL	2.4	36	9	74	14	138	38	418	382
6	06.01.2025	7.14	7.55	18	7	NIL	2.4	36	7	70	10	123	31	426	384
7	07.01.2025	7.11	7.52	18	8	NIL	2.5	33	7	74	10	138	31	429	380
8	08.01.2025	7.13	7.49	17	8	NIL	2.4	31	8	68	12	131	38	422	379
9	09.01.2025	7.13	7.56	20	8	NIL	2.4	36	8	62	10	141	39	419	382
10	10.01.2025	7.15	7.50	18	7	NIL	2.3	32	8	74	12	125	31	408	386
11	11.01.2025	7.10	7.48	18	8	NIL	2.4	37	9	80	12	125	39	413	380
12	12.01.2025	7.12	7.53	22	8	NIL	2.3	34	9	84	12	133	39	420	388
13	13.01.2025	7.15	7.56	19	9	NIL	2.5	39	8	78	14	149	47	418	378
14	14.01.2025	7.13	7.51	18	8	NIL	2.5	34	9	80	14	133	39	423	381
15	15.01.2025	7.14	7.48	16	7	NIL	2.4	31	7	72	10	140	31	419	377
16	16.01.2025	7.11	7.52	23	8	NIL	2.3	33	8	78	12	124	39	406	371
17	17.01.2025	7.11	7.55	20	7	NIL	2.3	35	7	84	14	132	31	411	368
18	18.01.2025	7.14	7.51	18	8	NIL	2.2	39	7	74	14	124	31	405	373
19	19.01.2025	7.10	7.49	22	8	NIL	2.3	33	8	80	16	116	39	408	366
20	20.01.2025	7.13	7.56	19	9	NIL	2.4	43	9	80	12	157	47	403	362
21	21.01.2025	7.11	7.54	18	8	NIL	2.4	41	8	84	14	149	39	410	368
22	22.01.2025	7.09	7.50	20	8	NIL	2.3	39	8	82	12	133	31	413	371
23	23.01.2025	7.12	7.48	21	7	NIL	2.4	35	9	72	10	125	39	408	366
24	24.01.2025	7.14	7.51	19	8	NIL	2.2	36	9	78	12	141	47	411	371
25	25.01.2025	7.12	7.55	18	7	NIL	2.2	42	9	80	14	133	47	406	368
26	26.01.2025	7.15	7.50	20	7	NIL	2.1	40	8	72	12	157	47	396	374
27	27.01.2025	7.15	7.53	22	8	NIL	2.2	43	9	78	10	149	39	403	365
28	28.01.2025	7.08	7.59	19	9	NIL	2.2	36	8	70	12	140	39	413	368
29	29.01.2025	7.13	7.58	23	8	NIL	2.4	33	8	66	12	132	31	422	380
30	30.01.2025	7.16	7.54	20	8	NIL	2.3	34	9	68	10	124	47	426	377
31	31.01.2025	7.12	7.50	19	9	NIL	2.2	29	8	72	10	140	39	435	388

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AVERAGE REPORT

INLET						
PH	COD	BOD	TSS	DO	TURBIDITY	TDS
221	4180	1110	2997	NIL	598	12881
221/31	4180/31	1110/31	2997/31	NIL	598/31	12881/31
7.1	134.8	35.8	96.7	NIL	19.3	415.5

OUTLET						
PH	COD	BOD	TSS	DO	TURBIDITY	TDS
233	1191	254	372	73	245	11677
233/31	1191/31	254/31	372/31	73/31	245/31	11677/31
7.5	38.4	8.2	12.0	2.3	7.9	376.7

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

OM Projects Raipur

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NAGAR PALIKA NIGAM, RAIPUR

6 MLD STP, BHATAGAON

MONTHLY LAB REPORT - DECEMBER - 2024

PARAMETERS ➡		pH		TURBIDITY		DO		BOD		TSS		COD		TDS	
SL.NO. ↓	DATE ↓	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET
		(6-8.5)	(6.5-9)	> 10 NTU	< 10 NTU	NIL	>2		<10mg/l		<20mg/l		<50mg/l		
1	01.12.2024	7.16	7.53	19	8	NIL	2.3	46	8	78	12	157	39	390	358
2	02.12.2024	7.16	7.48	17	8	NIL	2.2	37	9	82	10	138	38	386	347
3	03.12.2024	7.13	7.55	19	7	NIL	2.4	43	8	86	14	146	31	382	341
4	04.12.2024	7.11	7.52	23	8	NIL	2.4	39	7	90	14	138	31	388	349
5	05.12.2024	7.15	7.58	17	9	NIL	2.3	34	9	82	12	133	39	392	355
6	06.12.2024	7.13	7.49	18	8	NIL	2.4	41	9	90	14	141	39	387	350
7	07.12.2024	7.10	7.46	16	9	NIL	2.2	36	9	84	16	125	47	410	362
8	08.12.2024	7.16	7.58	19	8	NIL	2.4	39	8	88	12	133	39	418	378
9	09.12.2024	7.11	7.51	22	9	NIL	2.3	37	8	78	12	157	31	407	366
10	10.12.2024	7.13	7.49	18	9	NIL	2.3	34	9	74	14	149	39	410	362
11	11.12.2024	7.18	7.55	20	8	NIL	2.3	38	7	80	14	133	31	416	371
12	12.12.2024	7.21	7.48	23	7	NIL	2.4	31	8	72	12	125	31	426	377
13	13.12.2024	7.20	7.50	19	7	NIL	2.3	37	8	78	10	147	39	414	368
14	14.12.2024	7.17	7.46	17	8	NIL	2.3	43	9	80	16	155	47	419	362
15	15.12.2024	7.13	7.52	19	8	NIL	2.4	40	7	88	16	140	31	398	369
16	16.12.2024	7.15	7.58	22	8	NIL	2.5	33	8	84	12	132	31	406	357
17	17.12.2024	7.22	7.51	18	9	NIL	2.4	36	9	74	14	125	39	413	366
18	18.12.2024	7.11	7.50	17	7	NIL	2.5	42	8	88	12	133	31	418	375
19	19.12.2024	7.16	7.58	19	7	NIL	2.5	39	7	82	10	141	24	410	370
20	20.12.2024	7.13	7.52	18	8	NIL	2.4	35	9	90	10	125	39	426	380
21	21.12.2024	7.17	7.49	18	7	NIL	2.4	34	9	86	14	133	39	419	381
22	22.12.2024	7.20	7.56	22	8	NIL	2.4	39	8	82	12	149	47	423	378
23	23.12.2024	7.18	7.51	19	8	NIL	2.3	32	9	80	12	125	47	420	380
24	24.12.2024	7.15	7.52	17	9	NIL	2.4	37	8	76	10	125	39	414	371
25	25.12.2024	7.13	7.58	23	9	NIL	2.5	39	7	86	12	133	31	406	365
26	26.12.2024	7.11	7.55	19	8	NIL	2.4	37	7	88	10	118	31	417	371
27	27.12.2024	7.14	7.50	22	7	NIL	2.6	33	9	92	12	131	46	420	379
28	28.12.2024	7.13	7.48	17	8	NIL	2.5	40	7	84	12	146	31	414	366
29	29.12.2024	7.15	7.53	20	8	NIL	2.4	34	9	78	14	131	46	426	378
30	30.12.2024	7.15	7.59	23	9	NIL	2.5	38	9	86	14	123	38	422	381
31	31.12.2024	7.18	7.51	18	8	NIL	2.5	38	8	72	12	138	31	427	386

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AVERAGE REPORT

INLET						
PH	COD	BOD	TSS	DO	TURBIDITY	TDS
222	4225	1161	2558	NIL	598	12724
222/31	4225/31	1161/31	2558/31	NIL	598/31	12724/31
136.3	37.5	82.5	NIL	19.3	410.5	

OUTLET						
PH	COD	BOD	TSS	DO	TURBIDITY	TDS
233	1142	254	390	74	249	11379
233/31	1142/31	254/31	390/31	74/31	249/31	11399/31
7.5	36.8	8.2	12.6	2.4	8.0	367.7

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

DM Projects Raipur

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M/S GEO MILLER & CO. PVT. LTD.

GM HOUSE, F – 3/2 OKHLA INDL.AREA PHASE -1
NEW DELHI

SEWAGE ANALYZE REPORT

Name of the owner ---------- Nagar Nigam Bilaspur (C.G.)
Name of Work - 17 MLD STP Chilati Bilaspur (C.G.)
Name of Agency --- - - - M/S Geo Miller & Co. Pvt. Ltd

Duration: ---------- 01.05.2025 to 31.05.2025

Raw Sewage As Per Tender Specs				Incoming Sewage	Treated Sewage	Guaranteed Parameter
SR.NO.	ITEM	DATA	UNIT	DATA(AVG.)	DATA(AVG.)	DATA (AVG.)
01	BOD	200	Mg/Ltr	144.35	24.17	30
02	COD	380	Mg/Ltr	213.12	32.32	.....
03	S.S	400	Mg/Ltr	217.35	35.12	50
04	COLOR	....	....	Blackness	N.P	.....
05	ODOR	....	....	Very Light	Not present	.....
06	PH	6.5-7.5	....	7.48	8.02	.....
07	MPN	.....	count/100ml	.....	....	

Total Raw Sewage received in the month MAY 442200 cubic meter in the plant.

Geo Miller & Co. Pvt. Ltd.

Sewage Analyzed
Chemist

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

M/S GEO MILLER & CO. PVT. LTD.

GM HOUSE, F – 3/2 OKHLA INDL.AREA PHASE -1
NEW DELHI

SEWAGE ANALYZE REPORT

Name of the owner ---------- Nagar Nigam Bilaspur (C.G.)
Name of Work - 17 MLD STP Chilati Bilaspur (C.G.)
Name of Agency --- - - - M/S Geo Miller & Co. Pvt. Ltd

Duration: ---------- 01.04.2025 to 30.04.2025

Raw Sewage As Per Tender Specs				Incoming Sewage	Treated Sewage	Guaranteed Parameter
SR.NO.	ITEM	DATA	UNIT	DATA(AVG.)	DATA(AVG.)	DATA (AVG.)
01	BOD	200	Mg/Ltr	144.10	24.06	30
02	COD	380	Mg/Ltr	212.90	22.166	.....
03	S.S	400	Mg/Ltr	217.10	34.30	50
04	COLOR	....	....	Blackness	N.P	.....
05	ODOR	....	....	Very Light	Not present	.....
06	PH	6.5-7.5	....	7.466	8.05	.....
07	MPN	.....	count/100ml	.....	....	

Total Raw Sewage received in the month April 433000 cubic meter in the plant.

Geo Miller & Co. Pvt. Ltd

GEO MILLER & CO. PVT. LTD. BILASPUR (C.G.)

Sewage Analyzed Chemist

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

M/S GEO MILLER & CO. PVT. LTD.

GM HOUSE, F – 3/2 OKHLA INDL.AREA PHASE -1
NEW DELHI

SEWAGE ANALYZE REPORT

Name of the owner ---------- Nagar Nigam Bilaspur (C.G.)
Name of Work - 17 MLD STP Chilati Bilaspur (C.G.)
Name of Agency --- - - - M/S Geo Miller & Co. Pvt. Ltd

Duration: ---------- 01.03.2025 to 31.03.2025

Raw Sewage As Per Tender Specs				Incoming Sewage	Treated Sewage	Guaranteed Parameter
SR.NO.	ITEM	DATA	UNIT	DATA(AVG.)	DATA(AVG.)	DATA (AVG.)
01	BOD	200	Mg/Ltr	144.19	24.01	30
02	COD	380	Mg/Ltr	213.09	32.01	.....
03	S.S	400	Mg/Ltr	217.06	34.806	50
04	COLOR	....	....	Blackness	N.P	.....
05	ODOR	....	....	Very Light	Not present	.....
06	PH	6.5-7.5	....	7.62	8.02	.....
07	MPN	.....	count/100ml	.....	....	

Total Raw Sewage received in the month March 457600 cubic meter in the plant.

For Geo Miller & Co. Pvt. Ltd

Sewage Analyzed By
Chemist

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

M/S GEO MILLER & CO. PVT. LTD.

GM HOUSE, F – 3/2 OKHLA INDL.AREA PHASE -1
NEW DELHI
SEWAGE ANALYZE REPORT

Name of the owner ---------- Nagar Nigam Bilaspur (C.G.)
Name of Work ---------- 17 MLD STP Chilati Bilaspur (C.G.)
Name of Agency --- - - - ----------M/S Geo Miller & Co. Pvt. Ltd
Duration: ---------- ---------- 01.02.2025 to 28.02.2025

Raw Sewage As Per Tender Specs				Incoming Sewage	Treated Sewage	Guaranteed Parameter
SR.NO.	ITEM	DATA	UNIT	DATA(AVG.)	DATA(AVG.)	DATA (AVG.)
01	BOD	200	Mg/Ltr	144.32	24.01	30
02	COD	380	Mg/Ltr	213.25	31.91	.....
03	S.S	400	Mg/Ltr	217.25	34.12	50
04	COLOR	....	....	Blackness	N.P	.....
05	ODOR	....	....	Light	Not present	.....
06	PH	6.5-7.5	....	7.23	7.82	.....
07	MPN	.....	count/100ml	.....	....	

Total Raw Sewage received in the month February 418000 cubic meter in the plant.

For Geo Miller & Co. Pvt. Ltd.

GEO MILLER & CO. PVT. LTD. BILASPUR (C.G.)

Sewage Analyzed By
Chemist

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

M/S GEO MILLER & CO. PVT. LTD.

GM HOUSE, F – 3/2 OKHLA INDL.AREA PHASE -1
NEW DELHI

SEWAGE ANALYZE REPORT

Name of the owner ---------- Nagar Nigam Bilaspur (C.G.)
Name of Work - 17 MLD STP Chilati Bilaspur (C.G.)
Name of Agency --- - - - M/S Geo Miller & Co. Pvt. Ltd

Duration: ---------- 01.01.2025 to 31.01.2025

Raw Sewage As Per Tender Specs				Incoming Sewage	Treated Sewage	Guaranteed Parameter
SR.NO.	ITEM	DATA	UNIT	DATA(AVG.)	DATA(AVG.)	DATA (AVG.)
01	BOD	200	Mg/Ltr	143.70	23.93	30
02	COD	380	Mg/Ltr	212.61	31.61	.....
03	S.S	400	Mg/Ltr	216.48	34.35	50
04	COLOR	....	....	Blackness	N.P	.....
05	ODOR	....	....	Very Light	Not present	.....
06	PH	6.5-7.5	....	7.71	8.012	.....
07	MPN	.....	count/100ml	.....	....	

Total Raw Sewage received in the month January 464600 cubic meter in the plant.

For Geo Miller & Co. Pvt. Ltd

Sewage Analyzed By
Chemist

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

GM HOUSE, F – 3/2 OKHLA INDL.AREA PHASE -1 NEW DELHI

SEWAGE ANALYZE REPORT

Name of the owner ---------- Nagar Nigam Bilaspur (C.G.)
Name of Work - 17 MLD STP Chilati Bilaspur (C.G.)
Name of Agency --- - - - M/S Geo Miller & Co. Pvt. Ltd

Duration: ---------- 01.12.2024 to 31.12.2024

Raw Sewage As Per Tender Specs				Incoming Sewage	Treated Sewage	Guaranteed Parameter
SR.NO.	ITEM	DATA	UNIT	DATA(AVG.)	DATA(AVG.)	DATA (AVG.)
01	BOD	200	Mg/Ltr	142.90	23.87	30
02	COD	380	Mg/Ltr	211.90	31.38	.....
03	S.S	400	Mg/Ltr	215.74	34.09	50
04	COLOR	....	....	Blackness	N.P	.....
05	ODOR	....	....	Light	Not present	.....
06	PH	6.5-7.5	....	7.76	8.01	.....
07	MPN	.....	count/100ml	.....	....	

Total Raw Sewage received in the month December 483990 cubic meter in the plant.

For Geo Miller & Co. Pvt. Ltd

Sewage Analyzed By Chemist

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

M/S GEO MILLER & CO. PVT. LTD.

GM HOUSE, F – 3/2 OKHLA INDL.AREA PHASE -1
NEW DELHI

SEWAGE ANALYZE REPORT

Name of the owner ---------- Nagar Nigam Bilaspur (C.G.)
Name of Work - 54 MLD STP Domuhani, Bilaspur (C.G.)
Name of Agency ---------- M/S Geo Miller & Co. Pvt. Ltd

Duration: ---------- 01.12.2024 to 31.12.2024

Raw Sewage As Per Tender Specs				Incoming Sewage	Treated Sewage	Guaranteed Parameter
S.R.NO.	ITEM	DATA	UNIT	DATA(AVG.)	DATA(AVG.)	DATA (AVG.)
01	BOD	200	Mg/Ltr	132.79	23.93	30
02	COD	380	Mg/Ltr	152.67	34.22	.....
03	S.S	400	Mg/Ltr	155.80	35.51	50
04	COLOR	....	....	Blackness	N.P	.....
05	ODOR	....	....	Light	Not present	.....
06	PH	6.5-7.5	....	7.77	8.03	.....
07	MPN	.....	count/100ml	.....	....	

Total Raw Sewage received in the month December 736360 cubic meter in the plant.

For Geo Miller & Co. Pvt. Ltd

Sewage Analyzed By
Chemist

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

2319

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NAME OF PROJECT	EPC, testing, commissioning, trial run for 3Months and 15 years of Operation & Maintenance including replacement & warranty of all components of 2 Nos STPs of Capacity 7 & 25 MLD each with SBR technology including designing, P/L/L/J of RCC NP3 pipes Interceptor sewer of Length 6488m (300mm to 1200mm Dia) and DI K-9 Pumping main of Length 2290m (300mm and 600mm Dia) Total length 8778 m with all allied components complete on TURN KEY JOB basis. 1. NIT No./2810, dated 28.11.2018 and system tender no. 46620 2. LOA-Letter no. 210/PWD/RMC/2019 dt. 28.05.2019 3. Notice to Proceed- Letter No. 279/PWD/RMC//2019 dt. 25.06.2019
NAME OF FIRM	ENVIRO INFRA ENGINEERS LTD
NAME OF CLIENT	25 MLD STP- MUNICIPAL CORPORATION RAIGARH C.G.
LOG BOOK FOR	INTERNAL LABORATORY RECORD FOR THE MONTH OF- MAY-2025

DATE	Ph.		TSS		COD		BOD		TP		NH4-N		TOTAL FLOW MLD/ Day		EIEL SIGN	Fecal coliform (MPN/100 ml.)		REMARKS
	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET		Inlet	Outlet	
01-05-25	6.69	7.20	110	8.7	301	40.1	91	[illegible]	8.0	0.7	9.1	0.9	21591	21591		4.2x10⁶	142	
02-05-25	6.90	6.32	113	8.9	298	38.2	93	3.9	7.3	0.5	8.4	0.8	22517	225169		1.4x10⁶	126	
03-05-25	6.77	7.19	95	6.5	294	29.2	84	3.7	6.9	0.4	7.2	0.6	17683	176823		1.1x10⁶	150	
04-05-25	6.66	7.05	115	9.1	260	27.1	89	4.0	6.5	0.3	6.8	0.5	205672	20567		1.1x10⁶	135	
05-05-25	7.90	7.66	108	8.6	289	31.0	95	4.1	7.0	0.6	7.1	0.9	229533	229539		1.3x10⁶	142	
06-05-25	7.69	7.53	112	7.9	293	29.6	99	4.5	6.9	0.7	7.3	1.0	241029	241028		1.5x10⁶	151	
07-05-25	6.75	7.19	104	7.3	285	26.9	101	3.9	7.3	0.8	7.7	1.0	24570	24570		1.2x10⁶	133	
08-05-25	7.81	7.61	100	7.0	280	29.1	105	4.2	7.0	0.6	7.5	0.9	20704	20704		1.2x10⁶	135	
09-05-25	9.92	7.70	110	8.5	290	31.4	107	4.6	8.2	0.9	8.4	1.1	223732	223719		1.4x10⁶	130	
10-05-25	6.81	7.20	115	7.8	305	40.1	112	4.9	7.9	0.5	8.1	0.7	24200	241998		1.1x10⁶	150	
11-05-25	7.50	7.33	102	7.5	296	37.5	109	4.1	7.6	0.7	7.9	1.0	227704	227704		1.3x10⁶	139	
12-05-25	8.03	7.80	113	7.9	300	38.1	115	4.6	7.4	0.9	7.5	1.2	20337	20336.9		1.5x10⁶	135	
13-05-25	8.24	7.94	115	8.1	304	38.9	98	3.9	7.8	0.7	8.3	1.0	21235	21235		1.4x10⁶	142	
14-05-25	8.19	7.85	110	7.7	295	25.4	91	4.0	8.1	0.5	8.3	0.9	233051	23305.0		1.4x10⁶	160	
15-05-25	7.91	7.78	103	7.2	287	33.3	102	4.3	7.5	0.4	7.7	0.9	22609.2	22603		1.4x10⁶	139	
16-05-25	7.82	7.58	107	8.0	303	41.1	112	4.7	7.8	0.7	8.4	1.1	20493.6	20493.5		1.1x10⁶	143	
17-05-25	7.60	7.41	113	8.1	298	35.6	110	4.1	7.1	0.6	7.5	1.0	21044.7	21044.6		1.1x10⁶	130	
18-05-25	6.77	7.13	102	7.0	270	26.8	108	4.5	6.5	0.4	6.9	0.8	19705.4	19705.3		1.1x10⁶	118	
19-05-25	7.86	7.67	108	7.7	291	31.5	113	4.0	7.0	0.7	7.3	1.2	24134.3	24134.2		1.5x10⁶	142	
20-05-25	7.98	7.35	100	6.8	285	28.0	109	4.2	6.1	0.5	6.4	1.0	21411	21410.9		1.2x10⁶	129	
21-05-25	7.52	7.48	105	7.3	289	30.3	101	4.4	6.8	0.9	7.5	1.1	22677.5	22677.5		1.2x10⁶	132	
22-05-25	8.00	7.15	112	8.0	296	33.1	114	3.9	7.4	0.6	8.1	0.9	22756.9	22756.8		1.4x10⁶	145	
23-05-25	7.59	7.45	103	7.4	301	40.3	105	4.0	6.5	0.4	7.3	0.8	22513	225129		1.5x10⁶	168	
24-05-25	7.41	7.82	114	7.7	305	40.6	108	4.1	7.1	0.7	8.4	1.0	22015	22015		1.1x10⁶	157	
25-05-25	8.10	7.50	118	8.2	298	38.2	114	4.5	8.7	0.8	9.1	1.1	23488.1	23488.1		1.2x10⁶	167	
26-05-25	6.69	7.05	115	8.3	288	36.4	107	3.8	6.9	0.5	7.5	0.9	22056.9	22056.9		1.4x10⁶	139	
27-05-25	6.74	6.98	101	7.9	300	41.1	101	4.4	7.1	0.3	8.0	1.2	20304	20304		1.1x10⁶	148	
28-05-25	6.90	7.20	113	8.3	303	35.9	117	4.1	7.4	0.6	8.3	1.6	22581	225809		1.5x10⁶	151	
29-05-25	7.35	7.61	102	7.3	301	41.3	109	4.7	6.8	0.8	7.6	1.3	21502.5	21502.5		1.2x10⁶	155	
30-05-25	8.10	7.80	111	7.0	310	42.2	111	3.9	7.6	0.9	8.1	1.1	20574	20574		[illegible]	[illegible]	High Wall Rainfall
31-05-25	7.49	7.58	119	8.1	306	39.9	107	4.2	7.4	0.7	8.5	1.2	185767	185767		[illegible]	[illegible]	

Verified by

Checked by

Authorized Sign

Enviro Infra Engineers Limited

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

2320

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NAME OF PROJECT	EPC, testing, commissioning, trial run for 3Months and 15 years of Operation & Maintenance including replacement & warranty of all components of 2 Nos STPs of Capacity 7 & 25 MLD each with SBR technology including designing, P/L/UJ of RCC NP3 pipes interceptor sewer of Length 6488m (300mm to 1200mm Dia) and DI K-9 Pumping main of Length 2290m (300mm and 600mm Dia) Total length 8778 m with all allied components complete on TURN KEY JOB basis. 1. NIT No./2810, dated 28.11.2018 and system tender no. 46620 2. LOA-Letter no. 210/PWD/RMC/2019 dt. 28.05.2019 3. Notice to Proceed- Letter No. 279/PWD/RMC//2019 dt. 25.06.2019
NAME OF FIRM	ENVIRO INFRA ENGINEERS LTD
NAME OF CLIENT	7 MLD STP- MUNICIPAL CORPORATION RAIGARH C.G.
LOG BOOK FOR	INTERNAL LABORATORY RECORD FOR THE MONTH OF- MAY - 2025

DATE	Ph.		TSS		COD		BOD		TP		NH4-N		TOTAL FLOW MLD/ Day		EIEL SIGN	Fecal coliform (MPN/100 mL)		REMARKS
	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET		Inlet	Outlet	
01-5-25	7.68	6.90	90	5.8	280	30.7	109	4.1	7.4	0.9	8.0	1.0	5033	5033		1.5x10	168	
02-5-25	6.80	7.20	103	5.2	291	32.1	104	4.3	7.6	0.5	8.4	0.9	4944	4943.9		1.3x10	165	
03-5-25	6.85	6.98	106	6.1	295	34.4	112	4.5	6.8	0.8	7.5	1.1	4267	4266		1.1x10	159	Rainfall + high voltage.
04.05.25	7.60	7.29	121	9.6	309	37.6	118	4.7	7.0	0.6	7.2	0.8	5160	5159.8		1.2x10	153	high volt. STP
05.05.25	8.04	7.81	119	9.0	313	36.8	120	4.8	7.6	0.8	7.9	1.2	4993	4992.9		1.4x10	160	
06.05.25	7.56	7.76	123	8.5	305	34.4	116	4.1	7.5	0.9	7.6	1.1	5711	5711		1.6x10	163	
07.05.25	7.58	7.37	117	8.2	311	33.0	119	4.5	7.6	1.0	7.8	1.3	5642	5641.9		1.5x10	158	
08.05.25	7.96	7.78	120	7.9	302	35.6	126	4.7	7.4	0.7	7.5	1.0	5589	5589		1.3x10	146	
09.05.25	7.90	7.81	118	7.6	308	36.1	118	4.3	7.1	0.5	8.1	1.1	6638	56379		1.2x10	151	
10.5.25	8.01	7.85	117	9.1	310	31.9	114	4.8	8.0	0.9	9.10	1.3	4631	4631		1.1x10	160	
11.05.25	6.76	7.15	121	8.6	320	38.0	121	4.6	7.9	0.8	8.3	1.2	60603	6060.1		1.4x10	148	
12.05.25	7.63	7.52	118	8.2	315	35.7	117	4.5	8.1	0.9	8.5	1.3	5357	5357.0		1.3x10	140	
13.05.25	7.72	7.60	115	8.0	311	38.1	111	4.7	7.4	0.7	8.2	1.1	6005	6004.9		1.2x10	145	
14.05.25	6.92	7.20	116	7.8	318	40.2	116	4.9	7.7	0.4	8.6	1.2	5009.4	5009.3		1.1x10	148	
15.05.25	7.56	7.41	117	8.4	306	34.7	110	4.9	7.2	0.6	7.5	1.0	6250	6257.9		1.5x10	155	
16.05.25	7.75	7.56	118	9.1	301	30.5	119	4.8	6.9	0.5	8.1	0.9	5211	5810.9		1.3x10	160	
17.05.25	6.80	7.06	121	8.8	311	42.1	128	4.9	7.8	0.8	8.0	1.1	6400	6399.9		1.7x10	172	
18.05.25	7.41	7.31	116	8.0	307	37.5	118	4.5	7.3	0.7	7.6	1.0	6142	6141.9		1.3x10	139	
19.05.25	8.10	7.41	126	9.1	315	39.3	121	3.9	7.5	0.8	7.9	1.3	5852	5851.9		1.4x10	162	
20.05.25	7.81	7.65	123	8.8	307	36.1	125	4.4	7.6	0.9	7.8	1.2	6277	62769		1.5x10	167	
21.05.25	7.98	7.81	121	8.4	311	40.0	116	4.6	8.0	0.8	9.0	1.4	5699	5699		1.1x10	166	
22.05.25	8.25	7.74	125	9.2	318	38.9	119	4.1	8.3	0.8	8.4	0.9	6396	6396		1.2x10	150	
23.05.25	7.96	7.10	120	8.5	316	43.8	122	4.7	7.4	0.7	7.9	1.1	6056	6055.9		1.3x10	146	
24.05.25	7.70	7.94	127	8.1	301	39.1	115	4.4	7.1	0.5	8.3	1.3	4586	4585.9		1.1x10	159	
25.05.25	8.05	7.84	122	8.3	313	44.2	107	4.2	7.5	0.6	8.1	1.0	3770	3770		1.1x10	140	
26.05.25	8.10	7.80	125	8.8	309	37.7	117	4.9	6.9	0.9	7.8	1.2	5440	5439.9		1.3x10	151	
27.05.25	7.94	7.70	120	9.2	315	39.1	120	4.5	7.3	0.8	8.2	1.1	4440	4440		1.4x10	155	
28.05.25	6.85	6.99	121	8.2	311	38.4	119	4.1	6.8	0.4	7.3	1.0	5362	5361.9		1.1x10	139	
29.05.25	7.78	7.90	123	8.4	308	37.1	115	4.4	7.5	0.7	8.1	1.3	5454	5454		1.3x10	150	
30.05.25	7.70	7.98	119	7.8	319	32.8	110	3.9	8.2	0.9	9.3	1.1	5618	5618		1.2x10	147	
31-05-25	6.88	7.29	124	8.9	309	40.1	109	4.0	7.1	0.8	8.4	1.2	6465	6465		1.4x10	150	

Verified by

Checked by

Authorized Sign

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

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NAME OF PROJECT	EPC, testing, commissioning, trial run for 3 Months and 15 years of Operation & Maintenance including replacement & warranty of all components of 1 Nos STPs of Capacity 25 MLD with SBR technology including designing, P/L/L/J of RCC NP3 pipes sewer of Length 8845m (300mm to 1000mm Dia) and DI K-9 Pumping main of Length 176m & 700m (600mm Dia & 400 mm Dia Respectively) Total length 9721m with all allied components complete on TURN KEY JOB basis.
NAME OF FIRM	ENVIRO INFRA ENGINEERS PVT LTD
NAME OF CLIENT	25 MLD STP- MUNICIPAL CORPORATION JAGDALPUR C.G.
LOG BOOK FOR	INTERNAL LABORATORY RECORD FOR THE MONTH OF - APRIL – 2025

DATE	Ph		TSS		COD		BOD		TDS		NH4-N		DO		EIEPL SIGN	DEPTT SIGN	REMARKS
	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET			
01/04/2025	7.50	7.41	110	8.8	315	36.6	114	3.8	458	426	4.7	1.9	0.3	3.9			
02/04/2025	7.40	7.29	98	7.6	298	34.0	108	3.4	440	420	4.2	1.6	0.2	3.6			
03/04/2025	7.30	7.21	100	8.8	312	36.4	112	3.8	436	421	4.6	1.7	0.4	3.8			
04/04/2025	7.40	7.34	102	9.0	300	34.0	110	3.6	441	430	4.4	1.4	0.6	3.9			
05/04/2025	7.34	7.04	112	9.4	310	36.4	105	3.0	450	444	4.3	1.6	0.5	3.8			
06/04/2025	7.38	7.49	110	8.8	306	32.0	110	3.4	438	450	4.6	1.8	0.3	3.5			
07/04/2025	7.46	7.30	104	8.6	298	34.0	112	3.8	446	424	4.9	1.7	0.5	3.9			
08/04/2025	7.45	7.54	110	8.4	300	36.0	102	4.0	431	452	4.2	1.9	0.6	3.0			
09/04/2025	7.51	7.40	98	8.6	308	34.4	100	3.9	440	430	4.4	1.8	0.5	3.4			
10/04/2025	7.48	7.39	102	9.0	312	36.2	104	3.3	450	438	4.2	1.2	0.6	3.8			
11/04/2025	7.56	7.41	108	9.4	318	34.4	108	3.6	458	440	4.4	1.6	0.4	3.9			
12/04/2025	7.40	7.29	106	8.8	310	36.0	110	3.4	451	441	4.0	1.7	0.8	3.6			
13/04/2025	7.38	7.31	110	7.6	315	32.0	112	3.2	440	429	4.1	1.9	0.7	3.5			
14/04/2025	7.40	7.38	102	7.4	330	34.4	106	3.8	430	426	4.4	1.8	0.6	3.8			
15/04/2025	7.44	7.40	106	7.6	336	36.0	110	3.6	421	427	4.6	1.2	0.4	3.3			
16/04/2025	7.35	7.23	110	7.8	318	34.0	104	3.9	410	402	4.7	1.7	0.7	3.6			
17/04/2025	7.41	7.34	108	8.8	320	32.4	110	3.5	441	418	4.8	1.6	0.4	3.2			
18/04/2025	7.51	7.43	110	9.0	306	34.4	108	3.9	461	450	4.7	1.9	0.5	3.8			
19/04/2025	7.39	7.28	106	8.4	298	30.0	104	3.8	449	432	4.9	1.6	0.7	3.9			
20/04/2025	7.40	7.25	110	8.6	306	34.0	108	3.5	429	423	4.5	1.9	0.3	3.7			
21/04/2025	7.54	7.38	100	9.0	320	34.2	106	3.8	426	421	4.6	1.8	0.4	3.8			
22/04/2025	7.33	7.22	98	8.4	305	30.0	100	4.0	463	447	4.7	1.7	0.6	3.9			
23/04/2025	7.45	7.30	105	8.8	326	34.6	102	3.6	449	431	4.9	1.9	0.9	4.0			
24/04/2025	7.52	7.38	112	8.4	330	32.2	104	3.4	438	421	4.6	1.6	0.4	3.7			
25/04/2025	7.61	7.43	102	8.8	320	30.8	108	3.8	452	430	4.9	1.8	0.6	3.9			
26/04/2025	7.50	7.38	98	8.2	306	34.2	114	4.0	440	438	4.5	1.4	0.8	3.7			
27/04/2025	7.54	7.47	108	9.4	296	32.0	110	3.4	450	442	4.7	1.6	0.3	3.9			
28/04/2025	7.58	7.43	106	8.0	318	36.0	100	3.0	456	449	4.3	1.7	0.5	3.4			
29/04/2025	7.25	7.18	112	9.6	326	32.2	104	3.2	445	432	4.4	1.9	0.7	3.8			
30/04/2025	7.41	7.27	105	9.2	332	36.4	110	3.8	456	440	4.8	1.5	0.4	3.5			

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Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

Verified by

Checked by

Authorized Sign

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Jul 1, 2025, 22:20 Jagdalpur Chhattisgarh 8878955487

NAME OF PROJECT	EPC, testing, commissioning, trial run for 3 Months and 15 years of Operation & Maintenance including replacement & warranty of all components of 1 Nos STPs of Capacity 25 MLD with SBR technology including designing, P/L/L/J of RCC NP3 pipes sewer of Length 8845m (300mm to 1000mm Dia) and DI K-9 Pumping main of Length 176m & 700m (600mm Dia & 400 mm Dia Respectively) Total length 9721m with all allied components complete on TURN KEY JOB basis.
NAME OF FIRM	ENVIRO INFRA ENGINEERS PVT LTD
NAME OF CLIENT	25 MLD STP- MUNICIPAL CORPORATION JAGDALPUR C.G.
LOG BOOK FOR	INTERNAL LABORATORY RECORD FOR THE MONTH OF - MAY – 2025

DATE	Ph		TSS		COD		BOD		TDS		NH4-N		DO		EIEPL SIGN	DEPTT SIGN	REMARKS
	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET			
01/05/2025	7.52	7.41	100	8.8	310	32.0	106	3.8	442	430	4.4	1.8	0.3	3.9			
02/05/2025	7.35	7.31	98	9.2	298	30.4	108	3.4	428	420	4.1	1.4	0.4	3.6			
03/05/2025	7.48	7.39	108	9.0	318	32.6	110	3.8	448	432	4.0	1.1	0.6	3.7			
04/05/2025	7.54	7.40	112	9.8	320	34.6	104	3.4	454	440	4.2	1.8	0.7	3.9			
05/05/2025	7.58	7.47	108	9.6	324	36.0	108	3.5	462	441	4.4	1.5	0.7	3.9			
06/05/2025	7.44	7.32	112	8.2	310	32.2	112	3.8	448	423	4.1	1.3	0.3	3.5			
07/05/2025	7.39	7.32	104	8.8	312	34.2	110	3.4	456	435	4.7	1.9	0.7	3.6			
08/05/2025	7.40	7.35	110	9.4	300	36.4	114	3.6	441	429	4.6	1.2	0.5	3.7			
09/05/2025	7.51	7.35	102	8.6	298	34.6	106	3.8	430	420	4.7	1.4	0.4	4.0			
10/05/2025	7.44	7.31	108	8.0	296	36.0	100	3.4	448	434	4.4	1.7	0.3	3.9			
11/05/2025	7.61	7.50	112	8.8	302	34.4	104	3.8	454	436	4.6	1.9	0.2	3.6			
12/05/2025	7.54	7.34	110	7.4	310	36.0	110	3.0	432	420	4.7	1.8	0.3	3.9			
13/05/2025	7.61	7.46	114	8.8	318	32.4	102	3.4	440	424	4.9	1.9	0.4	4.0			
14/05/2025	7.56	7.31	100	9.4	310	36.0	112	3.2	458	440	4.0	1.5	0.6	3.6			
15/05/2025	7.40	7.34	102	9.8	302	34.4	106	3.8	464	431	4.4	1.4	0.9	3.5			
16/05/2025	7.28	7.24	105	8.0	294	32.0	100	3.6	421	410	4.0	1.2	0.5	3.2			
17/05/2025	7.44	7.31	108	9.2	298	34.2	110	3.8	460	430	4.1	1.2	0.2	3.9			
18/05/2025	7.51	7.41	102	9.4	304	36.0	112	3.8	444	434	4.4	1.9	0.4	3.2			
19/05/2025	7.28	7.20	106	8.4	320	32.2	118	3.2	450	445	4.2	1.8	0.8	3.6			
20/05/2025	7.34	7.24	100	8.0	314	36.0	116	3.4	442	420	4.6	1.7	0.6	3.5			
21/05/2025	7.71	7.50	102	7.9	324	34.0	120	3.8	449	440	4.7	1.8	0.7	3.2			
22/05/2025	7.61	7.51	100	8.4	310	36.4	118	3.4	438	429	4.6	1.9	0.5	4.0			
23/05/2025	7.45	7.39	110	8.8	306	32.0	110	3.0	429	420	4.4	1.7	0.6	3.9			
24/05/2025	7.50	7.31	102	7.4	300	33.4	118	3.2	450	422	4.7	1.9	0.5	3.7			
25/05/2025	7.60	7.40	100	9.5	298	32.0	104	3.4	440	428	4.9	1.8	0.3	3.6			
26/05/2025	7.57	7.34	110	9.8	286	34.4	106	3.8	444	434	4.6	1.4	0.7	3.5			
27/05/025	7.45	7.39	110	8.8	306	32.0	106	3.8	438	429	4.6	1.9	0.5	4.0			
28/05/025	7.54	7.40	112	9.8	320	34.0	107	3.2	454	440	4.2	1.8	0.7	3.9			
29/05/025	7.52	7.41	100	8.8	310	32.0	110	3.8	442	430	4.4	1.6	0.3	3.9			
30/05/025	7.40	7.34	102	9.8	302	34.4	118	3.2	464	432	4.4	1.9	0.9	3.5			
31/05/025	7.42	7.38	112	8.1	299	32.9	120	3.8	450	430	4.1	1.0	0.2	2.5			

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Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

Verified by

Checked by

Authorized Sign

538

8878954487 Jagdalpur Chhattisgarh Jul 1, 2025, 22:20

NAME OF PROJECT	EPC, testing, commissioning, trial run for 3 Months and 15 years of Operation & Maintenance including replacement & warranty of all components of 1 Nos STPs of Capacity 25 MLD with SBR technology including designing, P/L/L/J of RCC NP3 pipes sewer of Length 8845m (300mm to 1000mm Dia) and DI K-9 Pumping main of Length 176m & 700m (600mm Dia & 400 mm Dia Respectively) Total length 9721m with all allied components complete on TURN KEY JOB basis.
NAME OF FIRM	ENVIRO INFRA ENGINEERS PVT LTD
NAME OF CLIENT	25 MLD STP- MUNICIPAL CORPORATION JAGDALPUR C.G.
LOG BOOK FOR	INTERNAL LABORATORY RECORD FOR THE MONTH OF - JUNE - 2025

DATE	Ph		TSS		COD		BOD		TDS		NH4-N		DO		EIEPL SIGN	DEPTT SIGN	REMARKS
	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET			
01/06/2025	7.44	7.45	95	7.0	284	30.0	106	3.8	435	430	4.8	1.8	0.6	4.4			
02/06/025	7.30	7.35	100	7.0	290	34.0	108	3.4	380	365	3.8	1.1	Nill	4.0			
03/06/2025	7.24	7.28	100	6.8	302	30.2	110	3.8	398	369	4.1	1.2	0.5	3.9			
04/06/025	7.39	7.30	110	7.0	310	28.2	104	3.4	420	410	4.2	1.2	0.2	3.6			
05/06/025	7.44	7.45	105	6.9	315	28.7	108	3.5	410	405	4.8	0.9	0.1	3.7			
06/06/025	7.40	7.36	110	7.2	320	30.0	112	3.8	399	390	4.8	1.2	0.5	3.9			
07/06/025	7.44	7.40	112	6.7	312	30.5	110	3.9	400	392	4.6	1.7	0.3	3.5			
08/06/025	7.34	7.30	120	6.2	317	29.5	114	3.6	398	390	4.0	1.5	0.4	3.7			
09/06/025	7.41	7.32	115	7.0	318	27.2	106	3.2	407	390	4.2	1.2	0.2	4.0			
10/06/025	7.52	7.42	117	7.2	305	26.2	102	3.8	405	395	4.9	1.8	Nill	3.9			
11/06/025	7.39	7.34	102	7.0	299	32.0	100	3.2	400	397	3.9	1.1	Nill	3.2			
12/06/025	7.30	7.22	99	7.2	312	35.0	104	3.8	412	402	3.2	0.8	0.2	4.2			
13/06/025	7.44	7.30	110	8.4	300	32.2	108	3.4	456	418	3.9	1.8	0.6	4.0			
14/06/025	7.40	7.32	105	7.9	312	33.5	100	3.0	450	430	3.2	1.3	0.2	3.9			
15/06/025	7.50	7.42	100	8.8	300	32.8	104	3.4	468	446	3.9	1.9	0.5	3.6			
16/06/025	7.54	7.37	106	7.4	298	30.4	102	3.8	460	440	3.7	1.7	0.6	3.8			
17/06/025	7.47	7.34	110	7.8	296	34.4	104	3.6	454	434	4.0	1.6	0.7	3.9			
18/06/025	7.30	7.22	108	8.8	312	32.2	106	3.4	450	431	4.4	1.9	0.6	3.7			
19/06/025	7.29	7.26	112	8.2	300	34.0	108	3.8	441	421	4.8	1.7	0.2	3.6			
20/06/025	7.40	7.31	105	7.2	304	36.4	102	3.2	410	398	4.4	1.8	0.4	3.4			
21/06/025	7.30	7.21	102	7.4	296	36.0	108	3.4	412	390	4.0	1.9	0.6	3.5			
22/06/025	7.34	7.26	106	7.6	298	32.2	110	3.8	396	380	4.1	1.5	0.7	3.0			
23/06/025	7.29	7.24	100	8.2	296	30.4	106	3.2	398	370	4.4	1.6	0.8	3.7			
24/06/025	7.40	7.31	104	8.4	281	30.2	102	3.6	402	390	4.0	1.7	0.6	3.9			
25/06/025	7.28	7.25	100	9.0	290	30.4	104	3.2	408	398	4.4	1.9	0.7	3.8			
26/06/025	7.24	7.20	102	8.8	296	34.0	110	3.4	418	392	4.8	1.6	0.9	3.6			
27/06/025	7.30	7.24	96	7.6	302	32.4	106	3.8	429	410	4.6	1.5	0.4	3.9			
28/06/025	7.28	7.20	98	7.2	304	34.2	102	3.0	440	420	4.7	1.6	0.6	3.8			
29/06/025	7.21	7.15	104	8.4	296	36.0	98	3.2	429	418	4.6	1.7	0.7	3.9			
30/06/025	7.24	7.21	108	8.8	292	32.0			422	410	4.0	1.6	0.8	3.6			

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

Verified by

Checked by

Authorized Sign

2324

539

8879955487 Jagdalpur Chhattisgarh Pin 494001

A Unit of Technology Solution Consultants LLP
Mobile: - +91 9993484979, 9098981199, 9128726772
E-mail: - tsc.techno@gmail.com , Website: - www.tsclab.co.in
Lab Address: - TSC Lab, Vill- Magarghata, PO- Pahanda, Near Panchayat Office
Hanuman Temple, Amleshwar-Kumhari Road, Dist- Durg - 490042 (Chhattisgarh)

TEST REPORT

UID	:	**TSCD/25-26/TR-NO – 0206/02**	**REPORTING DATE**	:	**06.05.25**

CUSTOMER DETAILS	:	**M/s, TEJAS CONSTRUCTION** 19.6 MLD Sewage Treatment Plant, Mujgahan Dhamtari (C.G.)			
SAMPLE CODE	:	W-11			
WORK ORDER DATE	:	29.04.2025			
SAMPLE COLLECTED BY	:	CUSTOMER	**TYPE OF SAMPLE**	:	WASTE WATER
SAMPLE PACKAGE CONDITION	:	STERILIZED BOTTLE	**SAMPLE QUANTITY**	:	1Liter
SOUECE OF SAMPLE	:	OUTLET (STP)	**SAMPLING PROTOCOL**	:	IS:3025-P-1: 1987
DATE OF SAMPLE COLLECTION	:	29.04.2025	**SAMPLE RECIVED DATE**	:	29.04.2025
ANALYSIS START DATE	:	30.04.2025	**ANALYSIS COMPLETION DATE**	:	05.05.2025
SPECIFICATION	:	**IS: 10500:2012**			

TEST RESULTS

S. NO.	PARAMETER	RESULT	UNIT	TEST METHOD
1	pH	**7.67**	-	IS:3025 (Part-11)
2	Turbidity, NTU, Max	**2.85**	NTU	IS:3025 (Part-10)
3	Total Dissolved solids, (TDS)	**552**	mg/l	IS:3025 (Part-16)
4	Total Suspended solids, (TSS)	**18**	mg/l	IS:3025 (Part-17)
5	Chemical Oxygen Demand (COD)	**44**	mg/l	IS:3025 (Part-58)
6	Biochemical Oxygen Demand (BOD)	**8.0**	mg/l	IS:3025 (Part-44)
7	Dissolved Oxygen (DO)	**6.8**	mg/l	IS:3025 (Part-38)

NOTE:

1. The results relate only to the items tested.
2. The test report shall not be reproduced without written approval of the laboratory.
3. The laboratory has not been responsible for the sampling stage, the sample has been provided by the customer
4. The Condition of in item was good for further analysis.
5. Addition, Deviation or Decision from Methods not Practices.
6. Any other specific requirement (Yes/No) – NO

*******END OF REPORT*******

Technology Solution Consultants LLP

AUTHORIZED SIGNATORY

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

Registered Office: - 2nd Floor, Office Unit No - 303 C/B, Gopal Marketing Complex, Near Firayalal Next, Ranchi (Jharkhand)
Ranchi Lab: - Vrindavan Colony, Opp. "KHABAR MANTRA" Plot no -4, Road no -2, Boreya, Ranchi – 834006 (Jharkhand)

A Unit of Technology Solution Consultants LLP
Mobile: - +91 9993484979, 9098981199, 9128726772
E-mail: - tsc.techno@gmail.com , Website: - www.tsclab.co.in
Lab Address: - TSC Lab, Vill- Magarghata, PO- Pahanda, Near Panchayat Office
Hanuman Temple, Amleshwar-Kumhari Road, Dist- Durg - 490042 (Chhattisgarh)

TEST REPORT

UID	:	**TSCD/25-26/TR-NO – 0206/01**	**REPORTING DATE**	:	**06.05.25**

CUSTOMER DETAILS	:	**M/s, TEJAS CONSTRUCTION** 19.6 MLD Sewage Treatment Plant, Mujgahan Dhamtari (C.G.)			
SAMPLE CODE	:	W-10			
WORK ORDER DATE	:	29.04.2025			
SAMPLE COLLECTED BY	:	CUSTOMER	**TYPE OF SAMPLE**	:	WASTE WATER
SAMPLE PACKAGE CONDITION	:	STERILIZED BOTTLE	**SAMPLE QUANTITY**	:	1Liter
SOUECE OF SAMPLE	:	INLET (STP)	**SAMPLING PROTOCOL**	:	IS:3025-P-1: 1987
DATE OF SAMPLE COLLECTION	:	29.04.2025	**SAMPLE RECIVED DATE**	:	29.04.2025
ANALYSIS START DATE	:	30.04.2025	**ANALYSIS COMPLETION DATE**	:	05.05.2025
SPECIFICATION	:	**IS: 10500:2012**			

TEST RESULTS

S. NO.	PARAMETER	RESULT	UNIT	TEST METHOD
1	pH	**7.64**	-	IS:3025 (Part-11)
2	Turbidity, NTU, Max	**3.5**	NTU	IS:3025 (Part-10)
3	Total Dissolved solids, (TDS)	**782**	mg/l	IS:3025 (Part-16)
4	Total Suspended solids, (TSS)	**136**	mg/l	IS:3025 (Part-17)
5	Chemical Oxygen Demand (COD)	**210**	mg/l	IS:3025 (Part-58)
6	Biochemical Oxygen Demand (BOD)	**48.6**	mg/l	IS:3025 (Part-44)
7	Dissolved Oxygen (DO)	**5.3**	mg/l	IS:3025 (Part-38)

NOTE:

1. The results relate only to the items tested.
2. The test report shall not be reproduced without written approval of the laboratory.
3. The laboratory has not been responsible for the sampling stage, the sample has been provided by the customer
4. The Condition of in item was good for further analysis.
5. Addition, Deviation or Decision from Methods not Practices.
6. Any other specific requirement (Yes/No) – NO

*******END OF REPORT*******

Technology Solution Consultants LLP Durg (Chhattisgarh)

AUTHORIZED SIGNATORY

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

Registered Office: - 2nd Floor, Office Unit No - 303 C/B, Gopal Marketing Complex, Near Firayalal Next, Ranchi (Jharkhand)
Ranchi Lab: - Vrindavan Colony, Opp. "KHABAR MANTRA" Plot no -4, Road no -2, Boreya, Ranchi – 834006 (Jharkhand)

Format No.: UES/FORM/09

Ultimate
ENVIROLYTICAL SOLUTIONS

HOD-272, PHASE III- NEAR JP CHOWK,
RING ROAD NO - 2, KABIR NAGAR, RAIPUR, C.G. -492099
PH - 0771 - 4027777, email - ultimateenviro@gmail.com

TC-6086

Name & Address Of The Customer

To,
ADROIT ASSOCIATES PRIVATE LIMITED 75-76 SECTOR-A SAINATH COLONY INDORE (M.P.)

REPORT NO.	UES/TR/23-24/ 00365	
ULR NO.	TC606523000000958F	
LAB REF NO.	UES/23-24/W/00178	
DATE OF RECEIPT	21/10/2023	
DATE OF REPORT	25/10/2023	
DATE OF ANALYSIS	START: 21/10/2023	END: 25/10/2023

SAMPLE DETAILS

CUSTOMER SAMPLE ID	7.6 MLD STP INLET	CUSTOMER REF. NO. & DATE	VERBAL COMMUNICATION, DATED: 21/10/2023
SAMPLE TYPE	WASTE WATER	SAMPLE CONDITION AT RECEIPT	OK
PACKING OF SAMPLE	PLASTIC BOTTLE (3Ltr.) GLASS BOTTLE (300 Ml.)	SAMPLE COLLECTED BY	CUSTOMER
OTHERS DETAILS	SEALED	QUANTITY RECEIVED	APPROX 3 LTR.
SAMPLING LOCATION	NAGAR PALIKA PARISAD GOBRA NAWAPARA RAIPUR (C.G.)		

TEST REPORT

SR. NO.	PARAMETER	UNIT	METHOD OF TEST	RESULT
1	pH Value at 25.4°C	-	IS:3025:(Part-11)	7.87
2	Total Phosphates (P)	mg/l	IS:3025:(Part-31)	1.63
3	Chemical Oxygen Demand	mg/l	IS:3025:(Part-58)	88.0
4	Bio-Chemical Oxygen Demand at 27°C for 3 days	mg/l	IS:3025:(Part-44)	19.7
5	Oil & Grease	mg/l	IS:3025:(Part-39)	Absent

Note: mg/lit.: milligram per liter.

REMARKS: RESULTS ARE AS ABOVE.

Terms & conditions

- *The above analysis report refers to the particular sample received at our end and the use of the report for publication, arbitration or as legal dispute is forbidden.*
- *Test sample will be retained for 15 days after issue of test report unless otherwise agreed with customer.*
- *This is for information as the party has asked for above test(s) only*

25/10/23
REVIEWED BY

For ULTIMATE ENVIROLYTICAL SOLUTIONS

AUTHORIZED SIGNATORY

End of the test report

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

RECOGNIZED BY MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE UNDER EP ACT 1986
AN ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 CERTIFIED LABORATORY

Ultimate
ENVIROLYTICAL SOLUTIONS

Format No.: UES/F/ORM/05

Name & Address Of The Customer

To,
ADROIT ASSOCIATES PRIVATE LIMITED 75-76 SECTOR-A SAINATH COLONY INDORE (M.P.)

REPORT NO.	UES/TR/23-24/00365-A	
LAB REF NO.	UES/23-24/W/00178	
DATE OF RECEIPT	21/10/2023	
DATE OF REPORT	25/10/2023	
DATE OF ANALYSIS	START: 21/10/2023	END: 25/10/2023

SAMPLE DETAILS

CUSTOMER SAMPLE ID	7.6 MLD STP INLET	CUSTOMER REF. NO. & DATE	VERBAL COMMUNICATION, DATED: 21/10/2023
SAMPLE TYPE	WASTE WATER	SAMPLE CONDITION AT RECEIPT	OK
PACKING OF SAMPLE	PLASTIC BOTTLE (3Ltr.) GLASS BOTTLE (300 Ml.)	SAMPLE COLLECTED BY	CUSTOMER
OTHERS DETAILS	SEALED	QUANTITY RECEIVED	APPROX 3 LTR.
SAMPLING LOCATION	KUMHARI		

TEST REPORT

SR. NO.	PARAMETER	UNIT	METHOD OF TEST	RESULT
6	Total Suspended Solid	mg/l	IS:3025:(Part-17)	31.0
7	Total Nitrogen	mg/l	APHA 23rd edition 4500 NH3, B & C, & 4500 N Org B, & APHA 23rd edition 4500 NO3 - B & APHA 23rd edition 4500-NO2-B	2.11

Note: mg/lit.: milligram per liter.

REMARKS: RESULTS ARE AS ABOVE.

Terms & conditions

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- *Test sample will be retained for 15 days after issue of test report unless otherwise agreed with customer.*
- *This is for information as the party has asked for above test(s) only*

25/10/23
REVIEWED BY

For ULTIMATE ENVIROLYTICAL SOLUTIONS

AUTHORIZED SIGNATORY

----------End of the test report----------

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

RECOGNIZED BY MINISTRY OF ENVIRONMENT FOREST & CLIMATE CHANGE UNDER EP ACT 1986
AN ISO: 9001:2015| ISO: 14001:2015| ISO: 45001: 2018 CERTIFIED LABORATORY

Ultimate
ENVIROLYTICAL SOLUTIONS
HIG-272, PHASE III NEAR JP CHOWK,
RING ROAD NO - 2, KABIR NAGAR, RAIPUR, C.G. - 492099
PH - 0771 - 4027777 email - ultimateenviro@gmail.com

Format No.: UES/FORM/01

Name & Address Of The Customer

To,
ADROIT ASSOCIATES PRIVATE LIMITED 75-76 SECTOR-A SAINATH COLONY INDORE (M.P.)

REPORT NO.	UES/TR/23-24/ 0366	
ULR NO.	TC606523000000959F	
LAB REF NO.	UES/23-24/W/0179	
DATE OF RECEIPT	21/10/2023	
DATE OF REPORT	25/10/2023	
DATE OF ANALYSIS	START: 21/10/2023	END: 25/10/2023

SAMPLE DETAILS

CUSTOMER SAMPLE ID	7.6 MLD STP OUTLET	CUSTOMER REF. NO. & DATE	VERBAL COMMUNICATION, DATED: 21/10/2023
SAMPLE TYPE	~~WASTE~~ WATER (CLEAR)	SAMPLE CONDITION AT RECEIPT	OK
PACKING OF SAMPLE	PLASTIC BOTTLE (3Ltr.) GLASS BOTTLE (300 Ml.)	SAMPLE COLLECTED BY	CUSTOMER
OTHERS DETAILS	SEALED	QUANTITY RECEIVED	APPROX 3 LTR.
SAMPLING LOCATION	NAGAR PALIKA PARISAD GOBRA NAWAPARA RAIPUR (C.G.)		

TEST REPORT

SR. NO.	PARAMETER	UNIT	METHOD OF TEST	RESULT
1	pH Value at 25.4°C	-	IS:3025:(Part-11)	7.75
2	Total Phosphates (P)	mg/l	IS:3025:(Part-31)	<1.0
3	Chemical Oxygen Demand	mg/l	IS:3025:(Part-58)	44.0
4	Bio-Chemical Oxygen Demand at 27°C for 3 days	mg/l	IS:3025:(Part-44)	9.3
5	Oil & Grease	mg/l	IS:3025:(Part-39)	Absent

Note: mg/lit.: milligram per liter.

REMARKS: RESULTS ARE AS ABOVE.

Terms & conditions

- *The above analysis report refers to the particular sample received at our end and the use of the report for publication, arbitration or as legal dispute is forbidden.*
- *Test sample will be retained for 15 days after issue of test report unless otherwise agreed with customer.*
- *This is for information as the party has asked for above test(s) only.*

For ULTIMATE ENVIROLYTICAL SOLUTIONS

Dheeraj
25/10/23
REVIEWED BY

AUTHORIZED SIGNATORY

----------End of the test report----------

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

RECOGNIZED BY MINISTRY OF ENVIRONMENT FOREST & CLIMATE CHANGE UNDER EP ACT 1986
AN ISO 9001:2015, ISO 14001:2015 ISO 45001:2018 CERTIFIED LABORATORY

Ultimate
ENVIROLYTICAL SOLUTIONS

Name & Address Of The Customer

To,
ADROIT ASSOCIATES PRIVATE LIMITED 75-76 SECTOR-A SAINATH COLONY INDORE (M.P.)

REPORT NO.	UES/TR/23-24/0366-A	
LAB REF NO.	UES/23-24/W/0179	
DATE OF RECEIPT	21/10/2023	
DATE OF REPORT	25/10/2023	
DATE OF ANALYSIS	START: 21/10/2023	END: 25/10/2023

SAMPLE DETAILS

CUSTOMER SAMPLE ID	7.6 MLD STP OUTLET	CUSTOMER REF. NO. & DATE	VERBAL COMMUNICATION, DATED: 21/10/2023
SAMPLE TYPE	~~WASTE~~ WATER (CLEAR)	SAMPLE CONDITION AT RECEIPT	OK
PACKING OF SAMPLE	PLASTIC BOTTLE (3Ltr.) GLASS BOTTLE (300 Ml.)	SAMPLE COLLECTED BY	CUSTOMER
OTHERS DETAILS	SEALED	QUANTITY RECEIVED	APPROX 3 LTR.
SAMPLING LOCATION	NAGAR PALIKA PARISAD GOBRA NAWAPARA RAIPUR (C.G.)		

TEST REPORT

SR. NO.	PARAMETER	UNIT	METHOD OF TEST	RESULT
6	Total Suspended Solid	mg/l	IS:3025:(Part-17)	7.0
7	Total Nitrogen	mg/l	APHA 23rd edition 4500 NH3, B & C, & 4500 N Org B, & APHA 23rd edition 4500 NO3 - B & APHA 23rd edition 4500-NO2-B	0.53

Note: mg/lit.: milligram per liter.

REMARKS: RESULTS ARE AS ABOVE.

Terms & conditions

- *The above analysis report refers to the particular sample received at our end and the use of the report for publication, arbitration or as legal dispute is forbidden.*
- *Test sample will be retained for 15 days after issue of test report unless otherwise agreed with customer.*
- *This is for information as the party has asked for above test(s) only*

Pkeeda
25/10/23
REVIEWED BY

ULTIMATE ENVIROLYTICAL SOLUTIONS

For ULTIMATE ENVIROLYTICAL SOLUTIONS

AUTHORIZED SIGNATORY

----------End of the test report----------

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

RECOGNIZED BY MINISTRY OF ENVIRONMENT FOREST & CLIMATE CHANGE UNDER EP ACT 1986
AN ISO: 9001:2015| ISO: 14001:2015| ISO: 45001: 2018 CERTIFIED LABORATORY

2331

Ultimate
ENVIROLYTICAL SOLUTIONS PVT. LTD.

HDD-272, Phase III - Near JP Chowk
Ring Road No.-2, Kabir Nagar, Raipur (C.G.) - 492099
Ph : 0771 - 4027777
Email : uespllab@gmail.com, ultimatenviro@gmail.com

Name & Address Of The Customer			
To, **The Municipal Officer** **Municipal Council Kanker,** **Chhattisgarh**	**Report No**	**UESPL/TR/25-26/00357**	
	Lab. Ref. No.	**UESPL/25-26/W/00819-00820**	
	Date of Receipt	**28/04/2025**	
	Date of Report	**02/05/2025**	
	Date of Analysis	**Start: 28/04/2025**	**End: 02/05/2025**

SAMPLE DETAILS

CUSTOMER SAMPLE ID	1. INLET WATER 2. OUTLET WATER	**CUSTOMER REF. NO. & DATE**	क्रमांक /50/एस.टी.पी. /न.प.ग. /2024 -25, DATED 21/04/2025
SAMPLE TYPE	**WASTE WATER**	**SAMPLE CONDITION AT RECEIPT**	**OK**
PACKING OF SAMPLE	**JERRY CANE (5 LTR.*1)** **GLASS BOTTLE (1 LTR.*1)**	**SAMPLE COLLECTED BY**	**CUSTOMER**
OTHER DETAILS	**SEALED**	**PROJECT ADDRESS**	**M/S SUDHAKARA INFRA PVT LTD** **7.7 MLD STP, KANKER (C.G.)**

TEST REPORT

SR. NO.	PARAMETER	UNIT	METHOD OF TEST	RESULT	
				INLET WATER	OUTLET WATER
1	pH Value at 25.2°C	-	IS:3025:(Part-11):1983	7.28	7.11
2	Total Dissolved Solids	mg/L	IS:3025 (Part-16):2023	300	170
3	Chemical Oxygen Demand	mg/L	IS:3025:(Part-58):2006	120	46
4	Bio-chemical Oxygen Demand at 27°C for three day	mg/L	IS:3025:(Part-44):1993	30.7	11.2
5	Dissolved Oxygen (as DO)	mg/L	APHA 24th Ed.2023, 4500-O-C,459	5.8	4.8
6	Chloride (as Cl)	mg/L	IS:3025 (Part-32):1988 RA 2019	31.9	14.9
7	Total Nitrogen	mg/L	APHA 24th Ed.2023, 4500-Norg-B&C 452-453 & 4500-NH_3-B&C, 424-425 & 4500-NO_3-B, 434 & 4500-NO_2-B, 449	30.24	3.24
8	Phosphorus	mg/L	EPA Method 365.1	1.12	N.D.
9	Total Suspended Solid	mg/L	IS:3025:(Part-17):1984	15.8	4.8
10	Total Coliform	MPN/ 100ml	APHA 24th Ed. 9221 B & C	>1600	40
11	Faecal Coliform	MPN/ 100ml	APHA 24th Ed. 9221 B,C,E	130	<1.8

Note:mg/lit.: milligram per liter. N.D.: Not Detected.

REMARKS: RESULTS ARE AS ABOVE

Terms & conditions

- *The report for publication, arbitration or as legal dispute is forbidden.*
- *Test sample will be retained for 15days after issue of test report unless otherwise agreed with customer.*
- *This is for information as the party has asked for above test(s) only.*

24/5/25
REVIEWED BY

ULTIMATE ENVIROLYTICAL SOLUTIONS PVT. LTD. HDD-PHASE-III NEAR JP CHOWK RING ROAD NO-2 RAIPUR (C.G.)

For **ULTIMATE ENVIROLYTICAL SOLUTIONS PVT LTD**

02/05/25
AUTHORIZED SIGNATORY

----------End of the test report.....

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

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Ultimate
ENVIROLYTICAL SOLUTIONS PVT. LTD.

LAB 1: HDD-272, PHASE III- NEAR JP CHOWK, RING ROAD NO - 2, KABIR NAGAR, RAIPUR, C.G. -492099
LAB 2: MIG 195, KUSHABHAU THACKERAY RESIDENCE, KABIR NAGAR, RAIPUR, C.G. -492099
PH - 0771 - 4027777 | email - uespllab@gmail.com

TC- 14299

Name & Address Of The Customer			
TO, **ADROIT ASSOCIATES PRIVATE LIMITED** **75-76 SECTOR-A SAINATH COLONY** **INDORE (M.P.)**	REPORT NO.	UESPL/TR/24-25/WAT/00793	
	ULR No.	TC142992400000768F	
	LAB REF NO.	UESPL/24-25/WAT/00793	
	DATE OF SAMPLING	14/10/2024	
	DATE OF RECEIPT	15/10/2024	
	DATE OF REPORT	19/10/2024	
	REPORT ISSUE DATE	19/10/2024	
	DATE OF ANALYSIS	START: 15/10/2024	END: 19/10/2024

SAMPLE DETAILS

CUSTOMER CONTACT NO.	8435976564	CUSTOMER E-MAIL ID	NA
SAMPLE COLLECTED BY	CUSTOMER	SAMPLING PLAN	NA
SAMPLING METHOD	NA	CUSTOMER REF. NO. & DATE	VERBAL COMMUNICATION , DATED 14/10/2024
CUSTOMER SAMPLE ID	2.8 MLD STP RAJIM INLET	SAMPLE TYPE	WASTE WATER
PACKING OF SAMPLE	PLASTIC BOTTLE (3 LTR. X 1) GLASS BOTTLE (1 LTR. X 2)	SAMPLE CONDITION AT RECEIPT	OK
OTHERS DETAILS	SEALED	QUANTITY RECEIVED	APPROX 5 LTR

TEST REPORT

Discipline : Biological
Group : Environment and Pollution
Sub Group : Waste Water

SR. NO.	PARAMETER	UNIT	METHOD OF TEST	RESULT
1	E-Coli	MPN/ 100 ml	APHA 24th Edition2023 -9221-B,C,G2	130

TEST REPORT

Discipline : Chemical
Group : Water
Sub Group : Waste Water

Sr. No.	Parameter	Unit	Method Reference	Result
1	pH	-	IS:3025 (Part-11):1983 RA 2022	7.20
2	Phosphate	mg/L	IS:3025 (Part-31)- 2022	0.51
3	Chemical Oxygen Demand (COD)	mg/L	IS:3025 (Part-58):2006 RA 2023	120
4	Biological Oxygen Demand (BOD 3 Days 27°C)	mg/L	IS:3025 (Part-44):1993 RA 2023	25.6
5	Oil & Grease	mg/L	IS:3025 (Part-39):2021	Absent
6	Total Suspended Solid	mg/L	IS:3025 (Part-17):2022	3028
7	Nitrate (NO_3)	mg/L	APHA 24th Ed.2023,4500–NO3-B, 434-435	28.98

Note: mg/lit.: milligram per liter,

REMARKS:RESULTS ARE AS ABOVE

Terms & conditions

- *The use of the report for publication, arbitration or as legal dispute is forbidden.*
- *Test sample will be retained for 15 days after issue of test report unless otherwise agreed with customer.*
- *This is for information as the party has asked for above test(s) only.*

19/10/24

REVIEWED BY

For ULTIMATE ENVIROLYTICAL SOLUTIONS PVT LTD

SUBHAJEET AICH ROY
(TECHNICAL MANAGER)
AUTHORIZED SIGNATORY

----------*End of the test report*----------

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

547

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Ultimate
ENVIROLYTICAL SOLUTIONS PVT. LTD.

LAB 1: HDD-272, PHASE III- NEAR JP CHOWK, RING ROAD NO - 2, KABIR NAGAR, RAIPUR, C.G. -492099
LAB 2: MIG 195, KUSHABHAU THACKERAY RESIDENCE, KABIR NAGAR, RAIPUR, C.G. -492099
PH – 0771 - 4027777 | email - uespllab@gmail.com

Name & Address Of The Customer			
TO, **ADROIT ASSOCIATES PRIVATE LIMITED** **75-76 SECTOR-A SAINATH COLONY** **INDORE (M.P.)**	REPORT NO.	UESPL/TR/24-25/WAT/00793-A	
	LAB REF NO.	UESPL/24-25/WAT/00793	
	DATE OF SAMPLING	14/10/2024	
	DATE OF RECEIPT	15/10/2024	
	DATE OF REPORT	19/10/2024	
	REPORT ISSUE DATE	19/10/2024	
	DATE OF ANALYSIS	START: 15/10/2024	END: 19/10/2024

SAMPLE DETAILS

CUSTOMER CONTACT NO.	8435976564	CUSTOMER E-MAIL ID	NA
SAMPLE COLLECTED BY	CUSTOMER	SAMPLING PLAN	NA
SAMPLING METHOD	NA	CUSTOMER REF. NO. & DATE	VERBAL COMMUNICATION , DATED 14/10/2024
CUSTOMER SAMPLE ID	2.8 MLD STP RAJIM INLET	SAMPLE TYPE	WASTE WATER
PACKING OF SAMPLE	PLASTIC BOTTLE (3 LTR. X 1) GLASS BOTTLE (1 LTR. X 2)	SAMPLE CONDITION AT RECEIPT	OK
OTHERS DETAILS	SEALED	QUANTITY RECEIVED	APPROX 5 LTR

TEST REPORT

Discipline : Chemical
Group : Water
Sub Group : Waste Water

Sr. No.	Parameter	Unit	Method Reference	Result
1	Total Nitrogen	mg/L	APHA 24th Ed.2023, 4500–Norg-B&C 452-453 & 4500–NH_3-B&C, 424-425 & 4500–NO_3-B, 434 & 4500–NO2-B, 449	41.91

Note: mg/lit.: milligram per liter

REMARKS:RESULTS ARE AS ABOVE

Terms & conditions

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- *This is for information as the party has asked for above test(s) only.*

19/10/24

REVIEWED BY

For ULTIMATE ENVIROLYTICAL SOLUTIONS PVT LTD

Subhajeet

SUBHAJEET AICH ROY
(TECHNICAL MANAGER)
AUTHORIZED SIGNATORY

----------*End of the test report*----------

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

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ENVIROLYTICAL SOLUTIONS PVT. LTD.

LAB 1: HDD-272, PHASE III- NEAR JP CHOWK, RING ROAD NO - 2, KABIR NAGAR, RAIPUR, C.G. -492099
LAB 2: MIG 195, KUSHABHAU THACKERAY RESIDENCE, KABIR NAGAR, RAIPUR, C.G. -492099
PH – 0771 - 4027777 | email - uespllab@gmail.com

TC- 14299

Name & Address Of The Customer			
TO, **ADROIT ASSOCIATES PRIVATE LIMITED** **75-76 SECTOR-A SAINATH COLONY** **INDORE (M.P.)**	REPORT NO.	UESPL/TR/24-25/WAT/00794	
	ULR No.	TC142992400000769F	
	LAB REF NO.	UESPL/24-25/WAT/00794	
	DATE OF SAMPLING	14/10/2024	
	DATE OF RECEIPT	15/10/2024	
	DATE OF REPORT	19/10/2024	
	REPORT ISSUE DATE	19/10/2024	
	DATE OF ANALYSIS	START: 15/10/2024	END: 19/10/2024

SAMPLE DETAILS

CUSTOMER CONTACT NO.	8435976564	CUSTOMER E-MAIL ID	NA
SAMPLE COLLECTED BY	CUSTOMER	SAMPLING PLAN	NA
SAMPLING METHOD	NA	CUSTOMER REF. NO. & DATE	VERBAL COMMUNICATION , DATED 14/10/2024
CUSTOMER SAMPLE ID	2.8 MLD STP RAJIM OUTLET	SAMPLE TYPE	WASTE WATER
PACKING OF SAMPLE	PLASTIC BOTTLE (3 LTR. X 1) GLASS BOTTLE (1 LTR. X 2)	SAMPLE CONDITION AT RECEIPT	OK
OTHERS DETAILS	SEALED	QUANTITY RECEIVED	APPROX 5 LTR

TEST REPORT

Discipline : Biological
Group : Environment and Pollution
Sub Group : Waste Water

SR. NO.	PARAMETER	UNIT	METHOD OF TEST	RESULT
1	E-Coli	MPN/ 100 ml	APHA 24th Edition2023 -9221-B,C,G2	<1.8

TEST REPORT

Discipline : Chemical
Group : Water
Sub Group : Waste Water

Sr. No.	Parameter	Unit	Method Reference	Result
1	pH	-	IS:3025 (Part-11):1983 RA 2022	7.32
2	Phosphate	mg/L	IS:3025 (Part-31)- 2022	0.49
3	Chemical Oxygen Demand (COD)	mg/L	IS:3025 (Part-58):2006 RA 2023	46
4	Biological Oxygen Demand (BOD 3 Days 27°C)	mg/L	IS:3025 (Part-44):1993 RA 2023	9.8
5	Oil & Grease	mg/L	IS:3025 (Part-39):2021	Absent
6	Total Suspended Solid	mg/L	IS:3025 (Part-17):2022	20
7	Nitrate (NO_3)	mg/L	APHA 24th Ed.2023,4500–NO3-B, 434-435	13.67

Note: mg/lit.: milligram per liter,

REMARKS:RESULTS ARE AS ABOVE

Terms & conditions

- *The use of the report for publication, arbitration or as legal dispute is forbidden.*
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- *This is for information as the party has asked for above test(s) only.*

19/10/24

REVIEWED BY

For ULTIMATE ENVIROLYTICAL SOLUTIONS PVT LTD

Subhajeet

SUBHAJEET AICH ROY
(TECHNICAL MANAGER)
AUTHORIZED SIGNATORY

----------End of the test report----------

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

549

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Ultimate
ENVIROLYTICAL SOLUTIONS PVT. LTD.

LAB 1: HDD-272, PHASE III- NEAR JP CHOWK, RING ROAD NO - 2, KABIR NAGAR, RAIPUR, C.G. -492099
LAB 2: MIG 195, KUSHABHAU THACKERAY RESIDENCE, KABIR NAGAR, RAIPUR, C.G. -492099
PH – 0771 - 4027777 | email - uespllab@gmail.com

Name & Address Of The Customer			
TO, ADROIT ASSOCIATES PRIVATE LIMITED 75-76 SECTOR-A SAINATH COLONY INDORE (M.P.)	REPORT NO.	UESPL/TR/24-25/WAT/00794-A	
	LAB REF NO.	UESPL/24-25/WAT/00794	
	DATE OF SAMPLING	14/10/2024	
	DATE OF RECEIPT	15/10/2024	
	DATE OF REPORT	19/10/2024	
	REPORT ISSUE DATE	19/10/2024	
	DATE OF ANALYSIS	START: 15/10/2024	END: 19/10/2024

SAMPLE DETAILS

CUSTOMER CONTACT NO.	8435976564	CUSTOMER E-MAIL ID	NA
SAMPLE COLLECTED BY	CUSTOMER	SAMPLING PLAN	NA
SAMPLING METHOD	NA	CUSTOMER REF. NO. & DATE	VERBAL COMMUNICATION , DATED 14/10/2024
CUSTOMER SAMPLE ID	2.8 MLD STP RAJIM OUTLET	SAMPLE TYPE	WASTE WATER
PACKING OF SAMPLE	PLASTIC BOTTLE (3 LTR. X 1) GLASS BOTTLE (1 LTR. X 2)	SAMPLE CONDITION AT RECEIPT	OK
OTHERS DETAILS	SEALED	QUANTITY RECEIVED	APPROX 5 LTR

TEST REPORT

Discipline : Chemical
Group : Water
Sub Group : Waste Water

Sr. No.	Parameter	Unit	Method Reference	Result
1	Total Nitrogen	mg/L	APHA 24th Ed.2023, 4500–Norg-B&C 452-453 & 4500–NH_3-B&C, 424-425 & 4500–NO_3-B, 434 & 4500–NO2-B, 449	14.23

Note: mg/lit.: milligram per liter

REMARKS:RESULTS ARE AS ABOVE

Terms & conditions

- *The use of the report for publication, arbitration or as legal dispute is forbidden.*
- *Test sample will be retained for 15 days after issue of test report unless otherwise agreed with customer.*
- *This is for information as the party has asked for above test(s) only.*

19/10/24

REVIEWED BY

ULTIMATE ENVIROLYTICAL SOLUTIONS PVT. LTD.

For ULTIMATE ENVIROLYTICAL SOLUTIONS PVT LTD

Subhajeet

SUBHAJEET AICH ROY
(TECHNICAL MANAGER)
AUTHORIZED SIGNATORY

----------*End of the test report*----------

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

2336

Ultimate
ENVIROLYTICAL SOLUTIONS PVT. LTD.

LAB 1: HDD-2 [illegible]- NEAR JP CHOWK, RING ROAD NO - 2, KABIR NAGAR, RAIPUR, C.G. -492099
LAB 2: MIG 195, KUSHABHAU THACKERAY RESIDENCE, KABIR NAGAR, RAIPUR, C.G. -492099
PH – 0771 - 4027777 / email - uespllab@gmail.com

TC- 14299

Name & Address Of The Customer			
To, **CHIEF MUNICIPAL OFFICER** **MUNICIPAL COUNCIL** **KAWARDHA, DIST. - KABIRDHAM** **(C.G.)**	REPORT NO.	UESPL/TR/25-26/WAT/00071	
	ULR NO.	TC1429925000000854F	
	LAB REF NO.	UESPL/25-26/WAT/00071	
	DATE OF RECEIPT	29/04/2025	
	DATE OF REPORT	05/05/2025	
	REPORT ISSUE DATE	05/05/2025	
	DATE OF ANALYSIS	START: 29/04/2025	END: 05/05/2025

SAMPLE DETAILS

CUSTOMER CONTACT NO.	94060 82120	CUSTOMER E-MAIL ID	nawghare.virendra27@gmail.com
SAMPLE COLLECTED BY	CUSTOMER	SAMPLING PLAN	NA
SAMPLING METHOD	NA	CUSTOMER REF. NO. & DATE	क्रमांक /92/न.पा.प./जल. शाखा /2025-26 कवर्धा, दिनांक 29/04/2025
CUSTOMER SAMPLE ID	1. STP INLET WATER 2. STP OUTLET WATER	SAMPLE TYPE	WASTE WATER
PACKING OF SAMPLE	PLASTIC BOTTLE (4 LTR. X 1) GLASS BOTTLE (1 LTR. X 1)	SAMPLE CONDITION AT RECEIPT	OK
OTHERS DETAILS	SEALED	QUANTITY RECEIVED	APPROX 5 LTR EACH

TEST REPORT

Discipline : Chemical
Group : Water
Sub Group : Waste Water

SR. NO.	PARAMETER	UNIT	METHOD OF TEST	RESULT	
				STP INLET	STP OUTLET
1	pH Value at 25.0°C	–	IS:3025:(Part-11):2022	8.05	7.87
2	Bio-chemical Oxygen Demand at 27°C for three day	mg/L	IS:3025:(Part-44):2023	36.2	10.4
3	Chemical Oxygen Demand	mg/L	IS:3025:(Part-58):2023	210	60
4	Total Dissolved Solids	mg/L	IS:3025:(Part-16):2023	376	208
5	Calcium (as Ca)	mg/L	IS:3025:(Part-40):1991 RA 2019	63.32	29.65
6	Sodium	mg/L	IS:3025 (Part-45) - 1993 RA 2019	2.28	1.62
7	Potassium	mg/L	IS:3025 (Part-45) - 1993 RA 2019	0.48	0.25
8	Sulphate(as SO_4)	mg/L	IS:3025 (Part-24)- 2022	18.64	13.58

Note: mg/lit.: milligram per liter, N.D.: Not Detected.

REMARKS: RESULTS ARE AS ABOVE

Terms & conditions

- *The use of the report for publication, arbitration or as legal dispute is forbidden.*
- *Test sample will be retained for 15 days after issue of test report unless otherwise agreed with customer.*
- *This is for information as the party has asked for above test(s) only.*

05/05/25

REVIEWED BY

ULTIMATE ENVIROLYTICAL SOLUTIONS PVT. LTD. 217-HDD PHASE-3, KABIR NAGAR RING ROAD NO-2 RAIPUR (C.G.)

For ULTIMATE ENVIROLYTICAL SOLUTIONS PVT LTD

SUBHAJEET AICH ROY
(TECHNICAL MANAGER)
AUTHORIZED SIGNATORY

----------*End of the test report*----------

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

551

Ultimate
ENVIROLYTICAL SOLUTIONS PVT. LTD.

LAB 1: HDD-2[illegible]II- NEAR JP CHOWK, RING ROAD NO - 2,
KABIR NAGAR, RAIPUR, C.G. -492099
LAB 2: MIG 195, KUSHABHAU THACKERAY RESIDENCE, KABIR
NAGAR, RAIPUR, C.G. -492099
PH - 0771 - 4027777 | email - uespllab@gmail.com

Name & Address Of The Customer				
To, **CHIEF MUNICIPAL OFFICER** **MUNICIPAL COUNCIL** **KAWARDHA, DIST. - KABIRDHAM** **(C.G.)**		REPORT NO.	UESPL/TR/25-26/WAT/00071-A	
		LAB REF NO.	UESPL/25-26/WAT/00071	
		DATE OF RECEIPT	29/04/2025	
		DATE OF REPORT	05/05/2025	
		REPORT ISSUE DATE	05/05/2025	
		DATE OF ANALYSIS	START: 29/04/2025	END: 05/05/2025

SAMPLE DETAILS

CUSTOMER CONTACT NO.	94060 82120	CUSTOMER E-MAIL ID	nawghare.virendra27@gmail.com
SAMPLE COLLECTED BY	CUSTOMER	SAMPLING PLAN	NA
SAMPLING METHOD	NA	CUSTOMER REF. NO. & DATE	क्रमांक /92/न.पा.प./जल. शाखा /2025-26 कवर्धा, दिनांक 29/04/2025
CUSTOMER SAMPLE ID	1. STP INLET WATER 2. STP OUTLET WATER	SAMPLE TYPE	WASTE WATER
PACKING OF SAMPLE	PLASTIC BOTTLE (4 LTR. X 1) GLASS BOTTLE (1 LTR. X 1)	SAMPLE CONDITION AT RECEIPT	OK
OTHERS DETAILS	SEALED	QUANTITY RECEIVED	APPROX 5 LTR EACH

TEST REPORT

Discipline : Chemical
Group : Water
Sub Group : Waste Water

SR. NO.	PARAMETER	UNIT	METHOD OF TEST	RESULT	
				STP INLET	STP OUTLET
1	Total Oxygen Demand	mg/L	ASTM D6238-98(2017)	223.86	63.96
2	Temperature	°C	IS:3025:(Part-9):1984	25.6	25.2

Note: mg/lit.: milligram per liter, N.D.: Not Detected.

REMARKS: RESULTS ARE AS ABOVE

Terms & conditions

- *The use of the report for publication, arbitration or as legal dispute is forbidden.*
- *Test sample will be retained for 15 days after issue of test report unless otherwise agreed with customer.*
- *This is for information as the party has asked for above test(s) only.*

05/05/25

REVIEWED BY

ULTIMATE ENVIROLYTICAL SOLUTIONS PVT. LTD. PLOT NO-2, PHASE-3, KABIR NAGAR RING ROAD NO-2, RAIPUR (C.G.)

For ULTIMATE ENVIROLYTICAL SOLUTIONS PVT LTD

SUBHAJEET NATH ROY
(TECHNICAL MANAGER)
AUTHORIZED SIGNATORY

----------End of the test report----------

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

L&T Water and effluent treatment IC
NRANVP LAB ANALYSIS REPORT of 10 MLD Zone 02 STP
Month of MARCH-2025

Date	Inlet Flow MLD	TWR Outlet MLD	Power Consumption KW/day	Influent					Effluent						
				pH	Temp °c	BOD mg/L	COD mg/L	TSS mg/L	pH	Temp °c	BOD mg/L	COD mg/L	TSS mg/L	Turbidity NTU	Fecal Coliform
01-Mar-25	0.64	0.47	430	7.18	27.52	21	61	30	7.41	27.61	1.9	18	2.3	0.59	Not Detected
02-Mar-25	0.68	0	320	7.26	27.56	24	66	28	7.38	27.58	1.7	19	3.5	0.48	Not Detected
03-Mar-25	0.76	0.99	540	7.21	27.51	21	64	30	7.42	27.62	1.8	16	2.2	0.57	Not Detected
04-Mar-25	0.77	0	380	7.24	27.53	24	61	30	7.40	27.52	1.7	20	3.3	0.52	Not Detected
05-Mar-25	0.64	1.25	650	7.28	27.54	22	67	28	7.43	27.64	1.9	19	2.3	0.56	Not Detected
06-Mar-25	0.63	0	310	7.24	27.56	20	63	28	7.48	27.58	1.9	17	2.2	0.58	Not Detected
07-Mar-25	0.69	0.62	470	7.26	27.52	21	60	30	7.44	27.62	2.0	16	3.5	0.54	Not Detected
08-Mar-25	0.64	0.58	510	7.21	27.54	24	64	24	7.38	27.64	1.7	19	3.3	0.56	Not Detected
09-Mar-25	0.55	0	280	7.28	27.51	22	61	30	7.40	27.66	1.8	18	2.3	0.52	Not Detected
10-Mar-25	0.68	0.88	540	7.22	27.63	23	63	28	7.38	27.60	1.9	19	3.5	0.57	Not Detected
11-Mar-25	0.71	0.67	440	7.28	27.64	24	60	30	7.37	27.59	1.7	18	3.3	0.56	Not Detected
12-Mar-25	0.57	0	400	7.24	27.60	21	64	24	7.40	27.64	1.9	17	2.2	0.52	Not Detected
13-Mar-25	0.51	0.37	290	7.26	27.61	22	61	30	7.38	27.62	2.0	19	3.5	0.57	Not Detected
14-Mar-25	0.75	0	260	7.18	27.67	20	63	28	7.42	27.58	1.7	20	2.2	0.56	Not Detected
15-Mar-25	0.77	0	430	7.21	27.66	24	64	24	7.44	27.66	1.8	17	3.3	0.53	Not Detected
16-Mar-25	0.73	0.77	340	7.24	27.62	21	66	24	7.46	27.67	1.8	16	3.5	0.51	Not Detected
17-Mar-25	0.46	0	330	7.26	27.64	22	61	30	7.47	27.63	1.9	19	2.2	0.57	Not Detected
18-Mar-25	0.69	0.38	420	7.18	27.60	22	61	28	7.43	27.67	1.7	17	2.2	0.48	Not Detected
19-Mar-25	0.5	0	320	7.19	27.63	22	62	28	7.42	27.61	1.9	18	3.3	0.59	Not Detected
20-Mar-25	0.51	1.43	520	7.28	27.67	24	64	30	7.44	27.66	1.7	19	3.5	0.52	Not Detected
21-Mar-25	0.67	0.74	610	7.22	27.62	23	64	30	7.42	27.60	1.9	19	3.3	0.57	Not Detected
22-Mar-25	0.73	0	330	7.28	27.64	21	61	28	7.40	27.61	1.9	16	2.3	0.56	Not Detected
23-Mar-25	0.52	0.65	390	7.24	27.69	24	60	24	7.41	27.60	2.0	17	3.5	0.51	Not Detected
24-Mar-25	0.65	0.68	360	7.25	27.64	25	62	24	7.38	27.64	1.9	20	2.2	0.52	Not Detected
25-Mar-25	0.51	0	340	7.29	27.62	22	64	30	7.42	27.68	1.7	19	2.3	0.54	Not Detected
26-Mar-25	0.46	0	300	7.22	27.68	21	66	28	7.40	27.69	1.7	17	3.5	0.57	Not Detected
27-Mar-25	0.38	0	400	7.28	27.69	23	62	24	7.46	27.62	1.6	17	2.2	0.51	Not Detected
28-Mar-25	0.38	0	270	7.24	27.62	24	64	28	7.38	27.64	1.8	18	2.3	0.52	Not Detected
29-Mar-25	0.3	0	300	7.21	27.61	21	61	30	7.26	27.69	1.6	19	3.5	0.57	Not Detected

Plant In-charge

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

30-Mar-25	0.67	0	360	7.26	27.64	22	66	30	7.32	27.70	1.9	17	2.2	0.56	Not Detected
31-Mar-25	0.43	0	300	7.24	27.60	24	60	24	7.38	27.71	2.0	19	3.3	0.54	Not Detected
Total	**18.58**	**10.48**	**12140.00**	**224.43**	**855.81**	**694.00**	**1946.00**	**862.00**	**229.58**	**856.58**	**56.40**	**559.00**	**88.20**	**16.87**	
Average	**0.60**	**0.34**	**391.61**	**7.24**	**27.61**	**22.39**	**62.77**	**27.81**	**7.41**	**27.63**	**1.82**	**18.03**	**2.85**	**0.54**	

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

L&T Water and effluent treatment IC
NRANVP LAB ANALYSIS REPORT of 07 MLD Zone 03 STP
Month of MARCH-2025

Date	Inlet Flow MLD	TWR Outlet MLD	Power Consumption KW/day	Influent					Effluent						
				pH	Temp °c	BOD mg/L	COD mg/L	TSS mg/L	pH	Temp °c	BOD mg/L	COD mg/L	TSS mg/L	Turbidity NTU	Fecal Coliform
01-Mar-25	0.33	0	440	7.26	27.54	24	41	28	7.38	27.64	1.7	18	2.2	0.54	Not Detected
02-Mar-25	0.19	0	300	7.21	27.59	21	46	30	7.42	27.63	1.9	16	3.5	0.51	Not Detected
03-Mar-25	0.33	0.56	520	7.24	27.60	24	44	28	7.44	27.60	1.7	20	3.3	0.56	Not Detected
04-Mar-25	0.31	0.19	340	7.27	27.62	21	41	24	7.39	27.66	1.9	17	2.3	0.51	Not Detected
05-Mar-25	0.33	0.42	490	7.23	27.63	24	44	28	7.41	27.62	1.9	19	3.5	0.56	Not Detected
06-Mar-25	0.3	0.59	530	7.22	27.60	22	46	30	7.42	27.68	1.8	20	2.2	0.54	Not Detected
07-Mar-25	0.31	0.38	360	7.26	27.62	21	43	30	7.46	27.64	1.9	20	2.3	0.51	Not Detected
08-Mar-25	0.28	0.18	390	7.28	27.61	20	46	28	7.41	27.61	1.7	17	3.5	0.56	Not Detected
09-Mar-25	0.24	0	280	7.24	27.66	22	41	24	7.47	27.67	1.8	16	3.3	0.51	Not Detected
10-Mar-25	0.3	0	390	7.18	27.64	24	44	24	7.42	27.66	1.9	18	2.2	0.56	Not Detected
11-Mar-25	0.32	0.25	450	7.22	27.64	23	41	28	7.42	27.64	1.8	19	3.5	0.57	Not Detected
12-Mar-25	0.32	0	350	7.24	27.63	20	40	30	7.47	27.62	1.7	17	3.3	0.52	Not Detected
13-Mar-25	0.32	0.35	480	7.18	27.64	22	41	30	7.48	27.62	1.7	17	2.3	0.56	Not Detected
14-Mar-25	0.19	0	230	7.24	27.67	20	44	28	7.50	27.61	1.9	20	3.5	0.54	Not Detected
15-Mar-25	0.31	0.46	360	7.26	27.61	24	43	24	7.45	27.64	1.7	16	2.2	0.57	Not Detected
16-Mar-25	0.18	0	330	7.22	27.64	21	41	28	7.46	27.65	1.6	17	2.2	0.54	Not Detected
17-Mar-25	0.32	0	390	7.18	27.67	24	43	28	7.48	27.08	1.9	17	2.3	0.56	Not Detected
18-Mar-25	0.3	0.39	460	7.26	27.69	24	40	30	7.50	27.69	1.7	19	3.5	0.51	Not Detected
19-Mar-25	0.3	0.45	530	7.28	27.68	21	43	24	7.41	27.68	1.9	16	2.2	0.54	Not Detected
20-Mar-25	0.34	0.31	450	7.18	27.62	23	44	30	7.48	27.62	2.0	16	3.5	0.54	Not Detected
21-Mar-25	0.3	0	390	7.26	27.64	24	46	30	7.46	27.66	1.6	19	3.3	0.57	Not Detected
22-Mar-25	0.32	0.44	520	7.24	27.61	20	42	28	7.43	27.67	1.7	17	2.3	0.58	Not Detected
23-Mar-25	0.25	0	320	7.26	27.68	24	43	24	7.50	27.68	1.8	20	3.5	0.51	Not Detected
24-Mar-25	0.34	0.39	400	7.24	27.64	21	40	30	7.44	27.62	1.9	19	3.3	0.54	Not Detected
25-Mar-25	0.32	0.35	480	7.20	27.62	24	42	30	7.46	27.66	1.7	16	2.2	0.56	Not Detected
26-Mar-25	0.35	0	400	7.24	27.68	21	41	24	7.42	27.65	1.7	17	3.3	0.57	Not Detected
27-Mar-25	0.34	0.57	560	7.22	27.62	23	40	30	7.43	27.64	1.9	20	3.3	0.52	Not Detected
28-Mar-25	0.31	0.35	500	7.28	27.69	24	41	30	7.38	27.64	1.8	16	2.3	0.57	Not Detected
29-Mar-25	0.49	0	400	7.26	27.66	22	43	24	7.36	27.63	1.7	19	3.5	0.52	Not Detected
30-Mar-25	0.18	0.57	350	7.24	27.68	21	42	28	7.40	27.55	1.9	17	2.3	0.51	Not Detected
31-Mar-25	0.29	0.32	420	7.29	27.62	24	46	30	7.41	27.51	1.7	19	3.3	0.54	Not Detected
Total	**9.31**	**7.52**	**12810.00**	**224.38**	**856.74**	**693.00**	**1322.00**	**862.00**	**230.56**	**856.17**	**55.50**	**554.00**	**89.40**	**16.80**	
Average	**0.30**	**0.24**	**413.23**	**7.24**	**27.64**	**22.35**	**42.65**	**27.81**	**7.44**	**27.62**	**1.79**	**17.87**	**2.88**	**0.54**	

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

Sensitivity : L&T Construction Internal Use Only

Plant In-charge

BECQUEREL INDUSTRIES PVT. LTD.
Testing & Calibration Laboratory

FORMAT NO. : BIPL/QSFM/7.8/81

TEST REPORT

Name Of Customer	**M/s. Enviro Infra Engineers Ltd.**	Page No.	01 Of 02
Address Of Customer	NRDA STP-4, Nava Raipur (C.G)	Report No.	BIPL/1373/25
Name Of Agency	Nil	Report Date.	10.04.2025
Name Of Project	Nil	Customer Ref. No.	Nil
Sample Description	**Waste Water Sample - 01** **Source : STP Inlet Sample**	BIPL Ref. No.	SRAF/1373/25 Dtd. 10.04.2025
No. Of Samples	01 No.	Sampling by	Customer
Dt. Of Sample Received	04.04.2025	Name Of Test	Microbial Analysis
Dt. Of Test Conducted	From 05.04.2025 to 10.04.2025	Test Method	as given below
Environmental Condition	Maitained as per the requirements of the samples & the test Methods.	Location	Microbiology Section
Discipline	Biological	Group	Pollution & Environment

The result of the test conducted on received samples are as follows.

Sr. No.	Name Of Test	Test Method	Unit	Result
1	Faecal Coliform	IS 1622:1981	MPN /100 ml	140

Remarks : 1) Sample received in polyethylene bottle in sealed condition at ambient temperature.

Reviewed by
Mr. Shantanu Dahake
Dy. Tech. Manager

BECQUEREL INDUSTRIES PVT. LTD.

For, Becquerel Industries Pvt. Ltd.
Miss. Tanushree Zade
(T.M.) Authorized Signatory

CONDITIONS :
1) The results relate only to the items tested / Calibrated
2) The use of report for arbitration, publicity and evidence in legal dispute is forbidden except with prior written consent of B.I.P.L. Test Lab.
3) All disputes are subject to Nagpur jurisdiction & Any correction to this report invalidates this report.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

TEST REPORT

Name Of Customer	**M/s. Enviro Infra Engineers Ltd.**	Page No.	02 Of 02
Address Of Customer	NRDA STP-4, Nava Raipur (C.G)	Report No.	BIPL/1373/25
Name Of Agency	Nil	Report Date.	10.04.2025
Name Of Project	Nil	Customer Ref. No.	Nil
Sample Description	**Waste Water Sample - 02** **Source : STP Outlet Sample**	BIPL Ref. No.	SRAF/1373/25 Dtd. 10.04.2025
No. Of Samples	01 No.	Sampling by	Customer
Dt. Of Sample Received	04.04.2025	Name Of Test	Microbial Analysis
Dt. Of Test Conducted	From 05.04.2025 to 10.04.2025	Test Method	as given below
Environmental Condition	Maitained as per the requirements of the samples & the test Methods.	Location	Microbiology Section
Discipline	Biological	Group	Pollution & Environment

The result of the test conducted on received samples are as follows.

Sr. No.	Name Of Test	Test Method	Unit	Result
1	Faecal Coliform	IS 1622:1981	MPN /100 ml	21

Remarks : 1) Sample received in polyethylene bottle in sealed condition at ambient temperature.

Reviewed by

Mr. Shantanu Dahake
Dy. Tech. Manager

BECQUEREL INDUSTRIES PVT. LTD.

For, Becquerel Industries Pvt. Ltd.

Miss. Tanushree Zade
(T.M.) Authorized Signatory

.....End Of Report.....

CONDITIONS :
1) The results relate only to the items tested / Calibrated
2) The use of report for arbitration, publicity and evidence in legal dispute is forbidden except with prior written consent of B.I.P.L. Test Lab.
3) All disputes are subject to Nagpur jurisdiction & Any correction to this report invalidates this report.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

L&T Water and effluent treatment IC
NRANVP LAB ANALYSIS REPORT of 10 MLD Zone 01 STP
Month of MARCH -2025

Date	Inlet Flow MLD	TWR Outlet MLD	Power Consumption KW/da	Influent					Effluent						
				pH	Temp °c	BOD mg/L	COD mg/L	TSS mg/L	pH	Temp °c	BOD mg/L	COD mg/L	TSS mg/L	Turbidity NTU	Fecal Coliform
01-Mar-24	0.17	0.16	90	7.42	27.35	12	28	20	7.42	27.36	0.9	10	2.2	0.48	Not Detected
02-Mar-24	0.19	0.18	90	7.48	27.37	14	30	16	7.49	27.38	1.1	12	2.3	0.60	Not Detected
03-Mar-24	0.15	0.14	80	7.49	27.36	12	28	17	7.50	27.38	0.7	11	2.2	0.58	Not Detected
04-Mar-24	0.17	0.16	110	7.43	27.39	10	29	19	7.44	27.39	0.8	11	2.0	0.47	Not Detected
05-Mar-24	0.19	0.17	70	7.51	27.40	12	31	18	7.53	27.42	0.7	10	2.2	0.60	Not Detected
06-Mar-24	0.18	0.17	90	7.47	27.41	10	30	18	7.49	27.43	0.8	12	2.2	0.58	Not Detected
07-Mar-24	0.20	0.18	110	7.42	27.45	14	27	17	7.43	27.46	0.9	11	2.3	0.57	Not Detected
08-Mar-24	0.17	0.16	80	7.52	27.50	12	29	19	7.52	27.52	0.7	10	3.0	0.47	Not Detected
09-Mar-24	0.18	0.17	100	7.46	27.51	12	30	20	7.48	27.53	1.2	10	2.1	0.62	Not Detected
10-Mar-24	0.19	0.17	80	7.46	27.50	11	28	18	7.49	27.52	1.0	10	2.2	0.47	Not Detected
11-Mar-24	0.20	0.19	110	7.53	27.49	10	29	19	7.55	27.50	1.1	12	2.3	0.49	Not Detected
12-Mar-24	0.18	0.17	90	7.50	27.48	12	28	20	7.52	27.49	0.9	11	3.0	0.62	Not Detected
13-Mar-24	0.16	0.15	100	7.45	27.48	14	31	17	7.46	27.49	0.7	10	2.3	0.58	Not Detected
14-Mar-24	0.18	0.16	110	7.48	27.52	10	29	18	7.49	27.53	1.2	12	2.2	0.60	Not Detected
15-Mar-24	0.15	0.15	80	7.44	27.49	12	28	19	7.44	27.50	1.0	11	3.0	0.61	Not Detected
16-Mar-24	0.17	0.16	70	7.47	27.58	12	27	20	7.48	27.60	0.9	10	2.2	0.58	Not Detected
17-Mar-24	0.18	0.16	100	7.49	27.51	14	30	17	7.50	27.53	0.8	11	2.3	0.55	Not Detected
18-Mar-24	0.19	0.18	90	7.50	27.60	14	30	21	7.51	27.63	1.2	12	2.3	0.52	Not Detected
19-Mar-24	0.18	0.17	100	7.42	27.59	10	28	16	7.43	27.60	1.1	11	2.2	0.48	Not Detected
20-Mar-24	0.20	0.18	90	7.43	27.62	10	29	18	7.43	27.63	0.8	10	2.0	0.62	Not Detected
21-Mar-24	0.16	0.14	80	7.46	27.57	14	27	17	7.47	27.57	1.2	12	2.2	0.47	Not Detected
22-Mar-24	0.16	0.15	110	7.50	27.61	12	30	15	7.52	27.61	1.0	10	3.0	0.53	Not Detected
23-Mar-24	0.19	0.18	90	7.41	27.63	10	28	21	7.43	27.64	1.1	12	2.2	0.61	Not Detected
24-Mar-24	0.20	0.19	80	7.40	27.57	12	27	18	7.41	27.58	1.0	12	2.2	0.51	Not Detected
25-Mar-24	0.16	0.15	100	7.51	27.59	14	30	17	7.53	27.60	0.9	12	2.3	0.58	Not Detected
26-Mar-24	0.15	0.15	110	7.53	27.60	12	27	19	7.55	27.62	0.8	11	2.3	0.57	Not Detected
27-Mar-24	0.19	0.18	90	7.48	27.64	10	31	20	7.50	27.65	1.0	10	2.0	0.64	Not Detected
28-Mar-24	0.18	0.16	80	7.52	27.58	18	31	10	7.53	27.59	2.1	10	1.1	0.49	Not Detected
29-Mar-24	0.17	0.16	90	7.46	27.59	19	32	14	7.48	27.62	3.0	11	1.4	0.50	Not Detected
30-Mar-24	0.19	0.18	100	7.49	27.63	17	30	10	7.50	27.64	3.1	12	0.9	0.60	Not Detected
31-Mar-24	0.15	0.15	80	7.41	27.63	10	28	21	7.43	27.64	1.1	12	2.2	0.61	Not Detected
Total	**5.48**	**5.12**	**2850.00**	**231.54**	**853.24**	**385.00**	**900.00**	**549.00**	**231.95**	**853.65**	**34.80**	**341.00**	**68.30**	**17.20**	
Average	**0.18**	**0.17**	**91.94**	**7.47**	**27.52**	**12.42**	**29.03**	**17.71**	**7.48**	**27.54**	**1.12**	**11.00**	**2.20**	**0.55**	

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

Sensitivity: L&T Construction Internal Use

राष्ट्रिय प्रौद्योगिकी संस्थान रायपुर
(राष्ट्रिय महत्व का संस्थान)

National Institute of Technology Raipur
(An Institution of National Importance)

Testing and Consultancy Cell - Department of Civil Engineering

No. NITRR/Civil/Testing/ 2024/.....153..

Raipur, Dated:...25.06.24.....

To,

M/s SINDHU CONSTRUCTIONS
30 MLD STP, SAIL, BSP, Sec.-5
Near JP Cement Square, Bhilai
Dist.- Durg, Chhattisgarh

Subject: Regarding water testing of influent & effluent sewage water of 30 MLD Sewage Treatment Plant, Sail, Bhilai Steel Plant, Bhilai, Award no- CC-W/PO-4270014927water Mgt-Opr/OT/4108/dtd 29/12/2023.

Ref.: Letter No.- 30MLDSTP/01 Dated-18.06.2024
Tax invoice no- NITRR/ T&C/ 4457 Dated- 20.06.2024

TEST RESULTS (TEST NO. 81/T-1/AVA/24)

Testing of wastewater

S. No.	Name of Test	Results	
	A	**Inlet**	**Outlet**
1.	pH Value (at 25°C)	7.2	7.4
2.	BOD_3 (mg/L)	33.0	3.0
3.	COD (mg/L)	144.0	16.0
4.	Total Suspended Solids (mg/L)	72.0	2.0
5.	Total Phosphorus (mg/L)	9.2	0.08
6.	Total Hardness (mg/L as $CaCO_3$)	140.0	64.0
7.	TKN (mg/L)	14.0	1.4
8.	Turbidity (NTU)	11.3	1.1
9.	E-Coli	85870	Not detected
10.	Residual Chlorine	--	3.2
	B. Recycle Parameter		
1.	BOD_3 (mg/L)	17.5	
2.	COD (mg/L)	71.0	
3.	Total Suspended Solids (mg/L)	56.0	
	C. Sludge Drying Bed		
1.	Total Suspended Solids (mg/L)	32.0	
	D. Aeration Tank		
1.	MLSS (mg/L)	1040.0	
2.	Total Suspended Solids (mg/L)	33.8	

Special Remarks: The wastewater samples were collected from the STP site by NIT Raipur. The results are for the wastewater samples collected. The various parameters have been analysed according to the relevant reference methods as per the Standard Method published by APHA (23rd Edition).

25/6/24.

(Dr. A. V. Ahirwar)
Associate Professor,
Department of Civil Engg.

SGS Reviewed
Name: Sanjay Tiwari
Date & Sign.:
SGS India Pvt. Ltd., Nagpur
The SGS Stamp and Signature merely represents receipt of the document and SGS makes no representations as to the accuracy, adequacy and / or completeness of third party test / laboratory results issued via this certificate.

Forwarded by:
Head of Department
Department of Civil Engineering

G.E. ROAD, RAIPUR (Chhattisgarh) 492 010
0771-2270336; 2255920 (Dept); &: 2255261; URL: www.nitrr.ac.in

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

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30 MLD SEWAGE TREATMENT PLANT

LAB ANALYSIS REPORT,MAY-2025

S.N.	DATE	pH		TURBIDITY		BOD3(days)		HARDNESS		TKN		E.COLI	PHOSPHATE		TSS		R.CHLORINE
		INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	INLET	OUTLET	OUTLET	INLET	OUTLET	INLET	OUTLET	OUTLET
1	1-May-25	"Due to a major leakage in the main delivery line of raw sewage,the inlet was completely halted".															
2	2-May-25																
3	3-May-25																
4	4-May-25																
5	5-May-25																
6	6-May-25																
7	7-May-25																
8	8-May-25	7.1	7.5	21.9	3.6	28.5	2.4	162	70	3.68	0.66	NIL	0.289	0.077	44.2	2.8	2.9
9	9-May-25	7.2	7.6	18.9	2.8	31	3	160	66	3.66	0.64	NIL	0.271	0.064	38.8	2.8	3.1
10	10-May-25	7.2	7.6	16.7	2.8	29	2.8	162	68	3.68	0.66	NIL	0.263	0.055	34.4	2.6	3.9
11	11-May-25	7.2	7.6	15.6	2.6	28	2.6	160	64	3.64	0.62	NIL	0.257	0.061	32.6	2.6	3.3
12	12-May-25	7.2	7.6	15.4	2.6	27	2.4	160	66	3.6	0.6	NIL	0.261	0.063	32.4	2.4	3.1
13	13-May-25	7.2	7.6	12	3	27	2.6	155	60	3.62	0.62	NIL	0.262	0.059	26.2	2.6	3.1
14	14-May-25	7.3	7.7	13.2	2.6	28	3	150	60	3.64	0.64	NIL	0.264	0.071	28.8	2.6	3.9
15	15-May-25	7.2	7.6	13.9	2.4	28.5	2.6	150	58	3.68	0.66	NIL	0.275	0.081	28.4	2.8	3.5
16	16-May-25	7.2	7.6	14.1	2.3	27.5	2.4	146	56	3.66	0.62	NIL	0.255	0.057	30.2	2.8	3.5
17	17-May-25	7.2	7.6	14.3	2.4	28	2.6	148	58	3.64	0.62	NIL	0.267	0.069	30.6	2.8	3.9
18	18-May-25	7.2	7.6	13.7	2.6	29.5	2.8	150	60	3.62	0.48	NIL	0.279	0.083	28.2	2.4	4
19	19-May-25	7.2	7.6	13.9	2.8	28	2.4	146	58	3.62	0.46	NIL	0.282	0.078	28.8	2.8	3.9
20	20-May-25	7.2	7.6	10.6	1.8	27	2.8	152	60	3.66	0.62	NIL	0.257	0.062	22.4	2.2	3.3
21	21-May-25	7.1	7.5	13.3	2.2	26.5	2.4	154	62	3.48	0.44	NIL	0.269	0.073	28.4	2.6	3.9
22	22-May-25	7.2	7.6	13.9	2.6	27	2.6	150	60	3.48	0.46	NIL	0.273	0.066	30.2	2.6	3.3
23	23-May-25	7.2	7.6	14.7	2.6	29	3	154	62	3.42	0.44	NIL	0.281	0.075	30.4	2.8	3.9
24	24-May-25	7.2	7.6	17.1	2.8	26	2.2	156	64	3.66	0.62	NIL	0.261	0.053	36.2	2.6	3.5
25	25-May-25	7.2	7.6	13.3	2.6	28.5	2.8	152	60	3.48	0.42	NIL	0.262	0.065	28.8	2.2	3.5
26	26-May-25	7.1	7.5	14.4	2.4	28	2.4	154	62	3.62	0.46	NIL	0.274	0.071	30.4	2.4	3.9
27	27-May-25	7.2	7.6	14.7	2.9	27	2.6	154	64	3.68	0.66	NIL	0.283	0.079	30.8	2.8	3.3
28	28-May-25	7.2	7.6	12.1	1.3	29	2.8	158	66	3.66	0.64	NIL	0.265	0.059	26.2	2.2	3.3
29	29-May-25	7.2	7.6	13.3	2.7	28.5	2.4	160	68	3.62	0.62	NIL	0.257	0.063	28.4	2.6	4
30	30-May-25	7.1	7.5	12.9	1.8	27.5	2.4	162	68	3.6	0.62	NIL	0.265	0.072	26.6	2.4	3.9
31	31-May-25	7.2	7.6	13.9	2.9	29.5	2.8	166	70	3.66	0.64	NIL	0.279	0.083	28.4	2.6	3.9

नोडल अधिकारी
नगर पालिक निगम
भिलाई

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

Operational STPs in ULBs of Chhattisgarh



Nimora STP: 90 MLD



Kara STP: 35 MLD



Chandandih: 75 MLD

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur



Bhatagaon STP : 06 MLD



Domuhani : 54 MLD



Chilhati : 17 MLD

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur



Naya Raipur Zone 2 STP : 10 MLD



Naya Raipur Zone 3 STP: 07 MLD



Naya Raipur Zone 4 STP: 10 MLD

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur



Naya Raipur Sector 19 STP : 1.2 MLD



Raigarh Banjipali STP: 25 MLD



Raigarh Bade Atarmoda STP: 07 MLD

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur



Rajnandgaon STP: 25 MLD



Jagdalpur STP: 6.2 MLD



Dhamtari STP: 19.6 MLD

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur



Kawardha STP: 2.1 MLD



Nawapara STP: 2.1 MLD



Rajim STP: 2.8 MLD

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur



Kanker STP: 7.7 MLD



Simga STP: 2.8 MLD

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur



BSP-Bhilai STP: 2.1 MLD



JSP-Kirodimal Nagar STP: 2.8 MLD

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

Under Construction STPs in ULBS of Chhattisgarh



Champa STP : 5.3 MLD



Bilaspur, Koni C STP :6.0 MLD

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur



Bilaspur, Mangla B STP :10 MLD



Bilaspur, Mangla D STP :06 MLD

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

कार्यालय, नगरपालिकनिगम, भिलाई

क्रमांक /28 / ज0प्र0 / न0नि0 / 2025 भिलाई, दिनांक 23 / 06 / 2025

M/s. HNB Engineers Private Limited,
Henabh Centre, 1326 Shukrawar Peth,
Off. Bajirao Road,
Pune - 411002.
Email :

Subject : Letter of acceptance for "**Construction, Testing, Commissioning of all the Components of Bhilai Sewage Master Plan including 15 Years Operation and Maintenance of Entire System**" under AMRUT Mission 2.0 including Trial Run and Defect Liability Period.

Ref. :
1. System Tender No. 165445(3rdCall), Dated : 04.03.2025
2. Order No. 9/Suda/Amrut2.0/2025/1679 Nava Raipur, Atal Nagar Dated : 16.06.2025.

This is to notify that **your Technical and Financial Bid** submitted on dated 19.03.2025 pursuant to tender for "Construction, Testing, Commissioning of all the Components of Bhilai Sewage Master Plan including 15 Years Operation and Maintenance of Entire System including replacement & warranty of all components of 1No of STP of capacity 150 MLD along with septage treatment based on SBR technology"under AMRUT 2.0 including Trial Run and 12 Months Defect Liability Period vide NIT No. 464/NN/Water Supply, Dated : 04.03.2025 and System Tender No. 165445 for the Total Contract Price of **Rs. 189,57,00,000.00 (Rupees One Hundred Eighty Nine Crore and Fifty Seven Lakhs Only)**is hereby accepted by Municipal Corporation,Bhilai.

The breakup of contact price as per the **BID (Form-F)** submitted by you is as follows :

1. **Cost of Construction / Execution** including successful 3 (three) months trial run and 12 (twelve) months Defect Liability Period is **Rs. 145,02,00,000.00** (RupeesOne Hundred Forty Five Crore and Two Lakhs Only).

2. **Cost of 15 years Operation & Maintenance (O&M)** including replacement and warranty for whole scheme is **Rs. 44,55,00,000.00** (Rupees Forty Four Crore and Fifty Five Lakhs Only).

You are hereby requested to submit the following, within 15 days of the issues of this letter of acceptance

1. Provide the requisite performance security in accordance with the provision of ClauseNo. 4, Page No. 33 of the special condition of contract for an amount of 5% of the accepted cost that is Rs. 7,25,10,000.00 (Rupees Seven Crore Twenty Five Lakhs Ten Thousand Only) in the form of Bank Guarantee issued by any

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

Nationalized Schedule Bank, valid for the period up to 3 (three) months beyond the completion of defect liability period / ExtendedDefect Liability i.e. upto **31.12.2028.**

2. Performance Security from Technology provider for an amount of **Rs. 10,00,000.00 (Rupees Ten Lakhs Only)** in the form of Bank Guarantee issued by any Nationalized Schedule Bank, valid for the period up to 3 (three) months beyond the completion of defect liability period / Extended Defect Liability i.e. upto **31.12.2028.**

3. Performance Security for Operation and Maintenance for 15 year in the form of Bank Guarantee shall be submitted by the contractor 2 (two) months prior to the commencement of 15 years O&MServices at 5% of accepted O&M cost that is **Rs. 2,22,75,000.00** (RupeesTwo Crore Twenty Two Lakhs Seventy Five Thousand Only).

4. Earnest Money deposit **(EMD)** in the form of FDR with modified validity of 5 years as per ClauseNo. 6.2, Page No.505of NIT.

5. You are also required to send your **Duly Authorised Representative** with the proof of due authorisation in the form of Power of Attorney or a board resolution, CG PWD Registration, PAN Card, GST certificate etc. to execute the Contract Agreement on Non-Judicial Stamp Paper (Amounting **Rs. 500**) and meet with the undersigned at the address provided during normal office hour on any working day to sign the Agreement.

Commissioner,
Bhilai Municipal Corporation,
Bhilai

क्रमांक/29/जे०ए०/स० नि०/2025 भिलाई, दिनांक 23/06/2025

Copy to : 29 Date 23/06/2025

1. Secretary Urban Administration and Development Department, Atal Nagar Naya Raipur for kind information please.
2. Mission Director, Mission Amrut 2.0, SUDA, Atal Nagar, Naya Raipur for kind information please.
3. EE/ AE/ Sub-Engineer, Municipal Corporation, Bhilai
4. Team Leader PMU, Mission Amrut 2.0.

Commissioner,
Bhilai Municipal Corporation,
Bhilai

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

OFFICE OF THE MUNICIPAL CORPORATION KORBA (C.G)

Water Supply: Municipal Corporation Korba (Chhattisgarh)
Head Office: 221288, 222672 Fax: 07759-221929, P.B.No. : 12 Pin Code: 495677
Website: www.korbamunicipal.in. Email: mck.watersupply@gmail.com

File No.8098 / Const. W.S./2025/ 4902

Date : 19-06-2025
23/6/25

To

M/s. Enviro Infra Engineers Limited,
Unit No. 201, Second Floor,
R.G. Metro Arcade, Sector – 11,
Rohini, Delhi – 110085.
Email : ho@eiepl.in

Subject : Letter of acceptance for "**Construction, Testing, Commissioning of all the Components of KorbaSewageMaster Plan including 15 Years Operation and Maintenance of Entire System**" under AMRUT Mission 2.0 including Trial Run and Defect Liability Period.

Ref. :
1. System Tender No. 161753(1st Call), Dated : 26.11.2024
2. Order No. /Suda/Amrut2.0/2025/ Nava Raipur, Atal Nagar Dated : 16.06.2025.

This is to notify that **your Technical and Financial Bid** submitted on dated 14.01.2025 pursuant to tender for "Construction, Testing, Commissioning of all the Components of Korba Sewage Master Plan including 15 Years Operation and Maintenance of Entire System including replacement & warranty of all components of 1No. of STP of capacity 33 MLD along with septage treatment based on SBR technologyincluding designing, Providing lowering laying and jointing RCC interceptor sewer of required diameter and length"under AMRUT 2.0 including Trial Run and 12 Months Defect Liability Period vide NIT No. 8098/W.S, Dated : 26.11.2024 and System Tender No. 161753 for the Total Contract Price of **Rs. 99,40,00,000.00 (Rupees Ninety Nine Crore and Forty Lakhs Only)**is hereby accepted by CommissionerMunicipal Corporation,Korba.

The breakup of contact price as per the **BID (Form-F)** submitted by you is as follows :

1. **Cost of Construction / Execution** including successful 3 (three) months trial run and 12 (twelve) months Defect Liability Period is **Rs. 88,40,00,000.00** (RupeesEighty Eight Crore andForty Lakhs Only).

2. **Cost of 15 years Operation &Maintenance (O&M)** including replacement and warranty for whole scheme is **Rs.11,00,00,000.00** (Rupees Eleven Crore Only).

you are hereby requested to submit the following, within 15 days of the issue of this letter of acceptance

1. Provide the requisite performance security in accordance with the provision of ClauseNo. 4, Page No. 31 of the special condition of contract for an amount of 5% of the accepted cost that is **Rs. 4,42,00,000.00** (Rupees Four Crore and Forty Two Lakhs Only) in the form of Bank Guarantee issued by any Nationalized Schedule Bank, valid for the period up to 3 (three) months beyond the completion of defect liability period / ExtendedDefect Liability i.e. upto**31.12.2028.**

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

2. Performance Security from Technology provider for an amount of **Rs. 10,00,000.00** (Rupees Ten Lakhs Only) in the form of Bank Guarantee issued by any Nationalized Schedule Bank, valid for the period up to 3 (three) months beyond the completion of defect liability period / Extended Defect Liability i.e. upto **31.12.2028.**

3. Performance Security for Operation and Maintenance for 15 years in the form of Bank Guarantee shall be submitted by the Bidder / Contractor 2 (two) months prior to the commencement of 15 years O&MServices at 5% of accepted O&M cost that is **Rs. 55,00,000.00** (RupeesFifty FiveLakhs Only).

4. As per provision of clause No. 1 of Annexure H (Amended), **Additional Performance Security (towards seriously unbalance difference in O&M by minus 55.46% from PAC Cost)** in the form of Bank Guarantee shall be submitted by the Bidder / Contractor at 100% of difference (55.46% minus 50% = 5.46%, i.e. 5.46% of Rs. 24.7 Crore) O&M PAC / Estimated cost that is **Rs. 1,35,00,000.00** (Rupees One Crore Thirty Five Lakhs Only).

5. Earnest Money deposit **(EMD)** in the form of FDR with modified validity of 5 years as per ClauseNo. 6.2, Page No.508of NIT.

6. You are also required to send your **Duly Authorised Representative** with the proof of due authorisation in the form of Power of Attorney or a board resolution, CG PWD Registration, PAN Card, GST certificate etc. to execute the Contract Agreement on Non-Judicial Stamp Paper (Amounting **Rs. 500**) and meet with the undersigned at the address provided during normal office hour on any working day to sign the Agreement.

COMMISSIONER
Municipal Corporation
Distt. - KORBA (C.G.)

Commissioner,
Korba Municipal Corporation,
Korba (C.G.)

File No.8098 / Const. W.S./2025/

Date :.....

Copy to :

1. Secretary Urban Administration and Development Department, Atal Nagar Naya Raipur for kind information please.
2. Mission Director, Mission Amrut 2.0, SUDA, Atal Nagar, Naya Raipur for kind information please.
3. EE/ AE/ Sub-Engineer, Municipal Corporation,Korba
4. Team Leader PMU, MissionAmrut 2.0.

Commissioner,
Korba Municipal Corporation,
Korba (C.G.).

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

OFFICE OF THE MUNICIPAL CORPORATION, AMBIKAPUR
DISTT. - SURGUJA (C.G.)

F.No./1171/STP/AMC/..... Ambikapur Dated 19/06/2025

To

M/s. Enviro Infra Engineers Limited,
Unit No. 201, Second Floor,
R.G. Metro Arcade, Sector – 11,
Rohini, Delhi – 110085.
Email : ho@eiepl.in

Subject : Letter of acceptance for "**Construction, Testing, Commissioning of all the Components of Ambikapur Sewage Master Plan including 15 Years Operation and Maintenance of Entire System**" under AMRUT Mission 2.0 including Trial Run and Defect Liability Period.

Ref. :
1. System Tender No. 162050 (1st Call), Dated : 29.11.2024
2. Order No. 1681/Suda/Amrut2.0/2025/ Nava Raipur, Atal Nagar Dated : 16.06.2025.

This is to notify that **your Technical and Financial Bid** submitted on dated 20.01.2025 pursuant to tender for "Construction, Testing, Commissioning of all the Components of Ambikapur Sewage Master Plan including 15 Years Operation and Maintenance of Entire System including replacement & warranty of all components of 3 no of STP's of capacity 16, 14 and 2 MLD each along with septage treatment based on SBR technology" under AMRUT 2.0 including Trial Run and 12 Months Defect Liability Period vide NIT No. 43, Dated : 29.11.2024 and System Tender No. 162050 for the Total Contract Price of **Rs. 99,40,00,000.00 (Rupees Ninety Nine Crore and Forty Lakhs Only)** is hereby accepted by Commissioner Municipal Corporation, Ambikapur.

The breakup of contact price as per the **BID (Form-F)** submitted by you is as follows :

1. **Cost of Construction / Execution** including successful 3 (three) months trial run and 12 (twelve) months Defect Liability Period is **Rs. 60,40,00,000.00** (Rupees Sixty Crore and Forty Lakhs Only).

2. **Cost of 15 years Operation & Maintenance (O&M)** including replacement and warranty for whole scheme is **Rs. 39,00,00,000.00** (Rupees Thirty Nine Crore Only).

you are hereby requested to submit the following, within 15 days of the issue of this letter of acceptance

1. Provide the requisite performance security in accordance with the provision of Clause No. 4, Page No. 31 of the special condition of contract for an amount of 5% of the accepted cost that is **Rs. 3,02,00,000.00** (Rupees Three Crore and Two Lakhs Only) in the form of Bank Guarantee issued by any Nationalized Schedule Bank, valid for the period up to 3 (three) months beyond the completion of defect liability period / Extended Defect Liability i.e. upto **31.12.2028.**

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

2. Performance Security from Technology provider for an amount of **Rs. 10,00,000.00** (Rupees Ten Lakhs Only) in the form of Bank Guarantee issued by any Nationalized Schedule Bank, valid for the period up to 3 (three) months beyond the completion of defect liability period / Extended Defect Liability i.e. upto **31.12.2028.**

3. Performance Security for Operation and Maintenance for 15 years in the form of Bank Guarantee shall be submitted by the Bidder / Contractor 2 (two) months prior to the commencement of 15 years O&M Services at 5% of accepted O&M cost that is **Rs. 1,95,00,000.00** (Rupees One Crore and Ninety Five Lakhs Only).

4. Earnest Money deposit **(EMD)** in the form of FDR with modified validity of 5 years as per Clause No. 6.2, Page No. 508 of NIT.

5. You are also required to send your **Duly Authorised Representative** with the proof of due authorisation in the form of Power of Attorney or a board resolution, CG PWD Registration, PAN Card, GST certificate etc. to execute the Contract Agreement on Non-Judicial Stamp Paper (Amounting **Rs. 500**) and meet with the undersigned at the address provided during normal office hour on any working day to sign the Agreement.

19/6/25

Commissioner,
Municipal Corporation,
Ambikapur

Endt.No./1172/STP/AMC/..... Ambikapur Dated 19/06/2025

Copy to :

1. Secretary Urban Administration and Development Department, Atal Nagar Naya Raipur for kind information please.
2. Mission Director, Mission Amrut 2.0, SUDA, Atal Nagar, Naya Raipur for kind information please.
3. EE/ AE/ Sub-Engineer, Municipal Corporation, Ambikapur
4. Team Leader PMU, Mission Amrut 2.0.

19/6/25

Commissioner,
Municipal Corporation,
Ambikapur

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

OFFICE OF THE MUNICIPAL CORPORATION, RAJNANDGAON (C.G.)

Ref. No. 475 /Amrut2.0/2025-26 Date : 19 -06-2025

M/s. Enviro Infra Engineers Limited,
Unit No. 201, Second Floor,
R.G. Metro Arcade, Sector – 11,
Rohini, Delhi – 110085.
Email : ho@eiepl.in

Subject : Letter of acceptance for "**Construction, Testing, Commissioning of all the Components of RajnandgaonSewageMaster Plan including 15 Years Operation and Maintenance of Entire System**" under AMRUT Mission 2.0 including Trial Run and Defect Liability Period.

Ref. :
1. System Tender No. 162316 (1st Call), Dated : 02.12.2024
2. Order No. 9 /Suda/Amrut2.0/2025/1683 Nava Raipur, Atal Nagar Dated : 16.06.2025.

This is to notify that **your Technical and Financial Bid** submitted on dated 14.01.2025 pursuant to tender for "Construction, Testing, Commissioning of all the Components of Rajnandgaon Sewage Master Plan including 15 Years Operation and Maintenance of Entire System including replacement & warranty of all components of 2 no of STP's of capacity 15 and 26 MLD each along with septage treatment based on SBR technology including designing, Providing lowering laying and jointing RCC interceptor sewer of required diameter and length"under AMRUT 2.0 including Trial Run and 12 Months Defect Liability Period vide NIT No. 1149, Dated : 02.12.2024 and System Tender No. 162316 for the Total Contract Price of **Rs. 107,50,00,000.00 (Rupees One Hundred Seven Crore and Fifty Lakhs Only)**is hereby accepted by Commissioner Municipal Corporation,Rajnandgaon.

The breakup of contact price as per the **BID (Form-F)** submitted by you is as follows :

1. **Cost of Construction / Execution** including successful 3 (three) months trial run and 12 (twelve) months Defect Liability Period is **Rs. 71,50,00,000.00** (Rupees Seventy One Crore Fifty Lakhs Only).

2. **Cost of 15 years Operation &Maintenance (O&M)** including replacement and warranty for whole scheme is **Rs.36,00,00,000.00** (Rupees Thirty Six Crore Only).

you are hereby requested to submit the following, within 15 days of the issue of this letter of acceptance

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

1. Provide the requisite performance security in accordance with the provision of ClauseNo. 4, Page No. 31 of the special condition of contract for an amount of 5% of the accepted cost that is **Rs. 3,57,50,000.00** (Rupees Three Crore Fifty Seven Lakhs Fifty Thousand Only) in the form of Bank Guarantee issued by any Nationalized Schedule Bank, valid for the period up to 3 (three) months beyond the completion of defect liability period / ExtendedDefect Liability i.e. upto**31.12.2028.**

2. Performance Security from Technology provider for an amount of **Rs. 10,00,000.00** (Rupees Ten Lakhs Only) in the form of Bank Guarantee issued by any Nationalized Schedule Bank, valid for the period up to 3 (three) months beyond the completion of defect liability period / Extended Defect Liability i.e. upto **31.12.2028.**

3. Performance Security for Operation and Maintenance for 15 years in the form of Bank Guarantee shall be submitted by the Bidder / Contractor 2 (two) months prior to the commencement of 15 years O&MServices at 5% of accepted O&M cost that is **Rs. 1,80,00,000.00** (Rupees One Crore Eighty Lakhs Only).

4. Earnest Money deposit **(EMD)** in the form of FDR with modified validity of 5 years as per ClauseNo. 6.2, Page No.587 of NIT.

5. You are also required to send your **Duly Authorised Representative** with the proof of due authorisation in the form of Power of Attorney or a board resolution, CG PWD Registration, PAN Card, GST certificate etc. to execute the Contract Agreement on Non-Judicial Stamp Paper (Amounting **Rs. 500**) and meet with the undersigned at the address provided during normal office hour on any working day to sign the Agreement.

Commissioner,
Rajnandgaon Municipal Corporation,
Rajnandgaon
19/06/2025

Copy to : 476

1. Secretary Urban Administration and Development Department, Atal Nagar Naya Raipur for kind information please.
2. Mission Director, Mission Amrut 2.0, SUDA, Atal Nagar, Naya Raipur for kind information please.
3. EE/ AE/ Sub-Engineer, Municipal Corporation,Rajnandgaon
4. Team Leader PMU, MissionAmrut 2.0.Naya Raipur

Commissioner,
Rajnandgaon Municipal Corporation,
Rajnandgaon

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

sbmurban.org

आवासन और शहरी कार्य मंत्रालय
भारत सरकार
MINISTRY OF HOUSING AND URBAN AFFAIRS
GOVERNMENT OF INDIA

Swachh Bharat Mission-Urban

स्वच्छ भारत
एक कदम स्वच्छता की ओर

Mission Updates

for Bidding • Model Documents • Technical Advisory •

Total 6 Documents

(You can download upto 5 documents at a time.)

Sr. No	Document	Download
1	☐ Business Models & Economic Assistance for MSW Projects 2025	
2	☐ Advisory on Type Design of STPs for Small & Medium Towns	
3	☐ Advisory on Multi-Storey Sewage Treatment Plants	
4	☐ Advisory on Faecal Sludge and Septage Management in Small and Medium Towns	
5	☐ Advisory on Emergency Response Sanitation Unit (ERSU)	
6	☐ SOP for Cleaning of Sewers and Septic Tanks	

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

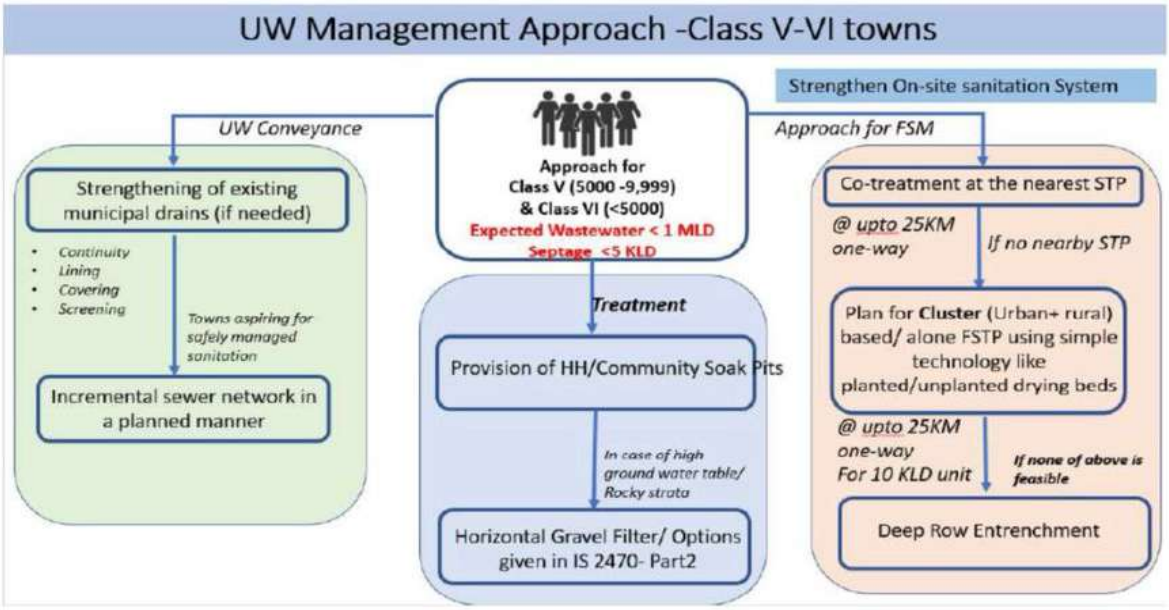


Figure 1.6 Used Water Management system proposed for Class V and VI Towns

1.5 Sewage Treatment Process

A Sewage Treatment Plant (STP) is a facility designed to remove contaminants from wastewater, both industrial effluents and municipal sewage. Its purpose is to produce an environmentally safe fluid waste stream (or treated effluent) and a solid waste (or treated sludge) stream suitable for disposal or reuse. Here's a breakdown of how an STP works:

i. **Preliminary Treatment**: This involves the removal of large solids and debris through screening and grit removal. It's the first step to protect the subsequent treatment processes from damage and clogging.

ii. **Primary Treatment**: In this stage, wastewater is allowed to settle in large tanks, causing heavier solids to sink to the bottom as sludge and lighter materials such as grease and oils to float to the top. These materials are then removed, reducing the load on the secondary treatment process. This is an optional process which is skipped in some of the treatment plants.

iii. **Secondary Treatment**: This step involves biological processes where microorganisms break down organic matter in the wastewater. This is typically achieved through aeration (adding air to promote microbial growth) in activated sludge systems or

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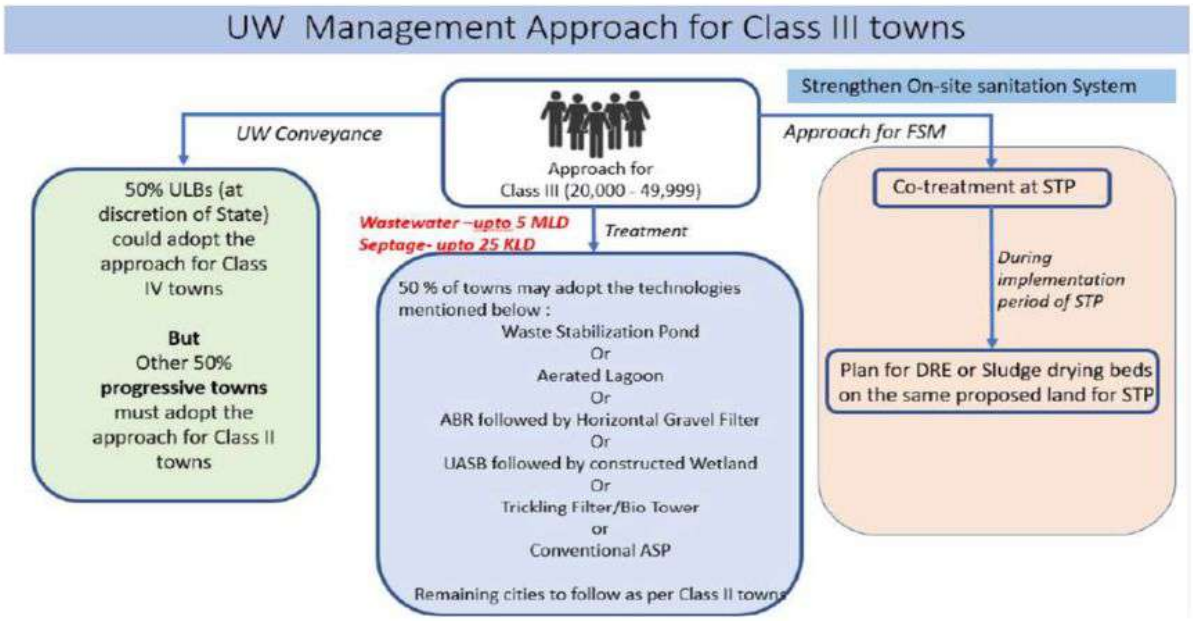


Figure 1.4 Used Water Management system proposed for Class III Towns

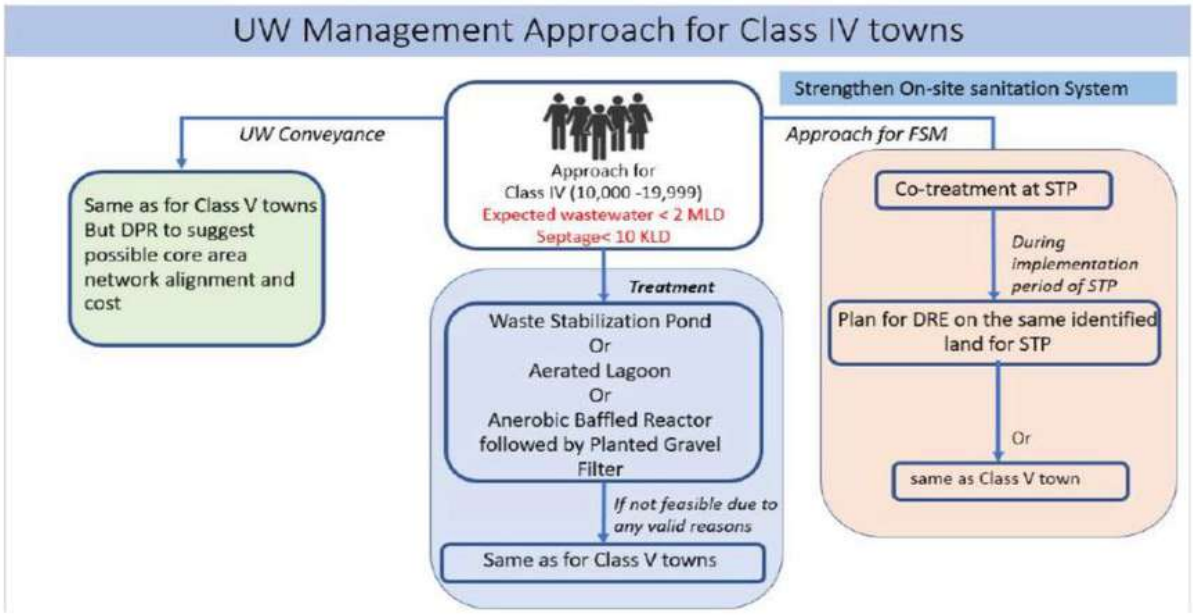


Figure 1.5 Used Water Management system proposed for Class IV Towns

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ii. **Intercepting Used Water from open drains to Sewer network:** State is also required to strengthen existing open drains carrying sullage/sewage and connect the same to the sewer network, wherever feasible, after providing suitable I&D structures like coarse screen, grit chamber, fine screen and settling basin etc. before intercepting into sewer network.

iii. **Approach for Fringe Areas:** For remaining inhabitants residing in fringe areas outside the CSZ, the town authorities may work out economically judicious solutions, opting between continuing with onsite disposal systems (septic tanks with soak pits) and providing localized community level sewage treatment plants for grey/ black water where feasible or conveying it to STP depending on economics. The septage from these households will continue to be safely hauled to a designated STP under professional arrangements. It is advised that the fringe areas may try to strengthen their onsite disposal arrangements by providing for soak pits where they are missing and forcing the septic tank effluent into the ground, adhering to IS 2470. However, due to practical difficulties in providing sewerage systems to the entire population, onsite sanitation systems are encouraged in the fringe areas of the towns where it is uneconomical to provide sewers and in areas where it is difficult to provide sewer network. In such cases, STPs along with co-treatment of faecal sludge have been proven to be advantageous and sustainable.

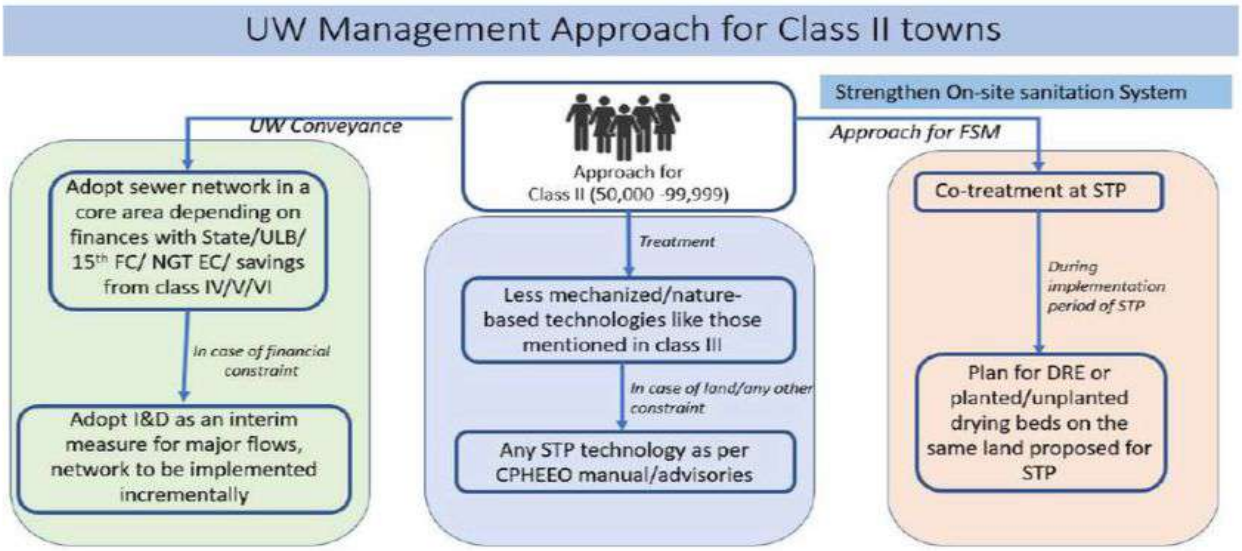
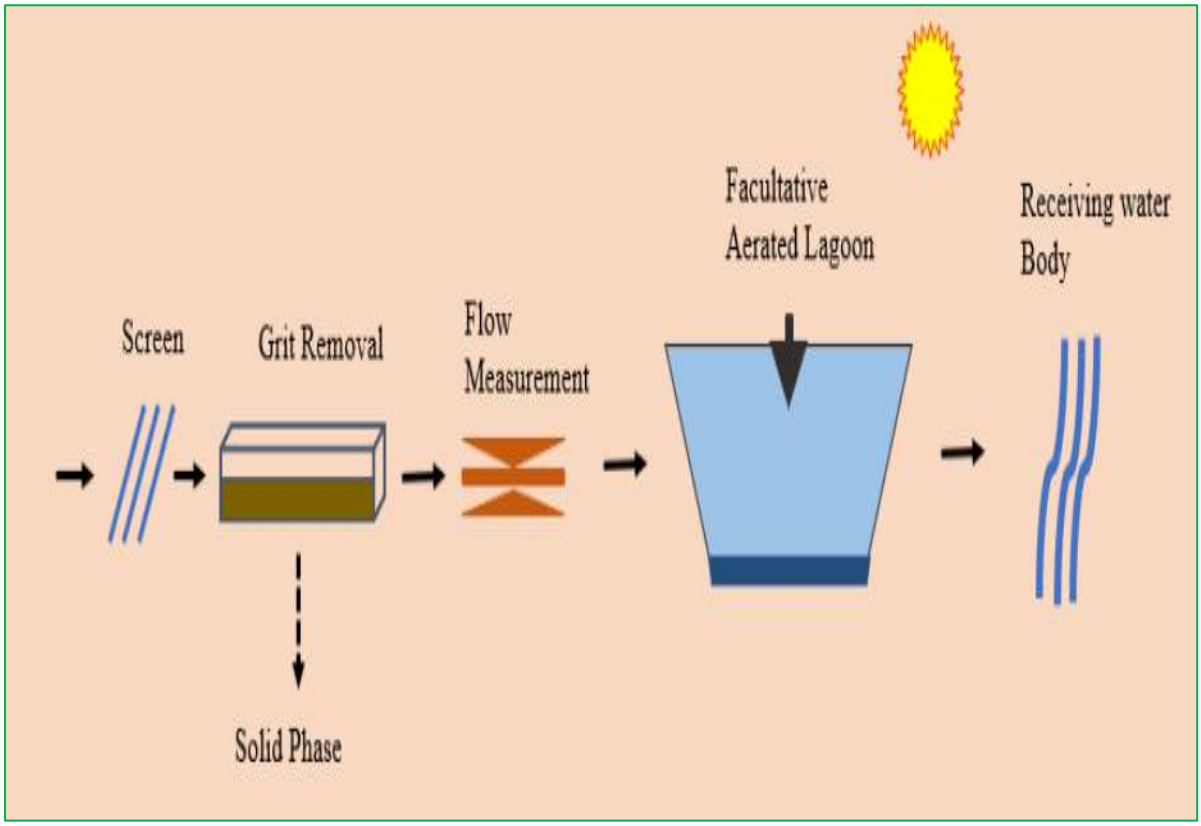


Figure 1.3 Used Water Management system proposed for Class II Towns

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Technology adopted for Nature based low cost STPs





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ANNEXURE AE

Faecal Sludge Treatment Plant (FSTP) Details							
Sr. No.	**District**	**Name of the ULB**	**Capacity of FSTP (in KLD)**	**Capacity Utilized (in KLD)**	**Quantity of Faecal Sludge treated through Co-treatment in STP (in KLD)**	**No. of trips of Vaccum emptier for desludging in last 6 months (in No.s)**	**Quantity of Faecal Sludge treated in FSTP in last 06 Months (in KL)**
Total			**896**	**566.84**	**664.06**	**29430**	**112024.64**
1	Raipur	Raipur Nagar Nigam	0	0	360	13104	65520
2		MandirHasoud Nagar Palika	5	3	0	80	230
3		Chandkhuri Nagar Panchayat	5	2	0	33	90
4		Samoda Nagar Panchayat	5	5	0	19	54
5		Birgaon Nagar Nigam	104	84	0	63	189
6		Tildanewra Nagar Palika	8	6	0	30	70
7		Gobranawapara Nagar Palika	5	5	0	57	171
8		Aarang Nagar Palika	5	5	0	31	92
9		Abhanpur Nagar Palika	3	3	0	28	84
10		Kharora Nagar Panchayat	3	3	0	7	21
11		Manacamp Nagar Panchayat	3	3	0	9	27
12		Kunra Nagar Panchayat	5	5	0	24	54
13	Gariyaband	Gariyaband Nagar Palika	3	3	0	12	36
14		Rajim Nagar Panchayat	3	3	0	1	22
15		Fingeshwar Nagar Panchayat	3	3	0	1	5
16		Chhura Nagar Panchayat	3	3	0	7	21
17	Dhamtari	Dhamtari Nagar Nigam	8	8	0	104	395
18		Kurud Nagar Panchayat	3	3	0	35	65
19		Magarload Nagar Panchayat	3	3	0	16	35
20		Nagri Nagar Panchayat	5	5	0	12	36
21		Bhakhara Nagar Panchayat	3	3	0	8	24
22		Aamdi Nagar Panchayat	3	3	0	11	33
23	Mahasamund	Mahasamund Nagar Palika	8	8	0	108	270
24		Bagbahara Nagar Palika	15	15	0	84	210
25		Saraipali Nagar Palika	5	3	0	96	240
26		Pithora Nagar Panchayat	5	5	0	54	135
27		Basna Nagar Panchayat	3	2	0	66	165
28		Tumgaon Nagar Panchayat	5	5	0	66	166
29	Balodabazar - Bhatapara	Lawan Nagar Panchayat	3	2.5	0	1	2.5
30		Tundra Nagar Panchayat	3	1	0	3	8.5
31		Balodabazar Nagar Palika	8	6	0	20	50
32		Bhatapara Nagar Palika	8	6	0	30	70
33		Kashdol Nagar Panchayat	3	1.5	0	5	14
34		Palari_BB Nagar Panchayat	3	3	0	6	20
35		Simga Nagar Palika	5	5	0	12	28
36	Durg	Durg Nagar Nigam	0	0	66.57	2394	-
37		Bhilai Nagar Nigam	0	0	76	717	-
38		BhilaiCharoda Nagar Nigam	40	16	0	895	2420
39		Jamul Nagar Palika	5	2.4	0	45	384
40		Kumhari Nagar Palika	6	3.4	0	78	785
41		Ahiwara Nagar Palika	5	3	0	55	156
42		Dhamdha Nagar Panchayat	3	1.9	0	40	112
43		Patan Nagar Panchayat	8	1.7	0	22	60
44		Utai Nagar Panchayat	5	1.6	0	21	55
45		Risali Nagar Nigam	0	0	13.7	468	-
46	Bemetara	Bemetara Nagar Palika	8	3	0	144	358
47		Saja Nagar Panchayat	3	0.9	0	25	112
48		Thankhamhariya Nagar Panchayat	3	1.1	0	20	105
49		Devkar Nagar Panchayat	3	1.1	0	150	250
50		Berla Nagar Panchayat	3	1.2	0	88	220
51		Parpodi Nagar Panchayat	2	0.8	0	95	205
52		Nawagarh_B Nagar Panchayat	3	2.2	0	20	55
53		Maro Nagar Panchayat	3	1.2	0	18	52
54	Balod	Balod Nagar Palika	5	4.2	0	102	390
55		DalliRajhara Nagar Palika	8	7.91	0	120	540
56		Gunderdehi Nagar Panchayat	3	0.73	0	40	112
57		Doundi Nagar Panchayat	3	0.65	0	18	110
58		DoundiLohara Nagar Panchayat	3	2.8	0	15	40
59		Gurur Nagar Panchayat	3	0.7	0	48	190
60		Arjunda Nagar Panchayat	3	0.48	0	35	112
61		Chikhlakasa Nagar Panchayat	3	2.8	0	15	42
62	Rajnandgaon	Rajnandgaon Nagar Nigam	100	30.82	0	1201	5611
63		Dongargarh Nagar Palika	8	4	0	10	38
64		Dongargaon Nagar Panchayat	3	1.2	0	12	33
65		Churiya Nagar Panchayat	3	1	0	5	12
66		Kawardha Nagar Palika	0	0	13	155	465
67		Pandriya Nagar Palika	3	2.5	0	14	38

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Faecal Sludge Treatment Plant (FSTP) Details							
Sr. No.	District	Name of the ULB	Capacity of FSTP (in KLD)	Capacity Utilized (in KLD)	Quantity of Faecal Sludge treated through Co-treatment in STP (in KLD)	No. of trips of Vaccum emptier for desludging in last 6 months (in No.s)	Quantity of Faecal Sludge treated in FSTP in last 06 Months (in KL)
Total			**896**	**566.84**	**664.06**	**29430**	**112024.64**
68	Kabirdham	Bodla Nagar Panchayat	3	2.5	0	9	22.5
69		Pandatarai Nagar Panchayat	3	2.5	0	8	22
70		SahspurLohara Nagar Panchayat	3	2.5	0	5	20
71		Pipariya Nagar Panchayat	3	2.5	0	15	35
72	Khairagarh - Chhuikhadan - Gandai	Khairagarh Nagar Palika	5	3.9	0	60	118
73		Gandai Nagar Panchayat	3	2.5	0	14	30
74		Chhuikhadan Nagar Panchayat	3	2.5	0	25	55
75	Mohla - Manpur - Ambagarh Chowki	AmbagarhChowki Nagar Panchayat	5	0.9	0	9	28
76	Bilaspur	Bilaspur Nagar Nigam	0	0	89	790	16286
77		Takhatpur Nagar Palika	5	3.44	0	11	9.4
78		Ratanpur Nagar Palika	5	2.8	0	22	56
79		Kota Nagar Panchayat	3	2.24	0	8	7.2
80		Bodri Nagar Palika	5	2.4	0	81	194.4
81		Bilha Nagar Panchayat	3	1.5	0	56	84
82		Malhar Nagar Panchayat	3	1.2	0	9	21
83	Raigarh	Raigarh Nagar Nigam	0	0	20.69	176	0
84		Kharsiya Nagar Palika	3	2.8	0	18	27.5
85		Dharmjaygarh Nagar Panchayat	3	2.1	0	23	56
86		Gharghoda Nagar Panchayat	3	1.7	0	48	132
87		Lailunga Nagar Panchayat	3	1.6	0	47	130
88		Kirodimalnagar Nagar Panchayat	0	0	2.1	12	28.2
89		Pussore Nagar Panchayat	3	1.3	0	1	1.2
90	Mungeli	Mungeli Nagar Palika	5	4.6	-	110	232
91		Lormi Nagar Palika	3	2.7	-	46	87
92		Pathariya Nagar Panchayat	3	1.7	0	2	1.6
93		Sargaon Nagar Panchayat	3	1.8	0	3	1.9
94	Gaurela - Pendra - Marwahi	Gaurela Nagar Palika	3	1.85	0	8	18.3
95		Pendra Nagar Palika	3	1.78	0	4	14.6
96	Janjgir - Champa	JanjgirNaila Nagar Palika	8	4.5	-	16	24
97		Champa Nagar Palika	5	4.7	-	16	24
98		Akaltara Nagar Palika	5	3.1	-	36	3.1
99		Balouda Nagar Panchayat	3	1.7	-	13	1.7
100		Kharod Nagar Panchayat	3	1.5	0	12	31.5
101		Shivrinarayan Nagar Panchayat	3	1.8	0	15	42.8
102		Saragaon Nagar Panchayat	3	1.7	-	4	3.5
103		Nawagarh_J Nagar Panchayat	3	1.5	-	3	4.5
104		Rahaud Nagar Panchayat	3	1.2	0	6	16.5
105	Sarangarh - Bilaigarh	Sarangarh Nagar Palika	5	3.8	0	12	31.2
106		Sariya Nagar Panchayat	3	2	-	2	1.9
107		Baramkela Nagar Panchayat	3	1.23	0	6	16.2
108		Bhatgaon_SB Nagar Panchayat	3	0.75	0	8	21.3
109		Bilaigarh Nagar Panchayat	3	0.4	0	4	10.2
110	Korba	Korba Nagar Nigam	8	8	0	2232	1488
111		Dipka Nagar Palika	5	4.5	0	5	12.5
112		Katghora Nagar Palika	5	3.8	-	3	7.9
113		Pali Nagar Panchayat	3	1.7	0	1	1.8
114		Churikala Nagar Panchayat	3	1.2	-	2	5.88
115	Sakti	Sakti Nagar Palika	5	3.6	-	6	9.6
116		Nayabaradwar Nagar Panchayat	3	1.5	-	5	7.2
117		Aadbhar Nagar Panchayat	3	1.2	-	3	4.5
118		Jaijepur Nagar Panchayat	3	1.4	-	4	5.4
119		Dhabhara Nagar Panchayat	3	1.9	-	3	3
120		Chandrapur Nagar Panchayat	3	1.8	-	3	3
121	Sarguja	Ambikapur Nagar Nigam	20	18	-	735	3215
122		Sitapur Nagar Panchayat	3	1.45	-	171	261
123		Lakhanpur Nagar Panchayat	3	0.13	-	8	24
124	Jashpur	Jashpurnagar Nagar Palika	5	4.2	-	122	356
125		Patthalgaon Nagar Palika	5	2.41	-	180	432
126		Kotba Nagar Panchayat	3	1.11	-	38	121
127		Bagicha Nagar Panchayat	3	1.12	-	43	129
128		Kunkuri Nagar Panchayat	3	2.4	-	45	135
129	Balrampur	Balrampur Nagar Palika	5	2.41	-	180	432
130		Ramanujganj Nagar Palika	3	1.11	-	38	121
131		Kusmi Nagar Panchayat	3	1.1	-	192	66
132		Rajpur Nagar Panchayat	3	1.1	-	96	66
133		Wadrafnagar Nagar Panchayat	3	2.8	-	90	228

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Total			**896**	**566.84**	**664.06**	**29430**	**112024.64**
134	Koriya	Baikunthpur Nagar Palika	3	2.7	-	42	132
135		Shivpurchrcha Nagar Palika	2	1.2	-	36	112
136	Surajpur	Surajpur Nagar Palika	5	4.7	-	104	258
137		Vishrampur Nagar Panchayat	3	2.7	-	28	39
138		Pratappur Nagar Panchayat	3	1.2	-	92	164
139		Bhatgaon_S Nagar Panchayat	3	1	-	80	172
140		Jarhi Nagar Panchayat	3	3	-	84	236
141		Premnagar Nagar Panchayat	3	3	-	93	65
142	Manendragarh - Chirmiri - Bharatpur	Chirmiri Nagar Nigam	5	4.8	-	326	892.8
143		Manendragarh Nagar Palika	6	4.6	-	280	630
144		Jhagrakhand Nagar Panchayat	3	2.5	-	17	102
145		Khongapani Nagar Panchayat	3	1.8	-	25	162
146		Nailedri Nagar Panchayat	3	1.5	-	23	145
147	Bastar	Jagdalpur Nagar Nigam	0	0	23	-	-
148		Bastar Nagar Panchayat	3	1.2	-	27	39
149	Kondagaon	Kondagaon Nagar Palika	5	3.5	-	120	350.16
150		Keshkal Nagar Panchayat	5	3.5	-	7	20.5
151		Farasgaon Nagar Panchayat	3	1.8	-	40	100
152	Narayanpur	Narayanpur Nagar Palika	5	3.5	-	64	192
153	Kanker	Kanker Nagar Palika	8	3.76	-	20	75.2
154		Bhanupratappur Nagar Panchayat	3	1.9	-	180	179
155		Charama Nagar Panchayat	5	2.5	-	5	12.5
156		Pankhanjur Nagar Panchayat	5	2.2	-	180	180
157		Antagarh Nagar Panchayat	3	1.7	-	30	92
158		Narharpur Nagar Panchayat	3	1.7	-	6	17.5
159	Dantewada	Kirandul Nagar Palika	5	3	-	35	110
160		BadiBacheli Nagar Palika	5	3	-	28	90
161		Dantewada Nagar Palika	5	2	-	15	42
162		Geedam Nagar Panchayat	3	3	-	35	105
163		Barsur Nagar Panchayat	3	1.2	-	10	28
164	Sukma	Sukma Nagar Palika	5	2	0	26	155
165		Dornapal Nagar Panchayat	3	1	0	10	95
166		Konta Nagar Panchayat	3	1.3	0	11	96
167	Bijapur	Bijapur Nagar Palika	5	1.98	-	17	51
168		Bhairamgarh Nagar Panchayat	5	2	-	11	33
169		Bhopalpattnam Nagar Panchayat	5	1.98	-	17	51
170	Gariyaband	Kopra Nagar Panchayat	-	-	-	-	-
171		Devbogh Nagar Panchayat	0	0	0	0	0
172	BalodaBazar	Rohansi Nagar Panchayat	0	0	0	0	0
173	Durg	Amleshwar Nagar Palika	0	0	0	0	0
174	Kabirdham	Indori Nagar Panchayat	0	0	0	0	0
175	Bemetara	Dadhi Nagar Panchayat	0	0	0	0	0
176		Bhimbhori Nagar Panchayat	0	0	0	0	0
177		Kusmi_Be Nagar Panchayat	0	0	0	0	0
178	Rajnandgaon	LalBahadur Nagar Panchayat	0	0	0	0	0
179		Ghumka Nagar Panchayat	0	0	0	0	0
180	Balod	Palari_B Nagar Panchayat	0	0	0	0	0
181	Korba	BankiMogra Nagar Palika	0	0	0	0	0
182	Mungeli	Barela Nagar Panchayat	0	0	0	0	0
183		Jarhagaon Nagar Panchayat	0	0	0	0	0
184	JanjgirChampa	Pamgarh Nagar Panchayat	0	0	0	0	0
185		Nariyara Nagar Panchayat	0	0	0	0	0
186		Bamnidih Nagar Panchayat	0	0	0	0	0
187	Sarangarh-Bilaigarh	Sarsiwa Nagar Panchayat	0	0	0	0	0
188		Pawni Nagar Panchayat	0	0	0	0	0
189	Gaurela-Pendra-Marwahi	Marwahi Nagar Panchayat	0	0	0	0	0
190	Surajpur	Shivnandpur Nagar Panchayat	0	0	0	0	0
191	Koriya	Patna Nagar Panchayat	0	0	0	0	0
192	Manendragarh-Chirmiri-Bharatpur	Janakpur Nagar Panchayat	0	0	0	0	0

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Chhattisgarh, Nava Raipur

ANNEXURE AF

राज्य शहरी विकास अभिकरण, छत्तीसगढ़

चतुर्थ तल, ब्लाक डी–4, इन्द्रावती भवन, नवा रायपुर, अटल नगर
फोन एवं फैक्स नं. 0771–2222406,2222409, ई–मेल suda_rda@yahoo.co.in

क्रमांक–नौ/सूडा/2025/1845 अटल नगर, दिनांक 20/06/2025

प्रति,

शाखा प्रबंधक
बैंक ऑफ महाराष्ट्र
बैरन बाजार, रायपुर

विषयः– आर.टी.जी.एस के माध्यम से राशि भुगतान किये जाने बाबत्।

---00---

विषयांर्तगत आपके शाखा में प्रचलित खाता कमॉक 60462679736 से राशि रू. 12,64,50,000.00 (रू. बारह करोड़ चौसठ लाख पचास हजार) मात्र आहरित कर निम्नानुसार उल्लेखित खाताधारक के पक्ष में राशि **तत्काल आर.टी.जी.एस** के माध्यम से स्थानांतरित कर इस कार्यालय का अवगत करावें।

क्रं.	निकाय का नाम	बैंक का नाम	खाता कमांक	आईएफएससी कोड	राशि
1	Commissioner Municipal Corporation -Adho	Kotak Mahindra Bank	3412838407	KKBK0006404	12,64,50,000.00

उप मुख्य कार्यपालन अधिकारी,
राज्य शहरी विकास अभिकरण,
नवा रायपुर, अटल नगर, छ.ग.

पृ0क0–नौ/सूडा/2025/1846 अटल नगर, दिनांक 20/06/2025

प्रतिलिपिः–

1. संयुक्त संचालक, न.प्र. एवं विकास, क्षेत्रीय कार्यालय रायपुर/बिलासपुर/जगदलपुर/अंबिकापुर/दुर्ग ।
2. आयुक्त, नगर पालिक निगम रायपुर को सीवरेज ट्रीटमेंट प्लान एवं ठोस अपशिष्ट प्रबंधन के निपदान हेतु राशि आबंटन सूचनार्थ एवं आवश्यक कार्यवाही हेतु।
3. नस्तीबद्ध हेतु।

उप मुख्य कार्यपालन अधिकारी,
राज्य शहरी विकास अभिकरण,
नवा रायपुर, अटल नगर, छ.ग.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

राज्य शहरी विकास अभिकरण, छत्तीसगढ़

चतुर्थ तल, ब्लाक डी–4, इन्द्रावती भवन, नवा रायपुर, अटल नगर
फोन एवं फैक्स नं. 0771–2222406,2222409, ई–मेल suda_rda@yahoo.co.in

क्रमांक–नौ/सूडा/2025/1843 अटल नगर, दिनांक 20/06/2025

प्रति,

शाखा प्रबंधक
बैंक ऑफ महाराष्ट्र
बैरन बाजार, रायपुर

विषयः– आर.टी.जी.एस के माध्यम से राशि भुगतान किये जाने बाबत्।

–––00–––

विषयांर्तगत आपके शाखा में प्रचलित खाता कमॉक 60462679736 से राशि रू. 4,31,00,000.00 (रू. चार करोड़ इकतीस लाख) मात्र आहरित कर निम्नानुसार उल्लेखित खाताधारक के पक्ष में राशि **तत्काल आर.टी.जी.एस** के माध्यम से स्थानांतरित कर इस कार्यालय का अवगत करावें।

क्रं.	निकाय का नाम	बैंक का नाम	खाता कमांक	आईएफएससी कोड	राशि
1	AYUKT NAGAR PALIK NIGAM DHAMTARI	INDIAN BANK	50039281326	IDIB000D598	4,31,00,000.00

उप मुख्य ~~कार्यपालन अधिकारी~~,
राज्य शहरी विकास अभिकरण,
नवा रायपुर, अटल नगर, छ.ग.

पृ0क0–नौ/सूडा/2025/1844 अटल नगर, दिनांक 20/06/2025

प्रतिलिपिः–

1. संयुक्त संचालक, न.प्र. एवं विकास, क्षेत्रीय कार्यालय रायपुर/बिलासपुर/जगदलपुर/अंबिकापुर/दुर्ग ।
2. आयुक्त, नगर पालिक निगम/मुख्य नगर पालिका अधिकारी..... को सीवरेज ट्रीटमेंट प्लान एवं ठोस अपशिष्ट प्रबंधन के निपदान हेतु राशि आबंटन सूचनार्थ एवं आवश्यक कार्यवाही हेतु।
3. नस्तीबद्ध हेतु।

उप मुख्य ~~कार्यपालन अधिकारी~~,
राज्य शहरी विकास अभिकरण,
नवा रायपुर, अटल नगर, छ.ग.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

राज्य शहरी विकास अभिकरण, छत्तीसगढ़

चतुर्थ तल, ब्लाक डी–4, इन्द्रावती भवन, नवा रायपुर, अटल नगर
फोन एवं फैक्स नं. 0771–2222406,2222409, ई–मेल suda_rda@yahoo.co.in

क्रमांक–नौ / सूडा / 2025 / 1841 अटल नगर, दिनांक 20 / 06 / 2025

प्रति,

शाखा प्रबंधक
बैंक ऑफ महाराष्ट्र
बैरन बाजार, रायपुर

विषयः– आर.टी.जी.एस के माध्यम से राशि भुगतान किये जाने बाबत्।

–––00–––

विषयांर्तगत आपके शाखा में प्रचलित खाता कमॉक 60462679736 से राशि रू. 3,10,81,000.00 (रू. तीन करोड़ दस लाख एक्यासी हजार) मात्र आहरित कर निम्नानुसार उल्लेखित खाताधारक के पक्ष में राशि **तत्काल आर.टी.जी.एस** के माध्यम से स्थानांतरित कर इस कार्यालय का अवगत करावें।

क्रं.	निकाय का नाम	बैंक का नाम	खाता कमांक	आईएफएससी कोड	राशि
1	CMO NAGAR PALIKA PARISHAD CHAMPA	Bandhan Bank	50230004883644	BDBL0002320	3,10,81,000.00

उप मुख्य कार्यपालन अधिकारी,
राज्य शहरी विकास अभिकरण,
नवा रायपुर, अटल नगर, छ.ग.

पृ0क0–नौ / सूडा / 2025 / 1842 अटल नगर, दिनांक 20/06 / 2025

प्रतिलिपिः–

1. संयुक्त संचालक, न.प्र. एवं विकास, क्षेत्रीय कार्यालय रायपुर / बिलासपुर / जगदलपुर / अंबिकापुर / दुर्ग ।
2. आयुक्त, नगर पालिक निगम / मुख्य नगर पालिका अधिकारी..... को सीवरेज ट्रीटमेंट प्लान एवं ठोस अपशिष्ट प्रबंधन के निपदान हेतु राशि आबंटन सूचनार्थ एवं आवश्यक कार्यवाही हेतु।
3. नस्तीबद्ध हेतु।

उप मुख्य कार्यपालन अधिकारी,
राज्य शहरी विकास अभिकरण,
नवा रायपुर, अटल नगर, छ.ग.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

राज्य शहरी विकास अभिकरण, छत्तीसगढ़

चतुर्थ तल, ब्लाक डी–4, इन्द्रावती भवन, नवा रायपुर, अटल नगर
फोन एवं फैक्स नं. 0771–2222406,2222409, ई–मेल suda_rda@yahoo.co.in

क्रमांक–नौ/सूडा/2025/1839 अटल नगर, दिनांक 20/06/2025

प्रति,

शाखा प्रबंधक
बैंक ऑफ महाराष्ट्र
बैरन बाजार, रायपुर

विषयः– आर.टी.जी.एस के माध्यम से राशि भुगतान किये जाने बाबत्।

———00———

विषयांर्तगत आपके शाखा में प्रचलित खाता कमॉक 60462679736 से राशि रू. 1,14,96,000.00 (रू. एक करोड़ चौदह लाख छियानवें हजार) मात्र आहरित कर निम्नानुसार उल्लेखित खाताधारक के पक्ष में राशि **तत्काल आर.टी.जी.एस** के माध्यम से स्थानांतरित कर इस कार्यालय का अवगत करावें।

क्रं.	निकाय का नाम	बैंक का नाम	खाता कमांक	आईएफएससी कोड	राशि
1	MUKHYA NAGARPALIKA ADHIKARI PRESIDENT NAGAR PANCHAYAT SIMGA	SBI	30355221285	SBIN0010830	1,14,96,000.00

उप मुख्य कार्यपालन अधिकारी,
राज्य शहरी विकास अभिकरण,
नवा रायपुर, अटल नगर, छ.ग.

पृ0क0–नौ/सूडा/2025/1840 अटल नगर, दिनांक 20/06/2025

प्रतिलिपिः–

1. संयुक्त संचालक, न.प्र. एवं विकास, क्षेत्रीय कार्यालय रायपुर/बिलासपुर/जगदलपुर/अंबिकापुर/दुर्ग ।
2. आयुक्त, नगर पालिक निगम/मुख्य नगर पालिका अधिकारी..... को सीवरेज ट्रीटमेंट प्लान एवं ठोस अपशिष्ट प्रबंधन के निपदान हेतु राशि आबंटन सूचनार्थ एवं आवश्यक कार्यवाही हेतु।
3. नस्तीबद्ध हेतु।

उप मुख्य कार्यपालन अधिकारी,
राज्य शहरी विकास अभिकरण,
नवा रायपुर, अटल नगर, छ.ग.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

राज्य शहरी विकास अभिकरण, छत्तीसगढ़

चतुर्थ तल, ब्लाक डी–4, इन्द्रावती भवन, नवा रायपुर, अटल नगर
फोन एवं फैक्स नं. 0771–2222406,2222409, ई–मेल suda_rda@yahoo.co.in

क्रमांक–नौ/सूडा/2025/1849 अटल नगर, दिनांक 23/06/2025

प्रति,

शाखा प्रबंधक
बैंक ऑफ महाराष्ट्र
बैरन बाजार, रायपुर

विषयः– आर.टी.जी.एस के माध्यम से राशि भुगतान किये जाने बाबत्।

——00——

विषयांर्तगत आपके शाखा में प्रचलित खाता कमॉक 60462679736 से राशि रू. 50,00,000.00 (रू. पचास लाख) मात्र आहरित कर निम्नानुसार उल्लेखित खाताधारक के पक्ष में राशि **तत्काल आर.टी.जी.एस** के माध्यम से स्थानांतरित कर इस कार्यालय का अवगत करावें।

कं.	निकाय का नाम	बैंक का नाम	खाता कमांक	आईएफएससी कोड	राशि
1	COMMISSIONER MUNCIPAL CORPORATION DURG	IDBI BANK	0525104000431521	IBKL0000525	50,00,000.00

उप मुख्य कार्यपालन अधिकारी,
राज्य शहरी विकास अभिकरण,
नवा रायपुर, अटल नगर, छ.ग.

पृ0क0–नौ/सूडा/2025/ अटल नगर, दिनांक / /2025

प्रतिलिपिः–

1. संयुक्त संचालक, न.प्र. एवं विकास, क्षेत्रीय कार्यालय रायपुर/बिलासपुर/जगदलपुर/अंबिकापुर/दुर्ग ।
2. आयुक्त, नगर पालिक निगम दुर्ग को सीवरेज ट्रीटमेंट प्लान एवं ठोस अपशिष्ट प्रबंधन के निपदान हेतु राशि आवंटन सूचनार्थ एवं आवश्यक कार्यवाही हेतु।
3. नस्तीबद्ध हेतु।

sd/-
उप मुख्य कार्यपालन अधिकारी,
राज्य शहरी विकास अभिकरण,
नवा रायपुर, अटल नगर, छ.ग.

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

Format No: OL/QF/7.8/01

Our Laboratories

HDD-69, PHASE-II, CGHB COLONY, KABIR NAGAR, RAIPUR, C.G. -492099
EMAIL: ourlabindia@gmail.com / Website: www.ourlabindia.com
Phone: 9284590281 | 9340963272

TC-15556

Name & Contact information of The Customer			
TO, **DELHI MSW SOLUTIONS LTD,** SAKRI PIRDA ROAD, RAIPUR (C.G.)	REPORT NO	TR/24-25/430	
	DATE OF REPORT	26/03/2025	
	LAB SAMPLE REF NO	OL/N/24-25/W1520	
	DATE OF RECEIPT	20/03/2025	
	DATE OF ANALYSIS	START:20/03/2025	END:26/03/2025

SAMPLE DETAILS

CUSTOMER SAMPLE ID	VILL.- TULSI (DRINKING WATER)	ULR NO.	TC1555625000000058F
SAMPLE TYPE	WATER	SAMPLE CONDITION AT RECEIPT	GOOD
PACKING OF SAMPLE	WATER CAN	SAMPLE COLLECTED BY	PARTY
OTHER DETAILS	-	QUANTITY RECEIVED	5 LITER

TEST REPORT

SR. NO.	PARAMETER	UNIT	METHOD OF TEST	LIMIT AS PER IS:10500:2012		RESULT
				ACCEPTABLE LIMIT, (MAX)	PERMISSIBLE LIMIT, (MAX)	
A.	PHYSICAL-GENERAL-TOXIC PARAMETERS					
1	ODOUR	-	IS 3025 P 5	Agreeable	Agreeable	Agreeable
2	TASTE	-	IS 3025 P 8	Agreeable	Agreeable	Agreeable
3	pH VALUE at 25.2°C	-	IS 3025 P 11	6.5 to 8.5	No Relaxation	7.73
4	TURBIDITY	NTU	IS 3025 P 10	1	5	5.23
5	TOTAL DISSOLVED SOLIDS at 180°C	mg/l	IS 3025 P 16	500	2000	330
6	SPECIFIC CONDUCTANCE at 25°C	µS/cm	IS 3025 P 14	-	-	603
7	TOTAL ALKALINITY (as $CaCO_3$)	mg/l	IS 3025 P 23	200	600	244
8	TOTAL HARDNESS (as $CaCO_3$)	mg/l	IS 3025 P 21 (C-5)	200	600	246
9	CALCIUM (as Ca)	mg/l	IS 3025 P 40 (C-5)	75	200	73.7
10	MAGNESSIUM (as Mg)	mg/l	IS 3025 P 46 (C-6)	30	100	15.1
11	CHLORIDES (as Cl)	mg/l	IS 3025 P 32 (C-2)	250	1000	30.0
12	FLUORIDES (as F)	mg/l	IS 3025 P 60 (C-6)	1.0	1.5	0.4
13	NITRATE (as NO3)	mg/l	IS 3025 P 34/Sec-1 (C-6.4)	45	No Relaxation	16.2
14	SULPHATE (as SO4)	mg/l	IS 3025 P 24/Sec-1 (C-5)	200	400	7.72
15	SODIUM (as Na)	mg/l	IS 3025 P 45 (C-5)	-	-	32.4
16	POTASSIUM (as K)	mg/l	IS 3025 P 45 (C-5)	-	-	0.9
17	FREE RESIDUAL CHLORINE	mg/l	IS 3025 P 26 (C-5)	0.2	1	<0.05
18	TOTAL IRON (as Fe)	mg/l	IS 3025 P 53 (C-6)	1.0	No Relaxation	0.97
19	COPPER (as Cu)	mg/l	IS 3025 P 42	0.05	1.5	<0.05
20	NICKEL (as Ni)	mg/l	IS 3025 P 54	0.02	No Relaxation	<0.1
21	HEXAVELENT CHROMIUM (as Cr6+)	mg/l	IS 3025 P 52	-	-	<0.05
22	TOTAL CHROMIUM (as Cr)	mg/l	IS 3025 P 52	0.05	No Relaxation	<0.05
23	MANGANESE (as Mn)	mg/l	IS 3025 P 59	0.1	0.3	<0.1

Note: mg/lit – milligram per liter, CU- Colour Unit|

REMARKS: THE RESULTS ARE AS ABOVE.

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
- This test report is not to be reproduced except in full without approval of Our Laboratories.
- The test report will not be used for any publicity/legal purpose.
- The test samples will be disposed off after 7 days from the date of issue of test report, unless until specified by the customer.
- Responsibility of the laboratory is limited to the invoiced amount only.

CHECKED BY

OUR LABORATORIES RAIPUR (C.G.)

For Our Laboratories
(AKHILESH MATHANKAR)
AUTHORIZED SIGNATORY

----------End of the test report.....

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

Our Laboratories

HDD-69, PHASE-II, CGHB COLONY, KABIR NAGAR, RAIPUR, C.G. -492099
EMAIL: ourlabindia@gmail.com / Website: www.ourlabindia.com
Phone: 9284590281 | 9340963272

Name & Contact information of The Customer			
TO, **DELHI MSW SOLUTIONS LTD,** SAKRI PIRDA ROAD, RAIPUR (C.G.)	REPORT NO	TR/24-25/430 N	
	DATE OF REPORT	26/03/2025	
	LAB SAMPLE REF NO	OL/N/24-25/W/520	
	DATE OF RECEIPT	20/03/2025	
	DATE OF ANALYSIS	START:20/03/2025	END:26/03/2025

SAMPLE DETAILS

CUSTOMER SAMPLE ID	VILL.- TULSI (DRINKING WATER)	CUSTUMER REF.NO.	-
SAMPLE TYPE	WATER	SAMPLE CONDITION AT RECEIPT	GOOD
PACKING OF SAMPLE	WATER CAN	SAMPLE COLLECTED BY	PARTY
OTHER DETAILS	-	QUANTITY RECEIVED	5 LITER

TEST REPORT

SR. NO.	PARAMETER	UNIT	METHOD OF TEST	LIMIT AS PER IS:10500:2012		RESULT
				ACCEPTABLE LIMIT, (MAX)	PERMISSIBLE LIMIT, (MAX)	
A. GENERAL & TOXIC PARAMETERS						
1	LEAD (as Pb)	mg/l	IS 3025 P 54	0.02	No Relaxation	<0.1
2	ZINC (as Zn)	mg/l	IS 3025 P 31 Sec-1	-	-	<0.1
3	CADMIUM (as Cd)	mg/l	IS 3025 P 52	0.05	No Relaxation	<0.05
4	MERCURY (as Hg)	mg/l	IS 3025 P 52	0.05	No Relaxation	<0.05
5	ARSENIC (as As)	mg/l	IS 3025 P 59	0.1	0.3	<0.1
B. BACTERIOLOGICAL PARAMETERS						
1	E-COLI	CFU/100 ml	IS 1622:1981	SHALL NOT BE DETECTABLE IN 100 ML		ABSENT
2	TOTAL COLIFORMS	CFU/100 ml	IS 1622:1981	SHALL NOT BE DETECTABLE IN 100 ML		ABSENT

Note: mg/lit – milligram per liter, CU- Colour Unit|

REMARKS: THE RESULTS ARE AS ABOVE.

- *The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.*
- *This test report is not to be reproduced except in full without approval of Our Laboratories.*
- *The test report will not be used for any publicity/legal purpose.*
- *The test samples will be disposed off after 7 days from the date of issue of test report, unless until specified by the customer.*
- *Responsibility of the Laboratory is limited to the invoiced amount only.*

CHECKED BY: 26/3/25

OUR LABORATORIES RAIPUR (C.G.)

For **Our Laboratories**

(AKHILESH MATHANKAR)
AUTHORIZED SIGNATORY

----------*End of the test report.....*

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

Qualissure Laboratory Services
361, Prantick Pally, 45/361, Bose Pukur Road, Kolkata -700107
Email : qualissure@gmail.com; info@qualissure.com ; Mob.No. 98312 87086 ; 9830093976
TC-6271

DOC NO : QLS/SAMP/08-D/00

TEST REPORT

Name & Address Of the Customer:		
M/s. DELHI MSW SOLUTIONS LIMITED SAKRI-PIRDA ROAD, RAIPUR (CG)	ULR No.	: TC627124000003052F
	Report No.	: QLS/P-06/24-25/C/207
	Date	: 28.12.2024
	Sample No.	: QLS/P-06/24-25/207
	Sample Description	: Ground Water
	Sample Location	: VILLAGE: SAKRI
	Date of Performance	: 20.12.2024-27.12.2024
	Sample Drawn On	: 19.12.2024
	Sample Collected by	: QLS Representative (Manharan Kumar)
	Sampling Method	: IS 17614(P-1, P-5 & P-25) 2021 & 2022
	Ref No. Date	: Verbal

Analysis Result

(A) Microbiological Analysis

Sl. No.	Characteristic	Limit as per Drinking Water Standard : IS:10500, 2012(RA 2018) Amendment 2	Test Method	Result
1.	Total Coliform/ 100ml	Not Detectable	IS 15185-2016 (RA 2021)	Not Detected
2.	E.coli/ 100ml	Not Detectable	IS 15185-2016 (RA 2021)	Not Detected

(B) Chemical Analysis

Sl. No.	Test Parameter	Test Method	As per Drinking Water Standard: IS:10500, 2012(RA 2018) Amendment 2		Result
			Acceptable Limit	Permissible Limit	
1.	pH Value at 25^{0}C	IS 3025 (Part 11): 2022	6.5-8.5	No Relaxation	7.86
2.	Odour	IS 3025 (Part 5): 2022	Agreeable	Agreeable	Agreeable
3.	Taste	IS 3025: Part 8 : 2023	Agreeable	Agreeable	Agreeable
4.	Electrical Conductivity in µS /cm at 25 ^{0}C	APHA 24th Edition-2023, 2510B	---	---	586
5.	Turbidity in NTU	IS 3025 (Part 10): 2023	1	5	<1.0
6.	Total Dissolved Solids (TDS) in mg/l	IS 3025 (Part 16): 2023	500	2000	328
7.	Calcium (as Ca) in mg/l	IS 3025 (Part 40): 1991(RA 2019)	75	200	54.9
8.	Chloride (as Cl) in mg/l	IS 3025 (Part 32): 1988 (RA 2019)	250	1000	45.0
9.	Cadmium (as Cd) in mg/l	IS 3025 (Part 41): 2023	0.003	No Relaxation	<0.002

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

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TC-6271

Report No.	: QLS/P-06/24-25/C/207
Date	: 28.12.2024

10.	Copper (as Cu) in mg/l	IS 3025 (Part 42): 1992(RA 2019)	0.05	1.5	<0.02
11.	Fluoride (as F) in mg/l	APHA 24th Ed., 4500 F D: : 2023	1.0	1.5	0.27
12.	Free Residual Chlorine in mg/l	IS 3025 (Part 26) : 2021	0.2 (min.)	1.0 (min.)	<0.1
13.	Hexavalent Chromium as Cr^{+6} in mg/l	APHA 24th Edition-2023, 3500 Cr B	---	---	<0.05
14.	Nitrate (as NO_3) in mg/l	IS 3025 (Part 34): 1988(RA 2019)	45	No Relaxation	<0.5
15.	Zinc (as Zn) in mg/l	IS 3025 (Part 49): 1994 (RA 2019)	5	15	<0.1
16.	Nickel (as Ni) in mg/l	IS 3025(Part 54):2003 (RA 2019)	0.02	No Relaxation	<0.02
17.	Sulphate (as SO_4) in mg/l	IS 3025 (Part 26): Sec1, 2022	200	400	14.9
18.	Sodium (as Na) in mg/l	APHA 24th Edition-2023, 3500 Na – B	---	---	29.0
19.	Iron (as Fe) in mg/l	IS 3025 (Part 53): 2003 (RA 2019)	1.0	No Relaxation	0.13
20.	Lead (as Pb) in mg/l	IS 3025 (Part 47): 1994 (RA 2019)	0.01	No Relaxation	<0.01
21.	Magnesium (as Mg) in mg/l	APHA 24th Edition- 2023, 3500 Mg B	30	100	29.2
22.	Manganese (as Mn) in mg/l	IS 3025 (Part 59): 2023	0.1	0.3	<0.02
23.	Mercury (as Hg) in mg/l	IS 3025 (Part 48): 1994(RA 2019)	0.001	No Relaxation	<0.001
24.	Potassium (as K) in mg/l	APHA 24th Edition-2023, 3500 K B	---	---	1.2
25.	Total Arsenic (as As) in mg/l	IS 3025 (Part 37): 2022	0.01	No Relaxation	<0.01
26.	Total Chromium (as Cr) in mg/l	IS 3025 (Part 52): 2003 (RA 2019)	0.05	No Relaxation	<0.05
27.	Total Alkalinity (as $CaCO_3$) in mg/l	IS 3025 (Part 23): 2023	200	600	217.8
28.	Total Hardness (as $CaCO_3$) in mg/l	IS 3025 (Part 21): 2009;(RA 2019)	200	600	258.7

Report Prepared By

for Qualissure Laboratory Services
Reviewed & Authorized By
Soumy Chakraborty, Microbiologist
(Authorized Signatory)

for Qualissure Laboratory Services
Reviewed & Authorized By
Bishnupriya Banerjee, Chemist
(Authorized Signatory)

-------End of Report--------

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

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TC-6271

DOC NO : QLS/SAMP/08-A/00

TEST REPORT

Name & Address Of the Customer : **M/s. Delhi MSW Solution Limited** Sakri Pirda Road, Raipur (CG).	Report No. : QLS/P-06/24-25/C/305 Date : 28.03.2025 Sample No. : QLS/P-06/24-25/305 Date of Performance(s) : 22-26.03.2025 Sample Description : Ambient Air Ref No. Date : Mail Confirmation

Analysis Result

Location : Near MRF			Date of sampling : 19.03-20.03.2025	
Sampling Done by: Akhilesh Mathankar			Sampling done as per : CPCB Guidelines (Volume-1)	
Environmental Condition : Clear				
Sl. No.	**POLLUTANT**	**RESULT**	**LIMIT**	**METHOD OF TEST REFERENCE**
1	Particulate matter (<10µm) in µg/m^3	79	100	IS: 5182 (Part-23)- (RA-2017)
2	Particulate matter (<2.5µm) in µg/m^3	37	60	USEPA CFR-40,Part-50, Appendix-L
3	Sulphur dioxide (SO_2) in µg/m^3	7.0	80	IS: 5182 (Part-2)-2001, (RA-2017)
4	Nitrogen dioxide (NO_2) in µg/m^3	23.6	80	IS: 5182 (Part- 6)- (RA-2017)
5	Carbon Monoxide (CO) in mg/m^3	0.778	2	IS: 5182 (Part- 10)-2014
6	Carbon dioxide (CO_2) in %	256	---	ORSAT
7	Ammonia (NH_3) in µg/m^3	26.3	400	Air Sampling , 3rd Edn -Method-401
8	Ozone (O_3) in µg/m^3	34.2	180	Air Sampling , 3rd Edn -Method-411
9	Lead (Pb) in µg/m^3	<0.01	1	EPA IO-3.2 & 5.0
10	Nickel (Ni) in ng/m^3	0.16	20	EPA IO-3.2
11	Arsenic (As) in ng/m^3	0.12	6	Air Sampling , 3rd Edn.Method 402 and APHA 22nd Edition Part 3114B
12	Benzene (C_6H_6) in µg/m^3	<2.08	5	IS: 5182 (Part- 11)
13	Benzo (a) pyrene in ng/m^3	<0.4	1	IS: 5182 (Part- 12)-(RA-2009)
14	Hydrogen Sulphide (H_2S) in µg/m^3	<6.0	---	IS: 5182 (Part- 7)
NOTE: Limit as per CPCB notification, New Delhi, 18th November 2009, for Ambient air quality.				

Report Prepared By :

for Qualissure Laboratory Services
Reviewed & Authorized By

Benimadhab Gorai, Chemist
(Authorized Signatory)

-------End of Report--------

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

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TC-6271

DOC NO : QLS/SAMP/08-A/00

TEST REPORT

Name & Address Of the Customer : **M/s. Delhi MSW Solution Limited** Sakri Pirda Road, Raipur (CG).	Report No. : QLS/P-06/24-25/C/201 Date : 27.12.2024 Sample No. : QLS/P-06/24-25/201 Date of Performance(s) : 20-24.12.2024 Sample Description : Ambient Air Ref No. Date : Mail Confirmation

Analysis Result

Location : Near Landfill			Date of sampling : 10.12-11.12.2024	
Sampling Done by: Akhilesh Mathankar			Sampling done as per : CPCB Guidelines (Volume-1)	
Environmental Condition : Clear				
Sl. No.	**POLLUTANT**	**RESULT**	**LIMIT**	**METHOD OF TEST REFERENCE**
1	Particulate matter (<10µm) in µg/m^3	82	100	IS: 5182 (Part-23)- (RA-2017)
2	Particulate matter (<2.5µm) in µg/m^3	38	60	USEPA CFR-40,Part-50, Appendix-L
3	Sulphur dioxide (SO_2) in µg/m^3	7.1	80	IS: 5182 (Part-2)-2001, (RA-2017)
4	Nitrogen dioxide (NO_2) in µg/m^3	22.4	80	IS: 5182 (Part- 6)- (RA-2017)
5	Carbon Monoxide (CO) in mg/m^3	0.686	2	IS: 5182 (Part- 10)-2014
6	Carbon dioxide (CO_2) in %	268	---	ORSAT
7	Ammonia (NH_3) in µg/m^3	34.1	400	Air Sampling , 3rd Edn -Method-401
8	Ozone (O_3) in µg/m^3	32.4	180	Air Sampling , 3rd Edn -Method-411
9	Lead (Pb) in µg/m^3	<0.01	1	EPA IO-3.2 & 5.0
10	Nickel (Ni) in ng/m^3	0.10	20	EPA IO-3.2
11	Arsenic (As) in ng/m^3	0.14	6	Air Sampling , 3rd Edn.Method 402 and APHA 22nd Edition Part 3114B
12	Benzene (C_6H_6) in µg/m^3	<2.08	5	IS: 5182 (Part- 11)
13	Benzo (a) pyrene in ng/m^3	<0.4	1	IS: 5182 (Part- 12)-(RA-2009)
14	Hydrogen Sulphide (H_2S) in µg/m^3	<6.0	---	IS: 5182 (Part- 7)
NOTE: Limit as per CPCB notification, New Delhi, 18th November 2009, for Ambient air quality.				

Report Prepared By:

for Qualissure Laboratory Services
Reviewed & Authorized By

Benimadhab Gorai, Chemist
(Authorized Signatory)

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Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

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TC-6271

DOC NO : QLS/SAMP/08-A/00

TEST REPORT

Name & Address Of the Customer : **M/s. Delhi MSW Solution Limited** Sakri Pirda Road, Raipur (CG).	Report No. : QLS/P-06/24-25/C/307 Date : 28.03.2025 Sample No. : QLS/P-06/24-25/307(A-C) Date of Performance(s) : 22-26.03.2025 Sample Description : Ambient Noise Ref No. Date : Mail Confirmation

Monitoring Result Noise

Date of sampling : 19-20.03.2025

Sampling Done by: Akhilesh Mathankar

Environmental Condition : Clear & Sunny

Sampling Guideline : As per IS: 9989: 1981 (RA-2020)

Sample. No.	Location	Leq dB (A) Day Time	Limit in Leq dB(A) Day time	Leq dB (A) Night Time	Limit in Leq dB(A) Night Time
307A	Near 75 mm Trommel	62.2	75	49.4	70
307B	Near 25 mm Trommel	65.6		51.4	
307C	Near 4 mm Trommel	63.1		50.6	

Report Prepared By :

for Qualissure Laboratory Services
Reviewed & Authorized By
Benimadhab Gorai, Chemist
(Authorized Signatory)

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Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

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Our Laboratories

HDD-69, PHASE-II, CGHB COLONY, KABIR NAGAR, RAIPUR, C.G. -492099
EMAIL: ourlabindia@gmail.com / Website: www.ourlabindia.com
Phone: 9284590281 | 9340963272

TC-15556

Name & Contact information of The Customer			
TO, **M/S DELHI MSW SOLUTIONS LTD,** SAKRI-PIRDA ROAD, RAIPUR (CG)	REPORT NO	TR/24-25/432	
	DATE OF REPORT	26/03/2025	
	LAB SAMPLE REF NO	OL/N/24-25/W7522	
	DATE OF RECEIPT	20/03/2025	
	DATE OF ANALYSIS	START:20/03/2025	END:26/03/2025

SAMPLE DETAILS

CUSTOMER SAMPLE ID	LEACHATE LOCATION - SLF	ULR NO.	TC155562500000060F
SAMPLE TYPE	WASTE WATER	SAMPLE CONDITION AT RECEIPT	GOOD
PACKING OF SAMPLE	WATER CAN	SAMPLE COLLECTED BY	PARTY
OTHER DETAILS	-	QUANTITY RECEIVED	5 LITER

TEST REPORT

SR. NO.	PARAMETER	UNIT	METHOD OF TEST	RESULT
1	pH VALUE AT 25.5°C	-	IS 3025 P 11	7.14
2	TOTAL DISSOLVED SOLIDS (TDS) AT 180°C	mg/l	IS 3025 P 16	9795
3	TOTAL SUSPENDED SOLIDS (TSS) AT 104±1°C	mg/l	IS 3025 P 17	640
4	CHEMICAL OXYGEN DEMAND (COD)	mg O_2/l	IS 3025 P 58	1600
5	BIO-CHEMICAL OXYGEN DEMAND (BOD), 3 DAYS AT 27°C	mg/l	IS 3025 P 44	817
6	CHLORIDES (as Cl)	mg/l	IS 3025 P 32(C-2)	4948
7	FLUORIDES (as F)	mg/l	IS 3025 P 60(C-6)	2.67
8	AMMONICAL NITROGEN (as NH_3-N)	mg/l	IS 3025 P 34/Sec-1	13.5
9	PHENOLIC COMPOUNDS (as C_6H_5OH)	mg/l	IS 3025 P 43	<0.1
10	COPPER (as Cu)	mg/l	IS 3025 P 42	<0.2
11	NICKEL (as Ni)	mg/l	IS 3025 P 54	<0.1
12	TOTAL CHROMIUM (as Cr)	mg/l	IS 3025 P 52	0.15

Note: mg/lit – milligram per liter|

REMARKS: THE RESULTS ARE AS ABOVE.

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CHECKED BY: 26/3/25

OUR LABORATORIES RAIPUR (C.G.)

For Our Laboratories

(AKHILESH MATHANKAR)
AUTHORIZED SIGNATORY

----------End of the test report.....

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

Our Laboratories

HDD-69, PHASE-II, CGHB COLONY, KABIR NAGAR, RAIPUR, C.G. -492099
EMAIL: ourlabindia@gmail.com / Website: www.ourlabindia.com
Phone: 9284590281 | 9340963272

Name & Contact information of The Customer			
TO, **M/S DELHI MSW SOLUTIONS LTD,** SAKRI-PIRDA ROAD, RAIPUR (CG)	REPORT NO	TR/24-25/432 N	
	DATE OF REPORT	26/03/2025	
	LAB SAMPLE REF NO	OL/N/24-25/W7522	
	DATE OF RECEIPT	20/03/2025	
	DATE OF ANALYSIS	START:20/03/2025	END:26/03/2025

SAMPLE DETAILS

CUSTOMER SAMPLE ID	LEACHATE LOCATION - SLF	CUSTUMER REF.NO.	-
SAMPLE TYPE	WASTE WATER	SAMPLE CONDITION AT RECEIPT	GOOD
PACKING OF SAMPLE	WATER CAN	SAMPLE COLLECTED BY	PARTY
OTHER DETAILS	-	QUANTITY RECEIVED	5 LITER

TEST REPORT

SR. NO.	PARAMETER	UNIT	METHOD OF TEST	RESULT
1	LEAD (as Pb)	mg/l	IS 3025 P 47	<0.05
2	ZINC (as Zn)	mg/l	IS 3025 P 49	0.1
3	CADMIUM (as Cd)	mg/l	IS 3025 P 41	<0.05
4	MERCURY (as Hg)	mg/l	IS 3025 P 48	<0.01
5	ARSENIC (as As)	mg/l	IS 3025 P 37	<0.01
6	CYANIDE (as Cn)	mg/l	IS 3025 P 27	<0.01

Note: mg/lit – milligram per liter|

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28/3/25

CHECKED BY:

OUR LABORATORIES RAIPUR (C.G.)

For **Our Laboratories**

(AKHILESH MATHANKAR)
AUTHORIZED SIGNATORY

----------*End of the test report*----------

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

Our Laboratories

2386

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EMAIL: ourlabindia@gmail.com / Website: www.ourlabindia.com
Phone: 9284590281 | 9340963272

TC-15556

Name &Contact information of The Customer

TO,

M/S DELHI MSW SOLUTIONS LTD,
VILLAGE: SENDRI, MAHAMAYA VIHAR,
RATANPUR ROAD, BILASPUR (CG)

REPORT NO	**TR/25-26/013**	
DATE OF REPORT	**17/04/2025**	
LAB SAMPLE REF NO	OL/N/25-26/W/012	
DATE OF RECEIPT	12/04/2025	
DATE OF ANALYSIS	START:12/04/2025	END:17/04/2025

SAMPLE DETAILS

CUSTOMER SAMPLE ID	BOREWELL WATER	ULR NO.	TC15556250000000096F
SAMPLE TYPE	DRINKING WATER	SAMPLE CONDITION AT RECEIPT	GOOD
PACKING OF SAMPLE	WATER CAN	SAMPLE COLLECTED BY	PARTY
OTHER DETAILS	INSIDE PLANT	QUANTITY RECEIVED	5 LITER

TEST REPORT

SR. NO.	PARAMETER	UNIT	METHOD OF TEST	LIMIT AS PER IS:10500:2012		RESULT
				ACCEPTABLE LIMIT, (MAX)	PERMISSIBLE LIMIT, (MAX)	
A.	PHYSICAL-GENERAL-TOXIC PARAMETERS					
1	ODOUR	-	IS 3025 P 5	Agreeable	Agreeable	Agreeable
2	TASTE	-	IS 3025 P 8	Agreeable	Agreeable	Agreeable
3	pH VALUE at 25.7°C	-	IS 3025 P 11	6.5 to 8.5	No Relaxation	7.48
4	TURBIDITY	NTU	IS 3025 P 10	1	5	<0.5
5	TOTAL DISSOLVED SOLIDS at 180°C	mg/l	IS 3025 P 16	500	2000	423
6	SPECIFIC CONDUCTANCE at 25°C	µS/cm	IS 3025 P 14	-	-	772
7	TOTAL ALKALINITY (as $CaCO_3$)	mg/l	IS 3025 P 23	200	600	280
8	TOTAL HARDNESS (as $CaCO_3$)	mg/l	IS 3025 P 21 (C-5)	200	600	300
9	CALCIUM (as Ca)	mg/l	IS 3025 P 40 (C-5)	75	200	70.5
10	MAGNESSIUM (as Mg)	mg/l	IS 3025 P 46 (C-6)	30	100	30.2
11	CHLORIDES (as Cl)	mg/l	IS 3025 P 32 (C-2)	250	1000	62.0
12	FLUORIDES (as F)	mg/l	IS 3025 P 60 (C-6)	1.0	1.5	0.28
13	NITRATE (as NO3)	mg/l	IS 3025 P 34/Sec-1 (C-6.4)	45	No Relaxation	29.5
14	SULPHATE (as SO4)	mg/l	IS 3025 P 24/Sec-1 (C-5)	200	400	38.5
15	SODIUM (as Na)	mg/l	IS 3025 P 45 (C-5)	-	-	27.4
16	POTASSIUM (as K)	mg/l	IS 3025 P 45 (C-5)	-	-	1.5
17	FREE RESIDUAL CHLORINE	mg/l	IS 3025 P 26 (C-5)	0.2	1	<0.03
18	TOTAL IRON (as Fe)	mg/l	IS 3025 P 53 (C-6)	1.0	No Relaxation	0.23
19	COPPER (as Cu)	mg/l	IS 3025 P 42	0.05	1.5	0.98
20	NICKEL (as Ni)	mg/l	IS 3025 P 54	0.02	No Relaxation	<0.03
21	HEXAVELENT CHROMIUM (as Cr6+)	mg/l	IS 3025 P 52	-	-	<0.05
22	TOTAL CHROMIUM (as Cr)	mg/l	IS 3025 P 52	0.05	No Relaxation	<0.05
23	AMMONIA (as NH_3-N)	mg/l	IS 3025 P 34/Sec-1	0.5	No Relaxation	<0.1
24	TOTAL KJEHLDAL NITROGEN (TKN)	mg/l	IS 3025 P 34/Sec-1	-	-	<0.1
25	PHOSPHORUS (as P)	mg/l	IS 3025 P 31 Sec-1	-	-	<0.1
26	BORON (as B)	mg/l	IS 3025 P 57	0.5	1.0	<0.2
27	PHENOLIC COMPOUNDS (as C_6H_5OH)	mg/l	IS 3025 P 43	0.001	0.002	<0.1

Note: **mg/lit** – milligram per liter, **CU** - Colour Unit, NTU - Nephelometric Turbidity Units |

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OUR LABORATORIES RAIPUR (C.G.) 17/04/25

For **Our Laboratories**

(AKHILESH MATHANKAR)
AUTHORIZED SIGNATORY

CHECKED BY:
Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

End of the test report.....

Our Laboratories

HDD-69, PHASE-II, CGHB COLONY, KABIR NAGAR, RAIPUR, C.G. -492099
EMAIL: ourlabindia@gmail.com / Website: www.ourlabindia.com
Phone: 9284590281|9340963272

Name &Contact information of The Customer			
TO, **M/S DELHI MSW SOLUTIONS LTD,** VILLAGE: SENDRI, MAHAMAYA VIHAR, RATANPUR ROAD, BILASPUR (CG)	REPORT NO	**TR/25-26/013 N**	
	DATE OF REPORT	**17/04/2025**	
	LAB SAMPLE REF NO	OL/N/25-26/W/012	
	DATE OF RECEIPT	12/04/2025	
	DATE OF ANALYSIS	START:12/04/2025	END:17/04/2025

SAMPLE DETAILS

CUSTOMER SAMPLE ID	BOREWELL WATER	CUSTUMER REF.NO.	-
SAMPLE TYPE	DRINKING WATER	SAMPLE CONDITION AT RECEIPT	GOOD
PACKING OF SAMPLE	WATER CAN	SAMPLE COLLECTED BY	PARTY
OTHER DETAILS	-	QUANTITY RECEIVED	5 LITER

TEST REPORT

SR. NO.	PARAMETER	UNIT	METHOD OF TEST	LIMIT AS PER IS:10500:2012		RESULT
				ACCEPTABLE LIMIT, (MAX)	PERMISSIBLE LIMIT, (MAX)	
A. GENERAL & TOXIC PARAMETERS						
1	**TEMPERATURE**	°C	IS 3025 P 9	-	-	27.9
2	**DISSOLVED OXYGEN** (as O_2)	mg/l	IS 3025 P 38(C-4)	-	-	5.8
3	**OIL & GREASE**	mg/l	IS 3025 P 39	-	-	<4.0
4	**NITRITE** (as NO_2)	mg/l	IS 3025 P 34/Sec-1	-	-	0.19
5	**MANGANESE** (as Mn)	mg/l	IS 3025 P 59(C-6)	0.1	0.3	<0.1
6	**LEAD** (as Pb)	mg/l	IS 3025 P 47	0.01	No Relaxation	<0.1
7	**ZINC** (as Zn)	mg/l	IS 3025 P 49	5	15	<0.1
8	**CADMIUM** (as Cd)	mg/l	IS 3025 P 41	0.003	No Relaxation	<0.05
9	**MERCURY** (as Hg)	mg/l	IS 3025 P 48	0.001	No Relaxation	<0.05
10	**ARSENIC** (as As)	mg/l	IS 3025 P 37	0.01	0.05	<0.05
11	**CYANIDE** (as CN)	mg/l	IS 3025 P 27	0.05	No Relaxation	<0.02
B. BACTERIOLOGICAL PARAMETERS						
1	**E-COLI**	CFU/100 ml	IS 1622:1981	SHALL NOT BE DETECTABLE IN 100 ML		**ABSENT**
2	**TOTAL COLIFORMS**	CFU/100 ml	IS 1622:1981	SHALL NOT BE DETECTABLE IN 100 ML		**ABSENT**
3	**PHYTOPLANKTON**	CFU/100 ml	APHA 24TH EDITION,8112C	SHALL NOT BE DETECTABLE IN 100 ML		**ABSENT**

Note: **mg/lit** – milligram per liter, **CU**- Colour Unit|

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- *Responsibility of the Laboratory is limited to the invoiced amount only.*

CHECKED BY: 17/04/25

OUR LABORATORIES RAIPUR (C.G.) 17/04/25

For **Our Laboratories**

(AKHILESH MATHANKAR)
AUTHORIZED SIGNATORY

----------End of the test report.....

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

Our Laboratories

2388

HDD-69, PHASE-II, CGHB COLONY, KABIR NAGAR, RAIPUR, C.G. -492099
EMAIL: ourlabindia@gmail.com / Website: www.ourlabindia.com
Phone: 9284590281 | 9340963272

TC-15556

Name &Contact information of The Customer			
TO, **M/S DELHI MSW SOLUTIONS LTD,** VILLAGE: SENDRI, MAHAMAYA VIHAR, RATANPUR ROAD, BILASPUR (CG)	REPORT NO	**TR/25-26/016**	
	DATE OF REPORT	**17/04/2025**	
	LAB SAMPLE REF NO	OL/N/25-26/W/015	
	DATE OF RECEIPT	12/04/2025	
	DATE OF ANALYSIS	START:12/04/2025	END:17/04/2025

SAMPLE DETAILS

CUSTOMER SAMPLE ID	MONITORING BOREWELL - 1	ULR NO.	TC1555625000000099F
SAMPLE TYPE	GROUND WATER	SAMPLE CONDITION AT RECEIPT	GOOD
PACKING OF SAMPLE	WATER CAN	SAMPLE COLLECTED BY	PARTY
OTHER DETAILS	NEAR LANDFILL SELL - A	QUANTITY RECEIVED	5 LITER

TEST REPORT

SR. NO.	PARAMETER	UNIT	METHOD OF TEST	RESULT
1	pH VALUE at 25.2°C	-	IS 3025 P 11	7.81
2	TURBIDITY	NTU	IS 3025 P 10	3.60
3	SPECIFIC CONDUCTANCE at 25°C	µS/cm	IS 3025 P 14	286
4	TOTAL DISSOLVED SOLIDS at 180°C	mg/l	IS 3025 P 16	160
5	TOTAL SUSPENDED SOLIDS (TSS) at 105°C	mg/l	IS 3025 P 17	15.0
6	TOTAL ALKALINITY (as $CaCO_3$)	mg/l	IS 3025 P 23	50.0
7	TOTAL HARDNESS (as $CaCO_3$)	mg/l	IS 3025 P 21 (C-5)	128
8	CALCIUM (as Ca)	mg/l	IS 3025 P 40 (C-5)	36.0
9	FLUORIDES (as F)	mg/l	IS 3025 P 60 (C-6)	0.20
10	NITRATE (as NO3)	mg/l	IS 3025 P 34/Sec-1 (C-6.4)	30.5
11	SULPHATE (as SO4)	mg/l	IS 3025 P 24/Sec-1 (C-5)	29.9
12	FREE RESIDUAL CHLORINE	mg/l	IS 3025 P 26 (C-5)	<0.03
13	TOTAL SILICA (as SiO_2)	mg/l	IS 3025 P 35(C-3)	>10.0
14	AMMONICAL NITROGEN (as NH_3-N)	mg/l	IS 3025 P 34/Sec-1	0.14
15	ORGENIC NITROGEN (as N)	mg/l	IS 3025 P 34/Sec-1	<0.1
16	TOTAL IRON (as Fe)	mg/l	IS 3025 P 53 (C-6)	0.43
17	CHEMICAL OXYGEN DEMAND (COD)	mg O_2/l	IS 3025 P 58	32
18	BIO-CHEMICAL OXYGEN DEMAND (BOD), 3 DAYS AT 27°C	mg/l	IS 3025 P 44	11
19	COPPER (as Cu)	mg/l	IS 3025 P 42	0.65
20	NICKEL (as Ni)	mg/l	IS 3025 P 54	<0.03
21	HEXAVELENT CHROMIUM(as Cr6+)	mg/l	IS 3025 P 52	<0.05
22	TOTAL CHROMIUM (as Cr)	mg/l	IS 3025 P 52	<0.05
23	PHOSPHORUS (as P)	mg/l	IS 3025 P 31 Sec-1	0.1
24	BORON (as B)	mg/l	IS 3025 P 57	<0.2
25	MANGANESE (as Mn)	mg/l	IS 3025 P 59(C-6)	<0.1

Note: mg/lit – milligram per liter|

REMARKS: THE RESULTS ARE AS ABOVE.

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OUR LABORATORIES RAIPUR (C.G.) 17/04/25

For **Our Laboratories**

CHECKED BY: 17/04/25

(AKHILESH MATHANKAR)
AUTHORIZED SIGNATORY

----------*End of the test report*.....

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

Format No: OL/QF/7.8/01

Our Laboratories

HDD-69, PHASE-II, CGHB COLONY, KABIR NAGAR, RAIPUR, C.G. -492099
EMAIL: ourlabindia@gmail.com / Website: www.ourlabindia.com
Phone: 9284590281 | 9340963272

Name &Contact information of The Customer			
TO, **M/S DELHI MSW SOLUTIONS LTD,** VILLAGE: SENDRI, MAHAMAYA VIHAR, RATANPUR ROAD, BILASPUR (CG)	REPORT NO	**TR/25-26/016 N**	
	DATE OF REPORT	**17/04/2025**	
	LAB SAMPLE REF NO	OL/N/25-26/W/015	
	DATE OF RECEIPT	12/04/2025	
	DATE OF ANALYSIS	START:12/04/2025	END:17/04/2025

SAMPLE DETAILS

CUSTOMER SAMPLE ID	MONITORING BOREWELL - 1	CUSTOMER REF.NO.	VERBAL
SAMPLE TYPE	GROUND WATER	SAMPLE CONDITION AT RECEIPT	GOOD
PACKING OF SAMPLE	WATER CAN	SAMPLE COLLECTED BY	PARTY
OTHER DETAILS	NEAR LANDFILL SELL - A	QUANTITY RECEIVED	5 LITER

TEST REPORT

SR. NO.	PARAMETER	UNIT	METHOD OF TEST	RESULT
1	CHLORIDES (as Cl)	mg/l	IS 3025 P 32 (C-2)	42.0
2	SODIUM (as Na)	mg/l	IS 3025 P 45 (C-5)	19.0
3	POTASSIUM (as K)	mg/l	IS 3025 P 45 (C-5)	4.0
4	NITRITE (as NO_2)	mg/l	IS 3025 P 34/Sec-1	0.52
5	SULPHIDE (as H_2S)	mg/l	IS 3025 P 29	<0.1
6	OIL & GREASE	mg/l	IS 3025 P 39	<4.0
7	PHENOLIC COMPOUNDS (as C_6H_5OH)	mg/l	IS 3025 P 43	<0.1
8	ZINC (as Zn)	mg/l	IS 3025 P 49	0.15
9	CADMIUM (as Cd)	mg/l	IS 3025 P 41	<0.05
10	LEAD (as Pb)	mg/l	IS 3025 P 47	<0.1
11	MERCURY (as Hg)	mg/l	IS 3025 P 48	<0.05
12	ARSENIC (as As)	mg/l	IS 3025 P 37	<0.05
13	CYANIDE (as CN)	mg/l	IS 3025 P 27	<0.02

Note: mg/lit – milligram per liter|

REMARKS: THE RESULTS ARE AS ABOVE.

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- *Responsibility of the Laboratory is limited to the invoiced amount only.*

OUR LABORATORIES RAIPUR (C.G.) 17/04/25

For **Our Laboratories**

(AKHILESH MATHANKAR)
AUTHORIZED SIGNATORY

CHECKED BY: 17/04/25

End of the test report.....

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

Qualissure Laboratory Services

361, Prantick Pally, 45/361, Bose Pukur Road, Kolkata -700107
Email : qualissure@gmail.com; info@qualissure.com ; Mob.No. 98312 87086 ; 9830093976

TC-6271

DOC NO : QLS/SAMP/08-A/00

TEST REPORT

Name & Address Of the Customer : **M/s. Delhi MSW Solution Limited** Village – Sendri. Mahamaya Vihar, Ware House Road, Bilaspur (CG).	Report No. : QLS/P-19/25-26/C/01 Date : 21.04.2025 Sample No. : QLS/P-19/25-26/01 Date of Performance(s) : 18-21.04.2025 Sample Submitted on : 18.04.2025 Sample Description : Ambient Air Ref No. Date : Mail Confirmation

Analysis Result

Location : Near 75 mm Trommel	Date of sampling : 11-12.04.2025
Environmental Condition : Clear & Sunny	Sampling done as per : CPCB Guidelines (Volume-1)
Sampling Done by: Akhilesh Mathankar (Our Laboratory Representative)	

Sl. No.	POLLUTANT	RESULT	LIMIT	METHOD OF TEST REFERENCE
1	Particulate matter (<10µm) in µg/m³	81	100	IS 5182 (Part-23) Reff 2022
2	Particulate matter (<2.5µm) in µg/m³	42	60	IS 5182 (Part-24) Reff 2024
3	Sulphur dioxide (SO_2) in µg/m³	14.8	80	IS 5182(Part -2) Reff 2023
4	Nitrogen dioxide (NO_2) in µg/m³	38.5	80	IS 5182 (Part -6) Reff 2017
5	Carbon Monoxide (CO) in mg/m³	0.892	2	IS 5182 (Part -10) Reff 2019
6	Carbon dioxide (CO_2) in %	<0.2	---	ORSAT
7	Ammonia (NH_3) in µg/m³	88.9	400	IS 5182 (Part-25) Reff 2018
8	Ozone (O_3) in µg/m³	52.3	180	IS 5182 (Part-9) Reff 2019
9	Lead (Pb) in µg/m³	0.17	1	IS 5182 (Part-22) Reff 2019
10	Nickel (Ni) in ng/m³	5.5	20	IS 5182 (Part-26) Reff 2020
11	Arsenic (As) in ng/m³	<1.0	6	Air Sampling, 3rd Edn. Method 402 and APHA 23rd Edition Part 3114C
12	Benzene (C_6H_6) in µg/m³	<2.0	5	IS 5182 (Part-11) Reff 2022
13	Benzo (a) pyrene in ng/m³	<1.0	1	IS 5182 (Part-12) Reff 2019
14	Hydrogen Sulphide (H_2S) in µg/m³	13.5	---	IS: 5182 (Part- 7) Reff 2021

NOTE: Limit as per CPCB notification, New Delhi, 18th November 2009, for Ambient air quality.

Report Prepared By:

for **Qualissure Laboratory Services**
Reviewed & Authorized By

Benimadhab Gorai, Chemist
(Authorized Signatory)

------End of the Report------

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

- *The results relate only to the item(s) tested.*
- *This Test Report shall not be reproduced without the permission of Qualissure Laboratory Services.*
- *The reserved part of sample(s), except perishable sample(s), shall be retained for 30 days from the date of issue of the Test Report.*

Qualissure Laboratory Services

361, Prantick Pally, 45/361, Bose Pukur Road, Kolkata -700107
Email : qualissure@gmail.com; info@qualissure.com ; Mob.No. 98312 87086 ; 9830093976

DOC NO : QLS/SAMP/08-A/00

TEST REPORT

Name & Address Of the Customer : M/s. Delhi MSW Solution Limited VILLAGE: SENDRI, MAHAMAYA VIHAR, WARE HOUSE ROAD, BILASPUR (CG)	Report No. : QLS/P-19/25-26/C/01 Date : 21.04.2025 Sample No. : QLS/P-19/25-26/01 Sample Description : Ambient Air Ref No. Date : Verbal Confirmation

Analysis Result

Location : Near 75 mm Trommel	Date of sampling : 11-12.04.2025
Sampling Done by: Akhilesh Mathankar	Sampling done as per : CPCB Guidelines (Volume-1)
Environmental Condition : Clear	

Sl. No.	POLLUTANT	RESULT	LIMIT	METHOD OF TEST REFERENCE
1	Methane as CH_4 in ppm	1.2	---	IS: 5182 (Part- 17)-1979

NOTE: Limit as per CPCB notification, New Delhi, 18th November 2009, for Ambient air quality.

Report Prepared By :

for Qualissure Laboratory Services
Reviewed & Authorized By

Benimadhab Gorai, Chemist
(Authorized Signatory)

-------End of Report--------

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

Qualissure Laboratory Services

361, Prantick Pally, 45/361, Bose Pukur Road, Kolkata -700107
Email : qualissure@gmail.com; info@qualissure.com ; Mob.No. 98312 87086 ; 9830093976

TC-6271

DOC NO : QLS/SAMP/08-A/00

TEST REPORT

Name & Address Of the Customer : **M/s. Delhi MSW Solution Limited** Village – Sendri. Mahamaya Vihar, Ware House Road, Bilaspur (CG).	Report No. : QLS/P-19/25-26/C/04 Date : 21.04.2025 Sample No. : QLS/P-19/25-26/04(A-C) Date of Performance(s) : 18-21.04.2025 Sample Submitted on : 18.04.2025 Sample Description : Ambient Noise Ref No. Date : Mail Confirmation

Monitoring Result Noise

Date of sampling : 11-12.04.2025

Sampling Done by: Akhilesh Mathankar (Our Laboratory Representative)

Environmental Condition : Clear & Sunny

Sampling Guideline : As per IS: 9989: 1981 (RA-2020)

Sample. No.	Location	Leq dB (A) Day Time	Limit in Leq dB(A) Day time	Leq dB (A) Night Time	Limit in Leq dB(A) Night Time
04A	Near Main Gate	53.6	75	49.2	70
04B	Near MEE Plant	51.2		48.8	
04C	Near 75 mm Trommel	52.8		49.1	

Report Prepared By:

for Qualissure Laboratory Services
Reviewed & Authorized By

Benimadhab Gorai, Chemist
(Authorized Signatory)

------*End of the Report*------

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

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Format No: OL/QF/7.8/01

Our Laboratories

HDD-69, PHASE-II, CGHB COLONY, KABIR NAGAR, RAIPUR, C.G. -492099
EMAIL: ourlabindia@gmail.com / Website: www.ourlabindia.com
Phone: 9284590281 | 9340963272

TC-15556

Name &Contact information of The Customer

TO,

M/S DELHI MSW SOLUTIONS LTD,
VILLAGE: SENDRI, MAHAMAYA VIHAR,
RATANPUR ROAD, BILASPUR (CG)

REPORT NO	TR/25-26/020	
DATE OF REPORT	17/04/2025	
LAB SAMPLE REF NO	OL/N/25-26/W/019	
DATE OF RECEIPT	12/04/2025	
DATE OF ANALYSIS	START:12/04/2025	END:17/04/2025

SAMPLE DETAILS

CUSTOMER SAMPLE ID	LEACHATE	ULR NO.	TC1555625000000103F
SAMPLE TYPE	WASTE WATER	SAMPLE CONDITION AT RECEIPT	GOOD
PACKING OF SAMPLE	WATER CAN	SAMPLE COLLECTED BY	PARTY
OTHER DETAILS	LANDFILL LEACHATE COLLECTION SUMP	QUANTITY RECEIVED	5 LITER

TEST REPORT

SR. NO.	PARAMETER	UNIT	METHOD OF TEST	RESULT
1	pH VALUE at 25.6°C	-	IS 3025 P 11	8.63
2	TURBIDITY	NTU	IS 3025 P 10	216
3	SPECIFIC CONDUCTANCE at 25°C	µS/cm	IS 3025 P 14	>2000
4	TOTAL DISSOLVED SOLIDS at 180°C	mg/l	IS 3025 P 16	8620
5	TOTAL SUSPENDED SOLIDS (TSS) at 105°C	mg/l	IS 3025 P 17	850
6	TOTAL ALKALINITY (as $CaCO_3$)	mg/l	IS 3025 P 23	5600
7	TOTAL HARDNESS (as $CaCO_3$)	mg/l	IS 3025 P 21 (C-5)	4000
8	CALCIUM (as Ca)	mg/l	IS 3025 P 40 (C-5)	802
9	CHLORIDES (as Cl)	mg/l	IS 3025 P 32 (C-2)	3399
10	FLUORIDES (as F)	mg/l	IS 3025 P 60 (C-6)	4.64
11	NITRATE (as NO3)	mg/l	IS 3025 P 34/Sec-1 (C-6.4)	73.2
12	SULPHATE (as SO4)	mg/l	IS 3025 P 24/Sec-1 (C-5)	310
13	FREE RESIDUAL CHLORINE	mg/l	IS 3025 P 26 (C-5)	<0.03
14	TOTAL SILICA (as SiO_2)	mg/l	APHA 24TH EDITION 4500 SiO_2 C	>80
15	AMMONICAL NITROGEN (as NH_3-N)	mg/l	IS 3025 P 34/Sec-1	65.0
16	ORGENIC NITROGEN (as N)	mg/l	IS 3025 P 34/Sec-1	46.0
17	SODIUM (as Na)	mg/l	APHA 24TH EDITION 3500 Na B	>1000
18	POTASSIUM (as K)	mg/l	APHA 24TH EDITION 3500 K B	>2000
19	TOTAL IRON (as Fe)	mg/l	APHA 24TH EDITION 3500 Fe B	84.8
20	CHEMICAL OXYGEN DEMAND (COD)	mg O_2/l	IS 3025 P 58	3760
21	BIO-CHEMICAL OXYGEN DEMAND (BOD), 3 DAYS AT 27°C	mg/l	IS 3025 P 44	1885
22	COPPER (as Cu)	mg/l	IS 3025 P 42	19.0
23	NICKEL (as Ni)	mg/l	IS 3025 P 54	0.15
24	HEXAVELENT CHROMIUM (as Cr^{6+})	mg/l	IS 3025 P 52	0.61
25	TOTAL CHROMIUM (as Cr)	mg/l	IS 3025 P 52	0.72
26	PHOSPHORUS (as P)	mg/l	IS 3025 P 31 Sec-1	33.0
27	MANGANESE (as Mn)	mg/l	IS 3025 P 59(C-6)	6.70
28	NITRITE (as NO_2)	mg/l	IS 3025 P 34/Sec-1	0.53
29	SULPHIDE (as H_2S)	mg/l	IS 3025 P 29	<0.1
30	OIL & GREASE	mg/l	IS 3025 P 39	7.4
31	PHENOLIC COMPOUNDS (as C_6H_5OH)	mg/l	IS 3025 P 43	<0.1

Note: mg/lit – milligram per liter|

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CHECKED BY: 14/08/25

OUR LABORATORIES RAIPUR (C.G.) 17/04/25

For Our Laboratories
(AKHILESH MATHANKAR)
AUTHORIZED SIGNATORY

----------End of the test report.....

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

Format No: OL/QF/7.8/01

Our Laboratories

HDD-69, PHASE-II, CGHB COLONY, KABIR NAGAR, RAIPUR, C.G. -492099
EMAIL: ourlabindia@gmail.com / Website: www.ourlabindia.com
Phone: 9284590281 | 9340963272

Name &Contact information of The Customer			
TO, **M/S DELHI MSW SOLUTIONS LTD,** VILLAGE: SENDRI, MAHAMAYA VIHAR, RATANPUR ROAD, BILASPUR (CG)	REPORT NO	**TR/25-26/020 N**	
	DATE OF REPORT	**17/04/2025**	
	LAB SAMPLE REF NO	OL/N/25-26/W/019	
	DATE OF RECEIPT	12/04/2025	
	DATE OF ANALYSIS	START:12/04/2025	END:17/04/2025

SAMPLE DETAILS

CUSTOMER SAMPLE ID	LEACHATE	CUSTOMER REF.NO.	VERBAL
SAMPLE TYPE	WASTE WATER	SAMPLE CONDITION AT RECEIPT	GOOD
PACKING OF SAMPLE	WATER CAN	SAMPLE COLLECTED BY	PARTY
OTHER DETAILS	LANDFILL LEACHATE COLLECTION SUMP	QUANTITY RECEIVED	5 LITER

TEST REPORT

SR. NO.	PARAMETER	UNIT	METHOD OF TEST	RESULT
1	ZINC (as Zn)	mg/l	IS 3025 P 49	20.0
2	CADMIUM (as Cd)	mg/l	IS 3025 P 41	<0.05
3	LEAD (as Pb)	mg/l	IS 3025 P 47	<0.1
4	MERCURY (as Hg)	mg/l	IS 3025 P 48	<0.05
5	ARSENIC (as As)	mg/l	IS 3025 P 37	<0.05
6	CYANIDE (as CN)	mg/l	IS 3025 P 27	<0.02

Note: mg/lit – milligram per liter|

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17/04/25

OUR LABORATORIES RAIPUR (C.G.) 17/04/25

For **Our Laboratories**

(AKHILESH MATHANKAR)
AUTHORIZED SIGNATORY

CHECKED BY:

----------*End of the test report.....*

Chief Executive Officer
State Urban Development Agency
Chhattisgarh, Nava Raipur

ANNEXURE AH

IN THE SUPREME COURT OF INDIA

CIVIL APPELLATE JURISDICTION

CIVIL APPEAL NO.7662/2021

STATE OF CHHATTISGARH **Appellant(s)**

VERSUS

CENTRAL POLLUTION CONTROL BOARD **Respondent(s)**

O R D E R

1. Pursuant to our order dated 20.08.2024 expressing our concern about non-commissioning of the Sewage Treatment Plants, the Central Pollution Control Board was called upon to conduct a site visit and to examine and file an affidavit to that effect.

2. Affidavit to that effect has been filed by Mr. Vishal Gandhi, Scientist "E" in Central Pollution Control Board.

3. Relevant portion of the affidavit which is important for everybody to know is as under:

Signature Not Verified
Digitally signed by INDU MARWAH
Date: 2024.12.07 13:30:22 IST
Reason:

"15.That the observations of the CPCB team regarding the operational status of the STPs, as reported in the affidavit dated 17.08.2024, are as follows:

i. During the site inspection of the operational and under construction STPs established in various districts/town of the State of Chhattisgarh, it was found that total 18 STPs were operational and 07 were found under construction. The numbers of operational STPs i.e. 18 is one number more than the numbers reported in last affidavit i.e. 17.8.2024. STP at Nava Raipur Zone-4 which was reported under construction in the submitted affidavit is also made operational.

The details of the operational STPs are as tabulated below:

S.No.	Location of the STP	River	Capacity (MLD)		Date of commissioning	Validity of Consent to Operate (CTO)
			Designed	Operational		
1.	Dhamtari	Kharoon	19.6	7.5	1.9.2024	15.08.2025
2.	Bhatagaon (Raipur)	Kharoon	6	5.8	Mar-2020	Not Obtained
3.	Kara (Raipur)	Kharoon	35	35	31.3.2022	31.07.2025
4.	Nimora (Raipur)	Kharoon	90	90	31.3.2022	31.07.2025
5.	Chandandih (Raipur)	Kharoon	75	64	31.3.2023	01.10.2024 (Applied for renewal on 29.07.2024)
6.	Mohad (Rajnandgaon)	Shivnath	6.2	6.2	Apr-21	25.09.2024 Applied for renewal on 23.08.2024)
7.	Chilhati	Arpa	17	15.81	1.1.2013	28.02.2025

	(Bilaspur)					
8.	Domuhani (Bilaspur)	Arpa	54	22.86	1.11.2017	28.02.2025
9.	Nawapara	Maha-Nadi	7.6	2.8	30.06.2023	15.08.2025
10.	Rajim	Maha-Nadi	2.8	0.75	30.6.2023	15.08.2025
11.	Banjipali (Raigarh)	Kelo	25	25	1.4.2022	20.08.2025
12.	Bade Atarmuda (Raigarh)	Kelo	7	7	1.6.2022	08.09.2025
13.	Mini Mata Chowk (Kawardha)	Sakri	2.1	1.8	2013	Not obtained
14.	Balikonta (Jagdalpur)	Indravati	25	16	31.12.2021	25.09.2025
15.	Nava Raipur Zone 2	Kharoon	10	2	Mar-19	10.08.2024 Not applied for CTO Renewal.
16.	Nava Raipur Zone-4	Kharoon	10	4	Aug-24	15.08.2025
17.	Nava Raipur Zone 3	Kharoon	7	0.6	Dec-19	23.08.2024 Not applied for CTO Renewal
18.	Nava Raipur Sector-19	Kharoon	1.2	1.2	Mar-15	Not obtained

Copy of Photographs of STPs is annexed and marked as Annexure-11.

ii. As submitted by the Appellant in its Monthly Progress Report (February, 2023) in Compliance of the Hon'ble NGT Order dated 24.9.2020 in the above O.A. 673 of 2018, there are 169 ULBs in State, out of which only 01 ULB i. e. Bilaspur Municipal Corporation has the sewerage network while the others lack a sewerage system. The assessment of the sewage generations was based on the sewage flow in the major drains of these ULBs. It is also submitted that most of the urban households rely on on-site sanitation systems such as Septic Tanks, Pits latrines and twins' pits.

iii. The Appellant has planned to develop total 772MLD capacity of STPs for the treatment of sewage from the urban households. As per the submission made by UADD vide email dated 20.09.2024 and 21.09.2024, out of the total installed capacity (18 operational STPs) of 400.5MLD, the capacity utilization (I 8 operational STPs) in September, 2024 is 308.5MLD capacity. Copies of the said emails are annexed herewith and marked as Annexure- III.

iv. At present out of 18 operational STPs, 02 STPs i.e. Nava Raipur Sector 19 & Mini Mata Chowk (Kawardha) are found operating without obtaining CTO from Chhattisgarh Environment Conservation Board (CECB).

v. Out of 18 operational STPs, 13 STPs are operating on Sequential Batch Reactor (SBR) technology, 02 STPs on conventional Activated Sludge Process (ASP) and 01 STP on Microbial Biofilm Batch Reactor (MBBR) and 01 STP on Upflow Anaerobic Sludge Blanket (UASB) and 01 STP on Bio tower treatment technology.

vi. The reasons for under-utilization/less operational capacity of the few STPs is as below:

S. No.	Location	Reason of less operational capacity
1.	Dhamtari	As informed, the STP is on stabilization stage as the CTO was received on 01.09.2024 and the Interception and Diversion (I&D) work is still in progress.
2.	Nawapara	During the inspection, it was found that the I&D drain found submerged in river due to heavy rainfall. The effluent is being pumped from submerged drain and treated only up to mechanical screen level and then bypassed/discharged into the river.
3.	Rajim	
4.	Domuhani (Bilaspur)	Sewerage network and household connections system

		are not completely developed.
5.	Nava Raipur Zone 2	Sewerage network is provided to collect the sewage through conduit pipeline. The flow is less due to lesser occupancy in newly developed area.
6.	Nava Raipur Zone 3	
7.	Nava Raipur Zone 4	

vii. During the period of the site visit, heavy rainfall was observed all over in Chhattisgarh due to which, the intercepted and diverted drains were found majorly submerged in the river water or overflowing. The main pumping station and main electrical cabling of STP at Rajnandgaon was found damaged and thus STP was kept on temporary shutdown and was not in operation.

viii. Out of 18 operational S TPs, only 03 S TPs (Kara, Nimora and Chandandih) have installed Online Continuous Effluent Monitoring System (OCEMS) and connected with CECB and CPCB server.

ix. Out of 18 operational STPs, 03 STPs (Chilhati, Domuhani, Mini Mata- kawardha) were not having chlorination units for disinfection.

x. That, there are 07 under construction STPs located at various locations. The physical progress reported and observed during the site inspection is as tabulated below:

S. No.	Location	Designed capacity (MLD)	Physical progress as per affidavit dated 17.8.2024	Physical progress as observed on 15.9.2024 during the site inspection
1.	Kanker	7.8	94%	• Civil -100% • Electo-mechanical – 85% (as reported and observed) • As informed, the installation and commissioning of chlorination tanks & power supply is remaining and likely to be completed by 31.12.2024.
2.	Simga	2.8	93%	• Civil – 100% • Electro-mechanical -85% (as reported & observed)

				• Due to prevalence of heavy rains and floods, Main Pumping Station, SBR basin and Chlorine contact tank were found submerged hence remaining work could not be completed. However, it is informed that the component has been procured and its installation is pending.
3.	Nava Raipur – Zone 1	10	98%	• Civil – 100% • Electo-mechanical – 100% works completed in November 2022. • 02 Kms sewerage collection network to Nava Raipur Zone 1 STP is incomplete as matter is sub judice

				before Hon'ble High Court of Chhattisgarh, Bilaspur in the matter of Chaindas Patle Vs State of Chhattisgarh (WPC No. 1174 of 2014) and Jagmohan Chandrakar Vs State of Chhattisgarh (WPC No. 1164 of 2014) The concerned municipal corporation is exploring the possibility for diversion of the sewage line and operationalizing the STP.
4.	Champa	5.3	88%	• Civil – 98%, • Electro-mechanical – 50% (as reported, only screen is installed) • SBR basin, internal pipe networking, main pumping

				station, sludge thickener structure, main penal room, administrative room and boundary wall has been completed. • Main pumping system, installation of screen in chamber, SBR blower, air diffuser, sludge thickener, Chlorination system and its electrical work yet to be completed. As informed, the STP is likely to be completed by 31.12.2024.
5.	Mangla B (Bilaspur)	10	50%	• Civil – 50% • Electo-mechanical - 'NIL' (as reported & observed) • Only sump well, equalization tank,

				tube settler, one side wall of MBBR tank's civil work completed. During visit excavation work of sump well and construction of MBBR tank was under progress. The clarifier tank, treated water storage, chlorination are pending. No progress on electo-mechanical work made so far. • As informed, the transportation of machineries and material was earlier being done through the dried plain of river but the same was restricted during the rainy season and currently a narrow

				approach road is available due to which the civil work is delaying.
6.	Mangla D (Bilaspur)	6.0	72%	• Civil – 70% (as reported) Construction of equalization tank, reactor tank, aeration tank and anoxic reactor have been completed and civil work of clarification unit and tube settle cone are pending. • Electromechanical- 'Nil' • As informed, the transportation of machineries and material were earlier being done through the dried plane of river but during the rainy season and due to available narrow

				approach road, the civil work is being delayed.
7.	Koni C (Bilaspur)	6.0	100%	• Civil – 100% • Electro-mechanical work completed – 100% (as reported) • During the visit, it was observed that the drain diversion & interception work is yet to start. • As informed, this STP is likely to be completed by 31.12.2024.

16.As per affidavit dated 05.08.2024 filed by UADD, State of Chhattisgarh, it is to be mentioned that in addition to the proposed Korba STP, there are proposals for 11 more STPs at Kumhari, Sakti, Shivrinarayan, Dantewada, Chandrapur, Bhilai, Durg (2 locations), Rajnandgaon (2 locations), and Ambikapur. As informed during the meeting held on 12.09.2024, the estimated completion timeline for all these projects spans from 30.06.2026-31.03.2027."

4. There seems to be substantial compliance except for the electrical work which needs to be completed with respect to STPs and also substantial work to be undertaken so far as the

proposed Korba, STP.

5. Having recorded the above progress as indicated in the affidavit filed by the Board, we dispose of the appeal and direct that remaining part of the process for completing and commissioning of the STP shall be completed and the Pollution Control Board shall continue to monitor and ensure that these plants are operated with efficiency as per the requirements under the governing Rules and Regulations.

6. With these observations, the appeal is disposed of.

..……J.
[PAMIDIGHANTAM SRI NARASIMHA]

..……J.
[MANOJ MISRA]

New Delhi
November 28, 2024.

ITEM NO.29 COURT NO.13 SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 7662/2021

THE STATE OF CHHATTISGARH Appellant(s)

VERSUS

CENTRAL POLLUTION CONTROL BOARD Respondent(s)

(IA No. 163587/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT; IA No. 163584/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES; IA No. 163585/2021 - STAY APPLICATION)

Date : 28-11-2024 These matters were called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE MANOJ MISRA

For Appellant(s) Mr. K.M. Natraj, A.S.G.
Ms. Indira, Adv.
Mr. Arjun D Singh, Adv.
Ms. Ankita Sharma, AOR

For Respondent(s) Mr. Vikrant Pachnanda, AOR
Mr. Mukul Katyal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Appeal is disposed of in terms of the signed order.

2. Pending application(s), if any, shall stand disposed of.

(INDU MARWAH) (NIDHI WASON)
AR-cum-PS COURT MASTER (NSH)
(Signed order is placed on the file)